

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI
IN

ORIGINAL APPLICATION NO. 1220/2024

IN THE MATTER OF:

YADRAM SINGH

.....APPLICANT.

Versus

SEIAA UP & ORS

.....RESPONDENT(S)

INDEX

S.No.	Particulars	Page No.
1.	Additional Affidavit of District Magistrate Banda, in response to the written notes filed by the Applicant before this Hon'ble Tribunal	
2.	<u>Annexure No. 1: -</u> A copy of the complete DSR of June 2024	

FILED THROUGH

DATED: - 12.01.2026

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ADDITIONAL AFFIDAVIT OF DISTRICT MAGISTRATE- BANDA, IN
RESPONSE TO THE WRITTEN NOTES SUBMITTED BY THE
APPLICANT BEFORE THIS HON'BLE TRIBUNAL

The Respondent No. 6 herein states as under:

MOST RESPECTFULLY SHOWETH:

I, Reebha John Benjamin aged about 33 years, D/o John Benjamin, presently posted as District Magistrate – District Banda, the deponent, do hereby solemnly state and affirm as under:-

1. That I am the above-mentioned answering Respondent No. 6 and is duly competent to file the present affidavit.
2. That the Deponent is well conversant with the facts and the circumstance of the instant case and is competent to swear this affidavit.
3. That the Deponent has read and understood the contents of the present affidavit. The averments made in the Written Notes, filed by the Applicant

before this Hon'ble Tribunal, which are not specifically admitted hereunder,

must be considered to have been denied by the Deponent.



J. Reebha

4. That the deponent had filed her reply to the Original Application, by way of an Affidavit, on 23.06.2025.
5. That it is respectfully submitted that the Applicant has filed the instant original application on misconceived facts which is evident from the fact that the Applicant, has placed on record before this Hon'ble Tribunal an incomplete copy of the District Survey Report ("DSR"), District Banda, by omitting pages containing material facts, figures, and relevant data. In order to cure the said omission and to bring the true and complete record before this Hon'ble Tribunal, the Respondent herein is filing herewith the complete DSR along with the present Additional Affidavit, including the unpaginated section titled "*Additional Documents*." It is pertinent to submit that the latest version of the DSR, as presently available on the official website, continues to incorporate these pages.

The *Additional Documents* section contains, inter alia, the Minutes of Meeting of the State/District-level Committee (SDC) dated 10.05.2024, wherein the site verification and assessment of the "mineral potential" of various proposed mining leases were expressly recorded. The Applicant has conspicuously omitted these pages, thereby suppressing material information from this Hon'ble Tribunal. A copy of the complete DSR of June 2024 is being annexed as **Annexure No. 1** to this Additional Affidavit.

6. That a perusal of Appendix-X of the Notifications issued by the Ministry of Environment, Forest and Climate Change (MoEF & CC), Government of India, dated January 2016 and July 2018, unequivocally demonstrates the following:



—
A. S. Singh

- The District Survey Report (DSR), conceived as a planning and regulatory instrument for the identification of mining leases, determination of excavable mineral volume, assessment of environmental sensitivity, prospective planning, and scientific management of riverbed sand mining, was formally introduced vide Government of India Notification dated 15 January 2016. Its necessity, objectives, and methodological framework stand elaborately prescribed in the *Sand Mining Management Guidelines, 2016*.
 - The significance of the DSR was subsequently reaffirmed in the MoEF & CC Notification of July 2018 and further emphasized in the *Enforcement and Monitoring Guidelines for Sand Mining, 2020*, specifically at Point No. 4.1.1 (Pages 13–20), thereby underscoring its mandatory and foundational role in the regulatory regime governing sand mining operations.
7. That notably, the Govt. of India Notification of 2016 (Appendix-X) states the purpose of DSR as follows:-

“The main objective of the preparation of District Survey Report (as per the Sustainable Sand Mining Guideline) is to ensure the following: Identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area.”



- J. Reddy

8. That a perusal of the aforesaid objectives, whether examined *per se* or read conjointly with the *Sand Mining Management Guidelines, 2016* and the *Enforcement and Monitoring Guidelines for Sand Mining, 2020*, unequivocally establishes that the processes of lease identification and quantity assessment are mandated to be undertaken **individually and distinctly for each proposed mining lease.**

9. That the issue concerning the adequacy and sustainability of mineable material within a particular lease area stands comprehensively addressed under the heading "*Methodology adopted for calculation of mineral potential*" in the Notification. The concluding paragraph of Appendix-X categorically stipulates that "*the District Survey Report shall form the basis for application for environmental clearance, preparation of reports and appraisal of projects. The Report shall be updated once every five years.*" Accordingly, the statutory framework itself fortifies the position that the District Survey Report constitutes a foundational and indispensable instrument in the process of environmental assessment.

10. That the *Enforcement and Monitoring Guidelines for Sand Mining, 2020* distinctly demarcate two separate and independent chapters, namely, **Section 4.1.1 (Pages 13 to 20)** dealing with the *Preparation of District Survey Report* and **Section 5 (Pages 27 to 33)** dealing with *Replenishment Study*. It is pertinent to note that within the portion pertaining to DSR, the term "*replenishment*" appears seven times; however, the phrase "*Replenishment Study*" does not find mention even once. Conversely, Section 5, which exclusively concerns the Replenishment Study, contains **no reference whatsoever** to the District Survey Report. In such circumstances, there exists no statutory, regulatory, or textual basis for the Applicant's assertion



- J. Rubina

that a Replenishment Study constitutes an integral component of the DSR. Such a contention is not only misconceived but also wholly unsustainable, bordering on the implausible.

11. That a bare perusal of the foregoing facts and the relevant statutory framework makes it abundantly clear that **neither the Notification nor the applicable guidelines**, in any of their material provisions, mandate that the *Annual Replenishment Report*, first conceptualised and discussed independently in the *Monitoring Guidelines for Sand Mining, 2020*, forms part of or is to be incorporated into the District Survey Report. Any such interpretation sought to be projected by the Applicant is contrary to the express scheme of law and is liable to be rejected.

12. That this interpretation is further fortified by the inherent logic of the statutory scheme, inasmuch as the District Survey Report is required to be prepared and updated only once every five years, whereas the Replenishment Study is conceived as an **annual exercise**, intended to periodically assess and inform the calculation of mineable mineral quantity for each individual lease during every mining season. The distinct periodicity and purpose of the two documents themselves militate against any presumption that the Replenishment Study forms part of the DSR.

13. That it is pertinent to underscore that even the *Enforcement and Monitoring Guidelines for Sand Mining, 2020* (EMGSM-2020), under Section 4.1.1

titled "*Preparation of District Survey Report*" (Pages 13–20), do not, at any stage, mandate that the Annual Replenishment Report be incorporated as a part of the District Survey Report. Replenishment, by its very nature, is a **continuous and annual exercise**, intended— as already



— J. Reddy

demonstrated hereinabove— to guide and regulate the volume of sustainable mining permissible at each individual lease for every mining season. While the DSR is to be prepared on a quinquennial basis, the last comprehensively assessed and scientifically validated mineral volume should form the baseline for determining the mineable quantity recorded therein. Such baseline is thereafter required to be reviewed and recalibrated each year on the strength of annual Replenishment Studies undertaken for that purpose.

14. That it is further relevant to note that the Replenishment Study, as delineated under Chapter 5.0 (Pages 27–33) of the EMGSM-2020, is an exercise that may be undertaken through various permissible methodologies, as detailed in Clauses 5.2, 5.2.1, 5.2.2, and 5.2.3. Such methodologies include empirical techniques such as topographical surveys, DGPS-based surveys, and pit profiling through time-sequenced measurements. Additionally, Replenishment Studies may also be conducted through secondary or remote-sensing methods, including aerial surveys, satellite imagery, drone-based assessments, and other technologically advanced tools. The selection of methodology—as well as the frequency and temporal sequencing of such studies—must necessarily be determined in accordance with local geographical, topographical, and anthropogenic considerations, including terrain gradient, site accessibility, and the degree of inundation or seasonal flooding prevalent in the concerned mining area. Therefore the applicants effort to Prescribe one Solitary method is to misinform prejudice the court.



with reference to the allegation of the applicant that mineable mineral has been calculated indiscriminately and mechanically at 3 m depth without any scientific basis of replenishment assessment is incorrect and false. In the District

J. Nishu

Banda, different leases have been assessed under hydro-geological considerations and excavation depth vary as given in enclosed table.

District	Depth of Mining	No of leases
Banda	3.0 m	20 leases
	2.0 m -3.0 m	3 leases
	2.0 m	37 leases
	1.0m-2.0m	48 leases
	Below 1.0 m	5 leases

16. That with reference to the allegation of the Applicant that leases of identical area have been assigned identical mineable reserves, it is respectfully submitted that such uniformity is neither irregular nor illegal. It is a matter of **public policy** that the Mining Department maintains consistency in the application of parameters, criteria, and yardsticks, unless there exists a compelling and scientifically justified reason for deviation. In the present case, upon evaluation of the mineral potential, leases of the same size have been allotted similar excavation volumes, which is fully in consonance with established norms and regulatory fairness.

17. That with respect to the allegation of the Applicant that the total quantity reflected in the DSR exceeds the total quantity in the Replenishment Study, it is submitted that such an allegation is wholly **misconceived and frivolous**. In District Banda concerned, the mineable quantity recorded in the DSR and the corresponding Replenishment Study is identical. The Applicant appears to have misinterpreted the data by comparing quantities expressed in **tonnage** (Pages 90-91, Annexure-II) with quantities expressed in **cubic metres**, which naturally results in a variation owing to the standard conversion factor of approximately 1.67 between the two units.



— J. N. Nishu

18. That in the replenishment study report for District Banda at the running page number 1095, table no.7 is given which reflects the data collected during the site visits in Banda. Column No. 5 thereof represents the total volume in cubic meters. In the DSR for District Banda, as contained in Annexure-2 of the DSR dated June 2024, wherein the list of potential mining leases, including both expired and proposed leases, has been specifically provided at page 474.
19. That the first lease as mentioned in the Replenishment Study Report which is village Kapthia at Page 482 in the DSR the quantity mentioned is the same as 2,38,000 cubic meters. This is only mentioned as an illustration and will be shown at the time of hearing that the figures mentioned in the Replenishment Study and the DSR do not vary at all and therefore the allegation made in regard to the DSR figures exceeding the quantity of Replenishment Study is completely false and incorrect.
20. That with reference to the allegation that the dimensions and mineral potential of rivers have been taken from 2017 DSR, it is respectfully submitted that the fundamental river morphology, including river length and, ordinary, river width, does not undergo substantive change within a period of seven years, barring extreme geomorphological events. Hence, reliance upon earlier recorded river dimensions- where unchanged, is neither improper nor inconsistent with scientific principles or administrative practice.



with reference to the allegation of the Applicant that the DSR omits
of pre- or post-replenishment studies, it is reiterated that **no legal or
regulatory mandate** requires such data to be incorporated in the DSR. As

J. N. N. N.

per the Notifications of 2016, 2018 and 2020 as well as the *SSMG-2016*, the excavable mineral potential assessed at the time of finalization of the DSR is to be recorded lease-wise. This constitutes the foundational baseline for all subsequent comparative assessments undertaken through the annual Replenishment Studies. The Applicant's claim is therefore devoid of merit and is liable to be rejected.

22. That the DSR is to be prepared for five years and that the Replenishment Studies are to be conducted annually (twice pre and post monsoon).

23. That with reference to the allegation that the site visits and Replenishment Studies were conducted only for selected leases- viz., 16 out of 109 sand areas in Banda, it is submitted that the said accusation is factually incorrect and stems from a careless and incomplete examination of relevant records. A Replenishment Study can be undertaken only for those leases where excavation was carried out in the preceding mining season. For non-operational leases, an assessment of mineable potential has been duly conducted in accordance with the EIA notifications. Accordingly, the Replenishment Studies comprise two distinct sets of data: (i) mineral potential assessments for non-operational leases, and (ii) detailed zone-wise mineral availability and replenishment analysis for leases that were recently operational. All leases were duly inspected. In this context, Banda had 16 operational leases, Zone-wise replenishment analysis has been presented for these operational areas, while scientific mineral potential assessments have been conducted for the remaining leases. Thus in the District of Banda, at the relevant time 2023-24 only 16 mines were operational and the remaining mining leases were neither given nor any operations took place, as such



- J. Nishu

excavation of mines did not take place. Hence Replenishment Studies were conducted for only 16 leases.

24. That with reference to the allegation that replenishment data for 2024 was considered after approval of the DSR for District Banda. It is respectfully submitted that the District Survey Report (DSR) was prepared during the period from December 2023 to May 2024 and, upon its completion, was submitted to the State Environment Impact Assessment Authority (SEIAA) in June 2024. The said DSR, which incorporated the baseline data of the pre-monsoon 2024 replenishment studies, was duly examined and approved by the SEIAA in August 2024.

25. That subsequently, upon identification and incorporation of additional new areas, the DSR was revised and placed before the SEIAA for fresh consideration. The revised DSR was thereafter approved in December 2024, at which stage the SEIAA had the benefit of the post-monsoon Replenishment Studies as well. Thus, the determination of the excavation volume has been arrived at through a scientific and evidence-based methodology, taking into account both the pre-monsoon and post-monsoon replenishment studies. Replenishment Studies are progressively becoming part of the continuous statutory framework envisaged under the Sand Monitoring Guidelines, based on which excavational volume is established by scientific method. These studies, though independent of the DSR, are to be duly considered alongside the DSR during the process of Environmental Clearance for future mining cycles.



26. That in response to Point No. 8, it is respectfully submitted that the Applicant is attempting to portray procedural delays as grave administrative lapses, whereas in reality, the district administrations of the three districts

→. *Aritha*

have been engaged in the systematic collation and harmonization of diverse datasets to bring the mining process within the prescribed policy framework. The present phase constitutes a **transitional administrative stage**, aimed at strengthening sustainable sand-mining governance. Any procedural variations must be viewed in this context and do not constitute actionable lapses or violations.

27. That the contention of the Applicant that the Replenishment Study was not conducted by any credible Central or State Institution or Agency is wholly untenable and deserves outright rejection. The **Sub-Divisional Committee (SDC)**, which is the statutory body entrusted with this function, comprises senior officials drawn from multiple specialised departments and State agencies, all of whom possess the requisite technical expertise, institutional competence, and field experience to undertake Replenishment Studies as well as to prepare the District Survey Report (DSR) in accordance with law. It is rather surprising that the applicant is raising the issue, which the Hon'ble Supreme Court in the matter of *Pawan Kumar vs. State of Bihar* has already laid down that the work of DSR is to be undertaken by the SDC who can take the assistance from any credible agency as also mentioned in the earlier affidavit, filed by the deponent. The SDC hired the agency for only seeking technical assistance, pursuant to the Government Order dated 17.05.2023

28. That it is further submitted that the **EIA Notification dated 25.07.2018** explicitly delineates the structure and contents of the DSR and prescribes that surveys shall be carried out by the DEIAA with the assistance of the Department, Irrigation Department, Forest Department,



— J. N. Singh

Public Works Department, Ground Water Board, Remote Sensing Department, Mining Department, *inter area*, within the district.

29. That additionally, the **Standard Operating Procedure (SOP)** issued by the SEIAA unequivocally stipulates that it shall be the responsibility of the **Sub-Divisional Committee / hired agency** to (i) collect primary and secondary data, (ii) draft the DSR along with Annexures I to VII, and (iii) make necessary presentations before SEAC/SEIAA and the Directorate of Geology & Mining (DGM). Accordingly, the DSR prepared in the present case is in complete consonance with the statutory framework, procedural mandates, and guidelines issued by the competent authorities, leaving no room for the unfounded aspersions cast by the Applicant.

30. That it is respectfully submitted that the contention of the applicant, alleging that certain areas advertised as part of the District Survey Report (DSR) are wholly or partially inundated with water, is misconceived and is not accepted in the manner asserted. It is pertinent to note that mining leases located in riverine or semi-riverine regions are naturally susceptible to seasonal inundation during the monsoon period. Such accumulation of water is a transient and recurring geographical phenomenon, and the water invariably recedes upon cessation of the monsoon. A temporary flooding of the lease area cannot, by any stretch, constitute a valid ground to allege either non-conduct of the replenishment study or to contend that the said area is unfit for mining operations.

31. That it is pertinent to submit that the entire process pertaining to the preparation of the Replenishment Study and the District Survey Reports (DSRs) of Banda, has been undertaken strictly in consonance with the



— J. N. Nishad

provisions of the EIA Notifications issued by the Ministry of Environment, Forest and Climate Change (MoEF&CC), the Sustainable Sand Mining Guidelines, 2016 (SSMG-2016), the Enforcement and Monitoring Guidelines for Sand Mining, 2020 (EMGSM-2020), as well as the binding directions issued by this Hon'ble Tribunal.

32. That it is respectfully submitted that the District Survey Report (DSR) is prepared for a tenure of five years, and the data incorporated therein is generic in nature, intended to provide an indicative assessment of the approximate mineral availability within a mining lease area over the said period. In contradistinction thereto, the replenishment study is conducted on an annual basis and is designed to determine the precise quantum of mineral replenished during each year.

33. That the annual replenishment study constitutes a mandatory standard condition for all sand mining operations, as prescribed under the Sustainable Sand Mining Guidelines, 2016 (SSMG-2016) and the environmental clearance conditions. For the ready reference of this Hon'ble Tribunal, the relevant standard condition is reproduced herein below:

"To submit annual replenishment report certified by an authorized agency. In case the replenishment is lower than the approved rate of production, then the mining activity/production levels shall be decreased/stopped accordingly till the replenishment is completed."

That it is further submitted that even at the stage of granting approval to the Final District Survey Report, the replenishment studies for the previous years were duly examined and taken into consideration by the Competent Authority (SEIAA, UP).



J. Nishit

35. That in view of the foregoing submissions, it is most respectfully asserted that the preparation of the District Survey Reports for Banda District, as well as the conduct of the replenishment studies, has been undertaken strictly in accordance with the EIA Notifications issued by the MoEF&CC, the Sustainable Sand Mining Management Guidelines, 2016, the Enforcement and Monitoring Guidelines for Sand Mining, 2020, and the directions of this Hon'ble Tribunal. All allegations levelled by the applicant are misconceived, factually untenable, and contrary to the statutory scheme governing sand mining. The competent authorities have duly adhered to the prescribed procedure, ensured scientific assessment, and undertaken requisite scrutiny at every stage. It is, therefore, humbly prayed that the unfounded objections raised by the applicant be rejected, and the actions of the respondent authorities be affirmed as being lawful, justified, and in consonance with the applicable regulatory framework.

J. Nishu
DEPONENT

VERIFICATION

Verified at....., on that the contents of the paras 1 to
of this affidavit are true and correct to the best of my knowledge. No part of
it is false and nothing material has been concealed therefrom.

J. Nishu
DEPONENT



281 S.No Page No. 61
**SWORN
BEFORE ME**
11-01-2026
ABHAY TRIPATHI
NOTARY BANDA

J. Nishu
SIGNED/L. T.L. before me.
11-01-2026
Abhay Tripathi
Advocate/Notary
Banda (U.P.)



उत्तर प्रदेश UTTAR PRADESH

CR 907858



IDENTIFIED
 11-01-2026
 Abhay Tripathi
 Advocate, Notary
 Bands (U.P.)

प्रेषक,

सदस्य सचिव,
एस0ई0आई0ए0,
गोमती नगर, लखनऊ।

सेवा में,

निदेशक,
भूतत्व एवं खनिकर्म विभाग, उ0प्र0,
लखनऊ।

पत्रांक : 4/4 /पर्या./सामान्य/2023

दिनांक 07 अगस्त, 2024

विषय— District Survey Report (DSR) of District- Banda के सम्बन्ध में।

महोदया,

कृपया अवगत कराना है कि ड्राफ्ट डी0एस0आर0—जनपद बांदा की राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति की बैठक दिनांक 18.07.2024 तथा राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण, उ0प्र0 की बैठक दिनांक 01.08.2024 में निम्न शर्तों के साथ अनुमोदन प्रदान किया गया :-

1. The period of validity of DSR Banda shall be for the period of 05 years from the date of its approval.
2. Out of 110 (109 leases + 01Patta land) areas in the DSR, 08 lease are withheld because document verification is in process and other 02 leases are held in abeyance and will be approved after resolution of complaints. So 100 lease areas will be approved in present DSR.
3. If any new lease is identified, its validity will be co-terminus with the validity period of current DSR and Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
4. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
5. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
6. DMF fund should also be utilized for the development and maintenance of haulage road.
7. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.
8. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
9. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.

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10. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
11. SEIAA noted that in draft DSR unit of quantity used is not uniform, for example, under list of potential mining leases (existing and proposed) and Final List of Potential Mining Leases (existing & proposed) ,hence a clarification must be submitted and units of mineral availability should be same as that mentioned in LOI as well as in mining plans.
12. Validity of this DSR is 5 years from the date of approval and if during the currency of this DSR new areas are added information should be submitted to SEIAA.


समिति/प्राधिकरण की बैठक में लिये गये निर्णय के आलोक में सम्बन्धित कार्यवृत्त की प्रति इस अनुरोध के साथ प्रेषित है कि उक्त के सम्बन्ध में आवश्यक कार्यवाही करवाने का कष्ट करें।

संलग्नक- यथोक्त।

भवदीय,


(संजीव कुमार सिंह)
सदस्य सचिव,
एस0ई0आई0ए0ए0

प्रतिलिपि- जिलाधिकारी, बांदा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


(संजीव कुमार सिंह)
सदस्य सचिव,
एस0ई0आई0ए0ए0

Directorate of Environment, U.P.

Vineet Khand-1, Gomti Nagar, Lucknow - 226 010

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Minutes of the 828th Meeting of the State Level Environment Impact Assessment Authority, UP (SEIAA) held on 01-08-2024

The meeting of 828th State Level Environment Impact Assessment Authority, UP (SEIAA) was held on-line on 01.08.2024 the Directorate of Environment. The following were present in the meeting:-

1. Smt. Mamta Sanjeev Dubey
2. Shri Paras Nath
3. Shri Sanjeev Kumar Singh

- Chairman, SEIAA, U.P
Member, SEIAA, U.P
Member Secretary, SEIAA, U.P

Agenda-A

1. District Survey Report of Banda.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Banda along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. SEIAA noted that in draft DSR unit of quantity used is not uniform, for example, under list of potential mining leases (existing and proposed) and Final List of Potential Mining Leases (existing & proposed) ,hence a clarification must be submitted and units of mineral availability should be same as that mentioned in LOI as well as in mining plans.
5. Validity of this DSR is 5 years from the date of approval and if during the currency of this DSR new areas are added information should be submitted to SEIAA.

2. District Survey Report of Basti.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Basti along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.

2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Validity of this DSR is 5 years from the date of approval and if during the currency of this DSR new areas are added information should be submitted to SEIAA.

3. District Survey Report of Shamli.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Shamli along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Validity of this DSR is 5 years from the date of approval and if during the currency of this DSR new areas are added information should be submitted to SEIAA.

4. Show cause notice of Sand/Morrum Mining Project at Dhasan River, Gata No.- 1419 Kh, Khand No.- 1, Village: Dhamnaud, Tehsil Garautha & District: Jhansi, State: Uttar Pradesh., 5860/5578SIA/UP/CMIN/307619/2023.

SEIAA noted that a show cause notice was issued to the project proponent vide letter no. 221/Parya/SEIAA/5860-5578/2019 dated 27.06.2024 and no reply has been received in this regard. SEIAA also noted that as per NGT order dated 22.05.2024 in OA no. 440 of 2023 a committee has been constituted by NGT:-

... 14 In order to ascertain the extent of illegal mining in violation of the EC conditions by Respondent No. 11, we form a Joint Committee comprising of the representative of Member Secretary, CPCB, not below the rank of Senior Scientist, and RO, MoEF&CC, Lucknow who will act as a coordinating agency. The Committee will visit the site within a period of two weeks and will collect full information in respect of the extent of mining which has been done by Respondent No. 11 and the compliance/ non-compliance of 'general' and 'specific' conditions of EC by Respondent No. 11 which have been noted above and will submit the report before the Tribunal within four weeks.

Hence SEIAA opined that action regarding show cause notice shall be taken after the committee submits its report.

5. Common Bio medical Waste Treatment Facility at Khasra No.- 997, 1008, Village- Mauza Mai, Tehsil -Bah Agra, District- Agra, Shri Rajat Goyal, 7354/SIA/UP/INFRA2/402453/2022.

SEIAA noted the above project was taken in its 767th meeting in which SEIAA noted the comments of SEAC that PP shall provide land conversion documents for industrial use i.e. CBWTF and a gap analysis report as per CPCB prescribed proforma from UPPCB for establishment of this proposed CBWTF to SEIAA and opined that a letter be sent to Chairman TTZ for clarification of location of the project outside or within TTZ area. The project proponent has submitted his reply vide letter dated 19.07.2024 along with a letter no. 393/TTZ(PMU)/MISC/2024 dated 03.06.2024 of VC TTZ Authority, addressed to the project proponent. SEIAA agreed with the recommendation of SEAC to issue ToR to the above project adding 1 condition:-

1. The project proponent shall submit evidence of land use conversion or initiation of proceedings for land use conversion within a month.

A letter shall be send to UPPCB for gap-analysis report and TTZ letter dated 03.06.2024 shall be send to TTZ for verification. SEAC shall examine all these facts at the time of appraisal of EC application.

Nodal Officer

SEIAA, UP

MoM prepared by Secretariat in consultation with Chairman & Members on the basis of decisions taken by SEIAA during the meeting.

(Smt. Mamta Sanjeev Dubey)
Chairman
SEIAA

(Sanjeev Kumar Singh)
Member-Secretary
SEIAA

(Paras Nath)
Member
SEIAA

Minutes of the Joint Meeting of SEAC -1 and SEAC-2, U.P. held on 18/07/2024

The Joint Meeting of State Expert Appraisal Committee (SEAC – 1 & 2) was held in Directorate of Environment, U.P. on 18/07/24, following members were in the meeting:

1. Shri Rajive Kumar,	Chairman, SEAC-1
2. Dr. Harikesh Bahadur Singh,	Chairman, SEAC-2
3. Shri Ashish Tiwari,	Member-Secretary, SEAC - 1 & 2
4. Dr. Ajai Mishra,	Member, SEAC-1
5. Shri Om Prakash Srivastava,	Member, SEAC-1
6. Shri Umesh Chand Sharma,	Member, SEAC-1
7. Dr. Ratan Kar,	Member, SEAC-1
8. Dr. Brij Bibari Awasthi,	Member, SEAC-1
9. Dr. Amrit Lal Haldar,	Member, SEAC-2
10. Shri Tanzar Ullah Khan,	Member, SEAC-2
11. Prof. Jaswant Singh,	Member, SEAC-2
12. Dr. Shiv Om Singh,	Member, SEAC-2
13. Shri Naveen Das,	Add. Director, DGM, Lucknow
14. Shri. S.N.Patel,	Geologist, DGM, Lucknow
15. Shri Arjun Kumar,	Mining Officer, Banda

The Nodal Officers welcomed the Chairman's, Members and Officers of Mining Department in the meeting which was conducted via dual-mode (virtually/physically).

In the Joint committee meeting of SEAC-1 and SEAC-2 following agenda were discussed and resolved:-

Agenda: - Evaluation/Appraisal of District Survey Report (DSR) of District-Banda.

Background:

In the joint meeting of SEIAA, SEAC-1 & SEAC-2 the detailed Standard Operating Procedure was formulated for the preparation and modification of D.S.R. for Sand Mining or R.B.M., as well as in-situ rocks, which was sent to Director, Geology and Mining by SEIAA. This SoP was prepared in accordance with various guidelines such as MoEF&CC, GoI, Notification No. S.O. 141(E) dated 15-Jan-2016, S.O. 3611 (E) dated 25-July-2018, Sustainable Sand Mining Management Guidelines 2016, Enforcement & Monitoring Guidelines for Sand Mining 2020, and the Hon'ble Supreme Court Judgement passed in Civil Appeal – 3661-3662 of 2020 in the matter of State of Bihar and Others Vs. Pawan Kumar, along with MoEF&CC, GoI letter dated 04/12/2023.

The District Magistrate, Banda submitted the draft DSR vide its letter no. 262/parya/DSR/2023, dated 03/07/2024 for evaluation /appraisal/approval before SEIAA/SEAC. The draft DSR was forwarded to the Director – Geology & Mining by Secretariat for comments and suggestions. The Director, Geology & Mining have provided their comments and suggestions vide letter no. 866/DSR, dated 15/07/2024 and mentioned as follows:

“...उत्तर प्रदेश शासन द्वारा गठित तकनीकी समिति एवं निदेशालय स्तर पर गठित समिति द्वारा जनपद बौदा द्वारा प्रस्तुत ड्राफ्ट डीएसआर का परीक्षण किया गया। परीक्षण में प्रस्ताव Sustainable Sand Mining Management Guideline-2016, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय की अधिसूचना दिनांक 15-01-2016 एवं दिनांक 25-4-2018 Enforcement and Monitoring Guidelines for Sand Mining -2020 एवं SEIAA/SEAC द्वारा जारी SOP के अनुरूप पाया गया...”

The Secretariat put up this DSR in joint meeting of SEAC-1 & SEAC-2 on dated 18/07/2024. During the meeting a presentation was given by Shri Arjun Kumar, Mining Officer along with other senior officers of DGM.

Evaluation/Appraisal in Joint Meeting of SEAC-1 & SEAC-2 on 18/07/24

Joint meeting of SEAC-1 & SEAC-2 was convened on 18/07/24 for evaluation/appraisal of DSR of District-Banda. Based on the documents submitted, a presentation on DSR Banda for minor mineral River Bed Material - RBM (Sand/Bajri/Boulder) / Sand Mining-2024 was made by Shri Arjun Kumar, District Mining Officer- Banda along with Senior Officials of D.G.M.-UP.

Para wise response and compliance as per the "Standard Operating Procedure" formulated by the Joint committee of SEAC/SEIAA was presented before the SEAC-1 & 2. On the basis of documents and presentation the following facts have emerged:-

1. The initial District Survey Report of District-Banda was prepared in Year- 2017 in line with the MoEF Notification dated 15-Jan-2016. Further it has been updated time to time and finally it comprised 136 leases.
2. Thereafter the updated DSR of District-Banda was prepared by Sub-Divisional Committee of District-Banda in Year-2024 and total 110 (109 leases+01Patta land) areas have been proposed.
3. It was informed that out of 110 (109 leases+01Patta land) areas in the updated DSR, 08 lease are withheld because document verification is in process and other 02 leases (Gata No. 2,3,4,5/2,5/3,5/4,5/5,5/6,6-27, 28/1,28/2,28/3,29/1,30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41-47, 49, 50, 100/7kha, Village-Raghavpur, Tehsil-Bebaru, Banda and Gata No. 224/47, Village-Nari Khadar, Tehsil-Pailani, Banda) are held in abeyance and will be approved after resolution of the complaints.
4. Lease wise area, gata/khand no., proposed minable quantity, geo-coordinates, transportation route are proposed and cluster analysis and contiguous cluster analysis is done in Annexure-1 to Annexure-7 of proposed DSR.
5. Individual leases are analysed for environmental sensitivity, transportation routes through topo-sheet, cadastral map and Google map.
6. The Final Draft DSR of District-Banda has been also examined by the Director, Directorate of Geology & Mining, U.P.
7. Lease wise NOC from Forest and Irrigation Department for 110 areas of Final Draft DSR has been obtained.

SEAC Deliberation:

1. **SEAC asked about the current scenario/status of the leases as Final Draft DSR?**
 - District Mining Officer, Banda informed that the DSR of district Banda was prepared in year-2017 and updated time to time. Lease wise replenishment studies were conducted in year – 2022 & 2023 which depicts that the rate of replenishment is good in the area. The maximum leases are fresh for which LoI has been issued to project proponents who are in the process of securing E.C.

2. SEAC asked about the status of utilization of DMF Funds?

- District Mining Officer Banda informed that funds amounting to Rs. 13.75 Crores approx. have been allotted and phase wise utilized since 2017 from DMF funds which were used as per the objectives of DMF Rules.

3. SEAC while evaluating presentation suggested that lease should be demarcated after each monsoon period.

- District Mining Officer Banda informed that as a matter of practice the lease holders are directed to get demarcation of lease after each monsoon period and erect pillars (in case damaged in monsoon) under the supervision of Mining and Revenue officials. A demarcation report in this aspect is prepared and issued to lease holder.

4. SEAC suggested that composite digital mapping of all the leases should be done and displayed in the district website.

- District Mining Officer, Banda informed that mapping of lease has been done on Survey of India toposheets, Google satellite images and cadastral revenue maps. It was informed that the concept of uploading composite digital mapping of all the leases is being implemented and cluster and contiguous clusters are included in DSR.

5. SEAC asked on the method adopted for verification of mineral deposits which are recommended in DSR?

- District Mining Officer, Banda informed that pre and post monsoon replenishment studies were conducted by Sub-Divisional committee as well as by the authorized person prior preparing DSR. The studies included physical survey, DGPS survey and Drone based survey in pre and post monsoon periods. Accordingly lease wise recommendation reports were made as compliances.

6. SEAC suggested that demarcation report of the lease only includes corner pillar coordinates and should also mention details of non-working/restricted zone in case active water channel is observed in the lease while conducting demarcation?

- District Mining Officer, Banda informed that as per the Rule of UPMCR-2021, geo-coordinates of the lease area are published in e-tender and initial demarcation report of corner pillar coordinates is issued to project proponent along with LoI and Lease Map. The RQP/Consultant prepares the surface and geological maps in mine plan in which the features of non-working/restricted zone is presented. The DGM-Lucknow after satisfaction approves such mine plans and such zones are shown in EIA and salient features of E.C. under workable / non-workable area category.


7. SEAC asked about the further mineral development in district Banda?

- District Mining Officer Banda informed that 10 new areas have been identified in the district which has mineral potential. The SEAC informed that Sub-Divisional Committee has to follow the entire procedure every time, in case any new lease is identified, as per SOP issued by SEIAA/SEAC.

The joint committee after detailed deliberation recommended to approve the District Survey Report (DSR) of District-Banda along with following conditions:

1. The period of validity of DSR Banda shall be for the period of 05 years from the date of its approval.
2. Out of 110 (109 leases + 01Patta land) areas in the DSR, 08 lease are withheld because document verification is in process and other 02 leases are held in abeyance and will be approved after resolution of complaints. So 100 lease areas will be approved in present DSR.
3. If any new lease is identified, its validity will be co-terminus with the validity period of current DSR and Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
4. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
5. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
6. DMF fund should also be utilized for the development and maintenance of haulage road.
7. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.

The meeting ended with a vote of thanks of Chairman.


(Ashish Tiwari)
Member Secretary, SEAC-1 & 2

(Dr. Ajai Mishra)
Member, SEAC-1

(Dr. Brij Bihari Awasthi)
Member, SEAC-1

(Dr. Ratan Kar)
Member, SEAC-1

(Umesh Chandra Sharma)
Member, SEAC-1


(Om Prakash Srivastava)
Member, SEAC-1

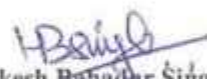
(Dr. Amrit Lal Haldar)
Member, SEAC-2

(Tanzar Ullah Khan)
Member, SEAC-2

Prof. Jaswant Singh)
Member, SEAC-2

(Dr. Shiv Om Singh)
Member, SEAC-2


(Rajive Kumar)
Chairman, SEAC-1


(Dr. Harikesh Bahadur Singh)
Chairman, SEAC-2

Nodal, SEAC-1 & Nodal, SEAC-2

MoM prepared by Secretariat in consultation with Chairman & Members on the basis of decisions taken by joint committee during the meeting.

प्रेषक,

निदेशक,

भूतत्व एवं खनिकर्म निदेशालय, उ०प्र०

खनिज भवन, लखनऊ

सेवा में,

रादरय रायिब,

राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति, उ०प्र०

विनीत खण्ड, गोमतीनगर, लखनऊ ।

संख्या /डी०एस०आर०

दिनांक: 15/07/2024

विषय: जिला सर्वेक्षण रिपोर्ट (DSR) के अनुमोदन के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र सं० 916/पर्या०/डी०एस०आर०/2023 दिनांक 12.02.2024 एवं 262/पर्या०/डी०एस०आर०/2024 दिनांक 03.07.2024 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा जनपद शामिल, बस्ती एवं बांदा से प्राप्त ड्राफ्ट जिला सर्वेक्षण रिपोर्ट का Sustainable Sand Mining Management Guideline-2016, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय की अधिसूचना दिनांक 15.01.2016 एवं दिनांक 25.07.2018 तथा Enforcement and Monitoring Guideline for Sand Mining-2020 एवं SEIAA/SEAC द्वारा जारी SOP के सापेक्ष परीक्षण करवाते हुए टिप्पणी सहित डी०एस०आर० उपलब्ध कराने का अनुरोध किया गया है।

उक्त के क्रम में उत्तर प्रदेश शासन द्वारा गठित तकनीकी समिति एवं निदेशालय स्तर पर गठित समिति द्वारा जनपद शामिल, बस्ती एवं बांदा द्वारा प्रस्तुत ड्राफ्ट डी०एस०आर० का परीक्षण किया गया। परीक्षण में ड्राफ्ट डी०एस०आर० Sustainable Sand Mining Management Guideline-2016, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय की अधिसूचना दिनांक 15.01.2016 एवं दिनांक 25.07.2018, Enforcement and Monitoring Guideline for Sand Mining-2020 एवं SEIAA/SEAC द्वारा जारी SOP के अनुरूप पाया गया। किन्तु जनपद बांदा के 08 क्षेत्रों में राजस्व से सम्बन्धित कतिपय कमियाँ पायी गयी जिनका विवरण निम्नवत् है:-

जनपद बांदा:-

- I) ग्राम-दादौखादर, तहसील-बबेरू, गाटा संख्या-38, 40, part of 41, part of 42 (खण्ड सं०-07), क्षेत्रफल- 12.00हे०।
- (II) ग्राम-लोहरा, तहसील-बबेरू, गाटा संख्या-4185 cha, 4388, 4463, 4470, 4471, 4472, 4473, क्षेत्रफल- 17.00हे०।
- (III) ग्राम-कनवारा, तहसील-बांदा, गाटा संख्या- part of 431 (खण्ड संख्या-05), क्षेत्रफल- 23.00हे०।
- (IV) ग्राम-कनवारा, तहसील-बांदा, गाटा संख्या- part of 337 (खण्ड संख्या-03), क्षेत्रफल- 24.00हे०।

(V) ग्राम-कनवारा, तहसील-बांदा, गाटा संख्या- part of 28, 29 (खण्ड संख्या-01), क्षेत्रफल- 27.00 हे०।

(VI) ग्राम-कनवारा, तहसील-बांदा, गाटा संख्या- 53, part of 337 (खण्ड संख्या-02), क्षेत्रफल- 14.65 हे०।

(VII) ग्राम-कनवारा, तहसील-बांदा, गाटा संख्या- part of 337, part of 431 (खण्ड संख्या-04), क्षेत्रफल- 12.00 हे०।

(VIII) ग्राम-साड़ीखादर, तहसील-पैलानी, गाटा संख्या-04, क्षेत्रफल- 13.00 हे०

अतः उपरोक्त क्षेत्रों को छोड़ते हुए ड्राफ्ट डी०एस०आर० के अनुमोदन हेतु तकनीकी समिति द्वारा संस्तुति की गयी है। अतएव जनपद शामली, बस्ती एवं बांदा का ड्राफ्ट डी०एस०आर० मूल रूप में संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित।

भवदीया,

(माला श्रीवास्तव)
निदेशक

संख्या: 866 / डी०एस०आर० तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. प्रमुख सचिव, भूतत्व एवं खनिकर्म, उ०प्र० शासन।
2. जिलाधिकारी, शामली, बस्ती एवं बांदा।


(माला श्रीवास्तव)
निदेशक

1534

DISTRICT SURVEY REPORT

[As per MoEF & CC, GOI Notification No. S.O. 141(E) dated 15-Jan-2016, S.O.3611 (E) dated 25 July-2018, Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining 2020]

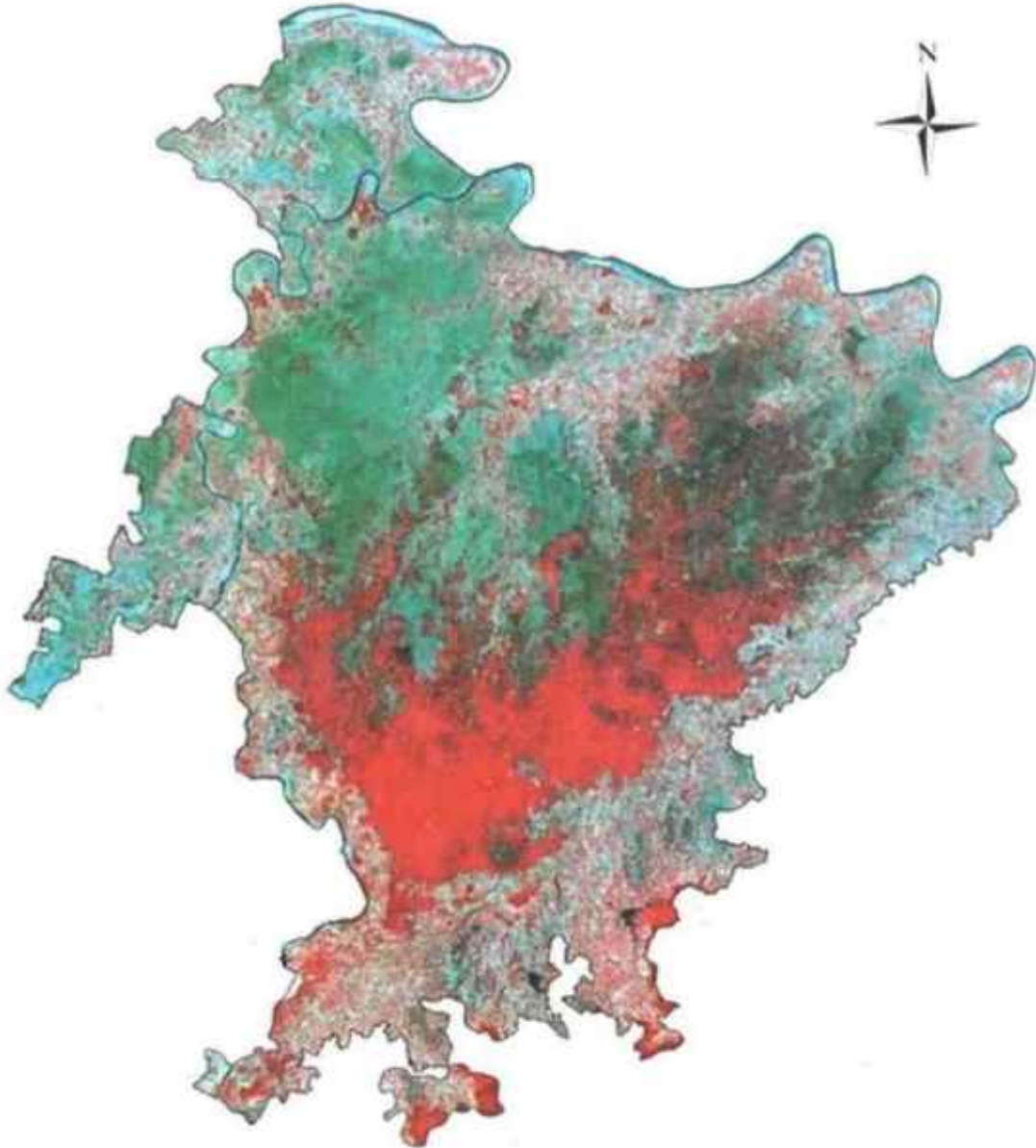
OF

RIVERBED MINING SITES

DISTRICT-BANDA

(UTTAR PRADESH)

EXISTING APPROVED LEASES



Client:

JUNE-2024

Consultant:



District Magistrate, Banda
O/o District Magistrate, Banda, Mining Section,
District Banda – 210001, U.P.

DAS
INDIA

ENV Developmental Assistance Systems (I) Pvt. Ltd.
C-363, Indira Nagar, Lucknow-226016
Ph: +91 522 4007470, 4107624,
Email: admin@dasindia.org

(Handwritten signatures and initials in blue ink)

CONTENT

Sl.	PARTICULARS	PAGES
1.0	INTRODUCTION	1
2.0	OVERVIEW OF MINING ACTIVITY IN THE DISTRICT (BRIEF HISTORY OF OLD WORKING, PRE-EXISTING AND PROPOSED MINING ACTIVITIES)	3
3.0	LIST OF MINING LEASES IN THE DISTRICT WITH LOCATION, AREA AND PERIOD OF VALIDITY	4
4.0	DETAILS OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEAR	6
5.0	DETAILS OF PRODUCTION OF SAND/MORRUM/RBM OR OTHER MINOR MINERAL IN LAST THREE YEARS	7
6.0	PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVERS OF THE DISTRICT (RIVER GEOMETRY)	8
a.	EVOLUATION	8
b.	ANNUAL RAINFALL OF THE DISTRICT	10
c.	PROCESS OF DEPOSITION	11
d.	MODE OF SEDIMENT TRANSPORT	12
e.	REPLENISHMENT	12
f.	SEDIMENT DISCHARGE RATE	13
g.	SEDIMENTATION YIELD	14
7.0	GENERAL PROFILE OF THE DISTRICT	17
a.	ADMINISTRATIVE DETAILS	17
b.	TRANSPORTATION	20
c.	DEMOGRAPHY ALONG THE RIVER BANKS	22
d.	RAINFALL AND HUMIDITY	29
e.	CROPPING PATTERN	29
f.	LAND FORM & SEISMICITY	31
g.	FAUNA	31
h.	FLORA	32
i.	TOPOGRAPHY & TERRAIN	33
j.	WATER COURSE & HYDROLOGY	35
k.	GROUND WATER DEVELOPMENT	35
l.	WATER LEVEL FLUCTUATION	35

8.0	LAND UTILIZATION PATTERN OF THE DISTRICT:FOREST, AGRICULTURE, HORTICULTURE, MINING ETC.	37
9.0	PHYSIOGRAPHY OF THE DISTRICT	40
10.0	RAINFALL : MONTHWISE	41
11.0	GEOLOGY AND MINERAL WEALTH	42
a.	REGIONAL GEOLOGY	42
b.	LOCAL GEOLOGY	42
c.	SOIL	46
12.0	MINERALS IN THE DISTRICT	48
a.	DETAILS OF RIVER OR STREAM AND OTHER SAND SOURCES	48
b.	DETAILS OF EXISTING MINING LEASE OF SAND AND AGGREGATES	48
c.	DETAILS OF EXISTING MINING LEASE OF SAND AND AGGREGATES	48
	DETAILS OF MINEABLE AND GEOLOGICAL RESERVES	51
	LEASES DROPPED FROM THE PREVIOUS DSR OF 2017	66
13.0	DRAINAGE SYSTEM WITH DESCRIPTION OF MAIN RIVERS.	70
a.	NAME OF RIVER	
b.	AREA DRAINED	
c.	PERCENTAGE AREA (SQ. KM) DRAINED	
14.0	SALIENT FEATURES OF IMPORTANT RIVERS AND STREAMS	74
a.	NAME OF THE RIVER	74
b.	TOTAL LENGTH IN THE DISTRICT (IN KM)	74
c.	PLACE OF ORIGIN	74
d.	ALTITUDE AT ORIGIN	74
e.	PORTION OF THE RIVER / STREAM RECOMMENDED FOR MINERAL CONCESSION	74
f.	LENGTH OF AREA RECOMMENDED FOR MINERAL CONCESSION(IN KILOMETER)	74
g.	AVERAGE WIDTH OF AREA RECOMMENDED FOR MINERAL CONCESSION (IN METERS)	74
h.	AREA RECOMMENDED FOR MINERAL CONCESSION (IN SQUARE METER)	74

i.	MINEABLE MINERAL POTENTIAL (IN METRIC TONNE) (60% OF TOTAL MINERAL POTENTIAL)	74
15.0	MINERAL POTENTIAL	75
a.	BOULDER (MT)	75
b.	BAJARI (MT)	75
c.	SAND (MT)	75
d.	TOTAL MINEABLE MINERAL POTENTIAL (MT)	75
16.0	ANNUAL DEPOSITION AND AVAILABILITY OF RIVERBED MATERIAL	76
a.	RIVER OR STREAM	76
b.	PORTION OF THE RIVER / STREAM RECOMMENDED FOR MINERAL CONCESSION	76
c.	LENGTH OF AREA RECOMMENDED FOR MINERAL CONCESSION (IN KILOMETER)	76
d.	AVERAGE WIDTH OF AREA RECOMMENDED FOR MINERAL CONCESSION (IN METERS)	76
e.	AREA RECOMMENDED FOR MINERAL CONCESSION (IN SQUARE METER)	76
f.	MINEABLE MINERAL POTENTIAL (IN METRIC TONNE) (60% OF TOTAL MINERAL POTENTIAL)	76
g.	TOTAL FOR THE DISTRICT	76
17.0	ADDITIONAL INFORMATION	77
17.1	METHOD OF MINING	77
17.2	RIVERBED MATERIAL & ITS REGULATORY FRAMEWORK	78
18.0	DETAILS OF MINES IN THE DISTRICT	80
18.1	LEASE WISE DETAILS OF EXISTING LEASES	80
18.2	IMPACT ON ENVIRONMENT AND SOCIO-ECONOMIC ASPECT OF THE DISTRICT	467
19.0	SUMMARY	469
20.0	REFERENCES	470
	ANNEXURES	472
	ANNEXURE – I DETAILS OF SAND/M-SAND SOURCES	473
	ANNEXURE – II LIST OF POTENTIAL MINING LEASES (EXPIRING & PROPOSED)	474
	ANNEXURE – III CLUSTER & CONTIGUOUS CLUSTER DETAILS	490

	ANNEXURE-IV TRANSPORTATION ROUTES FOR INDIVIDUAL LEASES AND LEASES IN CLUSTER	498
	ANNEXURE-V FINAL LIST OF POTENTIAL MINING LEASES (EXISTING & PROPOSED)	521
	ANNEXURE – VI FINAL LIST OF CLUSTER & CONTIGUOUS CLUSTER	536
	ANNEXURE –VII FINAL TRANSPORTATION ROUTES FOR INDIVIDUAL LEASES AND LEASES IN CLUSTER	541
	ANNEXURE –VIII IDENTIFICATION OF NEW MINING LEASE AREAS IN DISTRICT BANDA	616

LIST OF FIGURES, TABLES, ANNEXURES AND PLATES

FIGURES

Fig 1:	Location map of Banda District
Fig 2:	Drainage Map of District Banda
Fig 3:	Annual Rainfall Pattern
Fig 4:	Administrative Boundaries in Banda District
Fig 5:	Transportation system in Banda District
Fig 6:	Total population along with number of households in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]
Fig 7:	Total population, males, females along with SC/ST population in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]
Fig 8:	Literacy status in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]
Fig 9:	Worker and non-workers in villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]
Fig 10:	Cropping Pattern of Banda District
Fig 11:	Elevation Profile Map of Banda District
Fig 12:	Land use pattern
Fig 13:	Land Use / Land Cover Map of Banda District
Fig 14:	Geological Map of Banda District

TABLES

Table 1:	Annual Rainfall of Banda district
Table 2:	Various administrative units in Banda District
Table 3:	List of tehsils and blocks of Banda District
Table 4:	Length of different types of road in Banda District
Table 5:	Name of villages in 500 m radius of Yamuna River
Table 6:	Name of villages in 500 m radius of Baghen River
Table 7:	Name of villages in 500 m radius of Ken River
Table 8:	Name of villages in 500 m radius of Ranj River
Table 9:	Cropping pattern of Banda

Table 10:	Distribution of Forest in Banda
Table 11:	Land use pattern of Banda
Table 12:	Catchments Details of Yamuna River
Table 13:	Catchments Details of ken River
Table 14:	Drainage System with Description of main rivers
Table 15:	Salient features of Important Rivers and streams
Table 16:	Environmental Sensitivity Analysis of Site
Table 17:	Present status of Mining

PLATES

Plate 1:	Google Map showing Leases in Cluster-1
Plate 2:	Toposheet Map showing Leases in Cluster-1
Plate 3:	Google Map showing Leases in Cluster-2
Plate 4:	Toposheet Map showing Leases in Cluster-2
Plate 5:	Google Map showing Leases in Cluster-3
Plate 6:	Toposheet Map showing Leases in Cluster-3
Plate 7:	Google Map showing Leases in Cluster-4
Plate 8:	Toposheet Map showing Leases in Cluster-4
Plate 9:	Google Map showing Leases in Cluster-5
Plate 10:	Toposheet Map showing Leases in Cluster-5
Plate 11:	Google Map showing Leases in Cluster-6
Plate 12:	Toposheet Map showing Leases in Cluster-6
Plate 13:	Google Map showing Leases in Cluster-7
Plate 14:	Toposheet Map showing Leases in Cluster-7
Plate 15:	Google Map showing Leases in Cluster-8
Plate 16:	Toposheet Map showing Leases in Cluster-8
Plate 17:	Google Map showing Leases in Cluster-9
Plate 18:	Toposheet Map showing Leases in Cluster-9
Plate 19:	Google Map showing Leases in Cluster-10
Plate 20:	Toposheet Map showing Leases in Cluster-10

Plate 21:	Google Map showing Leases in Cluster-11
Plate 22:	Toposheet Map showing Leases in Cluster-11
Plate 23:	Google Map showing Leases in Cluster-12
Plate 24:	Toposheet Map showing Leases in Cluster-12
Plate 25:	Google Map showing Leases in Cluster-13
Plate 26:	Toposheet Map showing Leases in Cluster-13
Plate 27:	Google Map showing Leases in Cluster-14
Plate 28:	Toposheet Map showing Leases in Cluster-14
Plate 29:	Google Map showing Leases in Cluster-15
Plate 30:	Toposheet Map showing Leases in Cluster-15
Plate 31:	Google Map showing Leases in Cluster-16
Plate 32:	Toposheet Map showing Leases in Cluster-16
Plate 33:	Google Map showing Leases in Cluster-17
Plate 34:	Toposheet Map showing Leases in Cluster-17
Plate 35:	Google Map showing Leases in Cluster-18
Plate 36:	Toposheet Map showing Leases in Cluster-18
Plate 37:	Google Map showing Leases in Cluster-19
Plate 38:	Toposheet Map showing Leases in Cluster-19
Plate 39:	Google Map showing Leases in Cluster-20
Plate 40:	Toposheet Map showing Leases in Cluster-20
Plate 41:	Google Map showing Leases in Cluster-21
Plate 42:	Toposheet Map showing Leases in Cluster-21
Plate 42(A)	Google Map showing Leases in Cluster-22
Plate 42(B)	Toposheet Map showing Leases in Cluster-22
Plate 43:	Google Map showing Leases in Contiguous Cluster-1
Plate 44:	Google Map showing Leases in Contiguous Cluster-2
Plate 45:	Google Map showing Leases in Contiguous Cluster-3
Plate 46:	Google Map showing Leases in Contiguous Cluster-4
Plate 47:	Google Map showing Leases in Contiguous Cluster-5
Plate 48:	Google Map showing Leases in Contiguous Cluster-6

1.0 INTRODUCTION

Banda is a district of Uttar Pradesh, and Banda Town is the districts headquarter. It is a part of Chitrakoot Division. Located in historical Bundelkhand region, Banda is famous for its Shajar stone which is used for making jewellery, and the historically and architecturally significant sites Khajuraho and Kalinjar. Khajuraho is a World Heritage Site famous for its elaborately carved temples. The fortress of Kalinjar is famed for its war history and its glorious rock sculptures.

District Banda is located in geographical extent between 24° 53' to 25° 55' N latitudes and 80° 07' to 81° 34' E longitudes. The total geographic area of the districts is about 4460 Sq.Km. The district forms part of the northern fringe of the peninsular India coming in contact with the Gangetic alluvium. North side of this district is bounded by Fatehpur district, west by Hamirput & Mahoba, east by Chitrakoot and the south is bounded by State of Madhya Pradesh. Banda comprises of 05 tehsils and 8 blocks. As per the 2011 census the district has population of 1,799,410 of which male and female were 965,876 and 833,534 respectively. Literacy rate of the district is 54.2%.

Banda district is drained by Yamuna, and Ken rivers. River Yamuna divides the district Banda from Fatehpur in north and flows from west to east along the entire length of the district. River Ken is the tributary of River Yamuna meeting at Chilla Ghat in district Banda.



(Source: mineral.up.nic.in)



Fig 1: Location map of Banda District

2.0 OVERVIEW OF MINING ACTIVITY IN THE DISTRICT (BRIEF HISTORY OF OLD WORKING & PRE-EXISTING)

Banda is amongst the main districts of U.P. for supply of Morrum. Morrum / Sand are the main mineral available on the banks of the river Yamuna, Ken, Baghain & Ranj. It is used in construction sector. 496 units of Shajar Stone (Dendrite Agate) are functional under MSME scheme.

3.0 LIST OF ACTIVE MINING LEASES IN THE DISTRICT WITH LOCATION, AREA AND PERIOD OF VALIDITY

S. No.	Details of Lease	Location	Area	Period of Validity
1.	Village – Khaptiha, Tehsil - Pailani Gata No. part of 100 ,(khand no. 03)	Banda	16.00 ha	16.04.2021 to 15.04.2026
2.	Village – Maraul i khadar, Tehsil - Banda , Gata No. part of 333/7,(khand no. 05)	Banda	23.00 ha	03.05.2023 to 02.05.2028
3.	Village – Kanwara, Tehsil - Banda Gata No. part of 431, (khand no. 05)	Banda	23.00 ha	10.05.2023 to 09.05.2028
4.	Village – Benda khadar, Tehsil - Banda Gata No. 2/4, 2/23,2/24, 2/28 (khand no. 03)	Banda	21.00 ha	04.11.2023 to 03.11.2028
5.	Village – Dandau khadar, Tehsil – Baberu, Gata No. 38, 40, 41, 42, (khand no. 07)	Banda	12.00 ha	08.04.2022 to 07.04.2027
6.	Village – Bhadurpur syoda, Tehsil – Naraini, Gata No. 195/1	Banda	14.385 ha	10.05.2023 to 09.05.2028
7.	Village – Khairi, Tehsil - Pailani Gata No. 2/1, 2/2, 2/4	Banda	5.80 ha	06.01.2022 to 05.01.2027
8.	Village – Bariyari, Tehsil - Naraini Gata No. 429, 430	Banda	13.362 ha	04.01.2024 to 03.01.2029
9.	Village – Tarsuma, Tehsil – Atarra Gata No. 2/2, 3	Banda	3.11 ha	13.03.2024 to 12.03.2029
10.	Village –Mahuta, Tehsil – Atarra Gata No. 876kha, 886ka,etc	Banda	51.89 Ac.	29.11.2023 to 28.05.2024
11.	Village – Sadikhadar, Tehsil – pailani	Banda	44.47 Ac.	04.12.2023 to

	Gata No. 60			03.06.2024
12.	Village – Pathri, Tehsil – Banda, Gata No. part of 72/47, part of 74/1 (khand no. 02)	Banda	46.97 Ac.	12.12.2023 to 13.06.2024
13.	Village – Sadikhadar, Tehsil – pailani Gata No. 04	Banda	32.12 Ac.	05.01.2024 to 04.10.2024
14.	Village - Khaptiha, Tehsil - Pailani Gata No. part of 100 (khand no. 02)	Banda	39.53 Ac.	08.02.2024 to 07.11.2024
15.	Village - Khaptiha, Tehsil - Pailani Gata No. part of 356 (khand no. 01)	Banda	39.53 Ac.	07.02.2024 to 06.11.2024
16.	Village –Kolawalraypur, Tehsil – Naraini, Gata No. 04	Banda	24.71 Ac.	10.02.2024 to 09.11.2024

Source: Data received from DMO, Banda

4.0 DETAILS OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEAR

Mineral	Revenue received in 2020-2021	Revenue received in 2021-2022	Revenue received in 2022-2023
Sand			
Morrum	2,88,62,70,553.00	1,80,40,69,560.00	1,08,09,47,339.00
Bajri			

Source: Data received from DMO, Banda

5.0 DETAILS OF PRODUCTION OF SAND/MORRUM/RBM OR OTHER MINOR MINERAL IN LAST THREE YEARS

Mineral	Production in 2020-2021	Production in 2021-2022	Production in 2022-2023
Sand	-	-	-
Morrum	72,15,676 Cubic meter	45,10,419 Cubic meter	27,02,368 Cubic meter
Bajri	-	-	-

Source: Data received from DMO, Banda

6.0 PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVERS OF THE DISTRICT (RIVER GEOMETRY)

a) *EVOLUTION*

Morrum is found in the rivers flowing through Banda. The morrum is derived from the weathering and disintegration of granitic rocks. Another type of morrum called 'Red Morrum' is in fact laterite soils found on the elevated ground comprising old weathering surfaces. It is used for spreading on unpaved roads. The Yamuna River has a highly symmetric drainage pattern in major part of the basin area. Study of the relief aspects shows that the area has high elevation with rugged terrain. It was also found that the bedrock or subsoil is permeable in nature and the drainage texture is coarse implying a young stage of drainage development. At Etawah, it meets another important tributary, Chambal, followed by a host of tributaries further down, including, Sindh, the Betwa, and Ken. Chambal River carries large quantity of sediment load to transportation. Morrum of Chambal River has Deccan trap Basalt as river bedded rock, Mesozoic age formations through erosional or depositional process. So the morrum in Banda is a mixture of Yamuna sand and Chambal morrum. In the Morrum of Yamuna in Banda mica is the dominant clay mineral in the soils followed by Kaolinite, chlorite, vermiculite and smectite in decreasing order of their abundances. The occurrence of fibrous minerals in coarse clay and silt fraction of soil samples of Lavee physiographic unit is the interesting feature of this area. The presence of fibrous minerals indicates that this overlain material designated as natural Levee in this area is not the alluvium brought down by the river Yamuna but is aeolian material flown from adjoining desert of Rajasthan and deposited as stabilized sand dune. The fibrous minerals have been reported earlier in the desert of Rajasthan.

The Ken basin mainly constitutes rocks of the Vindhyan Supergroup, Bijawar Group and granitoids of Granitic Complex. The laminated shale, flagstone, sandstone, limestone and porcellanites of the Kaimur Group of Upper Vindhyan are exposed in the upper reaches of the Ken basin. These rocks are underlain by the

rocks of the Semri and Bijawar Groups. The alternating shale, carbonate, sandstone and volcanic units belong to the Semri Group of Lower Vindhyan Super Group. The Bijawar Group consisting of a succession of quartzite and basal conglomerate is overlain by hornstone breccias, phyllitic shales, limestone, dioritic traps and red jaspers.

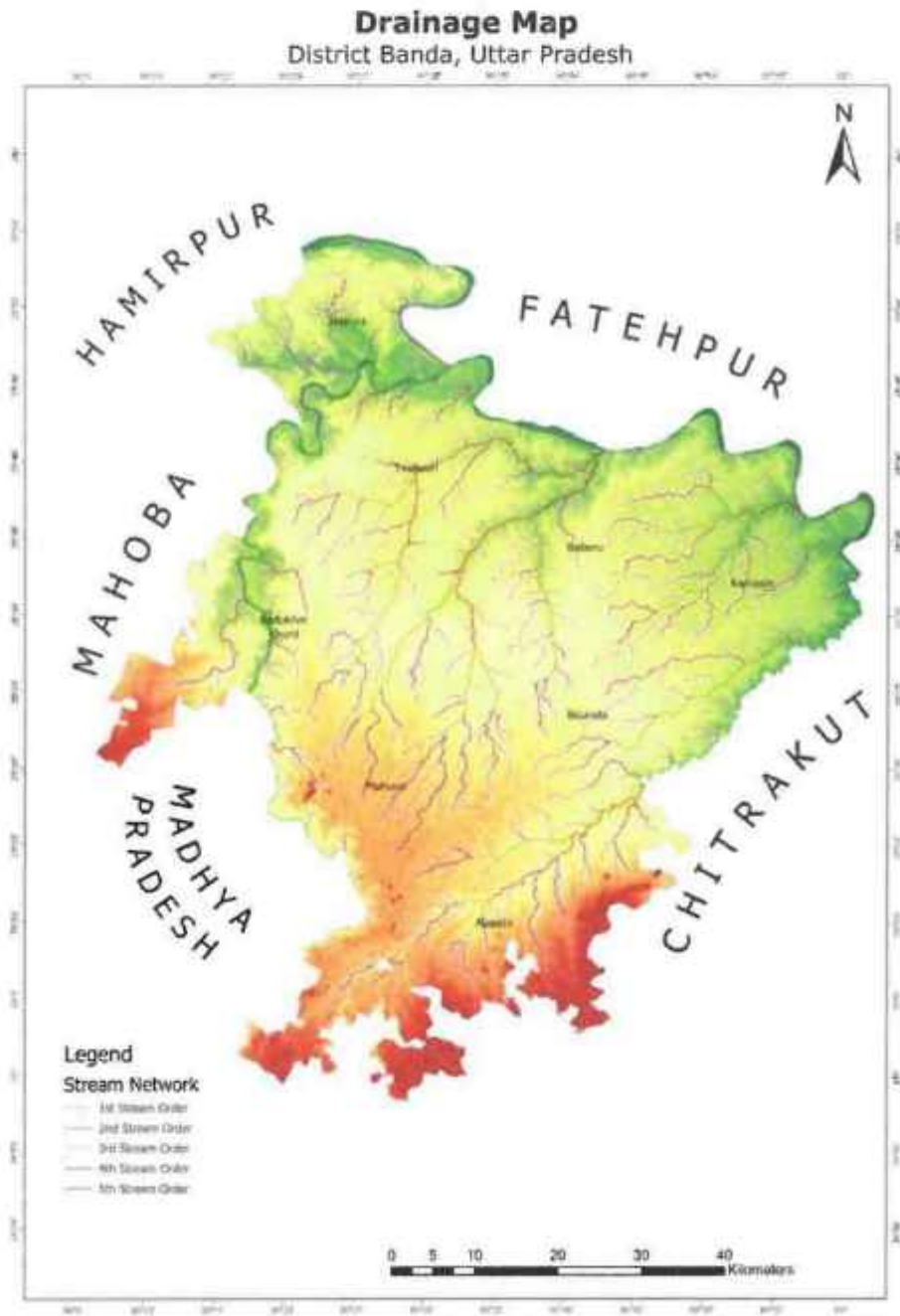


Fig 2: Drainage Map of District Banda

Baghain river basin comprises of three major geological units namely: Bundelkhand gnesis complex, Vindhyan supergroup (hard rock terrain named as panna hill) and alluvial deposit (marginal Ganga plain and central Ganga plain). The Lower Vindhyan group (Semi group) consists of carbonates, siliciclastics and volcanoclastics, whereas, the upper Vindhyan Group is dominated by siliciclastic with minor carbonates.

The Ranj River drains the northeast parts of the Panna district and three-fourths area of the district is covered with alluvium soils forms by the weathering of Vindhyan sediments. The northern part of the district area is covered with yellowish sandy soils derived from weathering of granitic rocks. The thick alluvial soils are found along the river courses. So the sediments in Ranj river is a mixture of all three.

b) ANNUAL RAINFALL OF THE DISTRICT

The climate is sub-humid and it is characterized by a hot dry summer and a bracing cold season. The average normal rainfall is 902.00 mm. About 80% of rainfall takes place between June & September. During monsoon surplus water is available for deep percolation into ground water. There is a meteorological observatory at Banda, January is the coldest month with minimum temperature of the order of 5.8⁰ C. May and early June form the hottest period of the year. The mean monthly maximum temperature is 47⁰C and mean monthly minimum temperature is 19.7⁰C. During March to May the air is least humid with relative humidity high in the morning and less in the evening mean. Monthly morning relative humidity is 85% and mean monthly evening relative humidity is 57%. During monsoon season the winds blow predominantly from east or southeast. (Source: Meteorological Department, Government of India, 2021.)

Table 1: Annual Rainfall of Banda district

YEAR	Jan	Feb	March	April	May	June	July	Aug	Sep	Oct	Nov	Dec	Annual Total
2012	32	10.4	1.9	6.2	0.1	13.2	338	218.1	165	0	0.4	0	785.3
2013	0	78.8	2.7	1.2	0	410.8	331.1	306.6	35.9	0	2.9	1.7	1171.7
2104	84.9	33.9	48.2	0.1	0.9	54.4	104.4	157.9	82.5	0	13.2	14.2	594.6
2015	39.8	24.5	100.8	18	0.6	82.8	207.2	117.6	69.3	1.6	1.9	6.2	670.3
2016	11.1	7.9	6.3	0	30.2	71.4	583.5	452.2	56.9	0	0	0	1219.5

Source: Metereological Deptt. Gol

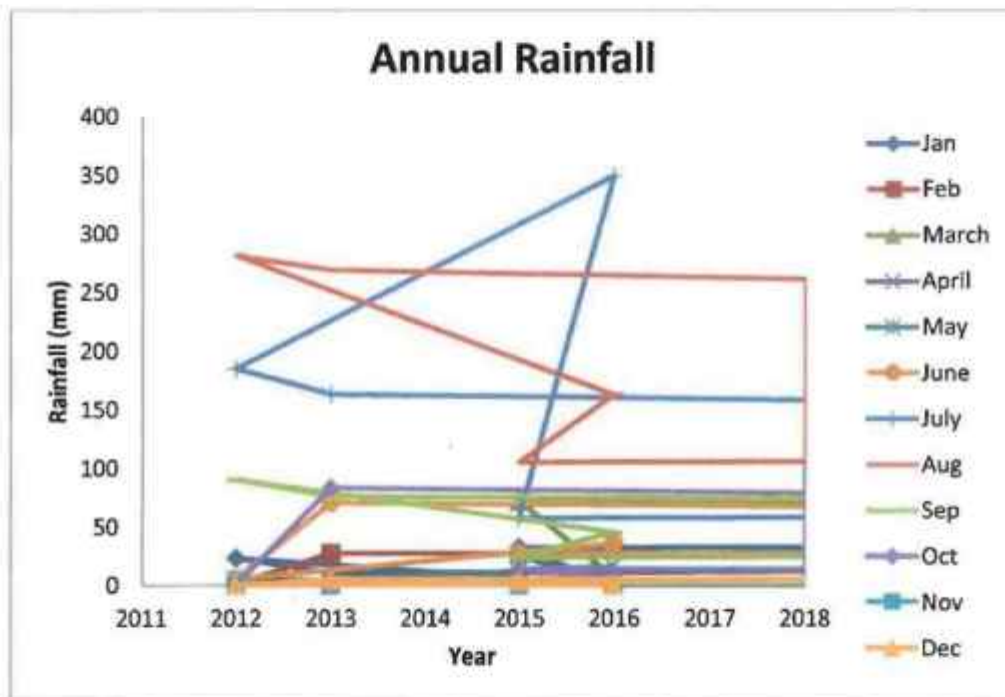


Fig 3: Annual Rainfall Pattern

c) PROCESS OF DEPOSITION

Sediment transport is critical to understanding how rivers work because it is the set of processes that mediates between the flowing water and the channel boundary. Erosion involves removal and transport of sediment (mainly from the boundary) and deposition involves the transport and placement of sediment on the

boundary. Erosion and deposition are what form the channel of any alluvial river as well as the floodplain through which it moves. The amount and size of sediment moving through a river channel are determined by three fundamental controls: competence, capacity and sediment supply. Competence refers to the largest size (diameter) of sediment particle or grain that the flow is capable of moving; it is a hydraulic limitation. If a river is sluggish and moving very slowly it simply may not have the power to mobilize and transport sediment of a given size even though such sediment is available to transport. So a river may be competent or incompetent with respect to a given grain size. If it is incompetent it will not transport sediment of the given size. If it is competent it may transport sediment of that size if such sediment is available (that is, the river is not supply-limited).

d) MODE OF SEDIMENT TRANSPORT

The sediment load of a river is transported in various ways although these distinctions are to some extent arbitrary. The loose boundary (consisting of movable material) of an alluvial channel deforms under the action of flowing water and the deformed bed with its changing roughness (bed forms) interacts with the flow. The resulting movement of the bed material (sediment) in the direction of flow is called sediment transport and a critical bed shear stress (τ) must be exceeded to start the particle movement. Such a critical shear stress is referred to as incipient (threshold) motion condition, below which the particles will be at rest and the flow is similar to that on a rigid boundary.

e) REPLENISHMENT

Ken, Baghain and Ranj are key tributaries of Yamuna River in lower stretch and is also famous for light orange colour sand which is officially and locally known as 'Morrum' or *Morang* in Bundelkhand. Morrurum is formed by weathering

of granitic rocks. It has coarser and thicker grains than grey colour sand. These properties make Morrum of greater adhesive quality and of high value in construction activities. Geologically the presence of ferruginous breccia of Bijawar group sand stone, silt stone, lime stone and shales belonging to semri group (Vindhyan super group). Pink, fine to medium grained, dense granite is exposed sporadically. Good quality sand mixed with pebbles and kankars and presence of pink, coarse grained massive granite (Bundelkhand Granite) are found. It is characterised by 3 sets of Vertical joints and 1 set of Basal joint with sub-horizontal dip. The joint openings are upto 50 m wide filled with weathered clayey material. Replenishment of River Yamuna is due to the rivers, which originated in Vindhyan region.

f) SEDIMENT DISCHARGE RATE

The soil characteristics of the Yamuna have a large spectrum of particle sizes from 30 μm to 1 mm. A flow velocity of 0.75 m/s can move only silt-sized particles of size up to $\sim 60 \mu\text{m}$. The total monsoon discharge for a set of average monsoon river stages and the corresponding water flow velocity in the main channel and in the shoulder areas were estimated. The average monsoon river stage of 208.9 m amsl (above mean sea level) corresponds to the flow of 3.9 TCM (~36% of the total mean annual monsoon flow) through the river Yamuna. The velocity in the main river channel at this total discharge was estimated at ~ 1.57 m/s. This velocity of flow can dislodge sediment particles of size $\sim 265 \mu\text{m}$. An average monsoon flow of 5.5 TCM (50% of the total mean annual monsoon flow) through river Yamuna corresponds to a river stage of 209.2 m amsl. The velocity in the main river channel at this total discharge was estimated at 1.8 m/s. This velocity of flow can dislodge sediment particles of size $\sim 340 \mu\text{m}$ (medium sand). The main channel can thus be cleared of the larger and heavier sediments more efficiently at this flow velocity. Field-based observations show average monsoon peak flow to be approximately 1.4 m above the average monsoon river stage. Based on this, the peak flow associated with the average monsoon river stage

of 209.2 m amsl (corresponding to total flow of 5.5 TCM) would be 210.6 m amsl. The flow velocity in the main river channel at the river stage of 210.6 m amsl would be 3.4 m/s. This river flow velocity is sufficient to dislodge particles of size $\sim 1200 \mu\text{m}$ (1.2 mm; coarse sand). Hence this river flow velocity will efficiently remove most of the heavy sediments and grit from the main river channel and prevent siltation and shallowing of the river channel. The water flow velocity in areas adjacent to the main river channel corresponding to the monsoon flow of 5.5 TCM at a river stage of 209.2 m amsl has been estimated at 0.93 m/s). This flow velocity can dislodge sediments particle of size $\sim 95 \mu\text{m}$ (very fine sand). Such well-sorted sediments will have higher permeability leading to enhancement in river bank storage during the monsoon floods. Empirically, it is clear that the river is heavily silted and at present has a depth of only 0.6 m in summer. To remove all riverbed particles of diameter up to 1–2 mm (coarse sand to very fine gravel) will require a monsoon flow larger than 50% (5.5 MCM), but we also have to balance this with reality (agricultural needs). A 50% (5.5 MCM) monsoon flow can dislodge particles of diameter up to ~ 1.2 mm; however, when such particles are transported and desilting occurs, the main channel will deepen enhancing the flow velocity. Consequently, even particles of larger size will be transported. We conclude that at least 50% (5.5 TCM) of the monsoon virgin flow of river Yamuna is the flushing flow required in this stretch (Soni *et al.*, 2014).

g) SEDIMENTATION YIELD

Sediment, the end product of erosion, has a twofold effect:

- 1- It depletes the Land front which it is derived
- 2- It impairs the quality of the water-resources in which it is entrained and deposited.

The importance of the sediment-yield-surveys, as preventive and corrective measures, can be attributed to the erosional-processes. (Kumar, 1992) Naturally,

sand is a granular material consisting of rock particles and fine minerals measuring between 0.06 mm to 2 mm. Sand is formed from decomposition of rocks due to mechanical strength where decomposed rocks form gravel and then sand. Almost the entire suspended load of Yamuna River is transported during the monsoon period; quartz and illite are the dominant minerals of these suspended sediments. Basin lithology, tributary contributions, and sediment grain size seem to control mineral distribution in the sediments. Trace metal concentrations of Yamuna core sediments reflect their mineralogical composition. Illite is the chief clay mineral of the Himalayan river sediments. The mineralogical characteristics of the Himalayan river sediments differ significantly from the Peninsular Indian Rivers, which chiefly carry montmorillonite. The annual sediment load of Indian rivers is a little more than 1.2 billion tonnes which is roughly 10% of the global sediment flux to the world oceans. Indian rivers show pronounced seasonal and spatial variability in their sediment discharge. Maximum mass transfer, in the Yamuna River takes place during the monsoon season. The sediment load constitutes 58–86% of the total load carried by the river depending upon the sites. Tributaries carry sediments more actively than the mainstream. The total load of the river seems to be controlled by lithology. At Prayagraj, the Yamuna carries 64×10^6 tonnes sediment load to the Ganges river. The TSM/TDS ratio shows that upstream physical weathering is more dominant than chemical weathering. The negative relation between basin area and total erosion rate and the positive relation between the chemical and sediment erosion in the Yamuna basin agrees with the global trend. The average chemical erosion rate ($165 \text{ tonnes km}^{-2}\text{yr}^{-1}$) of the Yamuna is much higher than that of the Ganges and the Indian average. The total erosion rate ($973 \text{ t km}^{-2}\text{yr}^{-1}$) is 1.7 times greater than that of the Ganges. Upstream, the Yamuna removes 1.04 mm yr^{-1} of the basin surface; the removal rate decreases downstream to 0.19 mm yr^{-1} at Prayagraj, the point of confluence with the Ganges (Jha *et al.*, 1988). The rate of sedimentation at the station Sharanpur (UP) the highest rate of sedimentation (5.99 cm/y) was noticed, most probably due to deforestation and other human influences in the Himalayan regions, while the lowest rate was observed in Hamirpur(UP)

Handwritten signatures and initials in blue ink at the bottom of the page, including a large signature on the left, several smaller initials, and a date stamp "15" on the right.

(2.48 cm/yr). Yamuna River sediments are mainly composed of very fine sand, silt and clay derived from the Himalayan region. Granulometric analysis shows that the ~20-mm particles are found in the Yamuna River sediments. The total river sediment shows the presence of quartz, feldspar and illite minerals in bulk mineralogical composition. Metal ratios for the river sediments show various degrees of enrichment. A river has two sources of heavy metals: lithogenic sources from weathering of rocks and anthropogenic. The values are greater than one except for *Manganese, Iron* and to some extent for Cobalt. High ratios of Chromium, Nickle, Copper, Zinc, Lead and an exceptionally high ratio of Cadmium for some sediment samples have been found.

7.0 GENERAL PROFILE OF THE DISTRICT

Banda is one of the districts of Bundelkhand region of Uttar Pradesh having a rich historical tradition going back to antiquity, is famous for its Shajar stone, used for making jewellery and the historically and architecturally significant sites Khajuraho and Kalinjar. Khajuraho is a World Heritage Site famous for its elaborately carved temples. The fortress of Kalinjar is famed for its war history and its rock sculptures. The district is said to be the birthplace of the great ancient poet Valmiki who has written the immortal epic Ramayana in Sanskrit language. His ashram at Lalapur Bagrehi hills was one of the ancient centers of Vedic Learning.

Every Year Banda-District celebrates week long Kalinjar Mahotsava to promote Kalinjar Fort's Heritage & Tourism. Kalinjar Mahotsava includes many Cultural and Social activities.

In 2006 the Ministry of Panchayati Raj named Banda one of the country's 250 most backward districts out of a total of 640. It is one of the 34 districts in Uttar Pradesh currently receiving funds from the Backward Regions Grant Fund Programme.

a) ADMINISTRATIVE DETAILS

Banda district falls under Chitrakoot Division and Banda town is the divisional & district headquarter. There are 05 Tehsils, 08 blocks, 02 Nagar Palika and 06 Nagar Panchayats. The district has 01 Parliamentary constituency and 04 Assembly seats. Out of the total villages of the district, 660 villages are populated and 34 are uninhabited.

Table 2: Various administrative units in Banda District

S.No.	Particular	Number
1.	Tehsils	05
2.	Sub-Tehsil	08
3.	Nagar Palika	02
4.	Gram Panchayats	437
5.	Revenue villages	660
6.	Assembly Area	04

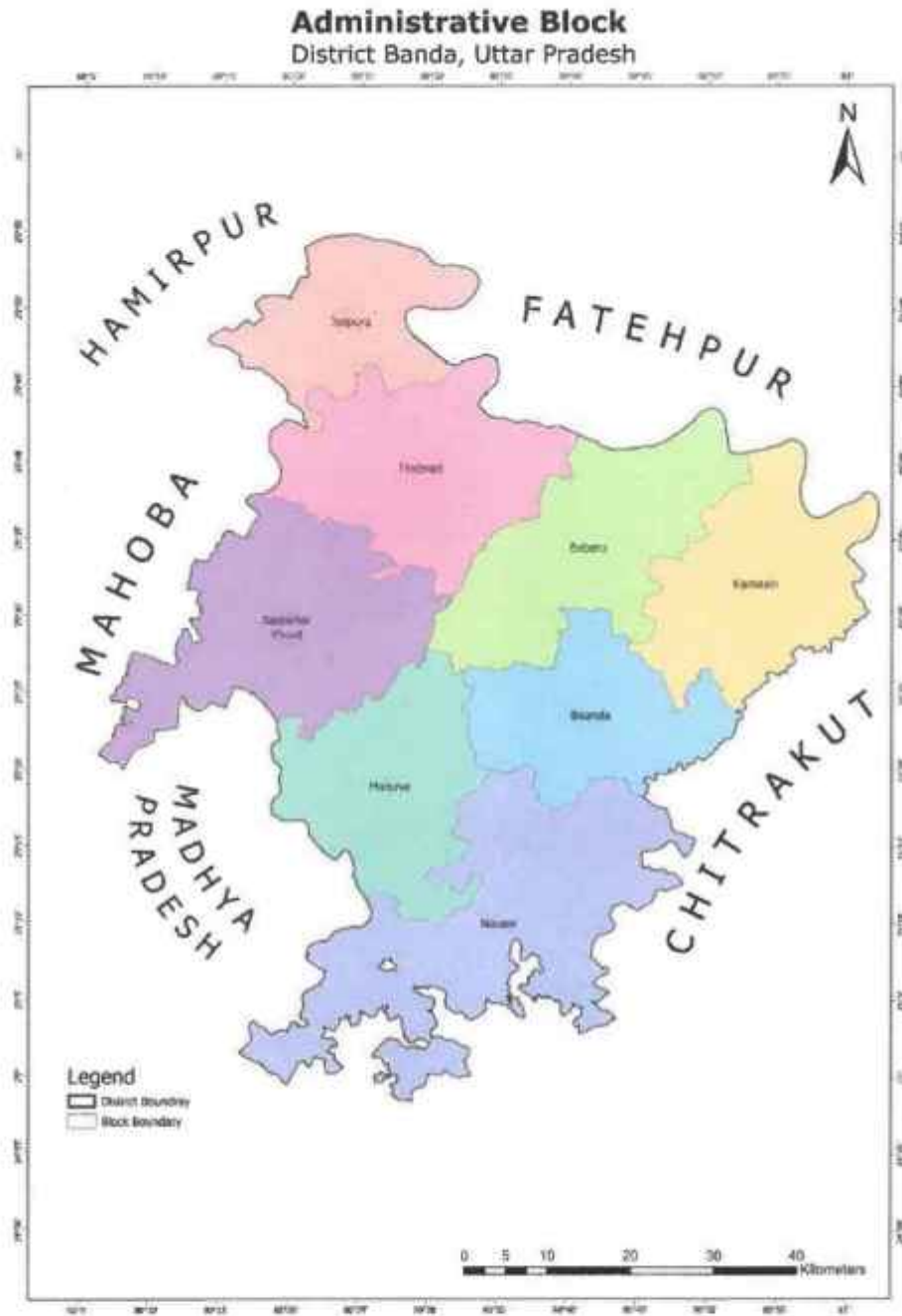


Fig 4: Administrative Boundaries in Banda District

The administrative setup is divided into 5 sub-divisions for the district namely Banda, Atarra, Naraini, Baberu and Pailani. All these divisions are further divided into 8 development blocks – Badokhar Khurd, Mahua, Naraini, Baberu, Bisanda, Kamasin, Jaspura and Tindwari.

Table 3: List of tehsils and blocks of Banda District

S. No.	Tehsil	S. No.	Blocks
1.	Banda	1.	Jaspura
2.	Baberu	2.	Tindwari
3.	Attarra	3.	Baberu
4.	Pailani	4.	Kamasin
5.	Nairani	5.	Badokhar Khurd
		6.	Bisanda
		7.	Mahuva
		8.	Naraini

b) TRANSPORTATION

National Highway 76 (India) passes through Banda which connects it to Jhansi and Allahabad. State Highway 92, connects Banda to Fatehpur. State highway 76 connects to Allahabad. National Highway 86 connects to Kanpur. Bundelkhand expressway is connected to Banda. NH-934 started from its junction with NH-34 near Hirapur connecting Banda, Sagar, Jeruwakhera, Khurai and terminating at Bina in the State of Madhya Pradesh.

NH-35 started from its junction with NH-34 near Kabrai connecting Banda, Karwi, Mau, Allahabad, Mirzapur and terminating at its junction with NH-19 near Varanasi in the State of Uttar Pradesh. NH-335 started from its junction with NH-35 near Banda connecting Fathepur and terminating at its junction with NH-31 near Lalganj in the State of Uttar Pradesh.

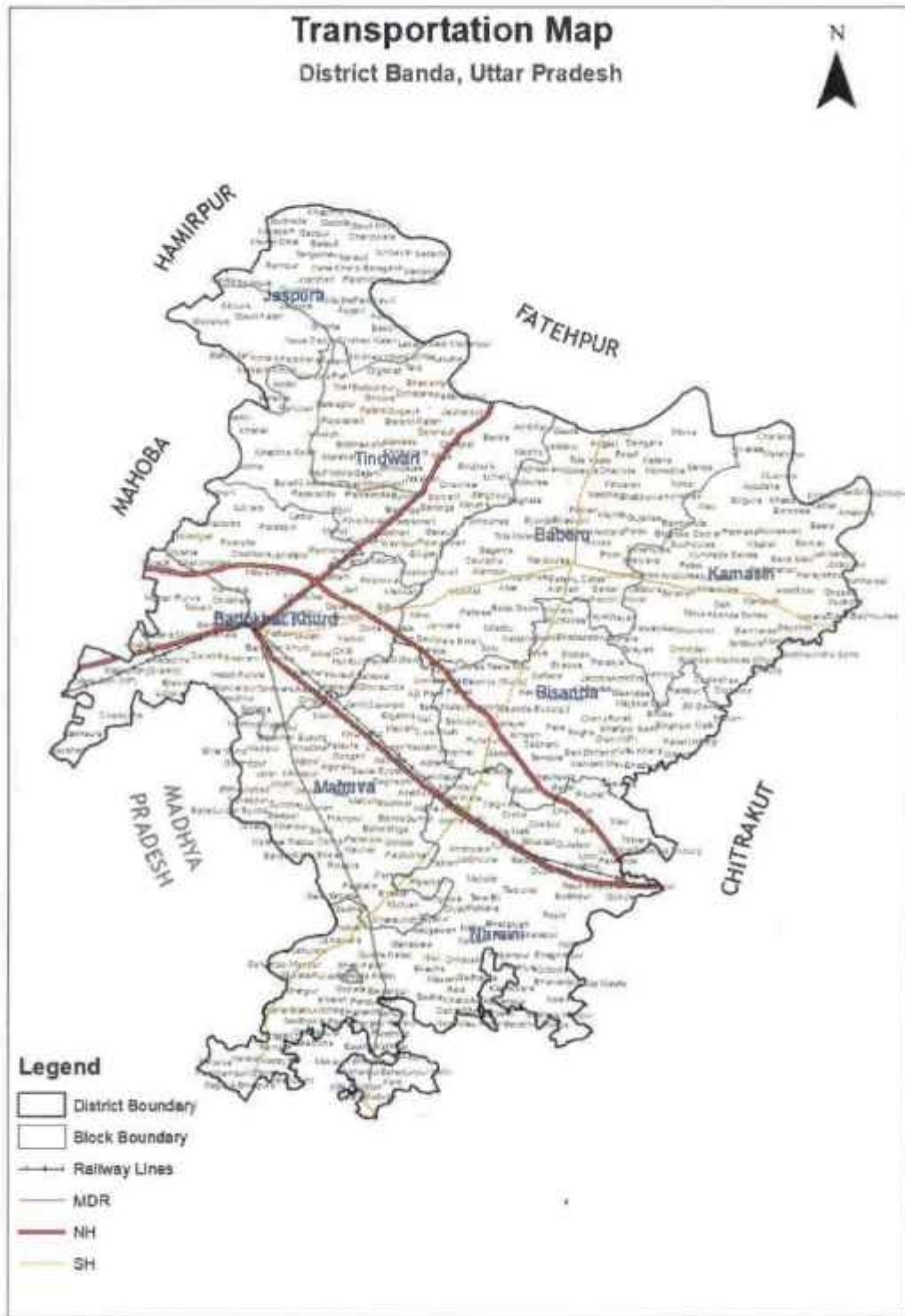


Fig 5: Transportation system in Banda District

Table 4: Length of different types of road in Banda District

S.No.	Particular	Length in Km
1.	National Highway	67
2.	State Highway	234
3.	Main District Highway	107
4.	Other district & Rural Roads	1452
5.	Rural road / Agriculture Marketing Board Roads	56

c) DEMOGRAPHY

In 2011, Banda had population of 1,799,410 of which male and female were 965,876 and 833,534 respectively. Average literacy rate of Banda in 2011 were 66.67 compared to 66.67 of 2001. Male and female literacy were 77.78 and 53.67 respectively. Total literate in Banda District were 1,002,937 of which male and female were 630,626 and 372,311 respectively. With regards to Sex Ratio in Banda, it stood at 863 per 1000 male and child sex ratio is 902 girls per 1000 boys. The initial provisional data released by census India 2011, shows that density of Banda district for 2011 is 408 people per sq. km.

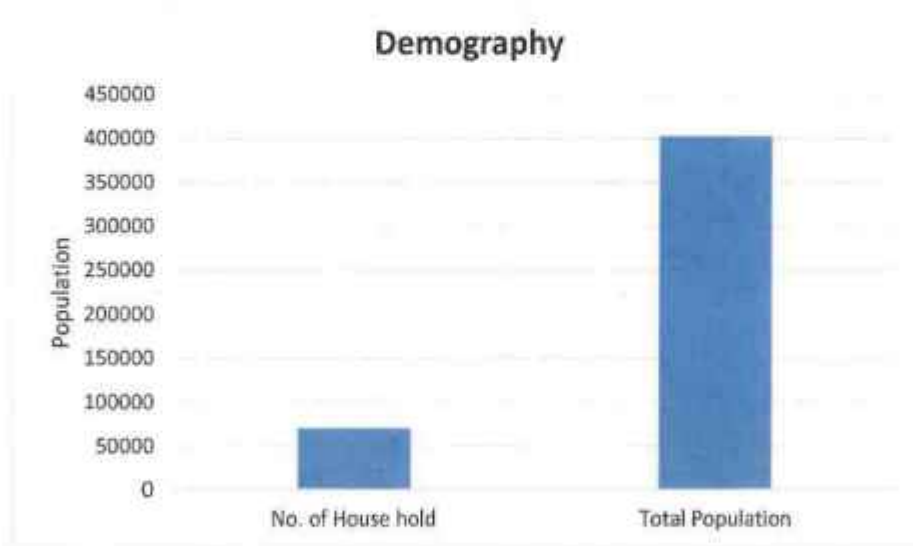


Fig 6: Total population along with number of households in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

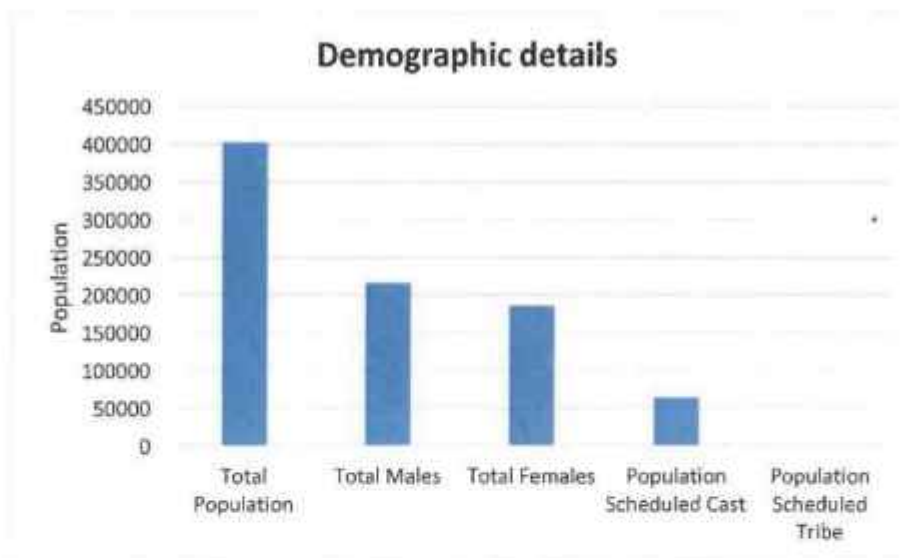


Fig 7: Total population, males, females along with SC/ST population in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

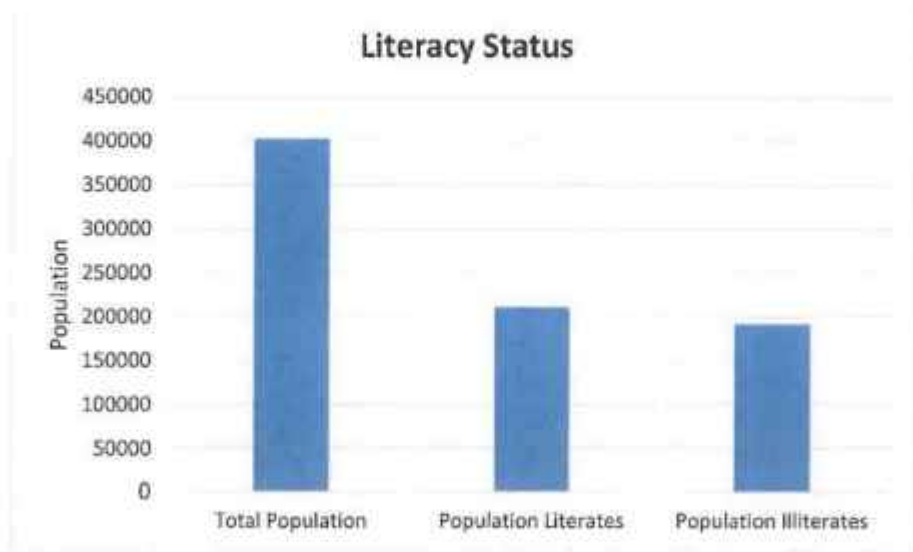


Fig 8: Literacy status in the villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

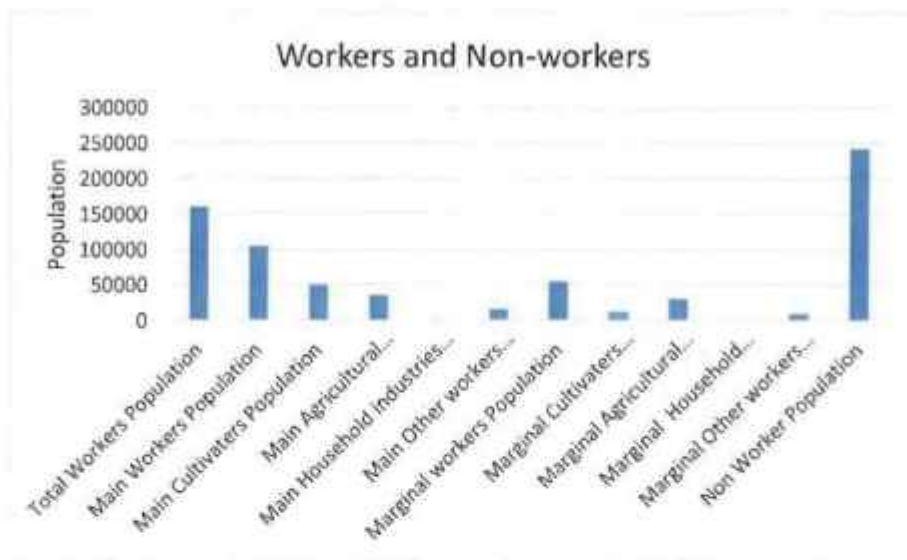


Fig 9: Worker and non-workers in villages of Banda on the River Banks of All four Rivers [Yamuna, Ken, Baghain & Ranj]

Villages along the River (For CSR & DMF Planning):**Table 5:** Name of villages in 500 m radius of Yamuna River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Baberu	Sikaree Lakhanpur	24	Banda	Jauharpur
2	Pailani	Narayarh	25	Banda	Benda
3	Pailani	Budheda	26	Banda	Amlı Kaur
4	Pailani	Mawai Ghat	27	Banda	Dadariya
5	Pailani	Khaptiha Khurd	28	Baberu	Gaura
6	Pailani	Gazipur	29	Baberu	Jalalpur
7	Pailani	Galauli	30	Baberu	Augasi
8	Pailani	Gadola	31	Baberu	Bacal
9	Pailani	Amchauli	32	Baberu	Samgara
10	Pailani	Gauri Khurd	33	Baberu	Marka
11	Pailani	Chandwara	34	Baberu	Arvaree
12	Pailani	Ichhawar	35	Baberu	Charaka
13	Pailani	Sabada	36	Baberu	Matchana
14	Pailani	Mahabara	37	Baberu	Mudvara
15	Pailani	Madauli Kalan	38	Baberu	Kheda
16	Pailani	Baragaon	39	Baberu	Baraolee
17	Pailani	Piparodar	40	Baberu	Kathar
18	Pailani	Pachkauri	41	Baberu	Khatan
19	Pailani	Basdhari	42	Baberu	Dando
20	Pailani	Lasada	43	Baberu	Raghoupur
21	Pailani	Sadi Madanpur	44	Baberu	Amethee
22	Pailani	Laumar	45	Baberu	Beera
23	Banda	Bhawanipur	46	Baberu	Joraupur

Table 6: Name of villages in 500 m radius of Baghain River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Baberu	Mau	26	Atarra	Udaipur
2	Baberu	Narayanpur	27	Atarra	Bhusasi

3	Baberu	Achhareel	28	Atarra	Badousa
4	Baberu	Ghosad	29	Atarra	Dubariya
5	Baberu	Kuchouli	30	Atarra	Tarsuma
6	Baberu	Etara Badhounce	31	Atarra	Barachha
7	Baberu	Lohara	32	Atarra	Pouhar
8	Baberu	Sayohat	33	Atarra	Chandour
9	Baberu	Lodhaura Khurd	34	Atarra	Madhwara
10	Baberu	Bantharee	35	Naraini	Kharaunch
11	Baberu	Bachhaundha Sane	36	Naraini	Motiyari
12	Baberu	Kolaura	37	Naraini	Rampur Murdi
13	Baberu	Mamsee Khurd	38	Naraini	Mungaura
14	Baberu	Dighaura	39	Naraini	Shahbajpur
15	Baberu	Chakrehee	40	Naraini	Shah Patan
16	Baberu	Bil Gavan	41	Naraini	Gudha Kalan
17	Baberu	Etavan	42	Naraini	Gahabara
18	Atarra	Kullu Khera	43	Naraini	Naugawan
19	Atarra	Bhadawal	44	Naraini	Singhauti
20	Atarra	Lamehta	45	Naraini	Divali
21	Atarra	Singhpur Mafi	46	Naraini	Pathara
22	Atarra	Utarwan	47	Naraini	Gopara
23	Atarra	Pahari Khurd	48	Naraini	Ran Khera
24	Atarra	Mahuta	49	Naraini	Pipara
25	Atarra	Tera(B)	56	Naraini	Gadha Khurd
			57	Baberu	Lakhanpur

Table 7: Name of villages in 500 m radius of Ken River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Pailani	Sindhan Khurd	30	Banda	Teiveni
2	Pailani	Bhatha	31	Banda	Chilehata
3	Pailani	Nada Deo	32	Banda	Bhurendi
4	Pailani	Padohara	33	Banda	Durendi

5	Pailani	Madauli Khurd	34	Banda	Hateti Purwa
6	Pailani	Barchta	35	Banda	Sohana
7	Pailani	Sandi	36	Banda	Ganchha
8	Pailani	Khairei	37	Naraini	Govindpur
9	Pailani	Alona	38	Naraini	Bhasround
10	Pailani	Khaptiha Kalan	39	Naraini	Madhopur
11	Pailani	Rehutan	40	Naraini	Manipur
12	Pailani	Amlor	41	Naraini	Jarar
13	Pailani	Kukuwa Khas	42	Naraini	Muradpur
14	Pailani	Pailani	43	Naraini	Kazipur Girwan
15	Pailani	Nari	44	Naraini	Akbarpur Girwan
16	Pailani	Khajuri	45	Naraini	Nihalpur
17	Pailani	Dighwat	46	Naraini	Kolawal Raipur
18	Pailani	Dohatara	47	Naraini	Bariyari
19	Banda	Amaraiya	48	Naraini	Manpur Khurd
20	Banda	Pathari	49	Naraini	Mau Girwan
21	Banda	Chheharao	50	Naraini	Risaura
22	Banda	Chatkan	51	Naraini	Gaur Shivpur
23	Banda	Pachulla	52	Naraini	Jamawara
24	Banda	Chakchatgan	53	Naraini	Lahureta
25	Banda	Kanwara	54	Naraini	Barsanda Manpur
26	Banda	Bhawani Purwa	55	Naraini	Bilharka
27	Banda	Nimnipar			
28	Banda	Ujrehta			
29	Banda	Achharaund			

Table 8: Name of villages in 500 m radius of Ranj River

Sl. No.	TEHSIL	NAME OF VILLAGE	Sl. No.	TEHSIL	NAME OF VILLAGE
1	Atarra	Shahpur Sani	5	Naraini	Mahurchha
2	Naraini	Barkola Kalan	6	Naraini	Nedhuwa
3	Naraini	Pukari	7	Naraini	Chandpura
4	Naraini	Khalari			

The data indicates the potential population which can be positively or negatively impacted by riverbed mining. There is potential impact on direct and indirect employment opportunities which needs to be focused by the district administration. This data co-related with the CSR allocation in various ECs would help the District Administration to plan & institute infrastructure & social development with strategic planning:

S.No.	Demographic classification	Yamuna River	Baghain River	Ken river	Ranj river	Total
1.	No. of House hold	20292	24236	22583	2871	69982
2.	Total Population	120939	140216	126053	15928	403136
3.	Total Males	64832	75415	67849	8599	216695
4.	Total Females	56107	64801	58204	7329	186441
5.	Population Scheduled Cast	13908	27781	19617	2722	64028
6.	Population Scheduled Tribe	3	3	4	0	10
7.	Population Literates	65161	71314	66373	8147	210995
8.	Population Illiterates	55778	68902	59680	7781	192141
9.	Total Workers Population	46523	59688	47877	6645	160733
10.	Main Workers Population	30841	39980	29930	4348	105099
11.	Main Cultivators Population	13812	21081	13056	2554	50503
12.	Main Agricultural Labourers Population	12056	12860	9999	1275	36190
13.	Main Household industries Population	677	712	595	76	2060
14.	Main Other workers Population	4296	5327	6280	443	16346
15.	Marginal workers Population	15682	19708	17947	2297	55634
16.	Marginal Cultivators Population	3325	6463	2397	795	12980
17.	Marginal Agricultural Labourers Population	8997	10010	10798	1232	31037
18.	Marginal Household industries Population	576	693	490	87	1846

19.	Marginal Other workers Population	2784	2542	4262	183	9771
20.	Non Worker Population	74416	80528	78176	9283	242403

d) RAINFALL AND HUMIDITY

The average annual rainfall is 902.00 mm. The climate is typical subtropical characterized by long and intense summers. About 80% of the annual rainfall is received from south-west monsoon. The relative humidity is highest in August about 85% and lowest in April. There is a meteorological observatory at Jhansi, which may be taken as representative of meteorological condition. The mean wind velocity is 4.5Km.p.h. The potential evapotranspiration varies from 50 to 205mm. Bundelkhand is known as a drought prone region. It is comprised of 7 districts of Uttar Pradesh and 6 districts of Madhya Pradesh. Monsoon rains are crucial. However for past several years, the region has faced deficit rains leading to water scarcity particularly for agriculture related activities. This basin received 785.4 mm rainfall in 2018 monsoon, 9% below normal rainfall of 863 mm for this sub-basin.

e) CROPPING PATTERN

Yamuna flowing north of the district is the principal river attracting all the drainage of the district. The economy of the district is predominantly based on agriculture. There are three distinct crop seasons, namely Kharif, Rabi and Zaid. The Kharif season starts with Southwest Monsoon under which the cultivation of tropical crops such as rice, cotton, jute, jowar, bajra and tur are cultivated. The Rabi season starts with the onset of winter in October-November and ends in March-April. Zaid is a short duration summer cropping season beginning after harvesting of Rabi crops. The main crop seasons are Rabi and Kharif the third crop Zaid does not have considerable impact on economy. The surface water and ground is for providing irrigation facility in the district. The main rabi crops are wheat, Barley, Gram and oil seeds while paddy Jowar, Bazra, Groundnut and pulses are the main kharif

crops. The main crops grown presently are as follows: Kharif, Paddy, Jowar, Bajra, Til, Moong, Urad, Arhar and Sanai are the main crops taken these days. Paddy is normally taken as mono crop while others are mixed sown. In Rabi: Wheat, barley along with gram, linseed, mustard, Masoor and Peas are the major crops. There is a tendency for mixed cropping and regional variation in choices of the crops depending upon the geographical situation and the availability of irrigation. Zaid the third crops are usually taken in the river beds that include Kakri, Tarbooj (water melon), Kharbooja and some vegetable. The production and productivity of the major crops in the district are summarized below in Table:

Table 9: Cropping pattern of Banda

S.No.	Crop	Area(ha)
1.	Arhar	17481
2.	Urd	4748
3.	Maize	17
4.	Mung	2033
5.	Groundnut	1298
6.	Jowar	26677
7.	Paddy	57836
8.	Seseme	170
9.	Bajra	2005
10.	Soybean	208
11.	Lentil	47250
12.	Gram	104656
13.	Wheat	127107
14.	Barley	1222
15.	Potato	53
16.	Onion	79
17.	Pea	1807
18.	Musturd	2165
19.	Linseed	2165

Source: Comprehensive - District Agriculture Plan (C-DAP), District Planning Committee Banda (UP)

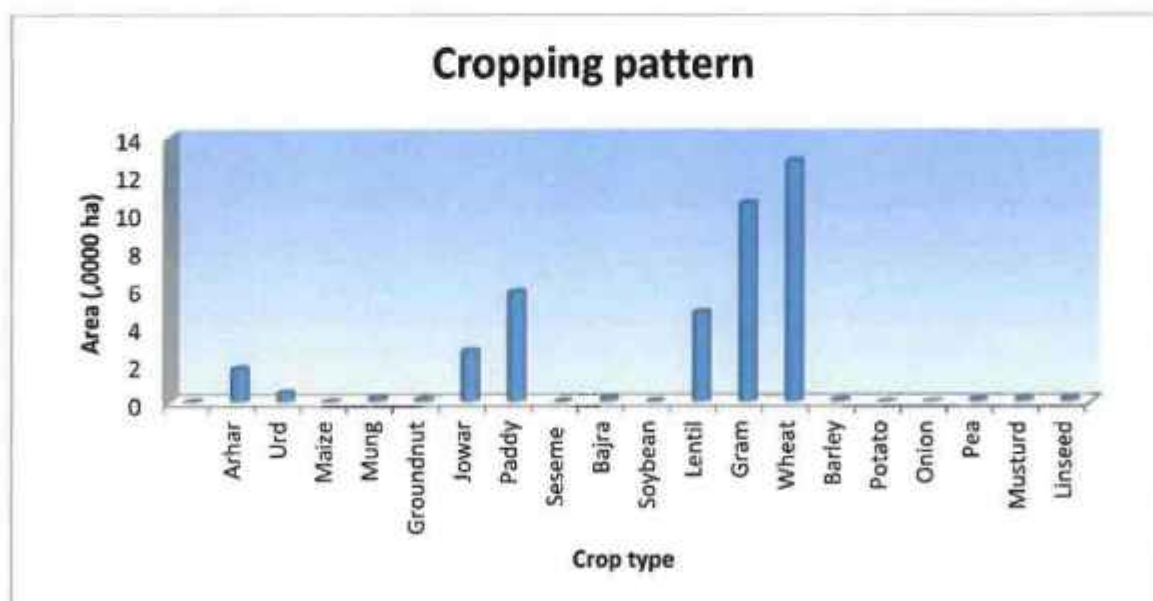


Fig 10: Cropping Pattern of Banda District

f) LAND FORM & SEISMICITY

In the earthquake zonal map of India the district lies in zone II liable to low damage by earthquakes. Although no major earthquake occurred close to it, the tract being not far from the Great Himalayan Boundary fault, experiences the effects of moderate to great earthquake occurring there.

g) FAUNA

Animals depend on forest not only of food but also for habitat. The diversity of fauna is found in the State. Since their list is long, mention shall be made here only of important species mainly found in the district:

Fish: Mahaser, Hilsa, Saul, Tengan, Parthan, Rasela, Vittal, Rohu, Mirgal, Kata, Labi, Mangur, Cuchia, Eel, Einghi, Mirror Carp, Trout.

Amphibia: Frog and Toad.

Reptiles: Bamania, Pit-viper, Lizard, Goh, Cobra, Tortoise, Krait, Dhaman and Crocodile.

Aves: Cheel, Vulture, Peacock, Nightingale, Pigeon, Parrot, Owl, Nilkanth and Sparrow.

Mammals: Shrew, Porcupine, Squirrel, Hare, Mongoose, Cow, Buffalo and Mouse.

Other common species found here are Panther, Sambhar, Cheetal, Kastura, Chinkara, Black Deer, Nilgai, Back-brown Bear, Mountain Goat, Hyena, Hill Dog, Elephant etc. Among the birds Fowl, Pheasant, Partridge, Florican, Duck, Goose and Wader are common.

h) FLORA

The main forest species found in the districts are: Teak, Kardhai, Dhou, Tendu, Khair, Palash, Bamboo, Medicinal Shrabs, Herbs and trees like Amla, Bahera, Bel, Arjun, Mahua, Seja, Chironji, etc.

Table 10: Distribution of Forest in Banda

S. No.	Name of village (Forest)
1.	Bahadurpur (RF)
2.	Chatkan (RF)
3.	Maruli (RF)
4.	Khare (RF)
5.	Manpur (RF)
6.	Ganchha (RF)
7.	Pailani (RF)
8.	Kukuwara (RF)
9.	Nari (RF)
10.	Khazipur (RF)
11.	Gopalpur (RF)
12.	Garaba Purwa (RF)
13.	Parbatia Pahar (PF)
14.	Garha (PF)
15.	Gauhani PF)
16.	Nehra (PF)

i) TOPOGRAPHY & TERRAIN

The district largely consists of irregular uplands with outcrops of rocks intermingling mostly with lowlands, frequently under water during rainy season. River Ken borders the western fringe of the area. The tract lying to the right of the river is intersected by numerous smaller river and rivulets, but to its left is a flat

expanse, most part of which is made up of Mar and Kabar soils, eroded and converted into ravines along the banks of the rivers Ken and the Yamuna.

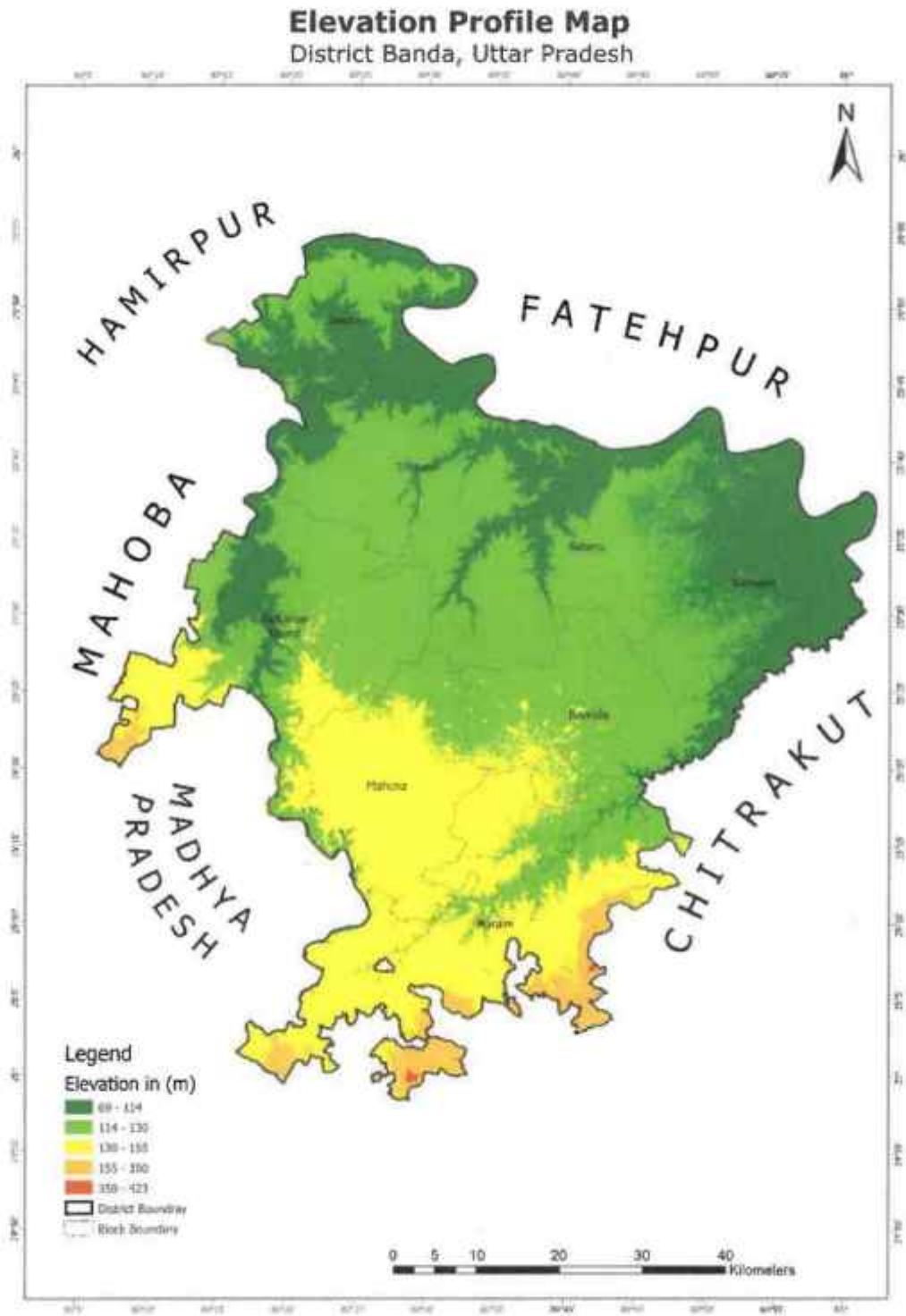


Fig 11: Elevation Profile Map of Banda District

j) WATER COURSE & HYDROLOGY

On the basis of hydrogeological information ground water occurs in unconfined conditions in shallow depths and confined conditions in deeper depth in alluvium. The thickness of alluvium varies from 45.00 to 200.00 mbgl in the district. Granites (Bundelkhand) has also good potential and yield at economical discharge. Ground water occurs in fractures and joints in the hard rock. The potential fractures are encountered from around 28.00 to 96.00 meters in some places.

As per the depth to water level data of 27 permanent ground water monitoring stations in the year 2009, pre monsoon water level ranges from 2.75 mbgl (Khurand) to 26.95 mbgl (Bhitar Kerdera). In the post monsoon period, depth to water level varies from 0.95 mbgl (Girwan) to 22.50 mbgl (Pailani). Water level fluctuation varies from 0.0 in Rolyhdyajue to 8.02 m at Naraini. It is observed that the hilly and rocky area the fluctuation is higher than the plain. Fluctuation is more where less order streams are found. Long term water level trend records in the area from 27 national hydrographic stations (2000-2009) in ten years show that (except Mataudh) all other wells are showing declining trend. The falling trend ranges from 0.0979 m/yr (Girwan) to 1.5087 m/yr at Paprenda.

k) GROUND WATER DEVELOPMENT

The stage of ground water development in the district is 36.71%, leaving net ground water availability for future irrigation 50247.33 ham. The maximum stage of ground water development is in Jagura block 59.91% and minimum in Bilanda block 24.96%. All the 8 blocks are in the safe category.

l) WATER LEVEL FLUCTUATION

On the basis of hydrogeological information ground water occurs in unconfined conditions in shallow depths and confined conditions in deeper depth in alluvium.

The thickness of alluvium varies from 45.00 to 200.00 mbgl in the district. Granites (Bundelkhand) has also good potential and yield at economical discharge. Ground water occurs in fractures and joints in the hard rock. The potential fractures are encountered from around 28.00 to 96.00 meters in some places.

Depth To Water Level:

As per the depth to water level data of 27 permanent ground water monitoring stations in the year 2009, pre monsoon water level ranges from 2.75 mbgl (Khurand) to 26.95 mbgl (Bhitar Kerdera). In the post monsoon period, depth to water level varies from 0.95 mbgl (Girwan) to 22.50 mbgl (Pailani). Water level fluctuation varies from 0.0 in Rolyhdyajue to 8.02 m at Naraini. It is observed that the hilly and rocky area the fluctuation is higher than the plain. Fluctuation is more where less order streams are found.

Long Term Water Level Trend:

Long term water level trend records in the area from 27 national hydrographic stations (2000-2009) in ten years show that (except Mataudh) all other wells are showing declining trend. The falling trend ranges from 0.0979 m/yr (Girwan) to 1.5087 m/yr at Paprenda.

8.0 LAND UTILIZATION PATTERN OF THE DISTRICT: FOREST, AGRICULTURE, HORTICULTURE, MINING ETC.

The land use pattern (2005-06) in the district has been indicated in the Table below. The total cultivated area of the district is 11588 ha. And the total cropped area is 405954 ha. The cropping intensity in the district is 122.2 %. The area sown during Rabi is more as compared to area sown in kharif. Land use Pattern in Banda district is given below in Table:

Table 11: Land use pattern of Banda

S.No.	Particulars	Area (Ha)
1.	Cultivated Area	11588
2.	Forest	5421
3.	Non Agri. Use	30622
4.	Net sown area	351472
5.	Follow land	28438
6.	Area Sown more than Once	63519
7.	Total Cropped Area	405954
8.	Cropping Intensity	122.2
Total Area		897136.2

Source: Comprehensive - District Agriculture Plan (C-DAP), District Planning Committee Banda (UP)

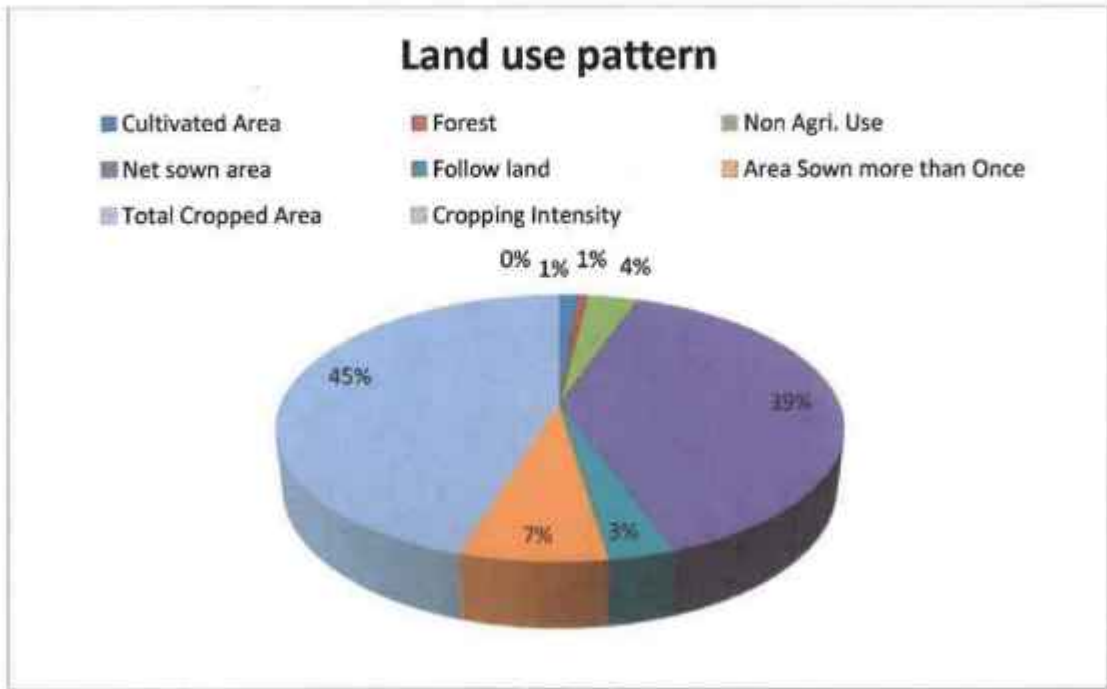


Fig 12: Land use pattern

Land use pattern is largely influenced by the available irrigation facilities, which ultimately affect the economy of the area. Irrigation facilitates the intensive use of land resources and results in the increase of Gross Cropped Area and also improves the cropping intensity.

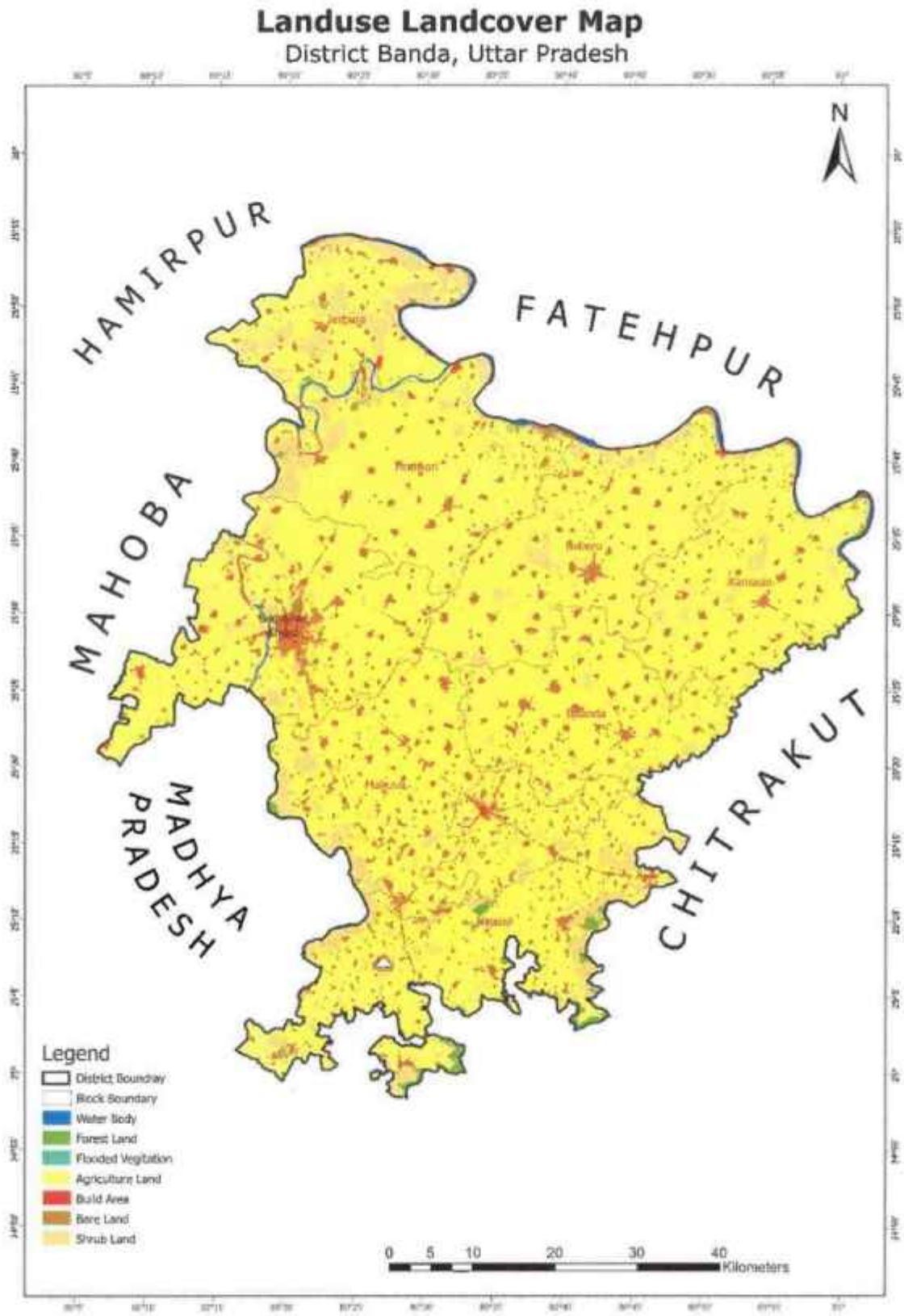


Fig 13: Land Use / Land Cover Map of Banda District

9.0 PHYSIOGRAPHY OF THE DISTRICT

The area comprises Precambrian Bundelkhand granites unconfirmably overlain by Vindhyan and quaternary alluvium. The main and major drainage of the district are Yamuna, and Ken which are part of Yamuna river system.

Physiographically the area can be divided into three physiographic units—

- (1) Alluvial Plain
- (2) Marginal Alluvial
- (3) High Land (Hard rock) area

10.0 RAINFALL : MONTHWISE

Monthly rainfall in mm in 2021 in Banda District is as given below:

JAN	FEB	MAR	APR	MAY	JUN	JUL	AUG	SEP	OCT	NOV	DEC
1.3	2.7	1.5	0.0	30.1	91.1	298.1	244.1	128.0	31.0	0.0	0.0
% Departures of District-wise Monthly Rainfall - Year 2021											
-91	-79	-79	-100	137	-12	17	-19	-30	7	-100	-100

Pre and post monsoon rainfall in mm in 2021 in Banda District is as given below:

Winter	Pre-Monsoon	SW-Monsoon	Post-Monsoon	Annual
3.9	31.6	761.3	31.0	827.8
% Departures of District-wise seasonal and annual rainfall – 2021				
-86%	27%	-10%	-30%	-12%

11.0 GEOLOGY AND MINERAL WEALTH

a) REGIONAL GEOLOGY

The district forms part of the northern fringe of the Peninsular India coming in contact with the Gangetic alluvium. It has an important place in the geology of the country owing to the presence of all Pre Cambrian rocks, probably right from the oldest ones in the Indian sub- continent, in a compact linear east-west stretch.

During the last few years the geological survey of India have carried out regional geological mapping of most of the area, mineral appraisal by detailed mapping, geophysical and geochemical investigations where necessary for pyrophyllite, clays and base metal.

b) LOCAL GEOLOGY

Geologically the district is characterized by Bundelkhand granite/gneiss, Vindhyanformation and younger alluvium near the bank of river Ken and Yamuna.The geological succession of different lithological formations is given below:-

Group	Formation	Lithology	Age	Thickness (m)
Quaternary	Alluvium	Clay, silt and sand	Sub- Recent to Recent	130.50
-----Unconformity-----				
Upper Vindhyan	Kaimur	Sand stone and quartzite	Pre-Cambrian	152.50
-----Unconformity-----				
Lower Vindhyan 14	Semari	Tirohan breccia, Tirohan Limestone, Upper gluconitic sandstone, Lower gluconitic sand stone	Pre-Cambrian	

		and conglomerate		
-----Unconformity-----				
Bundelkhand Group	-	Granite, schist, quartzite dyke of basic igneous rock	Archean	

On the basis of above mentioned geological succession three major geological formations have been noticed in the district. All three units are found in the entire district at different depth and of different thickness.

Bundelkhand Granite:

The Bundelkhand granite, which forms the basement complex in the area, is oldest in age. The granite is often traversed by pegmatite veins and well-marked quartz reefs of different width and length. Quartz reefs form a characteristic feature of landscape at Gorepur and Girwan villages near Naraini town. It also occurs north of Kalinger fort in southwest-northeast direction. Granite is also intruded by basic dykes striking west northwest-east south-east direction and forms hillocks at Raksi, Chmitaini and Pangara near Naraini town.

Vindhayan:

The southern hilly tract of the area is characterised by Vindhyan formation. These include rocks of Semari series of lower Vindhyan and upper Kaimur. Quartzite and sandstone are important litho units which form structural hills and plateau.

Alluvium:

The sediments deposited over either Bundelkhand granite or Vindhyan Sandstone/Quartzite is found as alluvium. The thickness of this alluvium is highest in northern parts of the district and minimum in southern part. Alluvium comprises gravel, sand and clay with sub-ordinate presence of kankar. Main alluvial deposits are found between Baghain and Ken rivers.

Sub-Surface Geology:

The thickness of alluvium varies from place to place. But on the regional scale the thickness of alluvium is more in north and central part while it diminishes in south and western part of the district. Thickness of clay is higher in western part than eastern part of the district while it is contrary for kankar. Kankar has less thickness in western part and increases in eastern part of the district. Clay, kankar and sand are observed in descending order in underground behavior. Thickness of sand is higher in west and east than central part of district. Basement has been encountered at different depth (54.27 m to 94.51 m). Bundelkhand granite and Vindhayan are common basement which are encountered in the entire district. Granites occurring in the area are highly jointed and weathered. It is overlain by Quaternary Alluvium which is in the northern part of the district.

Sandstone of Vindhayan is red to greyish in color medium to fine grained, compact and highly jointed. The joints are widely open at surface and have tendency to close down with depth.

Structures:

Since the district is rocky, rugged topography and a number of structures are observed.

- (i) Naraini Depression
- (ii) Baghela-Bari Depression

Naraini Depression:

The depression lies between Ken and Baghain rivers south of Naraini town and extends for about 22 Km upto Kartal Village. The depth of bedrock varies from 20 to 105 m.

(i) Baghela-Bari Depression:

The depression is bounded by Banganga and Karelli rivers. Doab is about 15 Km. long North-south and 2-7 Km wide. It has 2 Km. width at Fatehganj in south and

Tamar innorth but attains 7 Km. width near Baghela-Bari. Depth of bed rock increases 30 m. atKalayanpur towards Baghela-Bari where it reaches up to 66m.

There are other structural features observed in the district as:

Erosional Hills:

Erosional hills are developed in hard rock area of granite/ Vindhya. River/streams have eroded soft part and left hardest part as remnants. These type of hills are observed mean Naraini, Kalingar, Kartal and Badauraarea.

Inselbergs:

Isolated granitic hills emerging beneath the alluvial cover at Banda and Naraini forms as Inselbergs. The general trend of Inselbergs is ENE-WSN and they exhibit steep slopes.

Linear Ridges:

Linear ridges are formed from hills emerging beneath the alluvial cover at Banda and Naraini. Granites show differential weathering and are well jointed in nature.

Piedmont Zone:

Isolated occurrence of piedmont zones has been identified around the Inselbergs at various places in the district. Under piedmont zone, plateau, paleo-channel meanderscars and faults are quite visible. Two major faults (lineaments) trend in northeast and south-west direction and third which is less common trends in ENE-WSN direction. The district is characterized by alluvial, hard rock as well as marginal alluvium. The district can be broadly classified into three physiographic units. i.e. (i) The alluvial Plain, (ii) Marginal Alluvial, and (iii) High Land Area.

c) **SOIL**

In Banda district loose sediments as well as black cotton soil is found. Black cotton soil is prominent in the central part. Four major type of soil a) Rakar, b) Mar, c) Kabar and d) Padua are dominant in the district.

- (a) A variety of rakar in Banda district has stones of various sizes. Apart from the red and black soils, some varieties of loamy, alluvial soils are found along river banks. Among these, the **rakar** variety is stony and found on sloping surfaces of ravine land. It is a highly degraded kind of coarse soil. However, where irrigation is available, the soil is suitable for cultivation of jowar, til and bajra.
- (b) The second variety of black soil, called **mar**, what is generally called black cotton soil. It has high clay content and is prone to waterlogging. The soil has relatively high organic matter content, and hence can be cropped without use of fertilisers.
- (c) The **kabar**, resembles black cotton soils of central India. Its colour varies from dark black to grey black and brownish black. It has high clay content; hence it is highly adhesive, retains moisture, and quickly turns dry and into hard blocks.
- (d) A yellowish, light-coloured variety of red soil, called **padua**, is sandy and has some clay content. It is well aerated and easily accepts water. Padua soil is found across UP, Banda and is suited for cultivation of wheat.

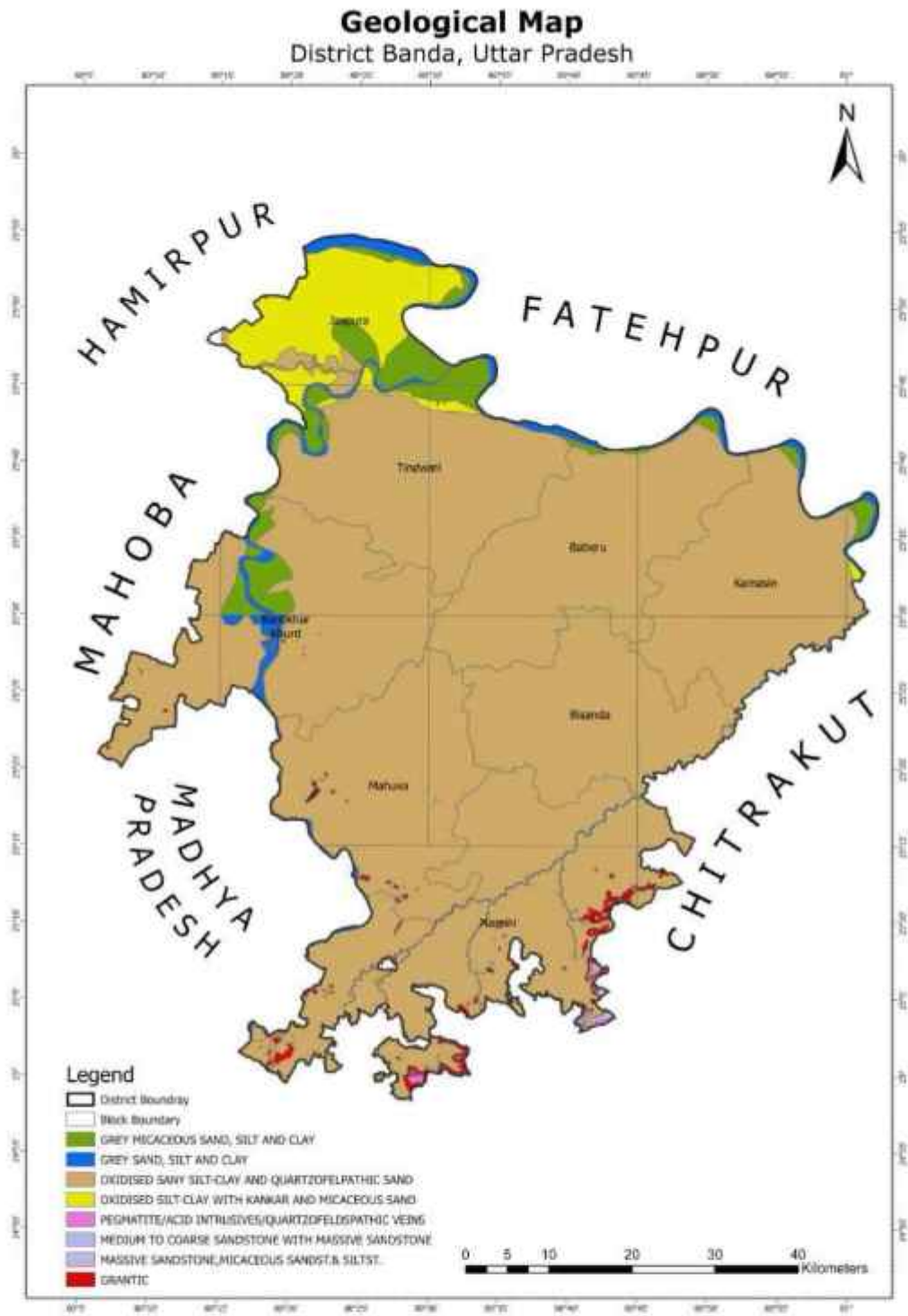


Fig 14: Geological Map of Banda District

(Handwritten signatures and initials in blue ink)

12.0 MINERALS IN THE DISTRICT

a. DETAILS OF RIVER OR STREAM AND OTHER SAND SOURCES

S. No.	Name of Mineral	Details of source	Availability
1.	Sand	Yamuna	Available
2.	Sand	Ken	Available
3.	Sand	Baghain	Available
4.	Sand	Ranj	Available
5.	M-Sand	Grinding kankars	Not Available
6.	Desilted material	Checkdam	Not Available

b. DETAILS OF AVAILABILITY OF SAND AND AGGREGATES

S. No.	Details of Mineral	Mineable Volume (Tonnes /Annum)	Geological Reserve (Tonnes)
1.	Sand from Yamuna	24567930	40946550
2.	Sand from Ken	33527236	55878726
3.	Sand from Baghain	2526260	4210434
4.	Sand from Ranj	647249	1078749

S. No.	Details of Mineral	Mineable Volume (M ³ /Annum)	Geological Reserve (M ³)
1.	Sand from Yamuna	13648850	22748083
2.	Sand from Ken	18626242	31043737
3.	Sand from Baghain	1403478	2339130
4.	Sand from Ranj	359583	599305

c. DETAILS OF EXISTING MINING LEASE OF SAND AND AGGREGATES

S. No.	Details of Lease	Location	Area	Annual Volume (m ³)	Details of lease holders	Previous mining details
1.	Village – Khaptiha, Tehsil – Pailani Gata No. part of 100, (khand no. 03)	Banda	16.00 ha	239932	JS Enterprises	-
2.	Village – Marauli khadar,	Banda	23.00 ha	460000	Descon Buildteck Pvt.	-

12.0 MINERALS IN THE DISTRICT

a. DETAILS OF RIVER OR STREAM AND OTHER SAND SOURCES

S. No.	Name of Mineral	Details of source	Availability
1.	Sand	Yamuna	Available
2.	Sand	Ken	Available
3.	Sand	Baghain	Available
4.	Sand	Ranj	Available
5.	M-Sand	Grinding kankars	Not Available
6.	Desilted material	Checkdam	Not Available

b. DETAILS OF EXISTING MINING LEASE OF SAND AND AGGREGATES

S. No.	Details of Mineral	Mineable Volume (Tonnes /Annum)	Geological Reserve (Tonnes)
1.	Sand from Yamuna	24567930	40946550
2.	Sand from Ken	33527236	55878726
3.	Sand from Baghain	2526260	4210434
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c. DETAILS OF EXISTING MINING LEASE OF SAND AND AGGREGATES

S. No.	Details of Lease	Location	Area	Annual Volume (m ³)	Details of lease holders	Previous mining details
1.	Village – Khaptiha, Tehsil – PailaniGata No. part of 100 ,(khand no. 03)	Banda	16.00 ha	239932	JS Enterprises	-
2.	Village – Marauli khadar,	Banda	23.00 ha	460000	Descon BuildteckPvt.	-

	Tehsil - Banda , Gata No. part of 333/7,(khand no. 05)				Ltd.	
3.	Village – Kanwara, Tehsil - Banda Gata No. part of 431, (khand no. 05)	Banda	23.00 ha	460000	Archishamines Pvt. Ltd.	-
4.	Village – Benda khadar, Tehsil - Banda Gata No. 2/4, 2/23,2/24,2/28 (khand no. 03)	Banda	21.00 ha	420000	Pehelwan Traders	-
5.	Village – Dandau khadar, Tehsil – Baberu, Gata No. 38, 40, 41, 42, (khand no. 07)	Banda	12.00 ha	120000	Falgun Giri Mines	-
6.	Village – Bhadurpur syoda, Tehsil – Naraini, Gata No. 195/1	Banda	14.385 ha	215775	Yajur Bhardwaj	-
7.	Village – Khairi, Tehsil - Pailani Gata No. 2/1, 2/2, 2/4	Banda	5.80 ha	116000	Pehelwan Traders	-
8.	Village – Bariyari, Tehsil - Naraini Gata No. 429, 430	Banda	13.362 ha	267240	Descon buildteck Pvt. Ltd.	-
9.	Village – Tarsuma, Tehsil - Atarra	Banda	3.11 ha	38140	A and R Infra	-

	Gata No. 2/2, 3					
10.	Village – Mahuta, Tehsil – Atarra Gata No. 876kha, 886ka,etc	Banda	51.89 Ac.	105000	Ms Sachin enterprises	-
11.	Village – Sadikhadar, Tehsil – pailani Gata No. 60	Banda	44.47 Ac.	129579	MS Infra Developers	-
12.	Village – Pathri, Tehsil – Banda, Gata No. part of 72/47,part of 74/1 (khand no. 02)	Banda	46.97 Ac.	108206	Awdhesh tripathi	-
13.	Village – Sadikhadar,Teh sil – pailani Gata No. 04	Banda	32.12 Ac.	130000	SS infratech	-
14.	Village - Khaptiha, Tehsil - Pailani Gata No. partof 100 (khand no. 02)	Banda	39.53 Ac.	119966	Shree Ram enterprises	-
15.	Village - Khaptiha, Tehsil - Pailani Gata No. partof 356 (khand no. 01)	Banda	39.53 Ac.	119966	Deepti Gupta	-
16.	Village – Kolawalraypur, Tehsil – Naraini, Gata No. 04	Banda	24.71 Ac.	65052	Euphoria mines and minerals	-

Source: Data received from DMO, Banda

DETAILS OF MINEABLE AND GEOLOGICAL RESERVES

Sl. No.	River Details	Lease Details	Area (in Ha)	Mineable reserve considering digging depth max as 3 meters (m ³ /Annum)	Geological Reserve (m ³)	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing / Proposed	NOC from Forest Deptt.	NOC from Irrigation Deptt.
1.	Baghain River	Village-Itwan, Tehsil- Baberu, District- Banda Gata No.- 3257, 3276mi, 3278	8.15	2,39,328 cum/yr.	3,98,880	Sand/ Morrum	Existing	Yes	Yes
2.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 04)	20.0	6,00,000 cum/yr.	10,00,000	Sand/ Morrum	Existing	Yes	Yes
3.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 03)	20.0	6,00,000 cum/yr.	10,00,000	Sand/ Morrum	Existing	Yes	Yes
4.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 01)	20.0	6,00,000 Cum/yr.	10,00,000	Sand/ Morrum	Existing	Yes	Yes
5.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 02)	20.0	6,00,000 Cum/yr.	10,00,000	Sand/ Morrum	Existing	Yes	Yes

6.	Yamuna River	Village-Raghavpur, Tehsil- Baberu, District- Banda Gata No.- 2, 3, 4, 5/2, 5/3, 5/4, 5/5, 5/6, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28/1, 28/2, 28/3, 29/1, 30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41, 42, 43, 44, 45, 46, 47, 49, 50, 100/7 Kha	74.97	22,49,100 cum/yr.	37,48,500	Sand/ Morrum	Existing	Yes	Yes
7	Yamuna River	Village-Dadau Khadar, Tehsil- Baberu, District- Banda, Gata No.- 38, 40, Part of 41, Part of 42 (Khand no. 07)	12.0	1,20,000 cum/yr.	2,00,000	Sand/ Morrum	Existing	Yes	Yes
8	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 02)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
9	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 03)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
10	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 01)	12.50	3,75,000 cum/yr.	6,25,000	Sand/ Morrum	Existing	Yes	Yes
11	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 04)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes

12	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 05)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
13	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 06)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
14	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 07)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
15	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 08)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
16	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 09)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
17	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 10)	11.0	3,30,000 cum/yr.	5,50,000	Sand/ Morrum	Existing	Yes	Yes
18	Baghain River	Village –Lohra, Tehsil- Baberu, District- Banda, Gata No.- 4185cha, 4388, 4463, 4470, 4471, 4472, 4473	17.0	2,08,482 cum/yr.	3,47,470	Sand/ Morrum	Existing	Yes	Yes
19	Yamuna River	Village – Bendakhadar, Tehsil- Banda, District- Banda,	21.0	6,30,000 cum/yr.	10,50,000	Sand/ Morrum	Existing	Yes	Yes

		Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 01)							
20	Yamuna River	Village – Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 02)	21.0	6,30,000 cum/yr.	10,50,000	Sand/ Morrum	Existing	Yes	Yes
21	Yamuna River	Village – Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 04)	21.0	4,20,000 cum/yr.	7,00,000	Sand/ Morrum	Existing	Yes	Yes
22	Yamuna River	Village – Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 03)	21.0	4,20,000 cum/yr.	7,00,000	Sand/ Morrum	Existing	Yes	Yes
23	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 431 (Khand No. 05)	23.0	4,60,000 cum/yr.	7,66,666	Sand/ Morrum	Existing	Yes	Yes
24	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 337 (Khand No. 03)	24.0	4,80,000 cum/yr.	8,00,000	Sand/ Morrum	Existing	Yes	Yes
25	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 28, 29 (Khand No. 01)	27.0	5,40,000 cum/yr.	9,00,000	Sand/ Morrum	Existing	Yes	Yes

26	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 53, Part of 337 (Khand No. 02)	14.65	2,93,000 cum/yr.	4,88,333	Sand/ Morrum	Existing	Yes	Yes
27	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 337, Part of 431 (Khand No. 04)	12.0	1,36,681 cum/yr.	2,27,801	Sand/ Morrum	Existing	Yes	Yes
28	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 05)	23.0	4,60,000 cum/yr.	7,66,666	Sand/ Morrum	Existing	Yes	Yes
29	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- 332/17, Part of 333/7, 431/333/1 (Khand No. 06)	23.0	2,61,972 cum/yr.	3,66,760	Sand/ Morrum	Existing	Yes	Yes
30	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 02)	22.0	4,40,000 cum/yr.	7,33,333	Sand/ Morrum	Existing	Yes	Yes
31	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 418, 421 mi, 426/30 (Khand No. 03)	23.0	4,60,000 cum/yr.	7,66,666	Sand/ Morrum	Existing	Yes	Yes
32	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda,	17.280 2	3,45,604 cum/yr.	5,76,006	Sand/ Morrum	Existing	Yes	Yes

		Gata No.- Part of 333/7 (Khand No. 01)							
33	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 412, 413, 414 (Khand No. 04)	23.0	2,61,972 cum/yr.	3,66,760	Sand/ Morrum	Existing	Yes	Yes
34	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 01)	4.048	58,282 cum/yr.	97,136	Sand/ Morrum	Existing	Yes	Yes
35	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 02)	3.644	52,465 cum/yr.	87,441	Sand/ Morrum	Existing	Yes	Yes
36	Ken River	Village – Bhawani Purwa, Tehsil- Banda, District- Banda, Gata No.- 5137, 5138, 5139, 5140, 5141	4.0	80,000 cum/yr.	1,33,333	Sand/ Morrum	Existing	Yes	Yes
37	Ken River	Village – Bhuredi, Tehsil- Banda, District- Banda, Gata No.- Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.0	2,24,932 cum/yr.	3,74,886	Sand/ Morrum	Existing	Yes	Yes
38	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 03)	19.0	2,16,412 cum/yr.	3,60,686	Sand/ Morrum	Existing	Yes	Yes

39	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 02)	19.0	2,16,412 cum/yr.	3,60,686	Sand/ Morrum	Existing	Yes	Yes
40	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- part of 72/47, part of 74/1, 75 mi (Khand No. 01)	20.0	2,87,954 cum/yr.	4,79,923	Sand/ Morrum	Existing	Yes	Yes
41	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 5029, 5030KA, 5093KA, 5094KA, 5097	20.0	2,75,118 cum/yr.	4,58,530	Sand/ Morrum	Existing	Yes	Yes
42	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676	24.0	3,30,141 cum/yr.	5,50,235	Sand/ Morrum	Existing	Yes	Yes
43	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4881, 4880, 4834, 4824 Kha	27.0	3,71,410 cum/yr.	6,19,016	Sand/ Morrum	Existing	Yes	Yes
44	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883	40.0	8,00,000 cum/yr.	13,33,333	Sand/ Morrum	Existing	Yes	Yes

45	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 06	15.0	3,00,000 cum/yr.	5,00,000	Sand/ Morrum	Existing	Yes	Yes
46	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 01	15.0	3,00,000 cum/yr.	5,00,000	Sand/ Morrum	Existing	Yes	Yes
47	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 05	15.0	3,00,000 cum/yr.	5,00,000	Sand/ Morrum	Existing	Yes	Yes
48	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 02	15.0	3,00,000 cum/yr.	5,00,000	Sand/ Morrum	Existing	Yes	Yes
49	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 03	15.0	3,00,000 cum/yr.	5,00,000	Sand/ Morrum	Existing	Yes	Yes
50	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 04	15.0	3,00,000 cum/yr.	5,00,000	Sand/ Morrum	Existing	Yes	Yes
51	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 02)	28.0	6,13,529 cum/yr.	10,22,548	Sand/ Morrum	Existing	Yes	Yes
52	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 01)	10.7	2,14,000 cum/yr.	3,56,667	Sand/ Morrum	Existing	Yes	Yes
53	Ken River	Village – Ganchha, Tehsil- Banda, District- Banda, Gata no. 1971/1	10.0	1,37,559 cum/yr.	2,29,265	Sand/ Morrum	Existing	Yes	Yes

DSR BANDA - [FINAL DRAFT REPORT]

54	Ken River	Village- Ladapurwa, Tehsil- Banda, District- Banda, Gata no. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.0	4,00,000 cum/yr.	6,66,666	Sand/ Morrum	Existing	Yes	Yes
55	Yamuna River	Village- Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3	18.5	2,31,250 cum/yr.	3,85,416	Sand/ Morrum	Existing	Yes	Yes
56	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.01)	16.0	2,39,932 cum/yr.	3,99,886	Sand/ Morrum	Existing	Yes	Yes
57	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.02)	16.0	2,39,932 cum/yr.	3,99,886	Sand/ Morrum	Existing	Yes	Yes
58	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand No.02)	16.0	2,39,932 cum/yr.	3,99,886	Sand/ Morrum	Existing	Yes	Yes
59	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 62, 63/1	17.0	2,54,928 cum/yr.	4,24,880	Sand/ Morrum	Existing	Yes	Yes
60	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 426/7	8.724	1,24,812 cum/yr.	2,08,020	Sand/ Morrum	Existing	Yes	Yes

61	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 03)	16.0	2,39,932 cum/yr.	3,99,886	Sand/ Morrum	Existing	Yes	Yes
62	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 01)	16.0	3,20,000 cum/yr.	5,33,333	Sand/ Morrum	Existing	Yes	Yes
63	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 455	23.0	4,60,000 cum/yr.	7,66,666	Sand/ Morrum	Existing	Yes	Yes
64	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 61/3	20.0	4,00,000 cum/yr.	6,66,666	Sand/ Morrum	Existing	Yes	Yes
65	Ken River	Village-Khairai, Tehsil- Pailani, District- Banda, Gata no. 2/1, 2/2, 2/4	5.80	1,16,000 cum/yr.	1,93,333	Sand/ Morrum	Existing	Yes	Yes
66	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 122/7 & 111/2 (Khand no.-02)	13.00	1,95,000 cum/yr.	3,25,000	Sand/ Morrum	Existing	Yes	Yes
67	Ken River	Village- Kolawalraipur, Tehsil- Naraini, District- Banda, Gata no. 4	10.0	1,30,104 cum/yr.	2,16,840	Sand/ Morrum	Existing	Yes	Yes
68	Ken River	Village- Madaulikhurd Khadar, Tehsil- Pailani, District- Banda, Gata no. 58, 107, 108, 109, 110, 111, 114	7.053	1,01,504 cum/yr.	1,69,173	Sand/ Morrum	Existing	Yes	Yes

69	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5	18.21	2,62,182 cum/yr.	4,36,970	Sand/ Morrum	Existing	Yes	Yes
70	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.0	2,73,556 cum/yr.	4,55,926	Sand/ Morrum	Existing	Yes	Yes
71	Ken River	Village- Padoharakhadar, Tehsil- Pailani, District- Banda, Gata no. 165, 166, 174	14.0	2,01,568 cum/yr.	3,35,946	Sand/ Morrum	Existing	Yes	Yes
72	Ken River	Village-Pailani, Tehsil- Pailani, District- Banda, Gata no. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.0	3,60,000 cum/yr.	6,00,000	Sand/ Morrum	Existing	Yes	Yes
73	Yamuna River	Village- Sabadakhadar, Tehsil- Pailani, District- Banda, Gata no. part of 168	10.0	1,00,000 cum/yr.	1,66,666	Sand/ Morrum	Existing	Yes	Yes
74	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	3,83,267 cum/yr.	6,38,778	Sand/ Morrum	Existing	Yes	Yes
75	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 4	13.0	2,60,000 cum/yr.	4,33,333	Sand/ Morrum	Existing	Yes	Yes
76	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143,	46.0	6,62,000 cum/yr.	11,03,333	Sand/ Morrum	Existing	Yes	Yes

		145, 142, 122, 121, part of 114, part of 117							
77	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 60	18.0	2,59,158 cum/yr.	4,31,930	Sand/ Morrum	Existing	Yes	Yes
78	Yamuna River	Village- Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3	17.50	5,25,000 cum/yr.	8,75,000	Sand/ Morrum	Existing	Yes	Yes
79	Yamuna River	Village- Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 92/6, 92/7, 94	7.46	2,23,800 cum/yr.	3,73,000	Sand/ Morrum	Existing	Yes	Yes
80	Yamuna River	Village- Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 50/2, 50/2kha, 51	18.49	5,54,700 cum/yr.	9,24,500	Sand/ Morrum	Existing	Yes	Yes
81	Ken River	Village-Narikhadar, Tehsil- Pailani, District- Banda, Gata no. 224/47	4.314	60,455 cum/yr.	1,00,758	Sand/ Morrum	Existing	Yes	Yes
82	Ken River	Village- Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 176mi, 172ga, 182, 187	25.29	2,91,518 cum/yr.	4,85,863	Sand/ Morrum	Existing	Yes	Yes
83	Ken River	Village- Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38,	25.29	2,91,518 cum/yr.	4,85,863	Sand/ Morrum	Existing	Yes	Yes

		40, 177, 176mi							
84	Ranj River	Village-Khalari, Tehsil- Naraini, District- Banda, Gata No. 585/1, 857, 859/1, 914, 954, 1248/2	6.648	94,652 cum/yr.	1,57,753	Sand/ Morrum	Existing	Yes	Yes
85	Ranj River	Village-Shahpatan, Tehsil- Naraini, District- Banda, Gata No. 420, 530/2, 532, 709, 716	6.93	1,01,227 cum/yr.	1,68,711	Sand/ Morrum	Existing	Yes	Yes
86	Ken River	Village-Bariyari, Tehsil- Naraini, District- Banda, Gata No. 429, 430	13.3620	2,67,240 cum/yr.	4,45,400	Sand/ Morrum	Existing	Yes	Yes
87	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 195/1	14.3850	2,15,775 cum/yr.	3,59,625	Sand/ Morrum	Existing	Yes	Yes
88	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 300mi, 316mi	7.30	94,949 cum/yr.	1,58,248	Sand/ Morrum	Existing	Yes	Yes
89	Ranj River	Village-Barkola Kala, Tehsil- Naraini, District- Banda, Gata No. 659, 724, 805	10.00	1,43,177 cum/yr.	2,38,628	Sand/ Morrum	Existing	Yes	Yes
90	Ken River	Village-Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 01)	21.0	3,02,351 cum/yr.	5,03,918	Sand/ Morrum	Existing	Yes	Yes

DSR BANDA - [FINAL DRAFT REPORT]

91	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 02)	21.0	3,02,351 cum/yr.	5,03,918	Sand/ Morrum	Existing	Yes	Yes
92	Ken River	Village- Kolawaraipur, Tehsil- Naraini, District- Banda, Gata No. 721, 722, 723	20.0	2,60,206 cum/yr.	4,33,676	Sand/ Morrum	Existing	Yes	Yes
93	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	12.86	1,38,552 cum/yr.	2,30,920	Sand/ Morrum	Existing	Yes	Yes
94	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	15.165	3,03,300 cum/yr.	5,05,500	Sand/ Morrum	Existing	Yes	Yes
95	Ken River	Village- Risaura, Tehsil- Naraini, District- Banda, Gata No. 116Ga	18.0	2,34,185 cum/yr.	3,90,308	Sand/ Morrum	Existing	Yes	Yes
96	Baghain River	Village- Singhauti, Tehsil- Naraini, District- Banda, Gata No. 13/1, 13/3, 30/2, 400/2	3.55	57,118 cum/yr.	95,196	Sand/ Morrum	Existing	Yes	Yes
97	Ken River	Village- Nihalpur, Tehsil- Naraini, District- Banda, Gata No. 492/13	24.0	3,12,247 cum/yr.	5,20,411	Sand/ Morrum	Existing	Yes	Yes
98	Ranj River	Village- Chandpura, Tehsil- Naraini, District- Banda, Gata No. 269, 287, 313	1.445	20,527 cum/yr.	34,211	Sand/ Morrum	Existing	Yes	Yes
99	Ken River	Village- Jarar, Tehsil- Naraini, District- Banda, Gata No. 851, 866,	8.0	1,60,000 cum/yr.	2,66,666	Sand/ Morrum	Existing	Yes	Yes

		867, 869, 872, 876							
100	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 133 & 134 (Khand no.-01)	15.654	2,34,810 cum/yr.	3,91,350	Sand/ Morrum	Existing	Yes	Yes
101	Baghain River	Village- Gopra, Tehsil- Naraini, District- Banda, Gata No. 2/1, 473mi, 474, 659	4.21	58,882 cum/yr.	98,136	Sand/ Morrum	Existing	Yes	Yes
102	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1, 191, 3	33.0	3,55,535 cum/yr.	5,92,558	Sand/ Morrum	Existing	Yes	Yes
103	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1	33.0	6,60,000 cum/yr.	11,00,000	Sand/ Morrum	Existing	Yes	Yes
104	Baghain River	Village- Badausa, Tehsil- Atra, District- Banda, Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598	10.0	1,00,000 cum/yr.	1,66,667	Sand/ Morrum	Existing	Yes	Yes
105	Baghain River	Village- Mahuta, Tehsil- Atra, District- Banda, Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	2,10,000 cum/yr.	3,50,000	Sand/ Morrum	Existing	Yes	Yes
106	Baghain River	Village- Bhadawal, Tehsil- Atra, District- Banda, Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949	22.94	2,81,328 cum/yr.	4,68,880	Sand/ Morrum	Existing	Yes	Yes

DSR BANDA - [FINAL DRAFT REPORT]

107	Baghain River	Village- Chandaur, Tehsil- Atrra, District- Banda, Gata No. 2494	7.80	95,657 cum/yr.	1,59,428	Sand/ Morrum	Existing	Yes	Yes
108	Baghain River	Village- Tarsuma, Tehsil- Atrra, District- Banda, Gata No. 2/2, 3	3.11	38,140 cum/yr.	63,566	Sand/ Morrum	Existing	Yes	Yes
109	Baghain River	Village- Tera Ba, Tehsil- Atrra, District- Banda, Gata No. 1749kha, 1766, 2421	9.34	1,14,543 cum/yr.	1,90,905	Sand/ Morrum	Existing	Yes	Yes

LEASES DROPPED FROM THE PREVIOUS DSR OF 2017:

SI No	District Name	Tehsil Name	River	Village Name	GataNo	Total Area In Hectare	Remarks
1	Banda	Baberu	Baghain	Mamsi Khurd	3048, 3049, 3199kha	4.26	Lease is divided into 02 patches One is adjacent to open scrub land.
2	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.-01)	12.00	These 03 leases are water submerged throughout year.
3	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.-02)	12.00	
4	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.-03)	12.00	
5	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.-04)	12.00	Situated in 200m radius of the bridge, so not suitable as per
6	Banda	Baberu	Yamuna	Dadau Khadar	part of 39, part of 42 (Khand San.&05)	12.00	

7	Banda	Baberu	Yamuna	Dadau Khadar	part of 41, part of 42 (Khand San.- &06)	12.00	UPMMCR,2021 and SSMG,2016
8	Banda	Pailani	Yamuna	Sabada Khadar	168mi	10.00	No Sand Bars formation essential for mining.
9	Banda	Naraini	Ranj	Katra kalinjar	283, 285, 1461, 1442, 1444, 1621	6.41	Divided into 04 patches, one is situated next to open scrub land and other 03 situated next to Imla, Kauhari and Saraiyan RF
10	Banda	Naraini	Ken	Nihalpur	459, 462/4, 472/5	12.00	Situated in 200m radius of the bridge, so not suitable as per UPMMCR,2021 and SSMG,2016
11	Banda	Naraini	Baghain	Bhasraud	3	36.61	Situated in 100m radius of the Forest, so not suitable as per FCA,1980
12	Banda	Naraini	Baghain	pathra	450, 472/2, 473, 475, 971, 1003, 1005, 1078, 1081, 1192	10.45	Divided into 8 patches, 05 patches on River Baghain and 03 on Banganga River. Almost no sand deposition.
13	Banda	Naraini	Ranj	Pukari	504/1	2.41	No Sand Bars formation essential for mining.
14	Banda	Naraini	Baghain	Rampur murdi	518, 519/1	4.21	Reserve Forest next to the Mining Lease.

15	Banda	Naraini	Baghain	Sadha	1283, 1295, 1300, 1371ga, 1407, 1515, 1784kha, 1867, 1870kha, 1873, 1935, 2014, 2111, 2127, 2477, 5493, 5494, 5606, 5607, 5609, 5637, 1359kha, 1372	26.79	Construction of embankments, bunds, Gabion wall, check dams Recharge pits in river catchment area.
16	Banda	Naraini	Baghain	Naugawan	2, 3, 5kha, 99, 215, 218, 219, 290kha, 601, 651ga, 685	24.09	Lease is divided in 06 patches and situated next to RF.
17	Banda	Naraini	Ken	Gaurshivpur	2, 8/4, 33/2, 40, 35, 42, 60, 51, 53, 54, 57, 62	27.99	Broken into multiple patches and Rungarh Qila of 18 th Century situated in 150 m radius of the lease area.
18	Banda	Atarra	Baghain	Barchha Dandiya	144, 6910	0.60	It is divided into multiple patches. Some patches are situated on Baghain River and some on its tributary Banganga River.
19	Banda	Atarra	Baghain	Kullukheda	8117	11.04	No Sand Bars formation essential for mining.
20	Banda	Atarra	Baghain	Sinhpur Mafi	3642/2, 3780/1, 3780/7, 3854, 3949/2, 6071/1, 6082ga, 6387/2, 3948kha,	7.75	It is divided into 04 patches.
21	Banda	Atarra	Baghain	Bhusasi	8330, 8431/1, 8515	12.94	130 m away from Railway Bridge. Udaypur is overlapping the lease area.
22	Banda	Atarra	Baghain	Pahadi Khurd	134, 263/2	3.23	Water in lease area.

DSR BANDA - [FINAL DRAFT REPORT]

23	Banda	Atarra	Baghain	Pauhar	987, 1037, 1039, 1045, 1046, 1047, 1143, 1176, 2545	11.68	Lease is divided in 05 patches one is water logged
24	Banda	Atarra	Baghain	Udaipur	6447/1, 6448/2, 6473/1, 6479/1, 6480, 6596,	15.73	Major area in river bed is engaged in agricultural practices. Bhusasi is overlapping the lease area.
25	Banda	Atarra	Baghain	Dubaria	819, 485, 486, 1557, 1486, 1560, 1722, 8623/1, 8623/2, 8634, 8635, 8614, 8623, 8623/2, 8634, 8635, 8614, 8623, 8632, 8633, 9349, 9340, 9244, 9294, 2412, 322, 9157 9317, 9302, 9305 9799, 9797, 9796, 9814, 9420, 9412, 9433, 9463, 9452,	43.50	Lease is divided into 22 patches. 2 patches between 2 bridges. 5 patches in private land, 5 patches in Baghain River and rest patches are on Banganga River (a tributary of Baghain River)
26	Banda	Atarra	Baghain	Lamheta	1039	7.69	Major area in river bed is engaged in agricultural practices.
27	Banda	Naraini	Ken	Naseni	01	11.99	No Sand Bars formation essential for mining.

(Apart from the initial 26 dropped leases the SDC decided to drop Sl. No. 27 Naseni from the list of operational leases.)

13.0 DRAINAGE SYSTEM WITH DESCRIPTION OF MAIN RIVERS

The total geographical area of the district is 4460 km². The Yamuna, Ken and several tributaries of river Yamuna are flowing in the Banda district. Average rain in the district approximate 902.00 mm. General climate of the district is healthy and pleasant. The net irrigated area is 153804 Ha and the net area sown is 336000 Ha, which shows that 45.77% area is irrigated by ground water and the surface water while the rest depends on rainfall.

Yamuna River

The Yamuna River is one of the important and sacred rivers of India. It is the largest tributary of the River Ganga. It originates from Yamunotri glacier in the Mussoorie range of the lower Himalayas, and after traversing 1,376 km joins the river Ganga at Allahabad. The drainage area of the Yamuna basin is 366,220 sq km, which comprises part of seven states, viz. Uttarakhand, Himachal Pradesh, Uttar Pradesh, Haryana, Delhi, Rajasthan and Madhya Pradesh. The Yamuna River has four main tributaries in the Himalayan region: Rishi Ganga, Hanuman Ganga, Tons, and Giri. In the plains, the main tributaries are the Hindon, Chambal, Sind, Betwa and Ken. The river water is generally used for irrigation, drinking and industries as well as for mass bathing, laundry, cattle bathing, and secretion of the cremation ash. The construction of diversion structures at regular intervals (Hathinikund, Wazirabad, Okhla, Gokul, etc.) for irrigation, domestic and industrial water supply, has largely modified the flow regime of the river. The inflow of wastewater either treated or partially treated in the river further aggravates the water quality problem of the river. Though the green revolution was important for food security, but lack of regulation in the groundwater abstraction has led to ground water table depletion which causes damage in causal linkage between surface and ground water, resulting change in surface water dynamics during the lean season of the river. This is the main reason of dry river segments observed between Hathinikund and Palla (Delhi). Yamuna Rivers enters in Banda at village

Bhaura Daria and passes through Budhed, Khaptiha Khurd, Amchauli in and out of district boundary. Finally at Joraaurpur, river Yamuna exits from District Banda.

Ken River

The Ken River is one of the major rivers of the Bundelkhand region of central India, and flows through two states, Madhya Pradesh and Uttar Pradesh. It is a tributary of the Yamuna. The Ken River originates near village Ahirgawan on the north-west slopes of Barner Range in Jabalpur district and travels a distance of 427 km, before merging with the Yamuna at Chilla village, district Banda in Uttar Pradesh at 25°46'N 80°31'E.

Ken has an overall drainage basin of 28,058 km², out of which 12,620 km² belong to Sonar River its largest tributary, whose entire basin lies in Madhya Pradesh; and along its 427 kilometres (265 mi) course it receives water from its own tributaries such as Bawas, Dewar, Kaith and Bains on the left bank, and Kopra and Bearma of the right. Out of its total length of 427 kilometres (265 mi) it flows for 292 kilometres (181 mi) in Madhya Pradesh, 84 kilometres (52 mi) in Uttar Pradesh, and 51 kilometres (32 mi) forms the boundary between the two states.

Other Rivers of Banda

Chan River- This stream rises in the upland below the Patha proper, on which the village of Rukma and Dadri are situated, sometimes called The Dadri-ka-Patha, lying to the south of karwai. It flows in shallow bed, stream with boulders, as far as the village of Semardaha.

Bardaha River- This stream flows from the highlands of Rewah in the south-east corner of tehsil Karwi, and after a short course in this district flows out eastward into district.

Garra River- the last stream of any importance is the Garara, One branch rises near the village of Jamrahi and the other in Adhrauri, Both in Tehsil Naraini. The

united stream flows due north joining the Yamuna at the village of jalalpur in tehsil Baheru.

Beghain River- It is a perennial river, it issues from a hilla near kohari in district and enters at the village of Masauni Bharatpur in tehsil Naraini, flowing north-eastward through Tehsil Naraini.

Ranj River-The Ranj River drains the northeast parts of the Panna distric. The chief tributary of Baghein, the Ranj, joins it at Gurha Kalan (tahsil Naraini) but further east and flows in north direction.

Paisuni River- This stream, one of the tributaries of the Yamuna, rises in the hills of Madhya Pradesh. Near its junction with the Yamuna it forms some remarkable curves amidst lowlying land, cheifly in the village of Bhadedu, which it often floods. Its banks are usually steep and its characteristics are like those of the baghain.

Table12: Catchments Details of Yamuna River

S.No.	State	Area (Sq km) in Yamuna River
1.	Uttar Pradesh and Uttrakhand	74,208
2.	Himachal Pradesh	5,799
3.	Haryana	21,265
4.	Rajasthan	102,883
5.	Madhya Pradesh	14,023
6.	Delhi	1,485

Table 13: Catchments Details of ken River

S.No.	State	Area (Sq km) in Ken River
1.	Madhya Pradesh	12,620
2.	Uttar Pradesh	15,438

Table 14: Drainage System with Description of main rivers

S.No.	Name of River	Area Covered (Sq.Km.)	% Area Covered
1.	Yamuna River	469.15	12.56 %
2.	Ken River	737.17	19.74 %
3.	Baghain River	53.485	1.4%
4.	Ranj River	11.1	0.3%

14.0 SALIENT FEATURES OF IMPORTANT RIVERS AND STREAMS

Table 15: Salient features of Important Rivers and streams

S. No.	Name of River / stream	Total length in the District (in Km)	Place of Origin	Altitude at Origin	Portion of the river / stream recommended for mineral concession	Length of area recommended for mineral concession (in kilometer)	Average width of area recommended for mineral concession (in meters)	Area recommended for mineral concession (in square meter)	Mineable mineral potential (in M ³) [Area recommended for mineral concession*3*0.6] (60% of total mineral potential)
1	Yamuna River	124.70	Yamunotri Glacier, Lower Himalaya in Uttarakhand	6,387 m	Full length of river in the District	124700*	1200*	149640000	269352000
2	Ken River	143.84	Village Ahirgawan on the north-west slopes of Barner Range in Jabalpur district	550 m	Full length of river in the District	143840*	500*	71920000	129456000
3	Baghain River	106.97	Panna hill in Madhya Pradesh	406 m	Full length of river in the District	106970*	110 [#]	11766700	21180060
4	Ranj River	12.5	Kohari hill in Madhya Pradesh	411 m	Full length of river in the District	12500*	90 [#]	1125000	2025000

Source: * DSR of District Banda issued in 2017

Average of Satellite Imagery

15.0 MINERAL POTENTIAL

MINEABLE			
BOULDER (MT)	BAJARI (MT)	SAND	TOTAL MINEABLE MINERAL POTENTIAL
-	-	42,20,13,060 m ³	42,20,13,060 m ³
ANNUAL DEPOSITION			
		70,33,55,100 m ³	70,33,55,100 m ³

16.0 ANNUAL DEPOSITION AND AVAILABILITY OF RIVER BED MATERIAL

RIVER/ STREAM	PORTION OF THE RIVER / STREAM RECOMMENDED FOR MINERAL CONCESSION	TOTAL FOR THE DISTRICT	LENGTH OF AREA RECOMMEN DED FOR MINERAL CONCESSION (IN METER)	AVERAGE WIDTH OF AREA RECOMMEN DED FOR MINERAL CONCESSION (IN METERS)	AREA (LENGTH IN M X WIDTH IN M) RECOMM ENDED FOR MINERAL CONCESSION (IN SQUARE METER)	MINEABLE MINERAL POTENTIAL (IN M ³) [(LENGTH IN M X WIDTH IN M X 3 M DEPTH / 100) X 60] (60% OF TOTAL MINERAL POTENTIAL)
Yamuna River	Full length of river in the District	-	124700*	1200*	149640000	269352000
Ken River	Full length of river in the District	-	143840*	500*	71920000	129456000
Baghain River	Full length of river in the District	-	106970*	110 [#]	11766700	21180060
Ranj River	Full length of river in the District	-	12500*	90 [#]	1125000	2025000
TOTAL MINEABLE SAND IN THE DISTRICT				42,20,13,060 M³		

* Taken from the DSR of District Banda issued in 2017

Calculated using satellite imaginary as a district average

17.0 ADDITIONAL INFORMATION

17.1 METHOD OF MINING

- a) Extracting gravel from an excavation site that does not penetrate the water table and is located away from an active stream channel should cause little or no change to the natural hydrologic processes unless the stream captures the pit during periods of flooding. The exception is that the changes in evapotranspiration, recharge, and runoff may create minor changes to the ground-water system, which may in turn affect stream flow.
- b) Limiting extraction of material in floodplains to an elevation above the water table generally disturbs more surface area than allowing extraction of material below the water table.
- c) In-stream extraction of gravel from below the water level of a stream generally causes more changes to the natural hydrologic processes than limiting extraction to a reference point above the water level.
- d) In-stream extraction of gravel below the deepest part of the channel (the thalweg – is the line or curve of lowest elevation within a valley or water course) generally causes more changes to the natural hydrologic processes than limiting extraction to a reference point above the thalweg.
- e) Excavating sand and gravel from a small straight channel with a narrow floodplain generally will have a greater impact on the natural hydrologic processes than excavations on a braided channel with a wide floodplain.
- f) Extracting sand and gravel from a large river or stream will generally create less impact than extracting the same amount of material from a smaller river or stream.

17.2 RIVERBED MATERIAL & ITS REGULATORY FRAMEWORK

As a resource, sand by definition as 'a loose, incoherent mass of mineral materials and is a product of natural processes.' These processes are the disintegration of rocks and corals under the influence of weathering and abrasion. When sand is freshly formed the particles are usually angular and sharply pointed but they gradually become smaller and more rounded as they are continuously worn down by the wind or water (ISM Envis, Dhanbad)

Ordinary earth and sand have become very important minerals for our society due to their uses in basic infrastructure & housing. Ordinary earth can be used for making brick, filling roads, whereas sand may be used as building sites, brick-making, making glass, sandpapers, reclamations etc. The role of sand is very vital with regards to the protection of the coastal environment. It acts as a buffer against strong tidal waves and storm surges by reducing their impacts as they reach the shoreline. Clean sand is indeed a rare commodity on land, but common in sand dunes and beaches. The composition of sand is highly variable, depending on the local rock sources and conditions, but the most common constituent of sand in inland continental settings and non-tropical coastal settings is silica (silicon dioxide, or SiO₂), usually in the form of quartz which because of its chemical inertness and considerable hardness, is the most common mineral resistant to weathering and it has become a very important mineral for the infrastructural development. Sand is a naturally occurring granular material composed of finely divided rock and mineral particles. River sand is one of the world's most plentiful resources (perhaps as much as 20% of the Earth's crust is sand) and gets replenished by geogenic factors. River sand is vital for human well-being & for sustenance of rivers. Sand mining is a sensitive environmental issue which is taken into the consideration by Geology & Mining Department, Government of U.P. and Ministry of Environment & Forest, Climate Change. Government of India, Geology & Mining Department, Government of U.P. had notified in Rule No. 42 of Uttar Pradesh Minor Mineral Concession Rules, 2021 and MoEF&CC in Standard

Environmental Condition For Sand Mining, of SSMMG, 2016 has given extraction guidelines with distance from the mining lease area compared to minimum distance permissible from the Mining Lease Area as given in **Table 16**.

Table 16: Environmental Sensitivity Analysis of Site

S. No.	Feature	Min. distance	Reference
1.	School	50 m	UPMMCR, 2021 *
2.	Hospital	50m	UPMMCR, 2021 *
3.	Road(NH)	100 m	SSMMG,2016
4.	Road(SH)	50 m	UPMMCR, 2021 *
5.	MDR	50 m	UPMMCR, 2021 *
6.	Railway Station	100 m	UPMMCR, 2021 *
7.	Chak Road	10 m	UPMMCR, 2021 *
8.	Bridge or embankment	200 m	UPMMCR, 2021 *
9.	Water supply /Irrigation scheme	200 m	UPMMCR, 2021 *

* Rule No. 42

18.0 DETAILS OF MINES IN THE DISTRICT

18.1 LEASE WISE DETAILS OF EXISTING LEASES

Site-1 (Block 1):-

The mining site is situated on the river bank of Baghein at Gata No. 3257, 3276mi, 3278, (Block 2) Village- Itwan, Tehsil-Baberu, District- Banda, U.P., is having an area of 8.15 Ha (Block1, Block 2 & Block 3). The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village - Itwan

Pillar No.	Latitude	Longitude
A	25° 23' 56.280" N	80° 52' 8.080" E
B	25° 23' 56.350" N	80° 52' 12.450" E
C	25° 23' 55.580" N	80° 52' 14.140" E
D	25° 23' 54.730" N	80° 52' 11.160" E
E	25° 23' 54.560" N	80° 52' 7.910" E
F	25° 23' 54.870" N	80° 52' 5.180" E

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S.No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	20.3	50m	50m	No
3.	Road (MDR)	3.9	50m	25m	No
4.	Railway Station	20.5	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge or Embankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site-1 (Block 2):-

The mining site is situated on the river bank of Baghein at Gata No. 3257, 3276mi, 3278, (Block 2) Village- Itwan, Tehsil-Baberu, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village - Itwan

Pillar No.	Latitude	Longitude
A	25° 23' 54.390" N	80° 51' 57.980" E
B	25° 23' 54.580" N	80° 52' 0.030" E
C	25° 23' 52.300" N	80° 51' 57.810" E
D	25° 23' 49.850" N	80° 51' 56.580" E
E	25° 23' 48.510" N	80° 51' 55.360" E
F	25° 23' 49.950" N	80° 51' 55.180" E
G	25° 23' 51.160" N	80° 51' 55.610" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	21.2	50m	50m	No
3.	Road (MDR)	3.6	50m	25m	No
4.	Railway Station	20.2	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge or Embankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site-1 (Block 3):-

The mining site is situated on the river bank of Baghein at Gata No. 3257, 3276mi, 3278, (Block 3) Village- Itwan, Tehsil-Baberu, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village - Itwan

Pillar No.	Latitude	Longitude
A	25° 23' 42.150" N	80° 52' 8.290" E
B	25° 23' 42.260" N	80° 52' 11.300" E
C	25° 23' 41.120" N	80° 52' 16.810" E
D	25° 23' 39.500" N	80° 52' 19.980" E
E	25° 23' 34.540" N	80° 52' 21.820" E
F	25° 23' 31.880" N	80° 52' 21.760" E
G	25° 23' 25.440" N	80° 52' 19.320" E
H	25° 23' 23.450" N	80° 52' 15.420" E
I	25° 23' 25.360" N	80° 52' 17.050" E
J	25° 23' 32.640" N	80° 52' 18.510" E
K	25° 23' 39.500" N	80° 52' 13.150" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	20.3	50m	50m	No
3.	Road (MDR)	3.3	50m	25m	No
4.	Railway Station	19.16	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge or Embankment	3.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Baghain River, Village-Itava, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 2):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 04) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 20.000" N	80° 50' 29.350" E
B	25° 43' 14.740" N	80° 50' 39.760" E
C	25° 43' 12.210" N	80° 50' 38.690" E
D	25° 43' 6.240" N	80° 50' 40.120" E
E	25° 43' 0.080" N	80° 50' 42.260" E
F	25° 42' 57.420" N	80° 50' 43.190" E
G	25° 43' 7.250" N	80° 50' 22.630" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.7	50m	50m	No
2.	Hospital	10.7	50m	50m	No
3.	Road (MDR)	5.3	50m	25m	No
4.	Railway Station	17.4	100m	100m	No
5.	Chak Road	0.87	10m	10m	No
6.	Bridge or Embankment	11.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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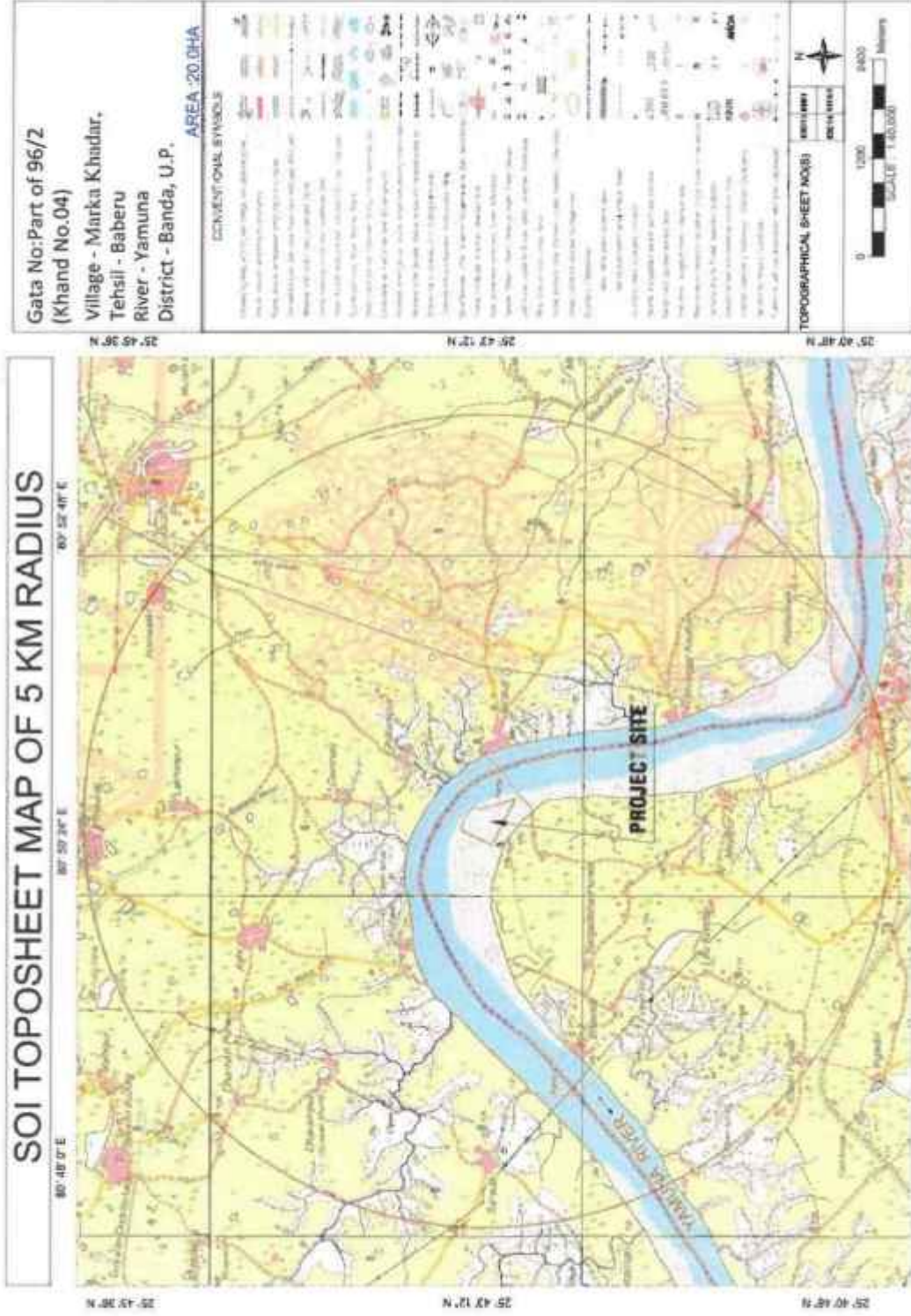
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Marka Khadar, Khand No.-04, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



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Site- 3):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 03) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 28.660" N	80° 50' 9.780" E
B	25° 43' 20.530" N	80° 50' 28.360" E
C	25° 43' 7.450" N	80° 50' 21.350" E
D	25° 43' 11.340" N	80° 50' 8.500" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

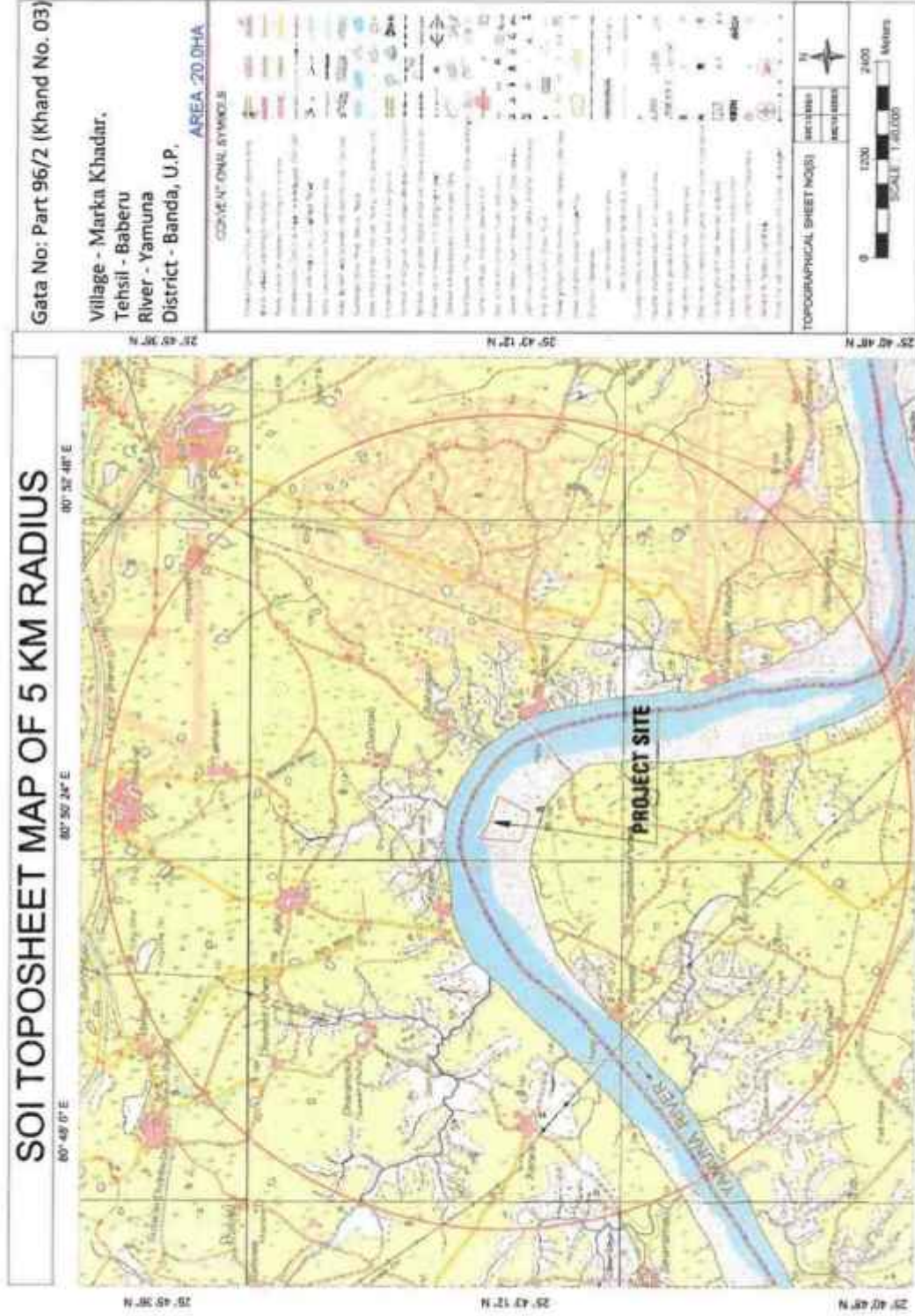
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.7	50m	50m	No
2.	Hospital	10.8	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	17.4	100m	100m	No
5.	Chak Road	0.98	10m	10m	No
6.	Bridge or Embankment	11.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery Mine Site
(River Bed Morrum Mining- Yamuna River, Village- Marka Khadar, Khand No.-03, Tehsil- Baberu, District- Banda, (Uttar Pradesh))



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Site- 4):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 01) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 8.42" N	80° 49' 28.85" E
B	25° 43' 16.85" N	80° 49' 34.21" E
C	25° 43' 23.43" N	80° 49' 39.21" E
D	25° 43' 27.23" N	80° 49' 52.21" E
E	25° 43' 11.21" N	80° 49' 54.07" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.7	50m	50m	No
2.	Hospital	10.8	50m	50m	No
3.	Road (MDR)	4.6	50m	25m	No
4.	Railway Station	17.6	100m	100m	No
5.	Chak Road	1.17	10m	10m	No
6.	Bridge or Embankment	10.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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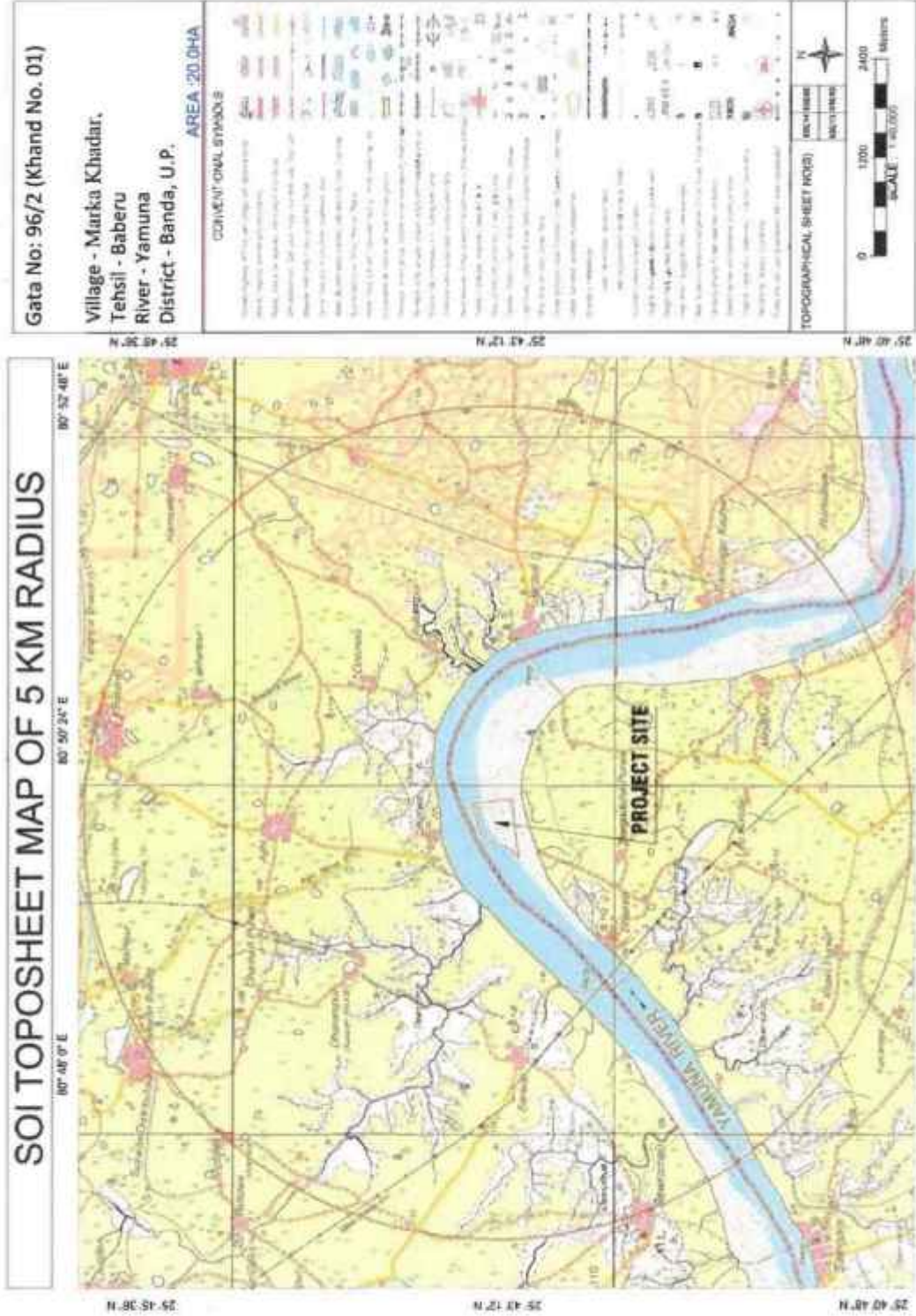
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Marka Khadar, Khand No.-01, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



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Site- 5):-

The mining site is situated on the river bank of Yamuna at Gata No. part of 96/2 (Khand No. 02) Village- Marka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 20.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marka Khadar

Pillar No.	Latitude	Longitude
A	25° 43' 27.360" N	80° 49' 53.710" E
B	25° 43' 28.660" N	80° 50' 8.500" E
C	25° 43' 11.340" N	80° 50' 7.430" E
D	25° 43' 11.210" N	80° 49' 55.280" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.5	50m	50m	No
2.	Hospital	10.8	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	17.4	100m	100m	No
5.	Chak Road	0.93	10m	10m	No
6.	Bridge or Embankment	10.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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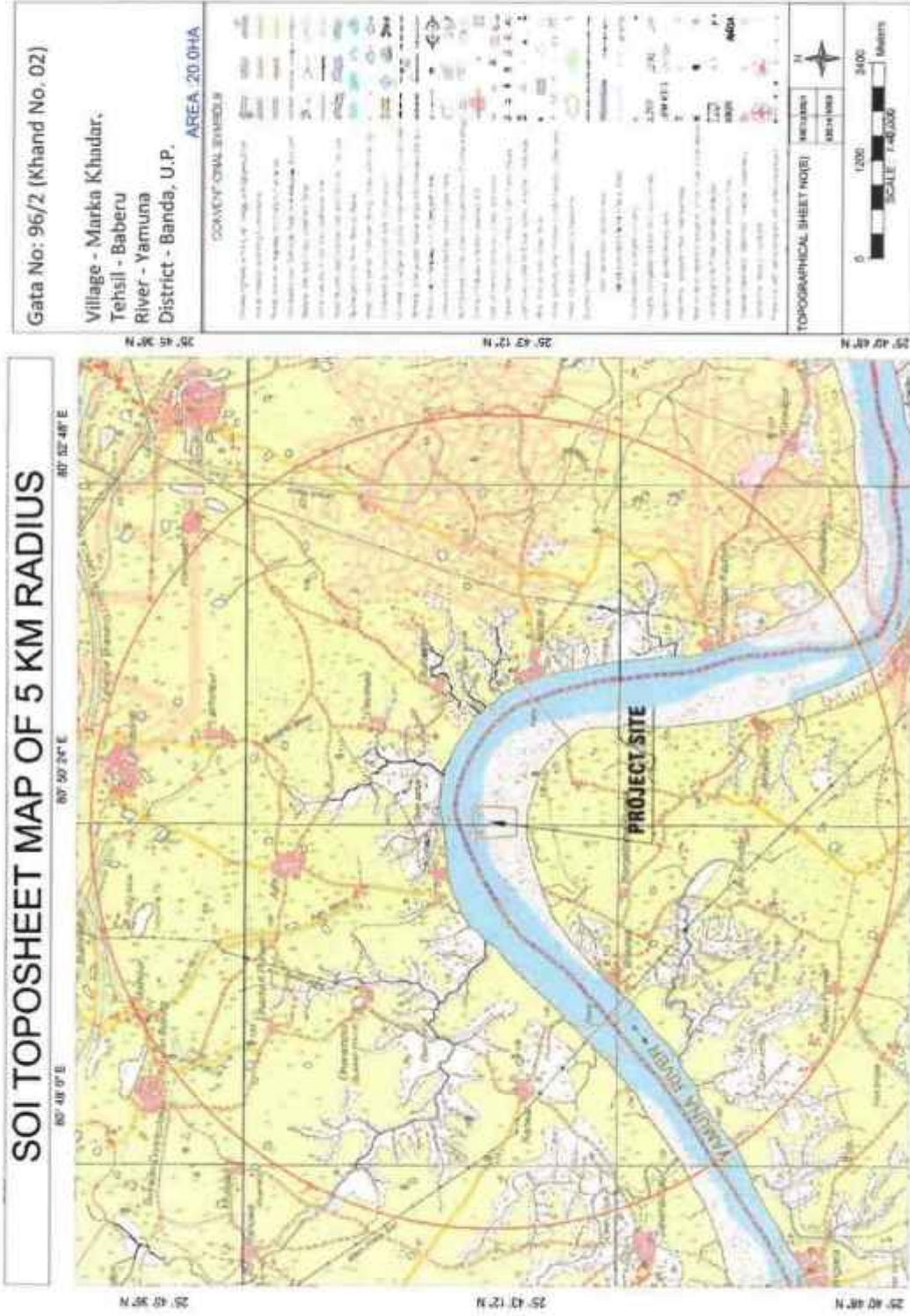
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Marka Khadar, Khand No.-02, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



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Site- 6):-

The mining site is situated on the river bank of Yamuna at Gata No. 2, 3, 4, 5/2, 5/3, 5/4, 5/5, 5/6, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28/1, 28/2, 28/3, 29/1, 30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41, 42, 43, 44, 45, 46, 47, 49, 50, 100/7 Kha Village- Raghavpur, Tehsil-Baberu, District- Banda, U.P. is having an area of 74.97 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Raghavpur

Pillar No.	Latitude	Longitude
A	25° 37' 36.599" N	81° 1' 31.543" E
B	25° 37' 58.060" N	81° 1' 37.651" E
C	25° 37' 46.058" N	81° 1' 58.333" E
D	25° 37' 40.846" N	81° 2' 0.967" E
E	25° 37' 31.093" N	81° 2' 4.105" E
F	25° 37' 12.826" N	81° 2' 6.734" E
G	25° 37' 6.379" N	81° 2' 6.339" E
H	25° 37' 6.459" N	81° 2' 3.403" E
I	25° 37' 8.817" N	81° 2' 3.462" E
J	25° 37' 11.821" N	81° 1' 58.624" E
K	25° 37' 12.942" N	81° 1' 58.118" E
L	25° 37' 19.025" N	81° 1' 53.952" E
M	25° 37' 23.521" N	81° 1' 51.979" E
N	25° 37' 23.415" N	81° 1' 48.633" E
O	25° 37' 30.979" N	81° 1' 41.743" E
P	25° 37' 33.650" N	81° 1' 36.470" E
Q	25° 37' 35.245" N	81° 1' 36.995" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.11	50m	50m	No
2.	Hospital	19.6	50m	50m	No
3.	Road (MDR)	2.5	50m	25m	No
4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge or Embankment	0.79	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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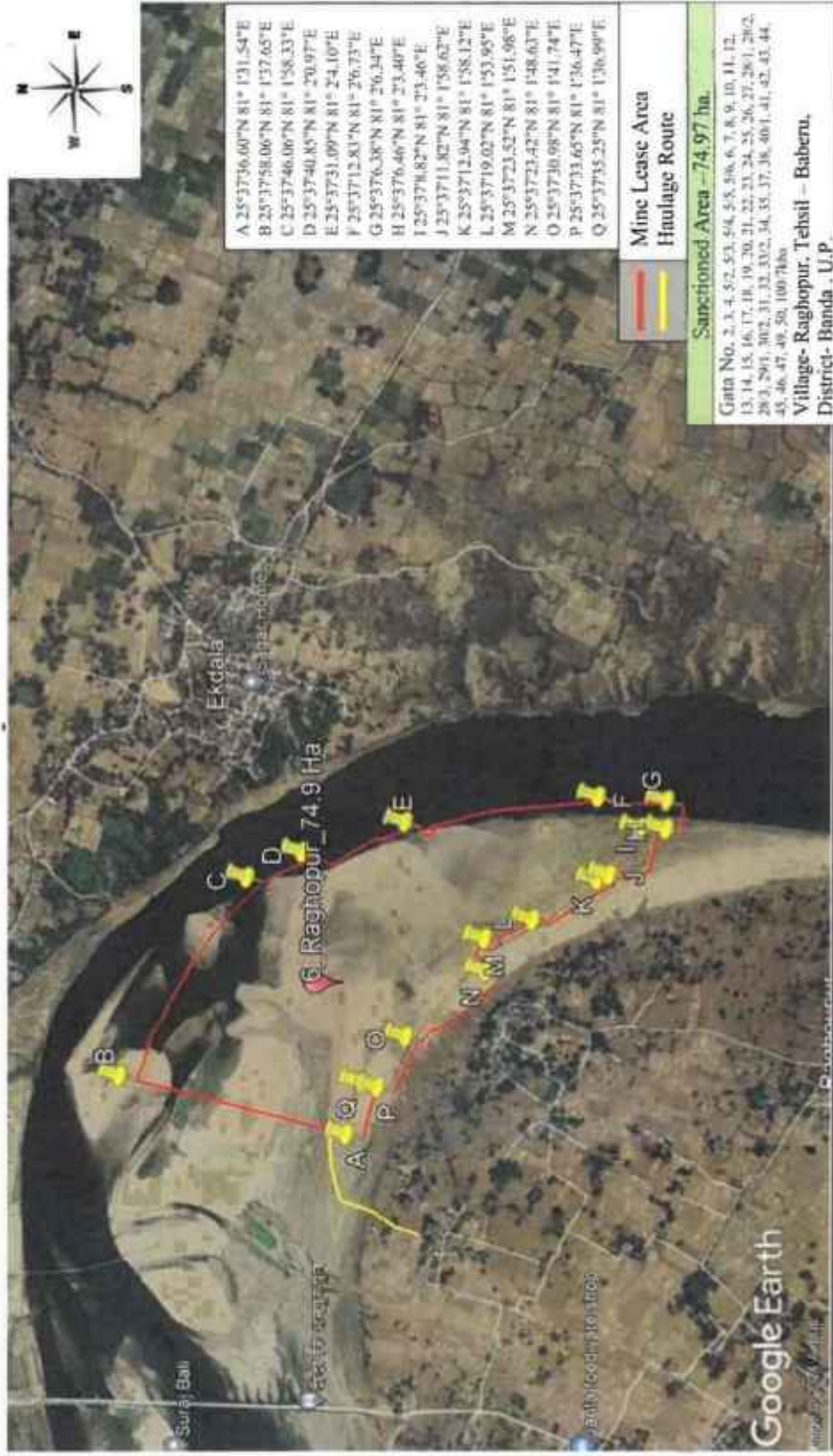
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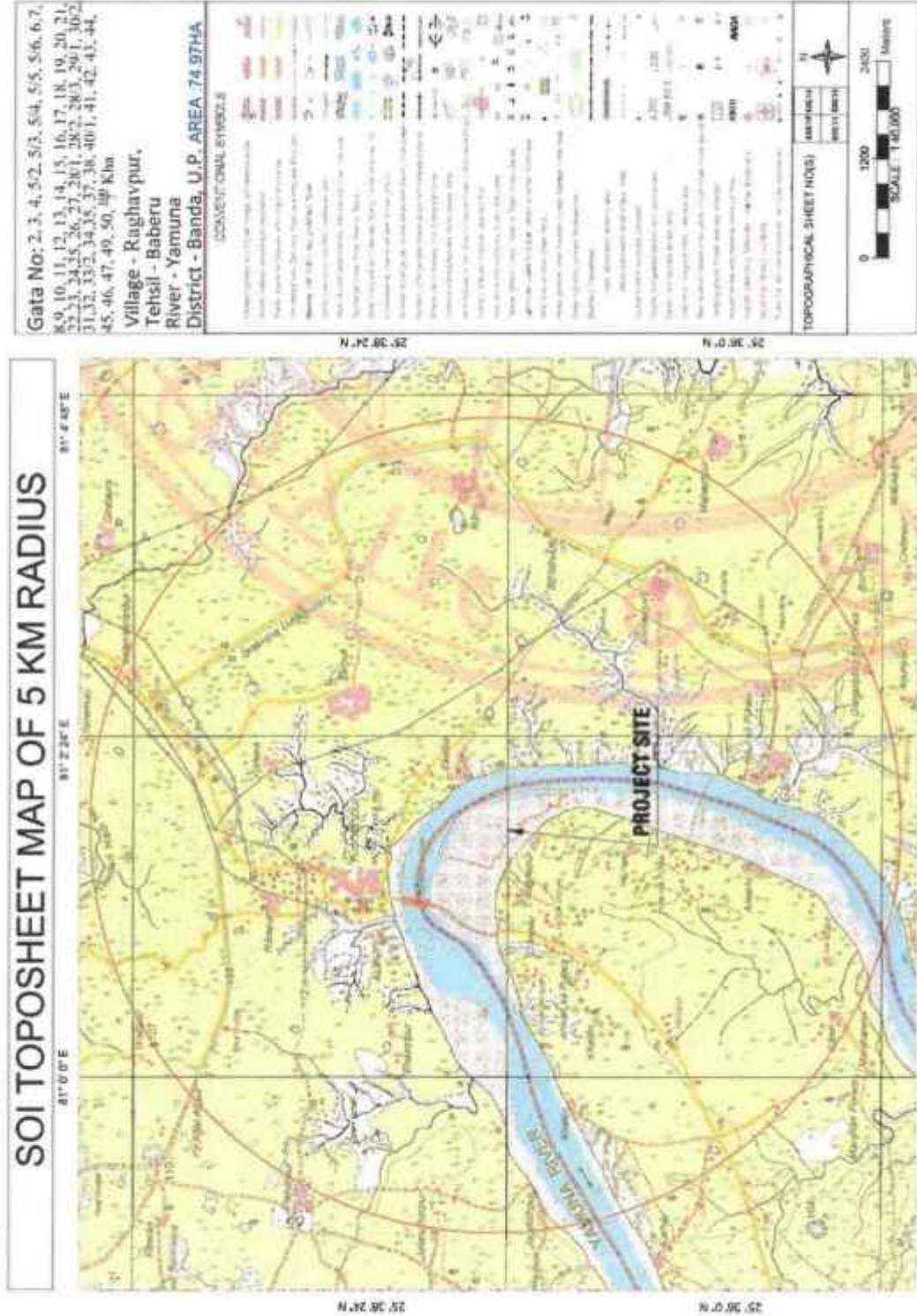
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Satellite Imagery Mine Site
(River Bed Morrum Mining- Yamuna River, Village- Raghampur, Tehsil- Baberu, District- Banda, (Uttar Pradesh))



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Site- 7):-

The mining site is situated on the river bank of Yamuna at Gata No. 38, 40, part of 41, part of 42 (Khand no. 07) Village- Dadau Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 12.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Dadau Khadar

Pillar No.	Latitude	Longitude
A	25° 37' 39.200" N	81° 1' 16.700" E
B	25° 37' 56.050" N	81° 1' 17.100" E
C	25° 37' 56.820" N	81° 1' 28.160" E
D	25° 37' 37.760" N	81° 1' 20.940" E
E	25° 37' 38.030" N	81° 1' 19.510" E
F	25° 37' 38.590" N	81° 1' 19.620" E

Environmental Sensitivity Analysis

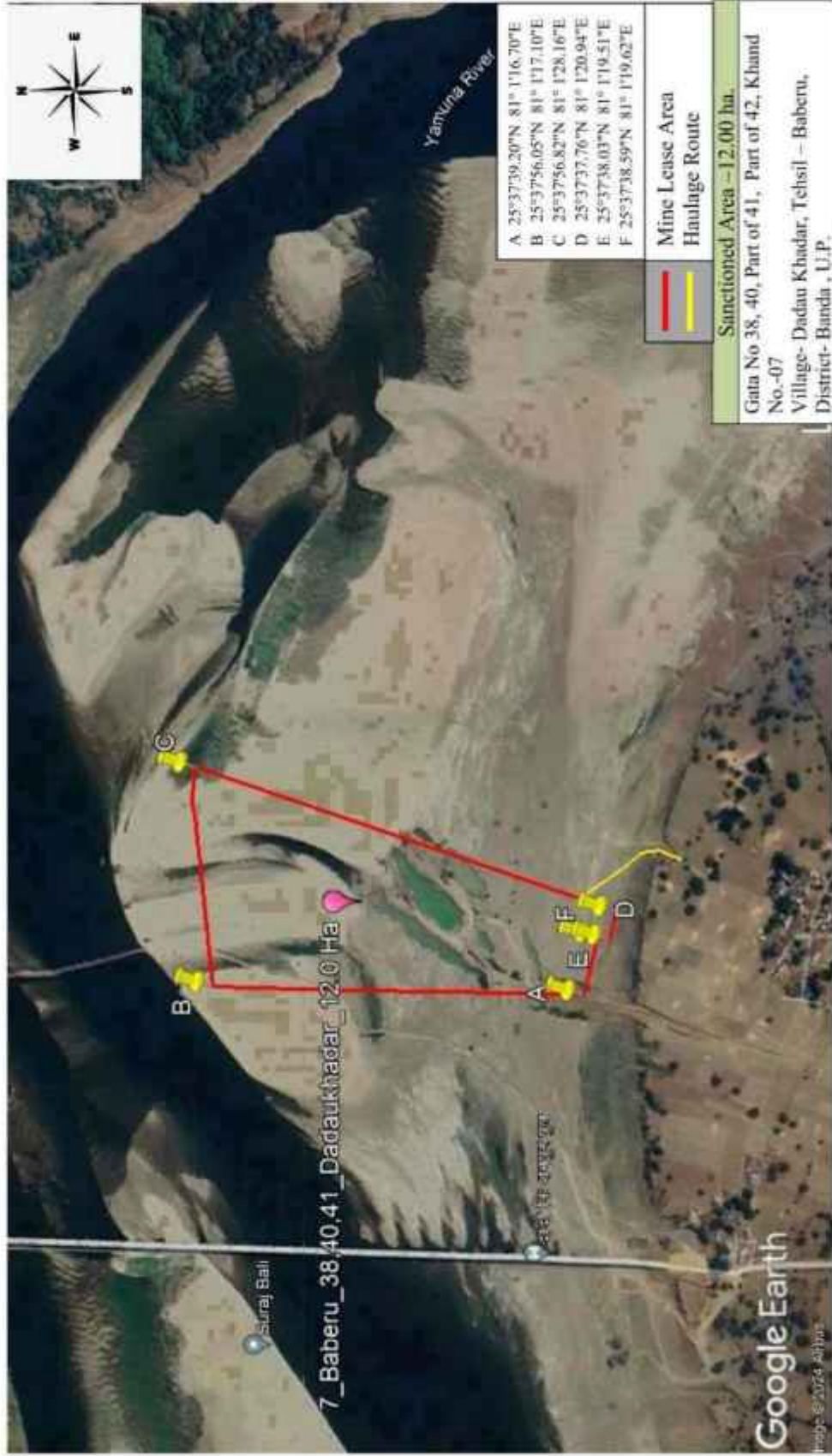
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	17.2	50m	50m	No
3.	Road (MDR)	2.6	50m	25m	No
4.	Railway Station	16.3	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	0.37	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

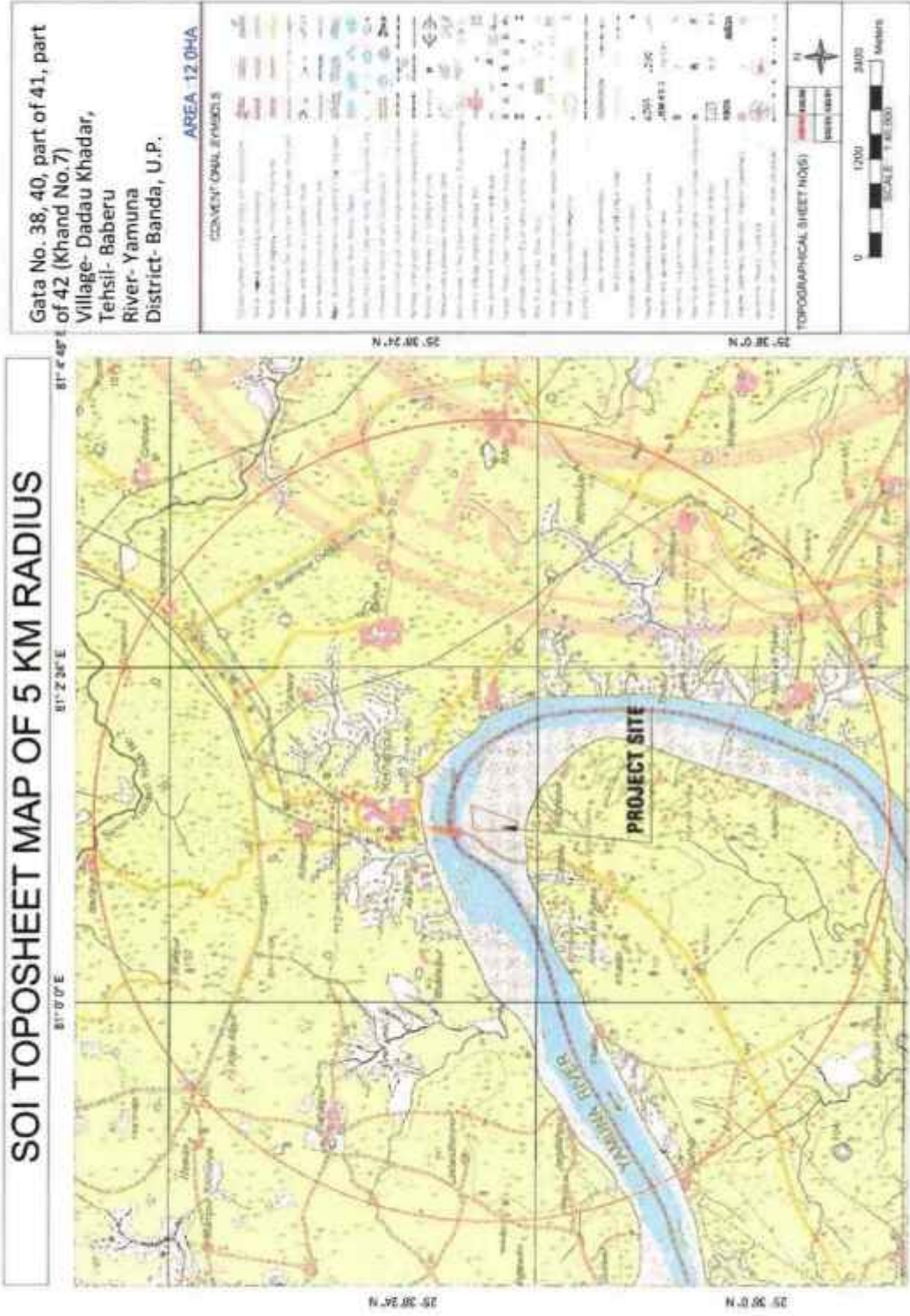
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Dadau Khadar, Khnad No.-07, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



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Site- 8):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 02) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 20.570" N	80° 55' 46.750" E
B	25° 41' 24.790" N	80° 55' 57.470" E
C	25° 41' 8.530" N	80° 55' 56.820" E
D	25° 41' 9.990" N	80° 55' 47.180" E

Environmental Sensitivity Analysis

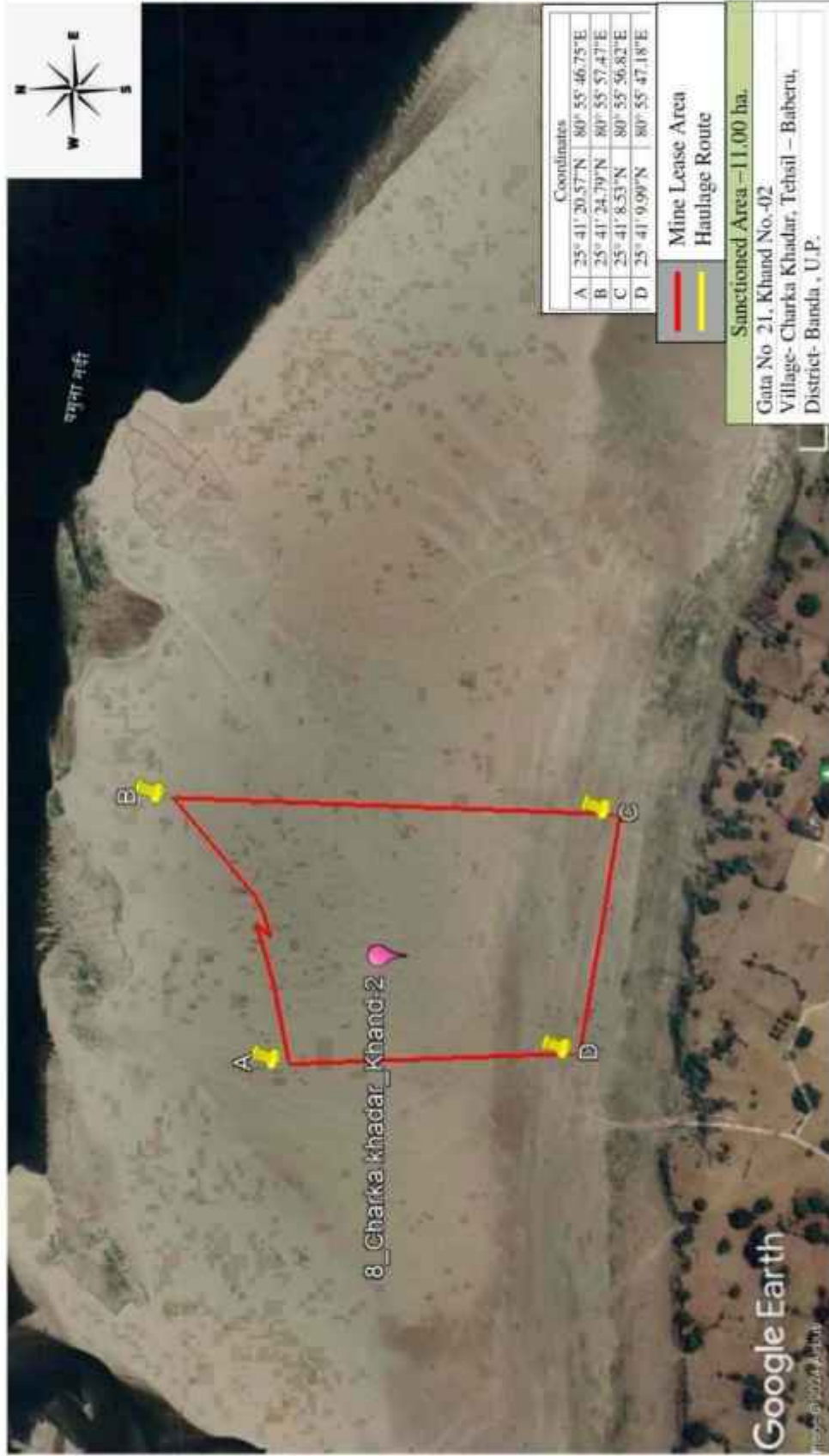
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	12.3	50m	50m	No
3.	Road (MDR)	4.1	50m	25m	No
4.	Railway Station	15.6	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge or Embankment	19.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

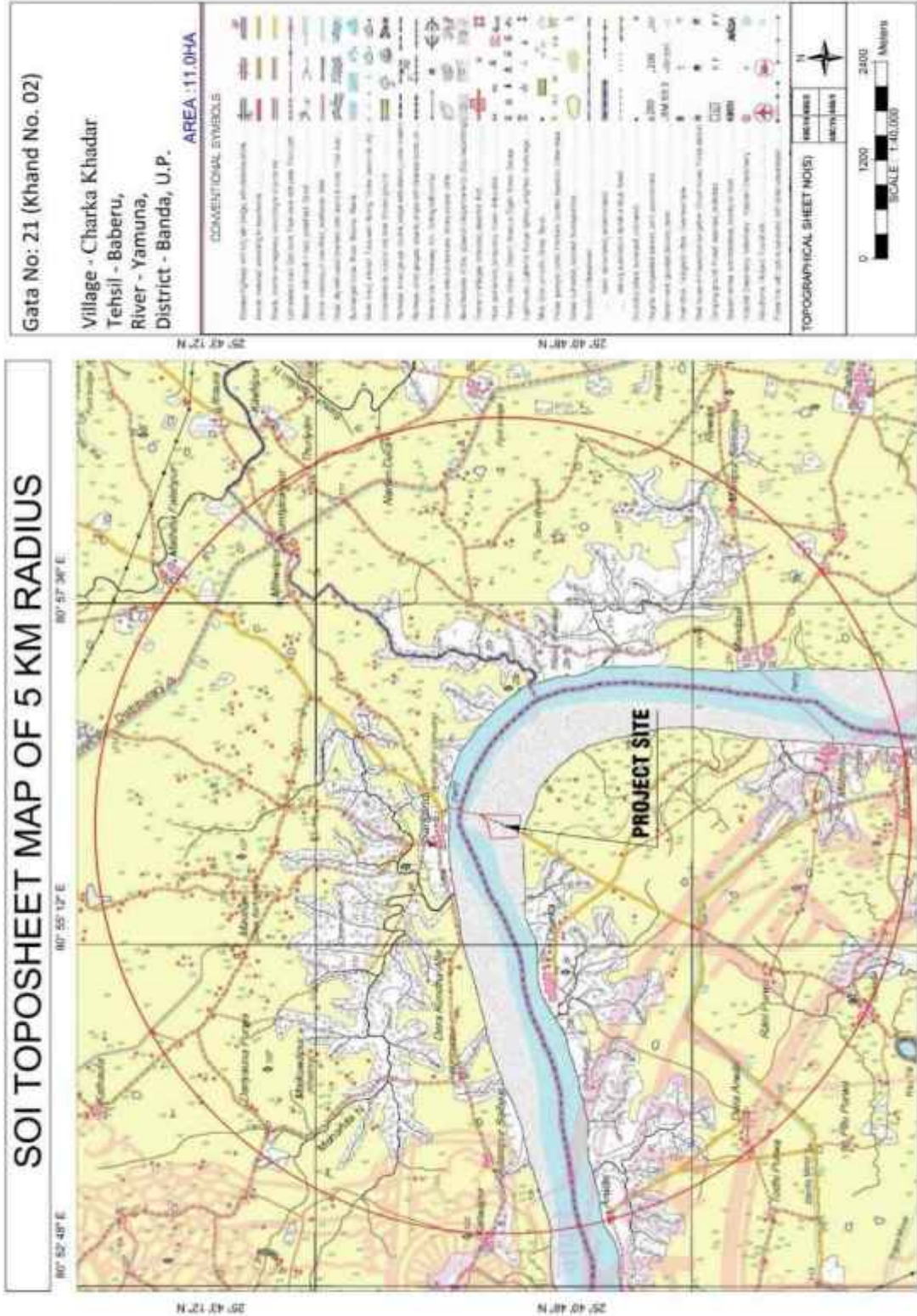
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charaka Khadar, Khand No.-02, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 9):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 03) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 24.790" N	80° 55' 57.470" E
B	25° 41' 27.710" N	80° 56' 6.250" E
C	25° 41' 7.650" N	80° 56' 2.570" E
D	25° 41' 8.530" N	80° 55' 56.820" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	12.4	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	15.4	100m	100m	No
5.	Chak Road	0.4	10m	10m	No
6.	Bridge or Embankment	20.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 9):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 03) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.0 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 24.790" N	80° 55' 57.470" E
B	25° 41' 27.710" N	80° 56' 6.250" E
C	25° 41' 7.650" N	80° 56' 2.570" E
D	25° 41' 8.530" N	80° 55' 56.820" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	12.4	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	15.4	100m	100m	No
5.	Chak Road	0.4	10m	10m	No
6.	Bridge or Embankment	20.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

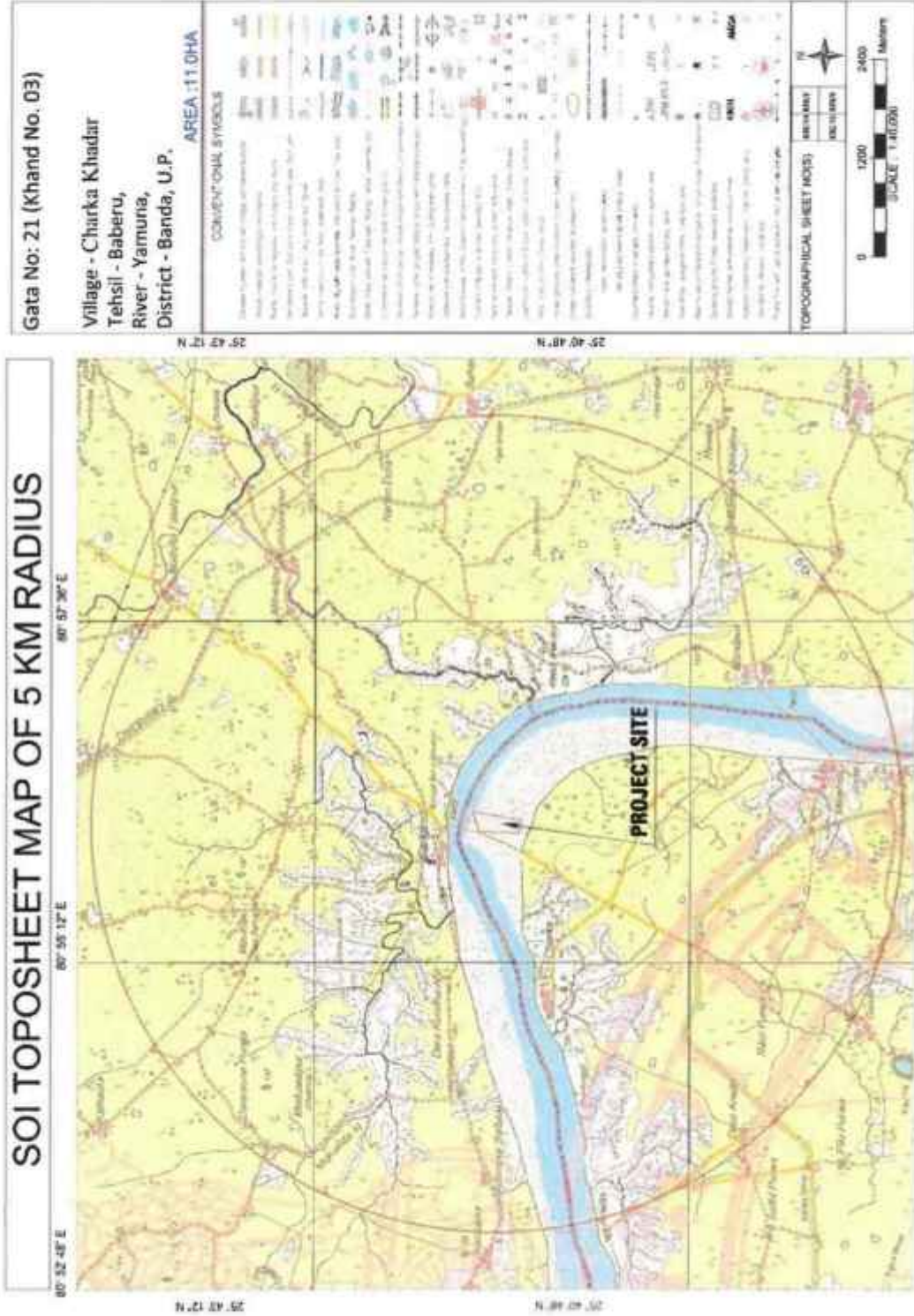
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charka Khadar, Khand No.-03, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 10):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 01) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 12.50 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 17.590" N	80° 55' 33.040" E
B	25° 41' 20.570" N	80° 55' 46.750" E
C	25° 41' 9.990" N	80° 55' 47.180" E
D	25° 41' 9.990" N	80° 55' 25.640" E

Environmental Sensitivity Analysis

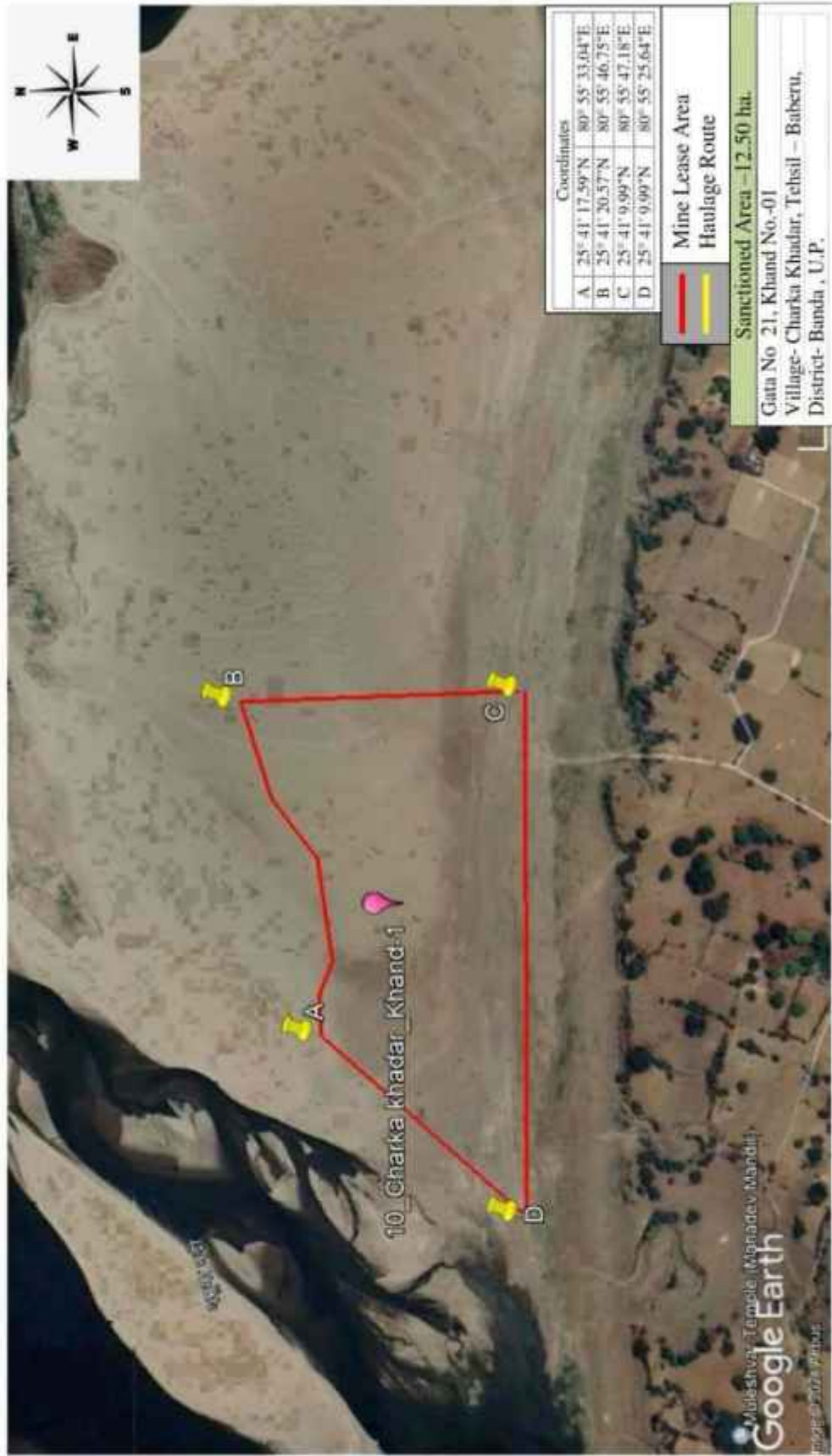
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.9	50m	50m	No
2.	Hospital	11.9	50m	50m	No
3.	Road (MDR)	4.4	50m	25m	No
4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	19.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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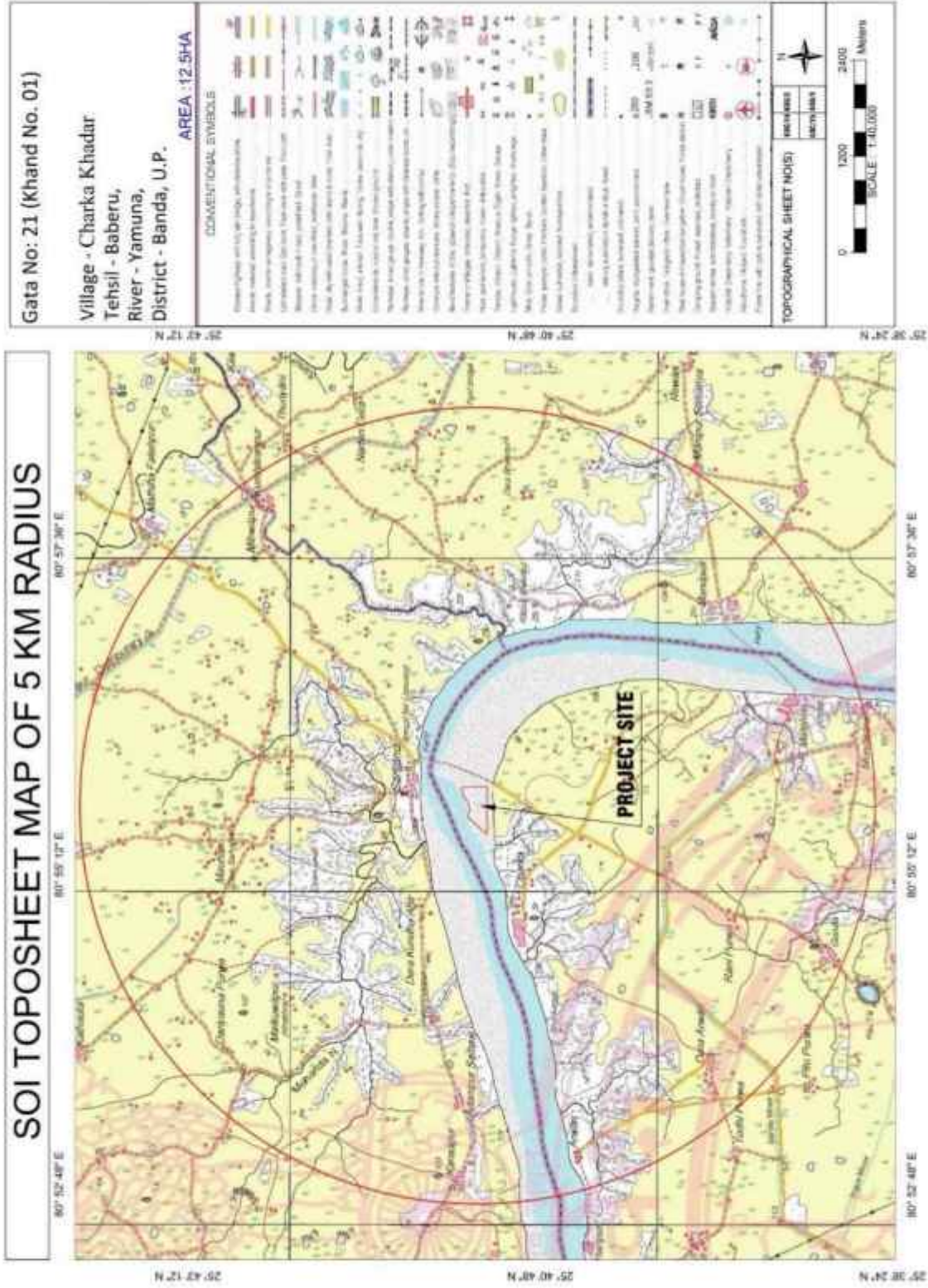
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charka Khadar, Khand No.-01, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 11):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 04) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 27.710" N	80° 56' 6.250" E
B	25° 41' 26.730" N	80° 56' 14.600" E
C	25° 41' 6.750" N	80° 56' 6.750" E
D	25° 41' 7.650" N	80° 56' 2.570" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	12.7	50m	50m	No
3.	Road (MDR)	3.6	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.28	10m	10m	No
6.	Bridge or Embankment	20.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

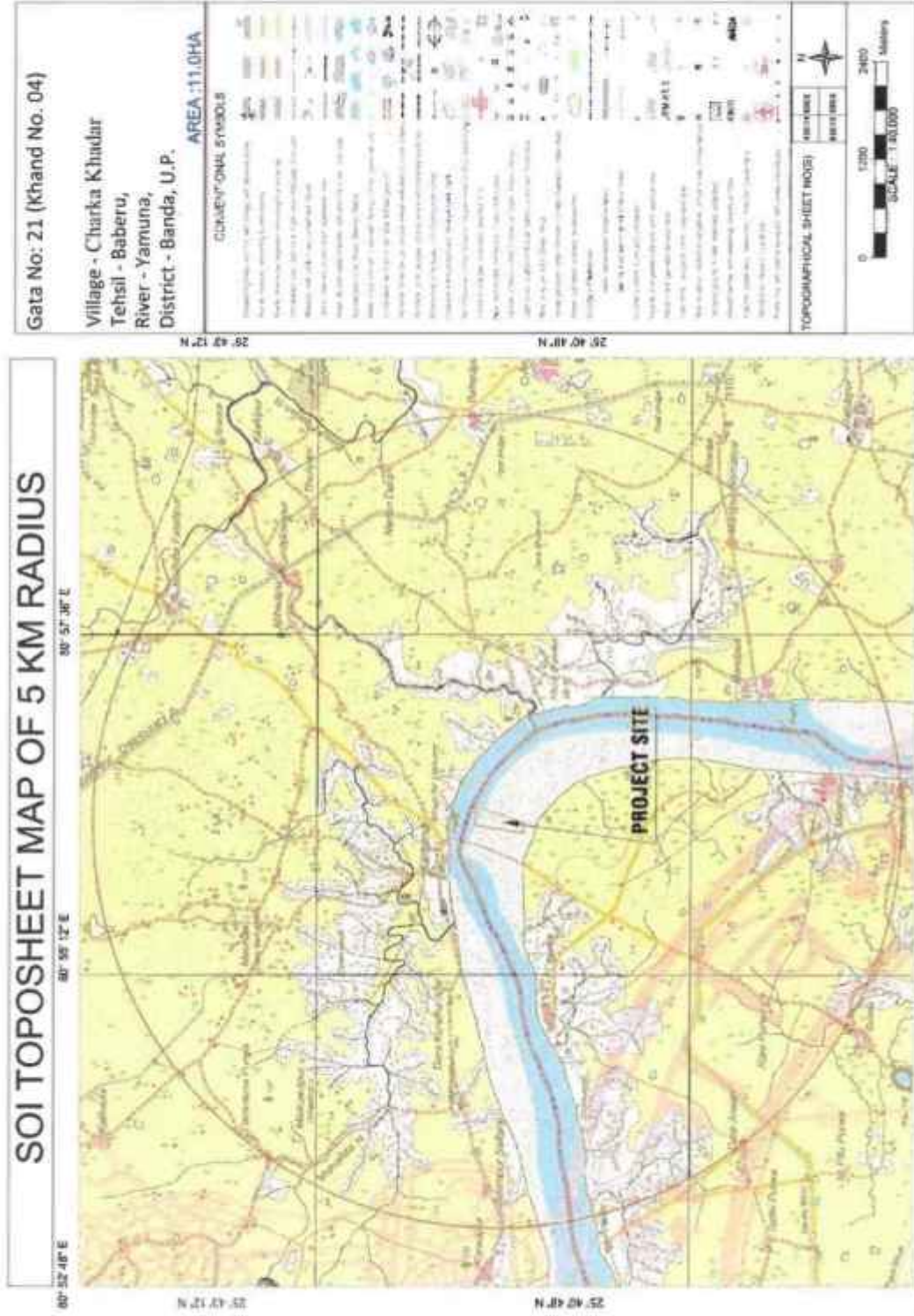
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charaka Khadar, Khand No.-04, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 12):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 05) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 26.730" N	80° 56' 14.600" E
B	25° 41' 21.540" N	80° 56' 21.820" E
C	25° 41' 5.520" N	80° 56' 11.110" E
D	25° 41' 6.750" N	80° 56' 6.750" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	13.0	50m	50m	No
3.	Road (MDR)	3.4	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge or Embankment	20.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery Mine Site

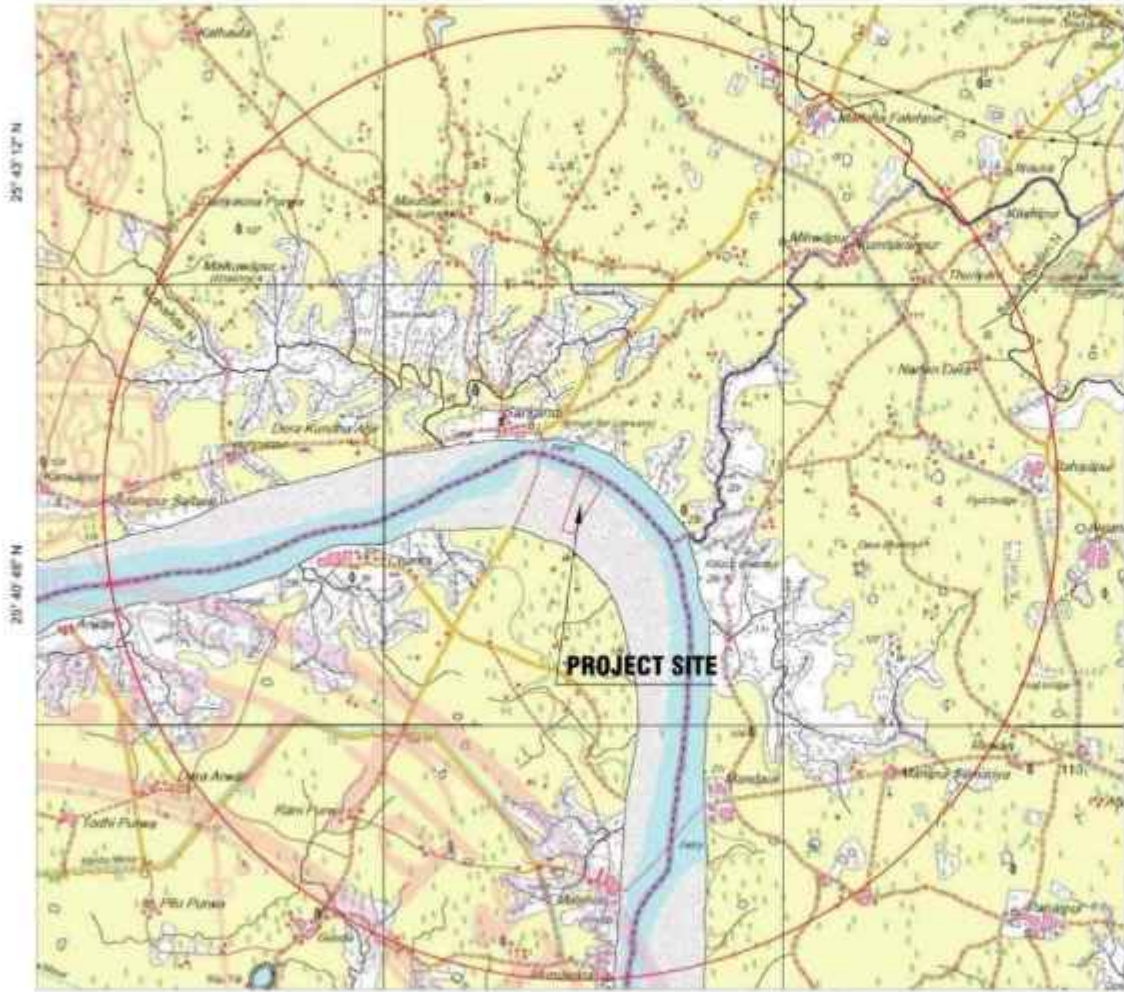
River Bed Morrum Mining- Yamuna River, Village- Charka Khadar, Khand No.-05, Tehsil- Baberu, District- Banda, Uttar Pradesh



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SOI TOPOSHEET MAP OF 5 KM RADIUS

80° 55' 12" E 80° 57' 36" E



Gata No: 21 (Khand No. 05)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA :11.0HA

CONVENTIONAL SYMBOLS

Electricity lines, all types, with poles and towers	
Rail, Indian railway, all types	
Road, all types, all grades, with or without footpaths	
Canals, all types, all grades, with or without footpaths	
Water, all types, all grades, with or without footpaths	
Drainage, all types, all grades, with or without footpaths	
Wells, all types, all grades, with or without footpaths	
Telephone lines, all types, all grades, with or without footpaths	
Telegraph lines, all types, all grades, with or without footpaths	
Power lines, all types, all grades, with or without footpaths	
Boundaries, all types, all grades, with or without footpaths	
Contours, all types, all grades, with or without footpaths	
Spot heights, all types, all grades, with or without footpaths	
Boundaries, all types, all grades, with or without footpaths	
Contours, all types, all grades, with or without footpaths	
Spot heights, all types, all grades, with or without footpaths	

TOPOGRAPHICAL SHEET NO(S) EASTING NORTHING

0 1200 2400

SCALE : 1:40,000 Meters

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Site- 13):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 06) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 21.54" N	80° 56' 21.82" E
B	25° 41' 14.93" N	80° 56' 28.29" E
C	25° 41' 03.50" N	80° 56' 15.67" E
D	25° 41' 05.52" N	80° 56' 11.10" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.1	50m	50m	No
2.	Hospital	12.7	50m	50m	No
3.	Road (MDR)	3.3	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.43	10m	10m	No
6.	Bridge or Embankment	20.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

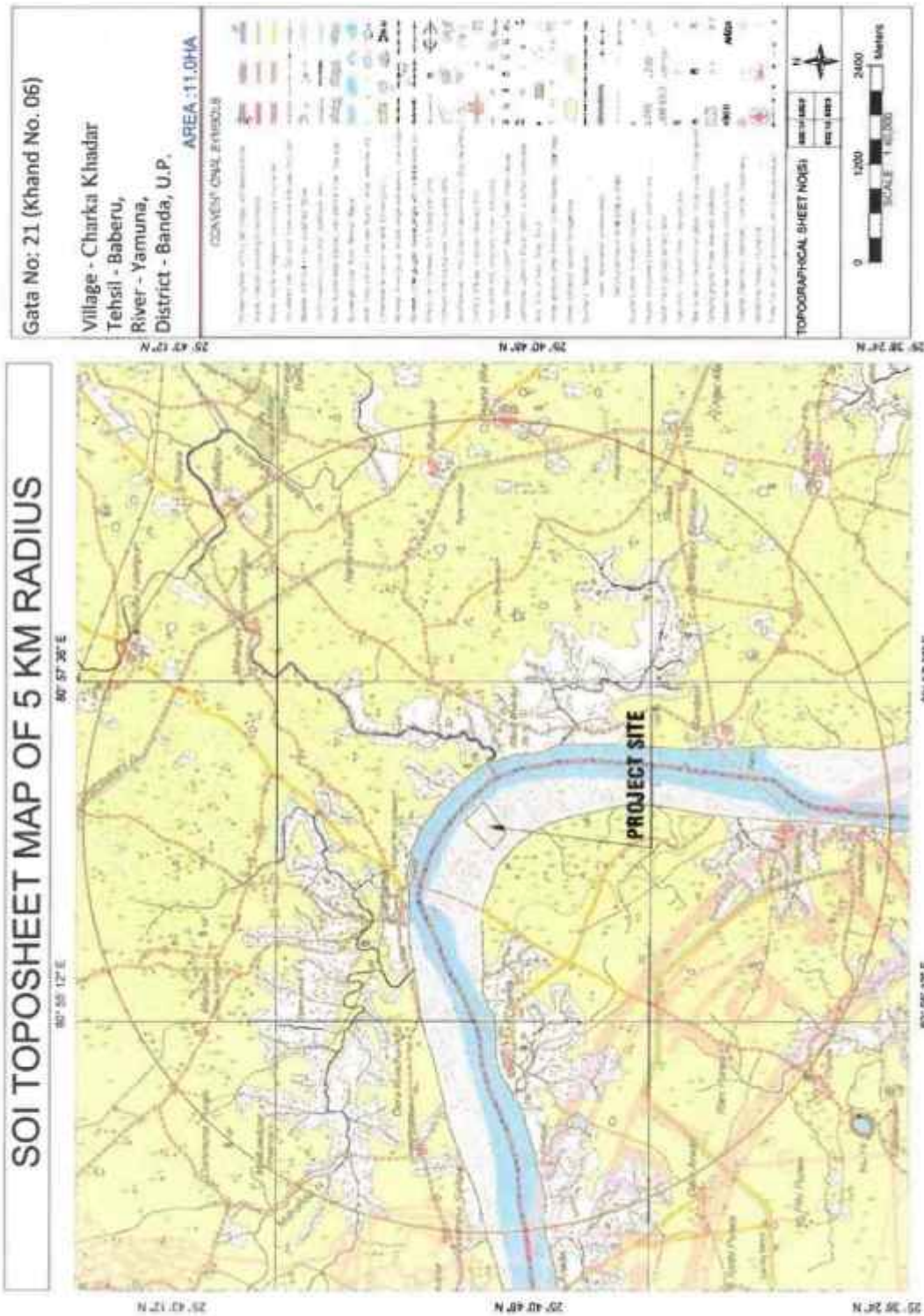
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charka Khadar, Khand No.-06, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 14):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 07) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 14.930" N	80° 56' 28.290" E
B	25° 41' 7.410" N	80° 56' 37.060" E
C	25° 40' 58.050" N	80° 56' 23.030" E
D	25° 41' 3.500" N	80° 56' 15.670" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.2	50m	50m	No
2.	Hospital	12.8	50m	50m	No
3.	Road (MDR)	3.1	50m	25m	No
4.	Railway Station	15.3	100m	100m	No
5.	Chak Road	0.40	10m	10m	No
6.	Bridge or Embankment	20.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

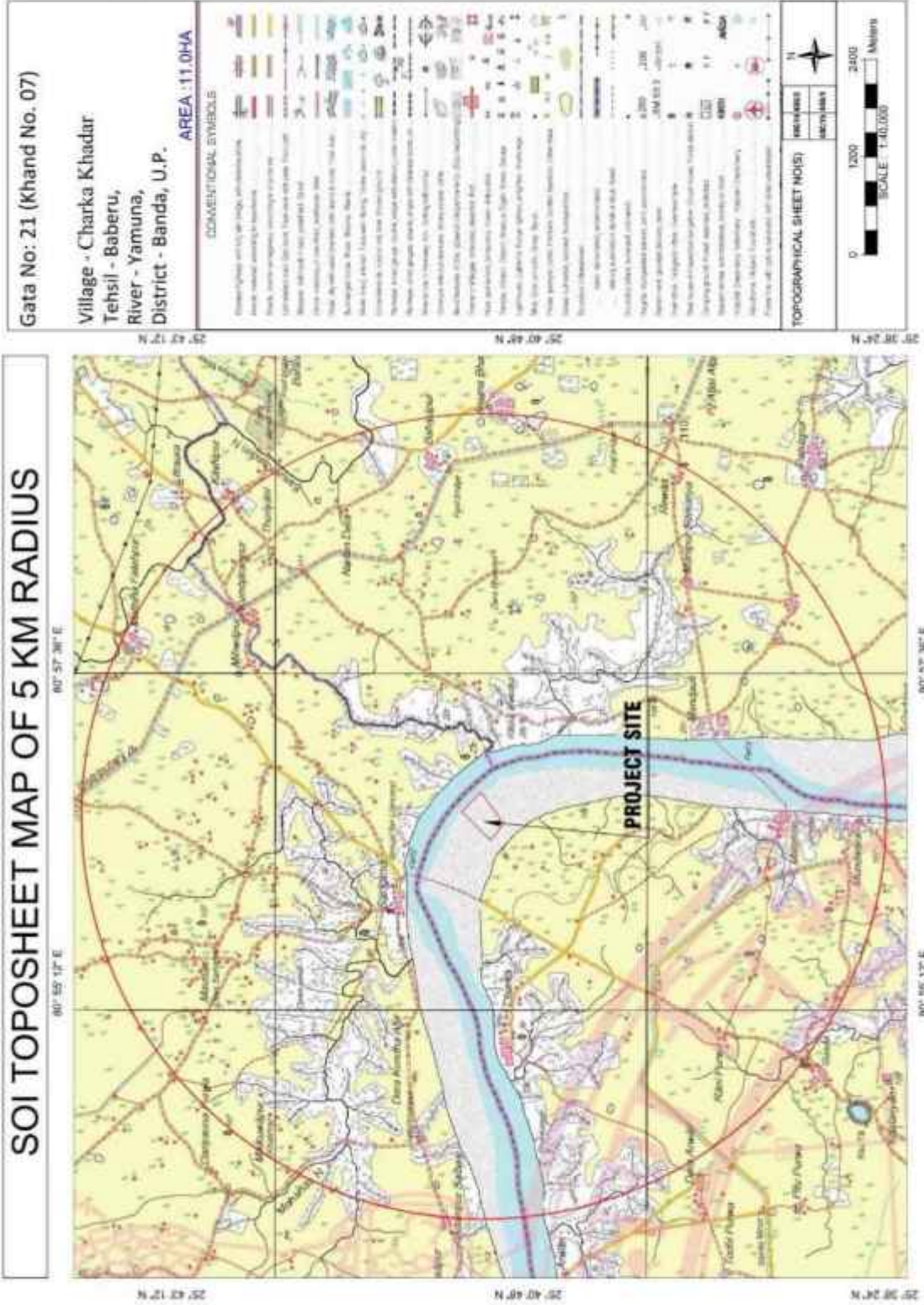
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charaka Khadar, Khand No.-07, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Gata No: 21 (Khand No. 07)

Village - Charka Khadar
Tehsil - Baberu,
River - Yamuna,
District - Banda, U.P.

AREA : 11.0HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

0 1200 2400
SCALE : 1:40,000
Meters

Site- 15):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 08) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 41' 7.410" N	80° 56' 37.060" E
B	25° 40' 57.410" N	80° 56' 42.270" E
C	25° 40' 51.700" N	80° 56' 29.680" E
D	25° 40' 58.050" N	80° 56' 23.030" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.4	50m	50m	No
2.	Hospital	12.9	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	15.1	100m	100m	No
5.	Chak Road	0.38	10m	10m	No
6.	Bridge or Embankment	20.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

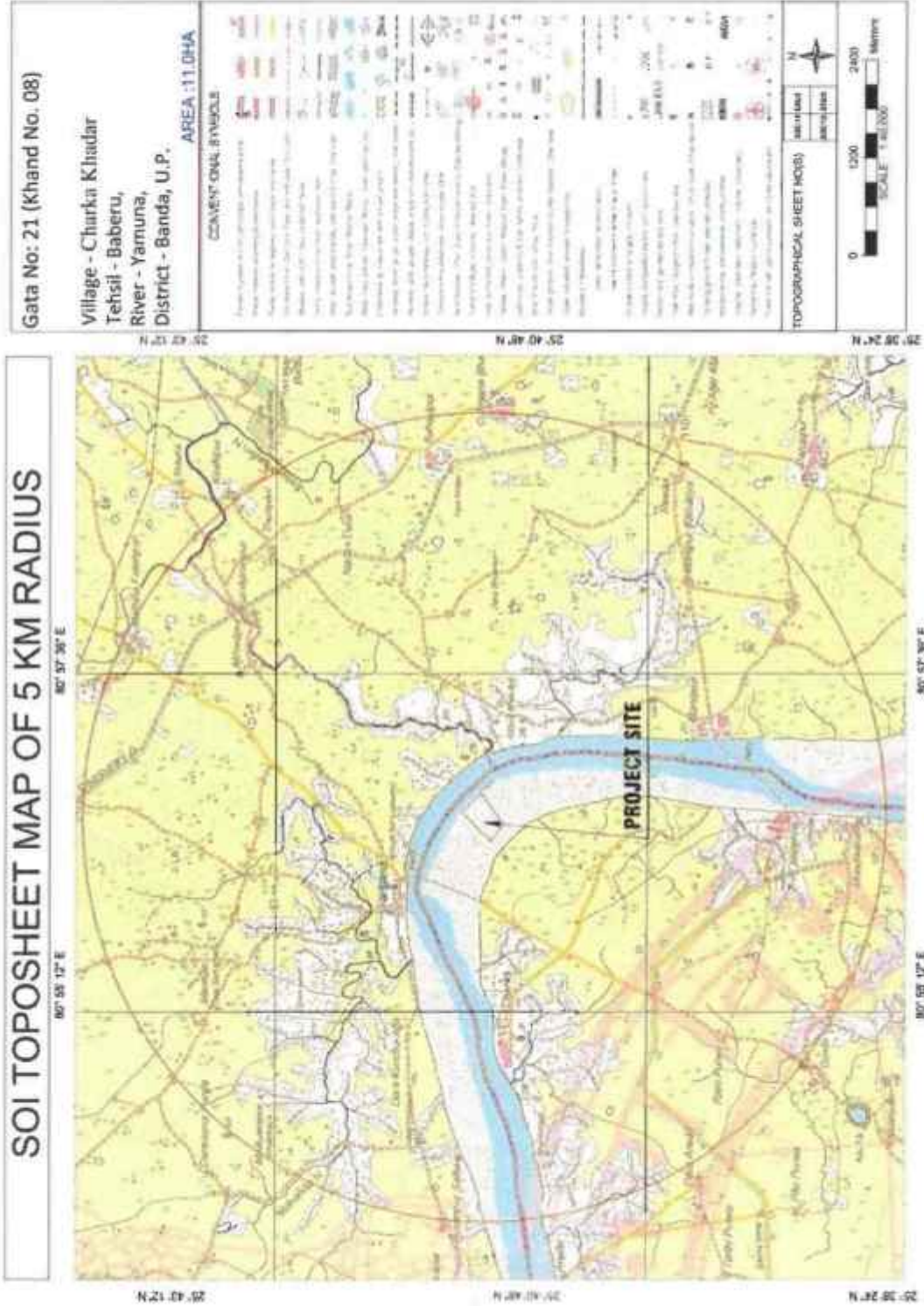
Satellite Imagery Mine Site

River Bed Mining- Yamuna River, Village- Charka Khadar, Khand No.-08, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 16):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 09) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 40' 57.410" N	80° 56' 42.270" E
B	25° 40' 46.660" N	80° 56' 46.850" E
C	25° 40' 43.340" N	80° 56' 35.680" E
D	25° 40' 51.700" N	80° 56' 29.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	12.9	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	15.5	100m	100m	No
5.	Chak Road	0.47	10m	10m	No
6.	Bridge or Embankment	21.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

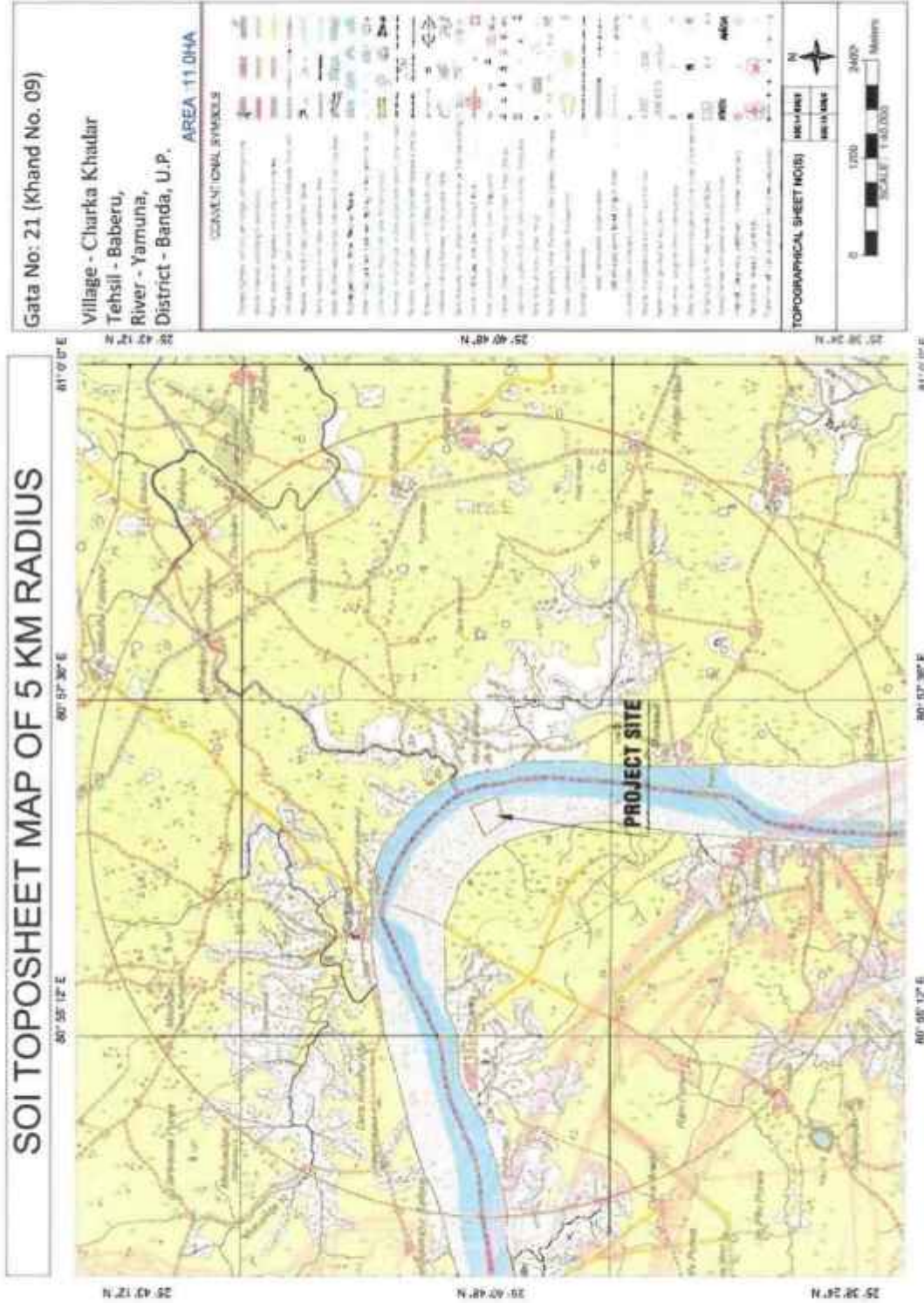
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charaka Khadar, Khand No.-09, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 17):-

The mining site is situated on the river bank of Yamuna at Gata No. 21 (Khand no. 10) Village- Charka Khadar, Tehsil-Baberu, District- Banda, U.P. is having an area of 11.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Charka Khadar

Pillar No.	Latitude	Longitude
A	25° 40' 46.660" N	80° 56' 46.850" E
B	25° 40' 32.150" N	80° 56' 47.820" E
C	25° 40' 30.160" N	80° 56' 40.670" E
D	25° 40' 43.340" N	80° 56' 35.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	12.9	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	15.7	100m	100m	No
5.	Chak Road	0.18	10m	10m	No
6.	Bridge or Embankment	21.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

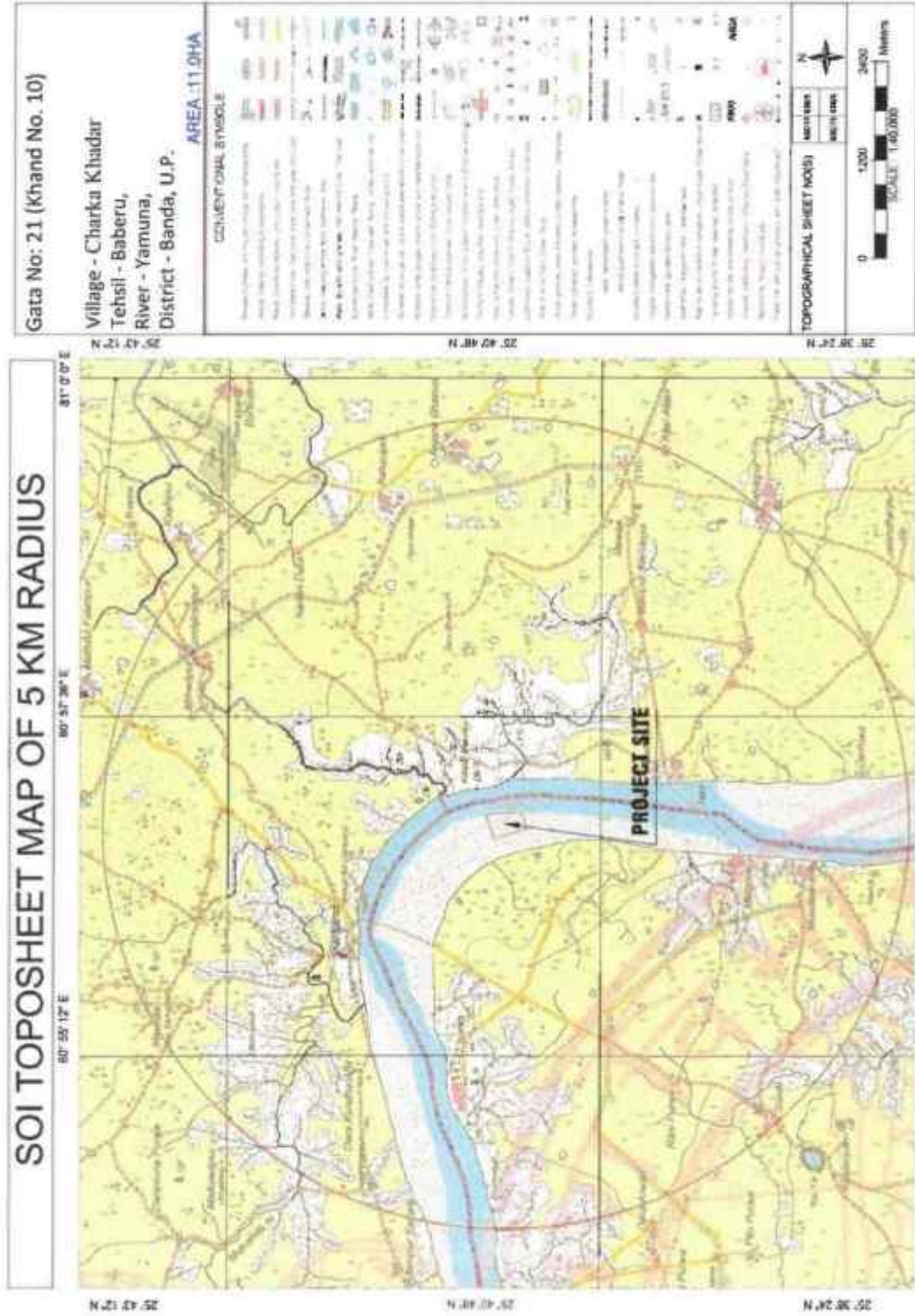
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Charka Khadar, Khand No.-10, Tehsil- Baberu, District- Banda, Uttar Pradesh



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Site- 18 (Block 1):-

The mining site is situated on the river bank of Baghain at Gata 4185cha, 4388, 4463, 4470, 4471, 4472, 4473 Village- Lohra, Tehsil-Baberu, District- Banda, U.P. is having an area of 17.00 Ha (Block 1, Block 2, Block 3, Block 4), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Lohra

Pillar No.	Latitude	Longitude
A	25° 28' 13.980" N	80° 57' 18.885" E
B	25° 28' 13.555" N	80° 57' 19.477" E
C	25° 28' 15.858" N	80° 57' 21.845" E
D	25° 28' 16.863" N	80° 57' 23.918" E
E	25° 28' 17.111" N	80° 57' 25.897" E
F	25° 28' 13.957" N	80° 57' 35.348" E
G	25° 28' 15.120" N	80° 57' 36.181" E
H	25° 28' 18.669" N	80° 57' 28.053" E
I	25° 28' 18.772" N	80° 57' 24.166" E
J	25° 28' 18.410" N	80° 57' 23.053" E
K	25° 28' 16.784" N	80° 57' 21.200" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	20.9	50m	50m	No
3.	Road (SH)	1.9	50m	25m	No
4.	Railway Station	28.2	100m	100m	No
5.	Chak Road	0.10	10m	10m	No

Page | 134

6.	Bridge or Embankment	3.8	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 18 (Block 2):-

The mining site is situated on the river bank of Baghain at Gata 4185cha, 4388, 4463, 4470, 4471, 4472, 4473 Village- Lohra, Tehsil-Baberu, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Lohra

Pillar No.	Latitude	Longitude
A	25° 28' 12.831" N	80° 57' 39.777" E
B	25° 28' 15.305" N	80° 57' 39.178" E
C	25° 28' 13.318" N	80° 57' 43.334" E
D	25° 28' 11.152" N	80° 57' 46.271" E
E	25° 28' 10.338" N	80° 57' 46.713" E
F	25° 28' 10.527" N	80° 57' 45.750" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	21.2	50m	50m	No
3.	Road (SH)	1.9	50m	25m	No
4.	Railway Station	28.2	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge or Embankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 18 (Block 3):-

The mining site is situated on the river bank of Baghain at Gata 4185cha, 4388, 4463, 4470, 4471, 4472, 4473 Village- Lohra, Tehsil-Baberu, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Lohra

Pillar No.	Latitude	Longitude
A	25°28'5.95"N	80°57'51.25"E
B	25°28'4.11"N	80°57'55.06"E
C	25°28'2.72"N	80°57'58.93"E
D	25°28'2.85"N	80°58'2.53"E
E	25°28'3.45"N	80°58'6.04"E
F	25°28'4.37"N	80°58'9.18"E
G	25°28'2.72"N	80°58'9.50"E
H	25°28'1.08"N	80°58'0.61"E
I	25°28'0.97"N	80°57'57.06"E
J	25°28'4.18"N	80°57'52.68"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.6	50m	50m	No
2.	Hospital	21.7	50m	50m	No
3.	Road (SH)	1.8	50m	25m	No
4.	Railway Station	27.9	100m	100m	No
5.	Chak Road	0.10	10m	10m	No
6.	Bridge or Embankment	3.1	200m	200m	No

7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Site- 18 (Block 4):-

The mining site is situated on the river bank of Baghain at Gata 4185cha, 4388, 4463, 4470, 4471, 4472, 4473 Village- Lohra, Tehsil-Baberu, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Lohra

Pillar No.	Latitude	Longitude
A	25° 28' 17.546" N	80° 58' 41.015" E
B	25° 28' 17.703" N	80° 58' 42.054" E
C	25° 28' 4.906" N	80° 58' 46.150" E
D	25° 28' 2.923" N	80° 58' 46.243" E
E	25° 27' 58.706" N	80° 58' 45.709" E
F	25° 27' 57.073" N	80° 58' 45.000" E
G	25° 27' 54.287" N	80° 58' 45.134" E
H	25° 27' 52.106" N	80° 58' 44.244" E
I	25° 27' 50.929" N	80° 58' 43.567" E
J	25° 27' 50.196" N	80° 58' 42.493" E
K	25° 27' 50.198" N	80° 58' 41.235" E
L	25° 27' 51.205" N	80° 58' 39.527" E
M	25° 27' 51.608" N	80° 58' 39.897" E
N	25° 27' 52.467" N	80° 58' 42.799" E
O	25° 27' 53.725" N	80° 58' 43.870" E
P	25° 28' 7.757" N	80° 58' 43.193" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

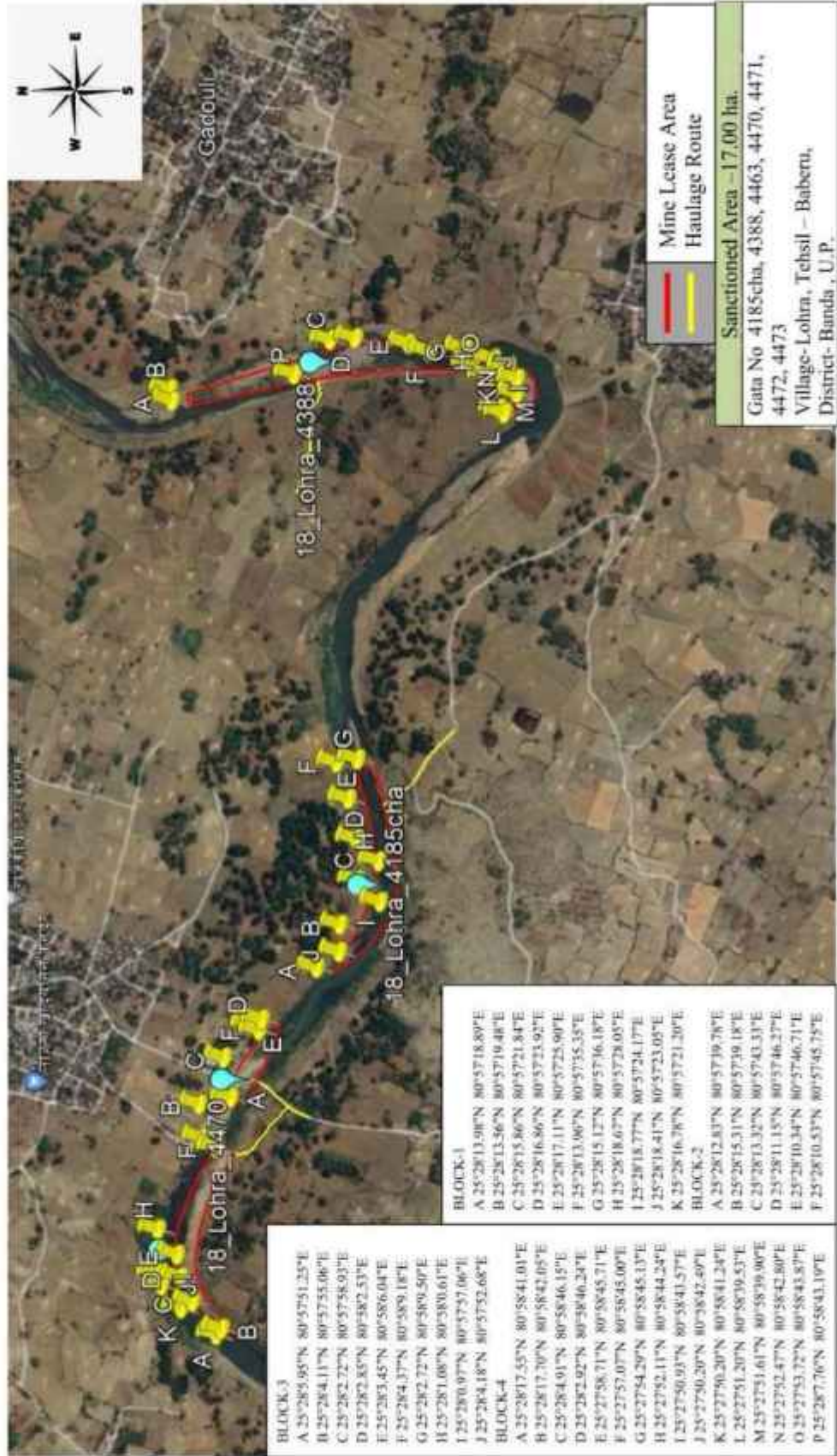
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	22.3	50m	50m	No

Page | 139

3.	Road (SH)	1.2	50m	25m	No
4.	Railway Station	27.8	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	2.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

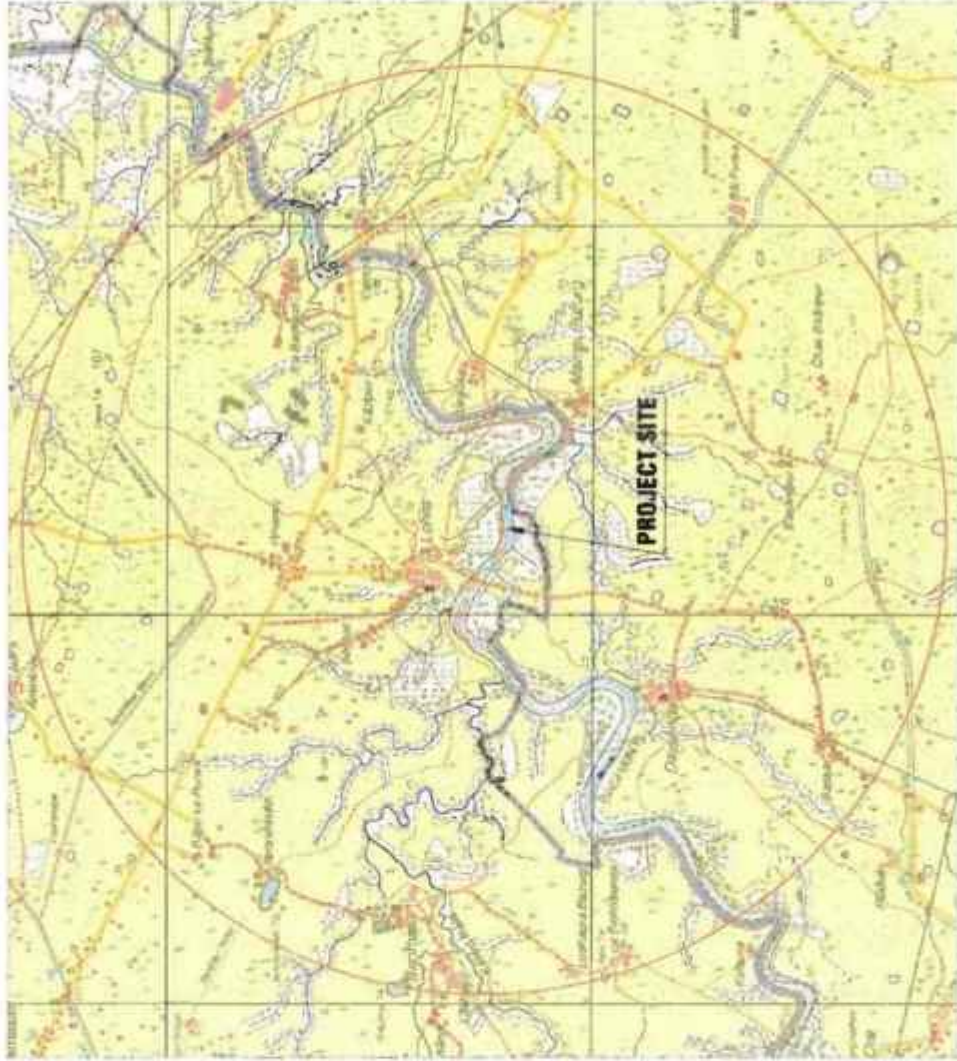
Satellite Imagery Mine Site
(River Bed Morrum Mining- Yamuna River, Village- Lohra, Tehsil- Baberu, District- Banda, (Uttar Pradesh))



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DSR BANDA - [FINAL DRAFT REPORT]

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 4185cha, 4388, 4463, 4470, 4471, 4472, 4473
 Village - Lohra
 Tehsil - Baberu
 River - Baghain
 District - Banda, U.P.
 AREA: 17.0HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)
 18/24/08A
 18/24/08B

0 1200 2400 Meters
 SCALE 1:60,000

Legend:

- Water bodies (river, lake, pond)
- Vegetation (forest, scrub, grassland)
- Buildings (village, school, temple)
- Roads (metalled, unmetalled)
- Contours (elevation lines)
- Boundaries (village, district)
- Other symbols (wells, tanks, etc.)

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Site- 19:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 01). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25° 42' 25.680" N	80° 36' 40.620" E
B	25° 42' 18.780" N	80° 37' 2.640" E
C	25° 42' 29.100" N	80° 37' 5.040" E
D	25° 42' 36.120" N	80° 36' 42.600" E

Environmental Sensitivity Analysis

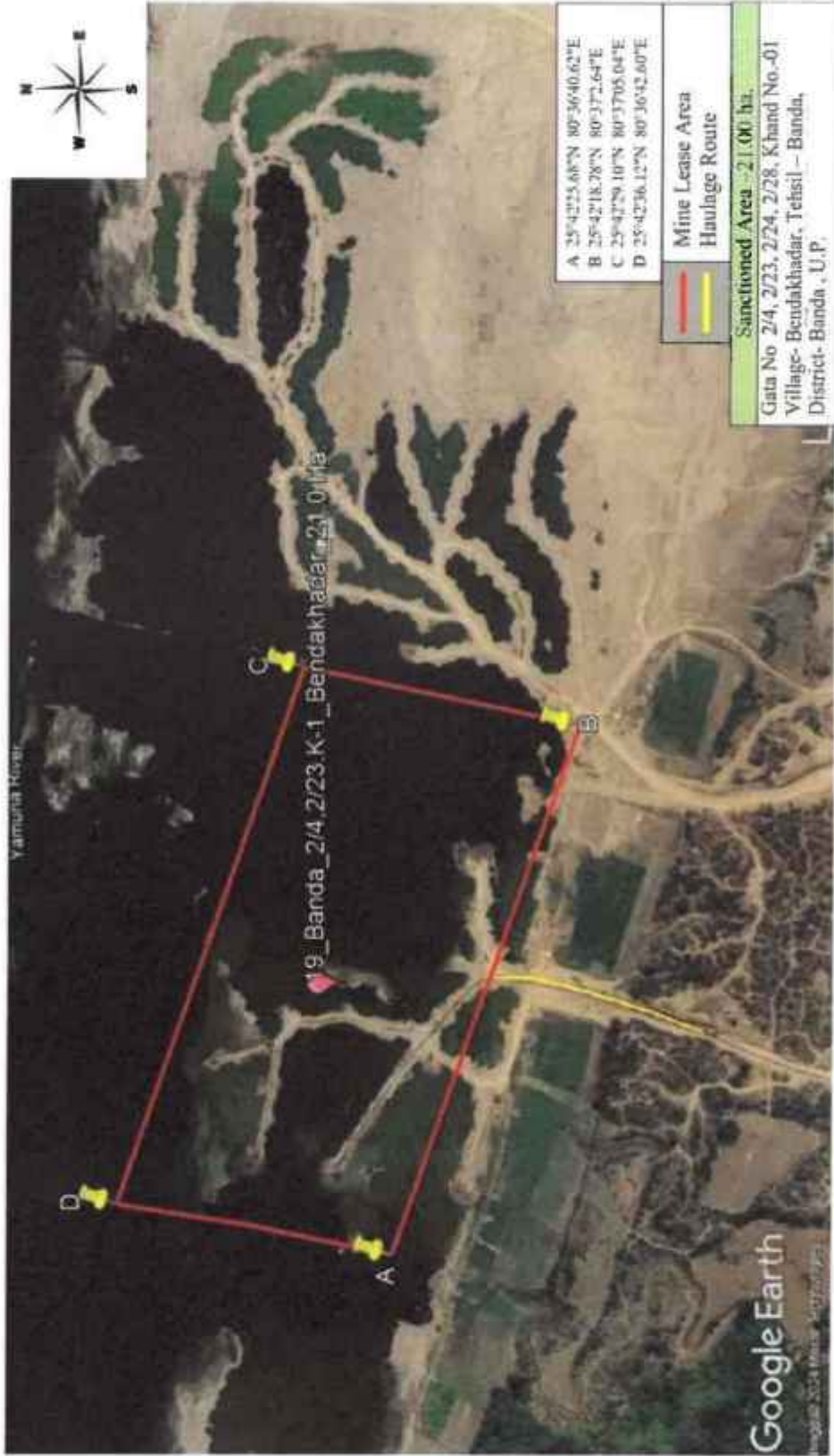
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	14.6	50m	50m	No
3.	Road (MDR)	0.72	50m	25m	No
4.	Railway Station	29.8	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge or Embankment	0.66	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL, DRAFT REPORT]

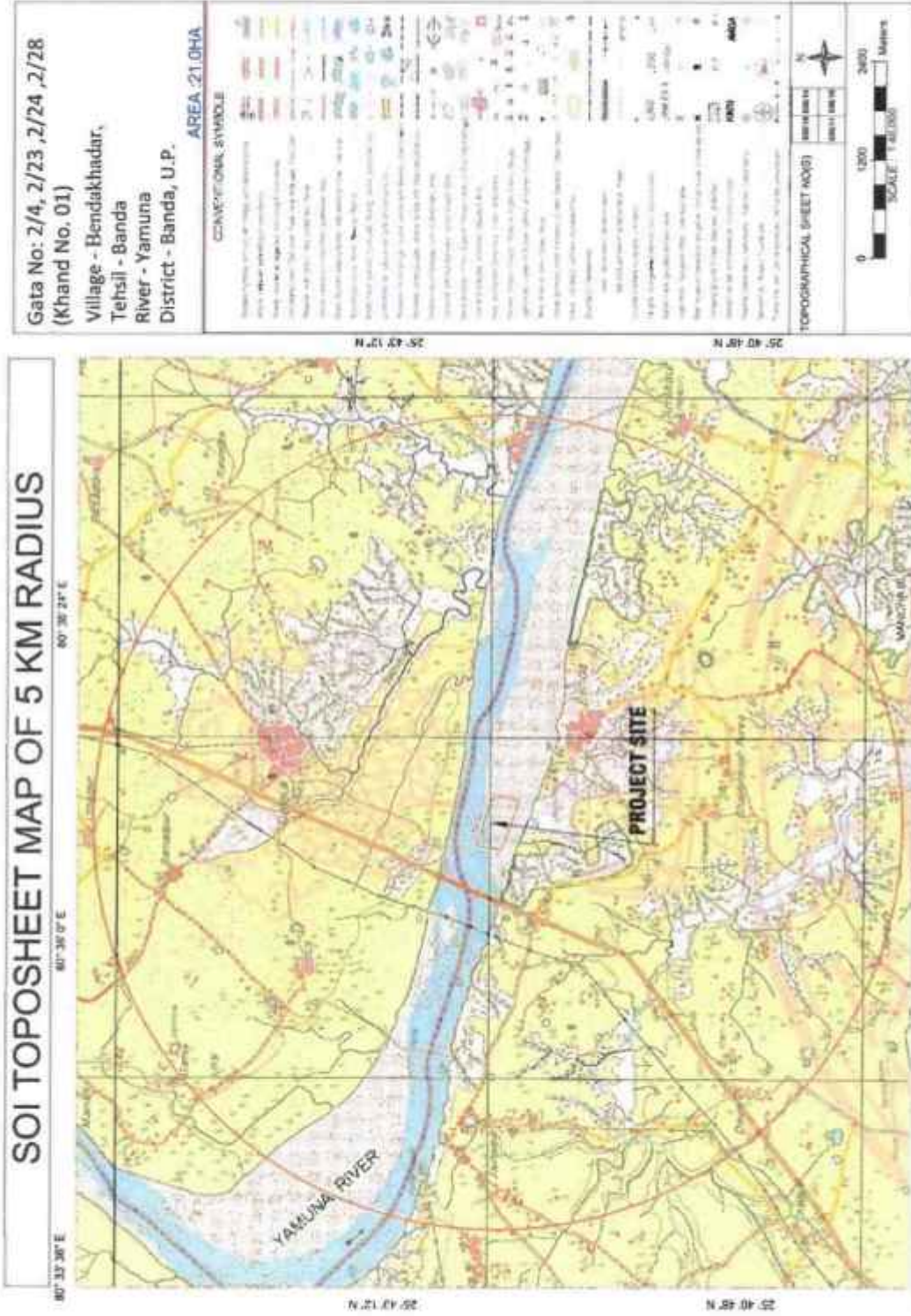
Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Bendakhadar, Khand No.-01, Tehsil- Banda, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 20:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 02). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25°42'14.34"N	80°37'27.18"E
B	25°42'23.04"N	80°37'29.52"E
C	25°42'29.10"N	80°37'05.04"E
D	25°42'18.78"N	80°37'02.64"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	14.7	50m	50m	No
3.	Road (MDR)	1.14	50m	25m	No
4.	Railway Station	29.1	100m	100m	No
5.	Chak Road	0.13	10m	10m	No
6.	Bridge or Embankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village- Bendakhadar, Khand No.-02, Tehsil & District- Banda, Uttar Pradesh



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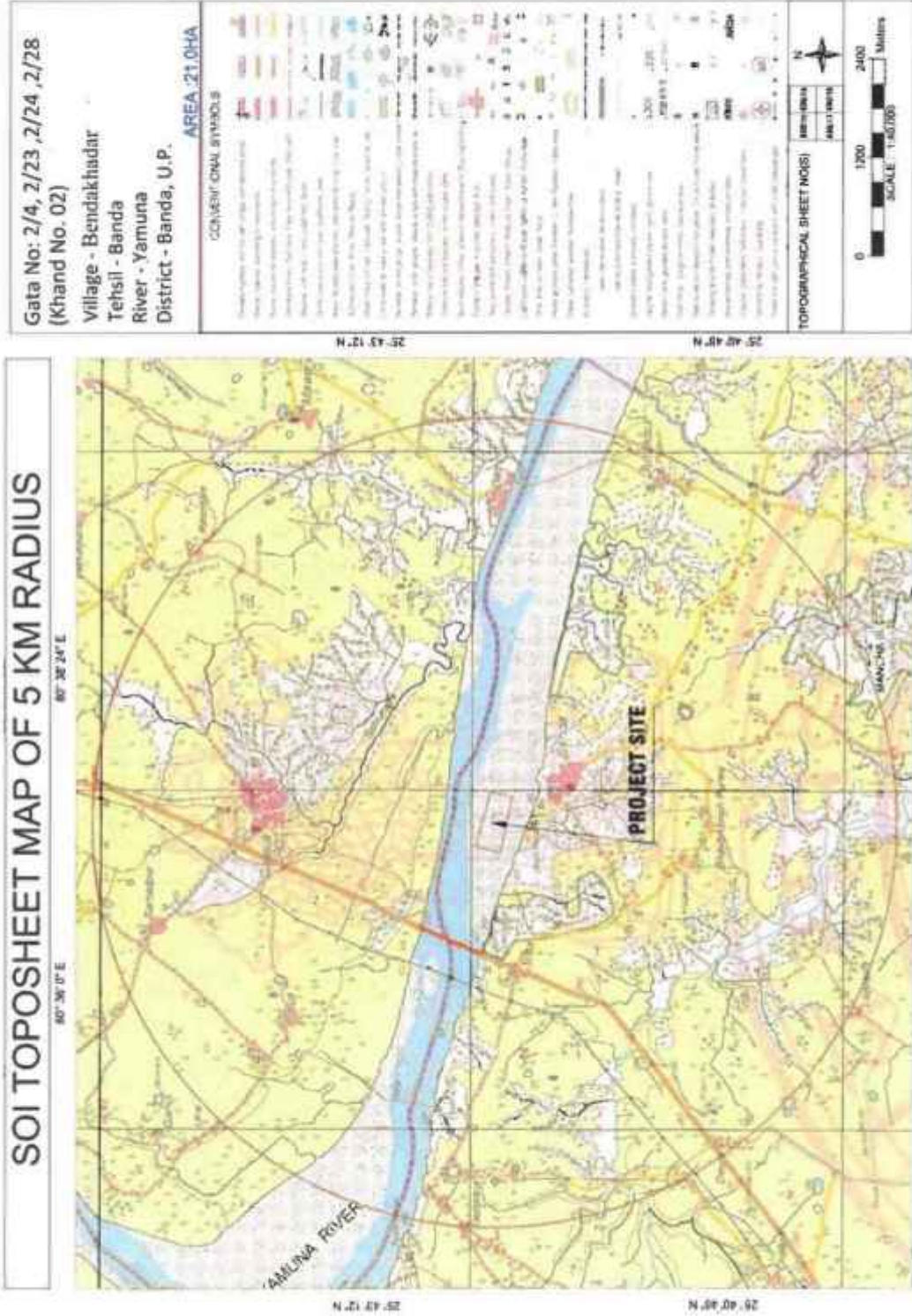
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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 21:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 04). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25° 42' 10.540" N	80° 37' 47.890" E
B	25° 42' 7.860" N	80° 38' 3.610" E
C	25° 42' 23.040" N	80° 38' 8.600" E
D	25° 42' 23.040" N	80° 37' 50.750" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	2.3	50m	25m	No
4.	Railway Station	28.5	100m	100m	No
5.	Chak Road	0.3	10m	10m	No
6.	Bridge or Embankment	2.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

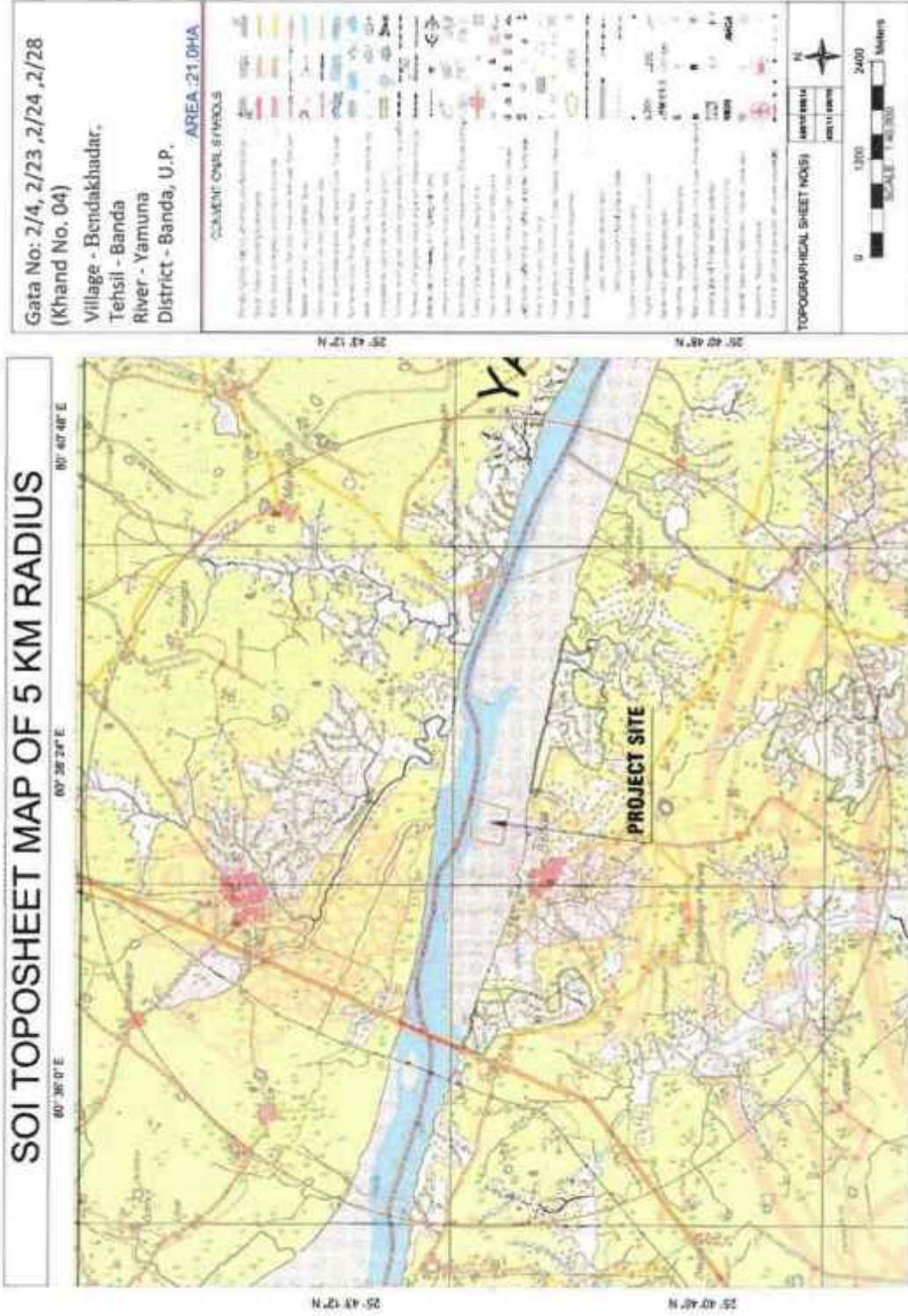
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village- Bendakhadar, Khand No.-04, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 22:-

The mining site is situated on the river bank of Yamuna at Gata 2/4, 2/23, 2/24, 2/28 (Khand No. 03). is having an area of 21.00 Ha Village- Bendakhadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bendakhadar

Pillar No.	Latitude	Longitude
A	25° 42' 14.340" N	80° 37' 27.180" E
B	25° 42' 10.540" N	80° 37' 47.890" E
C	25° 42' 23.040" N	80° 37' 50.750" E
D	25° 42' 23.040" N	80° 37' 29.520" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	13.8	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	28.3	100m	100m	No
5.	Chak Road	0.2	10m	10m	No
6.	Bridge or Embankment	1.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

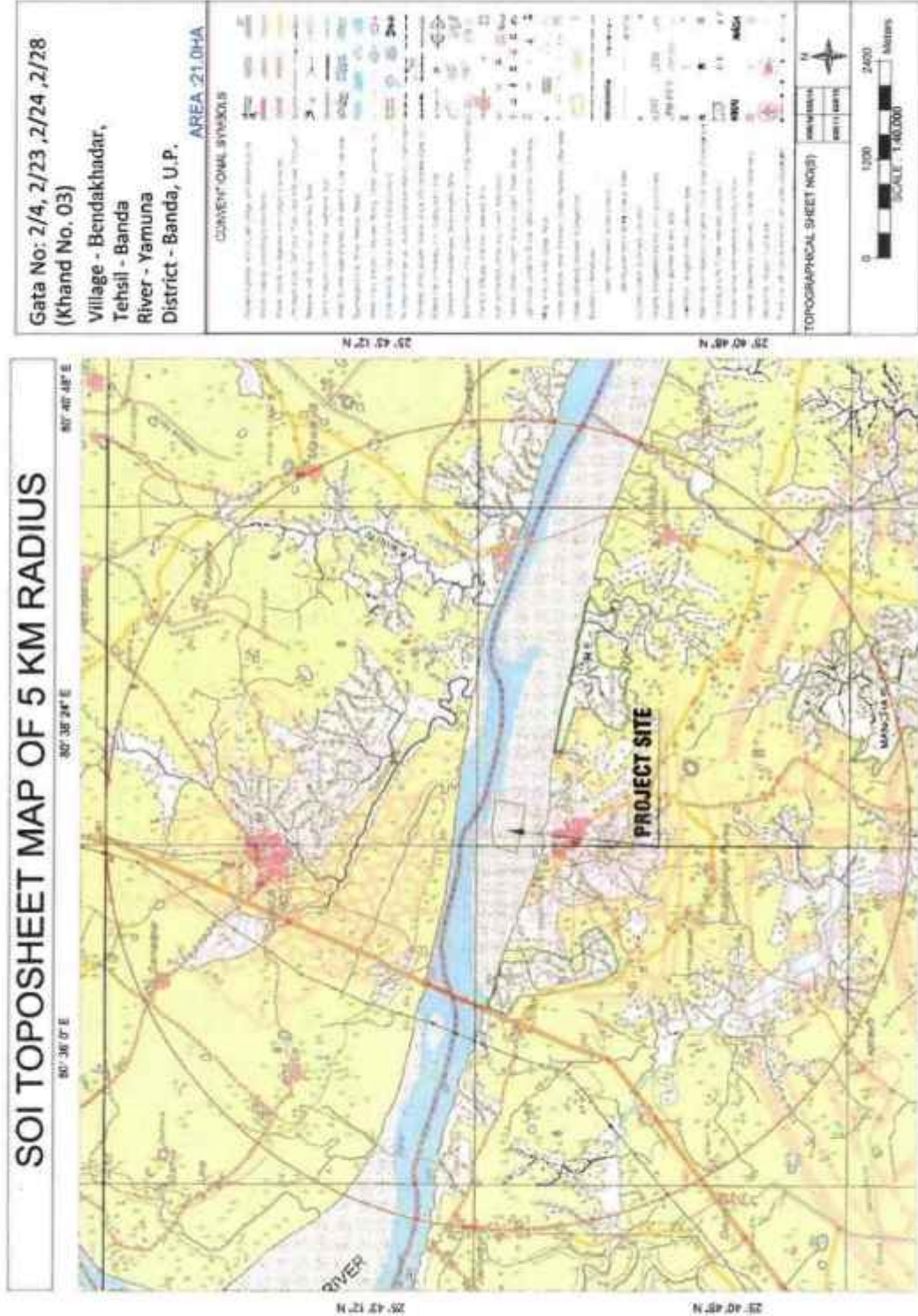
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village- Bendakhadar, Khand No.-03, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 23:-

The mining site is situated on the river bank of Ken at Gata part of 431 (Khand No. 05) is having an area of 23.0 Ha Village- Kanwara, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25° 30' 51.500" N	80° 17' 26.850" E
B	25° 30' 43.020" N	80° 17' 16.250" E
C	25° 30' 35.340" N	80° 17' 30.180" E
D	25° 30' 38.100" N	80° 17' 34.980" E
E	25° 30' 33.960" N	80° 17' 51.680" E
F	25° 30' 35.700" N	80° 17' 50.280" E
G	25° 30' 37.670" N	80° 17' 48.450" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.5	50m	50m	No
2.	Hospital	4.3	50m	50m	No
3.	Road (SH)	2.5	50m	25m	No
4.	Railway Station	5.3	100m	100m	No
5.	Chak Road	0.2	10m	10m	No
6.	Bridge or Embankment	2.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

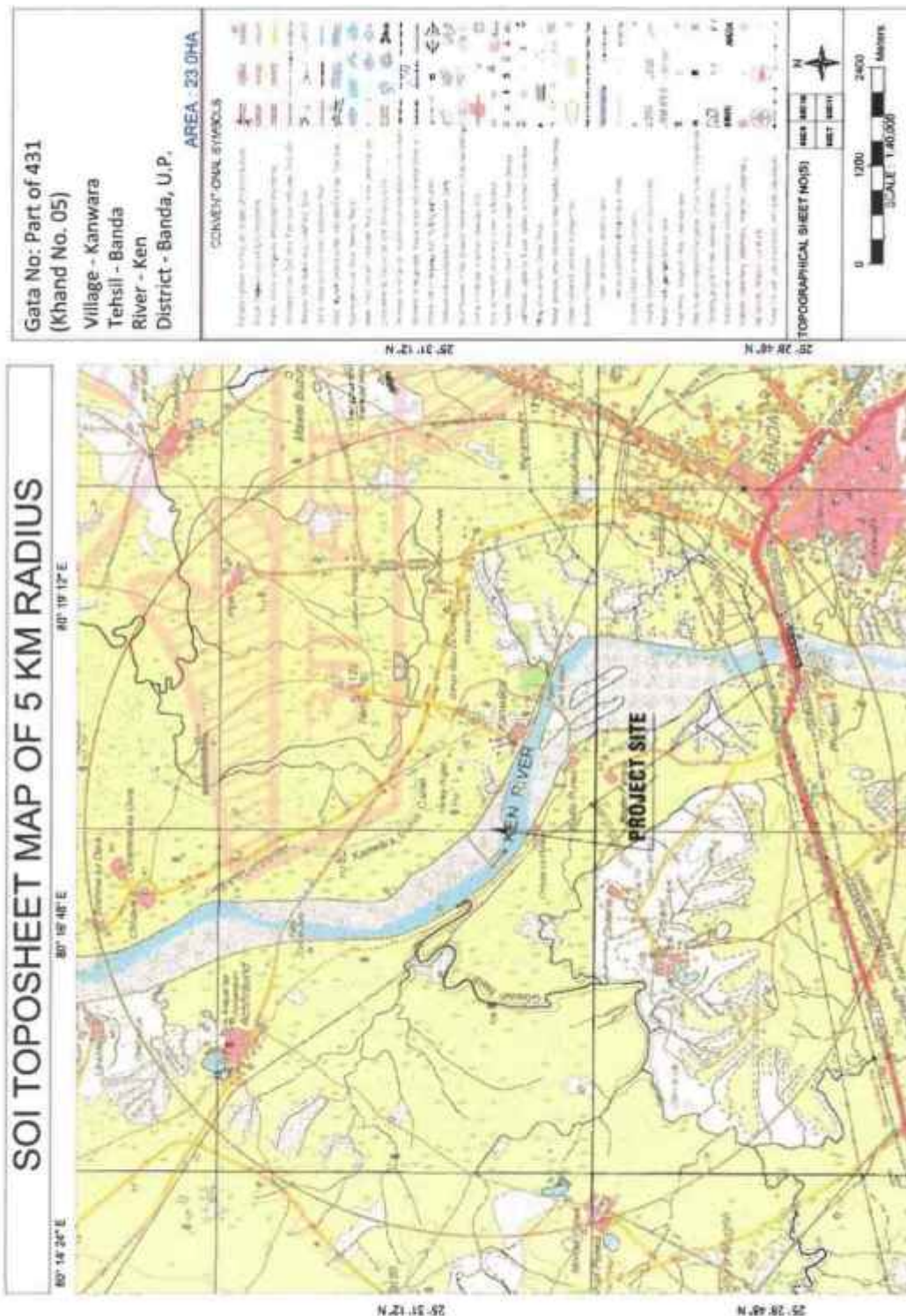
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Kanwara, Khand-05, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 24:-

The mining site is situated on the river bank of Ken at Gata part of 337(Khand No. 03) is having an area of 24.0 Ha Village- Kanwara, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25° 31' 26.280" N	80° 16' 56.640" E
B	25° 31' 10.380" N	80° 17' 6.660" E
C	25° 31' 10.920" N	80° 17' 8.880" E
D	25° 31' 5.580" N	80° 17' 12.120" E
E	25° 30' 59.760" N	80° 17' 3.420" E
F	25° 31' 11.400" N	80° 16' 54.840" E
G	25° 31' 8.400" N	80° 16' 52.800" E
H	25° 31' 24.420" N	80° 16' 48.420" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	5.7	50m	50m	No
3.	Road (SH)	1.3	50m	25m	No
4.	Railway Station	6.6	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge or Embankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

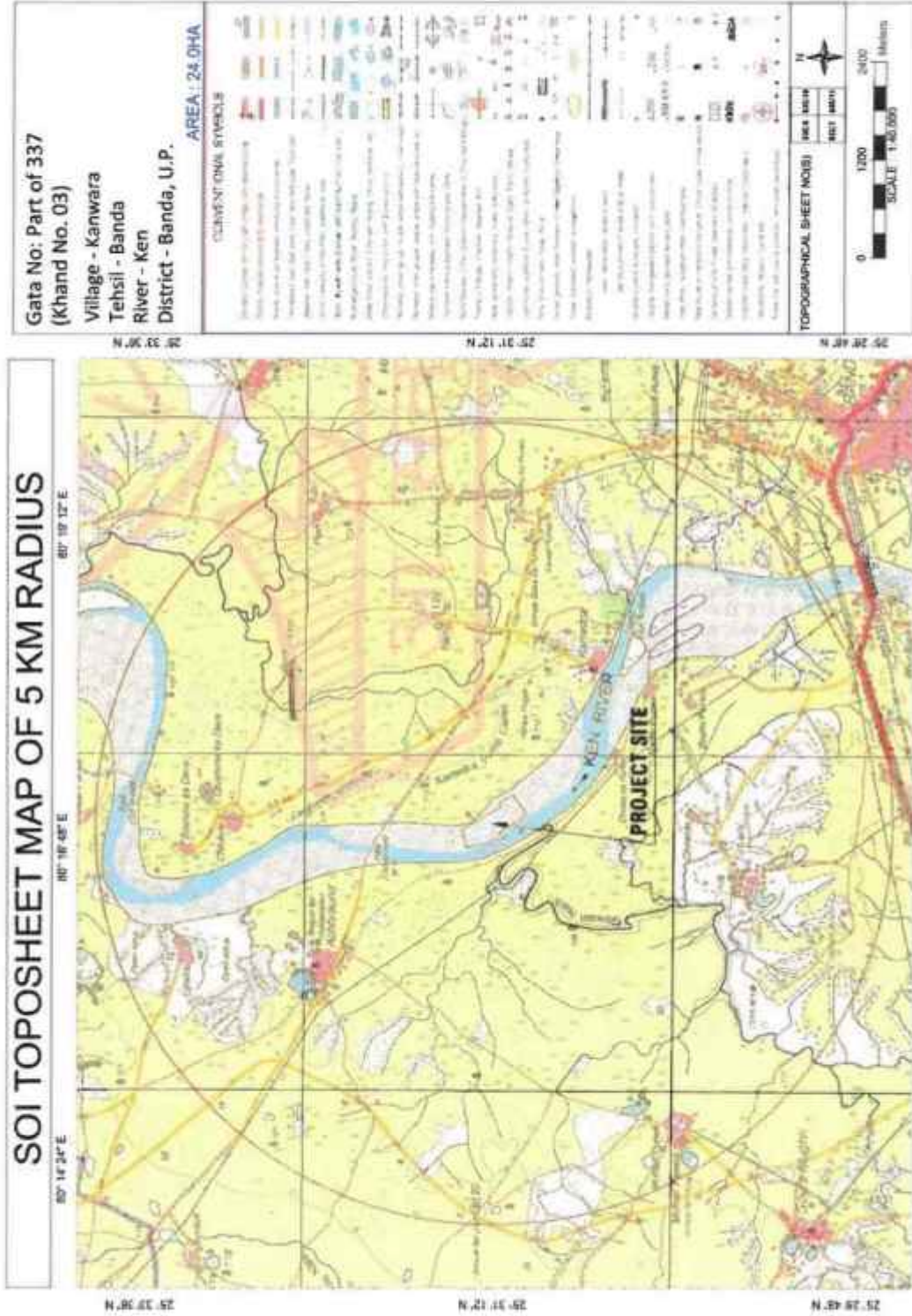
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Kanwara, Khand-03, Tehsil & District- Banda, Uttar Pradesh



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Site- 25:-

The mining site is situated on the river bank of Ken at Gata part of 28, 29 (Khand No. 01) is having an area of 27.0 Ha Village- Kanwara, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25°33'39.00"N	80°17'11.76"E
B	25°33'38.24"N	80°17'11.79"E
C	25°33'39.86"N	80°17'04.05"E
D	25°33'39.92"N	80°17'00.57"E
E	25°33'40.33"N	80°16'46.65"E
F	25°33'35.36"N	80°16'36.11"E
G	25°33'28.07"N	80°16'33.58"E
H	25°33'03.76"N	80°16'39.46"E
I	25°33'03.55"N	80°16'38.25"E
II	25°33'35.34"N	80°16'25.38"E
J	25°33'42.19"N	80°16'26.80"E
K	25°33'48.49"N	80°16'44.32"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG,2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.1	50m	50m	No
2.	Hospital	8.8	50m	50m	No
3.	Road (MDR)	2.5	50m	25m	No
4.	Railway Station	10.0	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge or Embankment	1.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

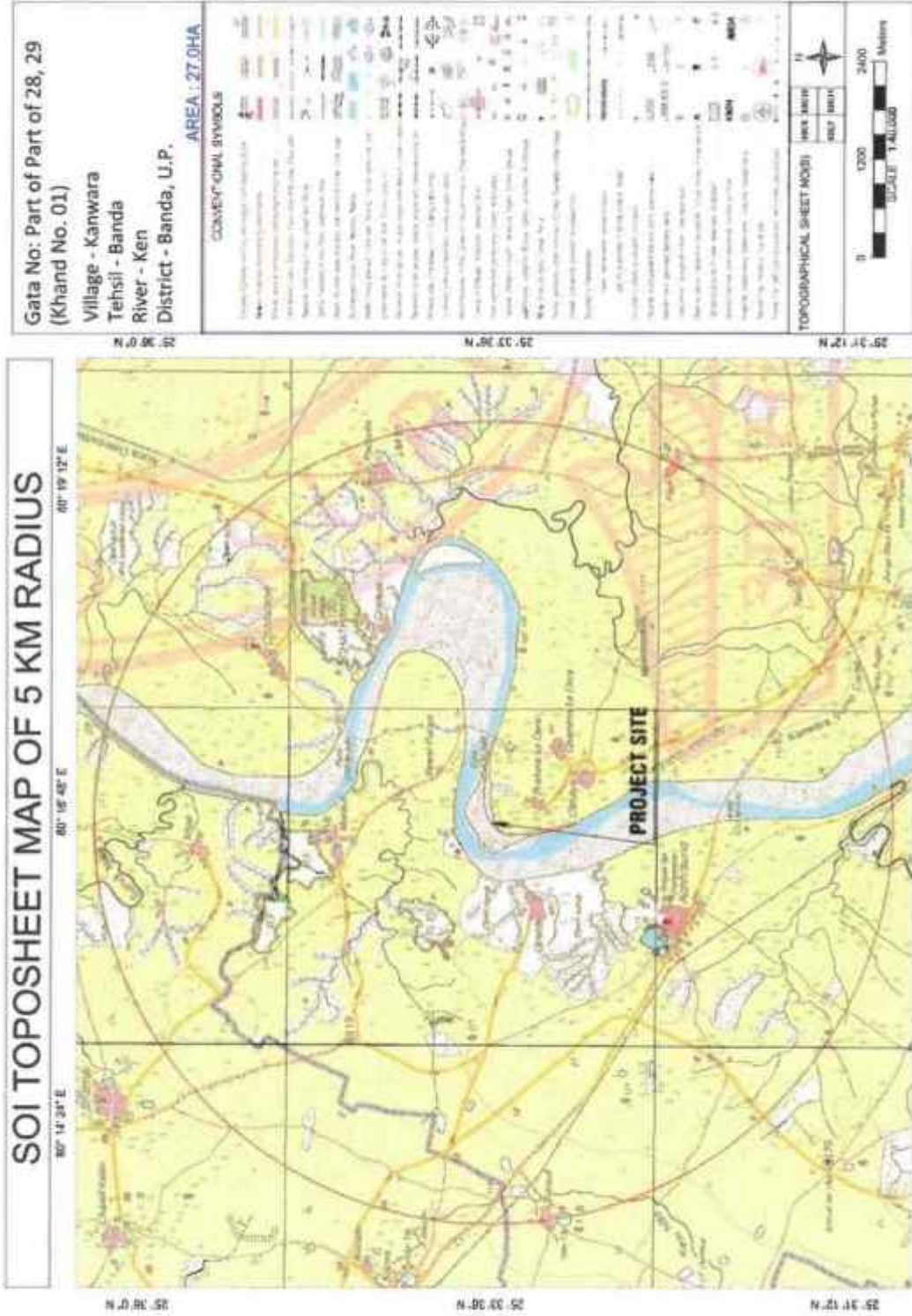
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Kanwara, Khand-01, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 26:-

The mining site is situated on the river bank of Ken at Gata No. 53, part of 337 (Khand No. 02) is having an area of 14.65 Ha Village- Kanwara, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25° 31' 53.780" N	80° 16' 53.750" E
B	25° 31' 26.280" N	80° 16' 56.600" E
C	25° 31' 24.420" N	80° 16' 48.420" E
D	25° 31' 52.610" N	80° 16' 48.030" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	6.4	50m	50m	No
3.	Road (SH)	0.5	50m	25m	No
4.	Railway Station	7.3	100m	100m	No
5.	Chak Road	0.2	10m	10m	No
6.	Bridge or Embankment	0.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

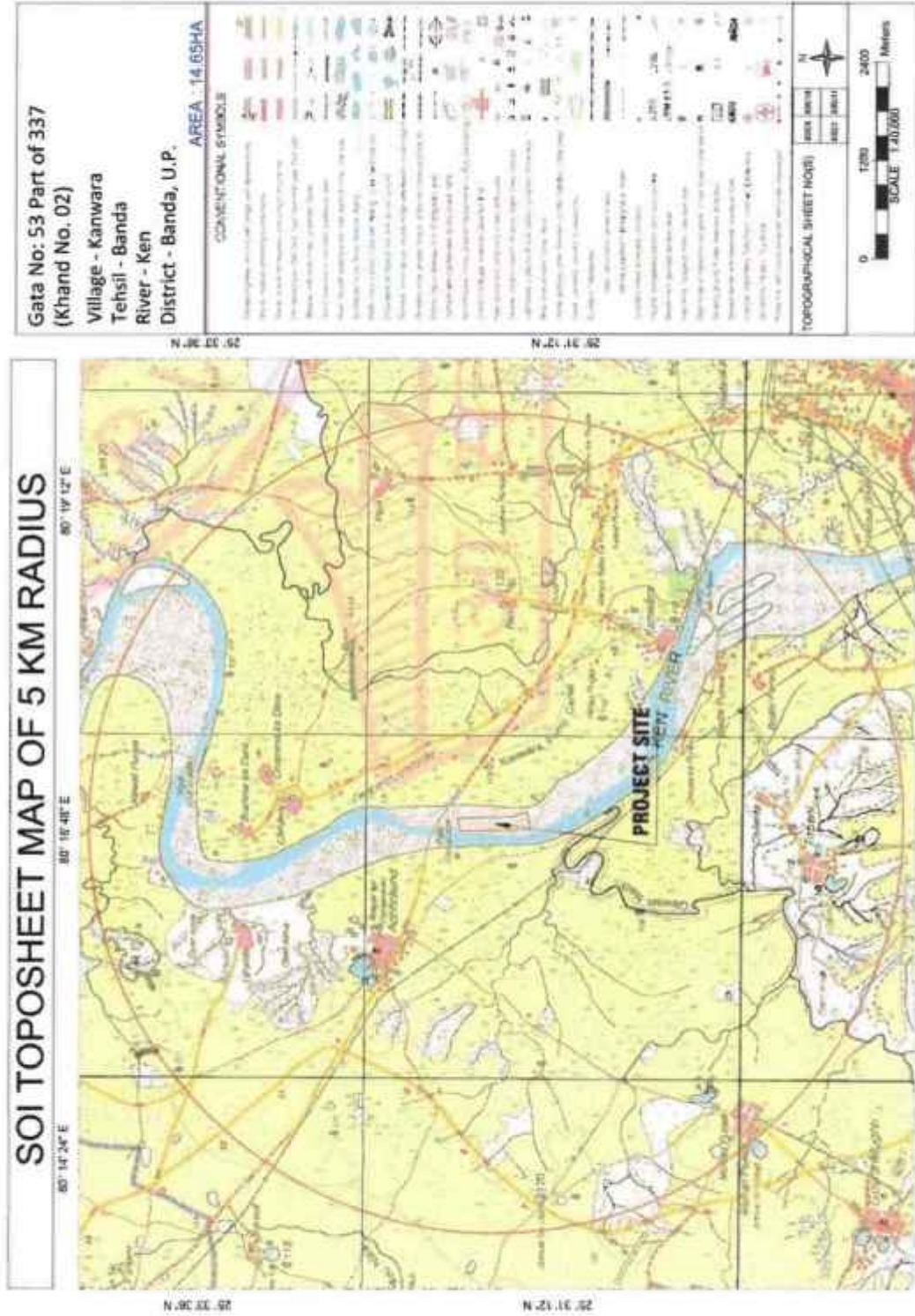
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Kanwara, Khand-02, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 27:-

The mining site is situated on the river bank of Ken at Gata part of 337, part of 431 (Khand No. 04) is having an area of 12.0 Ha Village- Kanwara, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kanwara

Pillar No.	Latitude	Longitude
A	25°31'05.60"N	80°17'12.10"E
B	25°30'51.50"N	80°17'26.85"E
C	25°30'47.13"N	80°17'21.39"E
D	25°31'0.34"N	80°17'07.27"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	5.3	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	6.3	100m	100m	No
5.	Chak Road	0.2	10m	10m	No
6.	Bridge or Embankment	2.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

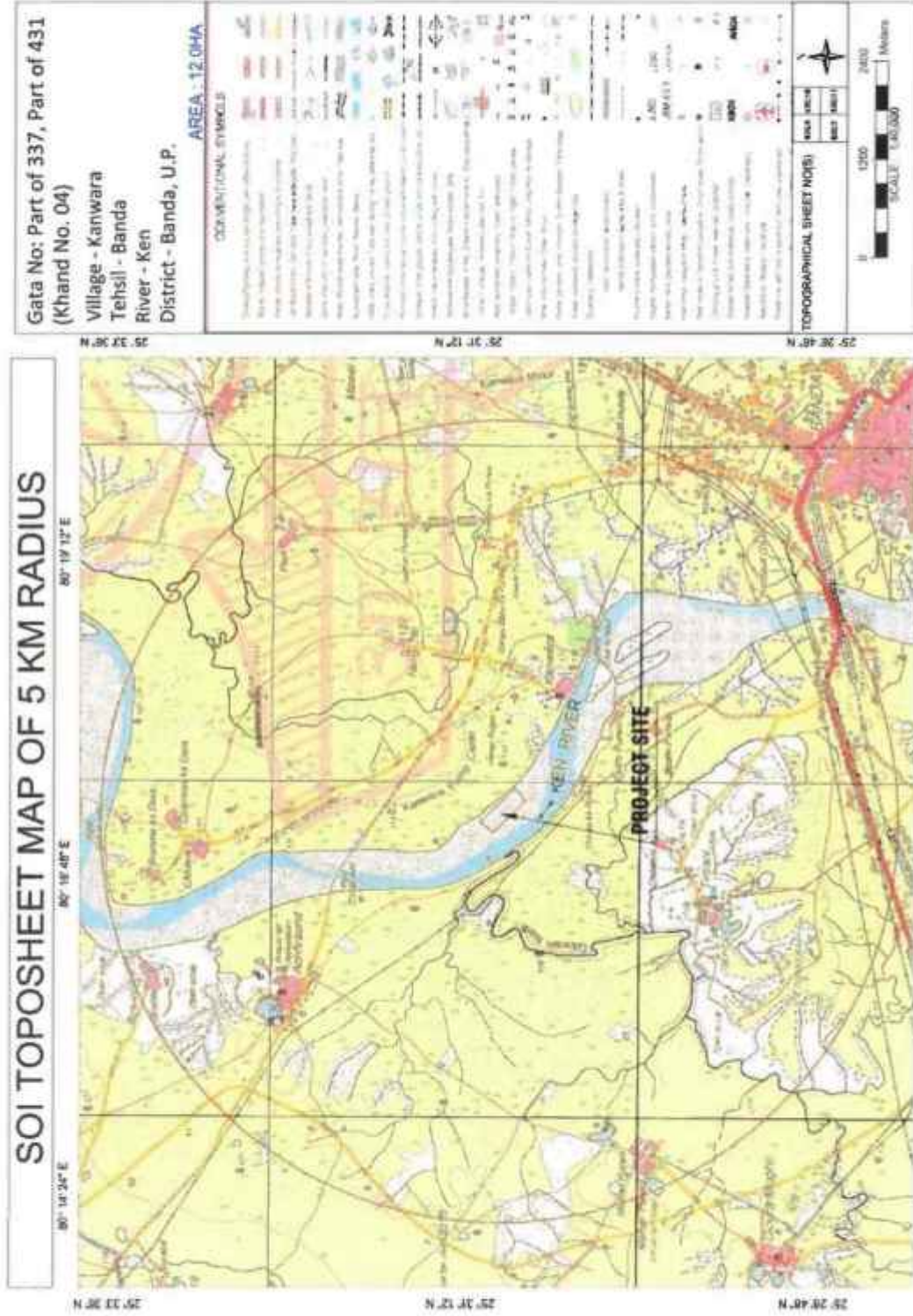
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Kanwara, Khand-04, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 28:-

The mining site is situated on the river bank of Ken at Gata part of 333/7 (Khand No. 05) is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 58.580" N	80° 17' 56.230" E
B	25° 34' 9.450" N	80° 17' 58.680" E
C	25° 34' 1.800" N	80° 18' 21.400" E
D	25° 33' 50.170" N	80° 18' 18.280" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.6	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (SH)	2.4	50m	25m	No
4.	Railway Station	10.5	100m	100m	No
5.	Chak Road	0.66	10m	10m	No
6.	Bridge or Embankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Marauli Khadar, Khand-05, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



Gata No: Part of 333/7
(Khand No. 05)
Village - Marauli Khadar
Tehsil - Banda
River - Ken
District - Banda, U.P.
AREA: 23.0HA

CONVENTIONAL SYMBOLS

Water	Blue
Highway	Red
Major Road	Orange
Minor Road	Yellow
Field	Green
Barren Land	Yellowish-brown
Settlement	Red
Well	Blue circle
Spring	Blue circle with star
Waterfall	Blue line with triangles
Rock	Black triangle
Cliff	Black line with triangles
Bank	Black line
Boundary	Black line with dots
...	...

TOPOGRAPHICAL SHEET NO. 81
N
0 1200 2400
SCALE 1:40,000
Meters

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Site- 29:-

The mining site is situated on the river bank of Ken at Gata 332/17, part of 333/7, 431/333/1 (Khand No. 06) is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 34' 9.450" N	80° 17' 58.680" E
B	25° 34' 13.630" N	80° 17' 58.100" E
C	25° 34' 14.330" N	80° 17' 54.570" E
D	25° 34' 16.600" N	80° 17' 54.710" E
E	25° 34' 25.800" N	80° 17' 23.500" E
F	25° 34' 31.300" N	80° 17' 24.700" E
G	25° 34' 26.190" N	80° 17' 41.190" E
H	25° 34' 19.520" N	80° 17' 54.900" E
I	25° 34' 13.500" N	80° 18' 4.200" E
J	25° 34' 6.190" N	80° 18' 21.370" E
K	25° 34' 1.800" N	80° 18' 21.400" E

Environmental Sensitivity Analysis

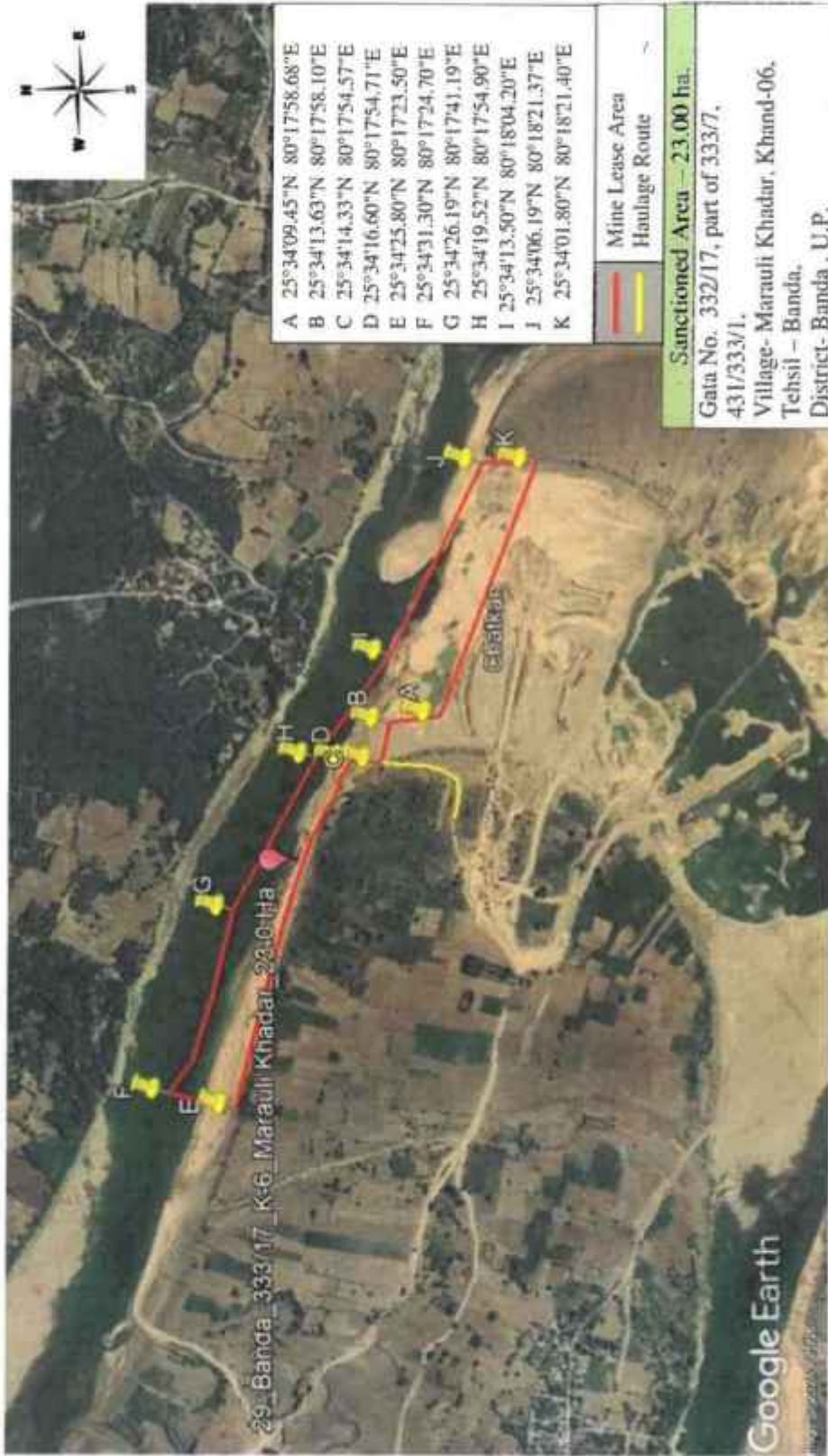
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.5	50m	50m	No
2.	Hospital	9.3	50m	50m	No
3.	Road (SH)	3.1	50m	25m	No
4.	Railway Station	10.7	100m	100m	No
5.	Chak Road	0.66	10m	10m	No
6.	Bridge or Embankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

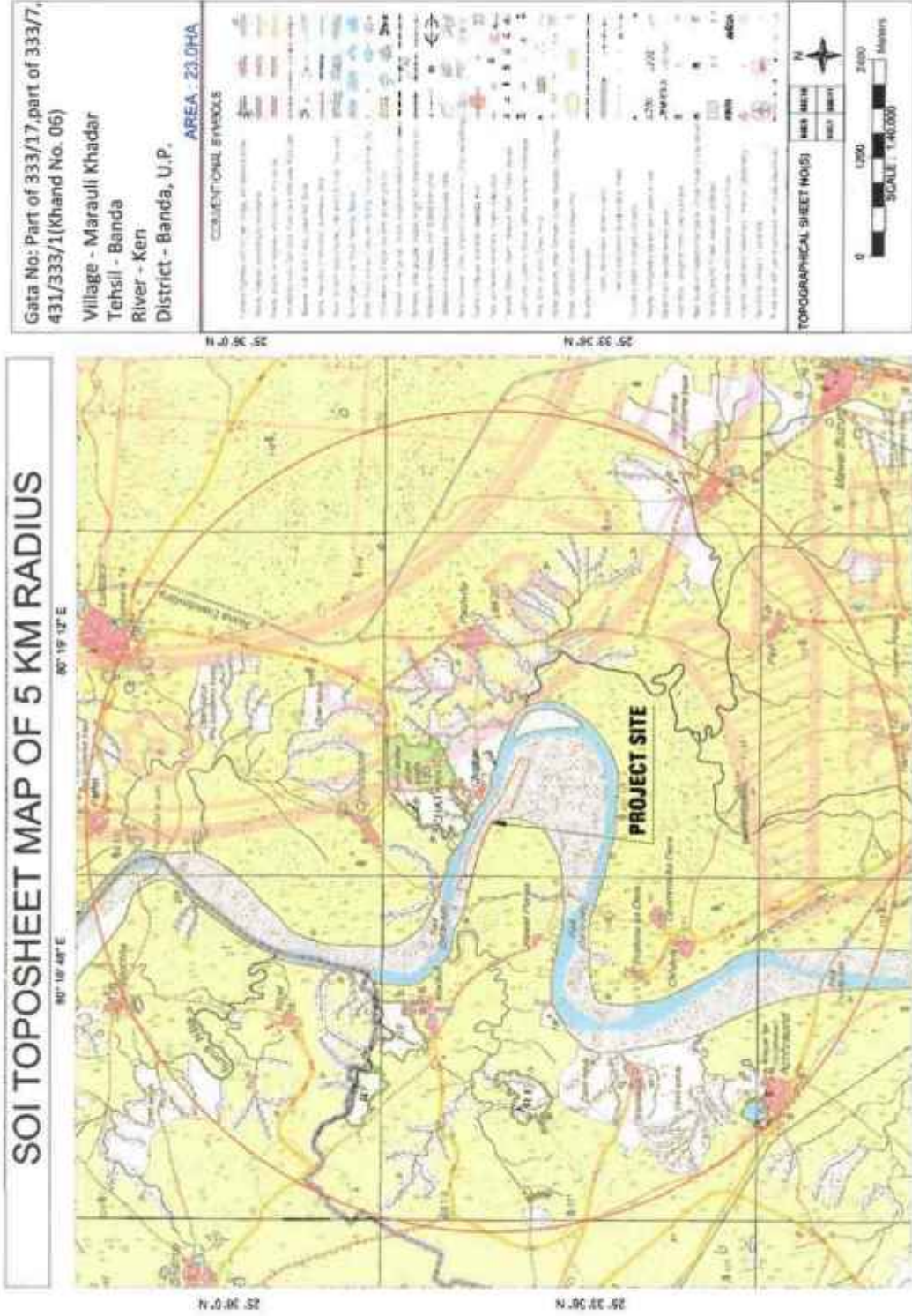
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Marauli Khadar, Khand-06, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 30:-

The mining site is situated on the river bank of Ken at Gata part of 333/7 (Khand No. 02), is having an area of 22.0 Ha Village- Marauli Khadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 47.290" N	80° 17' 38.950" E
B	25° 33' 50.300" N	80° 17' 45.600" E
C	25° 33' 31.200" N	80° 17' 59.600" E
D	25° 33' 33.070" N	80° 17' 40.390" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	8.5	50m	50m	No
3.	Road (SH)	2.1	50m	25m	No
4.	Railway Station	9.9	100m	100m	No
5.	Chak Road	0.45	10m	10m	No
6.	Bridge or Embankment	2.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

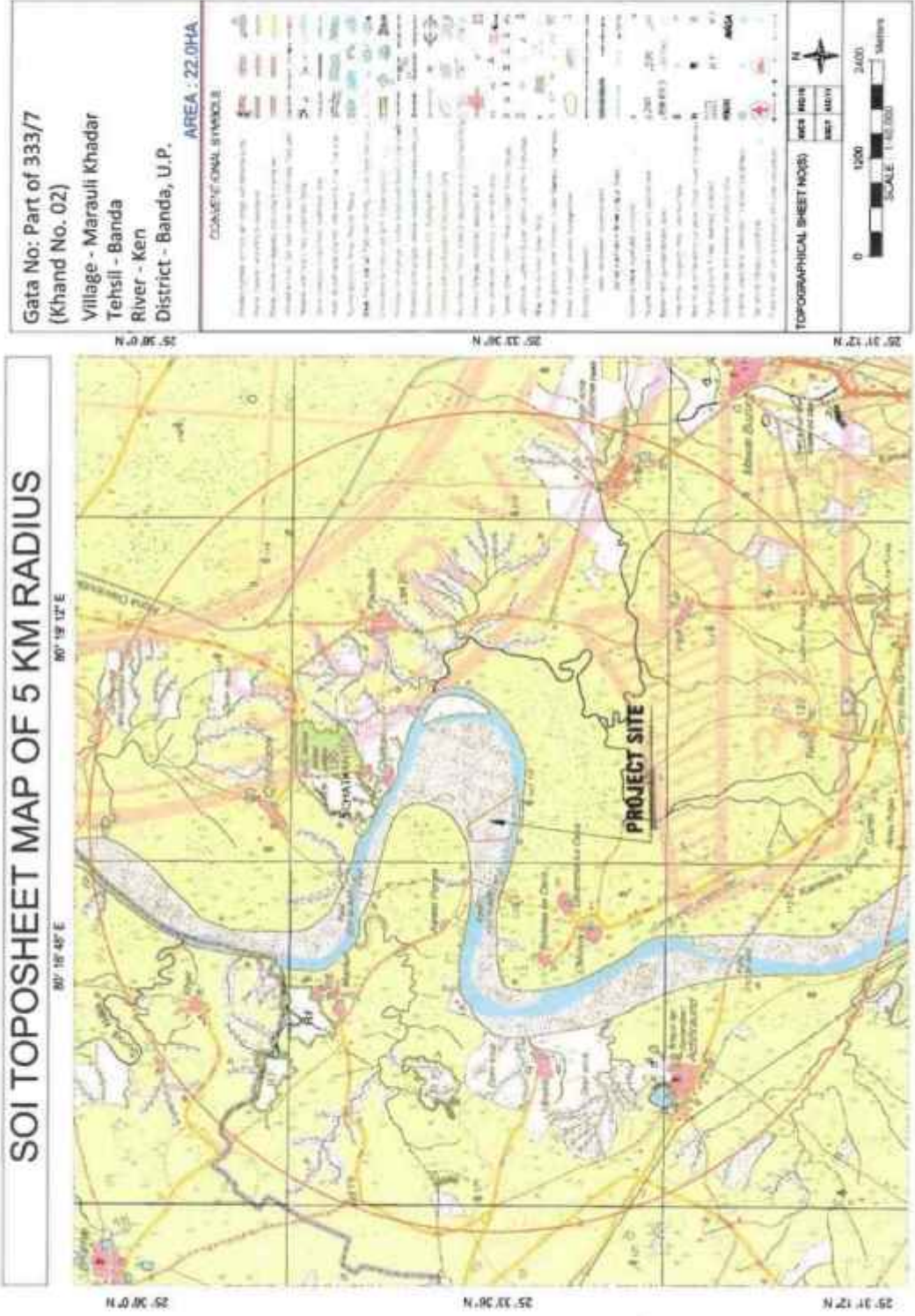
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Marauli Khadar, Khand-02, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 31:-

The mining site is situated on the river bank of Ken at Gata part of part of 333/7, 418, 421 mi, 426/30 (Khand No. 03), is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 50.680" N	80° 17' 45.560" E
B	25° 33' 54.570" N	80° 17' 50.000" E
C	25° 33' 41.120" N	80° 18' 11.560" E
D	25° 33' 38.220" N	80° 18' 14.700" E
E	25° 33' 37.050" N	80° 18' 12.840" E
F	25° 33' 39.910" N	80° 18' 9.970" E
G	25° 33' 38.610" N	80° 18' 8.550" E
H	25° 33' 38.090" N	80° 18' 9.260" E
I	25° 33' 37.400" N	80° 18' 6.980" E
J	25° 33' 37.050" N	80° 18' 5.990" E
K	25° 33' 34.070" N	80° 18' 0.980" E
L	25° 33' 32.250" N	80° 18' 11.560" E
M	25° 33' 30.820" N	80° 18' 11.560" E
N	25° 33' 31.220" N	80° 17' 59.550" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.2	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	9.6	100m	100m	No

5.	Chak Road	0.53	10m	10m	No
6.	Bridge or Embankment	3.2	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

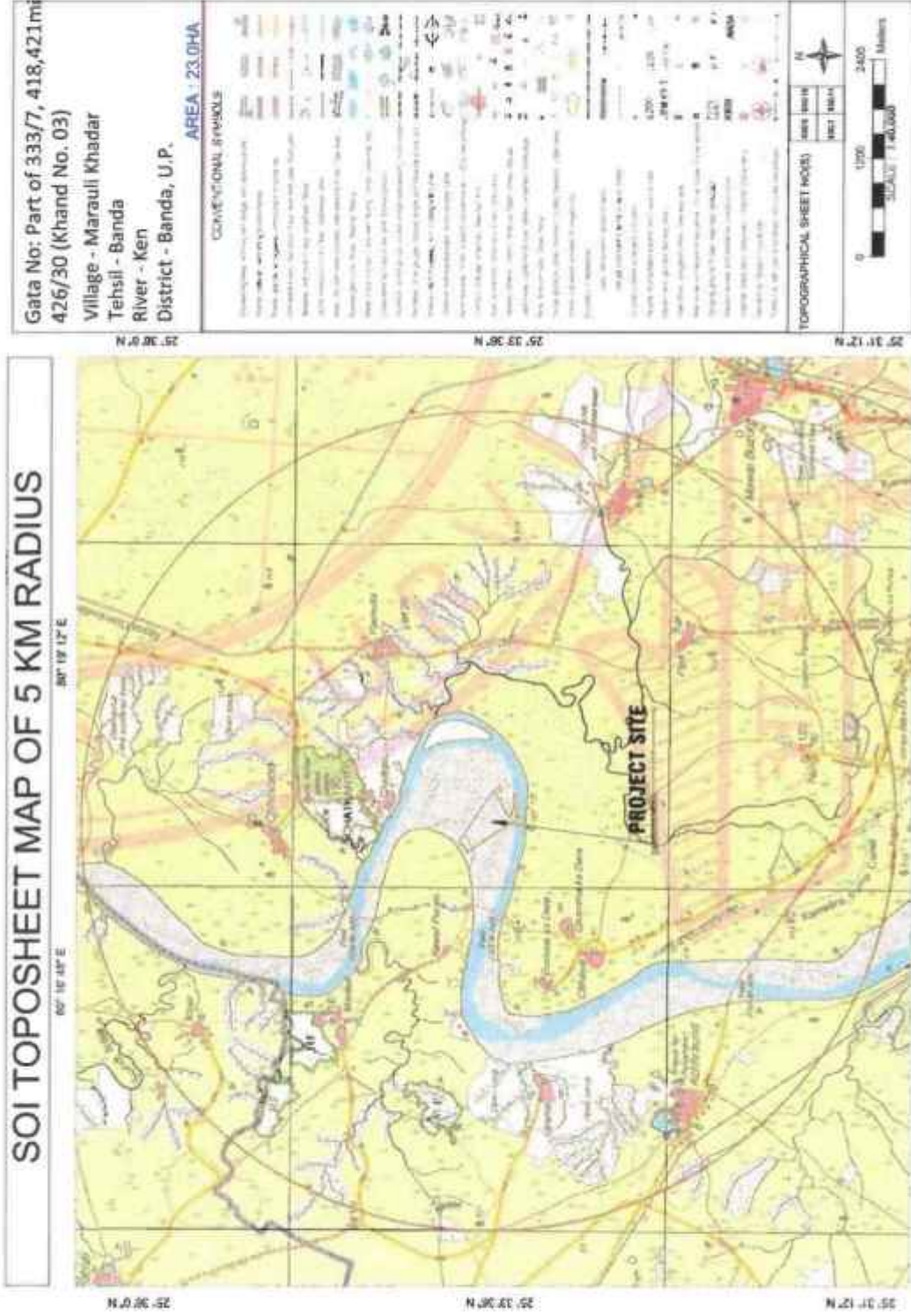
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Marauli Khadar, Khand-03, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 32:-

The mining site is situated on the river bank of Ken at Gatapart of part of 333/7 (Khand No. 01), is having an area of 17.2802 Ha Village- Marauli Khadar, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
F	25° 33' 45.810" N	80° 17' 16.980" E
G	25° 33' 45.250" N	80° 17' 27.890" E
H	25° 33' 47.290" N	80° 17' 38.950" E
I	25° 33' 33.070" N	80° 17' 40.390" E
J	25° 33' 38.950" N	80° 17' 25.060" E
K	25° 33' 38.120" N	80° 17' 25.040" E
L	25° 33' 41.100" N	80° 17' 15.940" E
M	25° 33' 42.580" N	80° 17' 15.510" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	8.5	50m	50m	No
3.	Road (SH)	2.2	50m	25m	No
4.	Railway Station	9.9	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge or Embankment	2.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

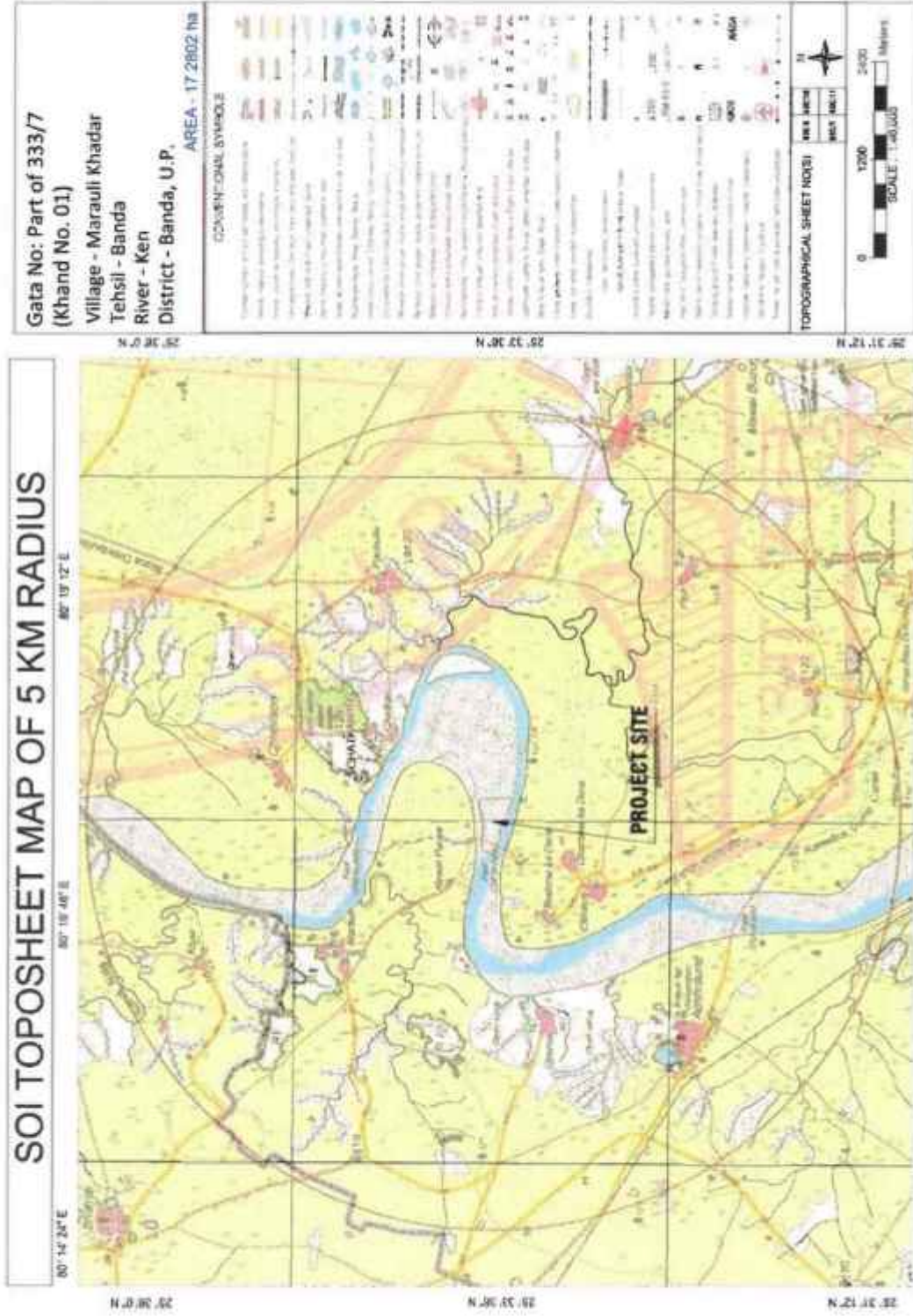
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Marauli Khadar, Khand-01, Tehsil & District- Banda, Uttar Pradesh



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Site- 33:-

The mining site is situated on the river bank of Ken at Gata part of part of 333/7, 412, 413, 414 (Khand No. 04), is having an area of 23.0 Ha Village- Marauli Khadar, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Marauli Khadar

Pillar No.	Latitude	Longitude
A	25° 33' 54.570" N	80° 17' 50.000" E
B	25° 33' 59.570" N	80° 17' 53.650" E
C	25° 33' 50.170" N	80° 18' 18.280" E
D	25° 33' 46.700" N	80° 18' 15.880" E
E	25° 33' 41.090" N	80° 18' 21.630" E
F	25° 33' 38.430" N	80° 18' 18.180" E
G	25° 33' 37.650" N	80° 18' 19.170" E
H	25° 33' 36.670" N	80° 18' 17.430" E
I	25° 33' 41.120" N	80° 18' 11.560" E

Environmental Sensitivity Analysis

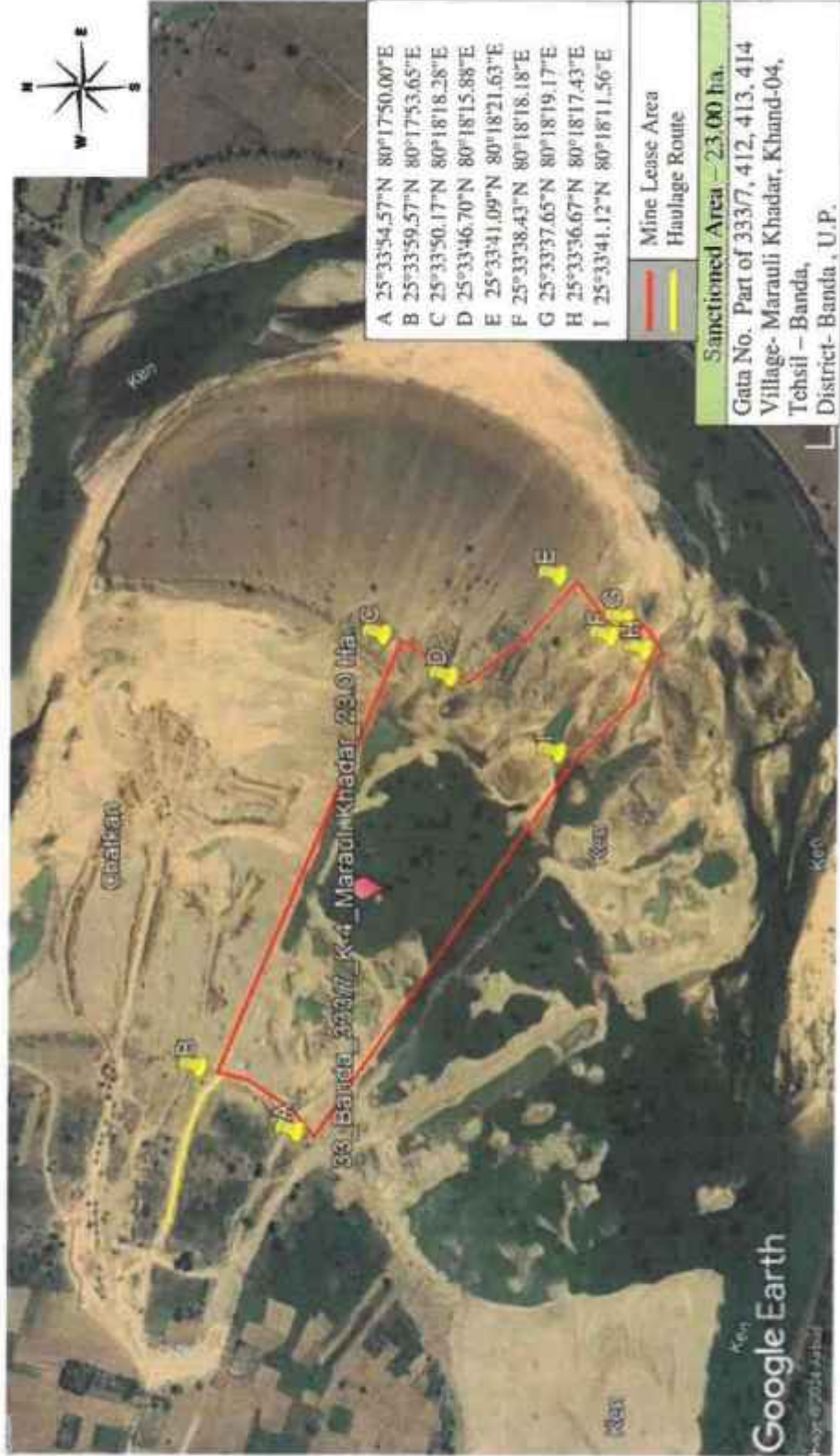
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	8.2	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	9.6	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge or Embankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

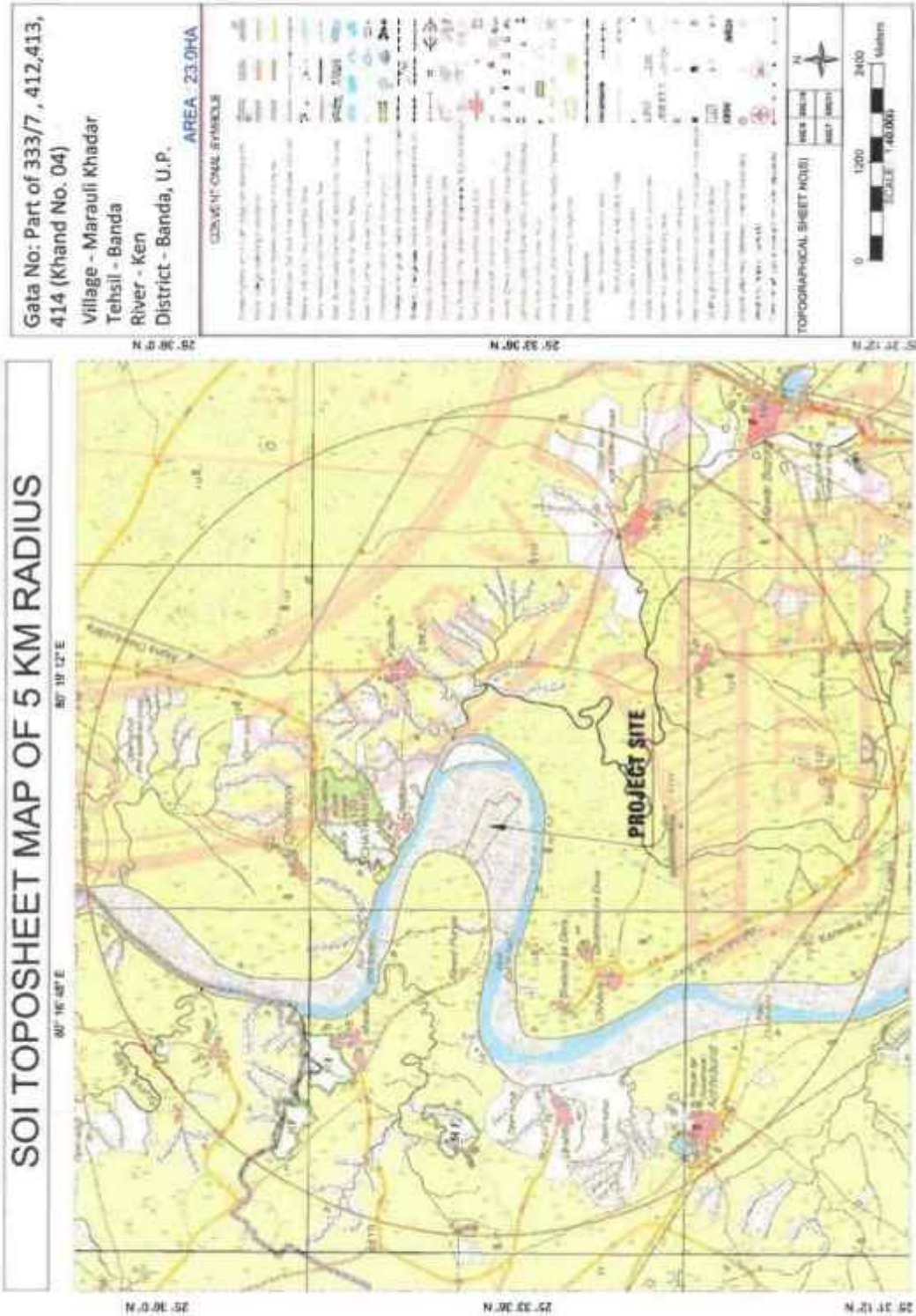
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Marauli Khadar, Khand-04, Tehsil & District- Banda, Uttar Pradesh



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Site- 34:-

The mining site is situated on the river bank of Ken at Gata 3061mi (Khand No. 01), is having an area of 4.048 Ha Village- Hateti Purwa, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Hateti Purwa

Pillar No.	Latitude	Longitude
A	25° 25' 40.300" N	80° 17' 51.440" E
B	25° 25' 41.830" N	80° 17' 48.660" E
C	25° 25' 33.840" N	80° 17' 43.270" E
D	25° 25' 30.620" N	80° 17' 48.090" E
E	25° 25' 32.860" N	80° 17' 49.380" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	7.7	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	6.6	100m	100m	No
5.	Chak Road	0.1	10m	10m	No
6.	Bridge or Embankment	5.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

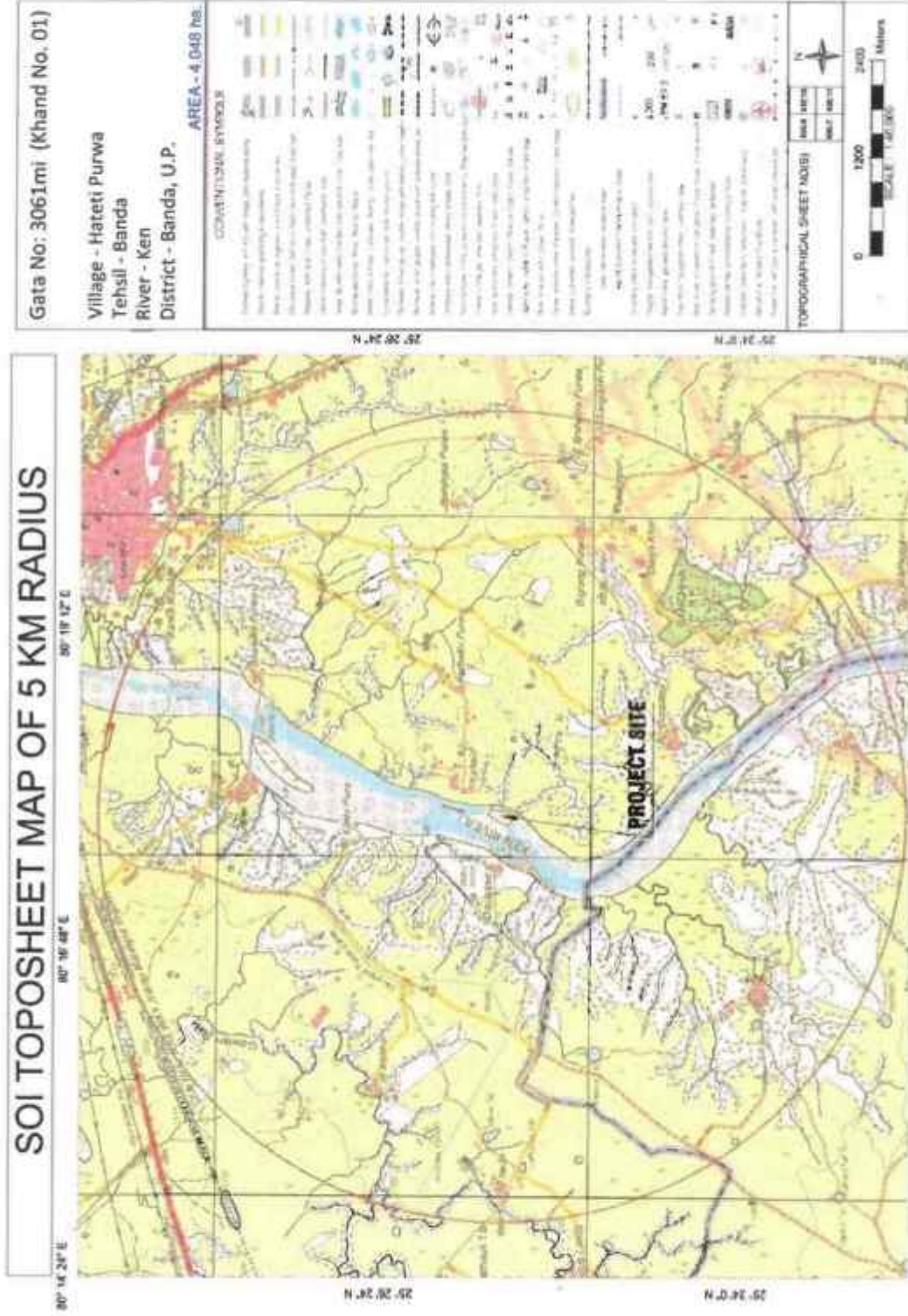
Handwritten notes and symbols on the left margin, including a circled 'M', several arrows pointing in various directions, and other illegible markings.

Satellite Imagery of Mining Site

River Bed Morrur Mining- Yamuna River, Village- Hateti Purwa, Khand-01, Tehsil & District- Banda, Uttar Pradesh



DSR BANDA - [FINAL DRAFT REPORT]



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Site- 35:-

The mining site is situated on the river bank of Ken at Gata 3061mi (Khand No. 02), is having an area of 3.644 Ha Village- Hateti Purwa, Tehsil-Banda, District- Banda, U.P,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Hateti Purwa

Pillar No.	Latitude	Longitude
A	25° 25' 23.730" N	80° 17' 39.720" E
B	25° 25' 25.290" N	80° 17' 37.950" E
C	25° 25' 33.840" N	80° 17' 43.270" E
D	25° 25' 30.620" N	80° 17' 48.090" E
E	25° 25' 26.790" N	80° 17' 44.050" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

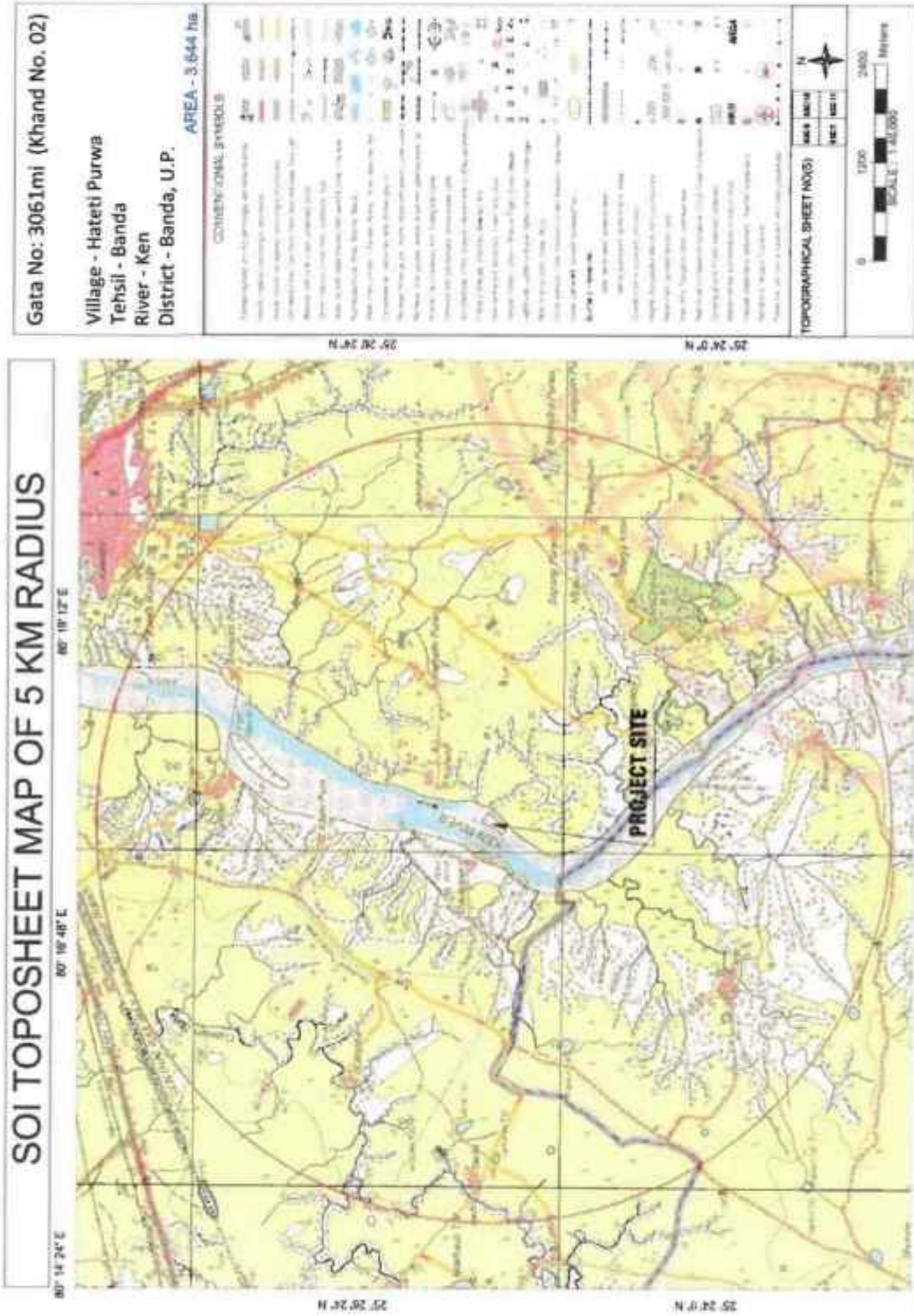
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76, 77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	8.0	50m	50m	No
3.	Road (MDR)	6.2	50m	25m	No
4.	Railway Station	6.8	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge or Embankment	6.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village- Hateti Purwa, Khand-02, Tehsil & District- Banda, Uttar Pradesh





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Site- 36:-

The mining site is situated on the river bank of Ken at Gata 5137, 5138, 5139, 5140, 5141, is having an area of 4.0 Ha Village- Bhawani Purwa, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhawani Purwa

Pillar No.	Latitude	Longitude
A	25° 27' 14.600" N	80° 18' 30.600" E
B	25° 27' 11.300" N	80° 18' 37.400" E
C	25° 27' 6.600" N	80° 18' 32.500" E
D	25° 27' 8.400" N	80° 18' 29.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	4.7	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	3.7	100m	100m	No
5.	Chak Road	0.17	10m	10m	No
6.	Bridge or Embankment	2.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

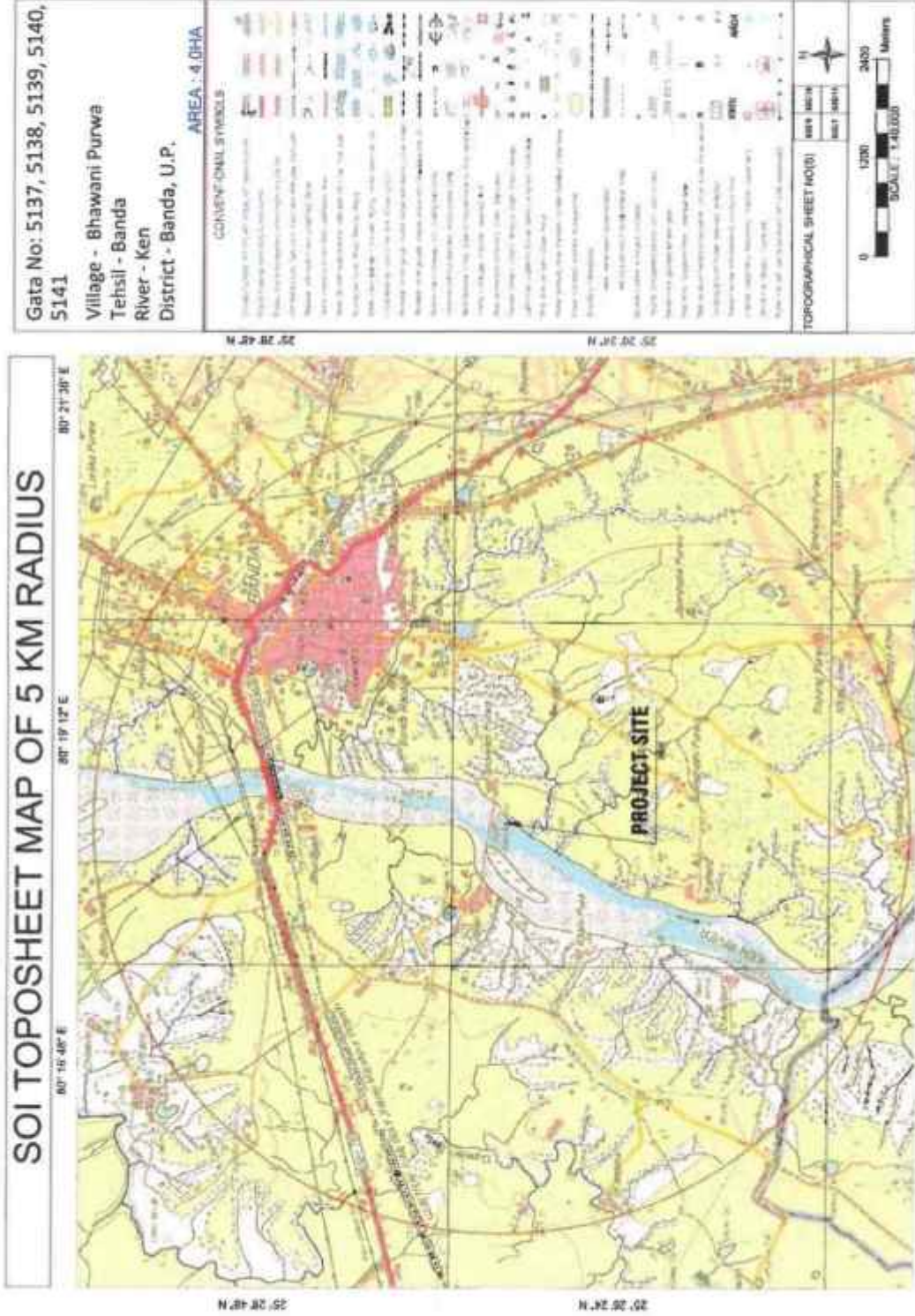
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Bhawanipurwa, Tehsil & District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 37:-

The mining site is situated on the river bank of Ken at Gata Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132, is having an area of 37.0 Ha Village- Bhuredi, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhuredi

Pillar No.	Latitude	Longitude
A	25° 29' 30.600" N	80° 18' 25.020" E
B	25° 29' 35.100" N	80° 18' 47.400" E
C	25° 29' 39.240" N	80° 18' 48.240" E
D	25° 29' 42.420" N	80° 18' 35.160" E
E	25° 29' 47.520" N	80° 18' 32.220" E
F	25° 29' 52.500" N	80° 18' 24.420" E
G	25° 30' 8.400" N	80° 18' 10.260" E
H	25° 30' 10.620" N	80° 18' 5.820" E
I	25° 30' 16.380" N	80° 18' 5.040" E
J	25° 30' 19.980" N	80° 17' 55.980" E
K	25° 30' 17.400" N	80° 17' 52.920" E
L	25° 30' 7.980" N	80° 18' 8.460" E
M	25° 29' 57.840" N	80° 18' 15.000" E
N	25° 29' 41.340" N	80° 18' 20.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

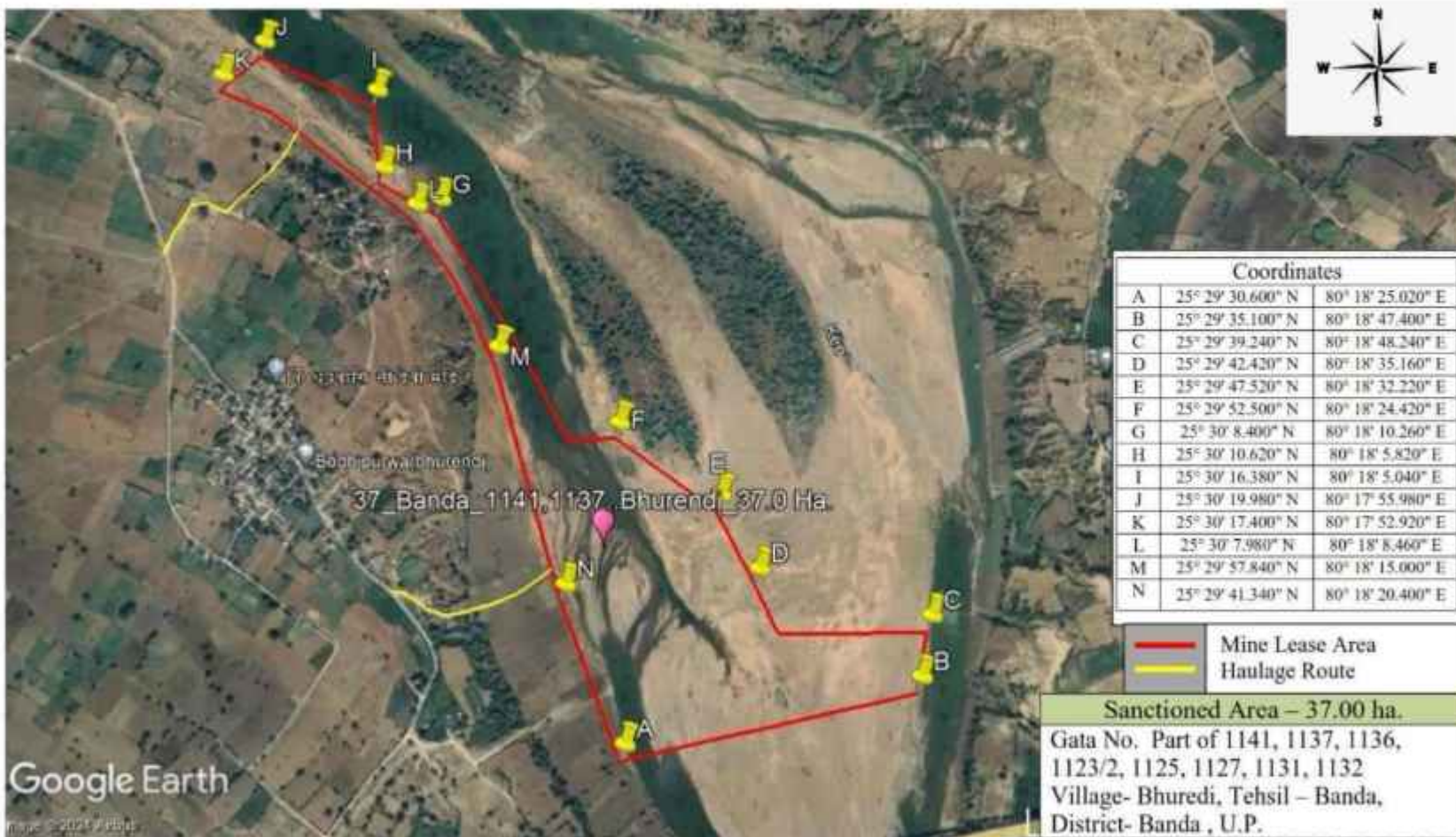
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.65	50m	50m	No
2.	Hospital	2.1	50m	50m	No
3.	Road (SH)	0.30	50m	25m	No

4.	Railway Station	2.8	100m	100m	No
5.	Chak Road	0.30	10m	10m	No
6.	Bridge or Embankment	0.30	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site
River Bed Morrum Mining- Ken River, Village- Bhuredi, Tehsil & District- Banda, Uttar Pradesh

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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 38:-

The mining site is situated on the river bank of Ken at Gata Part of 72/47, part of 74/1 (Khand No. 03), is having an area of 19.0 Ha Village- Pathri, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pathri

Pillar No.	Latitude	Longitude
A	25° 37' 23.280" N	80° 16' 58.180" E
B	25° 37' 26.160" N	80° 16' 58.640" E
C	25° 37' 28.990" N	80° 16' 55.500" E
D	25° 37' 33.530" N	80° 17' 0.000" E
E	25° 37' 31.590" N	80° 17' 1.500" E
F	25° 37' 35.090" N	80° 17' 6.930" E
G	25° 37' 38.720" N	80° 17' 4.640" E
H	25° 37' 39.360" N	80° 17' 6.070" E
I	25° 37' 44.550" N	80° 17' 2.640" E
J	25° 37' 34.950" N	80° 16' 43.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	16.0	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	14.3	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	10.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

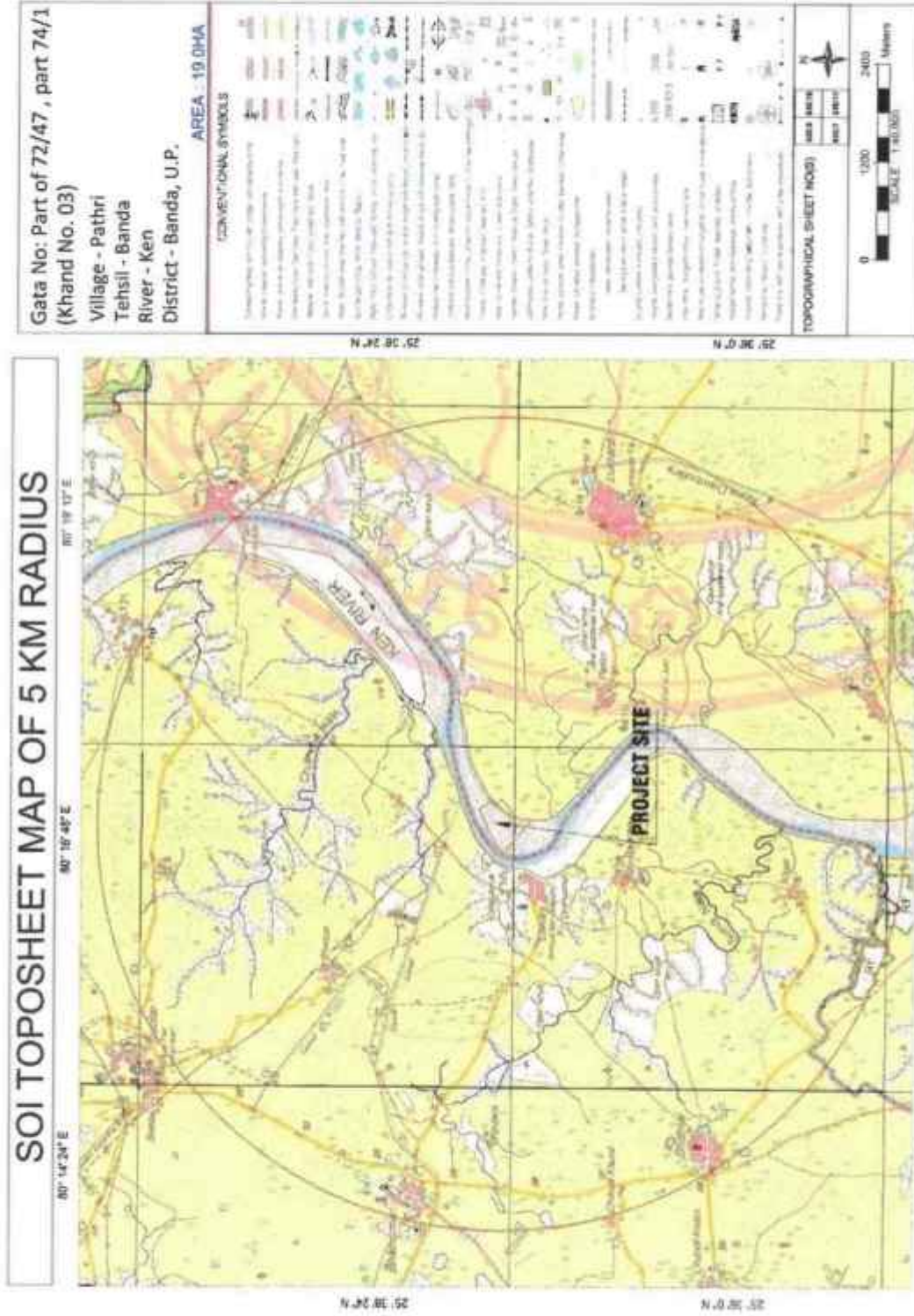
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
River Bed Morrum Mining- Ken River, Village- Pathari, k-3 Tehsil- Banda, District- Banda, Uttar Pradesh



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Site- 39:-

The mining site is situated on the river bank of Ken at Gata Part of 72/47, part of 74/1 (Khand No. 02), is having an area of 19.0 Ha Village- Pathri, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pathri

Pillar No.	Latitude	Longitude
A	25° 37' 23.280" N	80° 16' 58.180" E
B	25° 37' 15.620" N	80° 16' 51.930" E
C	25° 37' 20.560" N	80° 16' 37.640" E
D	25° 37' 34.950" N	80° 16' 43.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCRC 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCRC, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	15.6	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	13.8	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	9.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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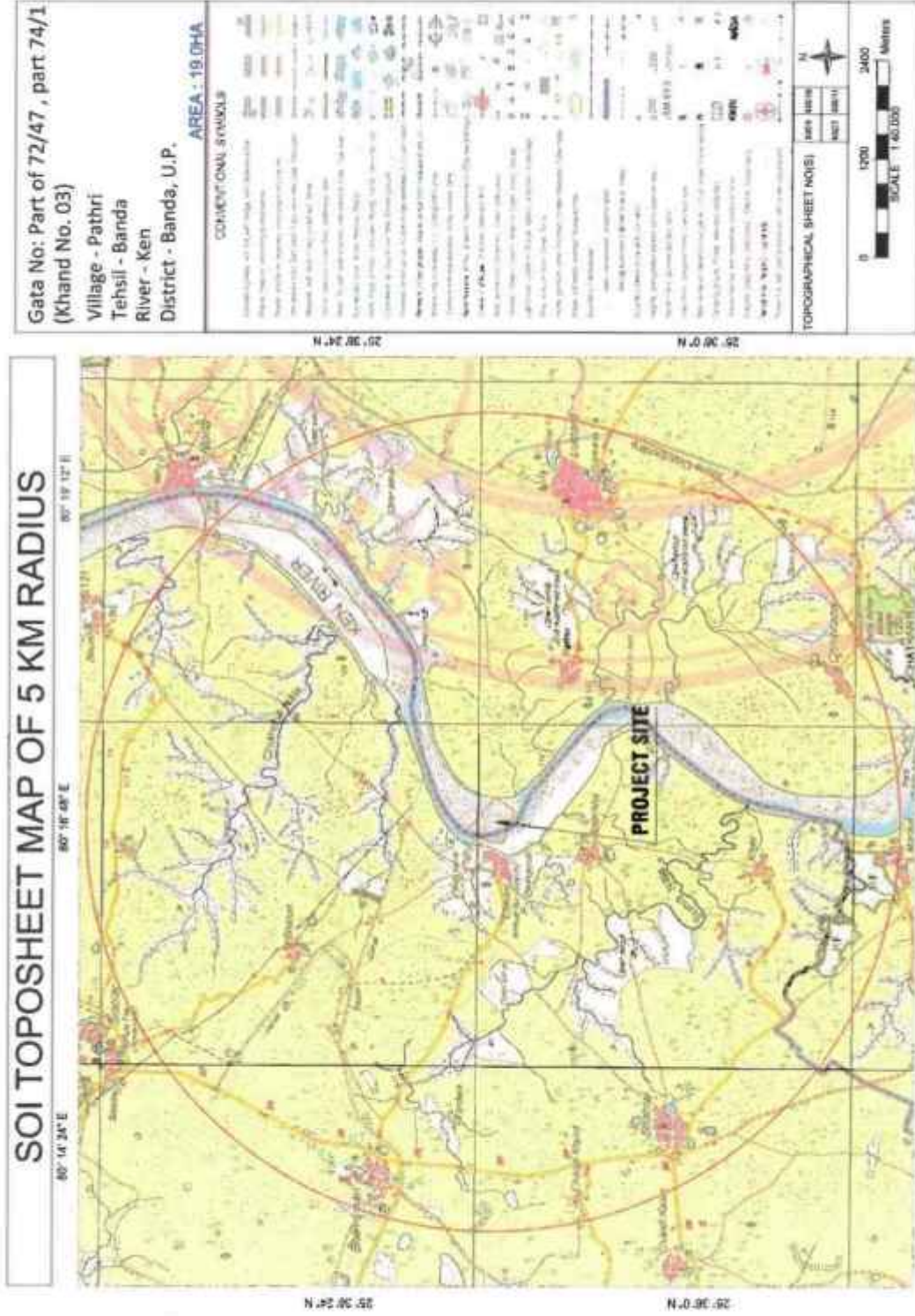
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Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Pathari, k-2 Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 40:-

The mining site is situated on the river bank of Ken at Gata No. Part of 72/47, part of 74/1, 75 mi (Khand No. 01), is having an area of 20.0 Ha Village- Pathri, Tehsil-Banda, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pathri

Pillar No.	Latitude	Longitude
A	25° 36' 44.348" N	80° 17' 25.134" E
B	25° 36' 42.348" N	80° 17' 21.744" E
C	25° 36' 54.652" N	80° 17' 9.600" E
D	25° 37' 10.907" N	80° 16' 44.517" E
E	25° 37' 20.560" N	80° 16' 37.640" E
F	25° 37' 15.620" N	80° 16' 51.930" E
G	25° 37' 6.301" N	80° 16' 58.557" E
H	25° 36' 56.347" N	80° 17' 11.432" E

Environmental Sensitivity Analysis

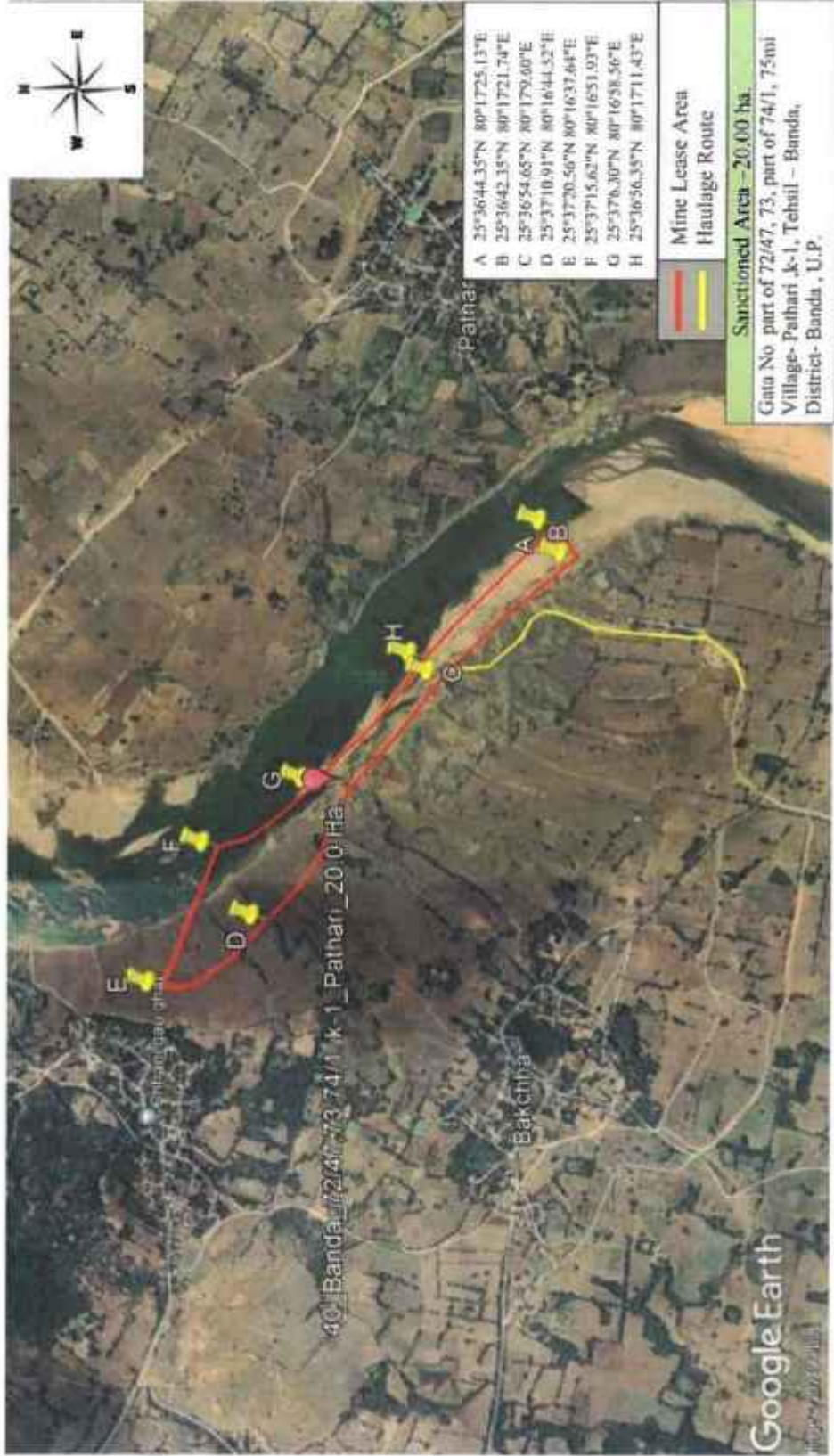
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	3.9	50m	25m	No
4.	Railway Station	13.7	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge or Embankment	8.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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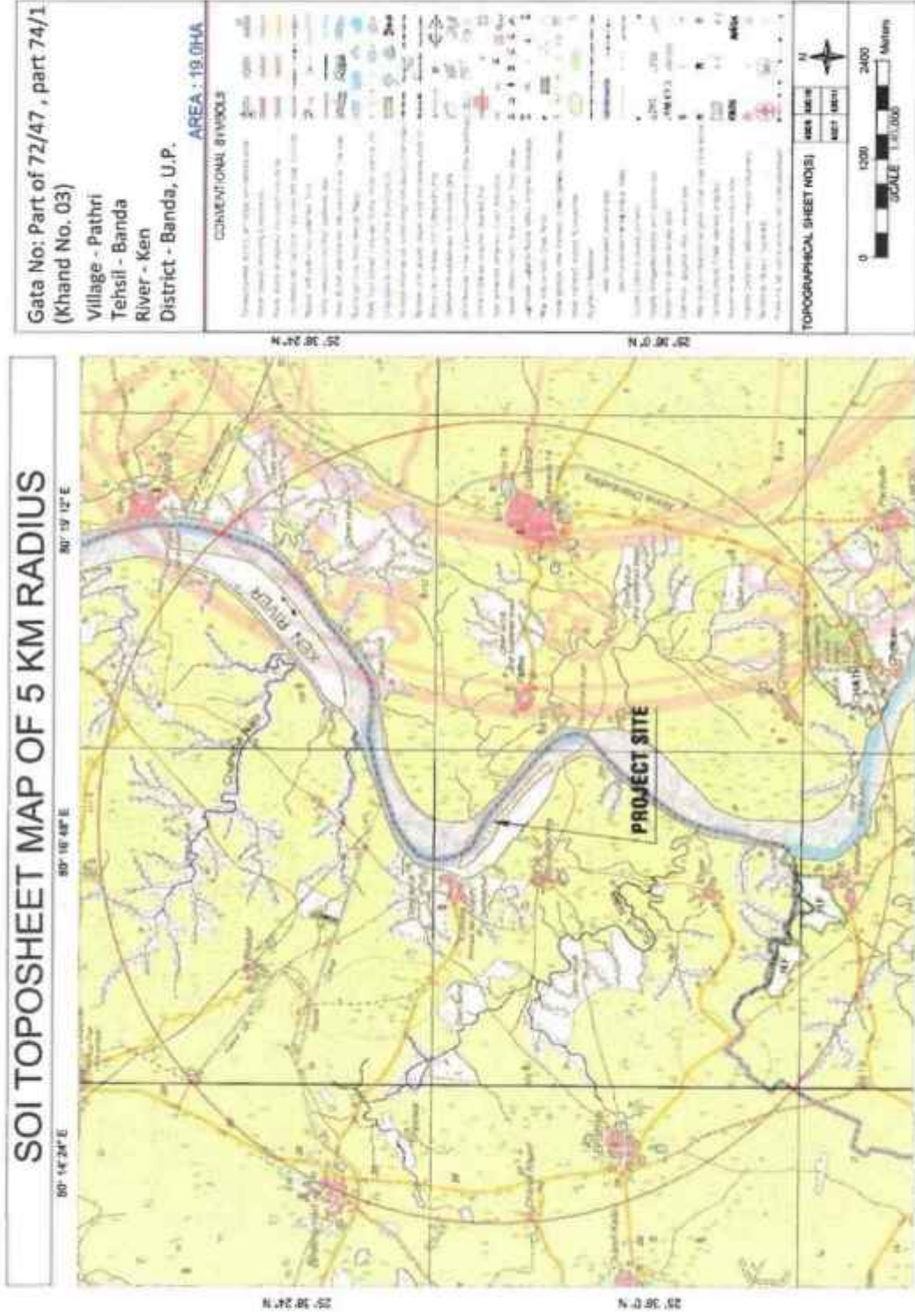
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village- Pathari, k-1 Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 41:-

The mining site is situated on the river bank of Ken at Gata No. 5029, 5030KA, 5093KA, 5094KA, 5097, is having an area of 20.0 Ha Village- Duredi, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25°26.129"N	80°17.733"E
B	25°26.122"N	80°17.848"E
C	25°25.999"N	80°17.820"E
D	25°25.712"N	80°17.769"E
E	25°25.662"N	80°17.677"E
F	25°25.678"N	80°17.588"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	7.0	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	6.0	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge or Embankment	5.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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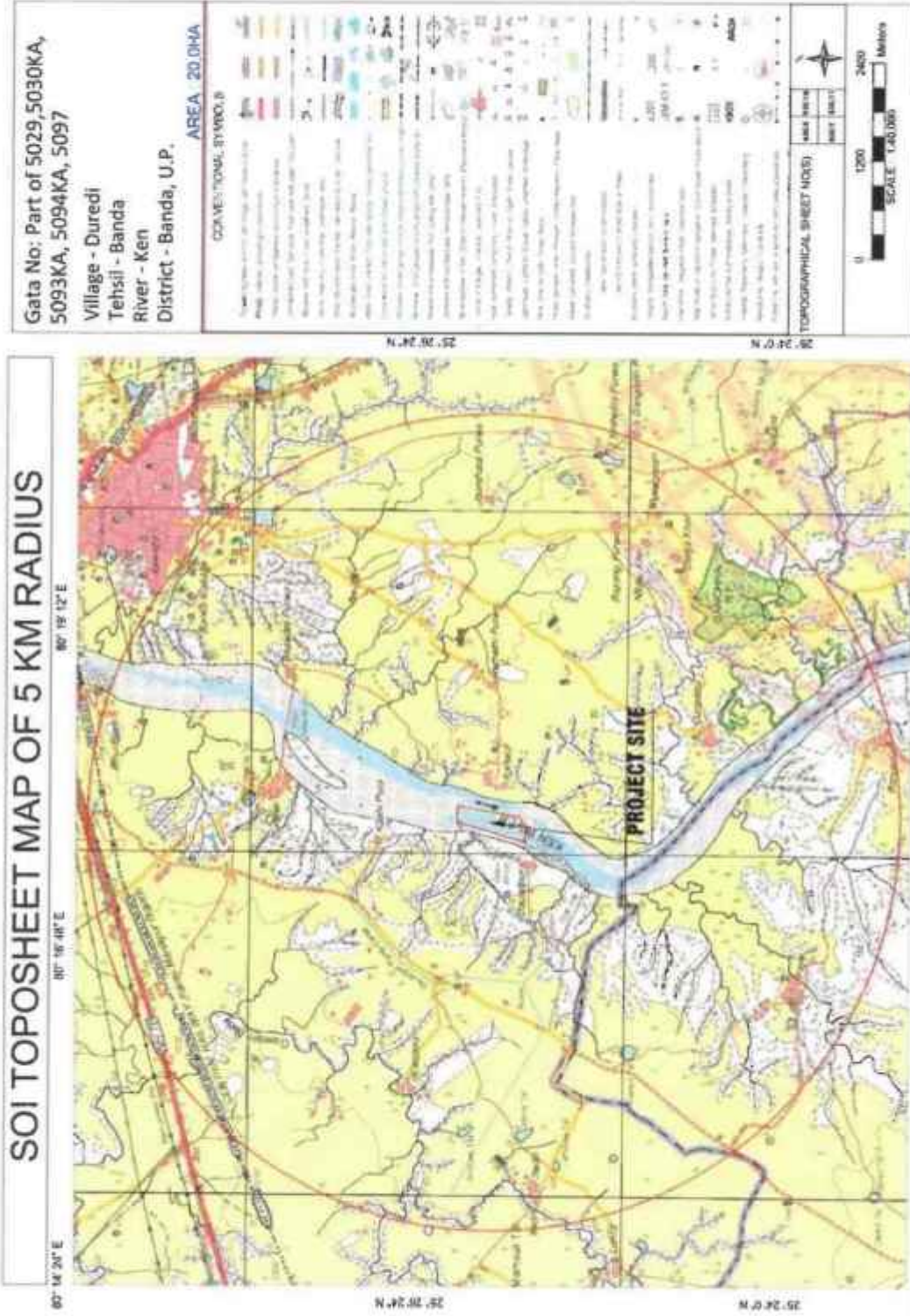
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Durendi , Tehsil- Banda, District- Banda, Uttar Pradesh



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Site- 42:-

The mining site is situated on the river bank of Ken at Gata No 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676, is having an area of 24.0 Ha Village- Duredi, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25° 28' 18.960" N	80° 18' 35.640" E
B	25° 28' 14.040" N	80° 18' 43.680" E
C	25° 28' 17.220" N	80° 18' 47.280" E
D	25° 28' 16.980" N	80° 18' 48.300" E
E	25° 27' 56.940" N	80° 18' 41.520" E
F	25° 27' 50.280" N	80° 18' 38.340" E
G	25° 27' 45.900" N	80° 18' 38.100" E
H	25° 27' 45.120" N	80° 18' 33.660" E

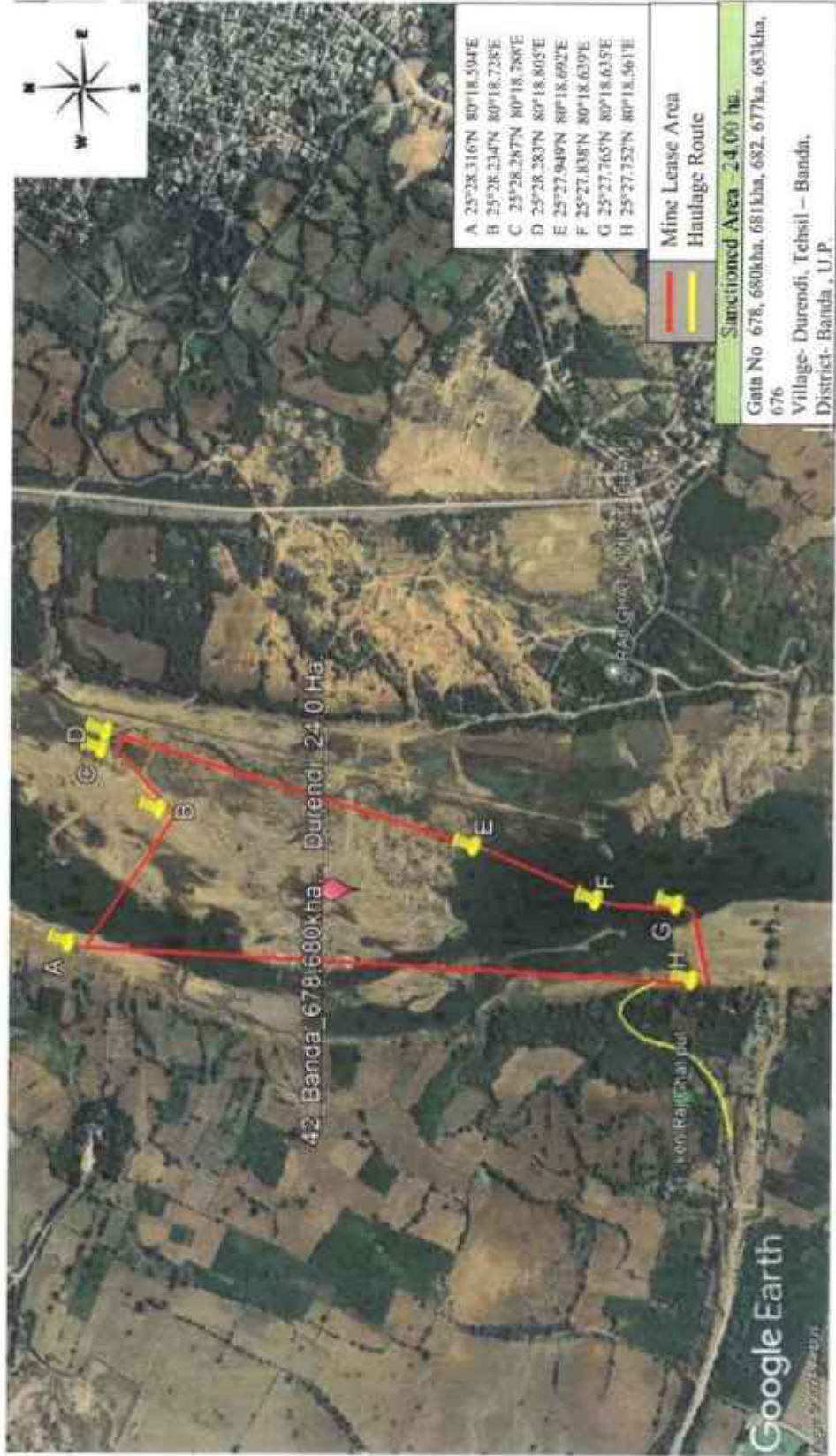
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.6	50m	50m	No
2.	Hospital	2.9	50m	50m	No
3.	Road (SH)	0.7	50m	25m	No
4.	Railway Station	2.3	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge or Embankment	0.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

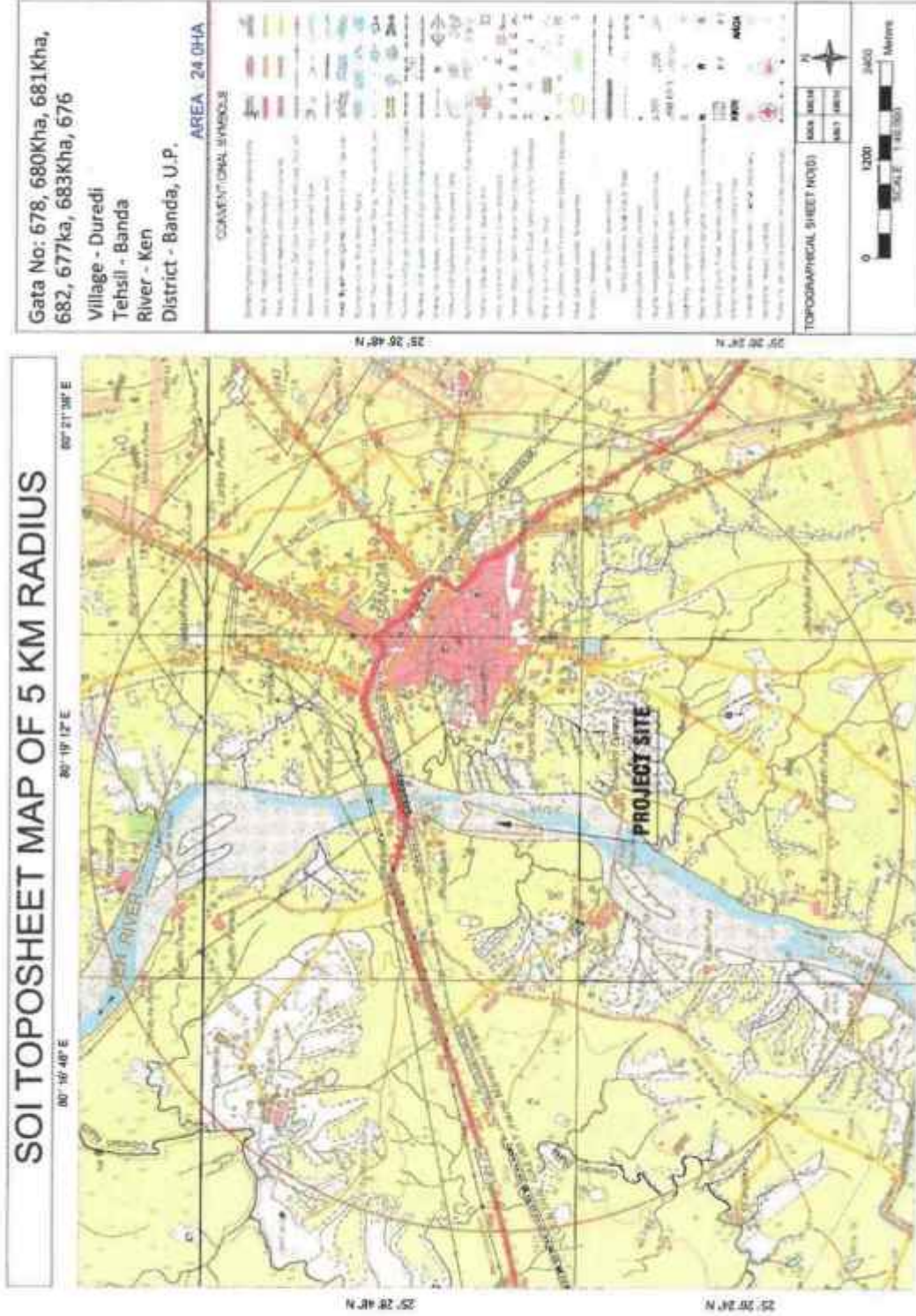
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Satellite Imagery Mine Site
 (River Bed Morrum Mining- Ken River, Village- Durendi ,Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 43:-

The mining site is situated on the river bank of Ken at Gata No. 4881, 4880, 4834, 4824 Kha, is having an area of 27.0 Ha Village- Duredi, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25° 26' 45.073" N	80° 17' 50.431" E
B	25° 26' 45.003" N	80° 18' 10.939" E
C	25° 26' 41.517" N	80° 18' 8.385" E
D	25° 26' 40.832" N	80° 18' 8.449" E
E	25° 26' 25.132" N	80° 17' 59.789" E
F	25° 26' 26.277" N	80° 17' 47.066" E
G	25° 26' 27.478" N	80° 17' 46.682" E
H	25° 26' 30.735" N	80° 17' 48.119" E
I	25° 26' 30.789" N	80° 17' 48.638" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

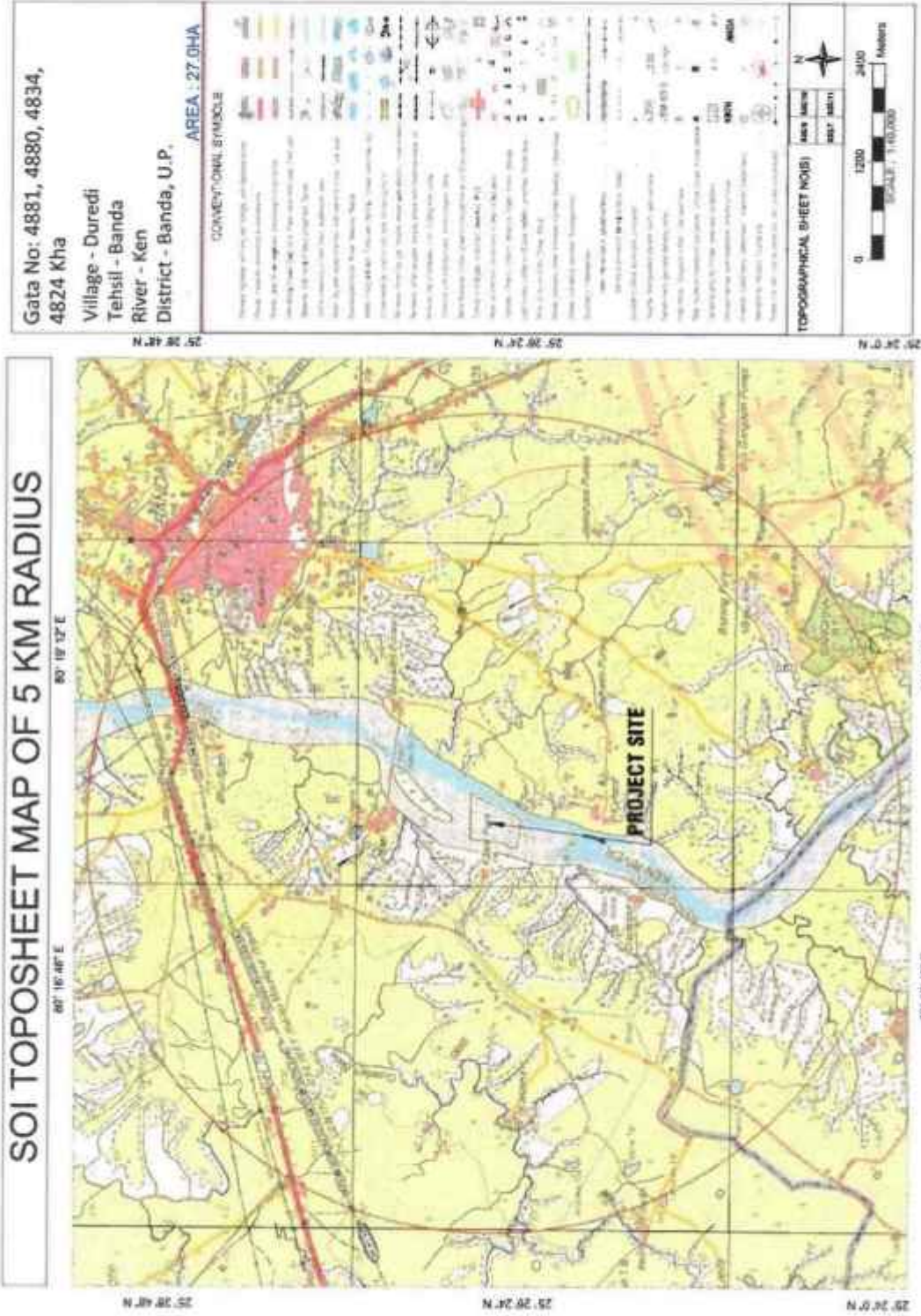
S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	5.4	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	4.7	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge or Embankment	3.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Durendi , Tehsil- Banda, District- Banda, (Uttar Pradesh))



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Site- 44:-

The mining site is situated on the river bank of Ken at Gata No. 4943, 4942, 4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959GA, 4958, 4957, 4955, 4883, is having an area of 40.0 Ha Village- Duredi, Tehsil-Banda, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Duredi

Pillar No.	Latitude	Longitude
A	25° 26' 45.920" N	80° 17' 50.539" E
B	25° 26' 46.509" N	80° 18' 11.105" E
C	25° 27' 7.708" N	80° 18' 19.109" E
D	25° 27' 16.216" N	80° 18' 19.906" E
E	25° 27' 14.496" N	80° 18' 11.826" E
F	25° 26' 59.794" N	80° 17' 58.259" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.12	50m	50m	No
2.	Hospital	4.4	50m	50m	No
3.	Road (SH)	2.6	50m	25m	No
4.	Railway Station	3.8	100m	100m	No
5.	Chak Road	0.36	10m	10m	No
6.	Bridge or Embankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

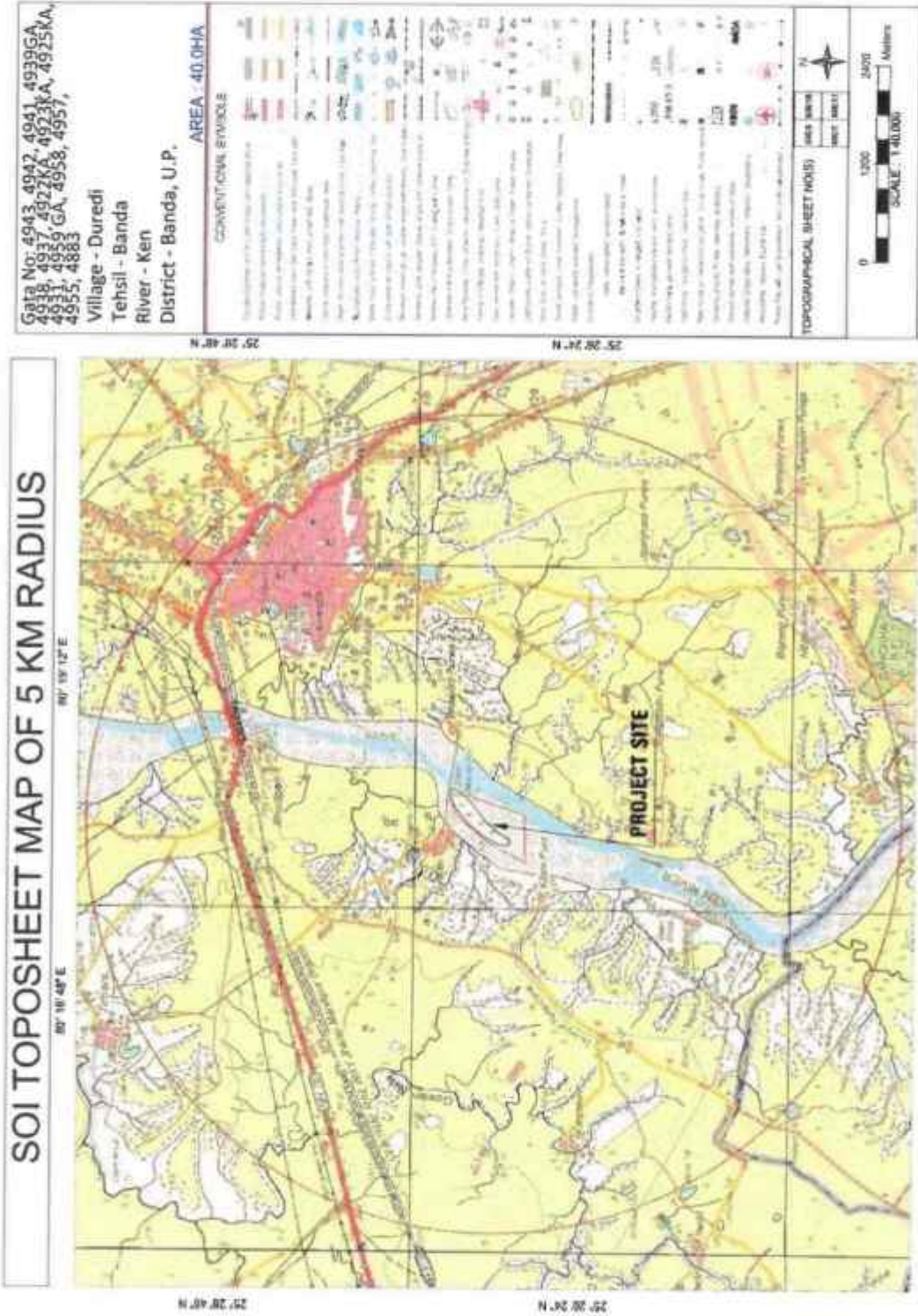
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village-Durendi, Tehsil-Banda, District-Banda, Uttar Pradesh



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Site- 45:-

The mining site is situated on the river bank of Yamuna at Khand No. 06, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 15.280" N	80° 33' 36.030" E
B	25° 43' 23.020" N	80° 33' 30.960" E
C	25° 43' 41.780" N	80° 33' 39.080" E
D	25° 43' 34.630" N	80° 33' 45.560" E

Environmental Sensitivity Analysis

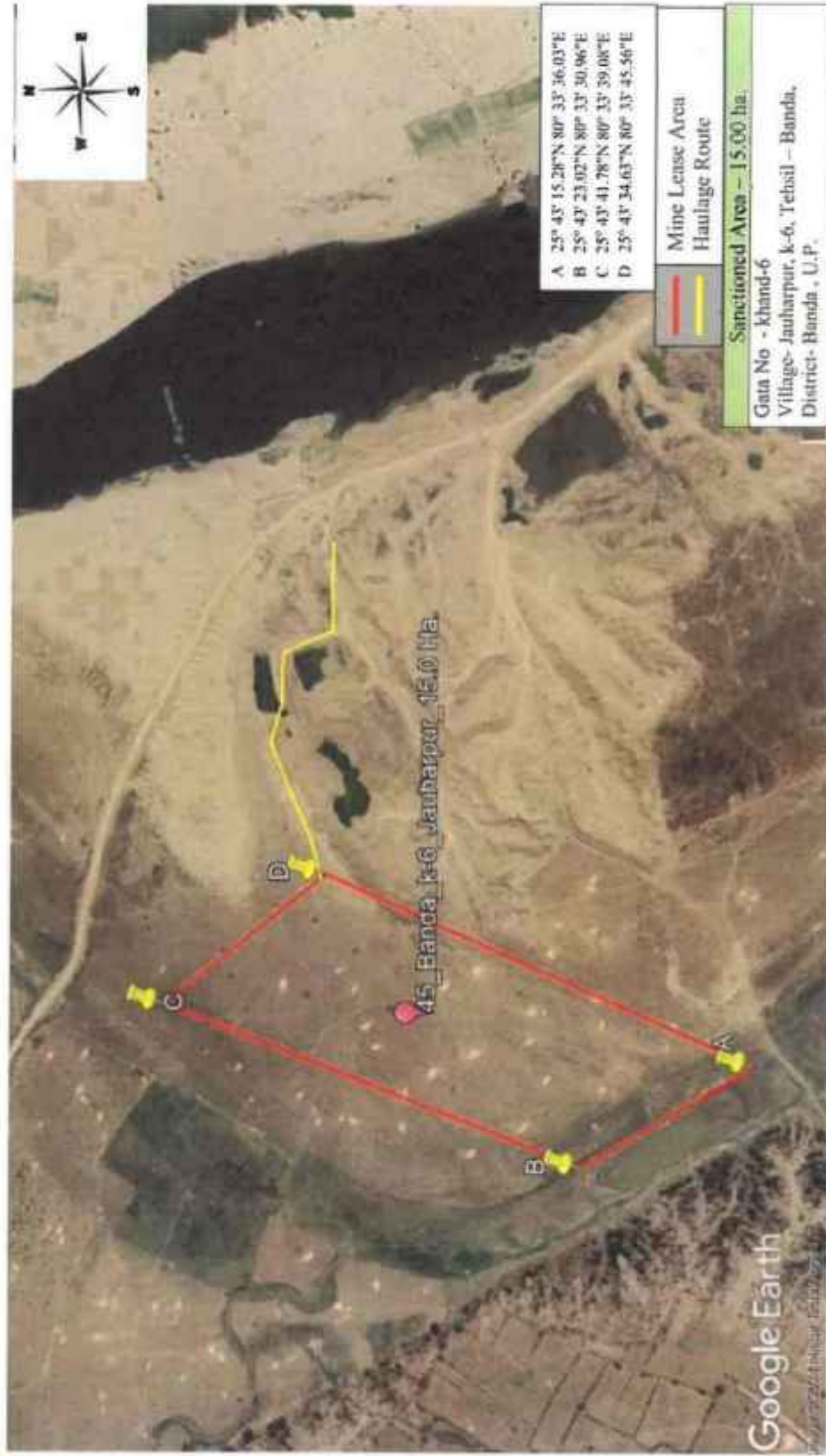
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.2	50m	50m	No
2.	Hospital	13.4	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	31.6	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge or Embankment	4.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

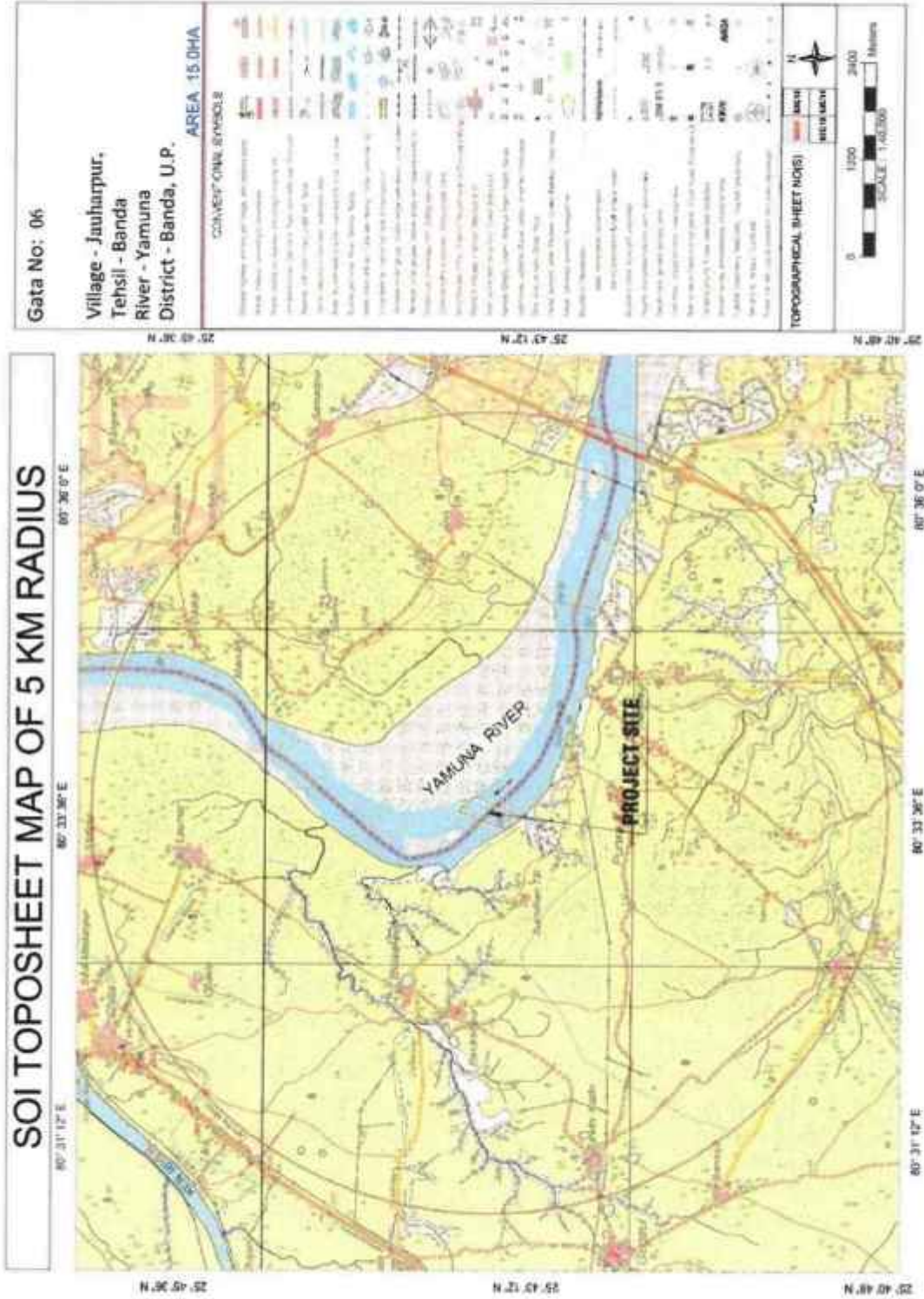
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Jauharpur, k-6, Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 46:-

The mining site is situated on the river bank of Yamuna at Khand No. 01, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 42' 53.070" N	80° 34' 11.230" E
B	25° 42' 56.190" N	80° 34' 2.910" E
C	25° 43' 11.240" N	80° 34' 15.220" E
D	25° 43' 6.280" N	80° 34' 24.460" E

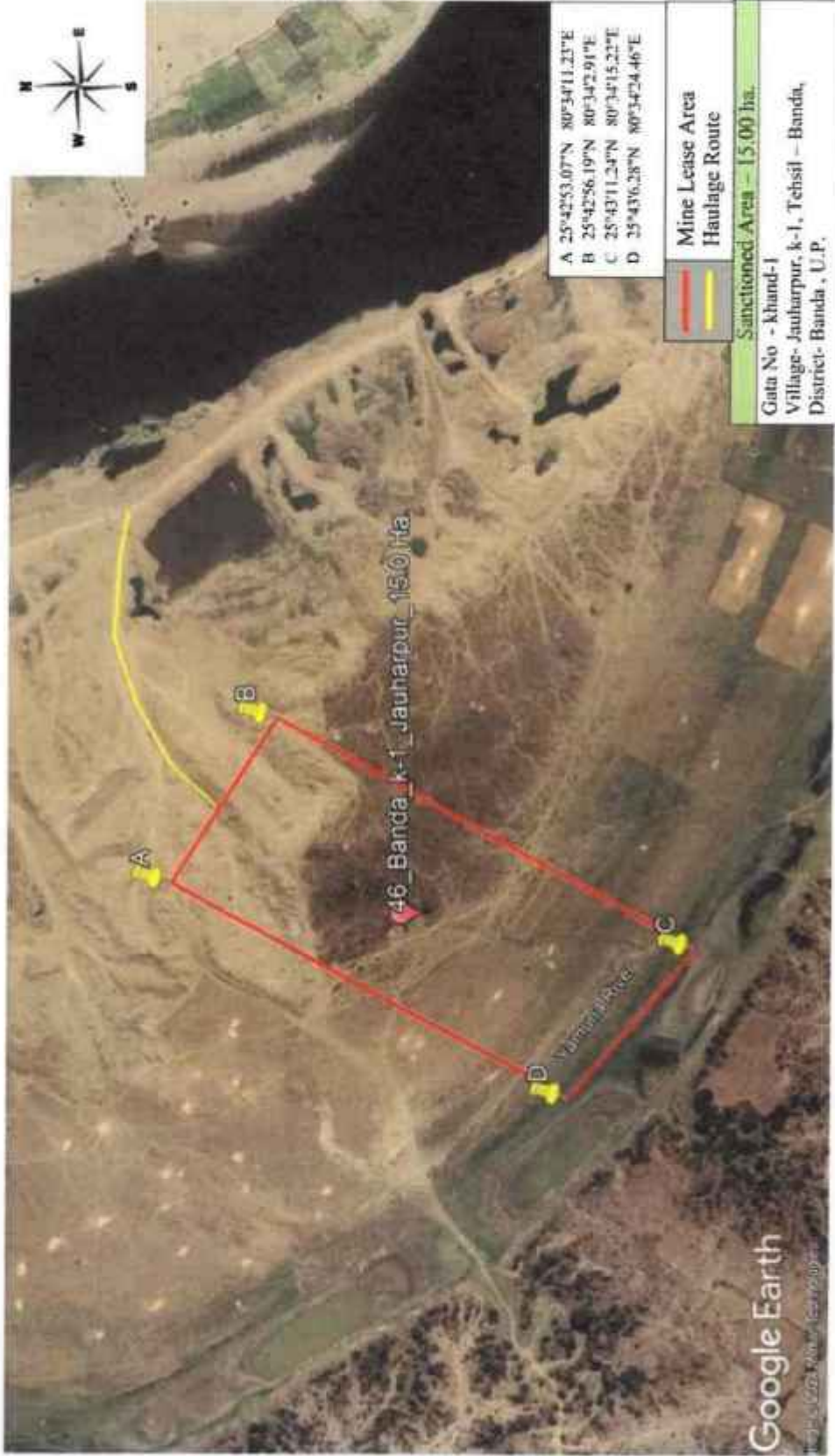
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

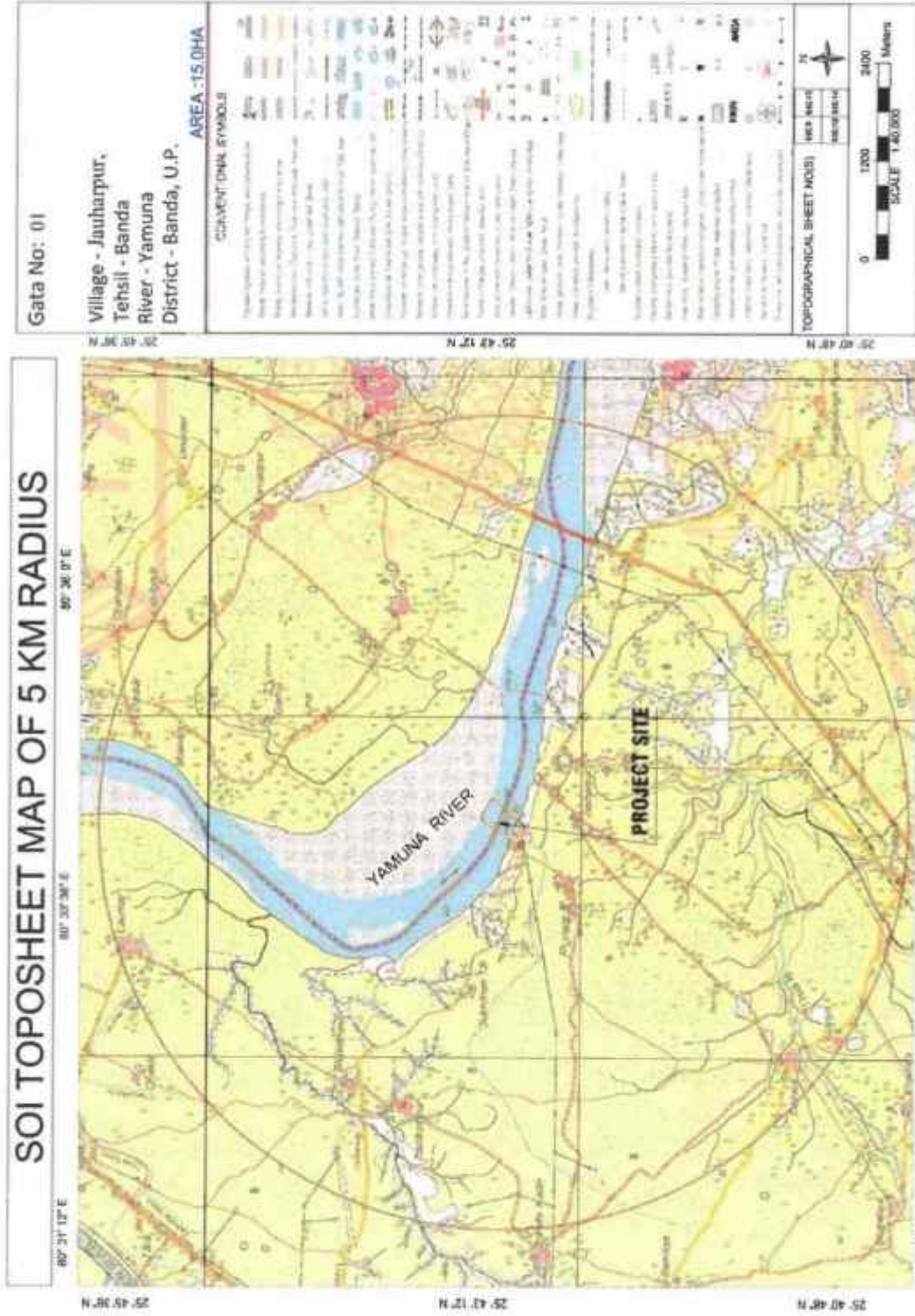
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.0	50m	50m	No
2.	Hospital	24.13	50m	50m	No
3.	Road (MDR)	1.65	50m	25m	No
4.	Railway Station	31.5	100m	100m	No
5.	Chak Road	0.57	10m	10m	No
6.	Bridge or Embankment	4.2	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery Mine Site
(River Bed Morrum Mining- Yamuna River, Village- Jauharpur, k-1, Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 47:-

The mining site is situated on the river bank of Yamuna at Khand No. 05, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 8.460" N	80° 33' 41.280" E
B	25° 43' 14.460" N	80° 33' 35.580" E
C	25° 43' 33.840" N	80° 33' 45.120" E
D	25° 43' 26.580" N	80° 33' 51.360" E

Environmental Sensitivity Analysis

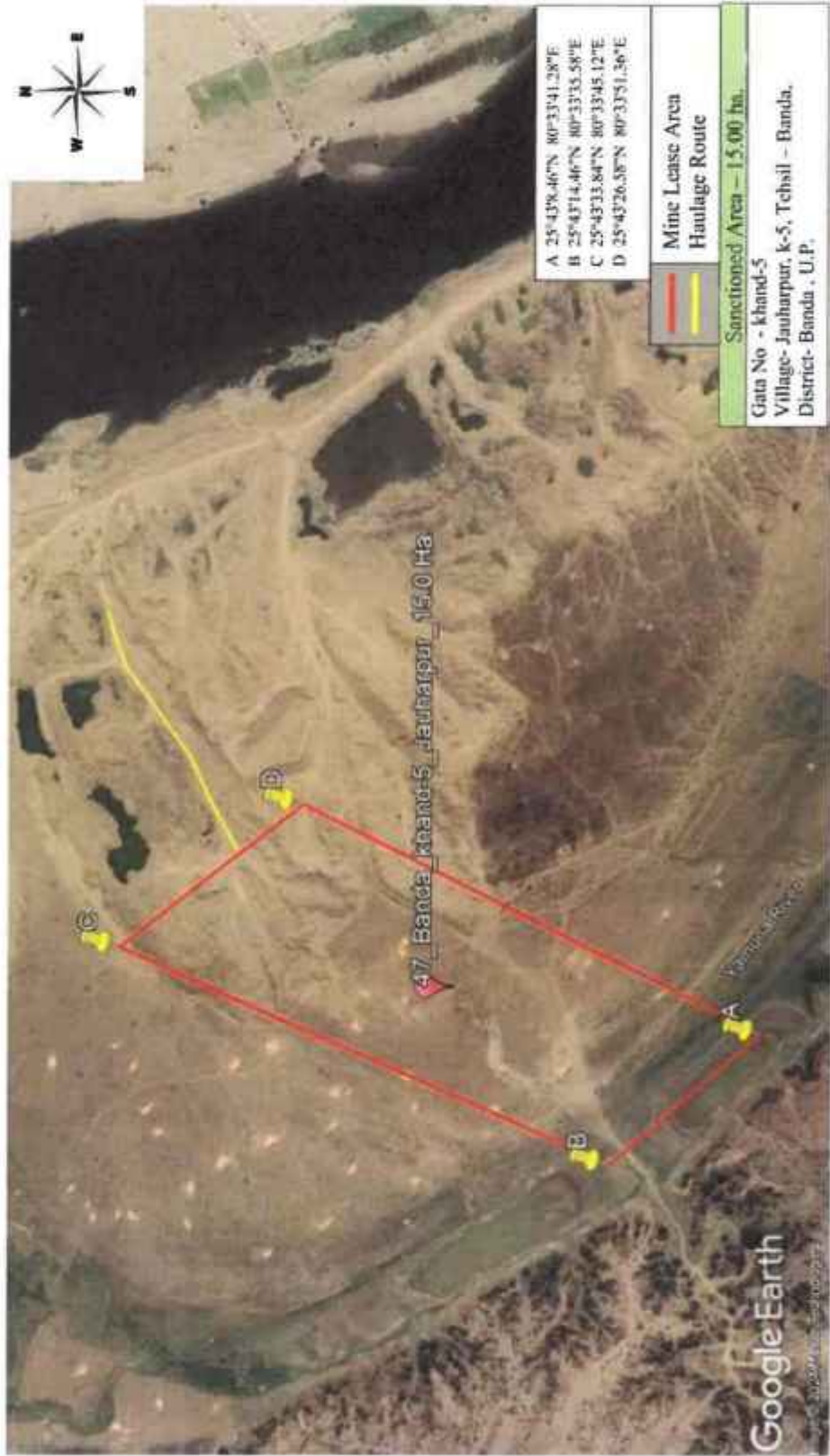
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	31.8	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge or Embankment	4.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

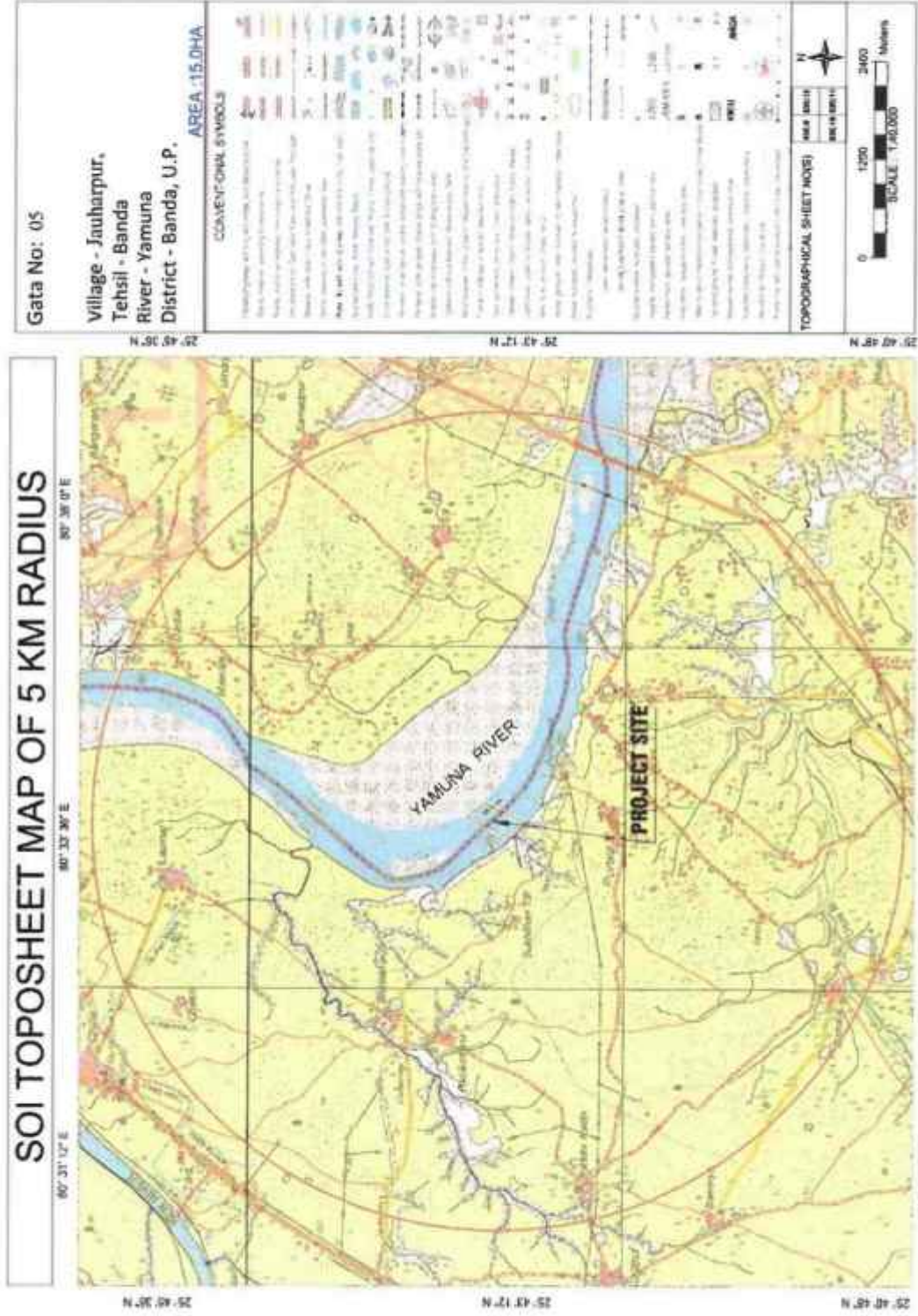
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Satellite Imagery Mine Site
(River Bed Morrum Mining- Yamuna River, Village- Jauharpur, k-5, Tehsil- Banda, District- Banda, Uttar Pradesh)



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Site- 48:-

The mining site is situated on the river bank of Yamuna at Khand No. 02, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 17.400" N	80° 34' 5.700" E
B	25° 43' 14.770" N	80° 34' 13.870" E
C	25° 42' 57.130" N	80° 34' 3.080" E
D	25° 43' 0.660" N	80° 33' 55.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.0	50m	50m	No
2.	Hospital	14.8	50m	50m	No
3.	Road (MDR)	1.4	50m	25m	No
4.	Railway Station	31.6	100m	100m	No
5.	Chak Road	0.33	10m	10m	No
6.	Bridge or Embankment	4.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

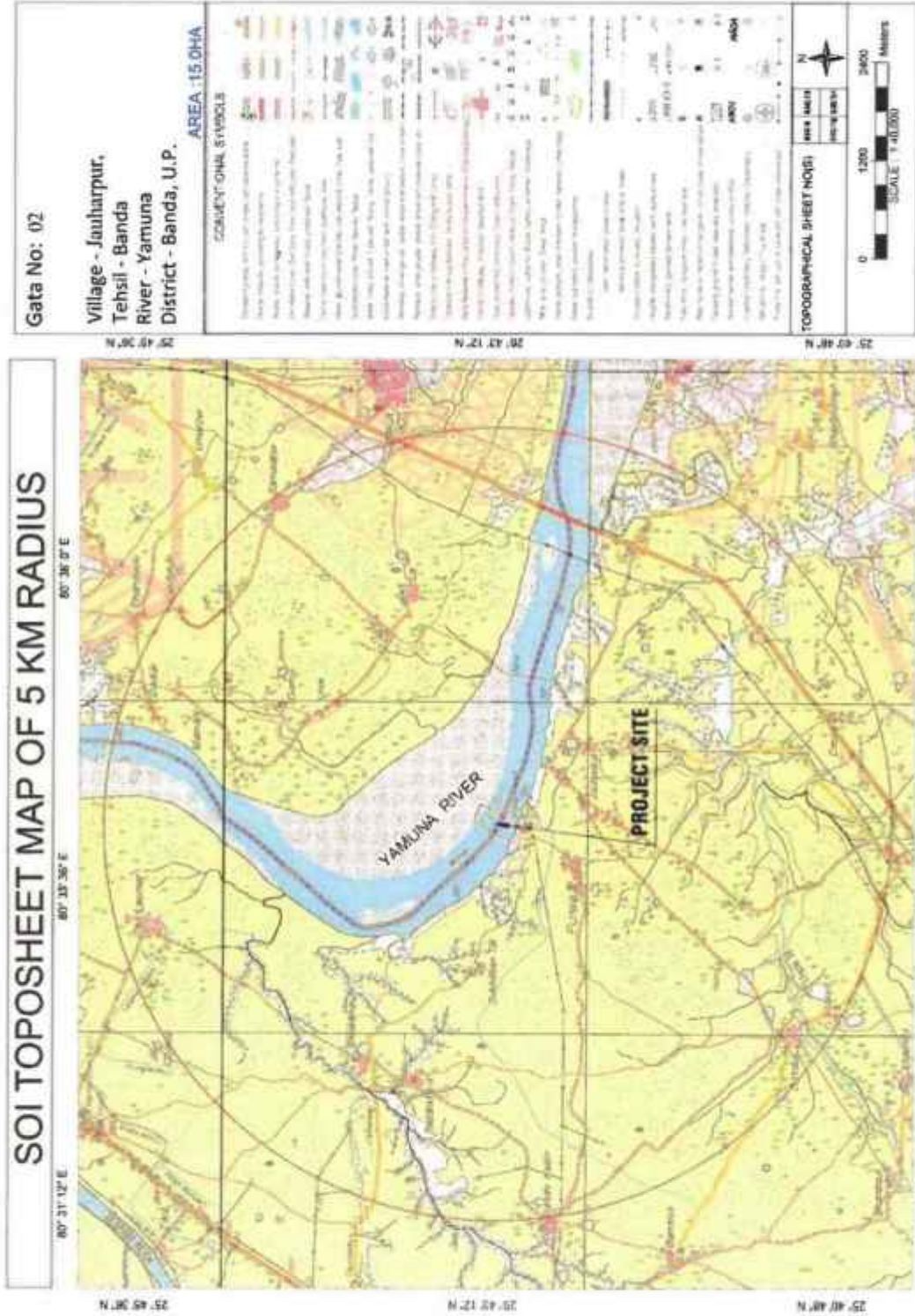
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Jauharpur, k-2, Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 49:-

The mining site is situated on the river bank of Yamuna at Khand No. 03, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 21.000" N	80° 33' 58.620" E
B	25° 43' 17.400" N	80° 34' 5.700" E
C	25° 43' 0.660" N	80° 33' 55.680" E
D	25° 43' 4.440" N	80° 33' 48.600" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	14.0	50m	50m	No
3.	Road (MDR)	1.3	50m	25m	No
4.	Railway Station	31.6	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge or Embankment	4.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Jauharpur, k-3, Tehsil- Banda, District- Banda, (Uttar Pradesh)

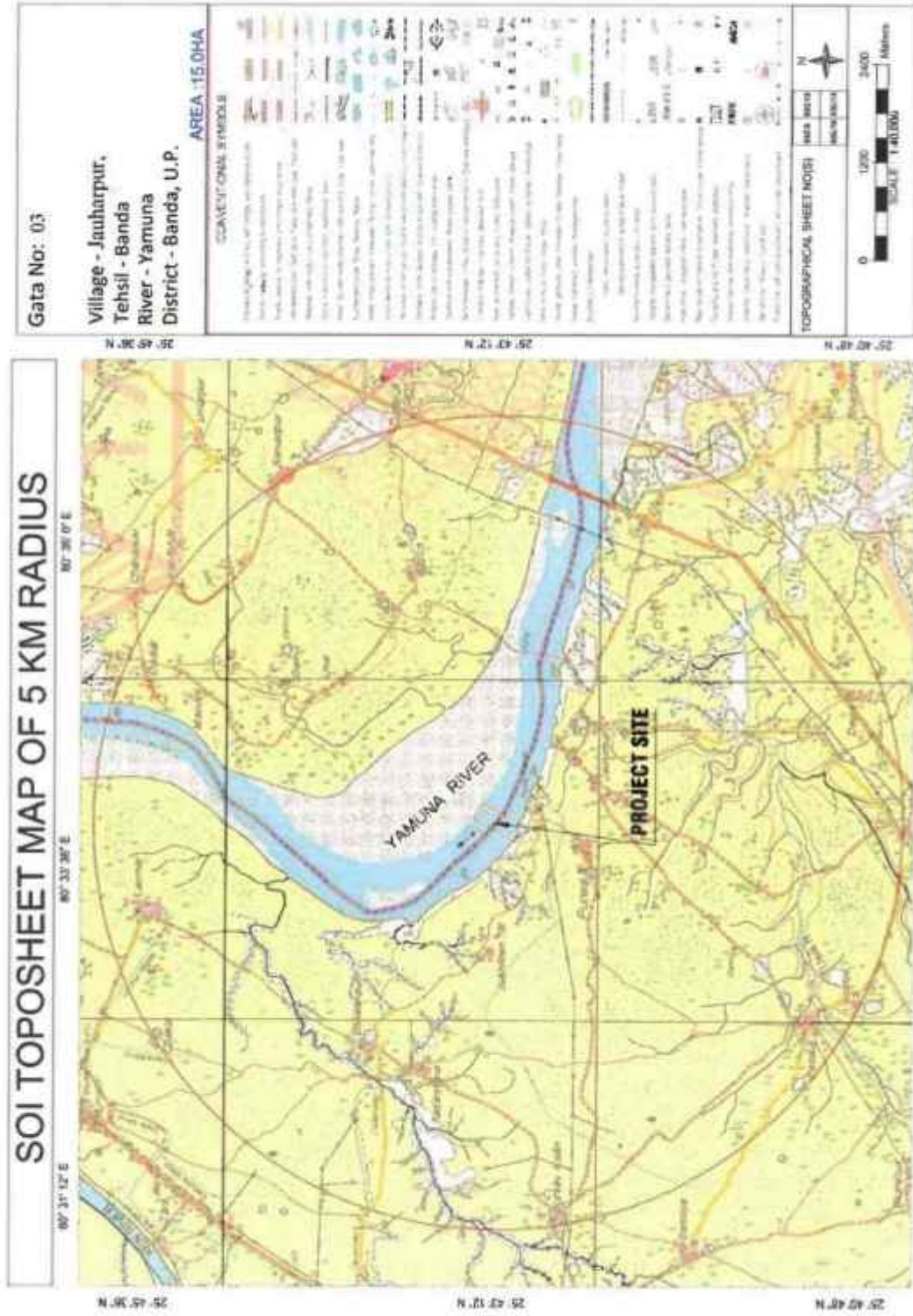









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Site- 50:-

The mining site is situated on the river bank of Yamuna at Khand No. 04, is having an area of 15.0 Ha Village- Jauharpur, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jauharpur

Pillar No.	Latitude	Longitude
A	25° 43' 25.140" N	80° 33' 51.480" E
B	25° 43' 21.000" N	80° 33' 58.620" E
C	25° 43' 4.440" N	80° 33' 48.600" E
D	25° 43' 9.420" N	80° 33' 42.600" E

Environmental Sensitivity Analysis

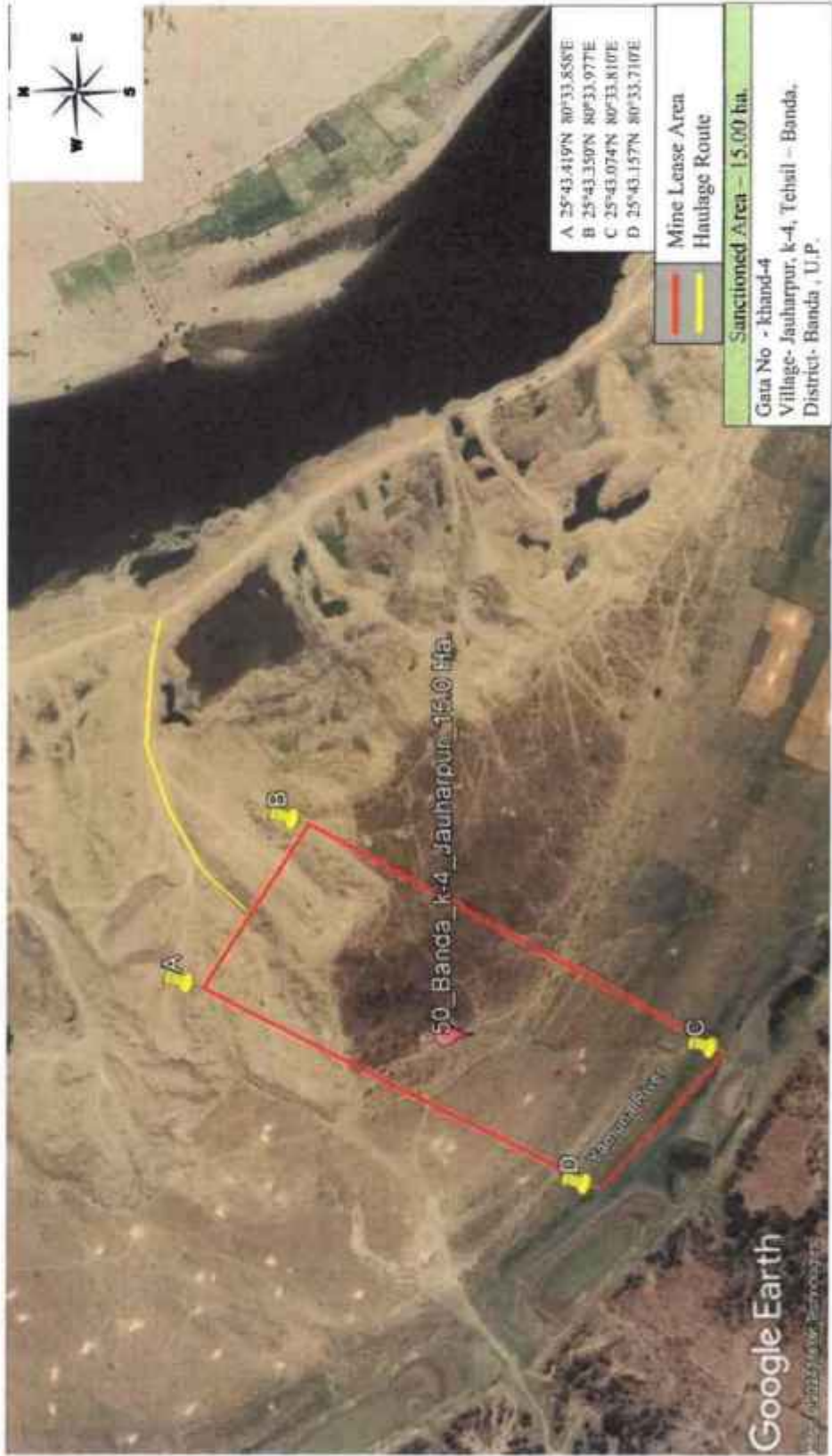
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.7	50m	50m	No
2.	Hospital	14.3	50m	50m	No
3.	Road (MDR)	1.6	50m	25m	No
4.	Railway Station	31.5	100m	100m	No
5.	Chak Road	0.64	10m	10m	No
6.	Bridge or Embankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

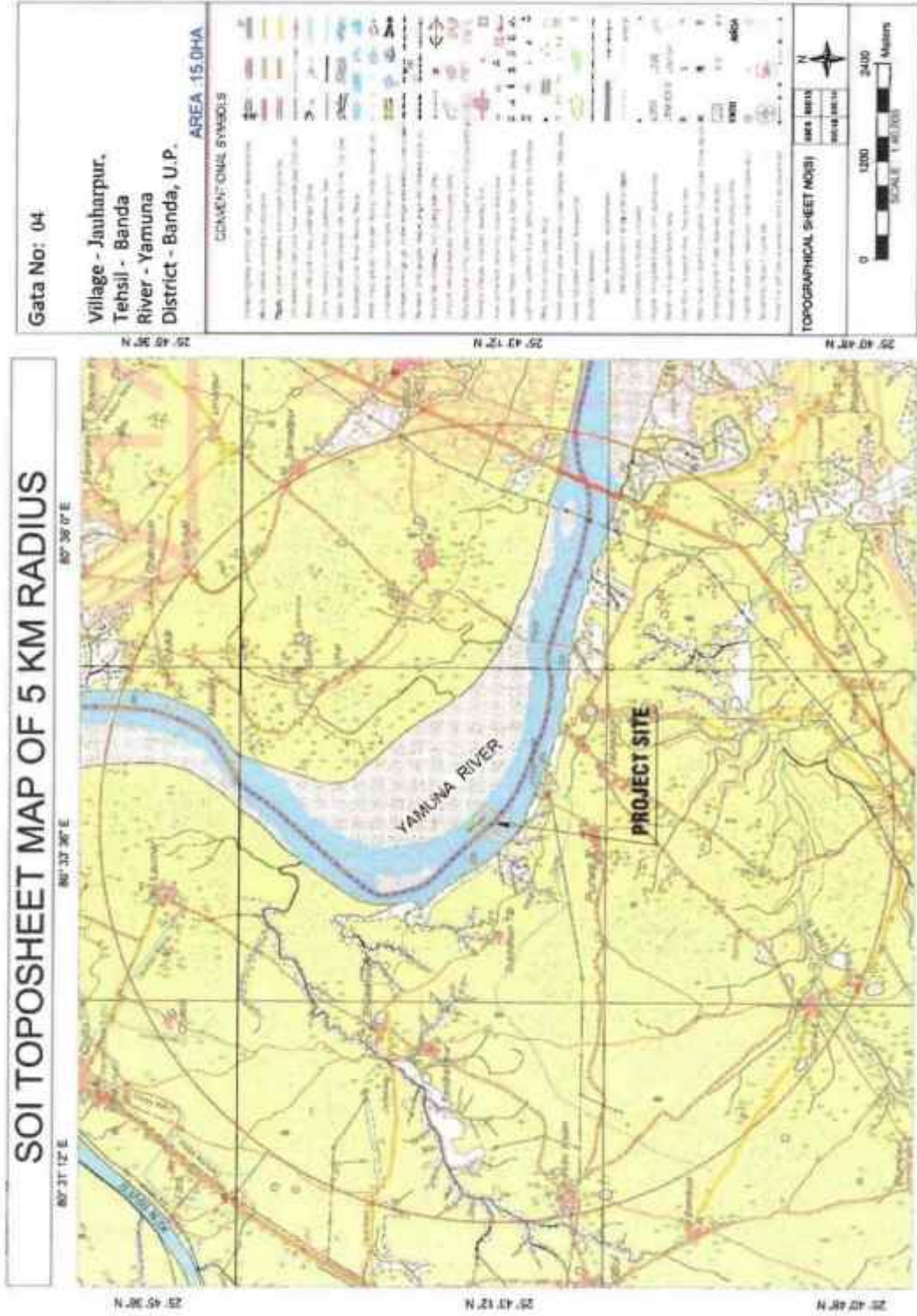
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Jauharpur, k-4, Tehsil- Banda, District- Banda, (Uttar Pradesh)



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Site- 51:-

The mining site is situated on the river bank of Ken at Gata No. Part of 1130, (Khand No. 02), is having an area of 28.0 Ha Village- Achhraud, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Achhraud

Pillar No.	Latitude	Longitude
A	25° 32' 54.396" N	80° 16' 26.602" E
B	25° 32' 56.300" N	80° 16' 33.355" E
C	25° 32' 25.020" N	80° 16' 52.080" E
D	25° 32' 26.040" N	80° 16' 37.620" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	8.0	50m	50m	No
3.	Road (SH)	0.42	50m	25m	No
4.	Railway Station	9.11	100m	100m	No
5.	Chak Road	0.27	10m	10m	No
6.	Bridge or Embankment	0.42	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

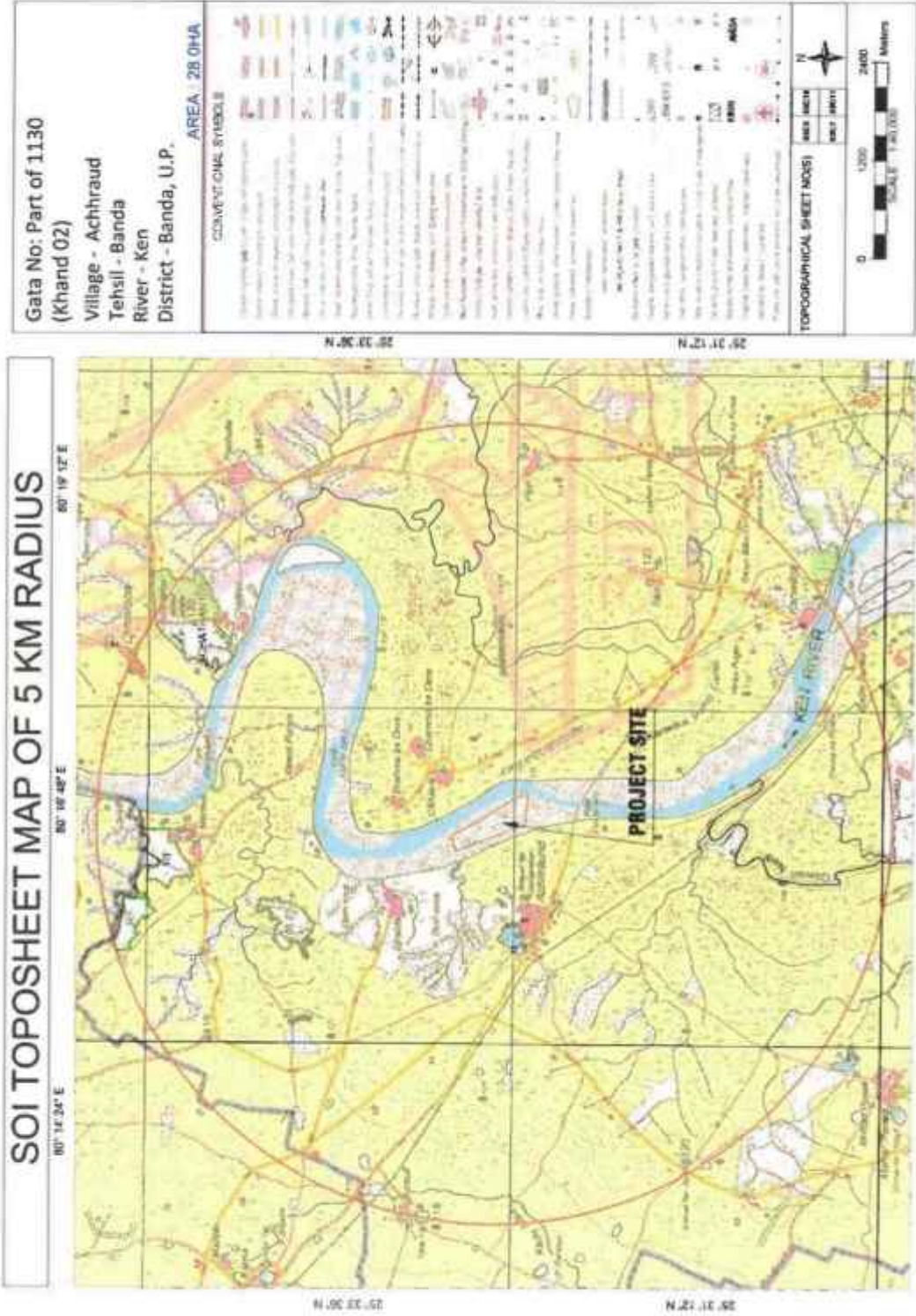
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Achhraundh, k-2, Tehsil- Banda, District- Banda, (Uttar Pradesh))



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Site- 52:-

The mining site is situated on the river bank of Ken at Gata No. Part of 1130, (Khand No. 01), is having an area of 10.7 Ha Village- Achhraud, Tehsil-Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Achhraud

Pillar No.	Latitude	Longitude
A	25° 32' 26.040" N	80° 16' 37.620" E
B	25° 32' 25.020" N	80° 16' 52.080" E
C	25° 32' 18.610" N	80° 16' 50.290" E
J	25° 32' 17.730" N	80° 16' 39.120" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	7.7	50m	50m	No
3.	Road (MDR)	0.30	50m	25m	No
4.	Railway Station	8.8	100m	100m	No
5.	Chak Road	0.11	10m	10m	No
6.	Bridge or Embankment	0.30	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Achhraundh, k-1, Tehsil- Banda, District- Banda, Uttar Pradesh



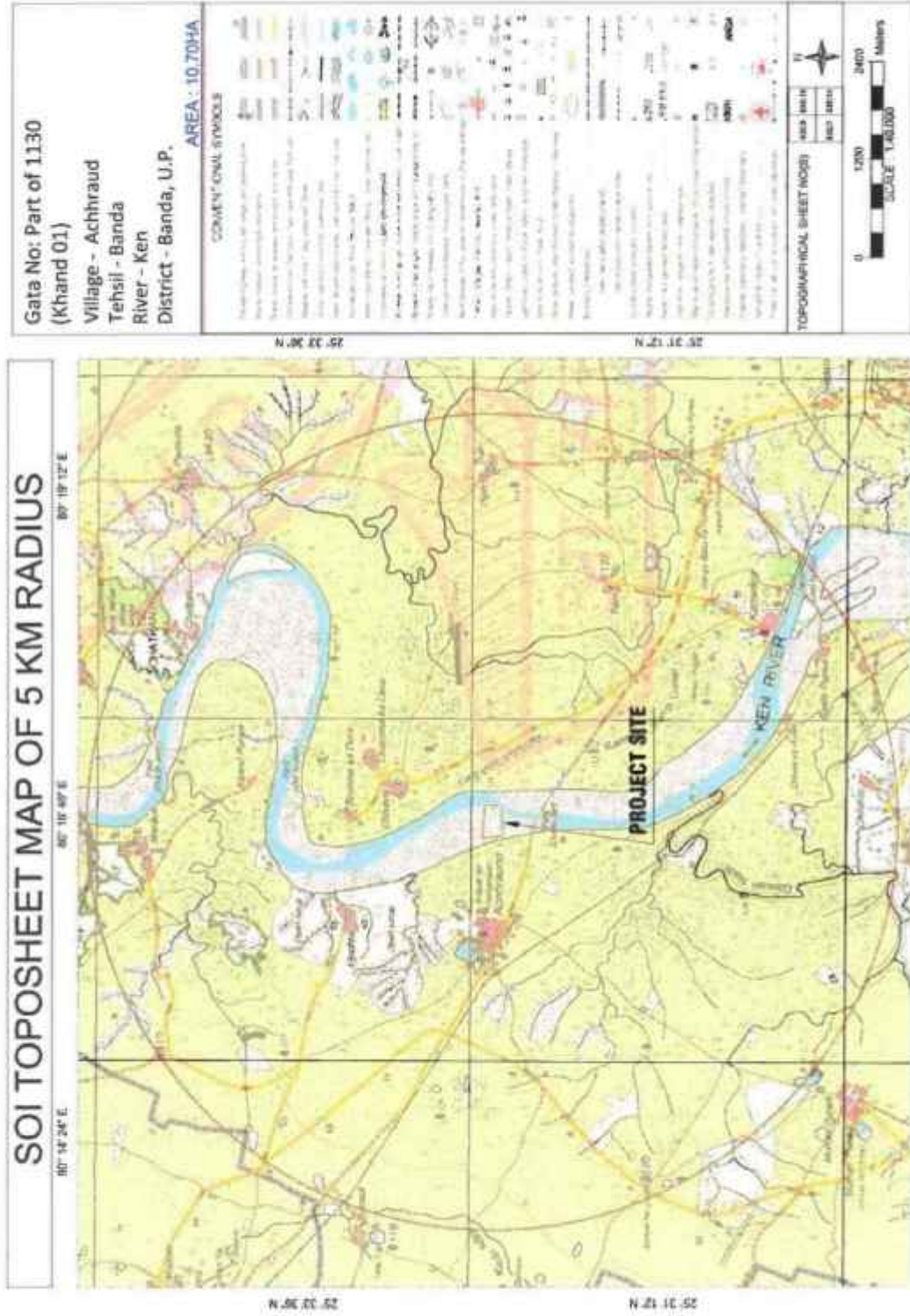









DSR BANDA - [FINAL DRAFT REPORT]



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Site- 53:-

The mining site is situated on the river bank of Ken at Gata No. 1971/1, is having an area of 10.0 Ha Village- Ganchha, Tehsil- Banda, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Ganchha

Pillar No.	Latitude	Longitude
A	25°25'20.33"N	80°17'37.19"E
B	25°25'20.24"N	80°17'38.00"E
B1	25°25'12.81"N	80°17'31.69"E
B2	25°24'56.60"N	80°17'27.98"E
C	25°24'50.42"N	80°17'29.61"E
C1	25°24'50.56"N	80°17'29.16"E
C2	25°24'51.09"N	80°17'28.60"E
C3	25°24'54.23"N	80°17'25.41"E
D	25°24'56.65"N	80°17'24.00"E
D1	25°25'3.32"N	80°17'23.68"E
D2	25°25'14.84"N	80°17'28.06"E
D3	25°25'17.94"N	80°17'27.87"E



Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	8.4	50m	50m	No
3.	Road (MDR)	6.4	50m	25m	No
4.	Railway Station	7.4	100m	100m	No
5.	Chak Road	0.81	10m	10m	No

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6.	Bridge or Embankment	6.5	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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DSR BANDA - [FINAL DRAFT REPORT]

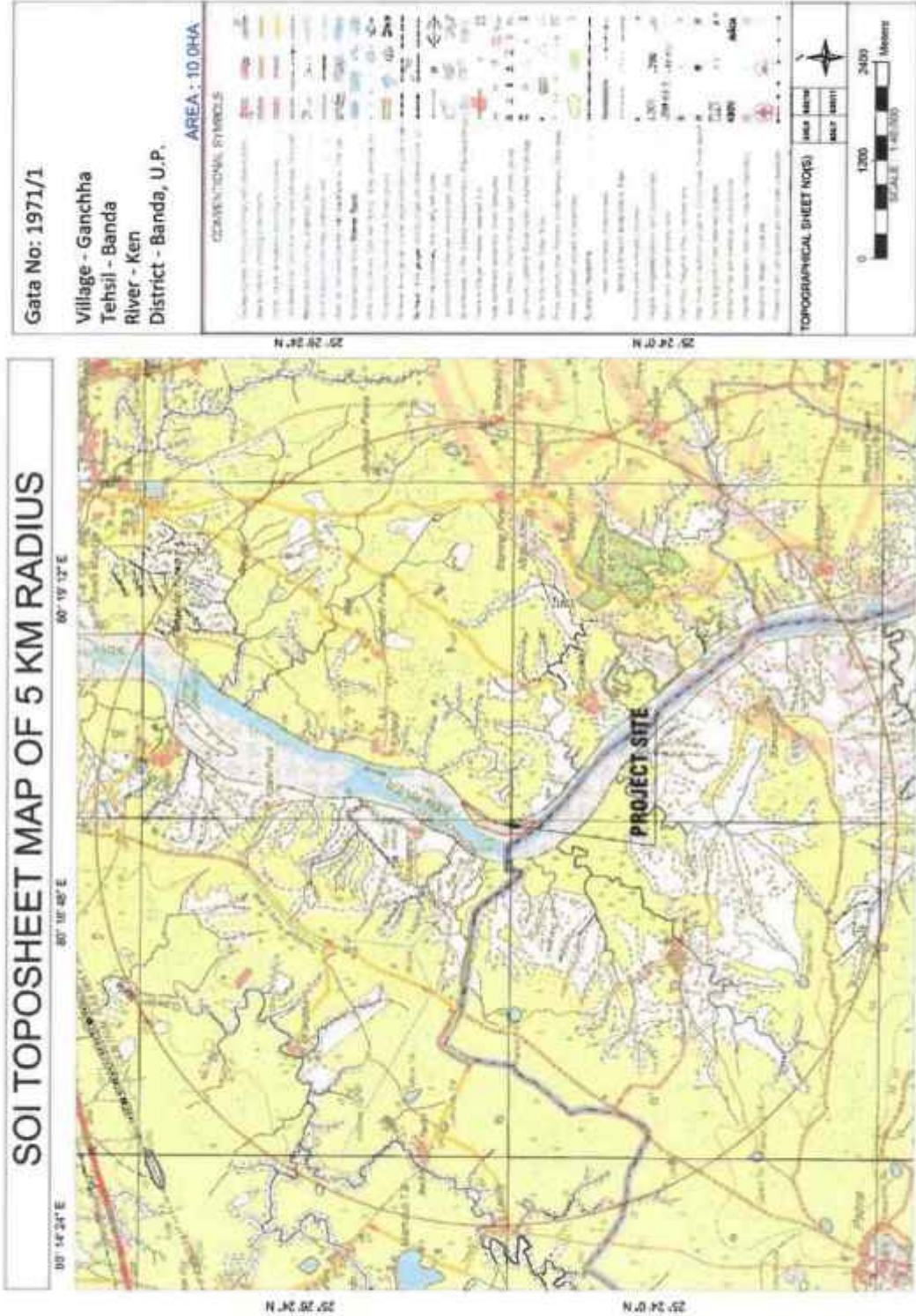
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Ganchha, Tehsil- Banda, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 54:-

The mining site is situated on the river bank of Ken at Gata No. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152, is having an area of 20.0 Ha Village- Ladakapurwa, Tehsil-Banda, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Ladakapurwa

Pillar No.	Latitude	Longitude
A	25° 27' 43.280" N	80° 18' 33.510" E
B	25° 27' 43.840" N	80° 18' 35.770" E
C	25° 27' 41.190" N	80° 18' 37.650" E
D	25° 27' 36.630" N	80° 18' 37.930" E
E	25° 27' 34.940" N	80° 18' 39.290" E
F	25° 27' 33.250" N	80° 18' 39.440" E
G	25° 27' 28.930" N	80° 18' 38.600" E
H	25° 27' 27.940" N	80° 18' 40.790" E
I	25° 27' 20.990" N	80° 18' 39.840" E
J	25° 27' 20.880" N	80° 18' 39.300" E
K	25° 27' 19.010" N	80° 18' 38.980" E
L	25° 27' 19.350" N	80° 18' 30.660" E
M	25° 27' 18.110" N	80° 18' 29.450" E
N	25° 27' 18.350" N	80° 18' 29.050" E
O	25° 27' 18.040" N	80° 18' 28.880" E
P	25° 27' 18.160" N	80° 18' 28.430" E
Q	25° 27' 12.760" N	80° 18' 25.070" E
R	25° 27' 9.540" N	80° 18' 24.580" E
S	25° 27' 10.030" N	80° 18' 23.540" E
T	25° 27' 3.150" N	80° 18' 22.570" E
U	25° 27' 3.730" N	80° 18' 20.950" E
V	25° 27' 11.730" N	80° 18' 21.920" E
W	25° 27' 16.390" N	80° 18' 21.660" E
X	25° 27' 19.910" N	80° 18' 23.960" E

Y	25° 27' 27.750" N	80° 18' 32.140" E
Z	25° 27' 32.970" N	80° 18' 34.980" E
A1	25° 27' 34.190" N	80° 18' 35.230" E
A2	25° 27' 37.860" N	80° 18' 34.130" E

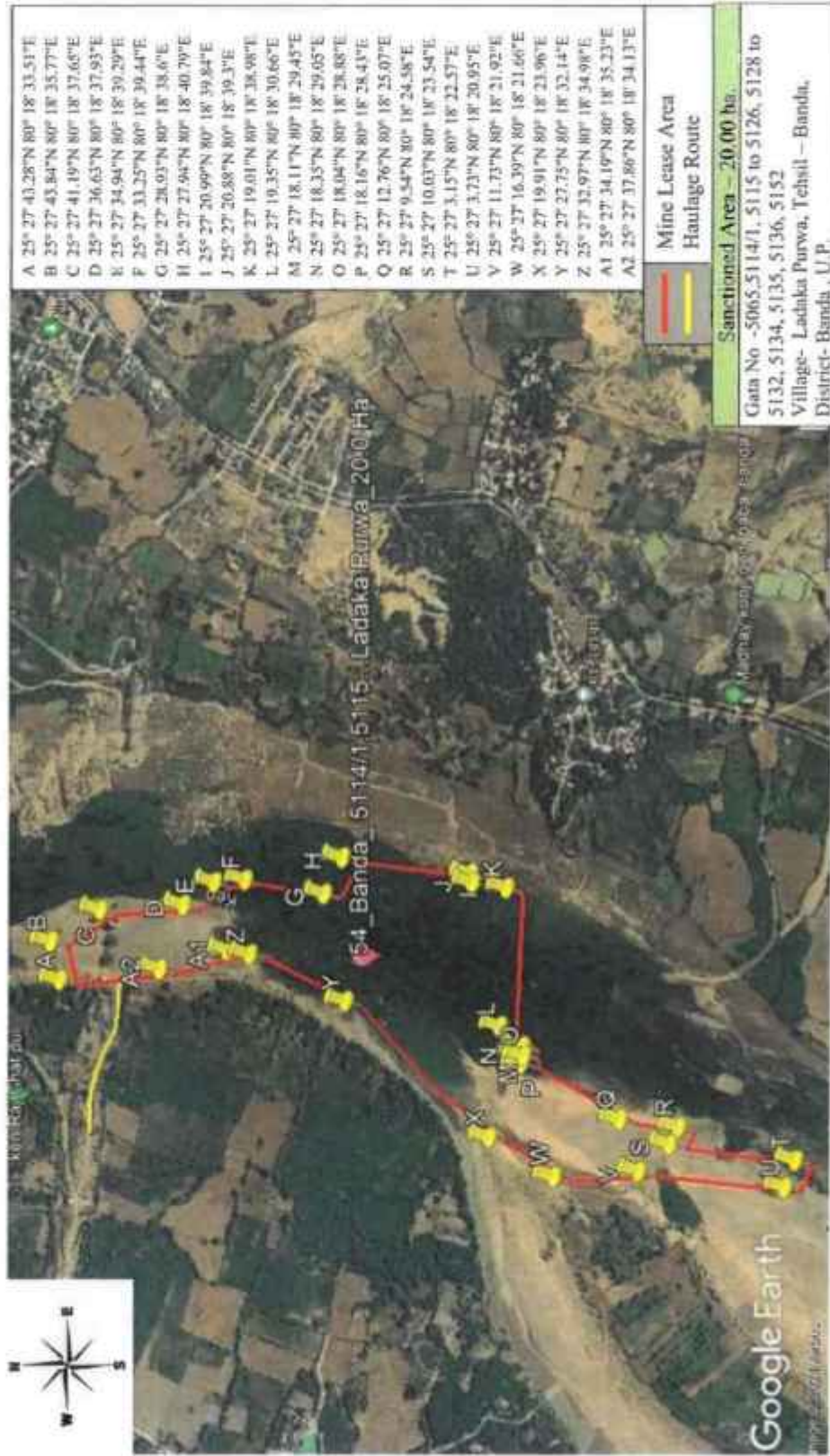
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	3.8	50m	50m	No
3.	Road (MDR)	3.6	50m	25m	No
4.	Railway Station	3.1	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge or Embankment	1.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

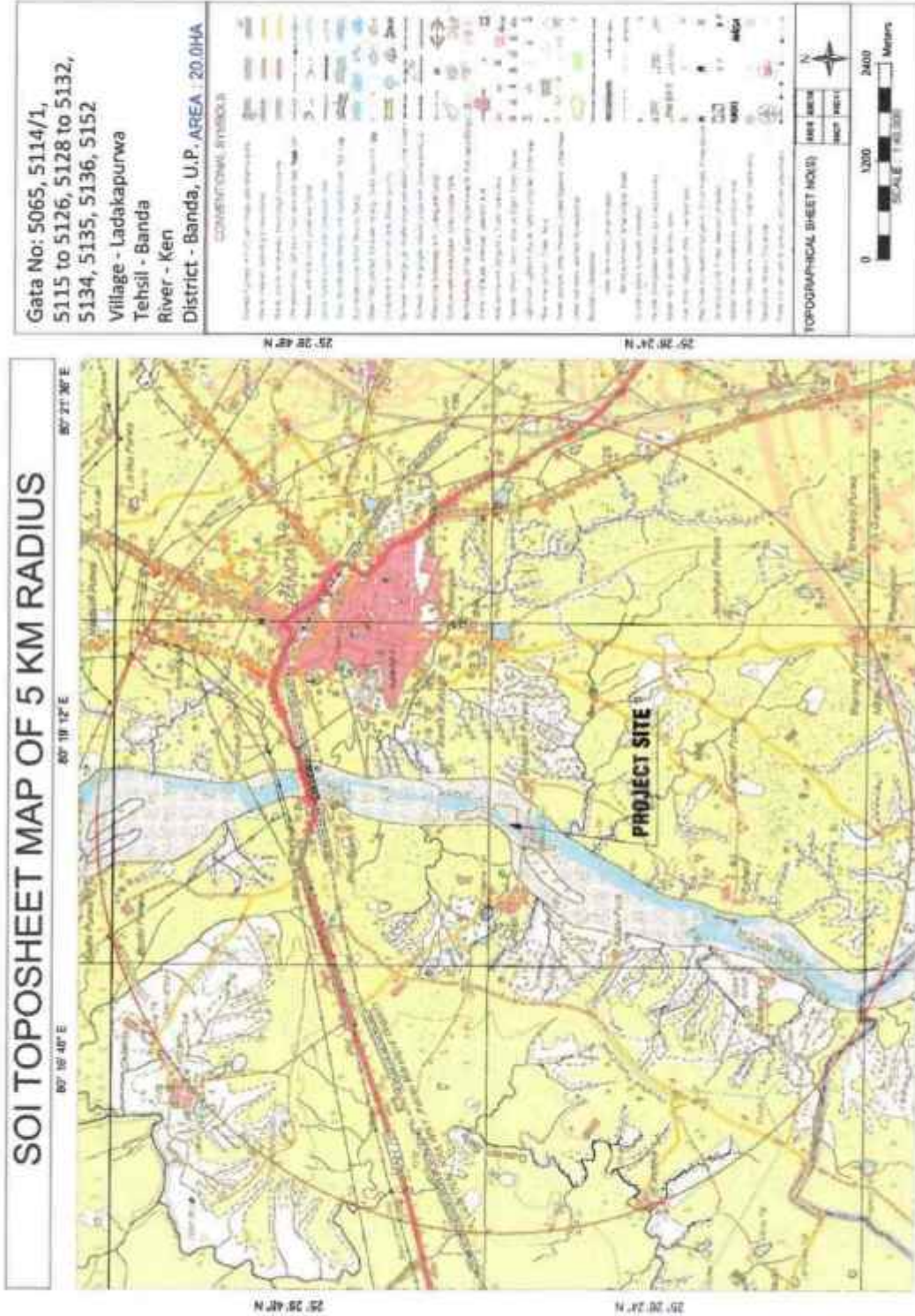
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Ladaka Purwa, Tehsil- Banda, District- Banda, (Uttar Pradesh))



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 55:-

The mining site is situated on the river bank of Yamuna at Gata No. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3, is having an area of 18.5 Ha Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25° 46' 38.910" N	80° 34' 9.600" E
B	25° 46' 40.600" N	80° 34' 26.490" E
C	25° 46' 18.170" N	80° 34' 20.320" E
D	25° 46' 19.260" N	80° 34' 16.590" E

Environmental Sensitivity Analysis

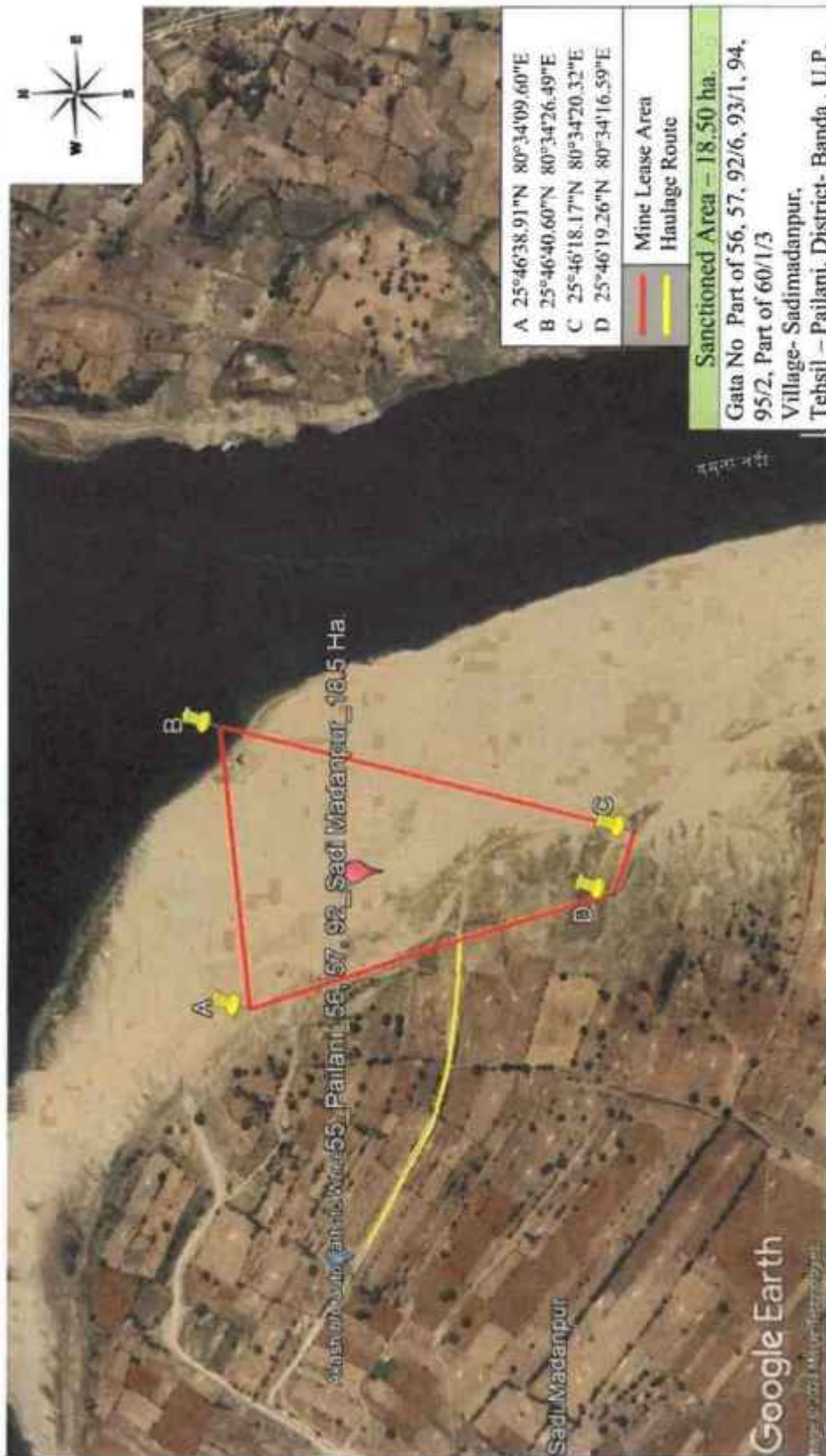
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (SH)	3.7	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.29	10m	10m	No
6.	Bridge or Embankment	3.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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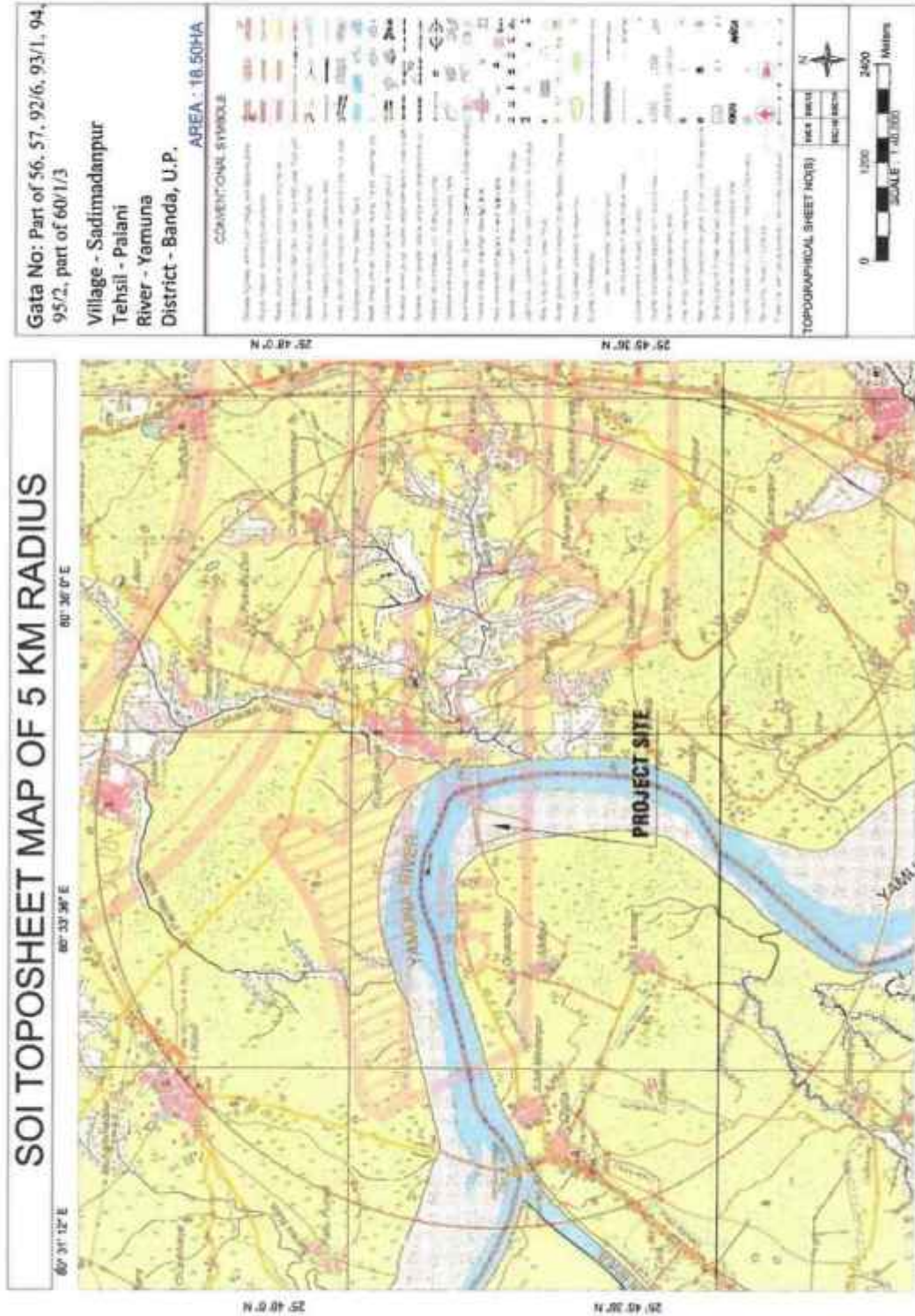
Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village- Sadimadanpur, Tehsil - Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 56:-

The mining site is situated on the river bank of Ken at Gata No. Part of 356 (Khand No.01), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 37.900" N	80° 22' 5.400" E
B	25° 40' 46.000" N	80° 22' 15.300" E
C	25° 40' 40.500" N	80° 22' 26.160" E
D	25° 40' 28.500" N	80° 22' 9.060" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMCCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMCCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	21.2	50m	50m	No
3.	Road (MDR)	3.1	50m	25m	No
4.	Railway Station	22.4	100m	100m	No
5.	Chak Road	0.37	10m	10m	No
6.	Bridge or Embankment	12.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

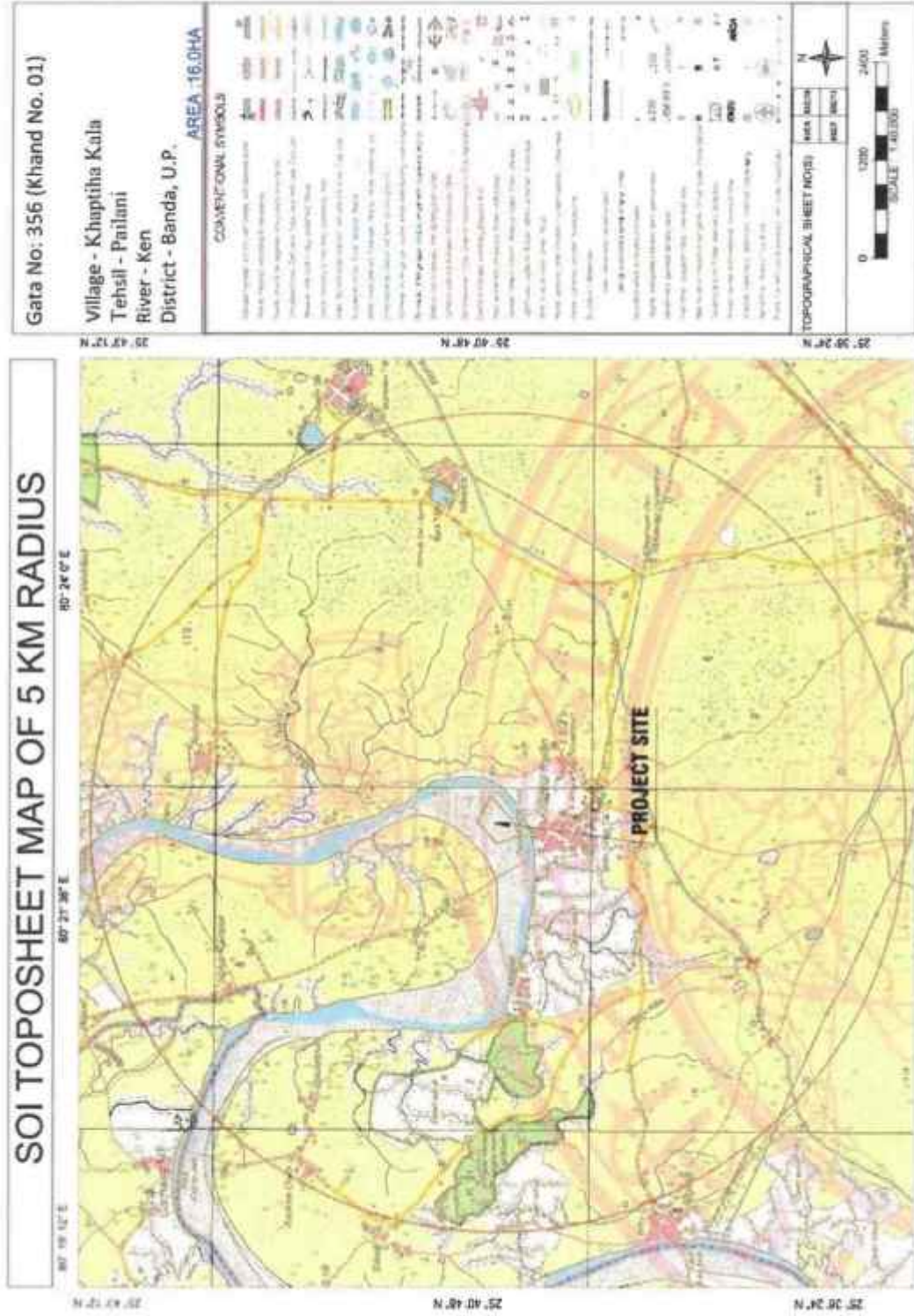
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DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khapthha Kalan, Khand-01, Tehsil - Pailani, District- Banda, Uttar Pradesh





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Site- 57:-

The mining site is situated on the river bank of Ken at Gata No. Part of 356 (Khand No.02), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 1.020" N	80° 22' 16.900" E
B	25° 41' 1.740" N	80° 22' 22.130" E
C	25° 40' 40.500" N	80° 22' 26.160" E
D	25° 40' 46.500" N	80° 22' 14.600" E
E	25° 40' 56.700" N	80° 22' 16.500" E
F	25° 40' 57.200" N	80° 22' 18.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCRC 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCRC, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.72	50m	50m	No
2.	Hospital	21.5	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	23.3	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge or Embankment	11.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

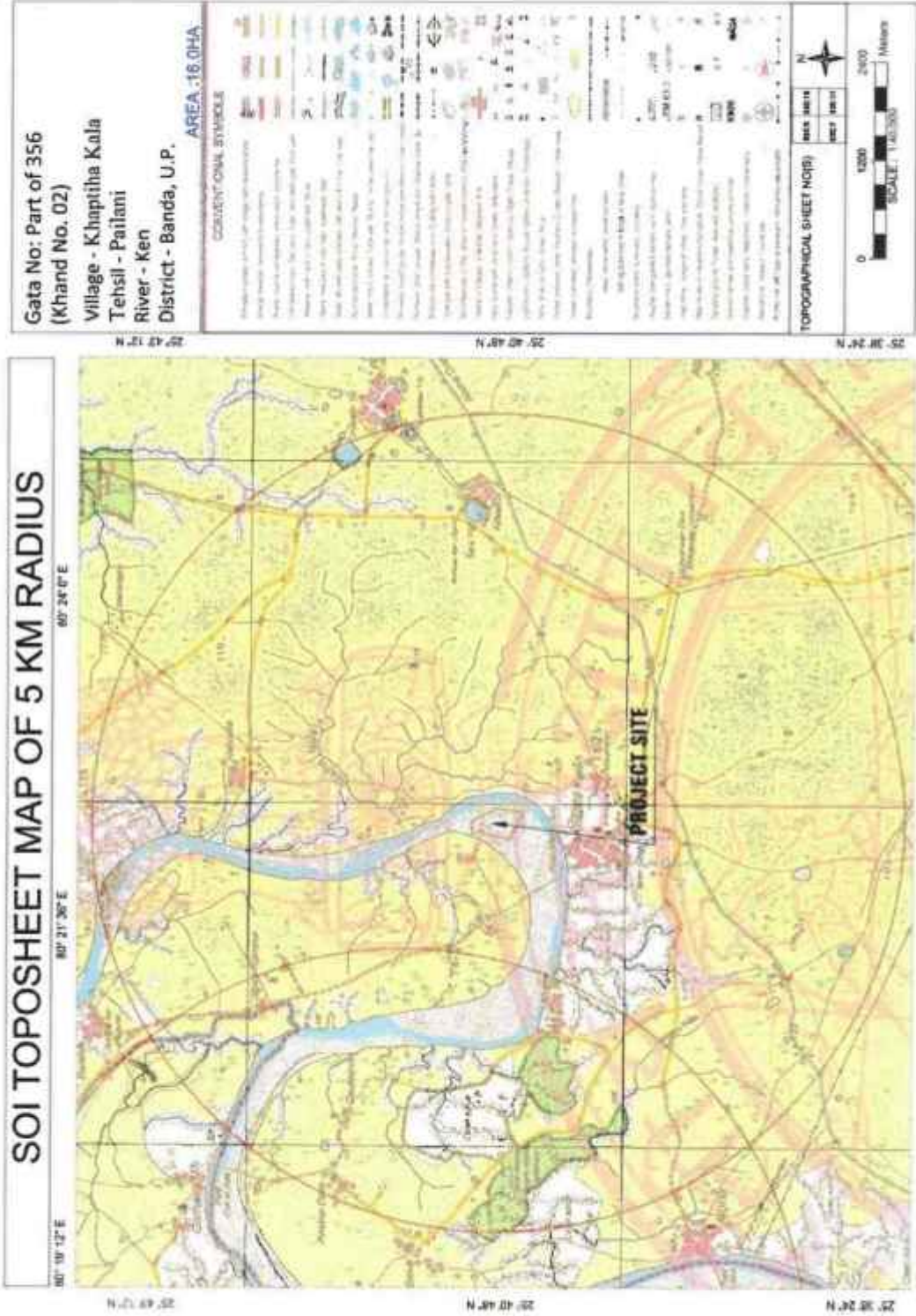
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khaptiha Kalan, Khand-02, Tehsil - Pallani, District- Banda, Uttar Pradesh



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Site- 58:-

The mining site is situated on the river bank of Ken at Gata No. Part of 100 (Khand No.02), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 40.300" N	80° 21' 15.700" E
B	25° 40' 38.510" N	80° 21' 19.670" E
C	25° 40' 32.640" N	80° 21' 40.400" E
D	25° 40' 27.830" N	80° 21' 39.120" E
E	25° 40' 29.340" N	80° 21' 33.170" E
F	25° 40' 29.810" N	80° 21' 27.280" E
G	25° 40' 30.810" N	80° 21' 20.050" E
H	25° 40' 30.680" N	80° 21' 13.310" E
I	25° 40' 33.600" N	80° 21' 11.000" E
J	25° 40' 34.360" N	80° 21' 9.440" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.75	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	22.1	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge or Embankment	12.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

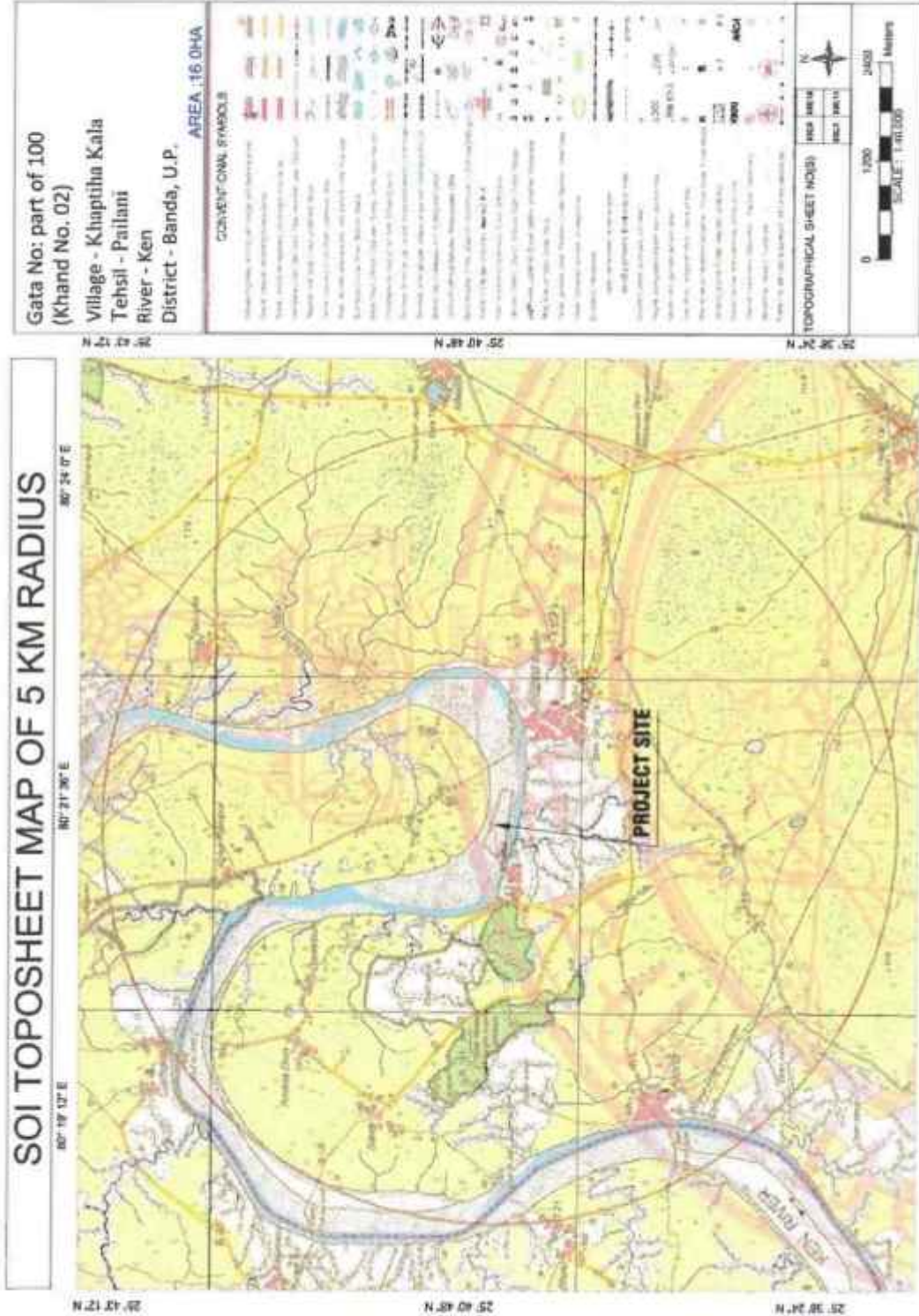
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khapthiha Kalan, Khand-02, Tehsil - Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 59:-

The mining site is situated on the river bank of Ken at Gata No. 62, 63/1, is having an area of 17.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 3.460" N	80° 21' 4.410" E
B	25° 40' 53.990" N	80° 21' 4.410" E
C	25° 40' 47.460" N	80° 20' 59.680" E
D	25° 40' 50.350" N	80° 20' 54.750" E
E	25° 40' 48.930" N	80° 20' 53.000" E
F	25° 40' 39.030" N	80° 20' 59.060" E
G	25° 40' 37.370" N	80° 20' 57.290" E
G1	25° 40' 50.960" N	80° 20' 49.340" E
H	25° 40' 59.250" N	80° 20' 48.210" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.93	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	5.0	50m	25m	No
4.	Railway Station	22.1	100m	100m	No
5.	Chak Road	0.42	10m	10m	No
6.	Bridge or Embankment	12.2	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

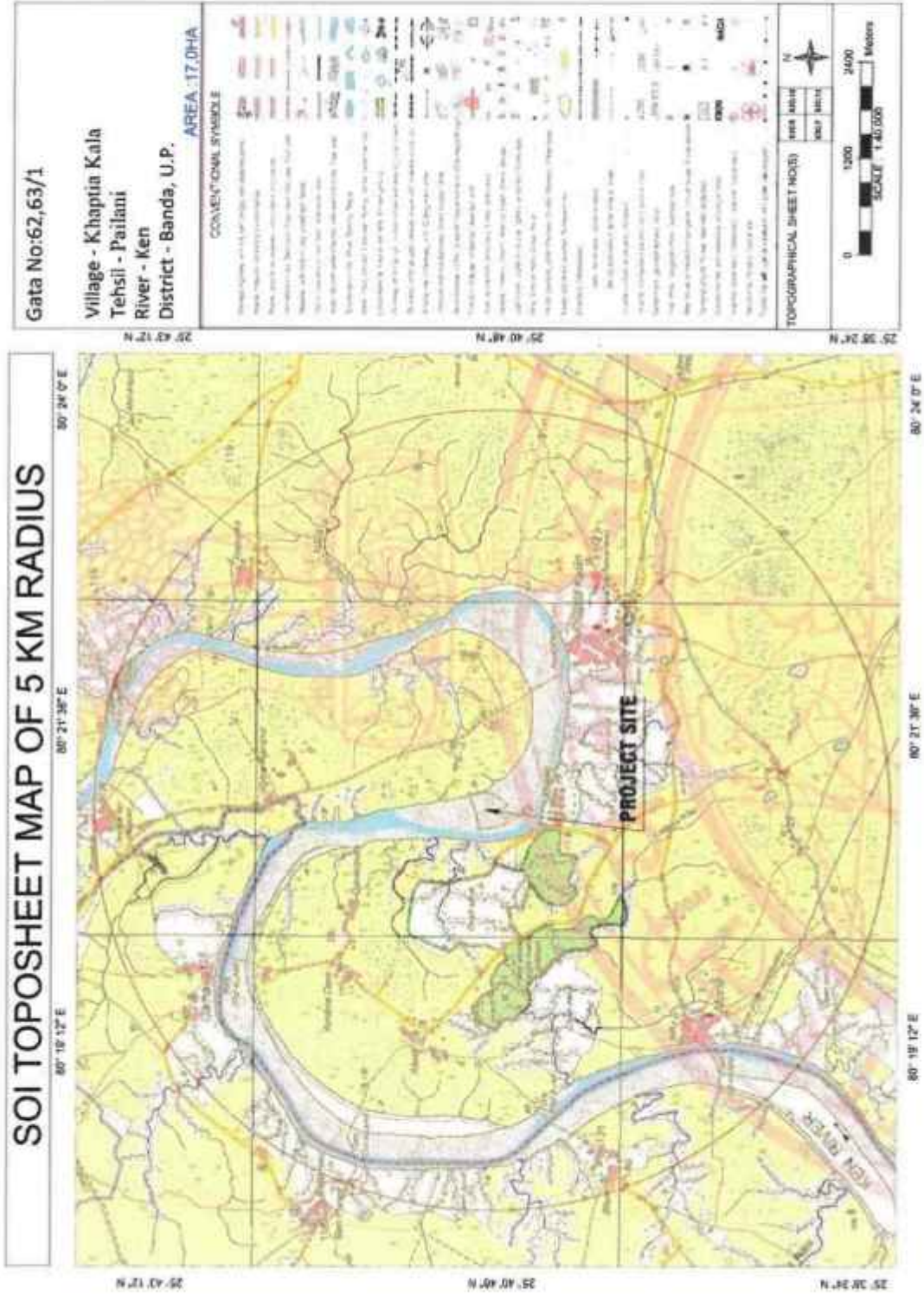
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khapattha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh



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Site- 60:-

The mining site is situated on the river bank of Ken at Gata No. 426/7, is having an area of 8.724 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 54.297" N	80° 21' 55.238" E
B	25° 41' 54.272" N	80° 21' 56.974" E
C	25° 41' 50.414" N	80° 21' 58.045" E
D	25° 41' 46.758" N	80° 21' 59.110" E
E	25° 41' 40.341" N	80° 22' 5.269" E
F	25° 41' 4.158" N	80° 22' 24.796" E
G	25° 41' 3.893" N	80° 22' 23.924" E
H	25° 41' 4.670" N	80° 22' 23.201" E
I	25° 41' 4.612" N	80° 22' 22.767" E
J	25° 41' 10.111" N	80° 22' 19.996" E
K	25° 41' 10.010" N	80° 22' 19.566" E
L	25° 41' 12.216" N	80° 22' 18.424" E
M	25° 41' 11.974" N	80° 22' 16.989" E
N	25° 41' 13.137" N	80° 22' 15.940" E
O	25° 41' 13.754" N	80° 22' 15.669" E
P	25° 41' 14.223" N	80° 22' 16.929" E
Q	25° 41' 20.560" N	80° 22' 13.431" E
R	25° 41' 21.327" N	80° 22' 13.504" E
S	25° 41' 21.224" N	80° 22' 12.936" E
T	25° 41' 34.757" N	80° 22' 4.960" E
U	25° 41' 42.432" N	80° 22' 0.596" E
V	25°41'44.64"N	80°21'59.74"E
W	25° 41' 47.990" N	80° 21' 57.910" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

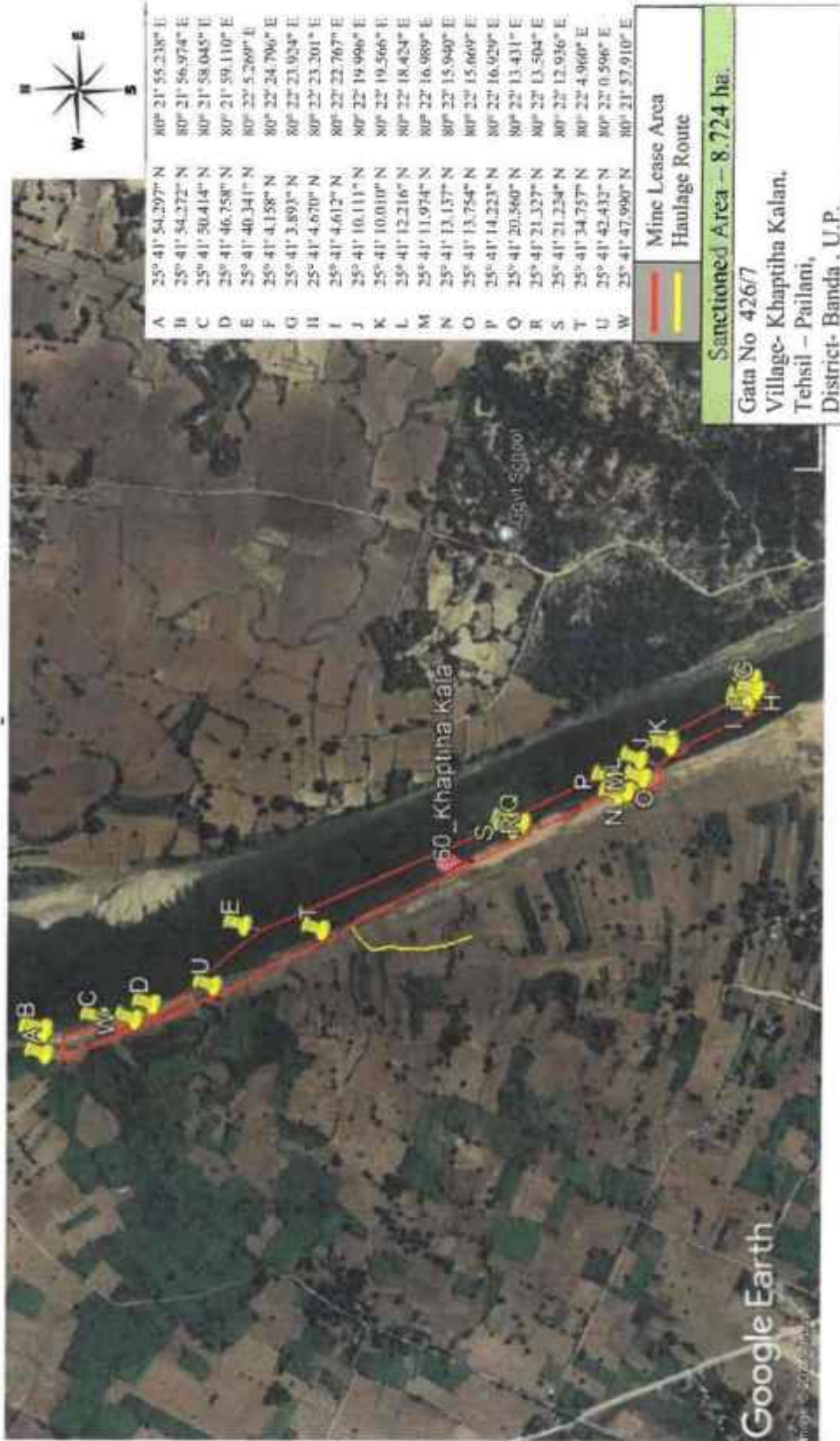
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	21.8	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	23.3	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge or Embankment	18.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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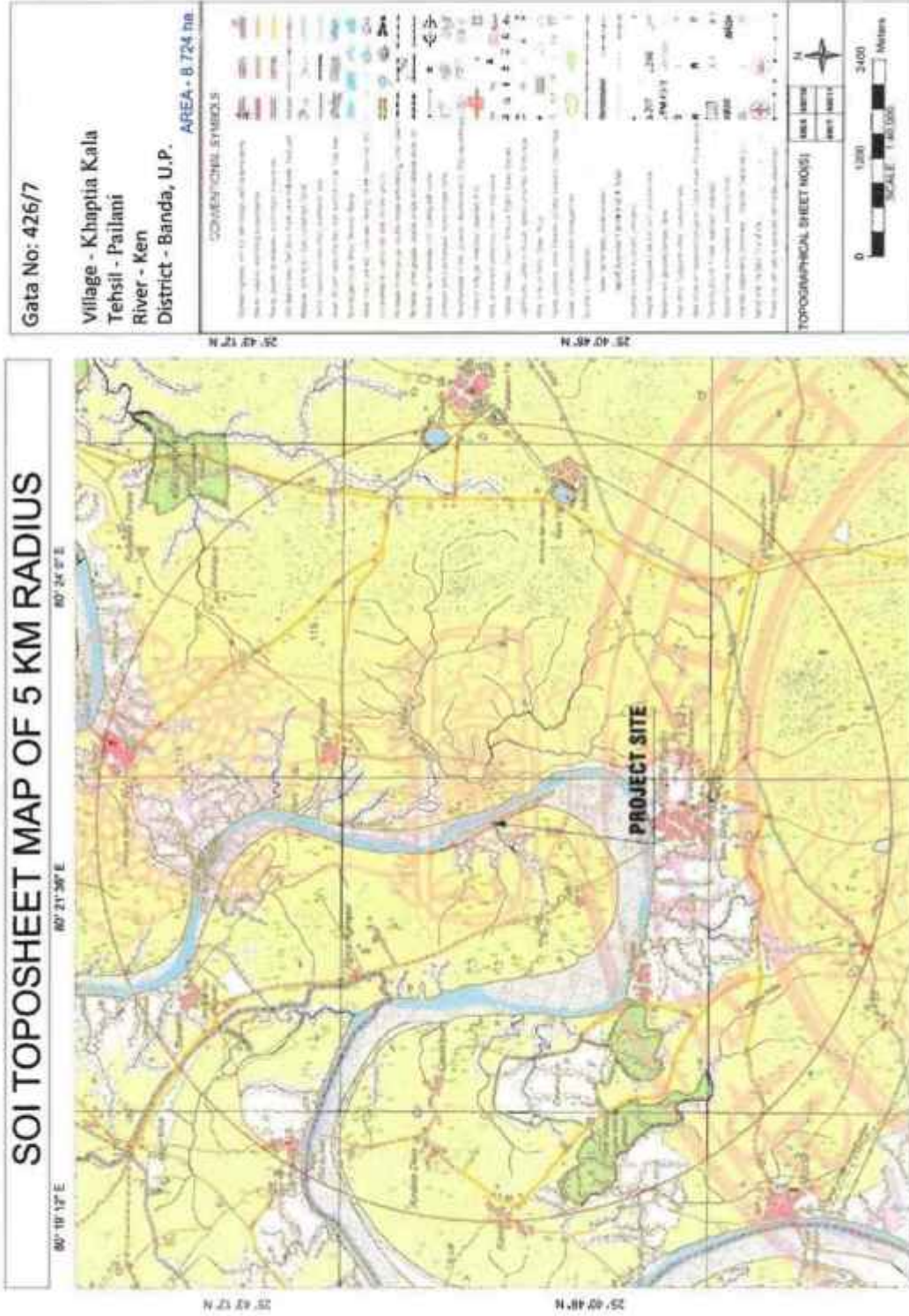
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khaptha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh



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Site- 61:-

The mining site is situated on the river bank of Ken at Gata No. Part of 100 (Khand no. 03), is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 32.640" N	80° 21' 40.400" E
A'	25° 40' 33.840" N	80° 21' 54.730" E
B	25° 40' 36.120" N	80° 22' 6.060" E
C	25° 40' 28.470" N	80° 22' 9.080" E
D	25° 40' 27.830" N	80° 21' 39.120" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.78	50m	50m	No
2.	Hospital	20.7	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	22.2	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge or Embankment	12.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

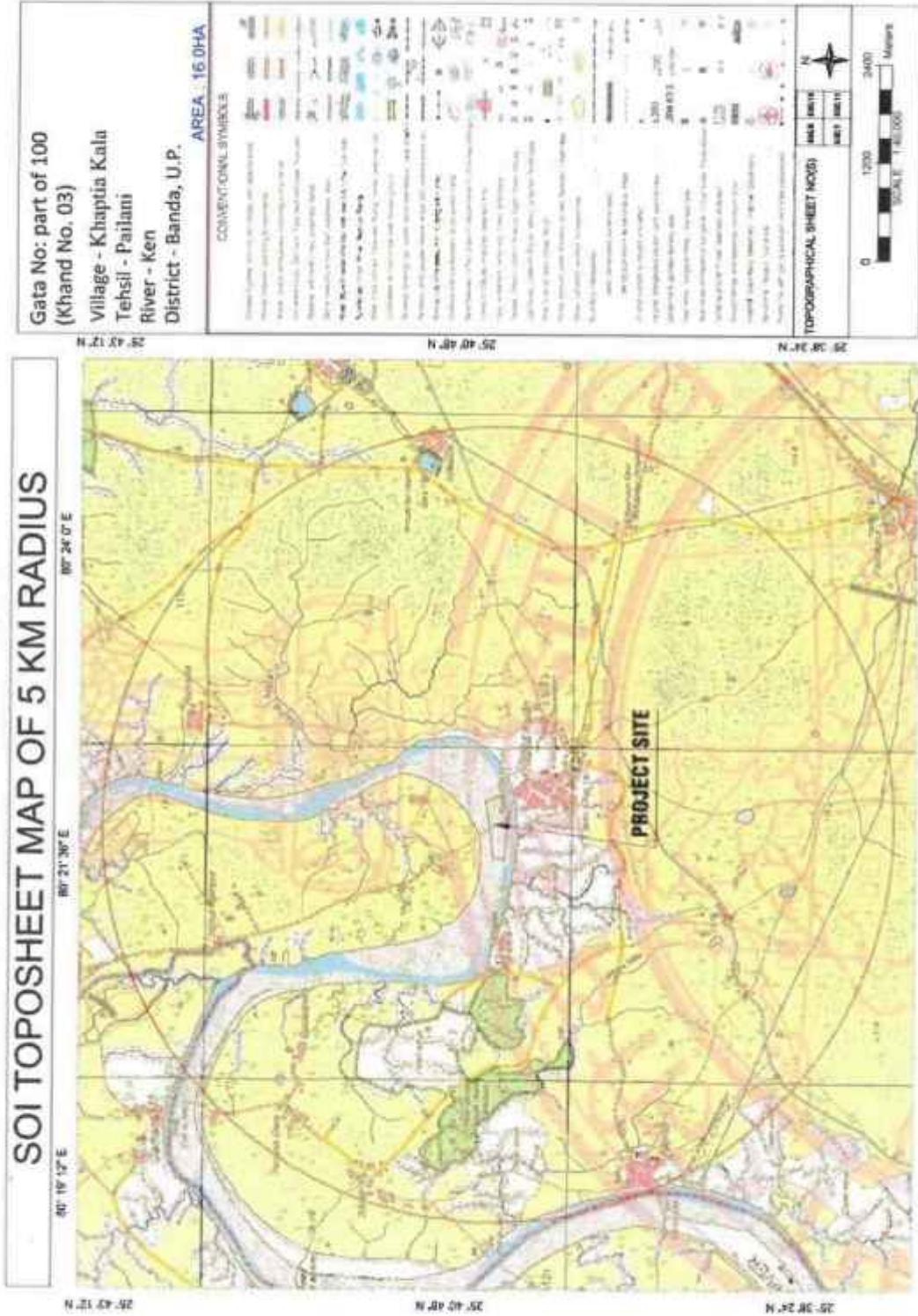
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khaptiha Kalan, Khand-03, Tehsil - Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 62:-

The mining site is situated on the river bank of Ken at Gata No. Part of 100 (Khand no. 01) is having an area of 16.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 40' 53.990" N	80° 21' 4.410" E
B	25° 40' 39.860" N	80° 21' 18.280" E
C	25° 40' 32.980" N	80° 21' 13.380" E
D	25° 40' 47.760" N	80° 20' 59.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.67	50m	50m	No
2.	Hospital	20.8	50m	50m	No
3.	Road (MDR)	4.5	50m	25m	No
4.	Railway Station	22.2	100m	100m	No
5.	Chak Road	0.22	10m	10m	No
6.	Bridge or Embankment	12.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

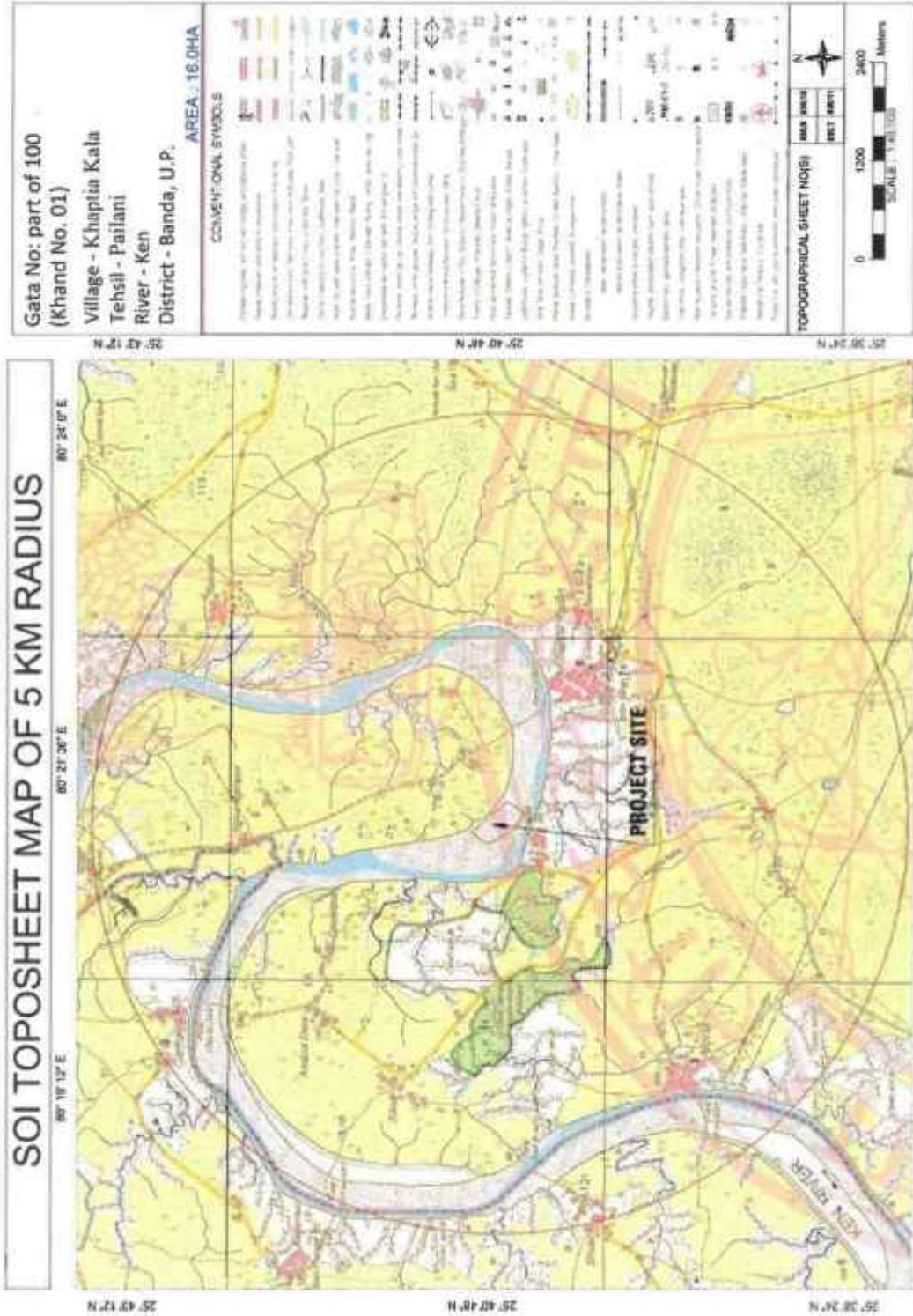
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Khaptiha Kalan, Khand-01, Tehsil - Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 63:-

The mining site is situated on the river bank of Ken at Gata No. 455 is having an area of 23.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 42' 33.600" N	80° 22' 9.240" E
A1	25° 42' 20.400" N	80° 22' 10.200" E
A2	25° 42' 1.170" N	80° 22' 6.830" E
A3	25° 42' 0.670" N	80° 22' 7.270" E
A4	25° 41' 58.320" N	80° 22' 7.510" E
A5	25° 41' 58.350" N	80° 22' 7.180" E
A6	25° 41' 57.070" N	80° 22' 7.330" E
A7	25° 41' 56.980" N	80° 22' 7.581" E
A8	25° 41' 56.100" N	80° 22' 7.750" E
A9	25° 41' 56.370" N	80° 22' 7.770" E
A10	25°41'56.36"N	80°22'7.95"E
A11	25°41'56.07"N	80°22'8.02"E
A12	25°41'56.12"N	80°22'8.20"E
A13	25°41'52.46"N	80°22'8.85"E
A14	25°41'52.06"N	80°22'8.30"E
B	25° 41' 46.740" N	80° 22' 8.880" E
B1	25° 41' 46.880" N	80° 22' 8.140" E
C	25° 41' 46.320" N	80° 22' 7.140" E
C1	25° 41' 53.350" N	80° 22' 2.830" E
C2	25° 42' 3.250" N	80° 22' 0.810" E
C3	25° 42' 14.130" N	80° 22' 0.890" E
C4	25° 42' 22.260" N	80° 22' 2.380" E
D	25° 42' 26.520" N	80° 22' 4.440" E

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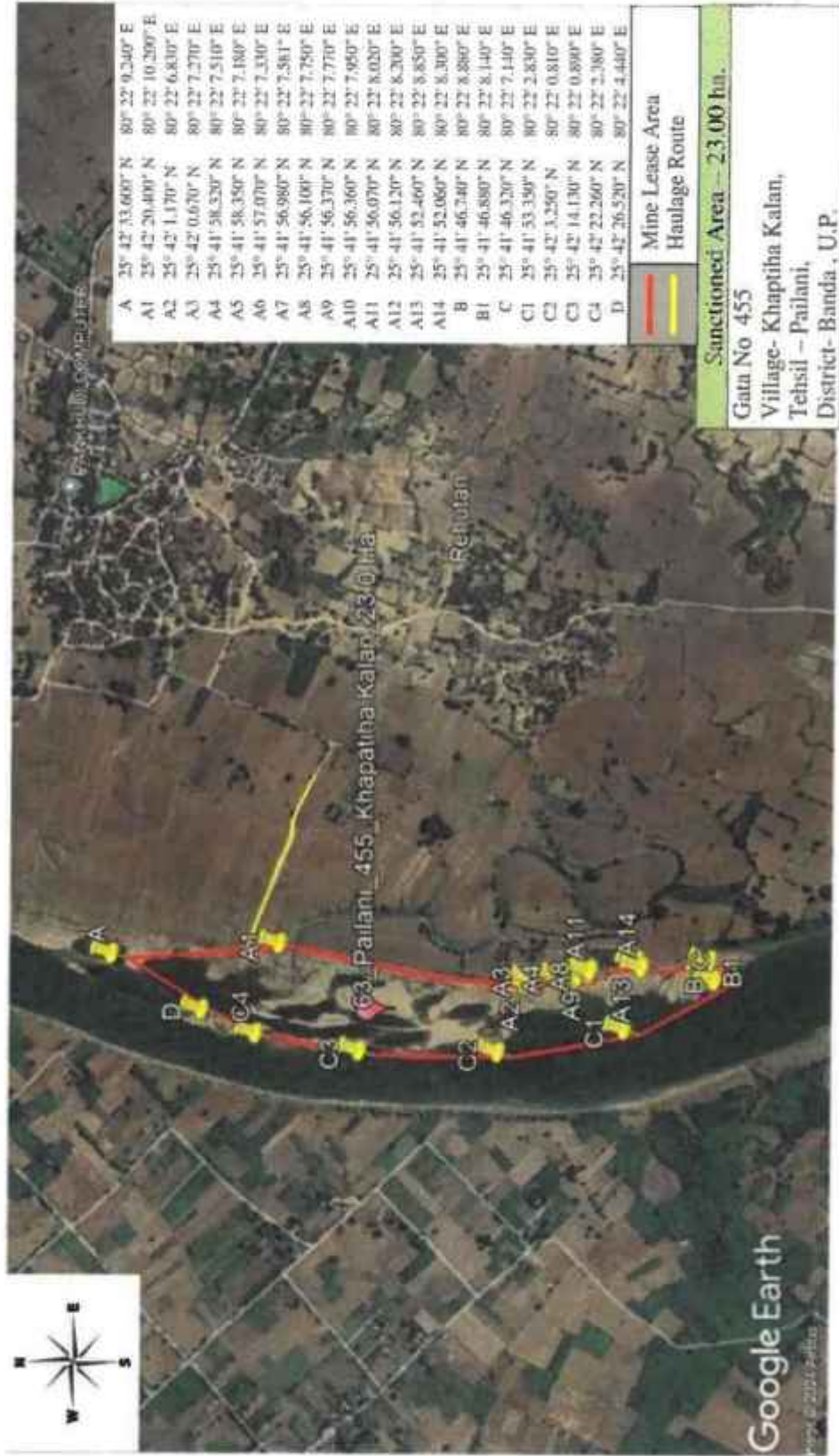
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

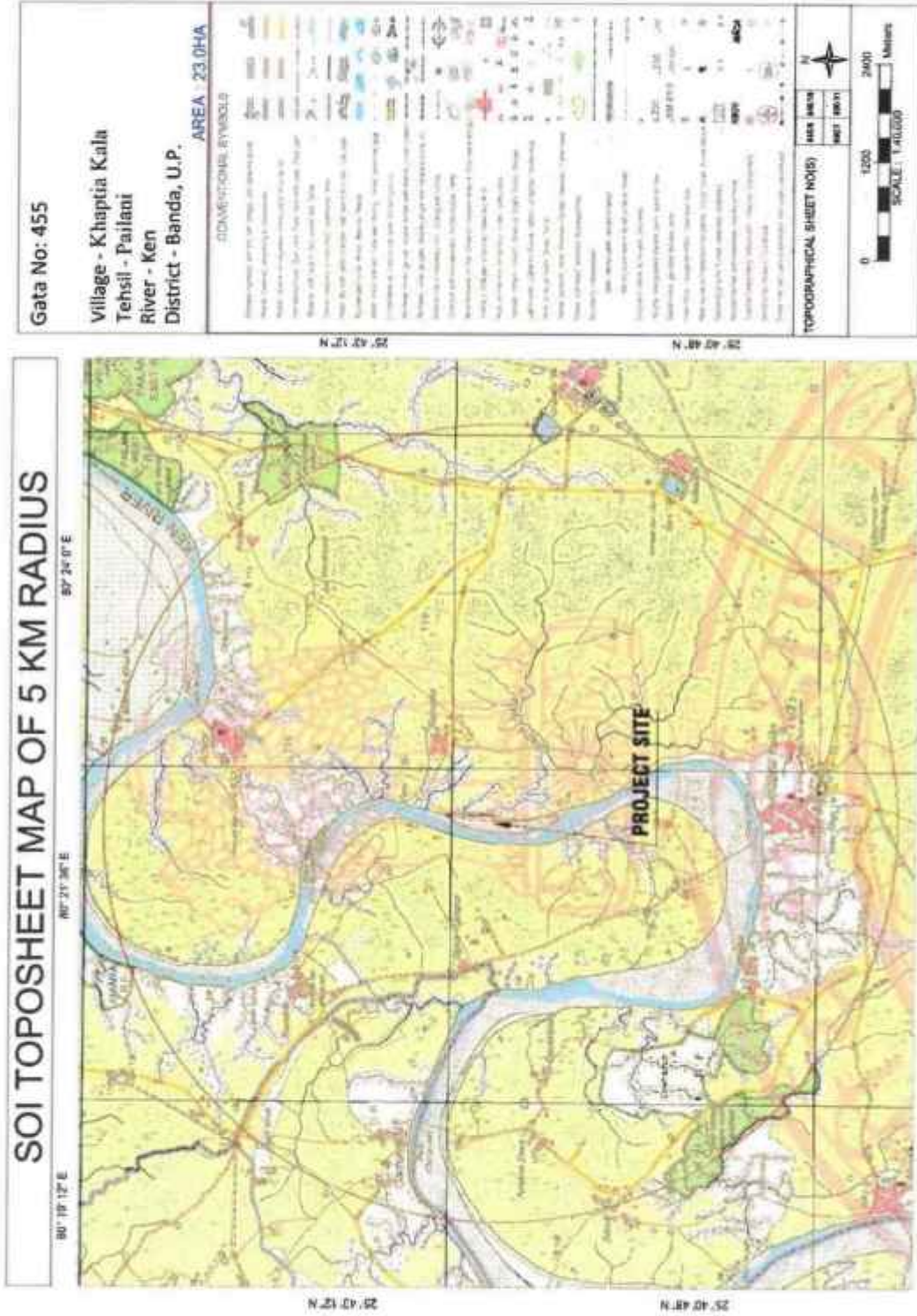
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	23.0	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	23.75	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge or Embankment	8.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site
River Bed Morrum Mining- Ken River, Village- Khaptiha Kalan, Tehsil - Pallani, District- Banda, Uttar Pradesh



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Site- 64:-

The mining site is situated on the river bank of Ken at Gata No. 61/3 is having an area of 20.0 Ha Village- Khaptiha Kala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khaptiha Kala

Pillar No.	Latitude	Longitude
A	25° 41' 34.920" N	80° 20' 48.780" E
B	25° 41' 35.580" N	80° 20' 54.060" E
C	25° 41' 23.220" N	80° 20' 57.300" E
C1	25° 41' 17.220" N	80° 20' 58.200" E
D	25° 41' 5.400" N	80° 21' 0.300" E
E	25° 41' 1.020" N	80° 20' 46.980" E
F	25° 41' 17.640" N	80° 20' 47.580" E
G	25° 41' 23.100" N	80° 20' 50.880" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	21.6	50m	50m	No
3.	Road (MDR)	5.7	50m	25m	No
4.	Railway Station	22.1	100m	100m	No
5.	Chak Road	0.75	10m	10m	No
6.	Bridge or Embankment	17.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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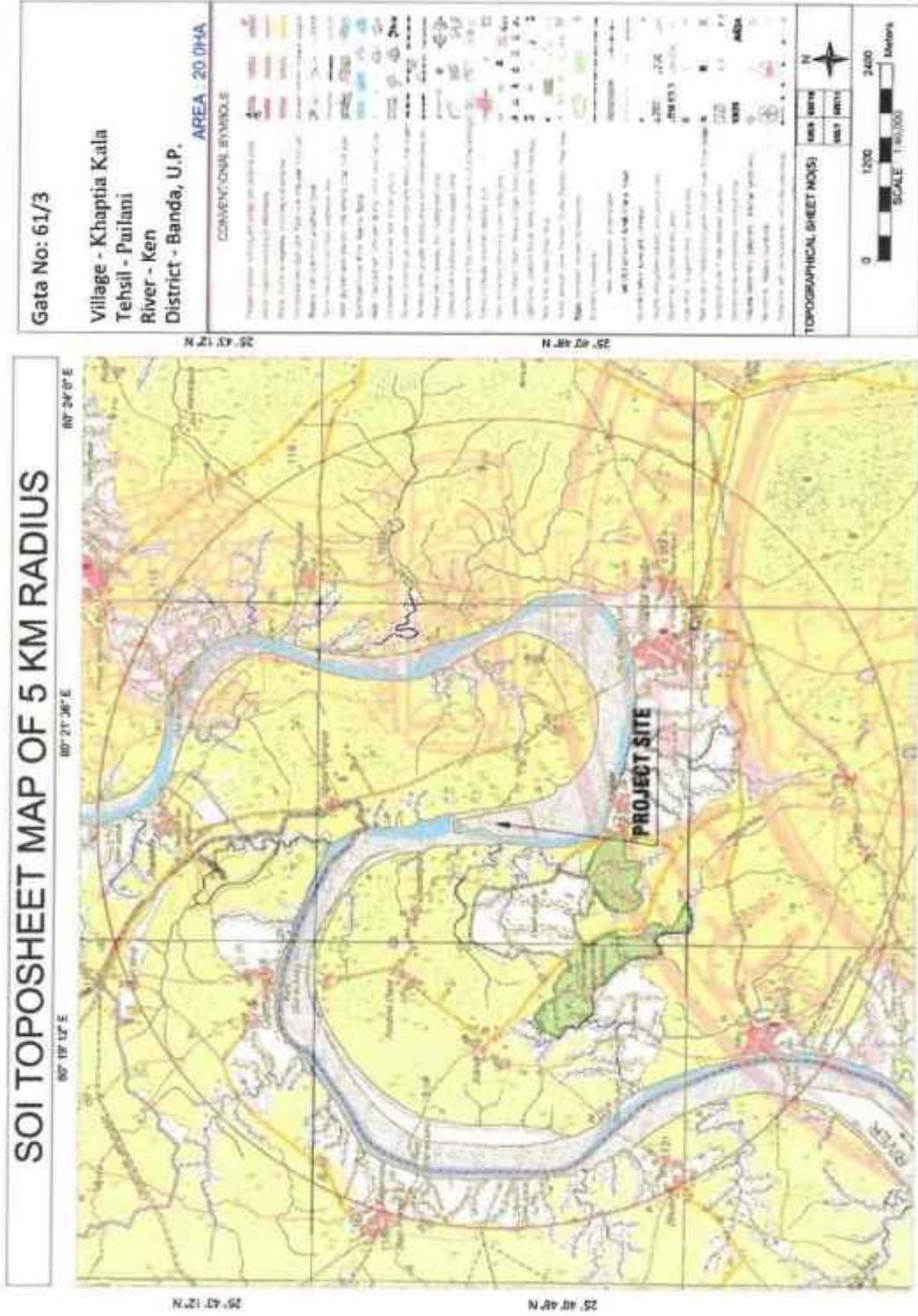
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site
River Bed Morrum Mining- Ken River, Village- Khaptiha Kalan, Tehsil - Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 65:-

The mining site is situated on the river bank of Ken at Gata No. 2/1, 2/2, 2/4 is having an area of 5.80 Ha Village- Khairai, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khairai

Pillar No.	Latitude	Longitude
A	25° 42' 5.030" N	80° 20' 38.150" E
B	25° 41' 35.870" N	80° 20' 43.790" E
C	25° 41' 40.500" N	80° 20' 43.990" E
D	25° 42' 3.560" N	80° 20' 42.080" E
E	25° 42' 6.040" N	80° 20' 42.990" E
F	25° 42' 6.480" N	80° 20' 41.970" E

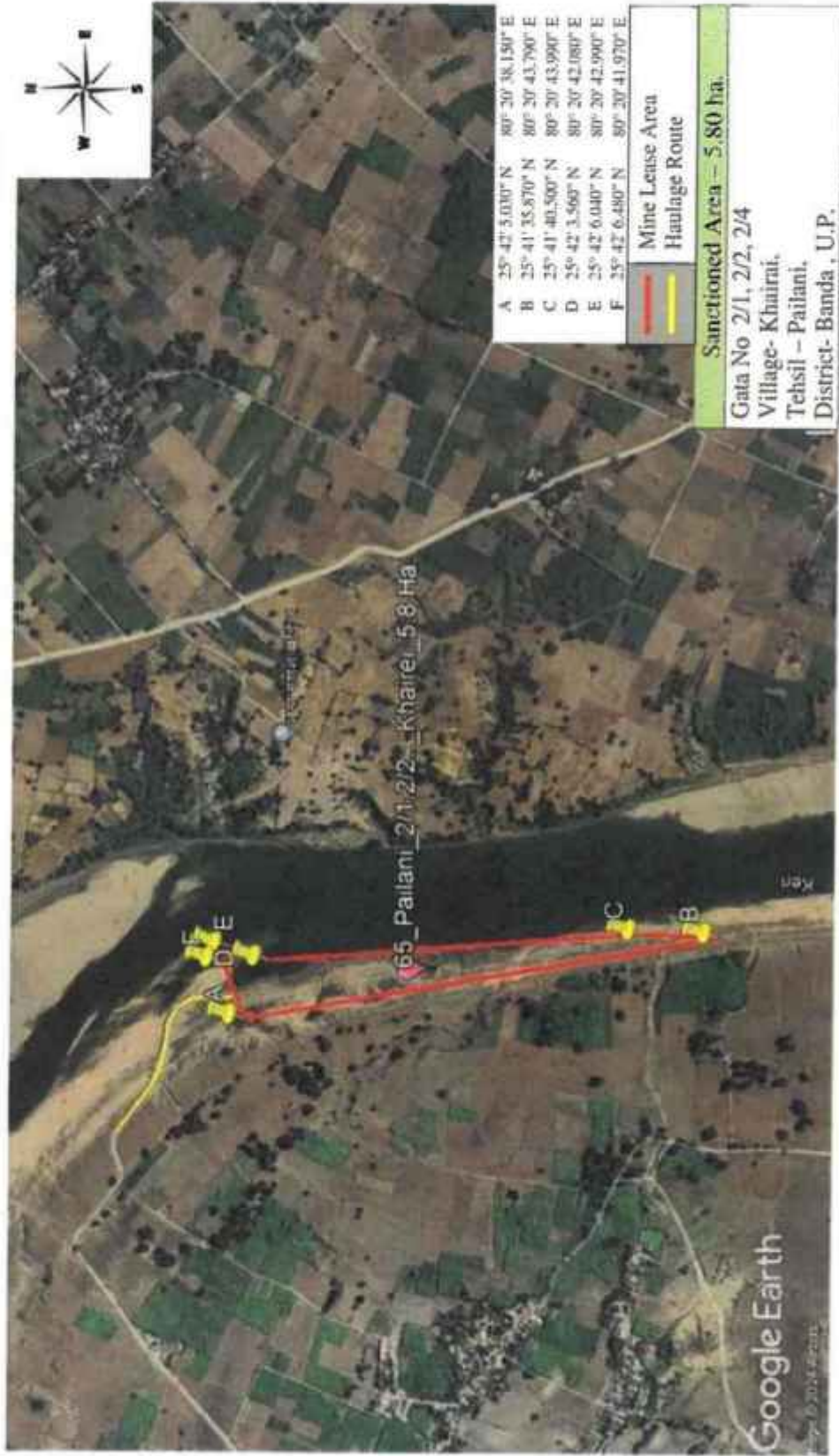
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	22.4	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	21.6	100m	100m	No
5.	Chak Road	0.39	10m	10m	No
6.	Bridge or Embankment	11.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

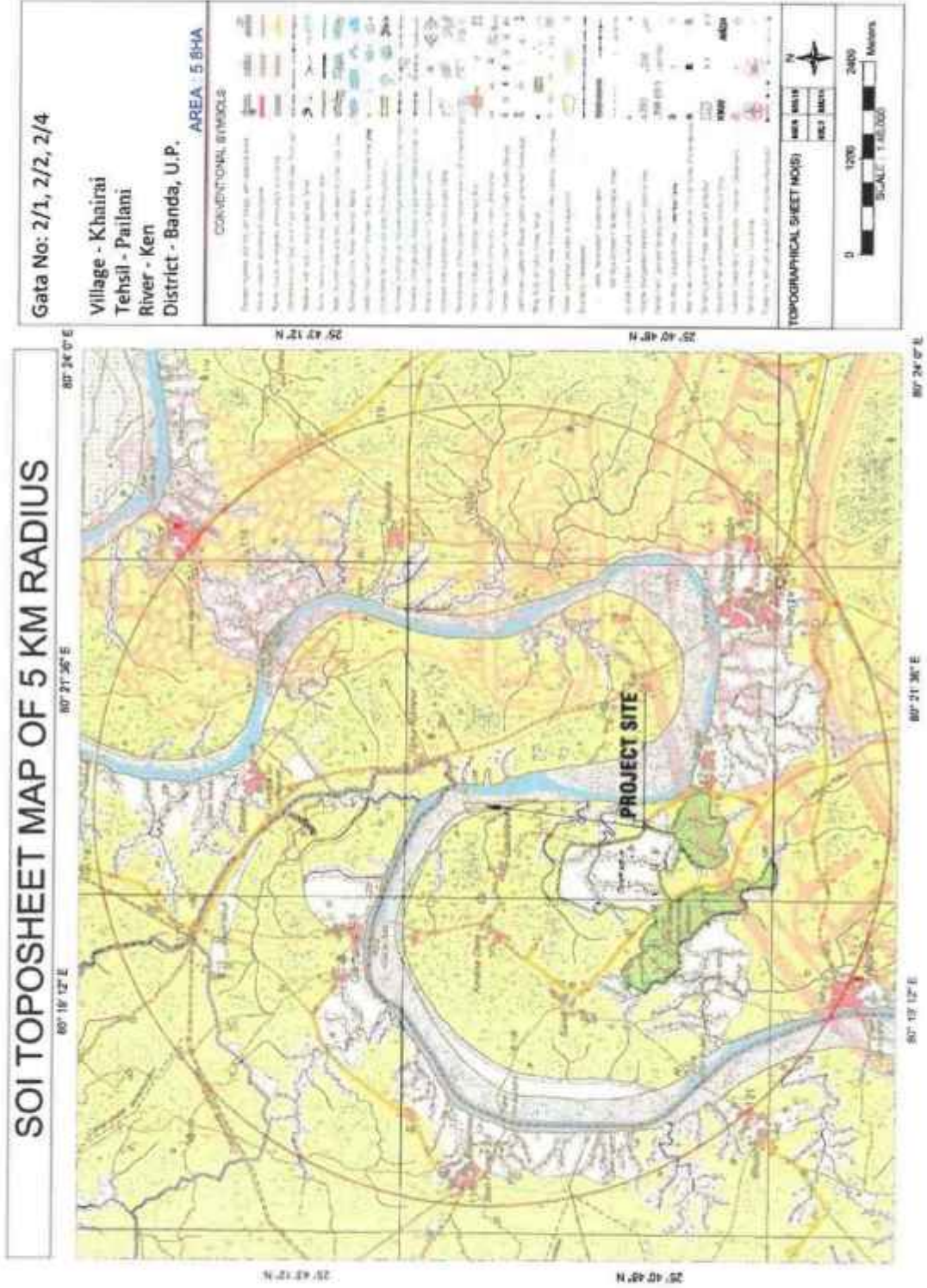
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of Mining Site
River Bed Morrum Mining- Ken River, Village- Khairai, Tehsil - Pallani, District- Banda, Uttar Pradesh



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Site- 66:-

The mining site is situated on the river bank of Ken at Gata No. 122/7 & 111/2 (Khand-2) is having an area of 13.00 Ha Village- Barehata Khadar, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barehata Khadar (Khand-2)

Pillar No.	Latitude	Longitude
A	25°43'18.68"N	80°21'55.89"E
B	25°43'18.65"N	80°22'1.42"E
C	25°43'14.96"N	80°22'5.80"E
D	25°43'3.16"N	80°22'11.96"E
E	25°42'53.50"N	80°22'11.74"E
F	25°42'54.36"N	80°22'6.57"E
G	25°43'7.64"N	80°22'4.22"E
H	25°43'8.92"N	80°22'1.70"E
I	25°43'12.68"N	80°21'58.44"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	22.7	50m	50m	No
3.	Road (MDR)	2.7	50m	25m	No
4.	Railway Station	22.3	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge or Embankment	8.3	200m	200m	No

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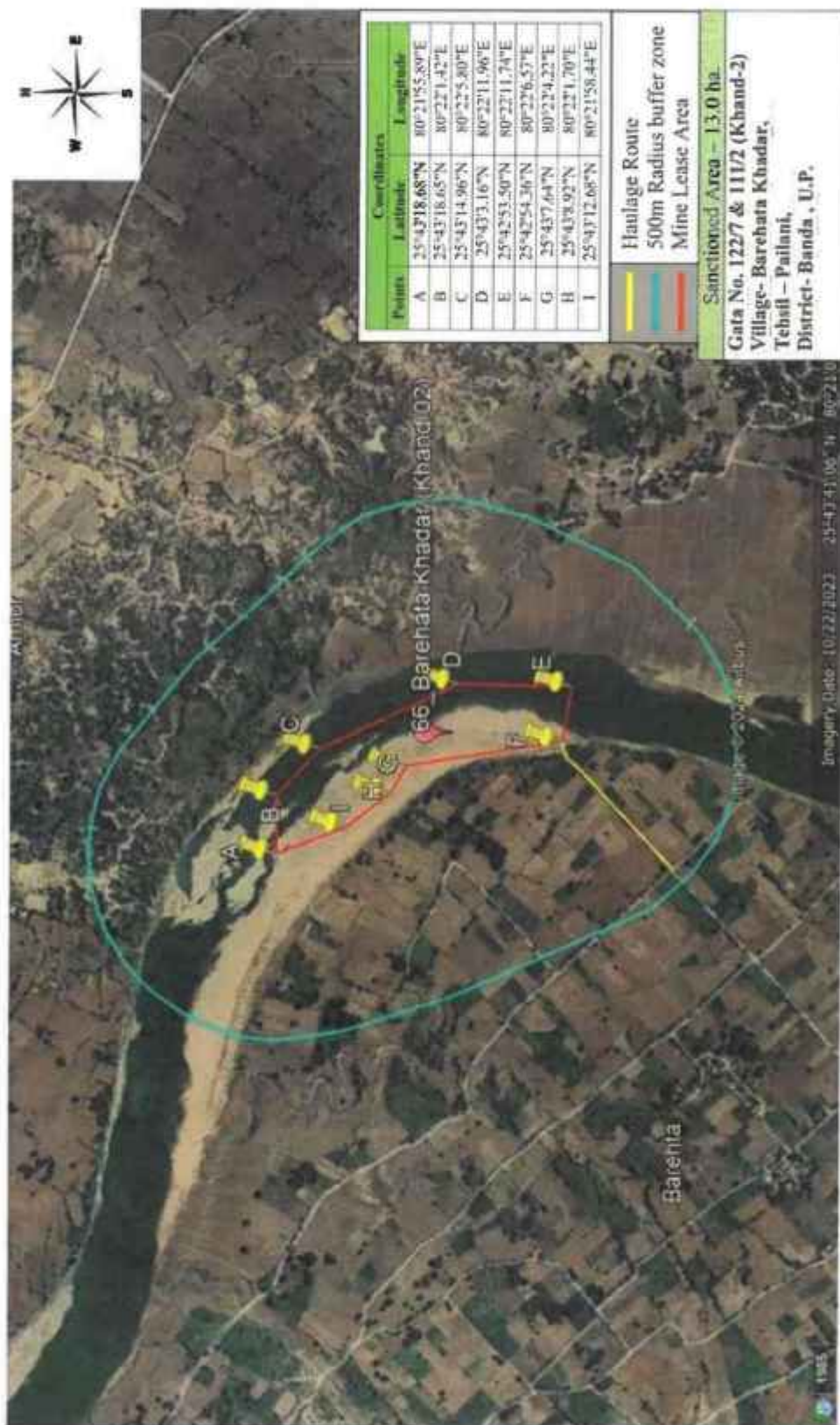
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA



DSR BANDA - [FINAL DRAFT REPORT]

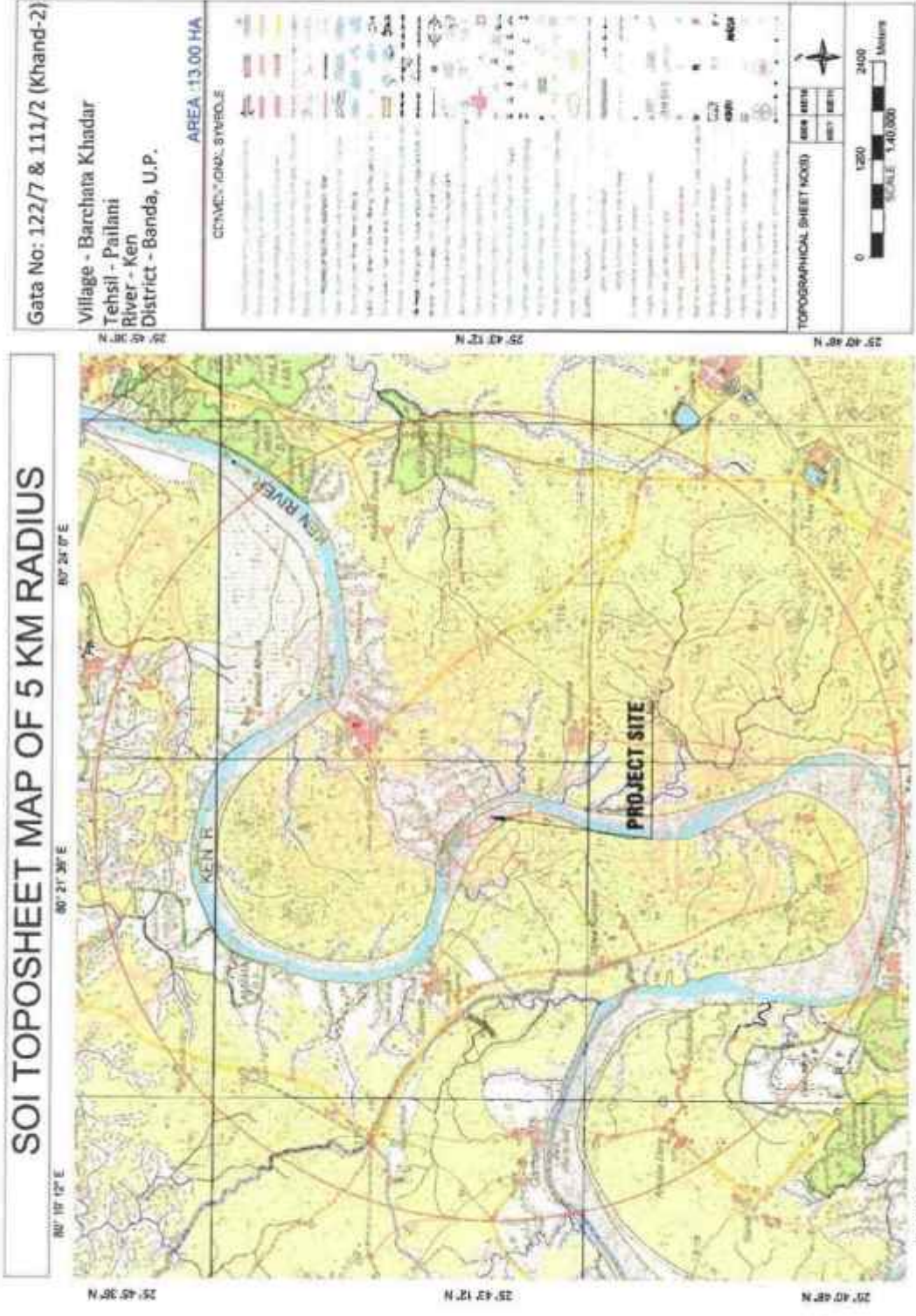
Satellite Imagery of 500m Radius Buffer Zone from Mine Site

(River Bed Morrum Mining- Ken River, Village- Barehata Khadar [Khand-2], Tehsil- Pailani, District- Banda, Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 67:-

The mining site is situated on the river bank of Ken at Gata No. 4is having an area of 10.0 Ha Village- Kolawalraipur, Tehsil-Naraini, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kolawalraipur

Pillar No.	Latitude	Longitude
A	25°15'57.04"N	80°21'37.27"E
B	25°15'43.88"N	80°21'37.12"E
C	25°15'35.59"N	80°21'38.77"E
D	25°15'33.52"N	80°21'35.99"E
F	25°15'54.37"N	80°21'28.81"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

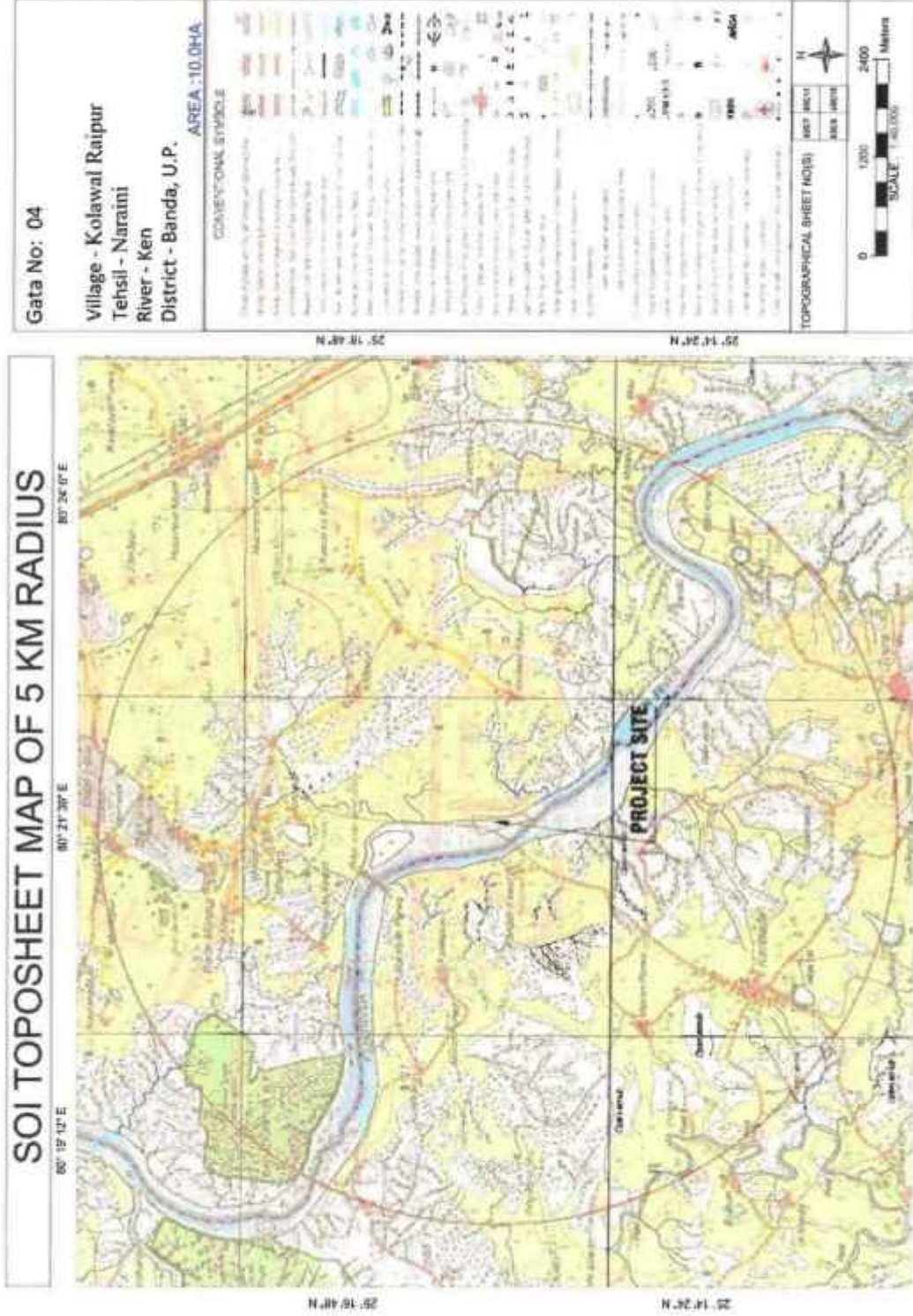
S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	15.4	50m	50m	No
3.	Road (MDR)	5.5	50m	25m	No
4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge or Embankment	1.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Kolawal Raipur, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



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Site- 68:-

The mining site is situated on the river bank of Ken at Gata No. 58, 107, 108, 109, 110, 111, 114 is having an area of 7.053 Ha Village- Madaulikhurd Khadar, Tehsil-Pailani, District-Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Madaulikhurd Khadar

Pillar No.	Latitude	Longitude
A	25° 44' 17.270" N	80° 23' 28.300" E
B	25° 44' 14.830" N	80° 23' 28.400" E
C	25° 44' 12.670" N	80° 23' 17.680" E
D	25° 44' 14.540" N	80° 23' 8.880" E
E	25° 44' 19.060" N	80° 22' 59.150" E
F	25° 44' 20.040" N	80° 22' 59.550" E
G	25° 44' 17.000" N	80° 23' 15.850" E
H	25° 44' 17.790" N	80° 23' 20.630" E
I	25° 44' 15.670" N	80° 23' 20.570" E
J	25° 44' 15.990" N	80° 23' 23.890" E
K	25° 44' 15.200" N	80° 23' 23.870" E
L	25° 44' 15.420" N	80° 23' 25.240" E
M	25° 44' 14.830" N	80° 23' 25.350" E
N	25° 44' 14.990" N	80° 23' 27.050" E
O	25° 44' 17.020" N	80° 23' 27.010" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.8	50m	50m	No
2.	Hospital	24.6	50m	50m	No
3.	Road (MDR)	2.3	50m	25m	No

4.	Railway Station	23.6	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	5.1	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

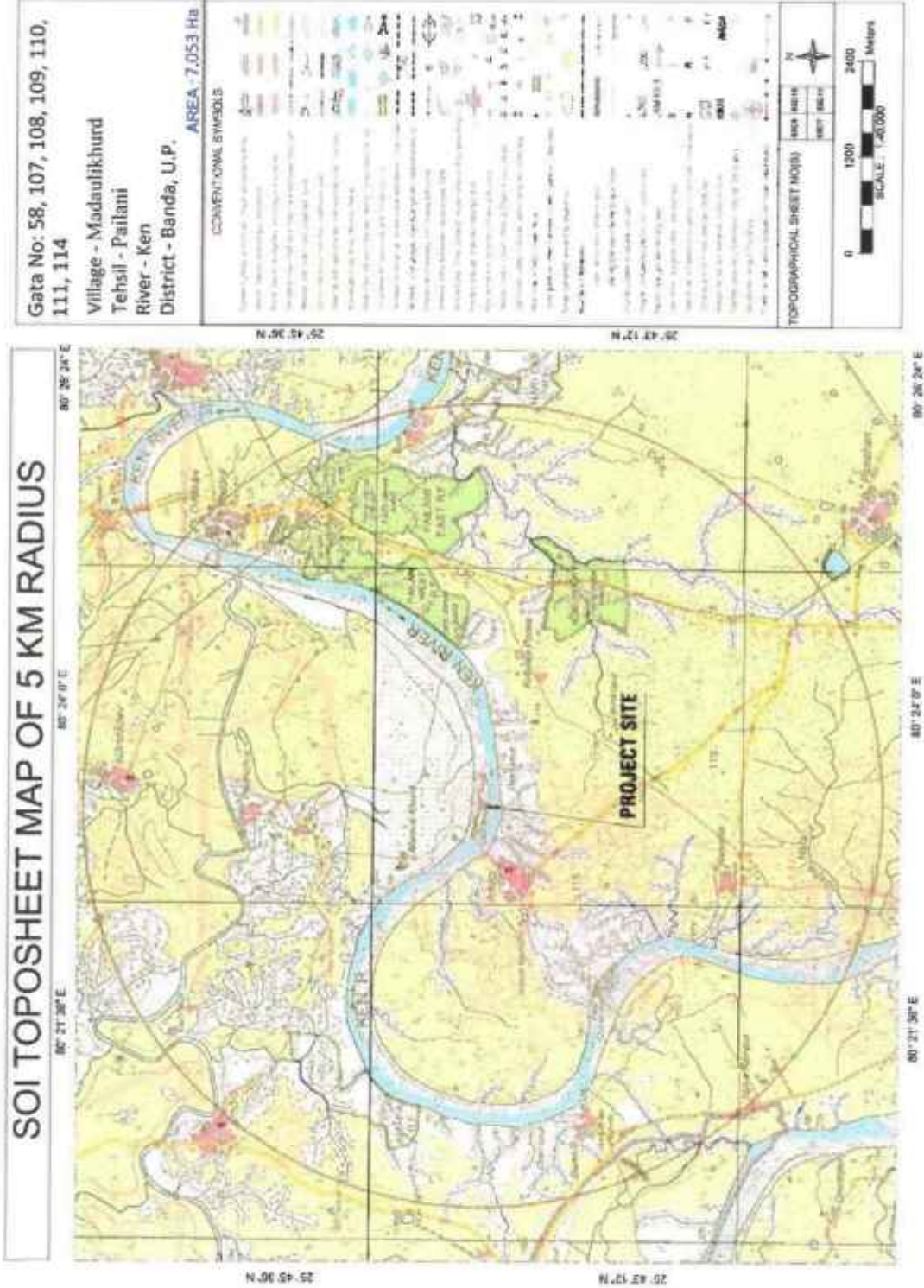
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Madauli Khurd , Tehsil- Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 69:-

The mining site is situated on the river bank of Ken at Gata No. 99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5is having an area of 18.21 HaVillage- Sindhankala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sindhankala

Pillar No.	Latitude	Longitude
A	25° 44' 50.160" N	80° 27' 8.100" E
B	25° 45' 26.760" N	80° 28' 26.880" E
C	25° 45' 25.080" N	80° 28' 28.080" E
D	25° 44' 44.340" N	80° 27' 11.100" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.6	50m	50m	No
2.	Hospital	16.8	50m	50m	No
3.	Road (MDR)	3.0	50m	25m	No
4.	Railway Station	28.1	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge or Embankment	3.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

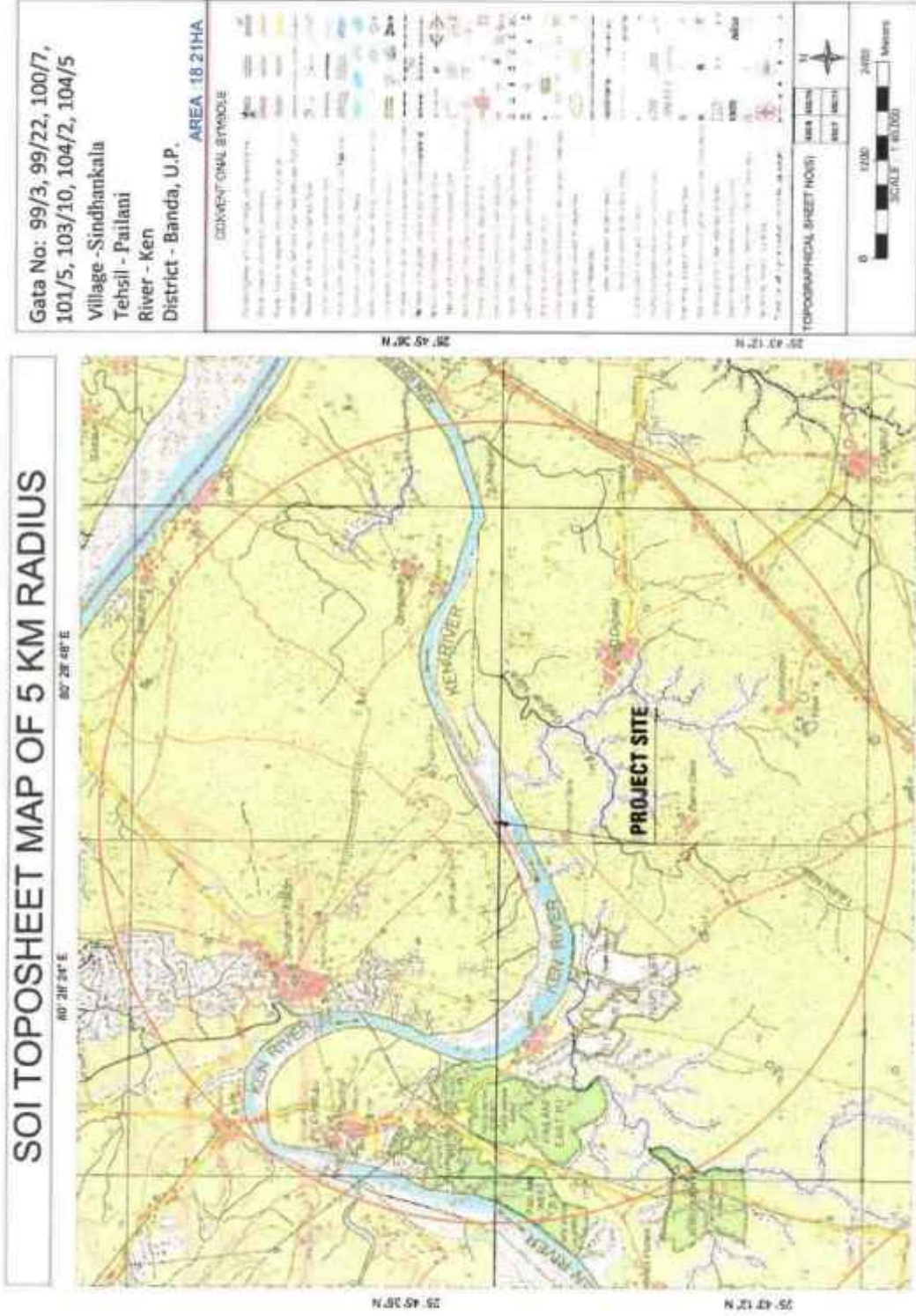
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DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Pailani, Tehsil- Pailani, District- Banda, (Uttar Pradesh))



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Site- 70:-

The mining site is situated on the river bank of Ken at Gata No. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3is having an area of 19.0 HaVillage- Sindhankala, Tehsil-Pailani, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sindhankala

Pillar No.	Latitude	Longitude
A	25° 45' 19.680" N	80° 29' 48.360" E
B	25° 45' 19.680" N	80° 29' 57.420" E
C	25° 45' 21.660" N	80° 30' 6.540" E
D	25° 45' 25.800" N	80° 30' 20.820" E
E	25° 45' 29.580" N	80° 30' 35.340" E
F	25° 45' 26.820" N	80° 30' 37.320" E
G	25° 45' 30.960" N	80° 30' 43.200" E
H	25° 45' 37.740" N	80° 30' 51.480" E
I	25° 45' 38.520" N	80° 30' 50.880" E
J	25° 45' 47.460" N	80° 30' 58.620" E
K	25° 45' 45.420" N	80° 31' 0.840" E
L	25° 45' 36.720" N	80° 30' 52.320" E
M	25° 45' 30.480" N	80° 30' 43.620" E
M'	25° 45' 26.160" N	80° 30' 37.800" E
N	25° 45' 22.080" N	80° 30' 27.960" E
O	25° 45' 22.020" N	80° 30' 28.020" E
O'	25° 45' 16.380" N	80° 30' 8.640" E
P	25° 45' 14.520" N	80° 29' 59.100" E
Q	25° 45' 14.520" N	80° 29' 49.680" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.74	50m	50m	No
2.	Hospital	13.4	50m	50m	No
3.	Road (SH)	1.8	50m	25m	No
4.	Railway Station	31.5	100m	100m	No
5.	Chak Road	0.70	10m	10m	No
6.	Bridge or Embankment	2.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

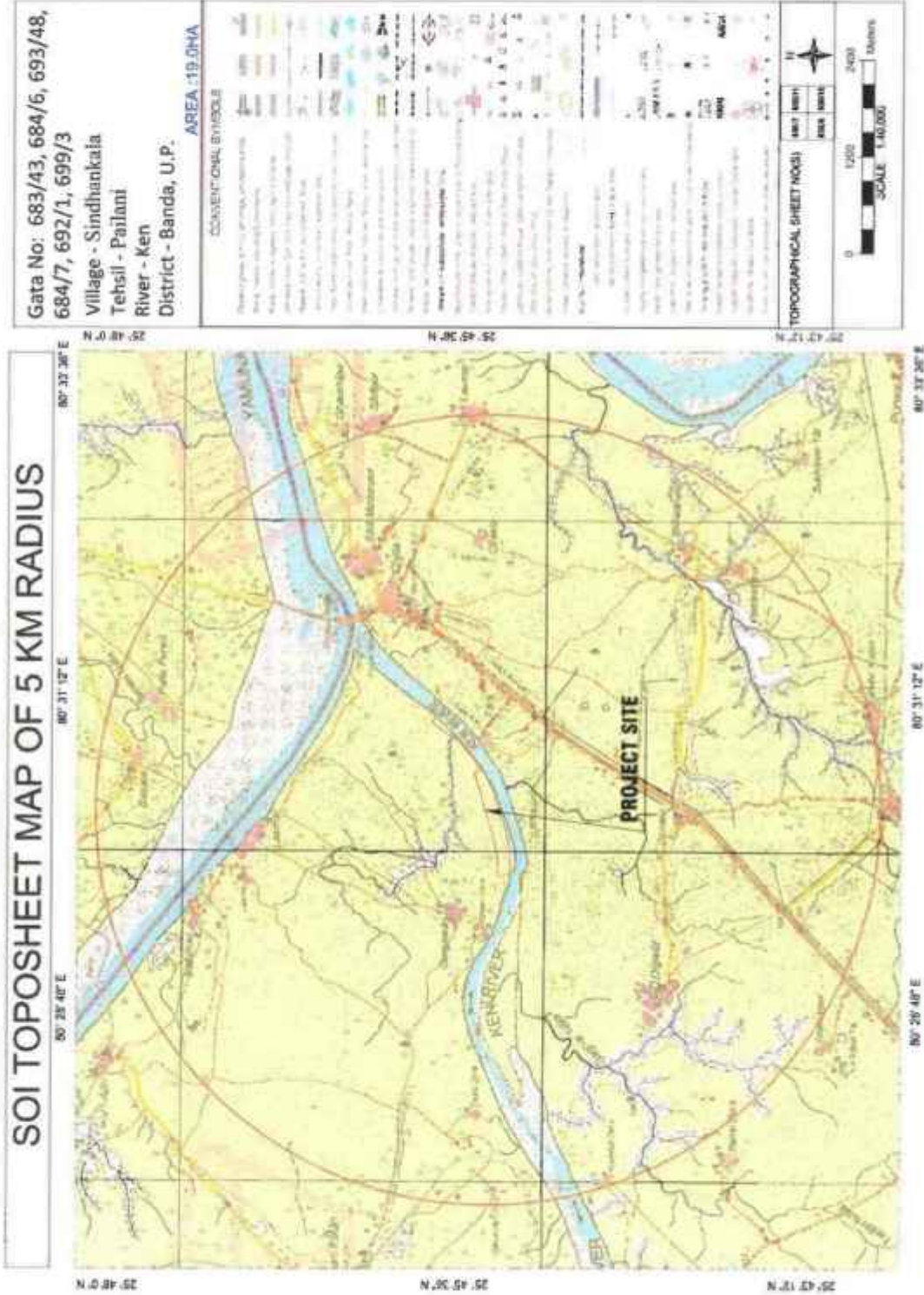
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Sindhan Kalan, Tehsil- Pailani, District- Banda, Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 71:-

The mining site is situated on the river bank of Ken at Gata No. 165, 166, 174 ,Village- Padoharakhadar, Tehsil- Pailani,, District- Banda, U.P.is having an area of 14.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Padoharakhada

Pillar No.	Latitude	Longitude
A	25° 44' 55.600" N	80° 24' 38.440" E
B	25° 44' 56.700" N	80° 24' 36.480" E
C	25° 44' 19.280" N	80° 23' 50.030" E
D	25° 44' 18.530" N	80° 23' 50.370" E
E	25° 44' 20.040" N	80° 23' 51.960" E
F	25° 44' 19.740" N	80° 23' 52.380" E
G	25° 44' 20.580" N	80° 23' 54.420" E
H	25° 44' 20.160" N	80° 23' 54.900" E
I	25° 44' 21.420" N	80° 23' 57.540" E
J	25° 44' 22.020" N	80° 23' 57.120" E
K	25° 44' 22.140" N	80° 23' 57.840" E
L	25° 44' 21.900" N	80° 23' 57.960" E
M	25° 44' 24.300" N	80° 24' 2.760" E
N	25° 44' 24.660" N	80° 24' 2.640" E
O	25° 44' 28.440" N	80° 24' 9.060" E
P	25° 44' 28.740" N	80° 24' 8.880" E
Q	25° 44' 32.100" N	80° 24' 13.740" E
R	25° 44' 32.520" N	80° 24' 13.620" E
S	25° 44' 33.060" N	80° 24' 14.460" E
T	25° 44' 32.520" N	80° 24' 14.880" E
U	25° 44' 35.040" N	80° 24' 17.940" E
V	25° 44' 35.580" N	80° 24' 17.760" E
W	25° 44' 36.120" N	80° 24' 18.540" E
X	25° 44' 35.940" N	80° 24' 19.080" E
Y	25° 44' 37.500" N	80° 24' 20.940" E
Z	25° 44' 38.160" N	80° 24' 20.580" E

③ 



A'	25° 44' 41.760" N	80° 24' 24.480" E
B'	25° 44' 41.700" N	80° 24' 24.900" E
C'	25° 44' 47.400" N	80° 24' 28.860" E
D'	25° 44' 47.460" N	80° 24' 29.340" E
E'	25° 44' 48.180" N	80° 24' 29.880" E
F'	25° 44' 48.180" N	80° 24' 30.300" E
G'	25° 44' 49.560" N	80° 24' 31.320" E
H'	25° 44' 50.820" N	80° 24' 31.620" E
I'	25° 44' 50.760" N	80° 24' 32.580" E
O'	25° 44' 51.240" N	80° 24' 32.280" E
J'	25° 44' 52.980" N	80° 24' 33.300" E
K'	25° 44' 53.160" N	80° 24' 33.000" E
L'	25° 44' 53.880" N	80° 24' 33.900" E
M'	25° 44' 54.240" N	80° 24' 33.600" E
O'	25° 44' 55.440" N	80° 24' 35.760" E
N'	25° 44' 55.740" N	80° 24' 35.100" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	19.1	50m	50m	No
3.	Road (MDR)	0.95	50m	25m	No
4.	Railway Station	24.8	100m	100m	No
5.	Chak Road	0.35	10m	10m	No
6.	Bridge or Embankment	3.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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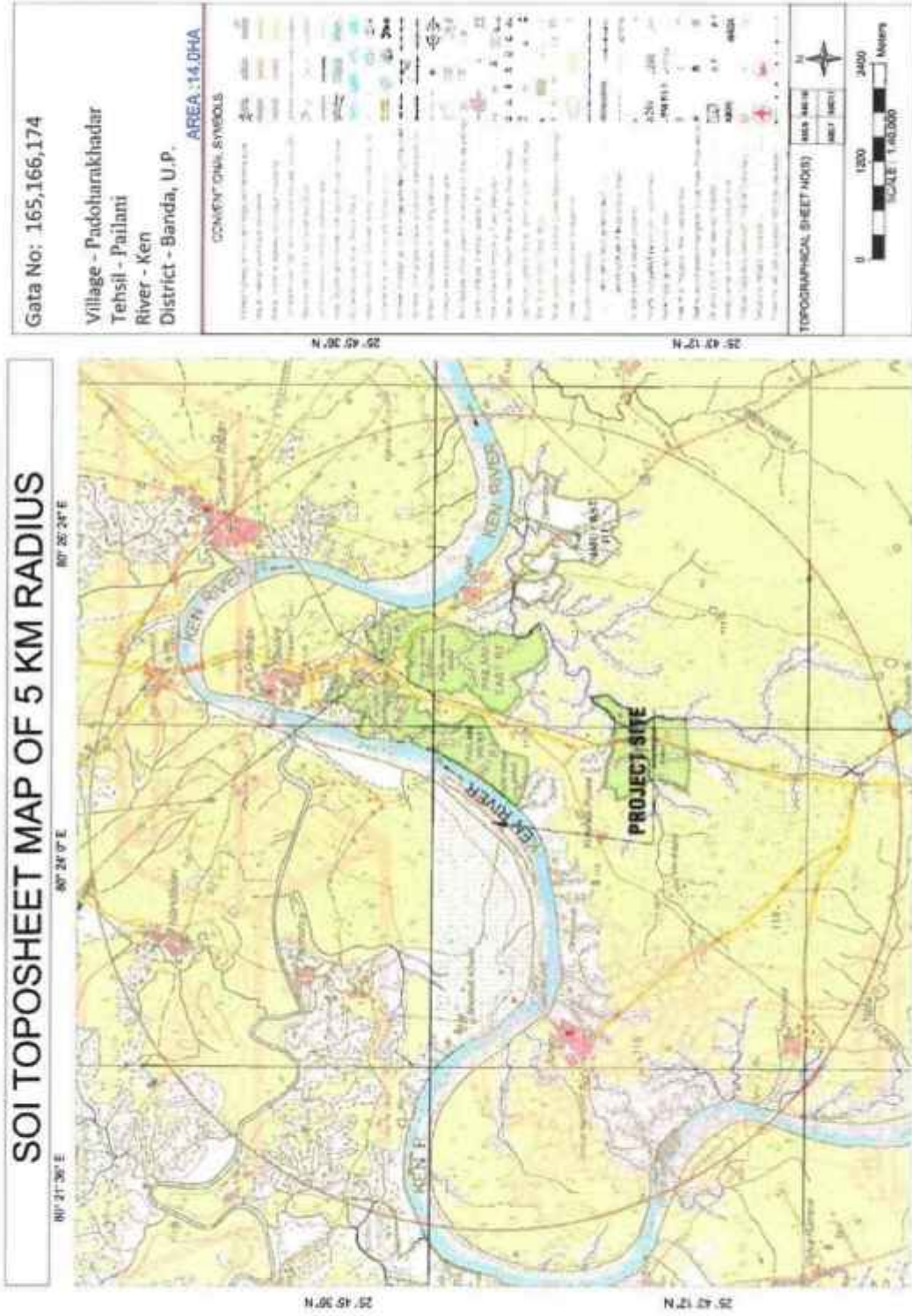
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village- Padohara khadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



A	25°44'55.60"N	80°24'38.44"E
B	25°44'56.70"N	80°24'36.48"E
C	25°44'19.28"N	80°23'50.03"E
D	25°44'18.53"N	80°23'50.37"E
E	25°44'33.45"N	80°23'86.66"E
F	25°44'32.91"N	80°23'87.31"E
G	25°44'34.35"N	80°23'90.71"E
H	25°44'33.65"N	80°23'91.51"E
I	25°44'35.71"N	80°23'95.91"E
J	25°44'36.71"N	80°23'95.21"E
K	25°44'36.95"N	80°23'96.41"E
L	25°44'36.51"N	80°23'96.61"E
M	25°44'40.51"N	80°24'04.61"E
N	25°44'41.11"N	80°24'04.41"E
O	25°44'47.41"N	80°24'13.11"E
P	25°44'47.91"N	80°24'14.81"E
Q	25°44'53.51"N	80°24'22.91"E
R	25°44'54.21"N	80°24'22.71"E
S	25°44'55.11"N	80°24'24.11"E
T	25°44'54.21"N	80°24'24.81"E
U	25°44'58.41"N	80°24'29.91"E
V	25°44'59.31"N	80°24'29.61"E
W	25°44'60.21"N	80°24'30.91"E
X	25°44'59.91"N	80°24'31.81"E
Y	25°44'62.51"N	80°24'34.91"E
Z	25°44'63.61"N	80°24'34.31"E
A'	25°44'69.61"N	80°24'40.81"E
B'	25°44'69.51"N	80°24'41.51"E
C'	25°44'79.01"N	80°24'48.11"E
D'	25°44'79.11"N	80°24'48.01"E
E'	25°44'80.31"N	80°24'49.81"E
F'	25°44'80.31"N	80°24'50.51"E
G'	25°44'83.61"N	80°24'52.21"E
H'	25°44'84.71"N	80°24'52.71"E
I'	25°44'84.61"N	80°24'54.31"E
O'	25°44'85.41"N	80°24'53.81"E
J'	25°44'83.31"N	80°24'55.51"E
K'	25°44'88.61"N	80°24'55.01"E
L'	25°44'89.81"N	80°24'56.51"E
M'	25°44'90.41"N	80°24'56.01"E
N'	25°44'92.91"N	80°24'58.51"E
O'	25°44'92.41"N	80°24'59.61"E

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Site- 72:-

The mining site is situated on the river bank of Ken at Gata No. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2, Village- Pailani, Tehsil- Pailani, District- Banda, U.P. is having an area of 18.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Pailani

Pillar No.	Latitude	Longitude
A	25° 46' 36.600" N	80° 25' 27.650" E
B	25° 46' 14.030" N	80° 26' 2.730" E
C	25° 46' 13.690" N	80° 26' 1.560" E
D	25° 46' 31.550" N	80° 25' 50.860" E
E	25° 46' 29.890" N	80° 25' 49.120" E
F	25° 46' 25.730" N	80° 25' 53.270" E
G	25° 46' 25.230" N	80° 25' 52.860" E
H	25° 46' 26.440" N	80° 25' 51.530" E
I	25° 46' 24.720" N	80° 25' 49.830" E
J	25° 46' 28.760" N	80° 25' 41.260" E
K	25° 46' 27.880" N	80° 25' 33.650" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.3	50m	50m	No
2.	Hospital	16.4	50m	50m	No
3.	Road (MDR)	.021	50m	25m	No
4.	Railway Station	24.1	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge or Embankment	0.21	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

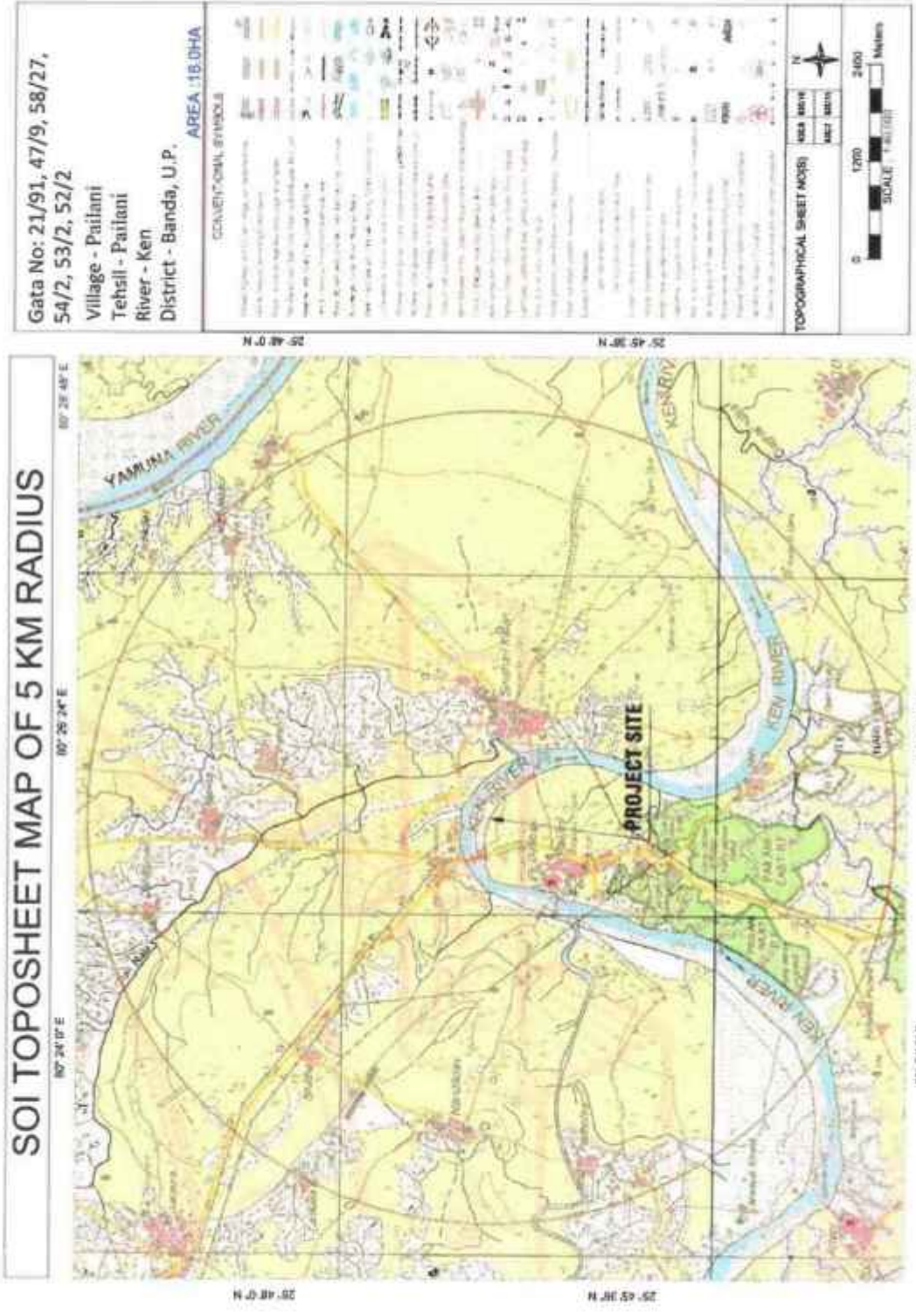
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village- Pailani, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 73:-

The mining site is situated on the river bank of Yamuna at Gata No. part of 168, Village- Sabadakhadar, Tehsil- Pailani, District- Banda, U.P. is having an area of 10.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sabadakhada

Pillar No.	Latitude	Longitude
A	25° 52' 5.220" N	80° 32' 55.320" E
B	25° 52' 7.560" N	80° 32' 51.300" E
C	25° 52' 8.460" N	80° 32' 51.000" E
D	25° 52' 11.340" N	80° 32' 44.280" E
E	25° 52' 23.280" N	80° 32' 47.340" E
F	25° 52' 20.160" N	80° 32' 52.500" E
G	25° 52' 7.980" N	80° 32' 55.680" E
H	25° 52' 11.880" N	80° 32' 52.980" E

Environmental Sensitivity Analysis

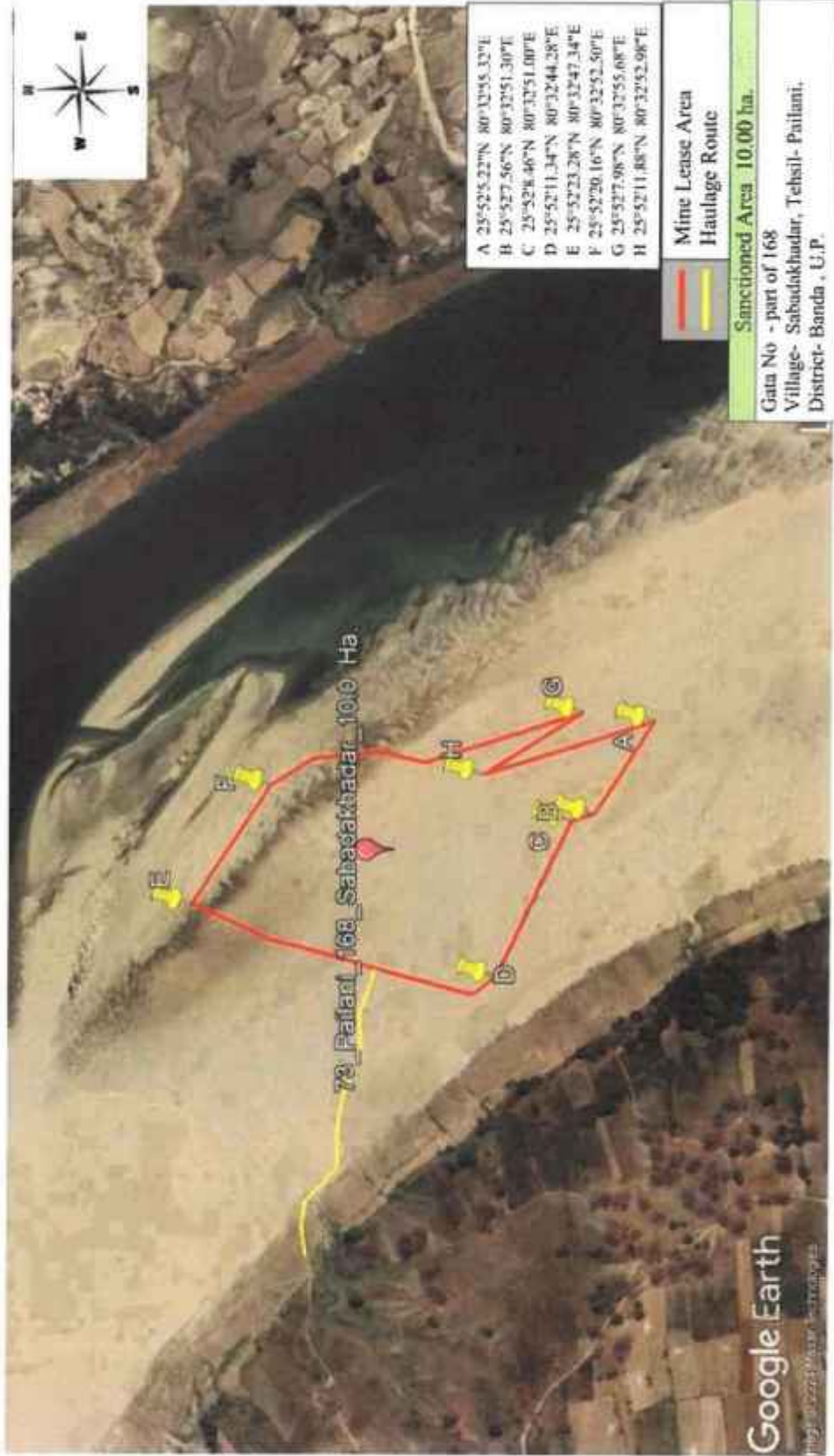
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.87	50m	50m	No
2.	Hospital	6.5	50m	50m	No
3.	Road (MDR)	3.7	50m	25m	No
4.	Railway Station	20.8	100m	100m	No
5.	Chak Road	0.65	10m	10m	No
6.	Bridge or Embankment	10.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

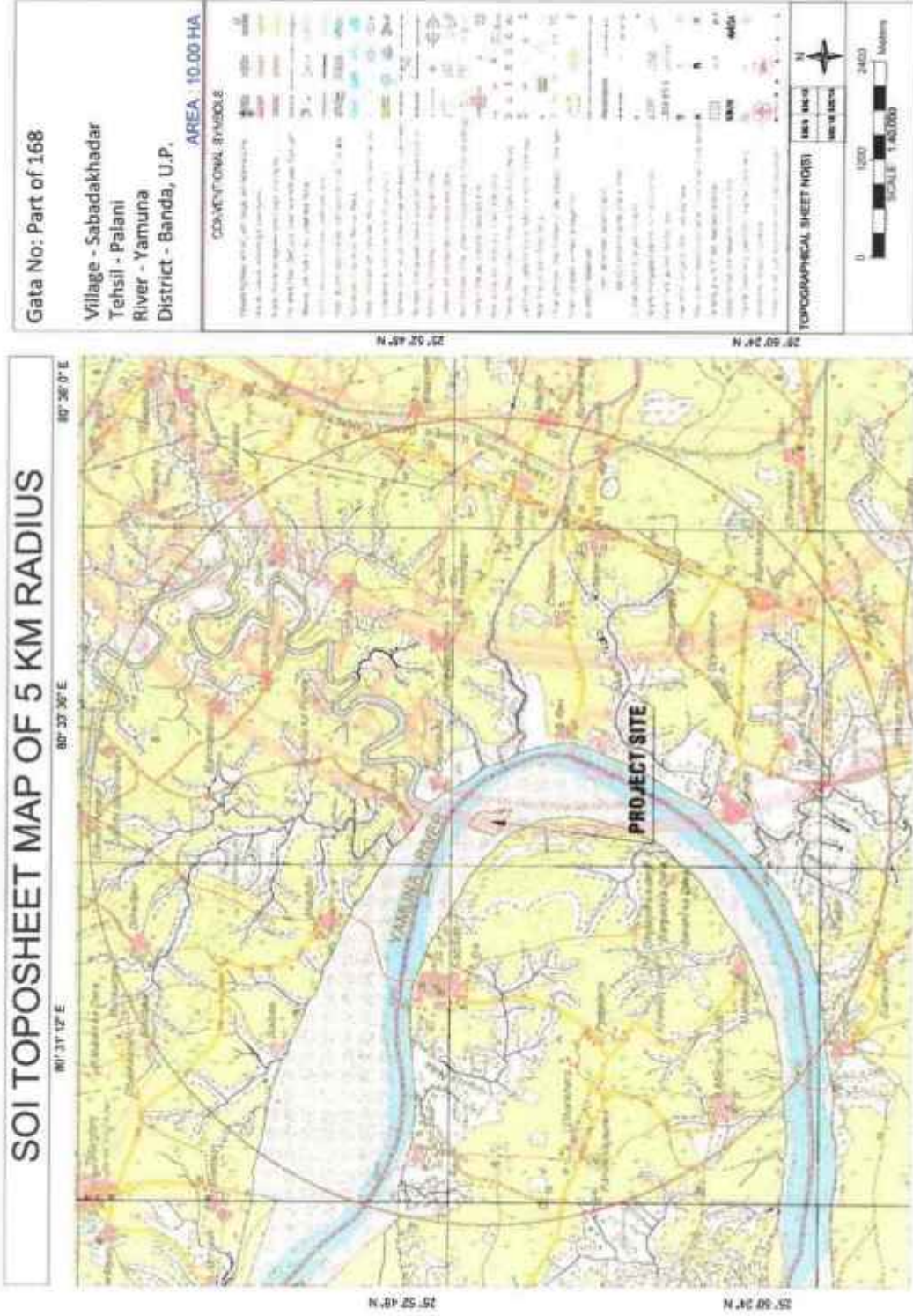
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Sabadakhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 74:-

The mining site is situated on the river bank of Ken at Gata No. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1, Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 26.62 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 42' 6.780" N	80° 18' 44.290" E
B	25° 42' 41.340" N	80° 19' 27.780" E
C	25° 42' 32.100" N	80° 19' 28.500" E
D	25° 42' 32.100" N	80° 19' 32.070" E
E	25° 42' 4.500" N	80° 18' 47.000" E

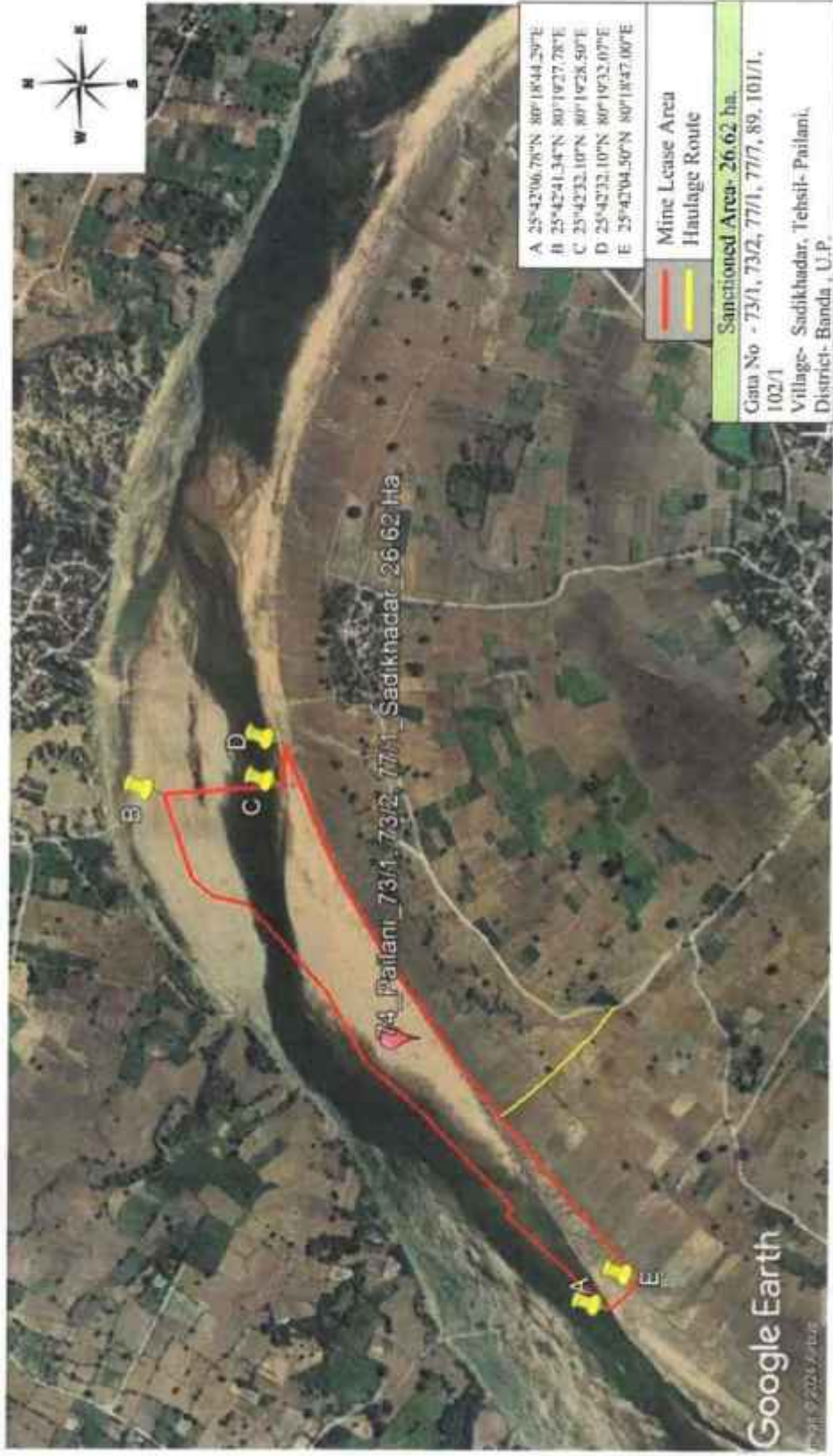
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	20.0	50m	50m	No
3.	Road (MDR)	7.2	50m	25m	No
4.	Railway Station	18.4	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge or Embankment	18.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh))



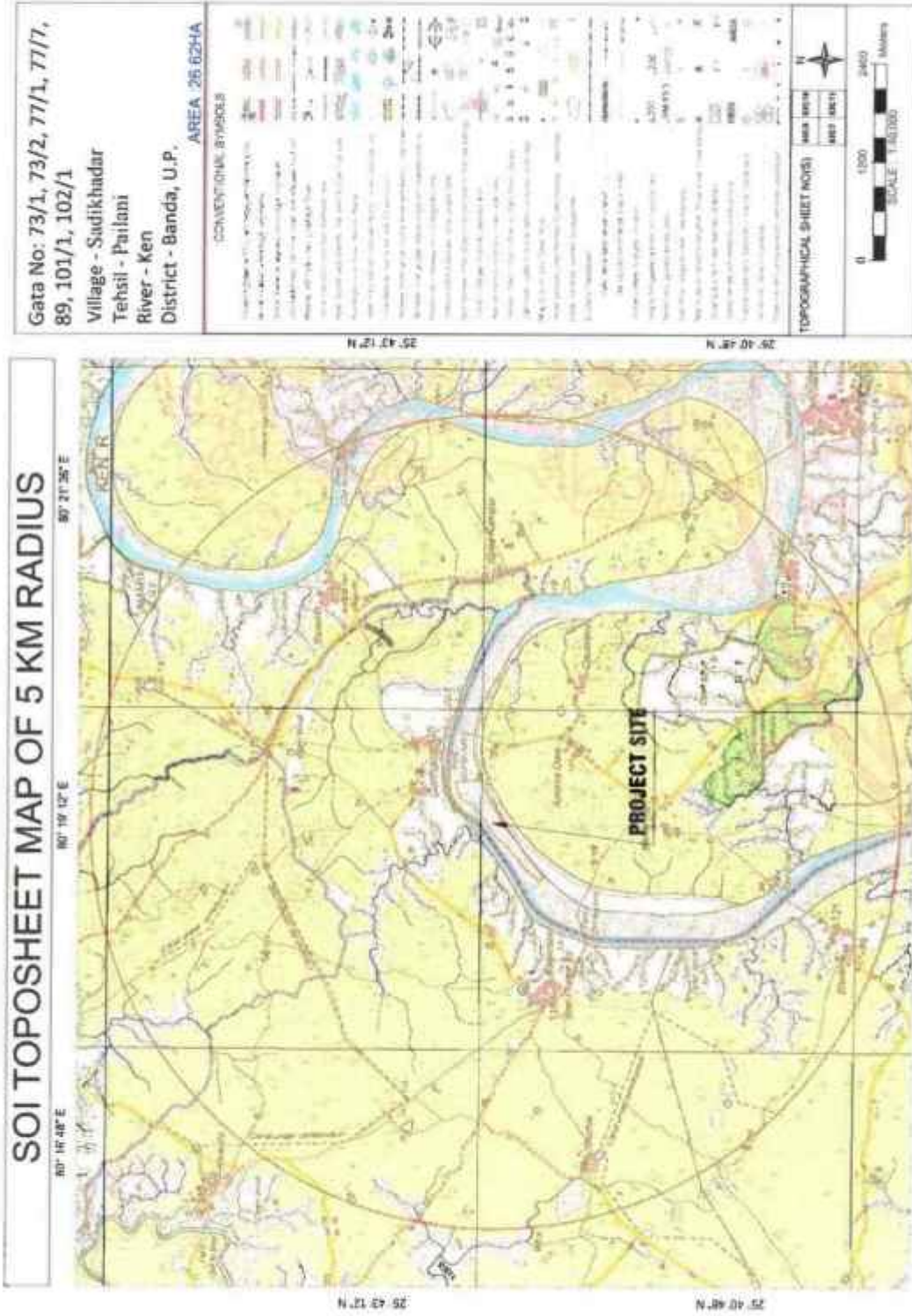









DSR BANDA - [FINAL DRAFT REPORT]



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Site- 75:-

The mining site is situated on the river bank of Ken at Gata No. 4, Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 13.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 42' 27.200" N	80° 20' 6.580" E
B	25° 42' 32.380" N	80° 20' 7.490" E
C	25° 42' 7.150" N	80° 20' 45.360" E
D	25° 42' 5.860" N	80° 20' 37.160" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	21.6	50m	50m	No
3.	Road (MDR)	6.4	50m	25m	No
4.	Railway Station	21.4	100m	100m	No
5.	Chak Road	0.30	10m	10m	No
6.	Bridge or Embankment	11.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

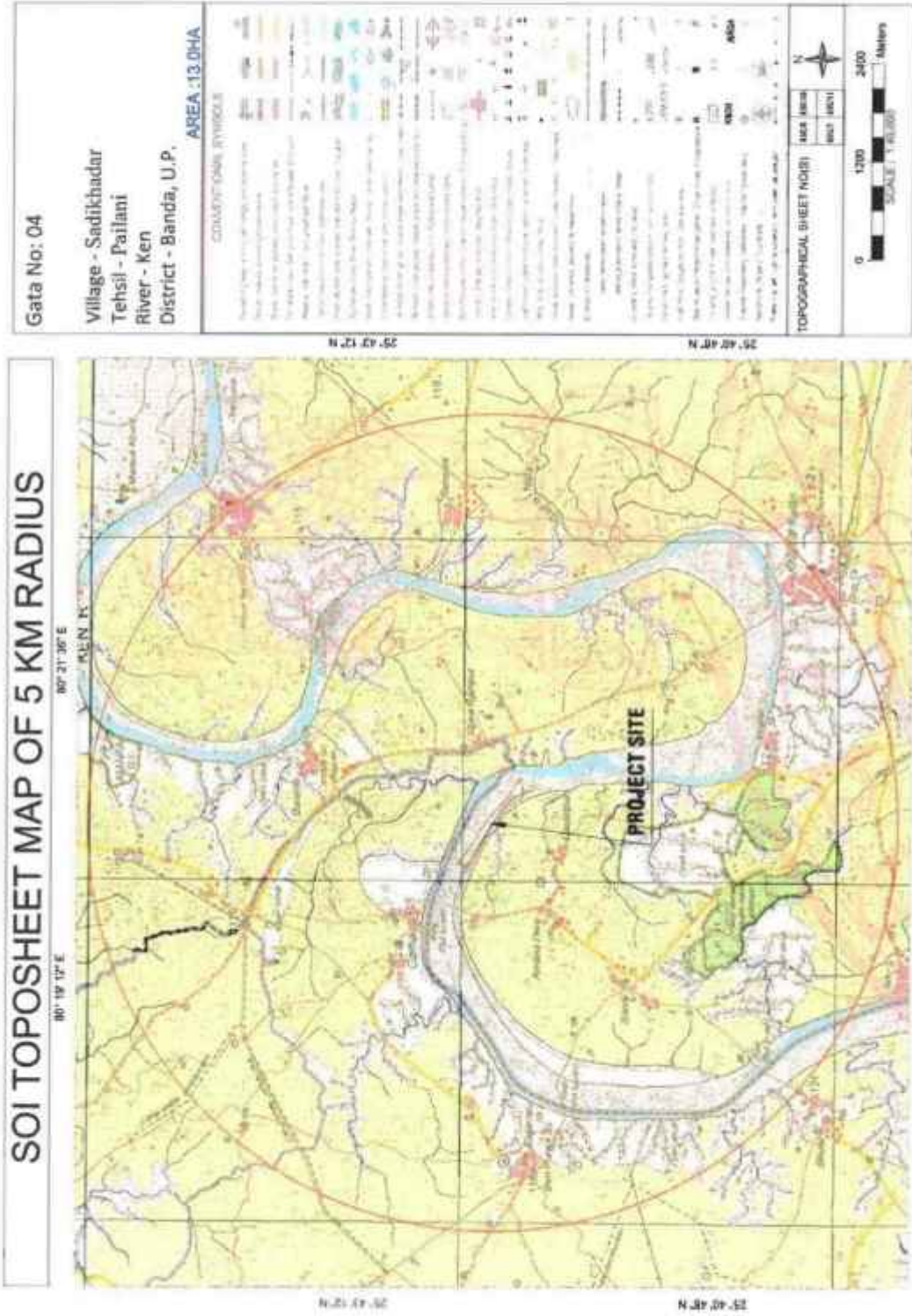
(River Bed Morrum Mining- Ken River, Village- Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)











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Site- 76:-

The mining site is situated on the river bank of Ken at Gata No. part of 176, 179, 180, 177, part of 147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117, Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P. is having an area of 46.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 40' 53.220" N	80° 18' 30.100" E
B	25° 40' 53.950" N	80° 18' 32.270" E
B1	25° 41' 7.060" N	80° 18' 27.500" E
B2	25° 41' 7.010" N	80° 18' 25.500" E
B3	25° 41' 26.440" N	80° 18' 29.700" E
B4	25° 41' 26.250" N	80° 18' 27.470" E
B5	25° 41' 47.930" N	80° 18' 35.360" E
B6	25° 41' 49.120" N	80° 18' 30.490" E
B7	25° 41' 56.110" N	80° 18' 33.920" E
B8	25° 41' 55.320" N	80° 18' 35.110" E
C	25° 42' 5.490" N	80° 18' 45.180" E
D	25° 42' 8.500" N	80° 18' 43.100" E
D1	25° 42' 2.250" N	80° 18' 37.440" E
D2	25° 42' 1.620" N	80° 18' 38.240" E
D3	25° 41' 58.820" N	80° 18' 36.390" E
D4	25° 42' 1.460" N	80° 18' 32.870" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	21.3	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	17.8	100m	100m	No

5.	Chak Road	0.30	10m	10m	No
6.	Bridge or Embankment	16.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

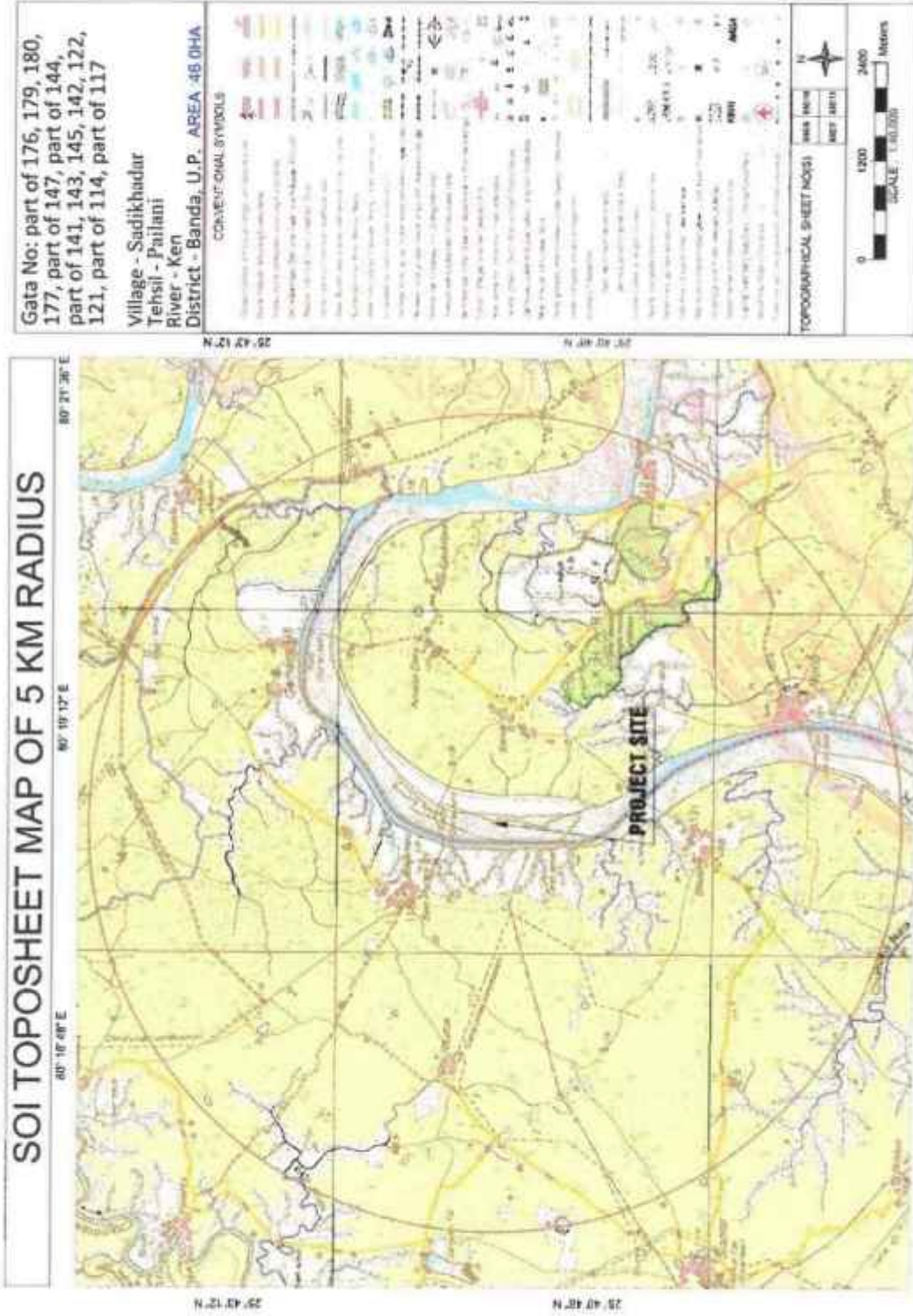
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Sadikhadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh))



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Site- 77:-

The mining site is situated on the river bank of Ken at Gata No. 60, Village- Sadikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 18.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadikhadar

Pillar No.	Latitude	Longitude
A	25° 42' 32.100" N	80° 19' 28.500" E
B	25° 42' 29.280" N	80° 20' 4.980" E
C	25° 42' 34.740" N	80° 20' 4.560" E
D	25° 42' 41.340" N	80° 19' 27.780" E

Environmental Sensitivity Analysis

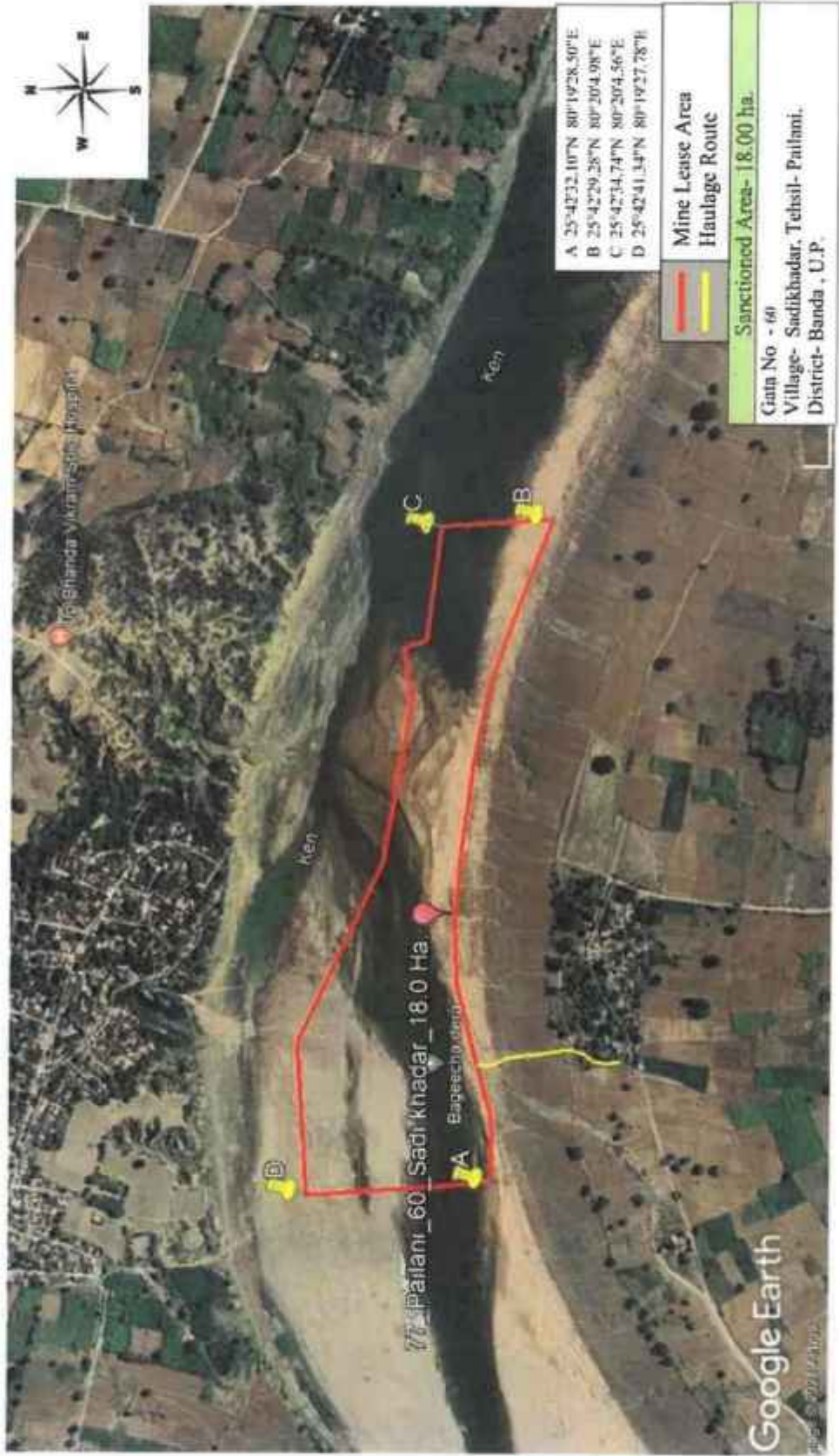
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	7.6	50m	25m	No
4.	Railway Station	20.4	100m	100m	No
5.	Chak Road	0.19	10m	10m	No
6.	Bridge or Embankment	15.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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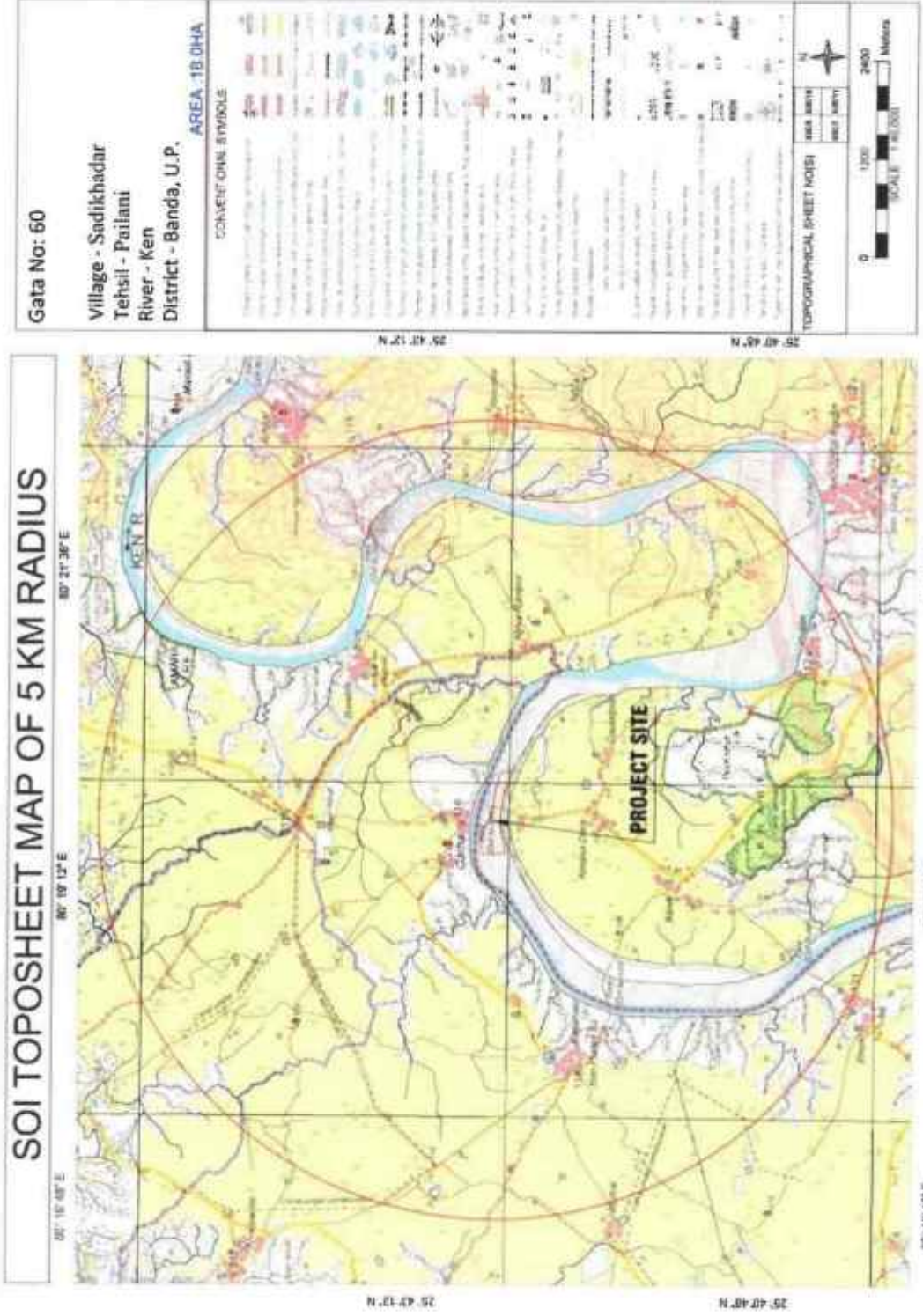
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Sadikhadar, Tehsil- Pallani, District- Banda, (Uttar Pradesh)



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Site- 78:-

The mining site is situated on the river bank of Yamuna at Gata No. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3, Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.is having an area of 17.50 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25° 46' 54.460" N	80° 34' 4.900" E
B	25° 46' 46.980" N	80° 34' 21.830" E
C	25° 46' 40.600" N	80° 34' 26.490" E
D	25° 46' 38.910" N	80° 34' 9.600" E
E	25° 46' 47.600" N	80° 34' 2.780" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (SH)	4.13	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.30	10m	10m	No
6.	Bridge or Embankment	4.13	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

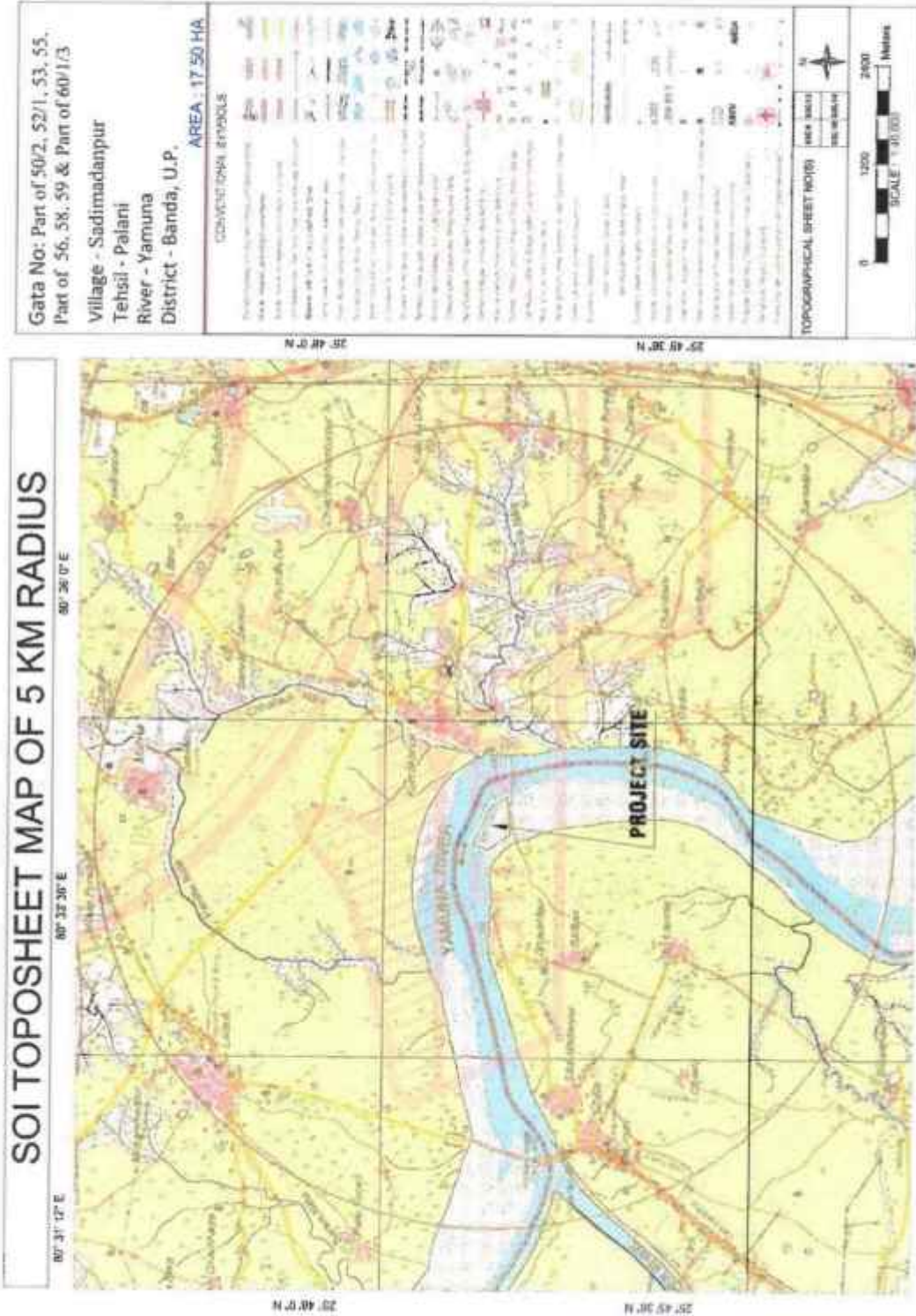
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Satellite Imagery Mine Site

River Bed Morrum Mining- Yamuna River, Village- Sadi madanpur, Tehsil- Pailani, District- Banda, Uttar Pradesh



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Site- 79:-

The mining site is situated on the river bank of Yamuna at Gata No. 92/6, 92/7, 94, Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P. is having an area of 7.46 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25°45'50.08"N	80°34'29.22"E
B	25°45'48.71"N	80°34'34.63"E
C	25°45'50.00"N	80°34'34.92"E
D	25°45'49.58"N	80°34'36.60"E
E	25°45'48.16"N	80°34'36.20"E
F	25°45'48.00"N	80°34'36.90"E
G	25°45'46.47"N	80°34'36.60"E
H	25°45'46.34"N	80°34'37.17"E
I	25°45'37.37"N	80°34'34.59"E
J	25°45'37.48"N	80°34'33.90"E
K	25°45'38.25"N	80°34'34.06"E
L	25°45'40.22"N	80°34'27.04"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	8.7	50m	50m	No
3.	Road (SH)	4.1	50m	25m	No
4.	Railway Station	26.2	100m	100m	No
5.	Chak Road	0.35	10m	10m	No

6.	Bridge or Embankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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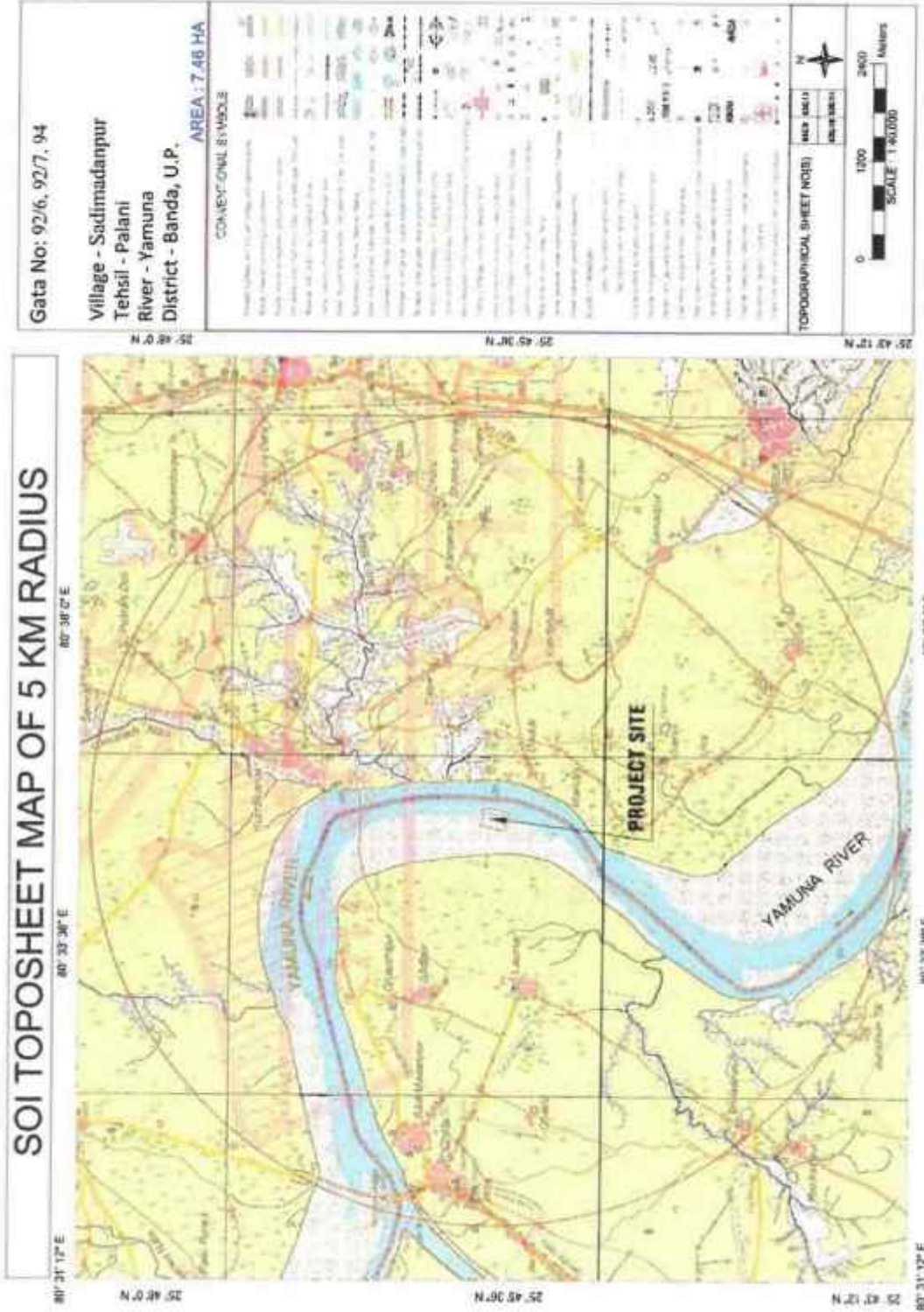
Satellite Imagery Mine Site

(River Bed Morrum Mining- Yamuna River, Village- Sadi madanpur, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



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Site- 80):-

The mining site is situated on the river bank of Yamuna at Gata No. 50/2, 50/2kha, 51, Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.is having an area of 18.49 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Sadimadanpur

Pillar No.	Latitude	Longitude
A	25° 46' 54.010" N	80° 34' 5.030" E
B	25° 46' 54.050" N	80° 34' 13.140" E
C	25° 46' 27.580" N	80° 34' 32.300" E
D	25° 46' 27.510" N	80° 34' 28.430" E
E	25° 46' 31.060" N	80° 34' 27.140" E
F	25° 46' 26.960" N	80° 34' 8.500" E
G	25° 46' 29.630" N	80° 34' 4.080" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	8.4	50m	50m	No
3.	Road (SH)	3.6	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.56	10m	10m	No
6.	Bridge or Embankment	3.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

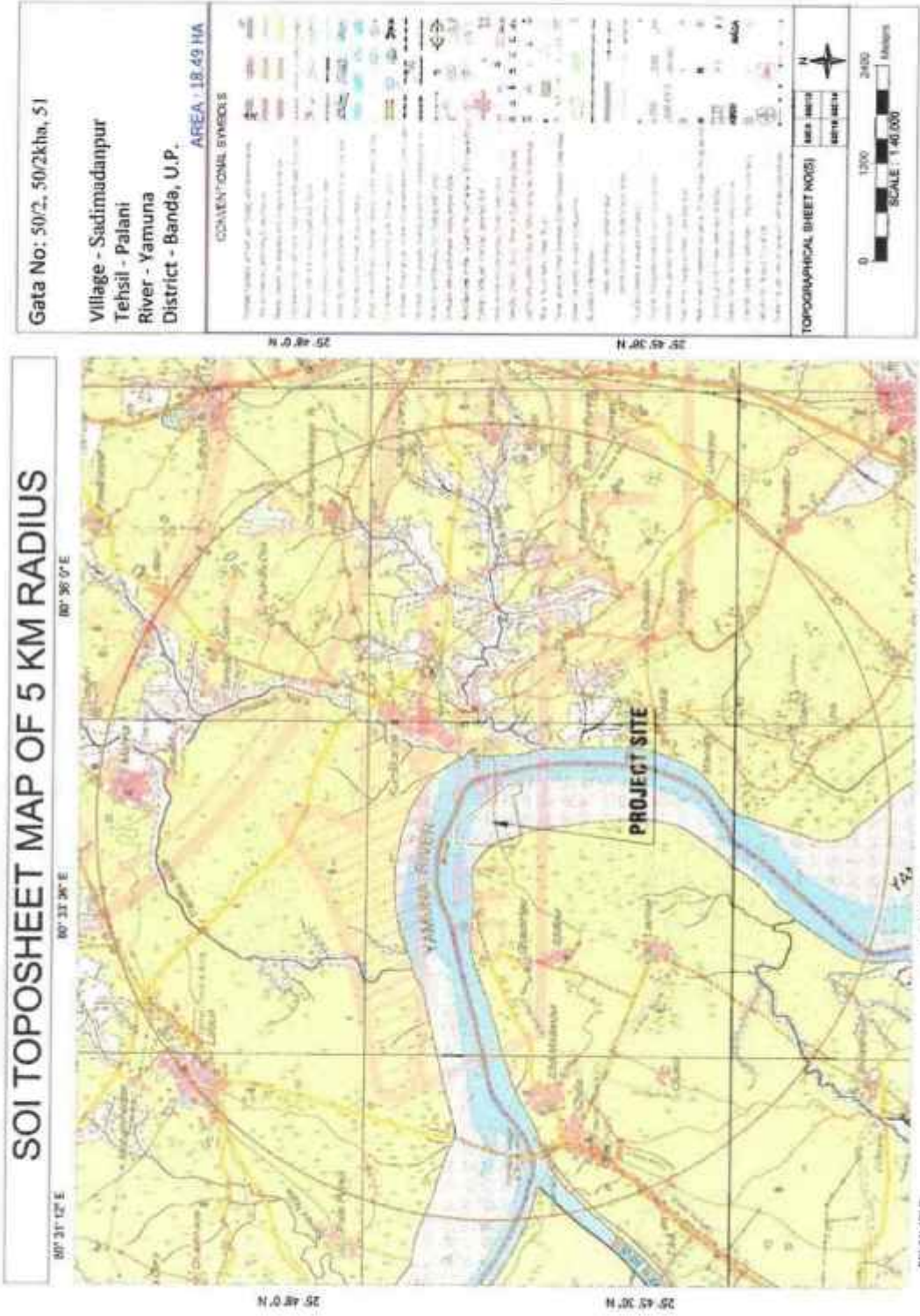
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
River Bed Morrum Mining- Yamuna River, Village- Sadi madanpur, Tehsil- Pailani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 81):-

The mining site is situated on the river bank of Ken at Gata No. 224/47, Village-Narikhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 4.314 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Narikhadar

Pillar No.	Latitude	Longitude
A	25° 44' 41.620" N	80° 26' 22.260" E
B	25° 44' 37.130" N	80° 26' 37.070" E
C	25° 44' 33.620" N	80° 26' 35.490" E
D	25° 44' 37.480" N	80° 26' 24.270" E
E	25° 44' 38.050" N	80° 26' 24.580" E
F	25° 44' 39.500" N	80° 26' 21.180" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.35	50m	50m	No
2.	Hospital	19.6	50m	50m	No
3.	Road (MDR)	2.0	50m	25m	No
4.	Railway Station	28.5	100m	100m	No
5.	Chak Road	0.10	10m	10m	No
6.	Bridge or Embankment	3.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Nari khadar, Tehsil- Pailani, District- Banda, Uttar Pradesh





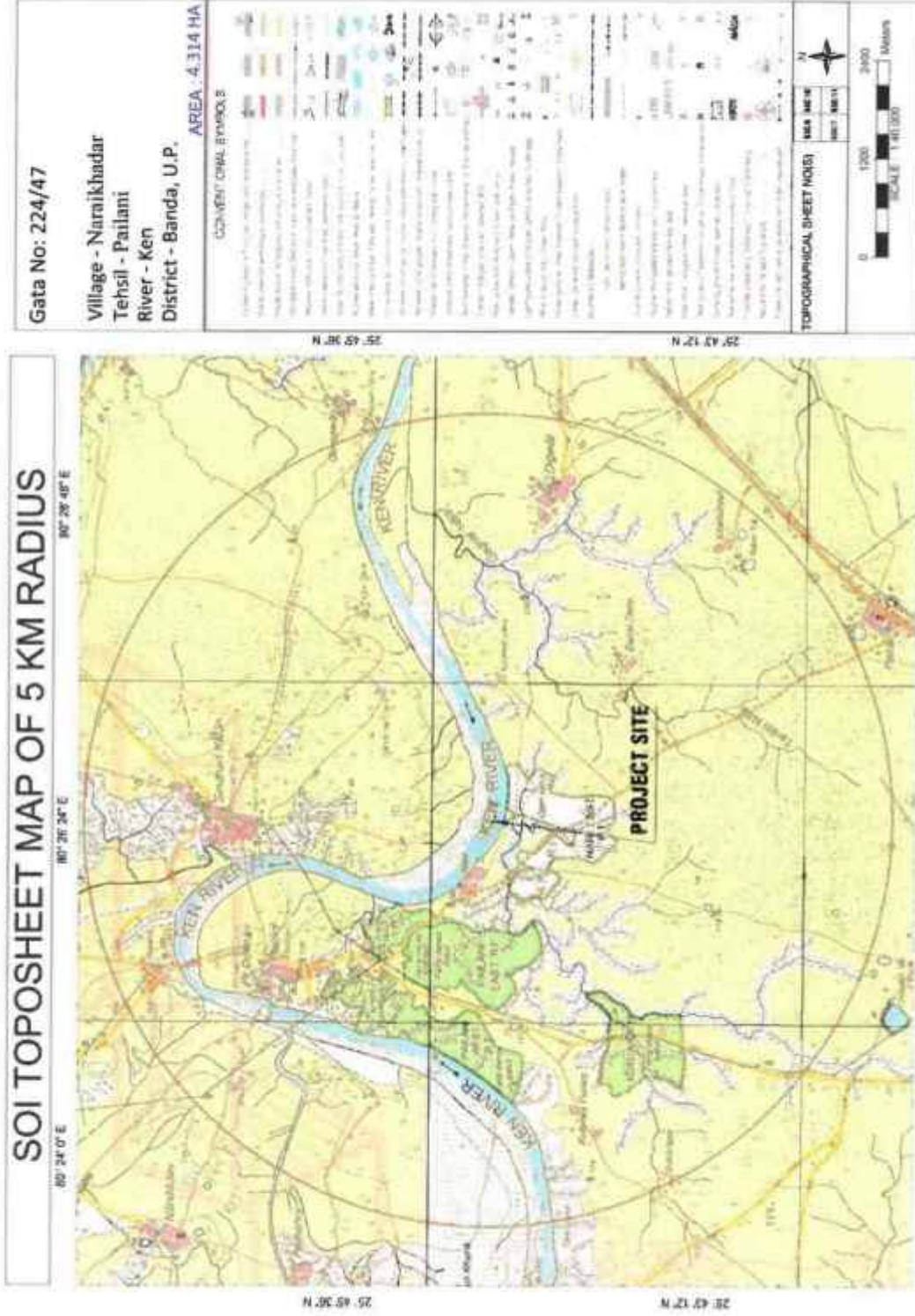








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Site- 82):-

The mining site is situated on the river bank of Ken at Gata No. 176mi, 172ga, 182, 187, Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 25.29 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Amlorkhadar

Pillar No.	Latitude	Longitude
A	25° 44' 51.650" N	80° 21' 17.310" E
B	25° 44' 55.910" N	80° 21' 15.810" E
C	25° 43' 34.450" N	80° 21' 16.740" E
D	25° 43' 35.360" N	80° 21' 16.340" E
E	25° 44' 7.610" N	80° 21' 0.130" E
F	25° 44' 7.630" N	80° 20' 57.540" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	9.2	50m	50m	No
2.	Hospital	21.0	50m	50m	No
3.	Road (MDR)	6.0	50m	25m	No
4.	Railway Station	20.4	100m	100m	No
5.	Chak Road	0.22	10m	10m	No
6.	Bridge or Embankment	7.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

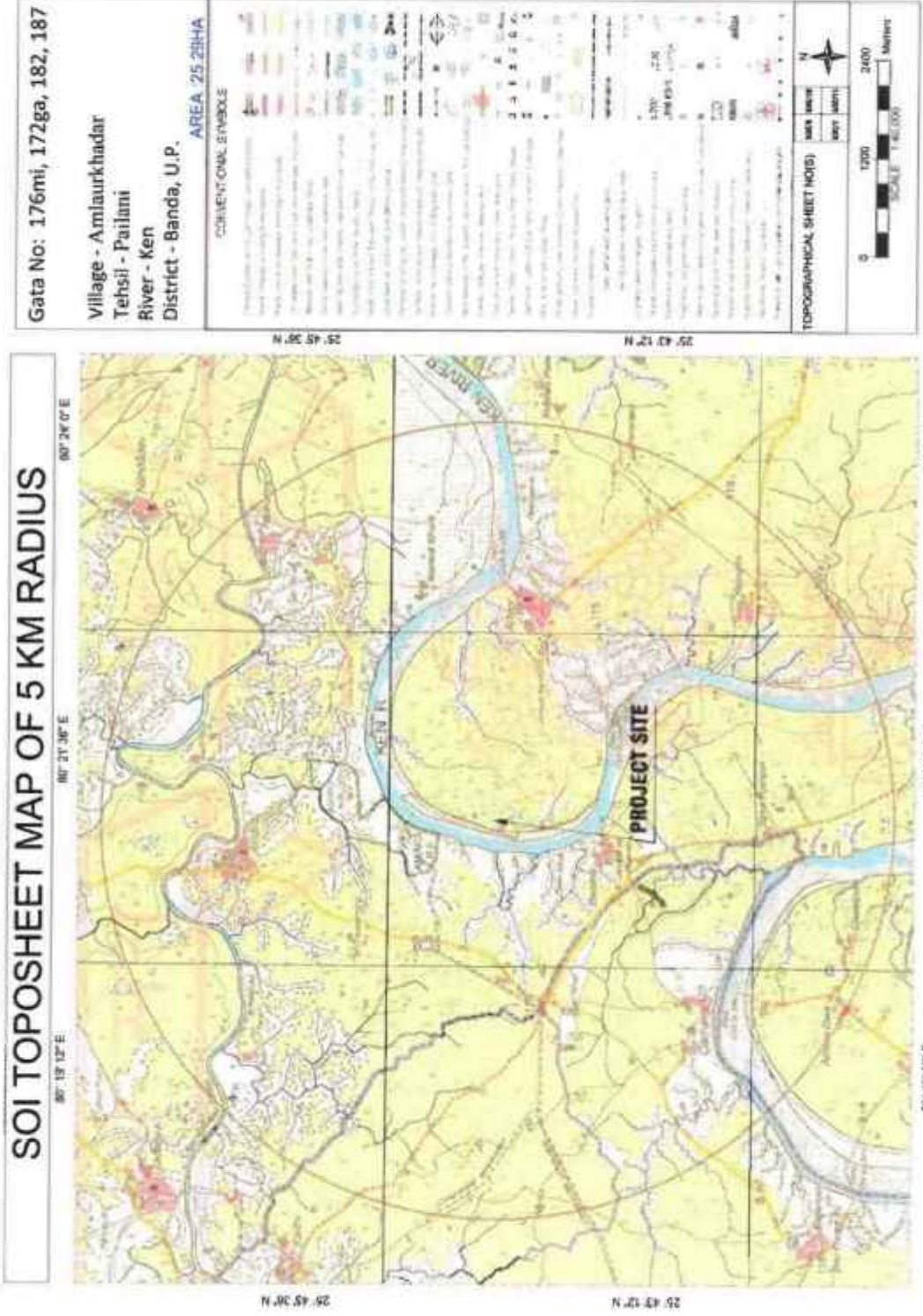
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village-Amlaur khadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 83):-

The mining site is situated on the river bank of Ken at Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi, Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P.is having an area of 25.29 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Amlorkhadar

Pillar No.	Latitude	Longitude
A	25° 44' 58.320" N	80° 21' 32.950" E
B	25° 44' 59.440" N	80° 21' 32.710" E
C	25° 44' 59.350" N	80° 21' 31.730" E
D	25° 44' 58.300" N	80° 21' 31.920" E
E	25° 44' 51.010" N	80° 21' 18.300" E
F	25° 44' 54.910" N	80° 21' 15.590" E
G	25° 44' 16.420" N	80° 22' 53.420" E
H	25° 44' 15.110" N	80° 22' 53.990" E
I	25° 44' 11.290" N	80° 22' 52.300" E
J	25° 44' 14.190" N	80° 22' 53.010" E
K	25° 44' 26.620" N	80° 22' 43.090" E
L	25° 44' 27.670" N	80° 22' 44.260" E
M	25° 44' 43.040" N	80° 22' 28.580" E
N	25° 44' 44.490" N	80° 22' 30.440" E
O	25° 44' 52.690" N	80° 22' 15.700" E
P	25° 44' 55.760" N	80° 22' 17.260" E
Q	25° 44' 58.340" N	80° 22' 0.610" E
R	25° 45' 0.960" N	80° 22' 1.530" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

Page | 347

DSR BANDA - [FINAL DRAFT REPORT]

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	6.5	50m	50m	No
2.	Hospital	22.5	50m	50m	No
3.	Road (MDR)	3.2	50m	25m	No
4.	Railway Station	20.1	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge or Embankment	5.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

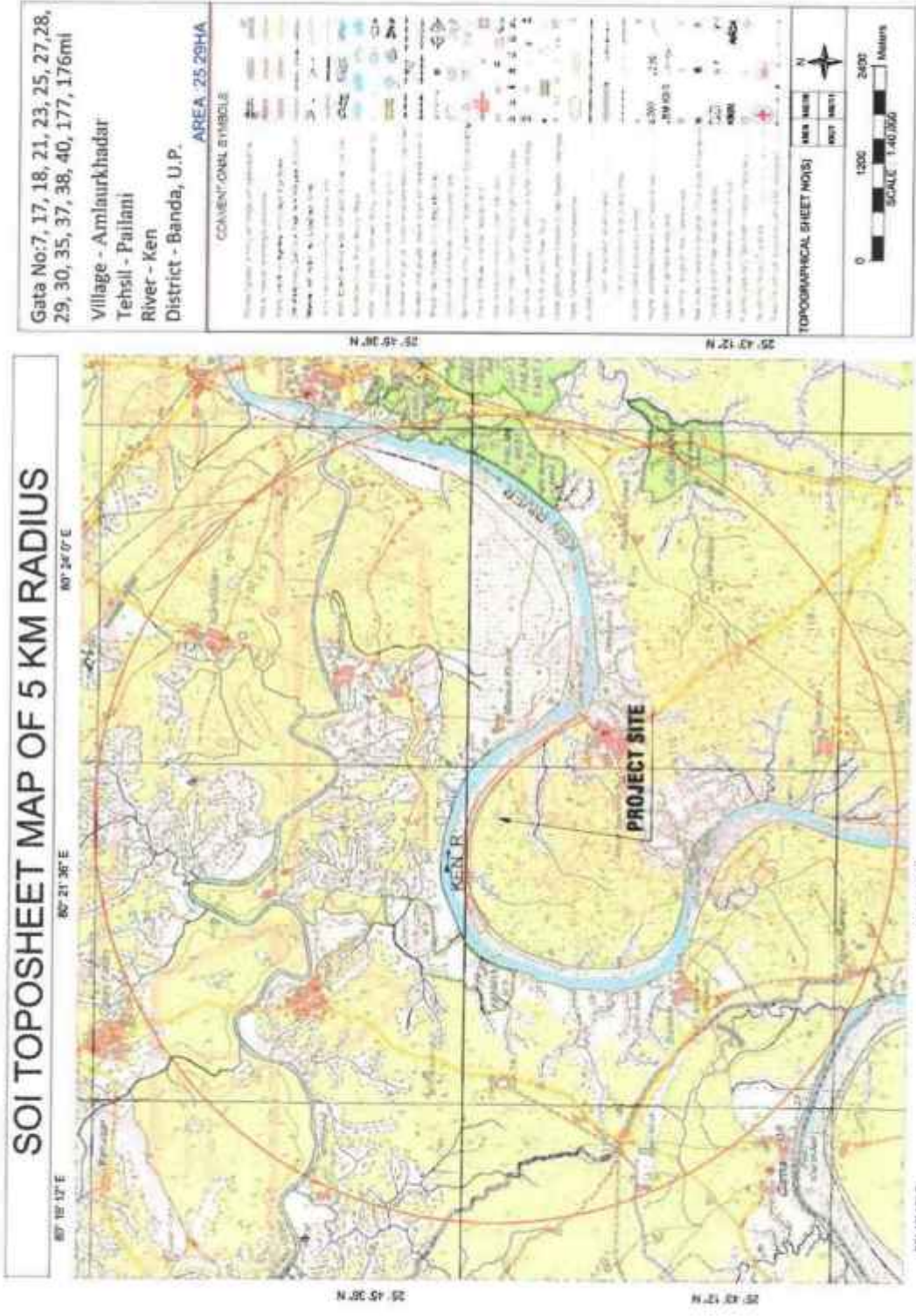
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Amlaur khadar, Tehsil- Pailani, District- Banda, (Uttar Pradesh))



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Site- 84 (Block 1):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. is having an area of 6.65 Ha (Block 1, Block 2, Block 3, Block 4, Block 5 & Block 6), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 6'14.14"N	80°24'40.87"E
B	25° 6'8.08"N	80°24'39.61"E
C	25° 6'5.62"N	80°24'41.21"E
D	25° 6'6.72"N	80°24'39.37"E
E	25° 6'10.47"N	80°24'37.41"E
F	25° 6'13.62"N	80°24'39.02"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	22.3	50m	50m	No
3.	Road (SH)	3.2	50m	25m	No
4.	Railway Station	26.5	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge or Embankment	20.4	200m	200m	No

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7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Site- 84 (Block 2):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'51.61"N	80°24'38.70"E
B	25° 5'51.13"N	80°24'32.71"E
C	25° 5'48.34"N	80°24'30.53"E
D	25° 5'43.68"N	80°24'30.36"E
E	25° 5'48.32"N	80°24'29.29"E
F	25° 5'50.44"N	80°24'30.20"E
G	25° 5'52.48"N	80°24'33.08"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	22.4	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	26.8	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge or Embankment	20.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 84 (Block 3):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'41.38"N	80°24'31.33"E
B	25° 5'37.51"N	80°24'33.31"E
C	25° 5'34.88"N	80°24'31.40"E
D	25° 5'33.90"N	80°24'28.46"E
E	25° 5'34.07"N	80°24'25.28"E
F	25° 5'35.43"N	80°24'30.18"E
G	25° 5'37.65"N	80°24'31.86"E
H	25° 5'40.74"N	80°24'30.52"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.6	50m	50m	No
2.	Hospital	22.0	50m	50m	No
3.	Road (SH)	3.4	50m	25m	No
4.	Railway Station	27.1	100m	100m	No
5.	Chak Road	0.27	10m	10m	No
6.	Bridge or Embankment	19.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 84 (Block 4):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'32.61"N	80°24'27.27"E
B	25° 5'30.74"N	80°24'22.88"E
C	25° 5'29.10"N	80°24'21.32"E
D	25° 5'30.28"N	80°24'20.11"E
E	25° 5'31.83"N	80°24'22.52"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.6	50m	50m	No
2.	Hospital	22.0	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	27.4	100m	100m	No
5.	Chak Road	0.40	10m	10m	No
6.	Bridge or Embankment	19.7	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 84 (Block 5):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 5'20.67"N	80°24'31.66"E
B	25° 5'19.00"N	80°24'36.16"E
C	25° 5'15.83"N	80°24'39.39"E
D	25° 5'13.87"N	80°24'39.39"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.4	50m	50m	No
2.	Hospital	21.7	50m	50m	No
3.	Road (SH)	3.5	50m	25m	No
4.	Railway Station	27.8	100m	100m	No
5.	Chak Road	0.11	10m	10m	No
6.	Bridge or Embankment	19.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 84 (Block 6):-

The mining site is situated on the river bank of Ranj at Gata No. 585/1, 857, 859/1, 914, 954, 1248/2, Village- Khalari, Tehsil- Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Khalari

Pillar No.	Latitude	Longitude
A	25° 6'2.39"N	80°24'43.96"E
B	25° 5'58.31"N	80°24'48.35"E
C	25° 5'57.76"N	80°24'48.23"E
D	25° 5'53.19"N	80°24'46.48"E
E	25° 5'53.20"N	80°24'39.21"E
F	25° 5'55.92"N	80°24'45.45"E
G	25° 5'58.28"N	80°24'46.78"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.9	50m	50m	No
2.	Hospital	22.0	50m	50m	No
3.	Road (SH)	4.0	50m	25m	No
4.	Railway Station	28.0	100m	100m	No
5.	Chak Road	0.23	10m	10m	No
6.	Bridge or Embankment	19.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

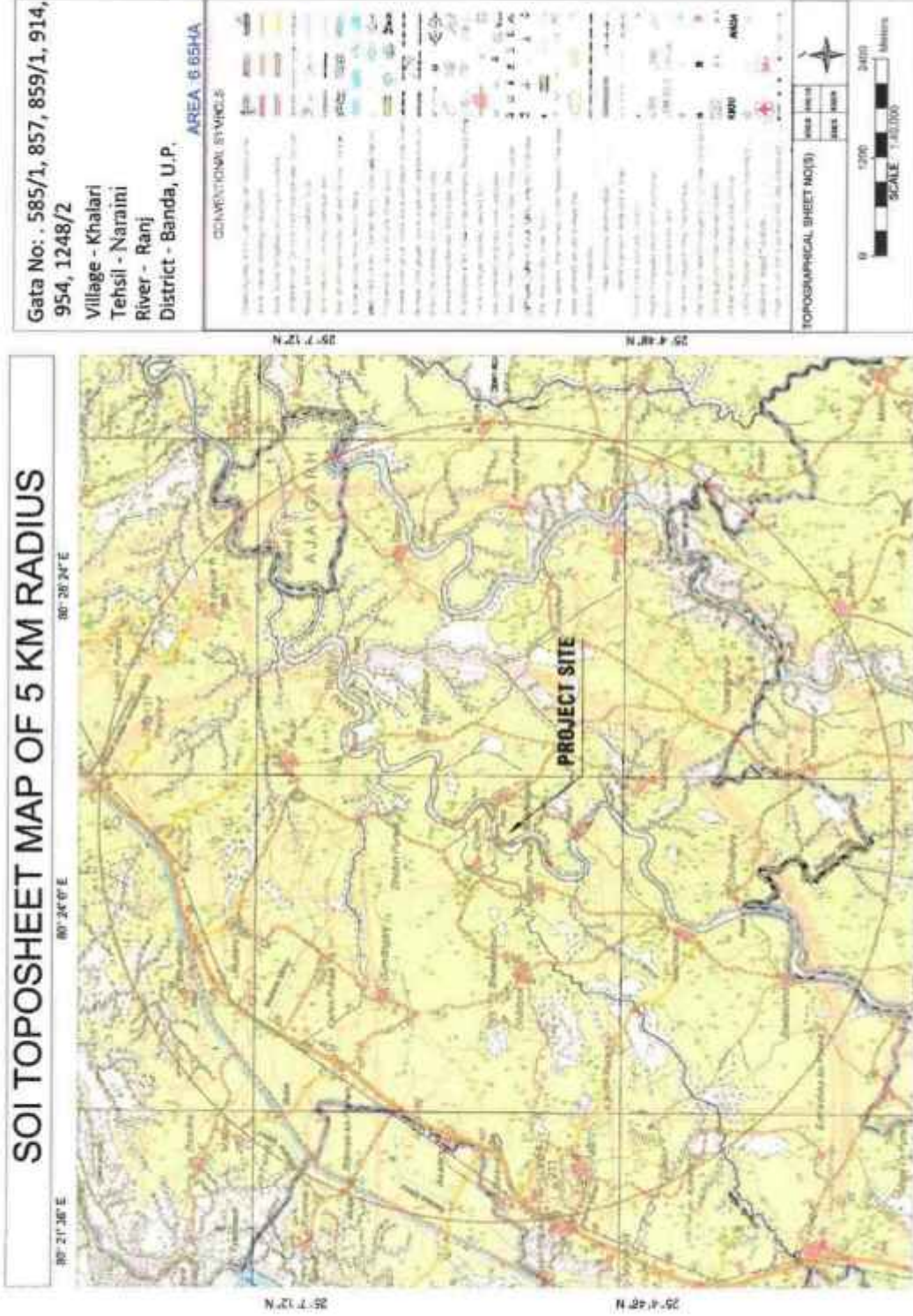
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**Satellite Imagery Mine Site
River Bed Morrum Mining- Ranj River, Village- Khalari, Tehsil- Narani, District- Banda, Uttar Pradesh**



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Site- 85):-

The mining site is situated on the river bank of Ranj at Gata No. 420, 530/2, 532, 709, 716, Village- Shahpatan, Tehsil-Naraini, District- Banda, U.P.is having an area of 6.93 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Shahpatan

Pillar No.	Latitude	Longitude
A	25° 8' 2.724" N	80° 27' 58.579" E
B	25° 8' 1.787" N	80° 27' 58.735" E
C	25° 7' 57.142" N	80° 27' 43.461" E
D	25° 7' 56.664" N	80° 27' 36.183" E
E	25° 7' 54.489" N	80° 27' 32.313" E
F	25° 7' 42.991" N	80° 27' 26.757" E
G	25° 7' 40.847" N	80° 27' 18.916" E
H	25° 7' 47.088" N	80° 27' 7.511" E
I	25° 7' 47.762" N	80° 27' 7.970" E
J	25° 7' 42.067" N	80° 27' 19.294" E
K	25° 7' 45.491" N	80° 27' 26.410" E
L	25° 7' 57.813" N	80° 27' 32.871" E
M	25° 7' 59.171" N	80° 27' 47.667" E
N	25° 8' 0.733" N	80° 27' 52.736" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	27.3	50m	50m	No
3.	Road (SH)	1.3	50m	25m	No

4.	Railway Station	20.2	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

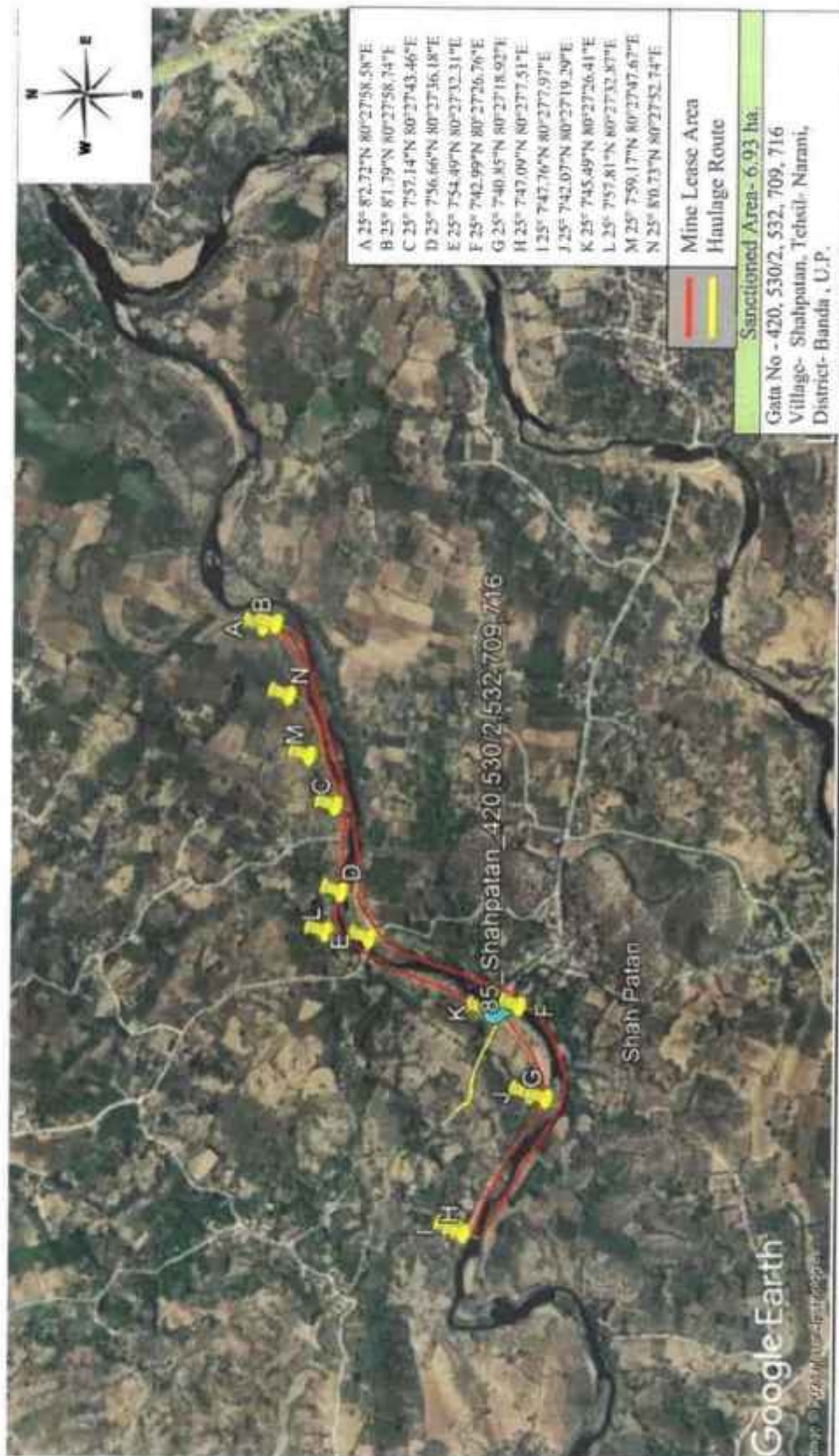
  



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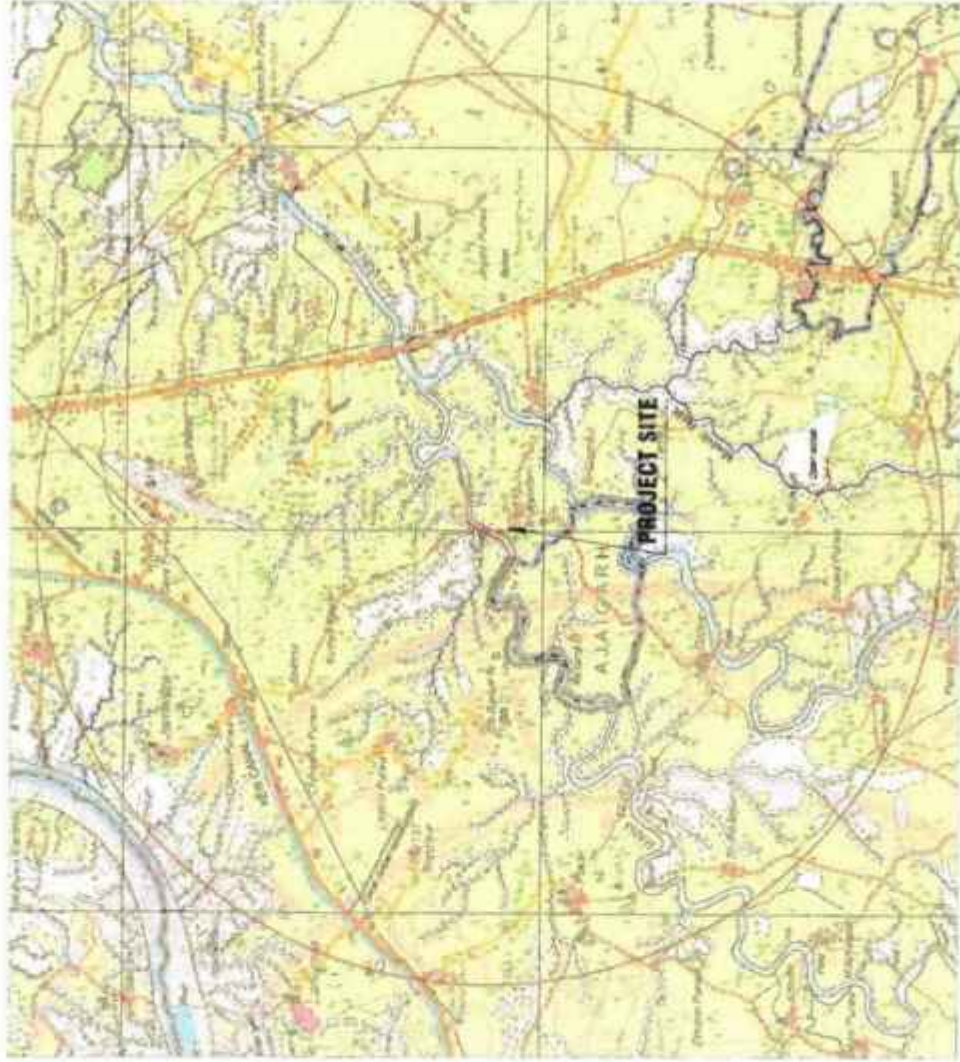
Satellite Imagery Mine Site
 (River Bed Morrum Mining- Ranj River, Village- Shahpatan, Tehsil- Naranj, District- Banda, Uttar Pradesh)



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SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 420, 530/2, 532, 709,
716
Village - Shahpatan
Tehsil - Naraini
River - Ranj
District - Banda, U.P.
AREA : 6.93HA

CONVENTIONAL SYMBOLS

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47	48	49	50	51	52	53	54	55	56	57	58	59	60	61	62	63	64	65	66	67	68	69	70	71	72	73	74	75	76	77	78	79	80	81	82	83	84	85	86	87	88	89	90	91	92	93	94	95	96	97	98	99	100
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TOPOGRAPHICAL SHEET NO(S)

1:50,000
1:25,000
1:12,500

0 1250 2500 5000 Meters

SCALE: 1:25,000

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Site- 86):-

The mining site is situated on the river bank of Ken at Gata No. 429, 430, Village- Bariyari, Tehsil-Naraini, District- Banda, U.P. is having an area of 13.3620 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bariyari

Pillar No.	Latitude	Longitude
A	25° 14' 40.080" N	80° 22' 40.320" E
B	25° 14' 20.490" N	80° 23' 1.320" E
C	25° 14' 18.330" N	80° 23' 9.540" E
D	25° 14' 16.950" N	80° 23' 13.310" E
E	25° 14' 19.500" N	80° 23' 16.550" E
F	25° 14' 21.150" N	80° 23' 17.970" E
G	25° 14' 32.900" N	80° 23' 25.900" E
H	25° 14' 30.930" N	80° 23' 25.560" E
I	25° 14' 21.550" N	80° 23' 20.690" E
J	25° 14' 21.420" N	80° 23' 19.540" E
K	25° 14' 19.810" N	80° 23' 19.410" E
L	25° 14' 18.960" N	80° 23' 16.340" E
M	25° 14' 16.070" N	80° 23' 7.100" E
N	25° 14' 35.340" N	80° 22' 35.400" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.9	50m	50m	No
2.	Hospital	17.2	50m	50m	No
3.	Road (MDR)	4.3	50m	25m	No

4.	Railway Station	16.0	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge or Embankment	25.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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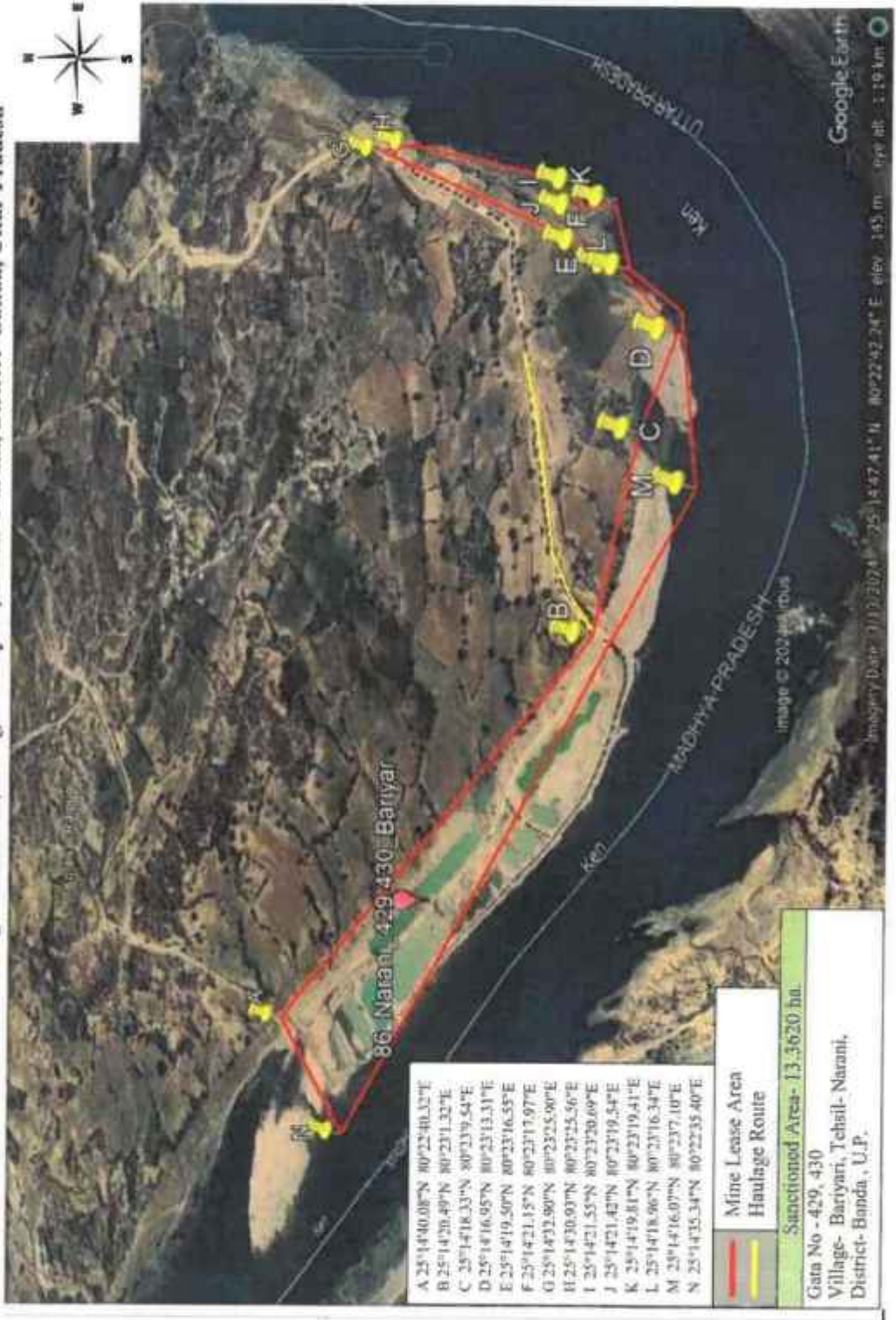
 

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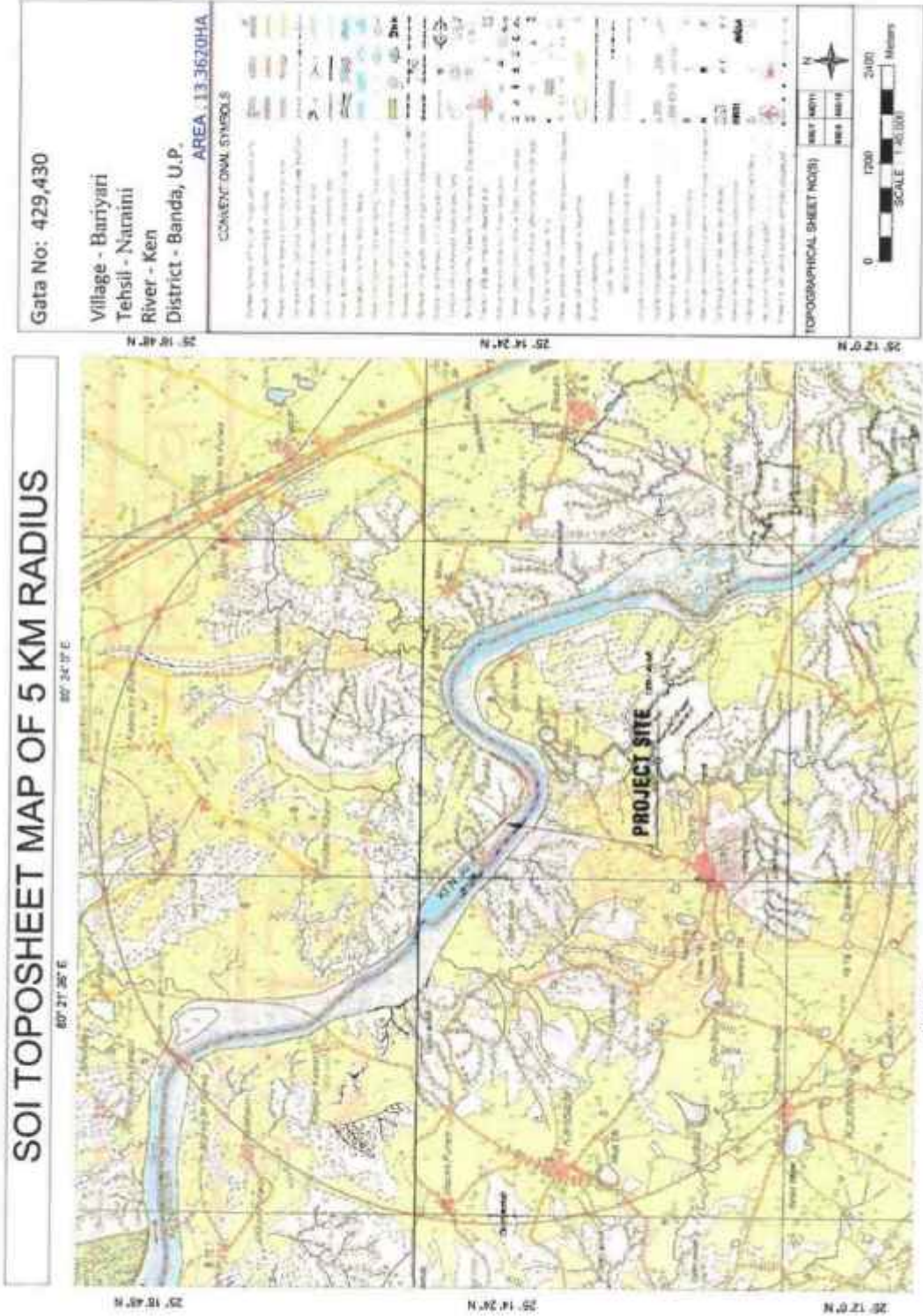
River Bed Morrum Mining- Ken River, Village- Baryari, Tehsil- Narani, District- Banda, Uttar Pradesh

Satellite Imagery Mine Site



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Site- 87):-

The mining site is situated on the river bank of Ken at Gata No. 195/1, Village- Bahadurpur Syodha, Tehsil-Naraini, District- Banda, U.P.is having an area of 14.3850 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bahadurpur Syodha

Pillar No.	Latitude	Longitude
A	25° 18' 24.500" N	80° 19' 14.600" E
B	25° 18' 24.770" N	80° 19' 15.160" E
C	25° 18' 16.870" N	80° 19' 10.690" E
D	25° 18' 15.000" N	80° 19' 8.800" E
E	25° 18' 1.500" N	80° 18' 54.400" E
F	25° 17' 58.600" N	80° 18' 53.300" E
G	25° 17' 53.600" N	80° 18' 49.700" E
H	25° 17' 55.400" N	80° 18' 45.800" E
I	25° 18' 9.800" N	80° 18' 57.000" E

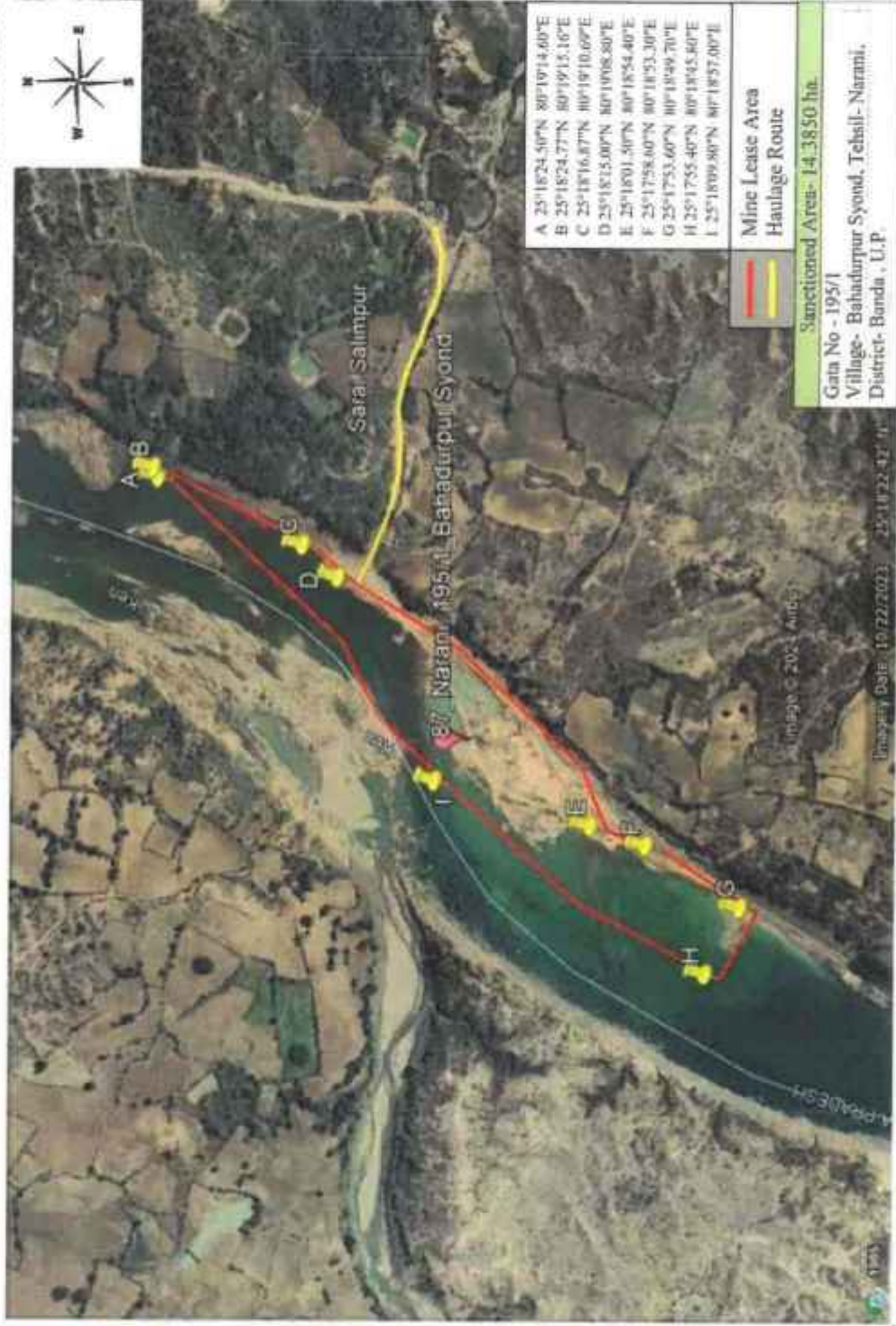
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	14.4	50m	50m	No
3.	Road (MDR)	3.9	50m	25m	No
4.	Railway Station	15.2	100m	100m	No
5.	Chak Road	0.54	10m	10m	No
6.	Bridge or Embankment	19.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
River Bed Morrum Mining- Ken River, Village- Bahadurpur Syond, Tehsil- Narani, District- Banda, Uttar Pradesh

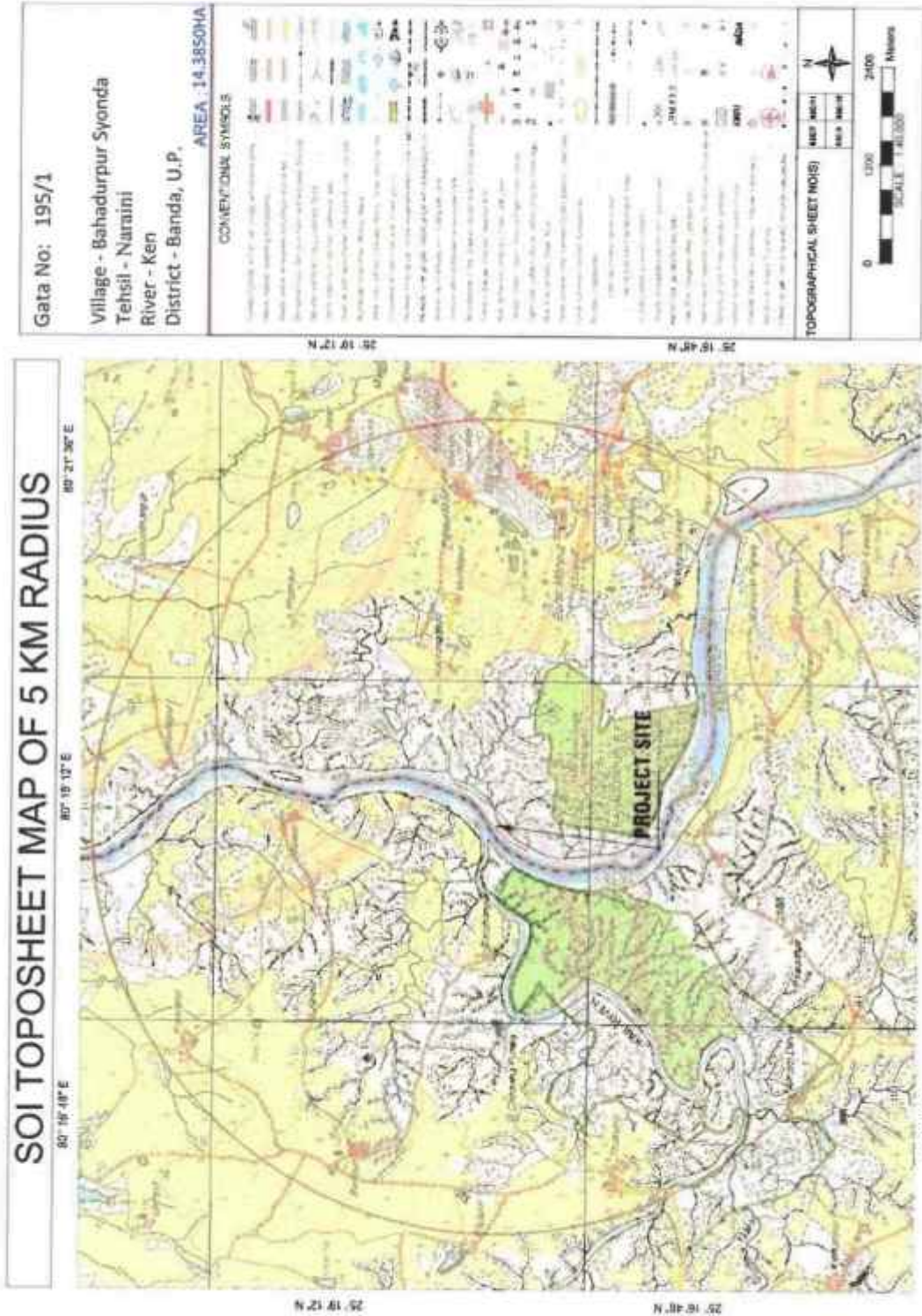








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Site- 88):-

The mining site is situated on the river bank of Ken at Gata No. 300mi, 316mi, Village- Bahadurpur Syodha, Tehsil-Naraini, District- Banda, U.P.is having an area of 7.30 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bahadurpur Syodha

Pillar No.	Latitude	Longitude
A	25° 17' 33.720" N	80° 18' 41.740" E
B	25° 17' 17.500" N	80° 18' 44.400" E
C	25° 17' 17.500" N	80° 18' 43.100" E
D	25° 17' 8.900" N	80° 18' 44.200" E
E	25° 17' 5.600" N	80° 18' 46.800" E
F	25° 17' 5.100" N	80° 18' 44.700" E
G	25° 17' 9.630" N	80° 18' 40.520" E
H	25° 17' 16.300" N	80° 18' 39.600" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.4	50m	50m	No
2.	Hospital	16.8	50m	50m	No
3.	Road (MDR)	3.8	50m	25m	No
4.	Railway Station	17.2	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge or Embankment	20.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village- Bahadurpur Syond, Tehsil- Narani, District- Banda, (Uttar Pradesh)



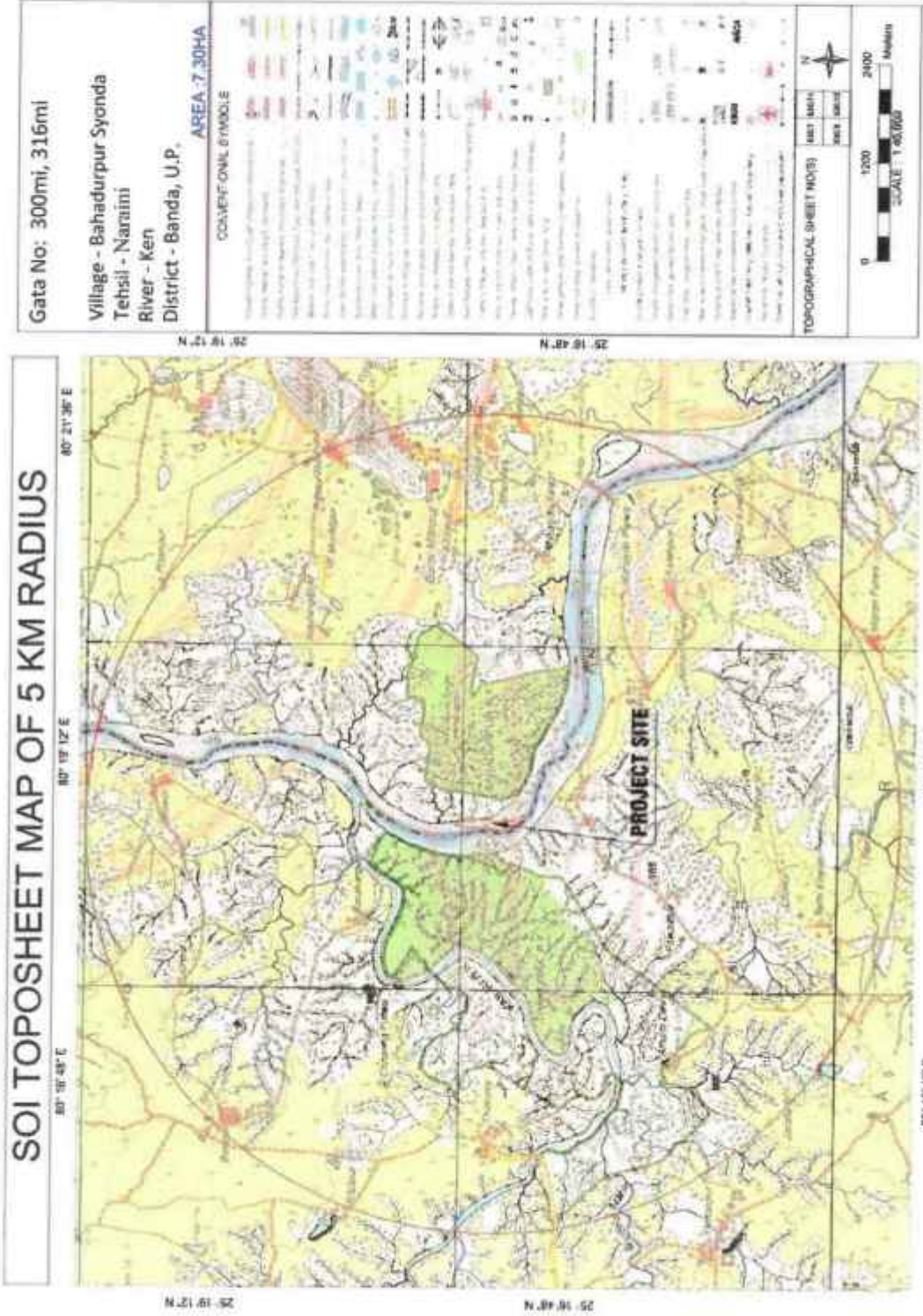









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Site- 89(Block 1):-

The mining site is situated on the river bank of Ranjat Gata No. 659, 724, 805, Village- Barkola Kala, Tehsil-Naraini, District- Banda, U.P.is having an area of 10.00 Ha (Block 1, Block 2, Block 3), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barkola Kala

Pillar No.	Latitude	Longitude
A	25° 7' 19.600" N	80° 25' 54.030" E
B	25° 7' 19.350" N	80° 25' 53.320" E
C	25° 7' 18.790" N	80° 25' 55.930" E
D	25° 7' 17.820" N	80° 25' 56.900" E
E	25° 7' 16.740" N	80° 25' 56.660" E
F	25° 7' 16.410" N	80° 25' 57.060" E
G	25° 7' 14.570" N	80° 25' 58.170" E
H	25° 7' 9.300" N	80° 26' 2.300" E
I	25° 7' 6.900" N	80° 26' 5.310" E
J	25° 7' 5.860" N	80° 26' 7.280" E
K	25° 7' 6.900" N	80° 26' 7.730" E
L	25° 7' 6.930" N	80° 26' 7.640" E
M	25° 7' 6.730" N	80° 26' 7.520" E
O	25° 7' 7.370" N	80° 26' 6.170" E
P	25° 7' 9.870" N	80° 26' 2.980" E
Q	25° 7' 14.690" N	80° 25' 59.320" E
R	25° 7' 16.510" N	80° 25' 57.680" E
S	25° 7' 18.970" N	80° 25' 57.390" E
T	25° 7' 19.220" N	80° 25' 57.240" E
U	25° 7' 19.810" N	80° 25' 55.380" E
V	25° 7' 19.950" N	80° 25' 54.110" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

3

Page | 374

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.6	50m	50m	No
2.	Hospital	24.8	50m	50m	No
3.	Road (SH)	2.8	50m	25m	No
4.	Railway Station	23.8	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge or Embankment	1.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

③

④

Site- 89(Block 2):-

The mining site is situated on the river bank of Ranjat Gata No. 659, 724, 805, Village- Barkola Kala, Tehsil-Naraini, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barkola Kala

Pillar No.	Latitude	Longitude
A	25° 7' 5.860" N	80° 26' 7.280" E
B	25° 7' 6.900" N	80° 26' 7.730" E
B1	25° 7' 6.530" N	80° 26' 9.184" E
C	25° 7' 5.176" N	80° 26' 12.159" E
D	25° 7' 3.706" N	80° 26' 17.416" E
E	25° 7' 5.680" N	80° 26' 19.288" E
F	25° 7' 10.657" N	80° 26' 19.236" E
G	25° 7' 14.990" N	80° 26' 18.960" E
H	25° 7' 20.428" N	80° 26' 22.130" E
I	25° 7' 22.350" N	80° 26' 22.817" E
J	25° 7' 25.315" N	80° 26' 26.984" E
K	25° 7' 24.836" N	80° 26' 29.413" E
L	25° 7' 23.684" N	80° 26' 31.741" E
M	25° 7' 22.940" N	80° 26' 34.142" E
N	25° 7' 25.595" N	80° 26' 37.082" E
O	25° 7' 27.010" N	80° 26' 37.630" E
P	25° 7' 26.961" N	80° 26' 38.362" E
Q	25° 7' 26.573" N	80° 26' 38.343" E
R	25° 7' 23.441" N	80° 26' 36.407" E
S	25° 7' 22.415" N	80° 26' 34.475" E
T	25° 7' 23.029" N	80° 26' 29.371" E
U	25° 7' 23.418" N	80° 26' 25.813" E
V	25° 7' 21.136" N	80° 26' 23.055" E
W	25° 7' 19.853" N	80° 26' 22.205" E
X	25° 7' 15.209" N	80° 26' 20.178" E

Y	25° 7' 5.685" N	80° 26' 20.361" E
Z	25° 7' 3.042" N	80° 26' 16.702" E
A'	25° 7' 4.445" N	80° 26' 11.634" E
B'	25° 7' 5.853" N	80° 26' 7.509" E
C'	25° 7' 5.757" N	80° 26' 7.440" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMCCR 2021, Rule No.42 and as per SSMMG,2016,is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMCCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.6	50m	50m	No
2.	Hospital	25.1	50m	50m	No
3.	Road (SH)	3.3	50m	25m	No
4.	Railway Station	22.8	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge or Embankment	0.07	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 89(Block 3):-

The mining site is situated on the river bank of Ranj at Gata No. 659, 724, 805, Village- Barkola Kala, Tehsil-Naraini, District- Banda, U.P., The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barkola Kala

Pillar No.	Latitude	Longitude
A	25° 7' 33.791" N	80° 26' 39.296" E
B	25° 7' 33.852" N	80° 26' 38.143" E
C	25° 7' 39.042" N	80° 26' 39.034" E
D	25° 7' 42.758" N	80° 26' 42.749" E
E	25° 7' 42.703" N	80° 26' 45.489" E
F	25° 7' 40.039" N	80° 26' 50.718" E
G	25° 7' 39.873" N	80° 26' 50.779" E
H	25° 7' 38.556" N	80° 26' 56.294" E
I	25° 7' 39.169" N	80° 26' 59.841" E
J	25° 7' 45.438" N	80° 27' 0.294" E
K	25° 7' 49.003" N	80° 27' 0.507" E
L	25° 7' 48.568" N	80° 27' 5.449" E
M	25° 7' 47.523" N	80° 27' 8.672" E
N	25° 7' 46.375" N	80° 27' 8.157" E
O	25° 7' 47.828" N	80° 27' 3.481" E
P	25° 7' 39.274" N	80° 27' 1.661" E
Q	25° 7' 38.008" N	80° 26' 58.076" E
R	25° 7' 37.869" N	80° 26' 54.380" E
S	25° 7' 39.176" N	80° 26' 50.166" E
T	25° 7' 41.689" N	80° 26' 44.209" E
U	25° 7' 38.909" N	80° 26' 40.578" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.77	50m	50m	No
2.	Hospital	26.2	50m	50m	No
3.	Road (MDR)	2.8	50m	25m	No
4.	Railway Station	21.8	100m	100m	No
5.	Chak Road	0.18	10m	10m	No
6.	Bridge or Embankment	0.15	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

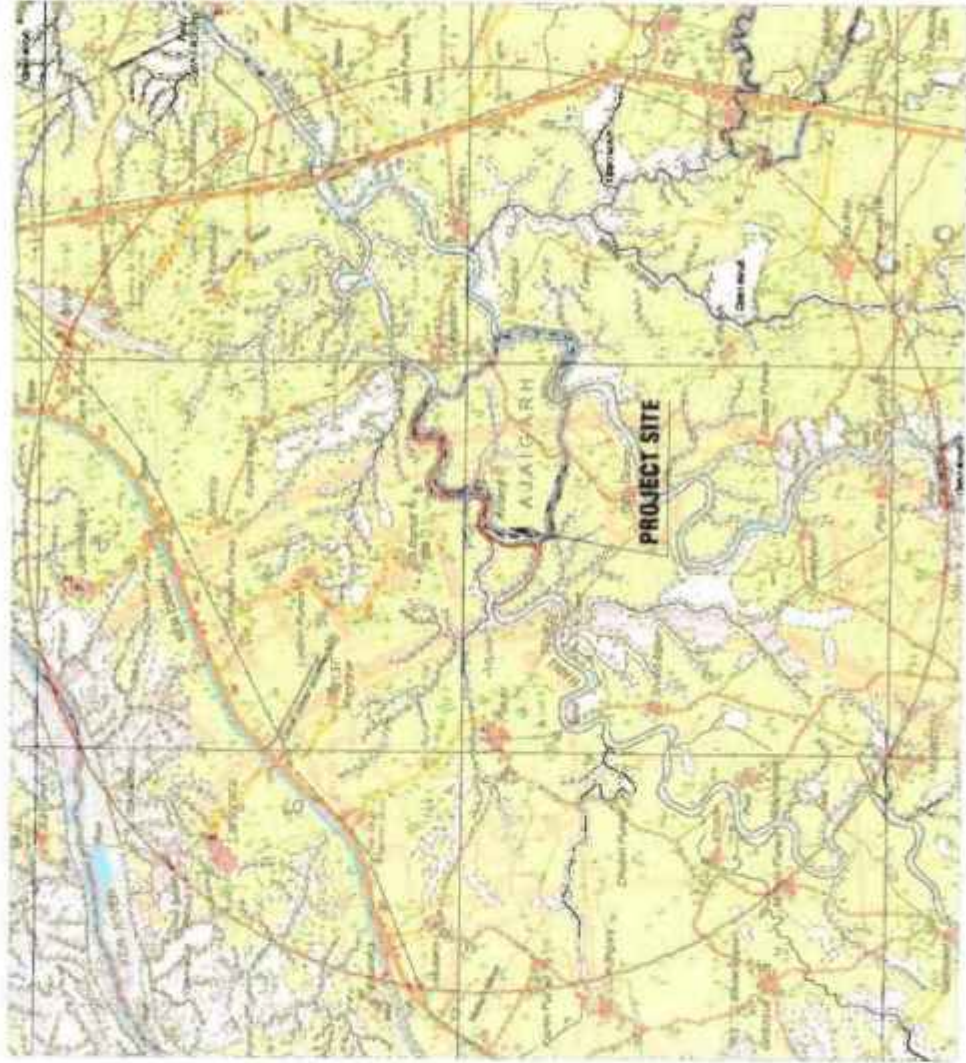
Satellite Imagery Mine Site
River Bed Morrum Mining- Ranj River, Village- Barkola Kala, Tehsil- Narani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 659, 724, 805

Village - Barkola Kala
Tehsil - Naraini
River - Ranj
District - Banda, U.P.

AREA: 10.0HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

0 1250 2500
SCALE: 1:40,000
Meters

Handwritten notes and symbols are present in the legend area, including various symbols for roads, rivers, and other features.

Handwritten signatures and initials in blue ink, including a large signature on the left and several smaller initials on the right.

Site- 90):-

The mining site is situated on the river bank of Ken at Gata No. Part of 3/1/1 (Khand No. 01), Village- Barsandamanpur, Tehsil-Naraini, District- Banda, U.P.is having an area of 21.00 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barsandamanpur

Pillar No.	Latitude	Longitude
A	25° 8' 29.212" N	80° 21' 45.653" E
B	25° 8' 17.616" N	80° 21' 26.688" E
C	25° 8' 4.219" N	80° 21' 26.115" E
D	25° 8' 4.808" N	80° 21' 24.824" E
E	25° 8' 1.735" N	80° 21' 25.735" E
F	25° 8' 0.617" N	80° 21' 27.442" E
G	25° 7' 35.256" N	80° 21' 22.920" E
H	25° 7' 35.110" N	80° 21' 20.663" E
I	25° 8' 0.472" N	80° 21' 25.690" E
J	25° 8' 6.081" N	80° 21' 22.935" E
K	25° 8' 13.013" N	80° 21' 23.672" E
L	25° 8' 16.458" N	80° 21' 21.378" E
M	25° 8' 26.700" N	80° 21' 27.948" E
N	25° 8' 33.241" N	80° 21' 42.524" E
O	25° 8' 34.764" N	80° 21' 43.929" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCRC 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCRC, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.2	50m	50m	No
2.	Hospital	17.8	50m	50m	No

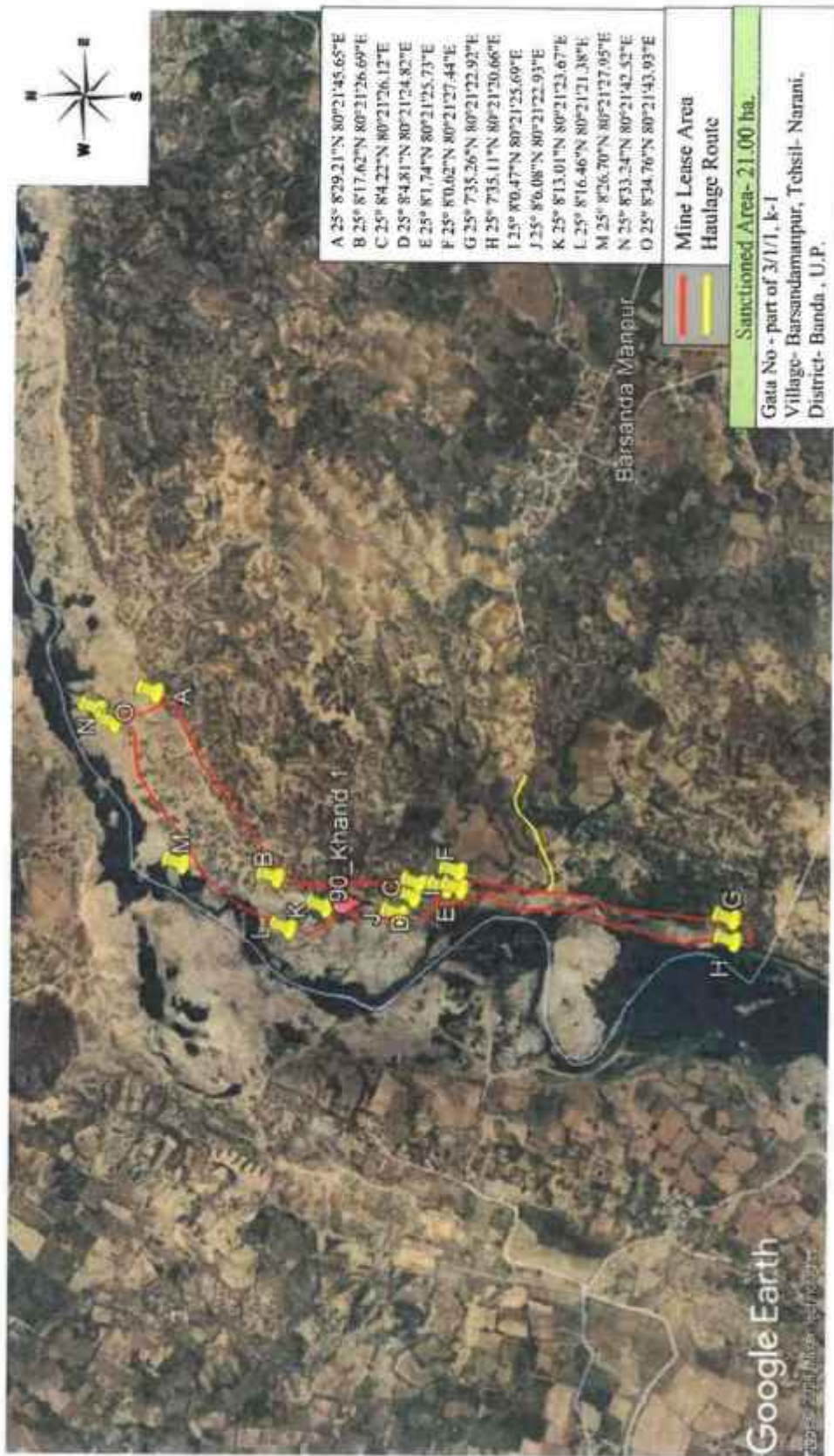
Page | 382

DSR BANDA - [FINAL DRAFT REPORT]

3.	Road (SH)	2.8	50m	25m	No
4.	Railway Station	26.6	100m	100m	No
5.	Chak Road	0.67	10m	10m	No
6.	Bridge or Embankment	17.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

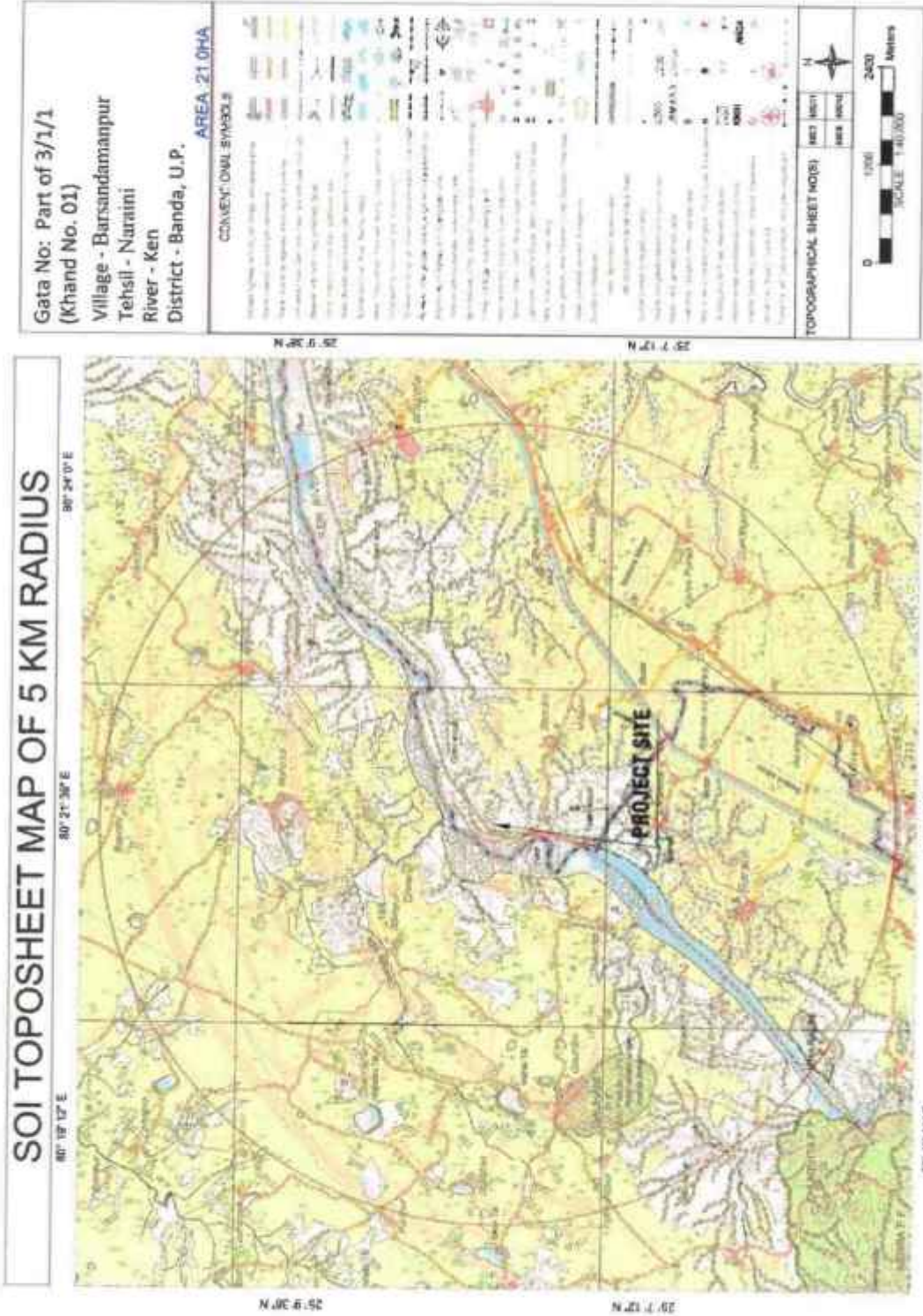
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Barsandamanpur, Tehsil- Narani, District- Banda, (Uttar Pradesh))



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 91):-

The mining site is situated on the river bank of Ken at Gata No. Part of 3/1/1 (Khand No. 02), Village- Barsandamanpur, Tehsil-Naraini, District- Banda, U.P.is having an area of 21.00 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barsandamanpur

Pillar No.	Latitude	Longitude
A	25° 8' 36.845" N	80° 22' 39.621" E
B	25° 8' 39.658" N	80° 22' 14.223" E
C	25° 8' 37.761" N	80° 22' 3.461" E
D	25° 8' 29.212" N	80° 21' 45.653" E
E	25° 8' 31.950" N	80° 21' 44.147" E
F	25° 8' 33.620" N	80° 21' 46.493" E
G	25° 8' 34.426" N	80° 21' 46.534" E
H	25° 8' 33.894" N	80° 21' 47.595" E
I	25° 8' 35.097" N	80° 21' 47.784" E
J	25° 8' 35.412" N	80° 21' 45.654" E
K	25° 8' 42.753" N	80° 22' 5.009" E
L	25° 8' 41.640" N	80° 22' 5.064" E
M	25° 8' 41.722" N	80° 22' 6.064" E
N	25° 8' 39.917" N	80° 22' 7.279" E
O	25° 8' 40.380" N	80° 22' 9.790" E
P	25° 8' 43.708" N	80° 22' 13.362" E
Q	25° 8' 42.229" N	80° 22' 34.943" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.5	50m	50m	No

Page | 386

2.	Hospital	19.1	50m	50m	No
3.	Road (MDR)	2.1	50m	25m	No
4.	Railway Station	25.7	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge or Embankment	20.1	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

③ 



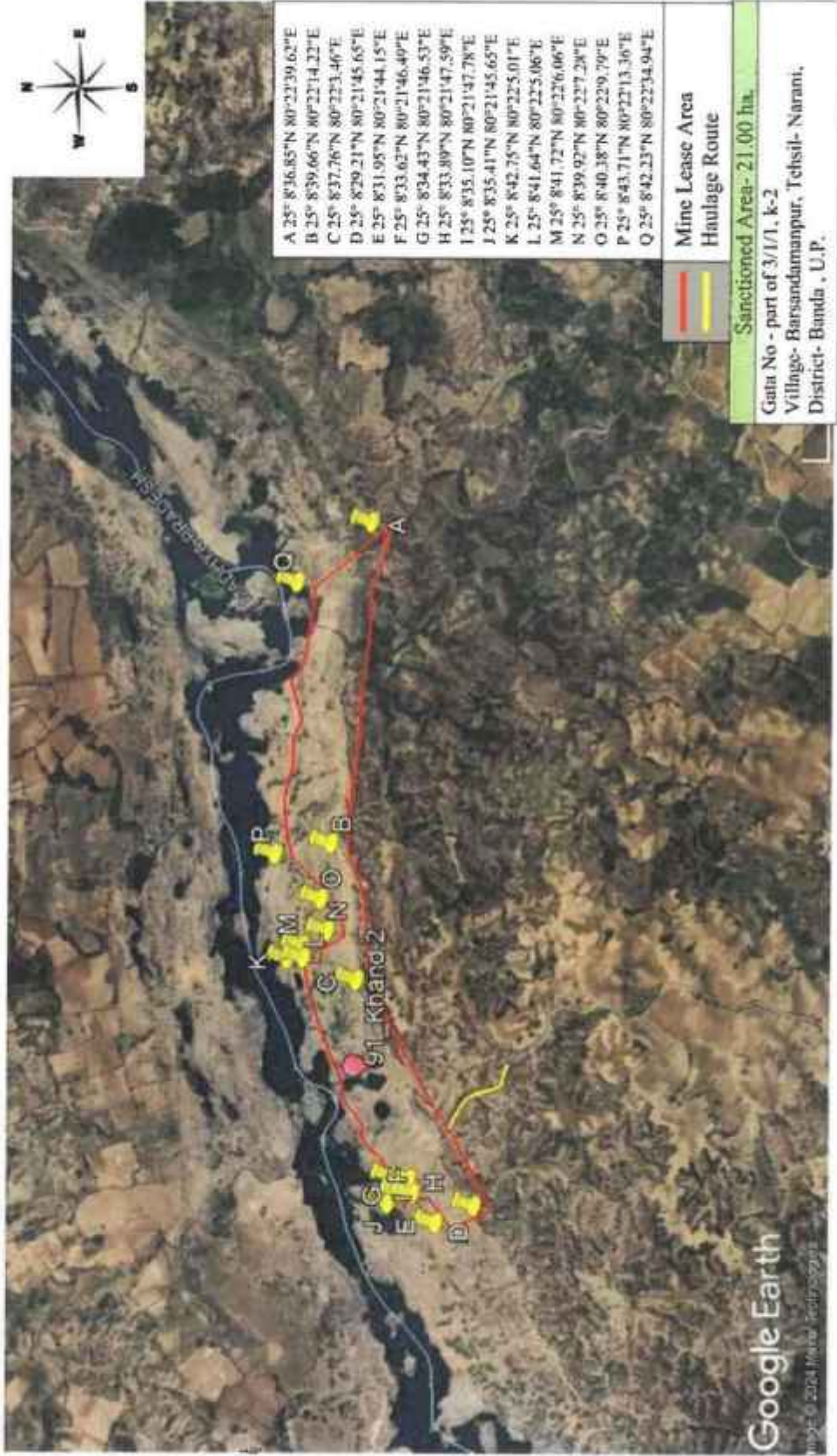




DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village- Barsandamanpur k-2, Tehsil- Narani, District- Banda, (Uttar Pradesh)









Site- 92):-

The mining site is situated on the river bank of Ken at Gata No. 721, 722, 723, Village- Kolawalraipur, Tehsil-Naraini, District- Banda, U.P. is having an area of 20.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Kolawalraipur

Pillar No.	Latitude	Longitude
A	25° 15' 6.840" N	80° 21' 59.820" E
B	25° 15' 7.320" N	80° 22' 0.300" E
C	25° 14' 49.800" N	80° 22' 29.160" E
D	25° 14' 49.140" N	80° 22' 27.960" E
E	25° 14' 40.080" N	80° 22' 40.320" E
E1	25° 14' 36.420" N	80° 22' 36.900" E
F	25° 14' 35.340" N	80° 22' 35.400" E
G	25° 14' 54.480" N	80° 22' 14.820" E
H	25° 14' 54.480" N	80° 22' 18.480" E
I	25° 14' 56.040" N	80° 22' 15.120" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.8	50m	50m	No
2.	Hospital	17.5	50m	50m	No
3.	Road (MDR)	5.3	50m	25m	No
4.	Railway Station	16.6	100m	100m	No
5.	Chak Road	0.55	10m	10m	No
6.	Bridge or Embankment	26.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

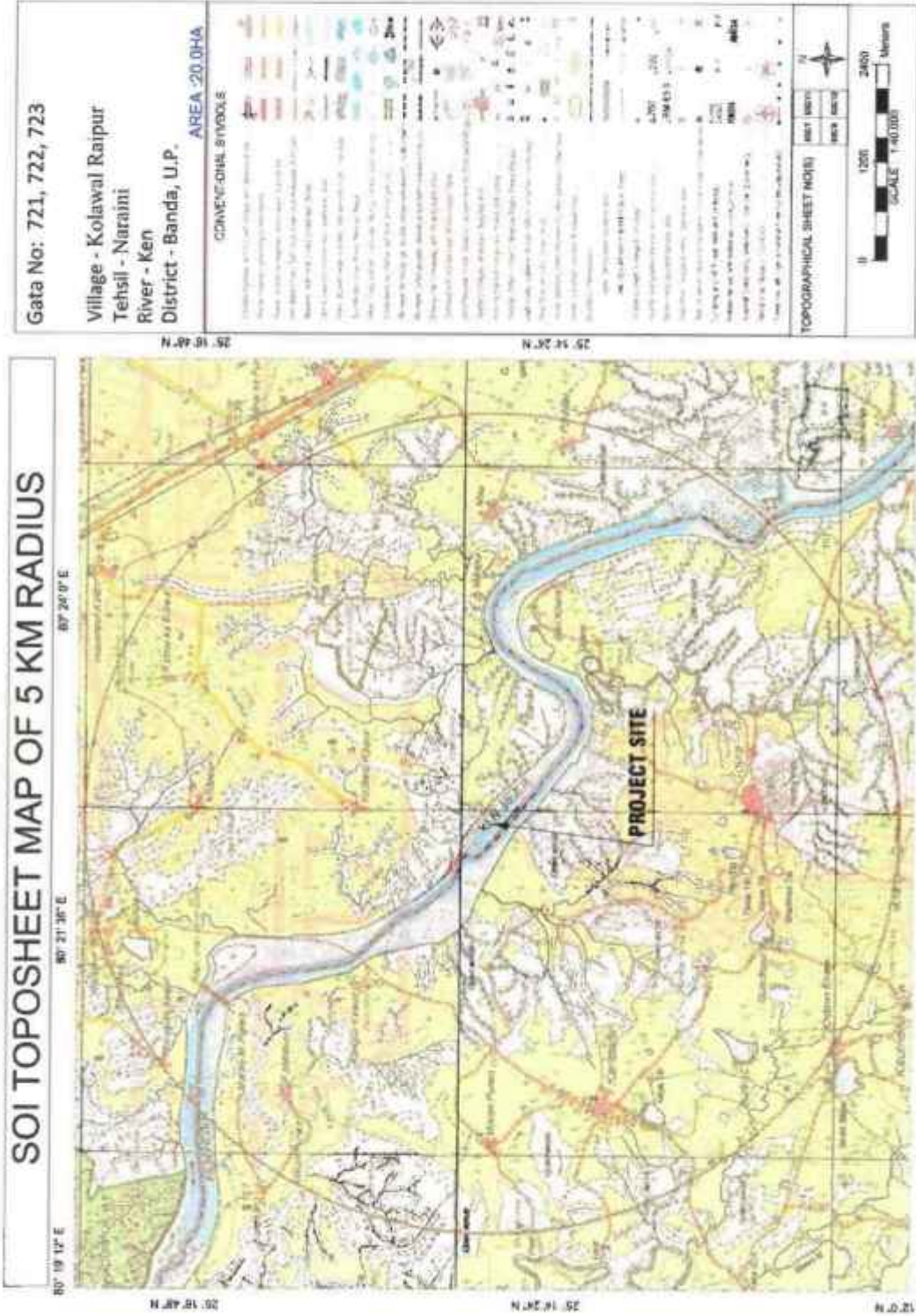
Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Kolawal Raipur, Tehsil- Narani, District- Banda,, (Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 93):-

The mining site is situated on the river bank of Ken at Gata No. Part of 5, Part of 9, Village- Bilharka, Tehsil-Naraini, District- Banda, U.P.is having an area of 12.86 Ha,The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bilharka

Pillar No.	Latitude	Longitude
A	25° 3' 9.180" N	80° 17' 24.360" E
B	25° 2' 58.020" N	80° 17' 22.920" E
C	25° 2' 57.360" N	80° 17' 21.300" E
M	25° 2' 54.190" N	80° 17' 13.630" E
L	25° 2' 57.520" N	80° 17' 13.130" E
K	25° 3' 1.700" N	80° 17' 14.130" E
J	25° 3' 5.020" N	80° 17' 14.200" E
I	25° 3' 8.210" N	80° 17' 14.240" E
H	25° 3' 11.410" N	80° 17' 14.340" E
G	25° 3' 14.600" N	80° 17' 14.480" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	9.7	50m	50m	No
3.	Road (SH)	6.3	50m	25m	No
4.	Railway Station	39.0	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge or Embankment	45.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site

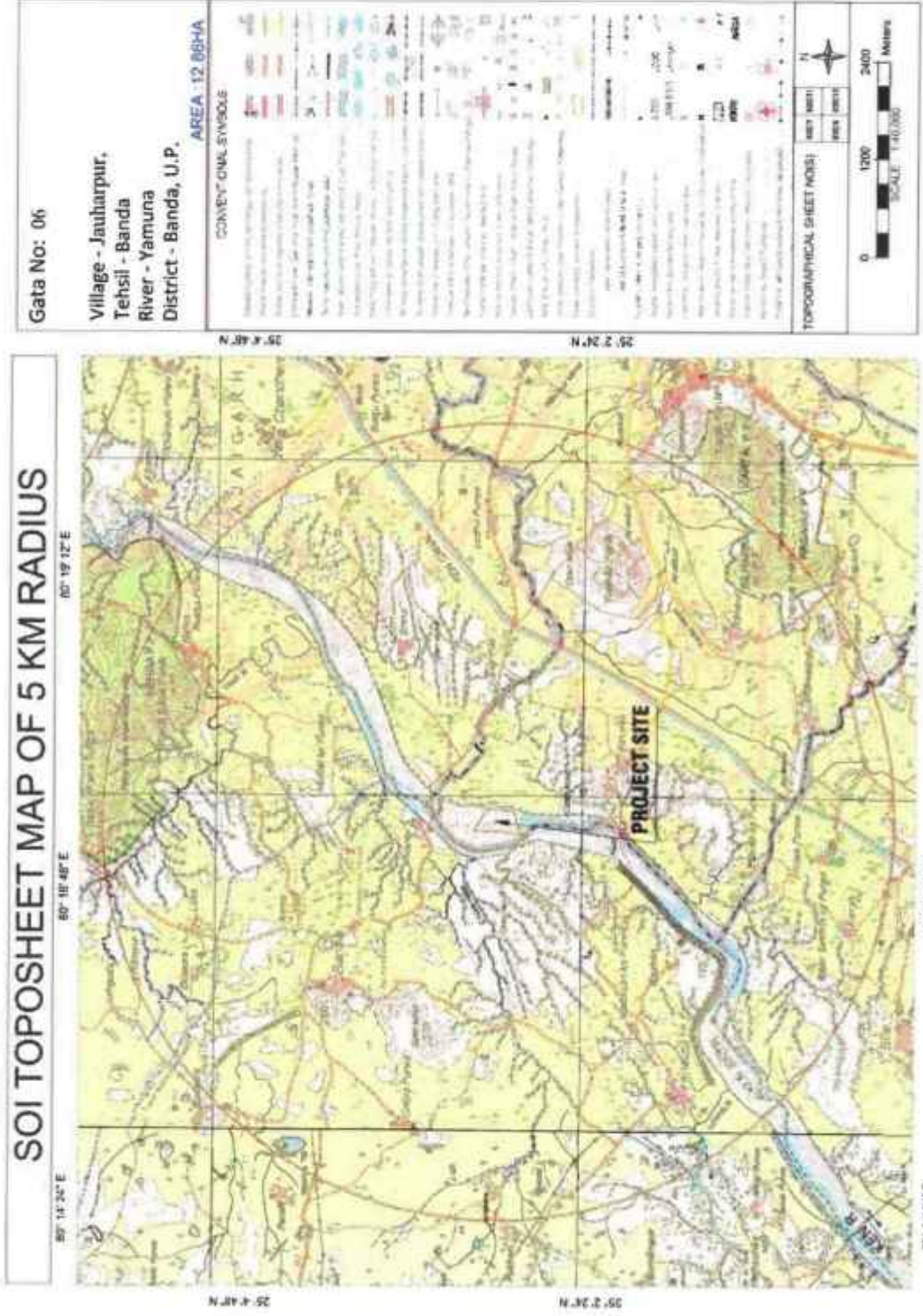
(River Bed Morrum Mining- Ken River, Village- Bilharka, Tehsil- Naranj, District- Banda, (Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 94):-

The mining site is situated on the river bank of Ken at Gata No. Part of 5, Part of 9, Village- Bilharka, Tehsil-Naraini, District- Banda, U.P.is having an area of 15.165 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bilharka

Pillar No.	Latitude	Longitude
A	25° 3' 32.700" N	80° 17' 32.100" E
B	25° 3' 19.800" N	80° 17' 25.900" E
C	25° 3' 9.800" N	80° 17' 24.300" E
M	25° 3' 15.200" N	80° 17' 14.500" E
L	25° 3' 18.100" N	80° 17' 16.200" E
K	25° 3' 20.900" N	80° 17' 17.700" E
J	25° 3' 23.900" N	80° 17' 19.500" E
I	25° 3' 26.700" N	80° 17' 21.300" E
H	25° 3' 36.000" N	80° 17' 28.900" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.5	50m	50m	No
2.	Hospital	9.8	50m	50m	No
3.	Road (SH)	5.9	50m	25m	No
4.	Railway Station	38.5	100m	100m	No
5.	Chak Road	0.51	10m	10m	No
6.	Bridge or Embankment	45.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

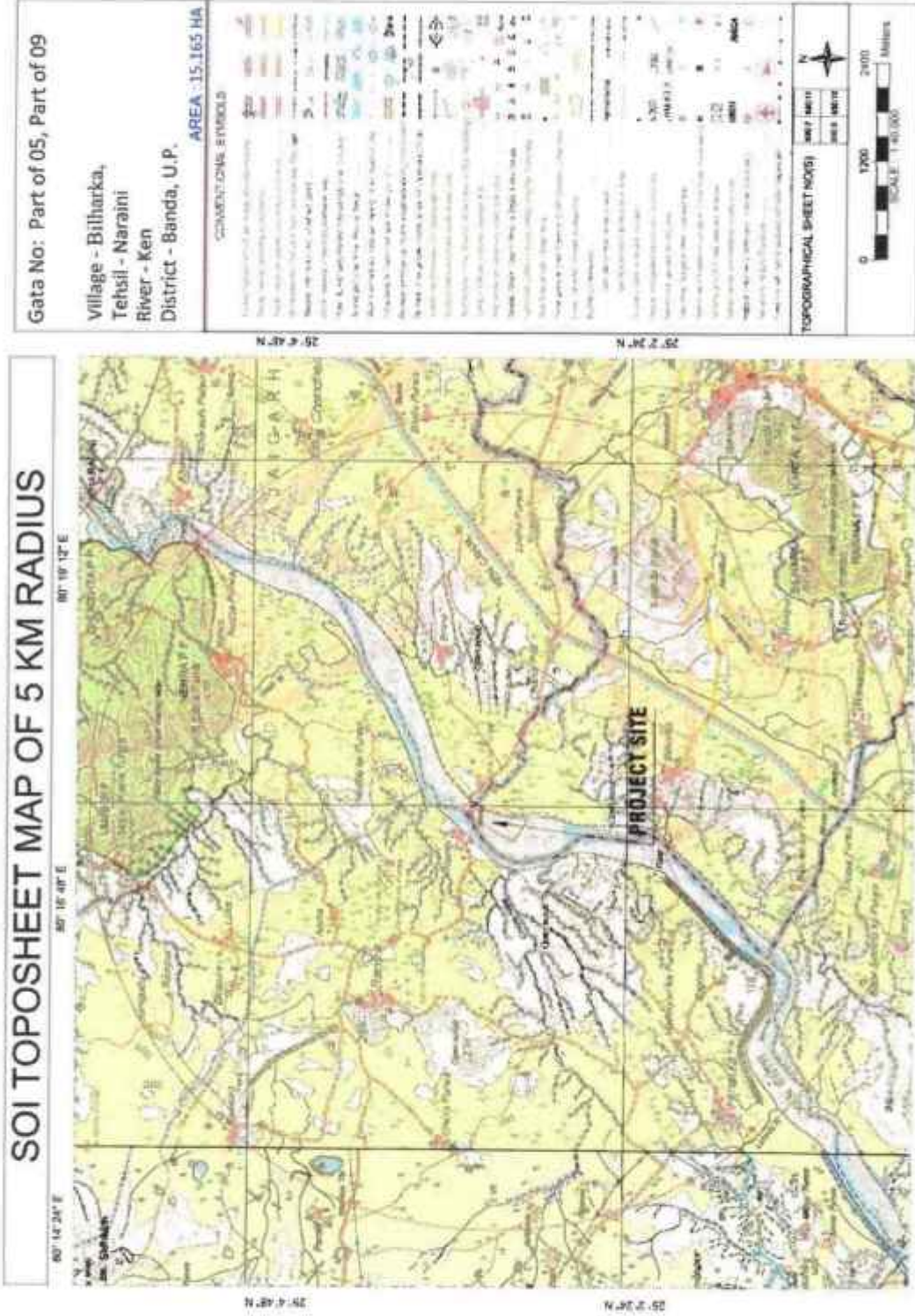
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village- Bilharka, Tehsil- Narani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 95):-

The mining site is situated on the river bank of Ken at Gata No. 116Ga, Village- Risaura, Tehsil- Naraini, District- Banda, U.P. is having an area of 18.00 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Risaura

Pillar No.	Latitude	Longitude
A	25°13'44.22"N	80°24'36.59"E
B	25°13'45.91"N	80°24'39.64"E
C	25°13'42.22"N	80°24'42.61"E
C1	25°13'37.01"N	80°24'46.72"E
C2	25°13'36.44"N	80°24'48.49"E
C3	25°13'30.57"N	80°24'51.04"E
C4	25°13'27.18"N	80°24'51.48"E
C5	25°13'23.57"N	80°24'42.54"E
D	25°13'25.08"N	80°24'39.11"E
D1	25°13'27.80"N	80°24'38.19"E
D2	25°13'33.29"N	80°24'37.50"E
D3	25°13'37.31"N	80°24'35.83"E
D4	25°13'39.81"N	80°24'35.98"E
D5	25°13'38.79"N	80°24'37.30"E
D6	25°13'40.71"N	80°24'37.36"E

Environmental Sensitivity Analysis

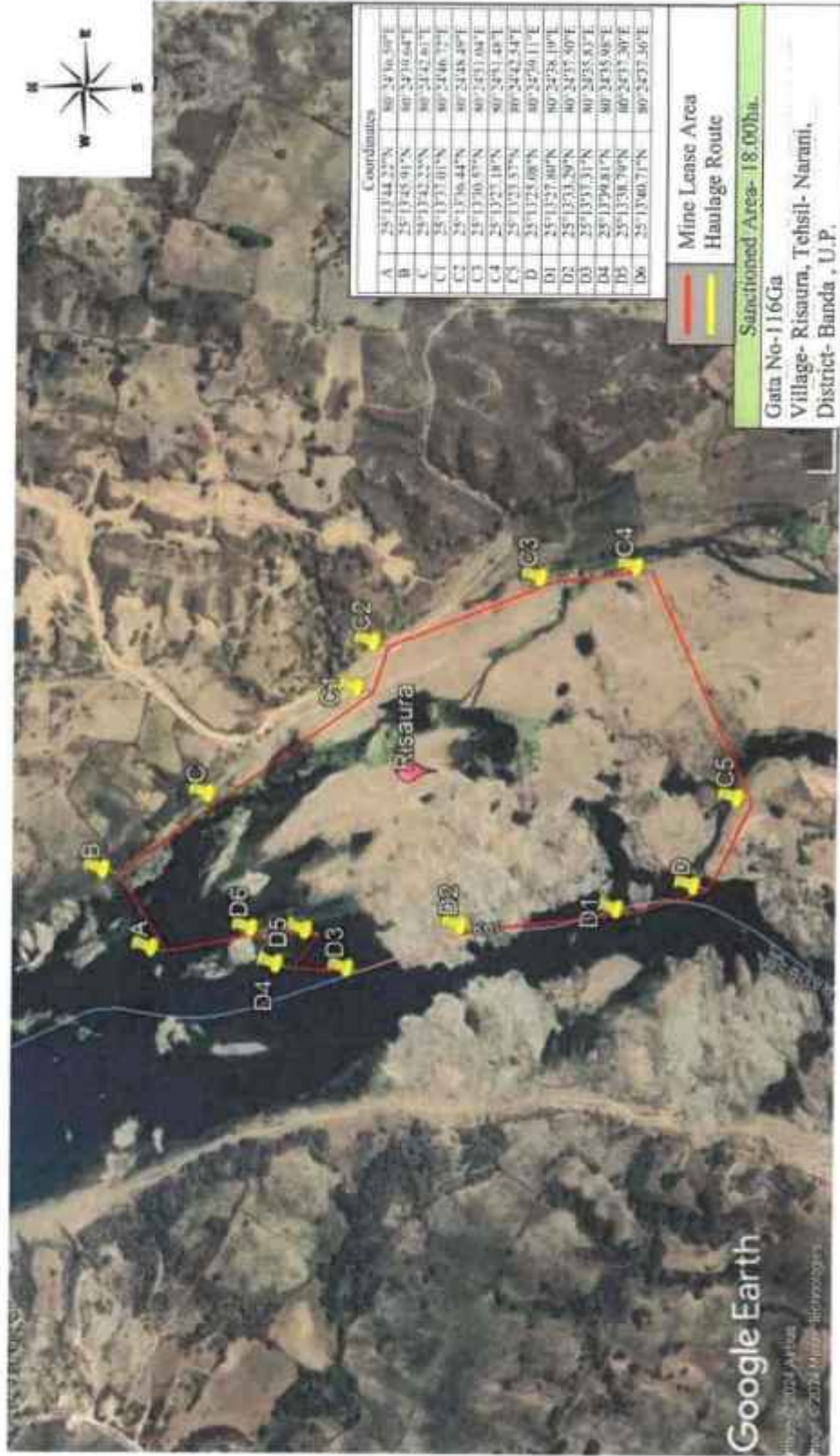
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	17.7	50m	50m	No
3.	Road (SH)	3.1	50m	25m	No
4.	Railway Station	18.2	100m	100m	No
5.	Chak Road	0.67	10m	10m	No
6.	Bridge or Embankment	30.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

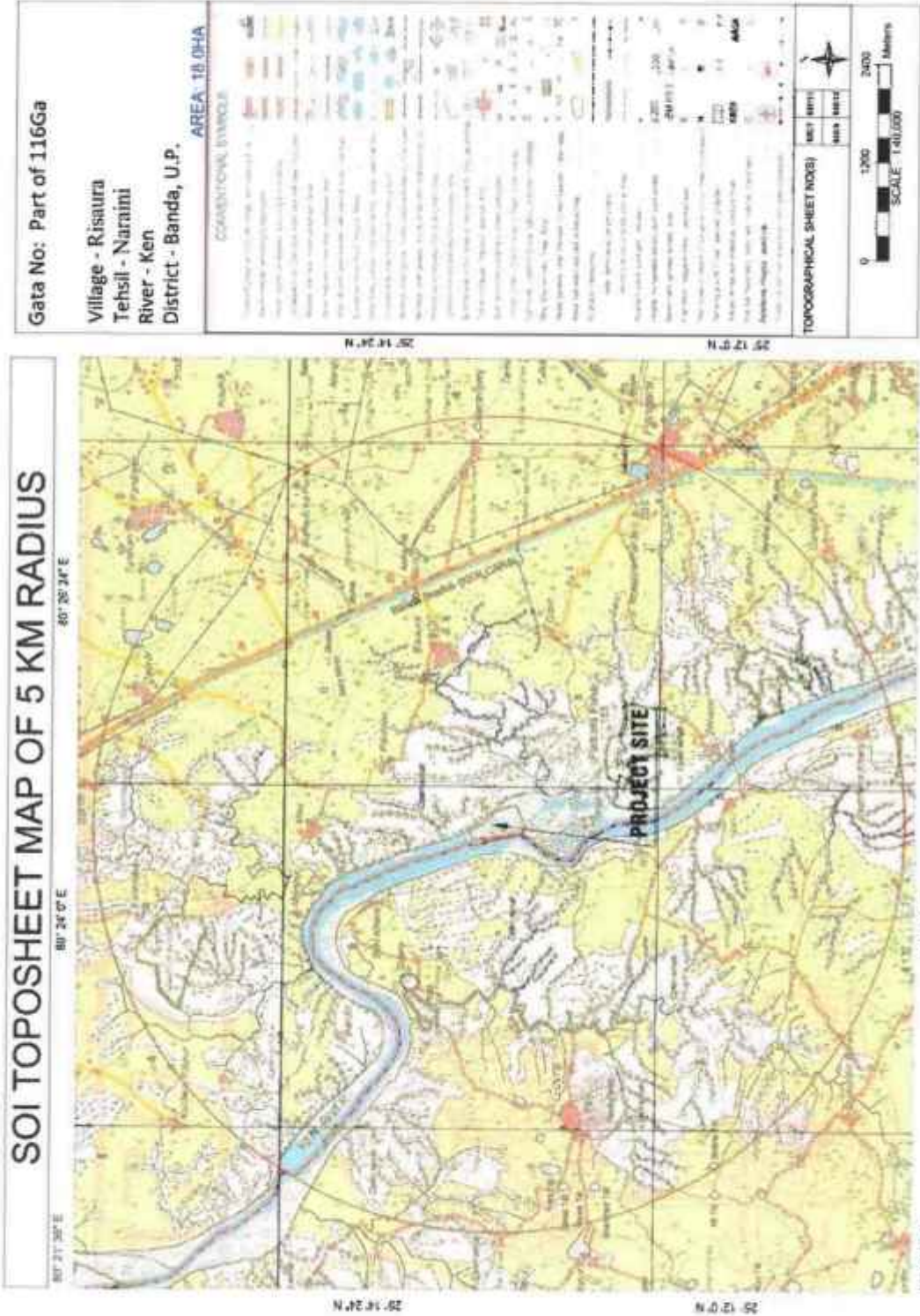
Satellite Imagery Mine Site

River Bed Morrum Mining- Ken River, Village-Risaura, Tehsil- Narani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 96(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 13/1, 13/3, 30/2, 400/2, Village- Singhauti, Tehsil-Naraini, District- Banda, U.P.is having an area of 3.55 Ha (Block 1, Block 2, Block 3,), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Singhauti

Pillar No.	Latitude	Longitude
A	25° 6' 3.450" N	80° 26' 34.990" E
B	25° 6' 9.500" N	80° 26' 29.330" E
C	25° 6' 11.650" N	80° 26' 21.030" E
D	25° 6' 7.690" N	80° 26' 13.630" E
E	25° 6' 6.870" N	80° 26' 11.790" E
F	25° 6' 12.540" N	80° 26' 19.400" E
G	25° 6' 13.780" N	80° 26' 23.400" E
H	25° 6' 11.370" N	80° 26' 29.590" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.7	50m	50m	No
2.	Hospital	25.4	50m	50m	No
3.	Road (MDR)	4.5	50m	25m	No
4.	Railway Station	24.5	100m	100m	No
5.	Chak Road	0.25	10m	10m	No
6.	Bridge or Embankment	43.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 96(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 13/1, 13/3, 30/2, 400/2, Village- Singhauti, Tehsil-Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Singhauti

Pillar No.	Latitude	Longitude
A	25° 5' 55.150" N	80° 26' 20.710" E
B	25° 5' 53.200" N	80° 26' 25.980" E
C	25° 5' 49.620" N	80° 26' 29.500" E
D	25° 5' 45.780" N	80° 26' 30.260" E
E	25° 5' 51.620" N	80° 26' 25.750" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.2	50m	50m	No
2.	Hospital	25.7	50m	50m	No
3.	Road (MDR)	4.3	50m	25m	No
4.	Railway Station	25.0	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge or Embankment	44.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 96(Block 3):-

The mining site is situated on the river bank of Baghainat Gata No. 13/1, 13/3, 30/2, 400/2 Village- Singhauti, Tehsil-Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Singhauti

Pillar No.	Latitude	Longitude
A	25° 4' 56.240" N	80° 27' 2.680" E
B	25° 4' 51.620" N	80° 27' 1.050" E
C	25° 4' 51.720" N	80° 26' 59.510" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	26.4	50m	50m	No
3.	Road (MDR)	3.3	50m	25m	No
4.	Railway Station	26.0	100m	100m	No
5.	Chak Road	0.24	10m	10m	No
6.	Bridge or Embankment	46.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

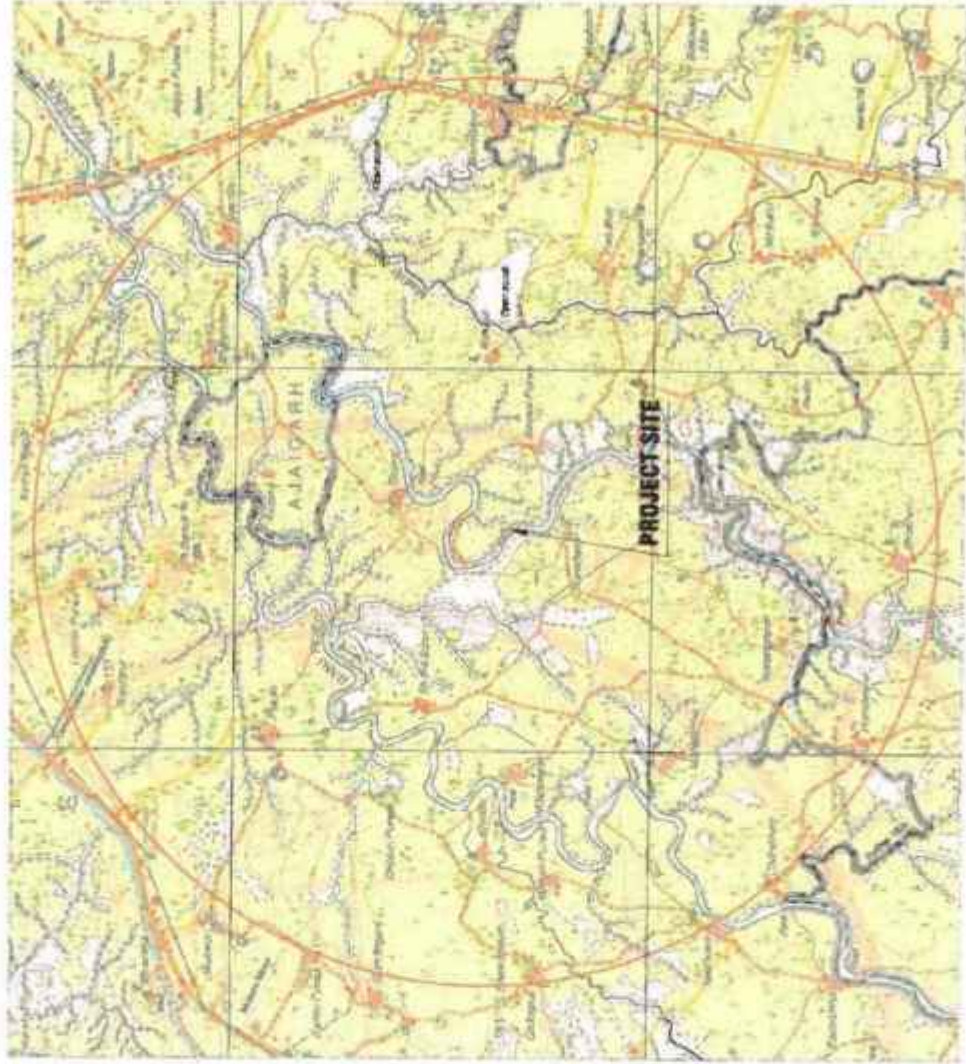
Satellite Imagery Mine Site
(River Bed Morrum Mining- Baghain River, Village- Singhauli, Tehsil- Narani, District- Banda, (Uttar Pradesh))



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DSR BANDA - [FINAL DRAFT REPORT]

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 13/1, 13/3, 30/2, 400/2

Village - Singhauti
 Tehsil - Naraini
 River - Baghain
 District - Banda, U.P.

AREA 3.55HA

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S)

SCALE 1:40,000

0 1000 2000 3000 Meters

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Site- 97):-

The mining site is situated on the river bank of Ken at Gata No. 492/13, Village-Nihalpur, Tehsil-Naraini, District- Banda, U.P.is having an area of 24.00 Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Nihalpur

Pillar No.	Latitude	Longitude
A	25° 16' 24.540" N	80° 21' 20.710" E
B	25° 16' 24.690" N	80° 21' 32.690" E
C	25° 15' 56.530" N	80° 21' 35.730" E
D	25° 15' 54.460" N	80° 21' 28.790" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.2	50m	50m	No
2.	Hospital	14.7	50m	50m	No
3.	Road (MDR)	5.2	50m	25m	No
4.	Railway Station	15.7	100m	100m	No
5.	Chak Road	0.19	10m	10m	No
6.	Bridge or Embankment	0.48	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Page 407

DSR BANDA - [FINAL DRAFT REPORT]

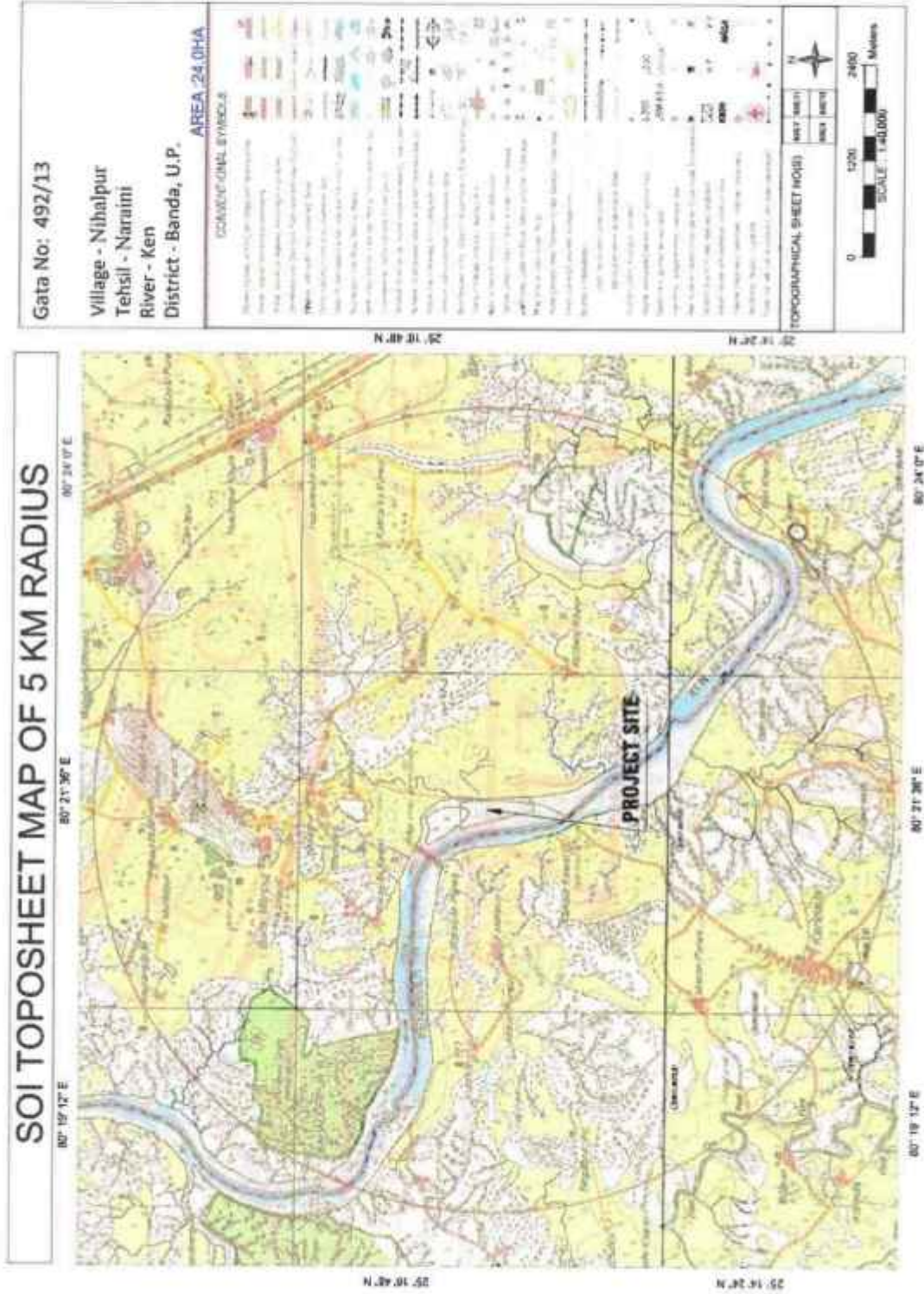
Satellite Imagery Mine Site

(River Bed Morrum Mining- Ken River, Village- Nihalpur Syuda, Tehsil- Narani, District- Banda, (Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 98(Block 1):-

The mining site is situated on the river bank of Ranj at Gata No. 269, 287, 313, Village- Chandpura, Tehsil-Naraini, District- Banda, U.P.is having an area of 1.445 Ha (Block 1, Block 2, Block 3.). The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandpura

Pillar No.	Latitude	Longitude
A	25° 3' 49.893" N	80° 23' 43.263" E
B	25° 3' 50.463" N	80° 23' 37.435" E
C	25° 3' 51.775" N	80° 23' 37.311" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.7	50m	50m	No
2.	Hospital	20.2	50m	50m	No
3.	Road (SH)	3.9	50m	25m	No
4.	Railway Station	31.1	100m	100m	No
5.	Chak Road	0.44	10m	10m	No
6.	Bridge orEmbankment	8.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 98(Block 2):-

The mining site is situated on the river bank of Ranjat Gata No. 269, 287, 313, Village- Chandpura, Tehsil-Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandpura

Pillar No.	Latitude	Longitude
A	25° 3' 51.585" N	80° 23' 36.233" E
B	25° 3' 50.349" N	80° 23' 36.383" E
C	25° 3' 46.709" N	80° 23' 32.305" E
D	25° 3' 47.013" N	80° 23' 31.733" E
E	25° 3' 49.602" N	80° 23' 32.772" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	3.5	50m	50m	No
2.	Hospital	20.9	50m	50m	No
3.	Road (SH)	3.7	50m	25m	No
4.	Railway Station	31.1	100m	100m	No
5.	Chak Road	0.45	10m	10m	No
6.	Bridge or Embankment	8.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 98(Block 3):-

The mining site is situated on the river bank of Ranjat Gata No. 269, 287, 313, Village- Chandpura, Tehsil-Naraini, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandpura

Pillar No.	Latitude	Longitude
A	25° 3' 22.058" N	80° 23' 24.630" E
B	25° 3' 18.755" N	80° 23' 21.015" E
C	25° 3' 17.083" N	80° 23' 20.135" E
D	25° 3' 17.393" N	80° 23' 19.311" E
E	25° 3' 21.039" N	80° 23' 21.695" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.6	50m	50m	No
2.	Hospital	19.7	50m	50m	No
3.	Road (SH)	3.2	50m	25m	No
4.	Railway Station	32.1	100m	100m	No
5.	Chak Road	0.12	10m	10m	No
6.	Bridge or Embankment	8.4	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

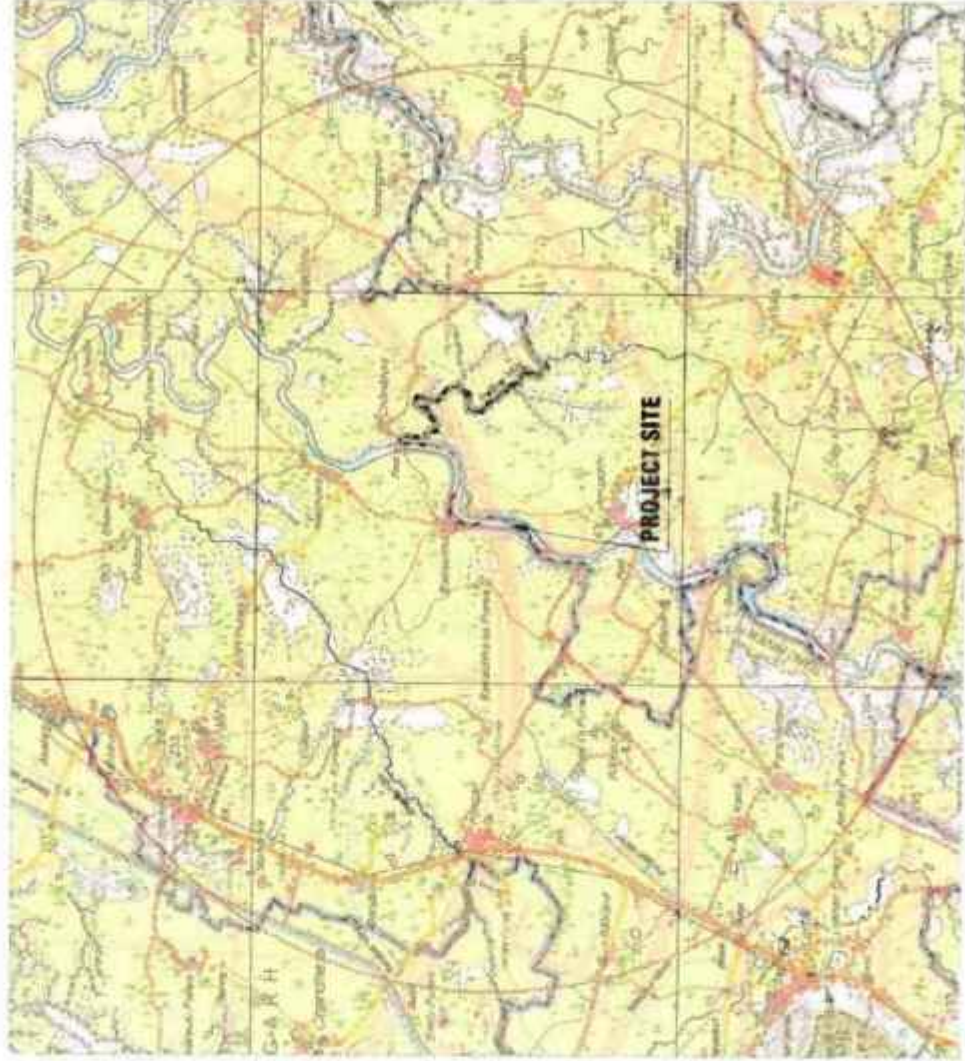
Satellite Imagery Mine Site
River Bed Morrum Mining- Baghain River, Village- Chandpura, Tehsil- Narani, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 269, 287, 313

Village - Chandpura
Tehsil - Narami
River - Ranj
District - Banda, U.P. AREA- 1.445 ha.

CONVENTIONAL SYMBOLS

Water	Blue
Highway	Red
Road	Black
Canal	Blue with black lines
Well	Black circle with a dot
Tree	Green
Contour	Brown
Spot height	Black number
Settlement	Black outline
Relief	Shaded relief
North arrow	Black arrow pointing up
Scale	Graphic scale bar

TOPOGRAPHICAL SHEET NO(S)

Sheet No.	Sheet No.
1000	3400
1000	3400
1000	3400

0 1000 2000 3000 4000 Meters

SCALE 1:10,000

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Site- 99):-

The mining site is situated on the river bank of Ken at Gata No. 851, 866, 867, 869, 872, 876, Village- Jarar, Tehsil-Naraini, District- Banda, U.P.is having an area of 8.00 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Jarar

Pillar No.	Latitude	Longitude
A	25° 19' 15.556" N	80° 19' 14.381" E
B	25° 19' 15.083" N	80° 19' 18.467" E
C	25° 19' 8.741" N	80° 19' 19.938" E
D	25° 18' 49.951" N	80° 19' 20.328" E
E	25° 18' 46.303" N	80° 19' 19.917" E
F	25° 18' 46.524" N	80° 19' 17.521" E
G	25° 18' 49.868" N	80° 19' 18.190" E
H	25° 18' 49.928" N	80° 19' 17.315" E
I	25° 18' 55.594" N	80° 19' 18.013" E

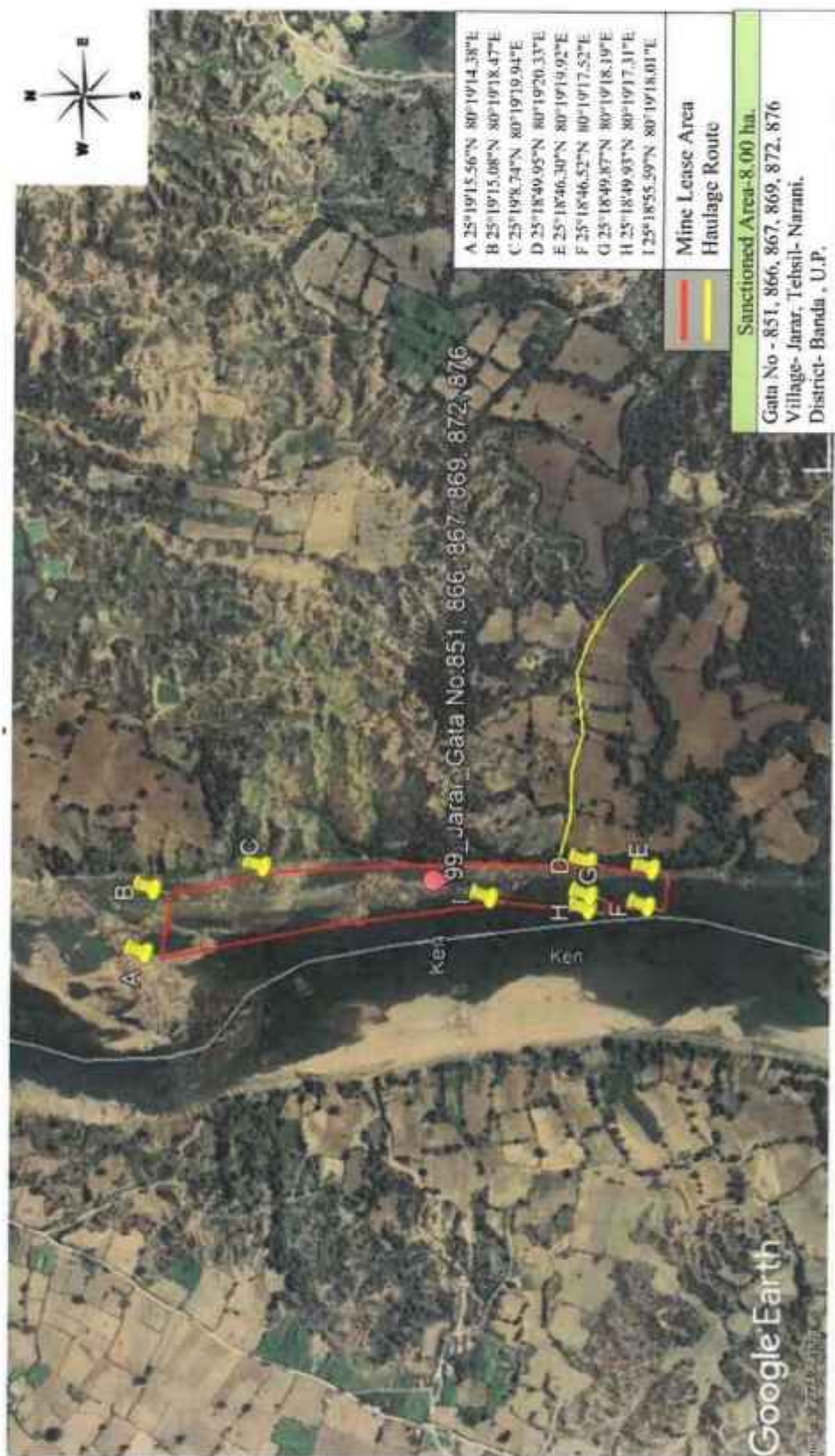
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	4.6	50m	50m	No
2.	Hospital	13.4	50m	50m	No
3.	Road (MDR)	5.0	50m	25m	No
4.	Railway Station	14.1	100m	100m	No
5.	Chak Road	0.32	10m	10m	No
6.	Bridge or Embankment	17.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Ken River, Village- Jarar, Tehsil- Narani, District- Banda, (Uttar Pradesh)



Site- 100):-

The mining site is situated on the river bank of Ken at Gata No. 133 & 134 (Khand-1), Village- Barehata Khadar, Tehsil-Pailani, District- Banda, U.P. is having an area of 15.654 Ha. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Barchata Khadar (Khand-1)

Pillar No.	Latitude	Longitude
A	25°42'54.36"N	80°22'6.57"E
B	25°42'53.50"N	80°22'11.74"E
C	25°42'42.63"N	80°22'7.78"E
D	25°42'41.55"N	80°22'6.72"E
E	25°42'39.87"N	80°22'6.59"E
F	25°42'22.85"N	80°21'59.82"E
G	25°41'53.62"N	80°21'57.98"E
H	25°41'53.76"N	80°21'55.50"E
I	25°42'19.87"N	80°21'56.80"E
J	25°42'29.34"N	80°21'59.54"E
K	25°42'39.55"N	80°22'4.18"E
L	25°42'40.60"N	80°22'4.18"E
M	25°42'41.27"N	80°22'4.56"E
N	25°42'41.30"N	80°22'5.05"E

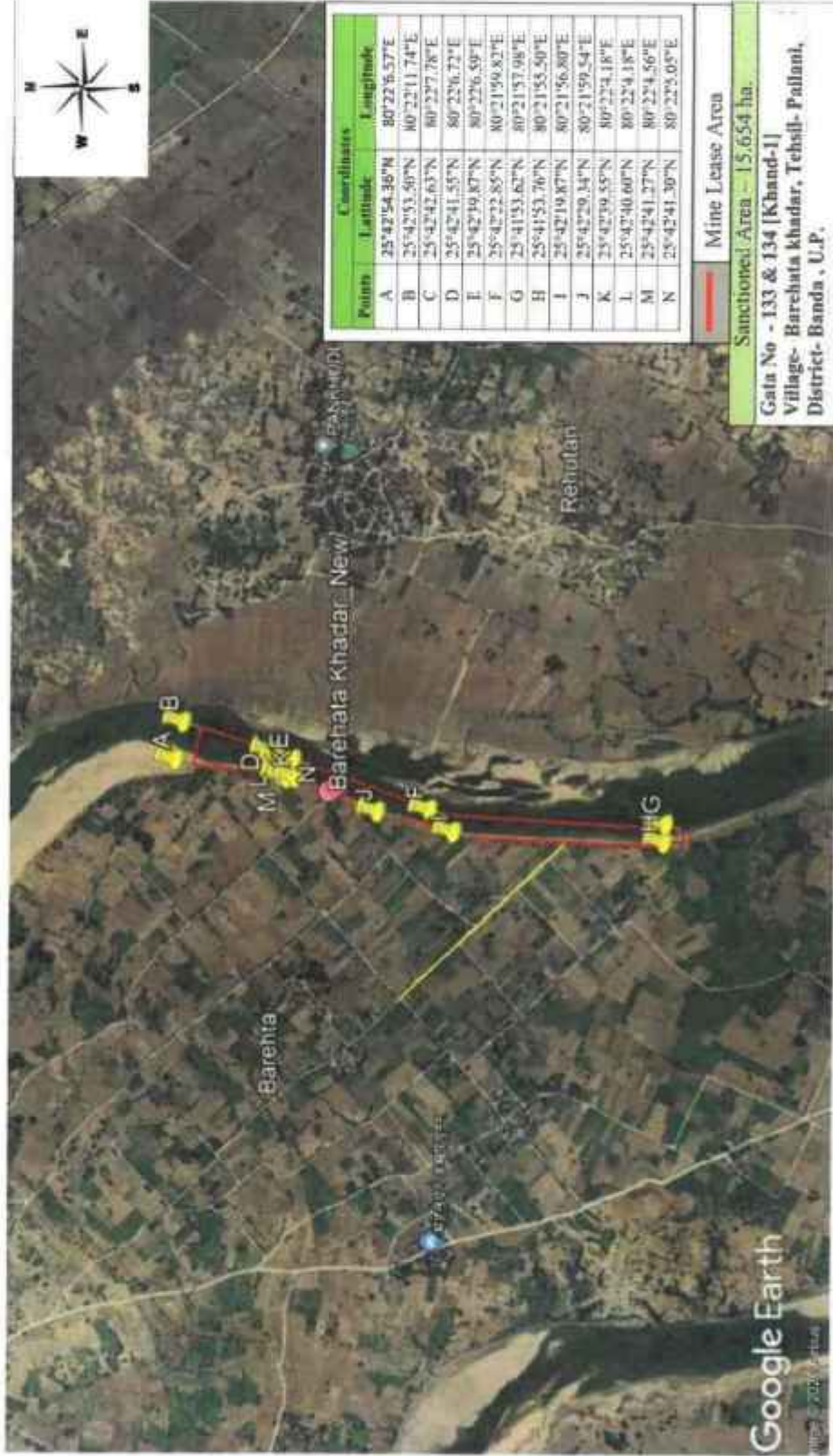
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50 m	50 m	No
2.	Hospital	24.5	50 m	50 m	No
3.	Road (MDR)	4.0	50 m	25 m	No
4.	Railway Station	23.0	100 m	100 m	No
5.	Chak Road	0.50	10 m	10 m	No
6.	Bridge or Embankment	8.5	200 m	200 m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

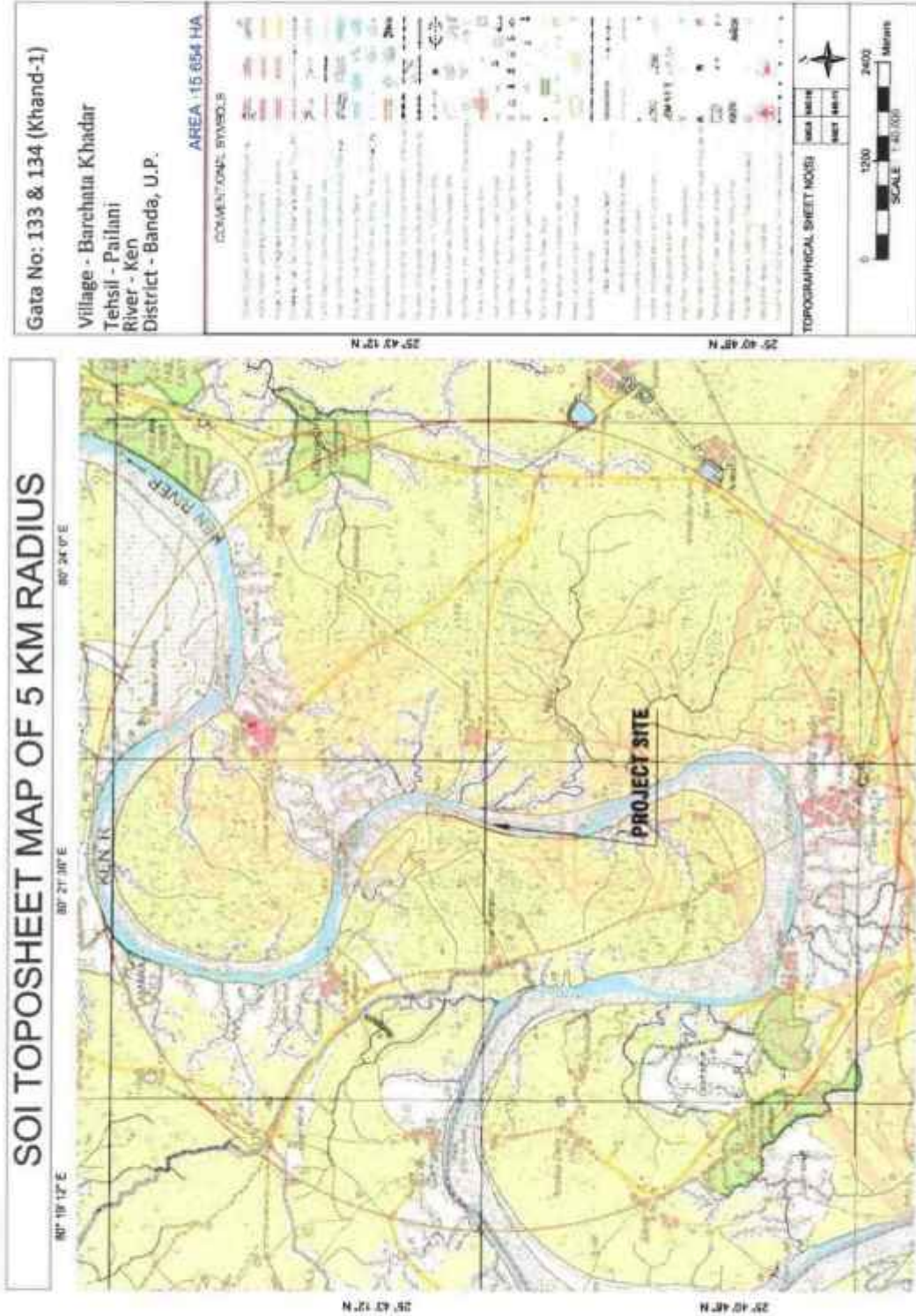
DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery of 500m Radius Buffer Zone from Mine Site
(River Bed Morrum Mining- Ken River, Village- Barehata khaddar [Khand-1], Tehsil- Pallani, District- Banda, Uttar Pradesh)



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 101(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 2/1, 473mi, 474, 659, Village- Gopra, Tehsil-Naraini, District- Banda, U.P.is having an area of 4.21 Ha (Block 1, Block 2, Block 3,). The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Gopra

Pillar No.	Latitude	Longitude
A	25° 6' 36.830" N	80° 27' 8.370" E
B	25° 6' 38.990" N	80° 27' 13.630" E
C	25° 6' 39.740" N	80° 27' 19.810" E
D	25° 6' 39.550" N	80° 27' 21.180" E
E	25° 6' 38.060" N	80° 27' 13.990" E
F	25° 6' 36.250" N	80° 27' 8.970" E
G	25° 6' 33.840" N	80° 27' 6.320" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.6	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	3.2	50m	25m	No
4.	Railway Station	23.2	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge or Embankment	11.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Page | 421
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Site- 101(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 2/1, 473mi, 474, 659, Village- Gopra, Tehsil-Naraini, District- Banda, U.P The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Gopra

Pillar No.	Latitude	Longitude
A	25° 6' 29.020" N	80° 26' 54.340" E
B	25° 6' 28.330" N	80° 26' 55.580" E
C	25° 6' 26.040" N	80° 26' 42.970" E
D	25° 6' 24.080" N	80° 26' 39.750" E
E	25° 6' 19.350" N	80° 26' 39.020" E
F	25° 6' 14.670" N	80° 26' 40.740" E
G	25° 6' 14.280" N	80° 26' 39.260" E
H	25° 6' 16.950" N	80° 26' 38.180" E
I	25° 6' 23.880" N	80° 26' 38.060" E
J	25° 6' 28.100" N	80° 26' 43.970" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	4.0	50m	25m	No
4.	Railway Station	23.8	100m	100m	No
5.	Chak Road	0.17	10m	10m	No
6.	Bridge or Embankment	10.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 101(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 2/1, 473mi, 474, 659, Village- Gopra, Tehsil-Naraini, District- Banda, U.P The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Gopra

Pillar No.	Latitude	Longitude
A	25° 7' 17.670" N	80° 25' 49.850" E
B	25° 7' 19.350" N	80° 25' 53.320" E
C	25° 7' 18.790" N	80° 25' 55.930" E
D	25° 7' 17.820" N	80° 25' 56.900" E
E	25° 7' 16.740" N	80° 25' 56.660" E
F	25° 7' 17.780" N	80° 25' 53.890" E
G	25° 7' 17.150" N	80° 25' 52.220" E
H	25° 7' 16.460" N	80° 25' 51.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.90	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (SH)	2.8	50m	25m	No
4.	Railway Station	25.5	100m	100m	No
5.	Chak Road	0.39	10m	10m	No
6.	Bridge or Embankment	13.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Page | 423

DSR BANDA - [FINAL DRAFT REPORT]

Satellite Imagery Mine Site
(River Bed Morrum Mining- Baghain River, Village- Gopara, Tehsil- Narani, District- Banda, (Uttar Pradesh))

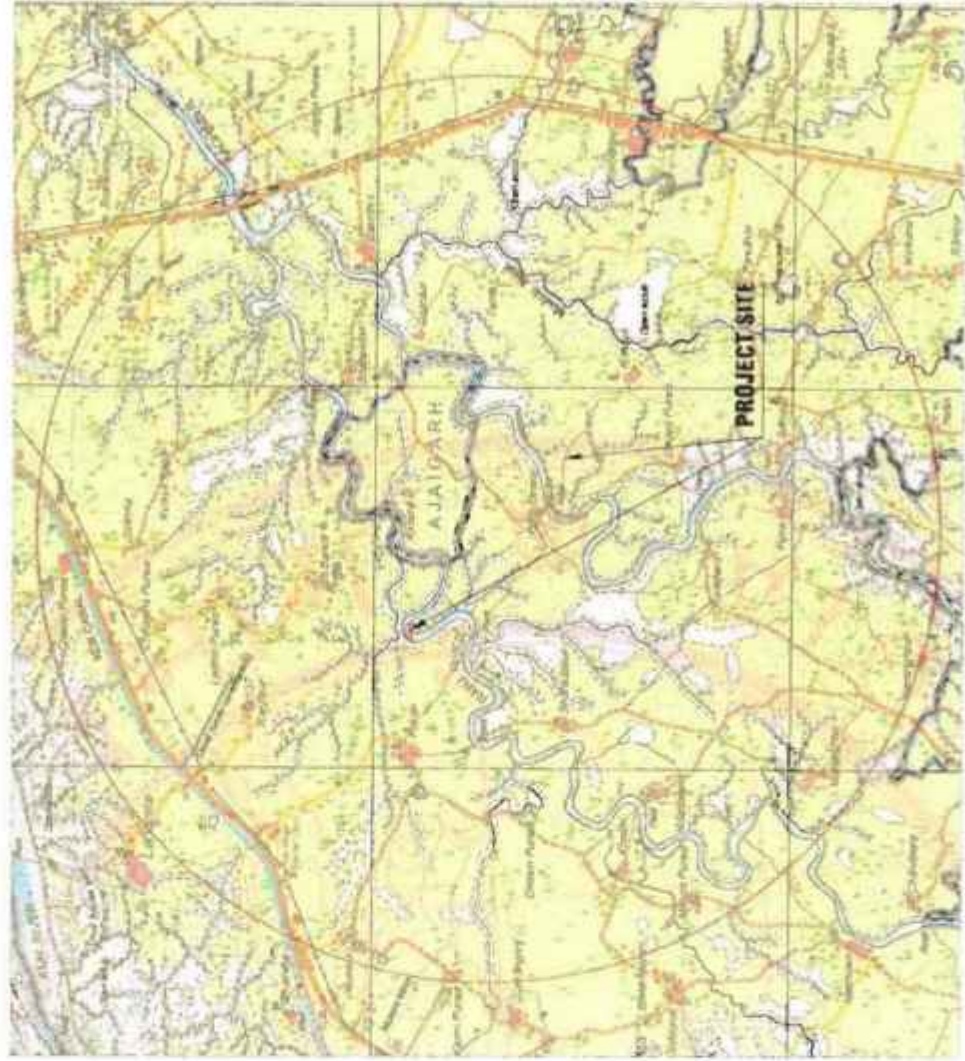


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DSR BANDA - [FINAL DRAFT REPORT]

SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: Z/1, 473mi, 474, 659

Village - Gopra
Tehsil - Naraini
River - Baghain & Ranj
District - Banda, U.P.

AREA : 4.21HA

CONVENTIONAL SYMBOLS

	Forest
	Cultivated Land
	Barren Land
	Water
	Road
	Railway
	Building
	Well
	Temple
	School
	Government Office
	Power Line
	Telephone Line
	Boundary
	Directional Arrow

TOPOGRAPHICAL SHEET NO(B)

4000	4000	4000
3000	3000	3000
2000	2000	2000
1000	1000	1000
0	0	0

SCALE: 1:1000

0 1000 2000 3000 4000 Meters

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Site- 102):-

The mining site is situated on the river bank of Ken at Gata No. Part of 195/1, 191, 3, Village- Lahureta, Tehsil-Naraini, District- Banda, U.P.is having an area of 33.00Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Lahureta

Pillar No.	Latitude	Longitude
A	25° 9' 18.920" N	80° 23' 16.533" E
B	25° 9' 25.443" N	80° 23' 20.642" E
C	25° 9' 29.827" N	80° 23' 30.629" E
D	25° 9' 28.816" N	80° 23' 32.059" E
E	25° 9' 29.759" N	80° 23' 33.439" E
F	25° 9' 29.744" N	80° 23' 39.342" E
G	25° 9' 33.565" N	80° 23' 44.506" E
H	25° 9' 34.781" N	80° 23' 48.013" E
I	25° 9' 36.742" N	80° 24' 5.888" E
J	25° 9' 27.952" N	80° 24' 7.825" E
K	25° 9' 23.079" N	80° 23' 33.900" E
L	25° 9' 20.872" N	80° 23' 27.633" E
M	25° 9' 19.621" N	80° 23' 18.963" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	22.4	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	22.8	100m	100m	No

5.	Chak Road	0.51	10m	10m	No
6.	Bridge or Embankment	23.7	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA







DSR BANDA - [FINAL DRAFT REPORT]

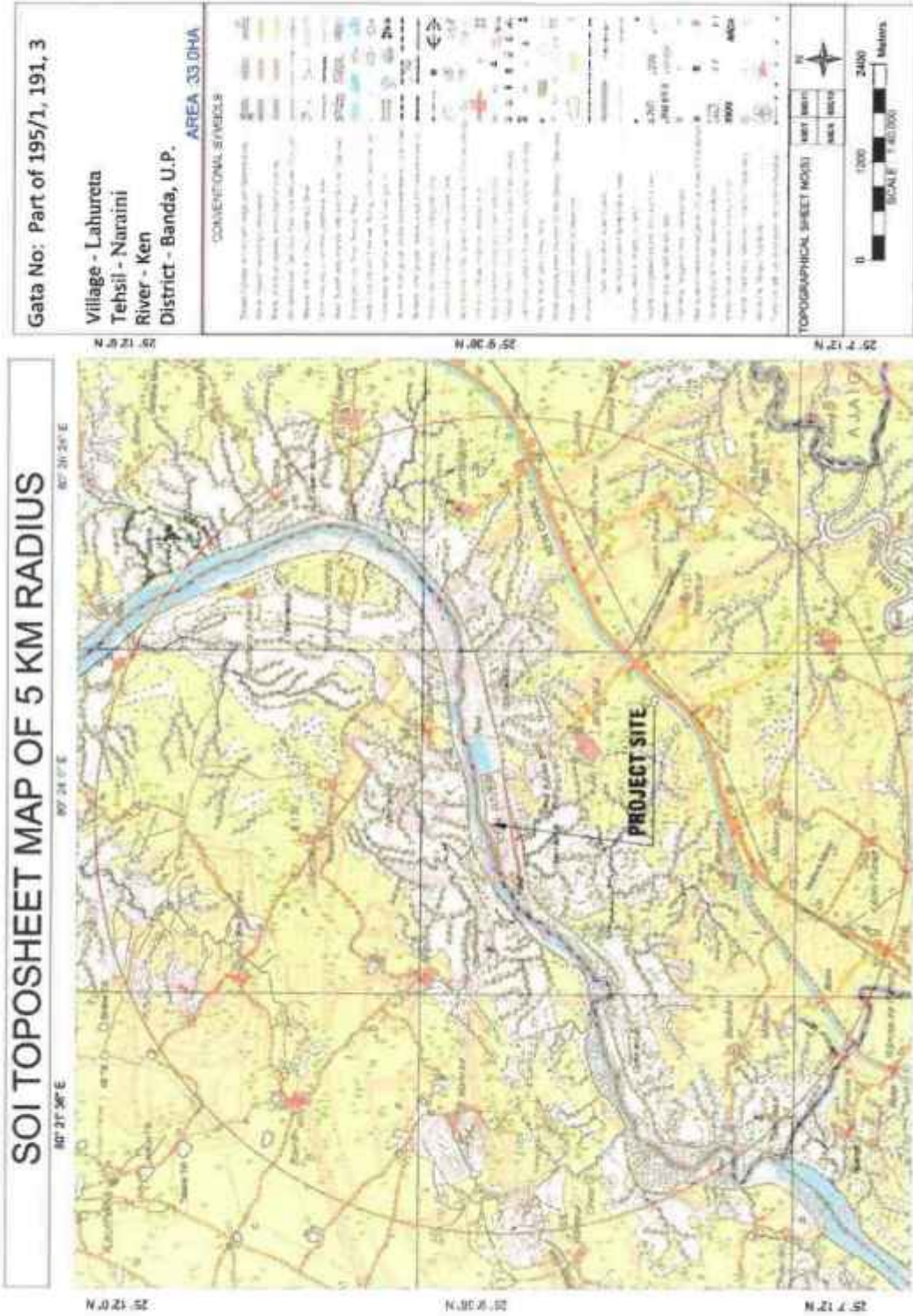
Satellite Imagery Mine Site
 (River Bed Morrum Mining- Ken River, Village- Lahureta, Tehsil- Narani, District- Banda, (Uttar Pradesh))



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DSR BANDA - [FINAL DRAFT REPORT]



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Site- 103):-

The mining site is situated on the river bank of Ken at Gata No. Part of 195/1, Village-Lahureta, Tehsil-Naraini, District- Banda, U.P.is having an area of 33.00Ha,

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Lahureta

Pillar No.	Latitude	Longitude
A	25° 9' 28.710" N	80° 24' 9.350" E
B	25° 9' 36.560" N	80° 24' 7.610" E
C	25° 9' 38.170" N	80° 24' 19.470" E
D	25° 9' 44.780" N	80° 24' 29.900" E
E	25° 9' 43.360" N	80° 24' 48.070" E
F	25° 9' 37.780" N	80° 24' 50.610" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	21.4	50m	50m	No
3.	Road (SH)	2.0	50m	25m	No
4.	Railway Station	21.7	100m	100m	No
5.	Chak Road	0.67	10m	10m	No
6.	Bridge or Embankment	36.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

DSR BANDA - [FINAL DRAFT REPORT]

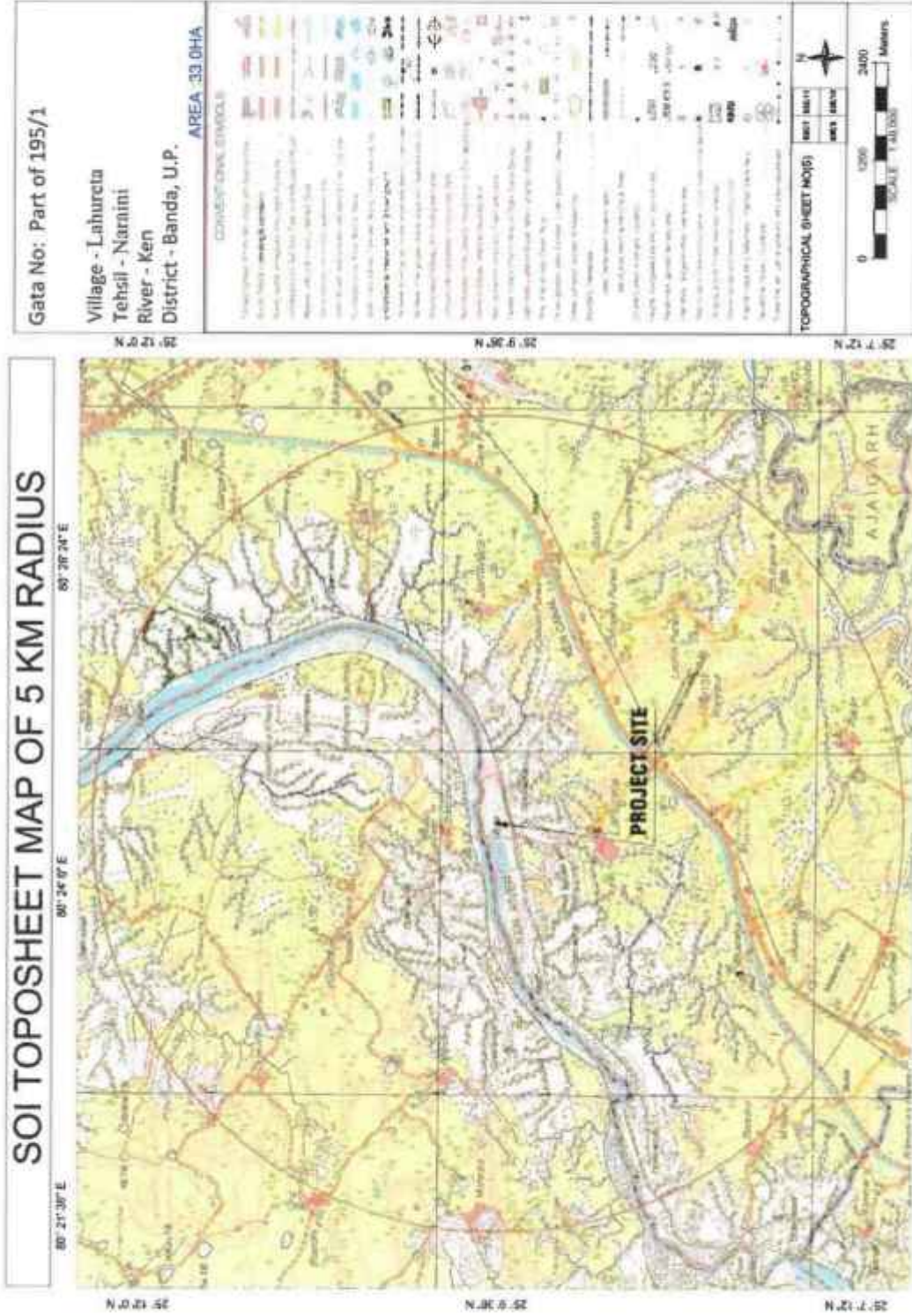
Satellite Imagery of Mining Site

River Bed Morrum Mining- Ken River, Village- Lahureta, Tehsil - Naraini, District- Banda, Uttar Pradesh



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Site- 104(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598, Village- Badausa, Tehsil-Attrra, District- Banda, U.P.is having an area of 10.0 Ha (Block 1, Block 2, Block 3,). The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Badausa

Pillar No.	Latitude	Longitude
A	25° 16' 2.040" N	80° 41' 33.660" E
B	25° 16' 3.420" N	80° 41' 33.540" E
C	25° 15' 43.020" N	80° 41' 28.680" E
D	25° 15' 41.880" N	80° 41' 29.220" E
D1	25° 15' 39.300" N	80° 41' 20.640" E
D2	25° 15' 53.460" N	80° 41' 9.240" E
E	25° 15' 49.560" N	80° 41' 14.580" E
E1	25° 15' 55.500" N	80° 41' 8.940" E
E2	25° 15' 56.160" N	80° 41' 7.380" E
F	25° 15' 56.940" N	80° 40' 56.160" E
G	25° 15' 58.500" N	80° 40' 54.180" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	11.0	50m	50m	No
3.	Road (SH)	2.6	50m	25m	No
4.	Railway Station	3.7	100m	100m	No
5.	Chak Road	0.17	10m	10m	No
6.	Bridge or Embankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 104(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598, Village- Badausa, Tehsil-Attrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Badausa

Pillar No.	Latitude	Longitude
A	25° 15' 56.160" N	80° 40' 51.720" E
B	25° 15' 55.080" N	80° 40' 52.920" E
C	25° 15' 43.260" N	80° 40' 36.600" E
D	25° 15' 44.280" N	80° 40' 33.720" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	10.6	50m	50m	No
3.	Road (MDR)	1.2	50m	25m	No
4.	Railway Station	2.9	100m	100m	No
5.	Chak Road	0.33	10m	10m	No
6.	Bridge or Embankment	2.5	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 104(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598, Village- Badausa, Tehsil-Attrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Badausa

Pillar No.	Latitude	Longitude
A	25° 14' 59.974" N	80° 40' 32.220" E
B	25° 14' 59.390" N	80° 40' 32.758" E
C	25° 14' 56.755" N	80° 40' 32.085" E
D	25° 14' 55.356" N	80° 40' 31.660" E
E	25° 14' 57.989" N	80° 40' 31.367" E

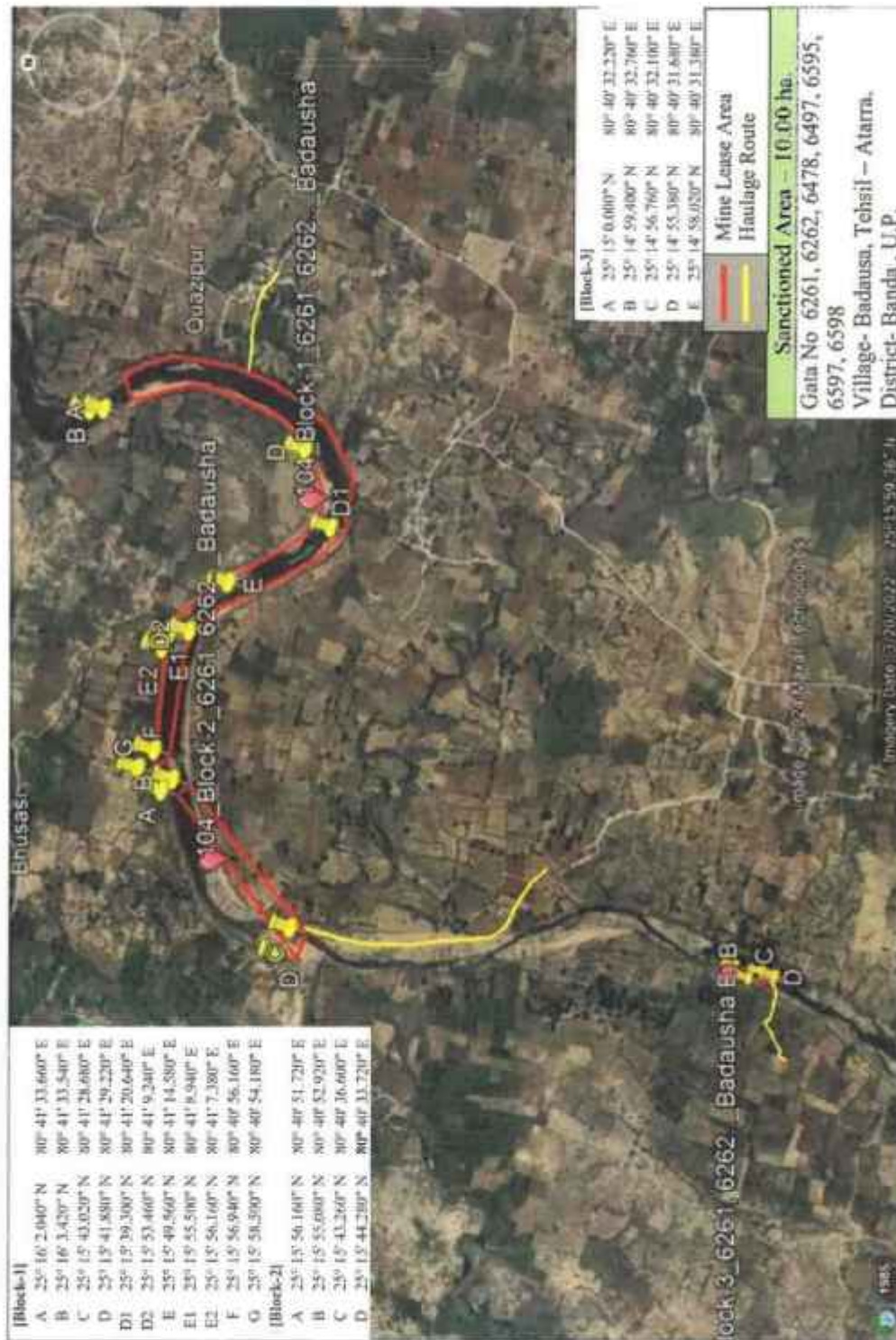
Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.3	50m	50m	No
2.	Hospital	10.9	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	2.4	100m	100m	No
5.	Chak Road	0.58	10m	10m	No
6.	Bridge or Embankment	1.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site
River Bed Morrum Mining- Baghain River, Village- Badausha, Tehsil - Atarra, District- Banda, Uttar Pradesh

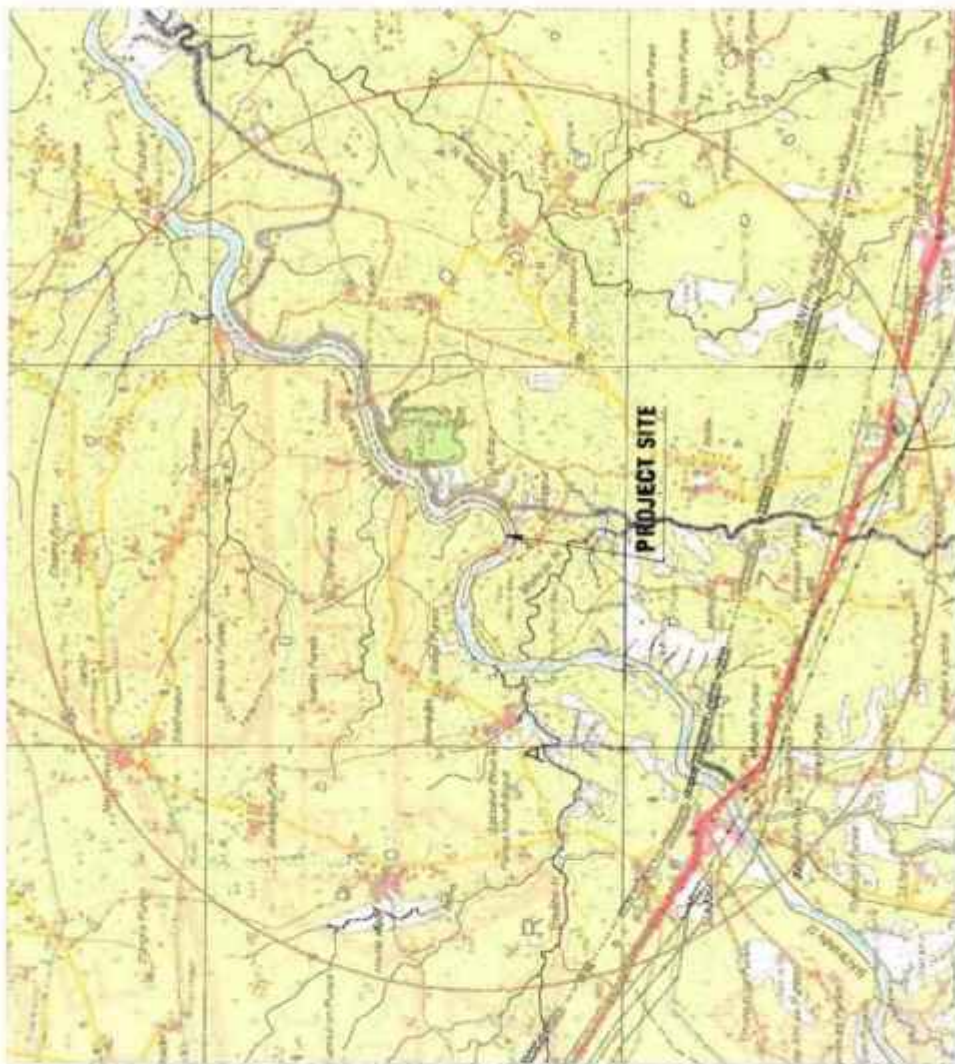


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SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No.: 6261, 6262, 6478, 6497, 6595, 6597, 6598
 Village - Badausa
 Tehsil - Aitra
 River - Baghain
 District - Banda, U.P.
 AREA- 10.0 ha.

COMMON S.YMBOLS

Blue lines	Water
Green areas	Forest
Yellow areas	Open land
Black lines	Roads
Red lines	Railways
Black dots	Buildings
Black lines with dashes	Boundaries
Black lines with dots	Contours
Black lines with crosses	Contours
Black lines with triangles	Contours
Black lines with squares	Contours
Black lines with circles	Contours
Black lines with diamonds	Contours
Black lines with stars	Contours
Black lines with crosses	Contours
Black lines with dots	Contours
Black lines with triangles	Contours
Black lines with squares	Contours
Black lines with circles	Contours
Black lines with diamonds	Contours
Black lines with stars	Contours
Black lines with crosses	Contours
Black lines with dots	Contours
Black lines with triangles	Contours
Black lines with squares	Contours
Black lines with circles	Contours
Black lines with diamonds	Contours
Black lines with stars	Contours

TOPOGRAPHICAL SHEET NO(S)

0 1200 2400
 SCALE 1:45,000
 METERS
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Site- 105(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P.is having an area of 21.00 Ha (Block 1, Block 2, Block 3,Block 4Block 5Block 6Block 7Block 8Block 9), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
A	25° 13' 16.610" N	80° 37' 42.510" E
B	25° 13' 13.530" N	80° 37' 45.410" E
C	25° 13' 14.360" N	80° 37' 40.270" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	3.7	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	3.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
D	25° 13' 12.290" N	80° 37' 43.480" E
E	25° 13' 11.710" N	80° 37' 42.960" E
F	25° 13' 14.850" N	80° 37' 29.740" E
G	25° 13' 9.750" N	80° 37' 26.940" E
H	25° 13' 10.290" N	80° 37' 25.630" E
I	25° 13' 16.350" N	80° 37' 29.090" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.9	50m	50m	No
2.	Hospital	8.8	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	3.9	100m	100m	No
5.	Chak Road	0.21	10m	10m	No
6.	Bridge or Embankment	4.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
J	25° 13' 12.400" N	80° 37' 25.080" E
K	25° 13' 8.530" N	80° 37' 25.340" E
L	25° 13' 10.130" N	80° 37' 24.240" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMOCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMOCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.8	50m	50m	No
2.	Hospital	8.9	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	4.1	100m	100m	No
5.	Chak Road	0.13	10m	10m	No
6.	Bridge or Embankment	4.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 4):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
M	25° 13' 3.120" N	80° 37' 8.890" E
N	25° 13' 2.200" N	80° 37' 8.670" E
O	25° 12' 59.150" N	80° 37' 0.740" E
P	25° 12' 35.600" N	80° 37' 10.350" E
Q	25° 12' 32.000" N	80° 37' 8.270" E
R	25° 12' 32.400" N	80° 37' 7.690" E
S	25° 12' 46.260" N	80° 37' 4.120" E
T	25° 12' 56.820" N	80° 36' 56.410" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.13	50m	50m	No
2.	Hospital	8.8	50m	50m	No
3.	Road (MDR)	1.6	50m	25m	No
4.	Railway Station	4.6	100m	100m	No
5.	Chak Road	0.26	10m	10m	No
6.	Bridge or Embankment	4.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 5):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
U	25° 12' 41.350" N	80° 37' 5.170" E
V	25° 12' 41.660" N	80° 37' 5.950" E
W	25° 12' 32.990" N	80° 37' 7.120" E
X	25° 12' 33.390" N	80° 36' 59.340" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.5	50m	50m	No
2.	Hospital	9.4	50m	50m	No
3.	Road (MDR)	2.1	50m	25m	No
4.	Railway Station	5.2	100m	100m	No
5.	Chak Road	0.26	10m	10m	No
6.	Bridge or Embankment	5.3	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 6):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
Y	25° 12' 35.390" N	80° 36' 46.260" E
Z	25° 12' 38.570" N	80° 36' 33.570" E
AA	25° 12' 33.360" N	80° 36' 21.220" E
AB	25° 12' 41.350" N	80° 36' 30.070" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.86	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	5.9	100m	100m	No
5.	Chak Road	0.23	10m	10m	No
6.	Bridge or Embankment	6.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 7):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Atra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
AC	25° 12' 33.270" N	80° 36' 18.530" E
AD	25° 12' 29.850" N	80° 36' 18.950" E
AE	25° 12' 28.010" N	80° 36' 11.950" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	9.1	50m	50m	No
3.	Road (MDR)	1.8	50m	25m	No
4.	Railway Station	6.3	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge or Embankment	6.5	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Page | 444

Site- 105(Block 8):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
AF	25° 12' 26.190" N	80° 36' 13.010" E
AG	25° 12' 21.640" N	80° 35' 58.340" E
AH	25° 12' 23.700" N	80° 36' 0.360" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMOCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMOCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.4	50m	50m	No
2.	Hospital	9.2	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	6.5	100m	100m	No
5.	Chak Road	0.10	10m	10m	No
6.	Bridge or Embankment	7.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 105(Block 9):-

The mining site is situated on the river bank of Baghain at Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676, Village- Mahuta, Tehsil-Attrra, District- Banda, U.P, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Mahuta

Pillar No.	Latitude	Longitude
AI	25° 12' 32.510" N	80° 36' 2.770" E
AJ	25° 12' 29.340" N	80° 36' 4.320" E
AK	25° 12' 26.820" N	80° 36' 4.330" E
AL	25° 12' 24.530" N	80° 35' 59.510" E
AM	25° 12' 25.030" N	80° 35' 57.760" E
AN	25° 12' 28.150" N	80° 35' 59.560" E
AO	25° 12' 30.410" N	80° 36' 0.090" E
AP	25° 12' 30.080" N	80° 36' 1.100" E
AQ	25° 12' 31.710" N	80° 36' 2.190" E
AR	25° 12' 32.060" N	80° 36' 1.660" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.1	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.7	50m	25m	No
4.	Railway Station	6.6	100m	100m	No
5.	Chak Road	0.20	10m	10m	No
6.	Bridge or Embankment	6.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village- Mahuta, Tehsil - Atarra, District- Banda, Uttar Pradesh



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Site- 106(Block 1):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Atrra, District- Banda, U.P.is having an area of 22.94 Ha (Block 1, Block 2, Block 3,Block 4), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 49.920" N	80° 46' 39.840" E
B	25° 19' 46.980" N	80° 46' 39.600" E
C	25° 19' 50.340" N	80° 46' 24.300" E
D	25° 19' 51.000" N	80° 46' 24.420" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	20.3	50m	50m	No
3.	Road (MDR)	2.9	50m	25m	No
4.	Railway Station	12.76	100m	100m	No
5.	Chak Road	0.14	10m	10m	No
6.	Bridge orEmbankment	8.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 106(Block 2):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Attrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 50.400" N	80° 46' 16.200" E
B	25° 19' 48.360" N	80° 46' 16.620" E
C	25° 19' 48.900" N	80° 46' 10.260" E
D	25° 19' 45.480" N	80° 46' 5.460" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.4	50m	50m	No
2.	Hospital	20.7	50m	50m	No
3.	Road (MDR)	2.4	50m	25m	No
4.	Railway Station	12.78	100m	100m	No
5.	Chak Road	0.21	10m	10m	No
6.	Bridge or Embankment	7.5	200m	200m	No
7.	Water Supply / Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 106(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Attrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 40.020" N	80° 46' 5.280" E
B	25° 19' 39.480" N	80° 46' 9.120" E
C	25° 19' 23.700" N	80° 46' 2.280" E
C1	25° 19' 23.700" N	80° 46' 1.620" E
D	25° 19' 27.360" N	80° 45' 57.780" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	20.6	50m	50m	No
3.	Road (MDR)	1.9	50m	25m	No
4.	Railway Station	13.5	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge or Embankment	7.0	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 106(Block 4):-

The mining site is situated on the river bank of Baghain at Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949, Village- Bhadawal, Tehsil-Attrra, District- Banda, U.P. The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Bhadawal

Pillar No.	Latitude	Longitude
A	25° 19' 20.100" N	80° 45' 16.380" E
B	25° 19' 35.700" N	80° 45' 22.560" E
C	25° 19' 33.120" N	80° 45' 46.440" E
D	25° 19' 31.680" N	80° 45' 49.440" E
E	25° 19' 25.680" N	80° 45' 55.980" E
F	25° 19' 22.380" N	80° 46' 0.540" E
G	25° 19' 29.220" N	80° 45' 46.560" E
H	25° 19' 29.940" N	80° 45' 45.060" E
I	25° 19' 33.120" N	80° 45' 25.140" E
J	25° 19' 19.800" N	80° 45' 17.280" E

Environmental Sensitivity Analysis

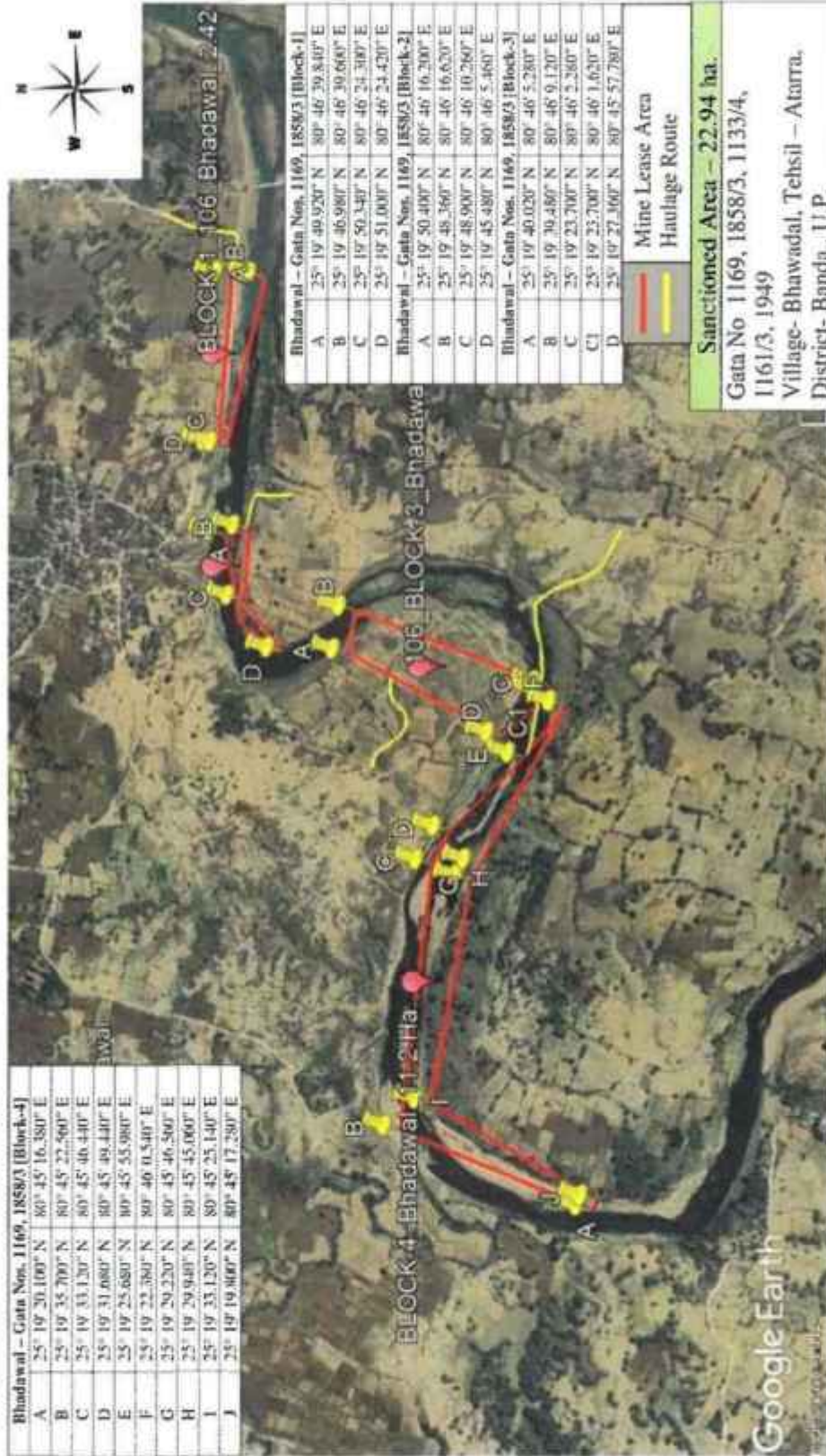
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMPCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.5	50m	50m	No
2.	Hospital	20.5	50m	50m	No
3.	Road (MDR)	1.2	50m	25m	No
4.	Railway Station	13.58	100m	100m	No
5.	Chak Road	0.34	10m	10m	No
6.	Bridge or Embankment	5.9	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village- Bhadawal, Tehsil - Atarra, District- Banda, Uttar Pradesh



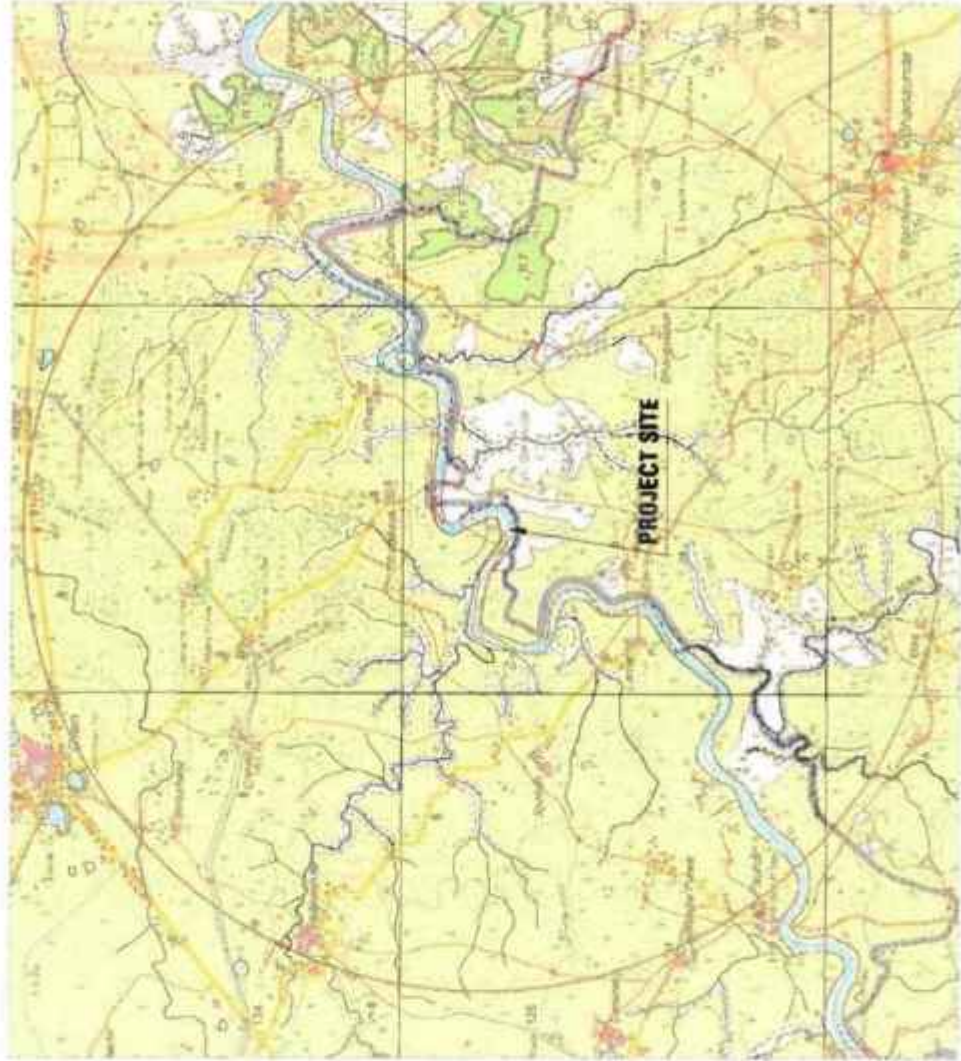
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SOI TOPOSHEET MAP OF 5 KM RADIUS



Gata No: 1169, 1858/3, 1133/4,
1161/3, 1949
Village - Bhadawal
Tehsil - Aitra
River - Baghain
District - Banda, U.P.
AREA 22.94HA

COMMENTS ON THE SYMBOLOGY

Blue lines	Water	Blue	Blue
Black lines	Boundaries	Black	Black
Green areas	Forest	Green	Green
Yellow areas	Open land	Yellow	Yellow
Red lines	Highways	Red	Red
Black dots	Settlements	Black	Black
Blue dots	Waterfalls	Blue	Blue
Black arrows	Drainage	Black	Black
Black lines with dashes	Contours	Black	Black
Black lines with dots	Contours	Black	Black
Black lines with long dashes	Contours	Black	Black
Black lines with short dashes	Contours	Black	Black
Black lines with diagonal dashes	Contours	Black	Black
Black lines with cross-hatches	Contours	Black	Black
Black lines with vertical dashes	Contours	Black	Black
Black lines with horizontal dashes	Contours	Black	Black
Black lines with wavy dashes	Contours	Black	Black
Black lines with zig-zag dashes	Contours	Black	Black
Black lines with irregular dashes	Contours	Black	Black
Black lines with no dashes	Contours	Black	Black

TOPOGRAPHICAL SHEET NO(S)

SCALE 1:40,000

0 1200 2400 Meters

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Site- 107):-

The mining site is situated on the river bank of Baghain at Gata No. 2494, Village- Chandaur, Tehsil-Attrra, District- Banda, U.P. is having an area of 7.80 Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Chandaur

Pillar No.	Latitude	Longitude
A	25° 16' 57.360" N	80° 42' 34.440" E
B	25° 16' 55.620" N	80° 42' 38.040" E
B'	25° 16' 45.900" N	80° 42' 40.380" E
C	25° 16' 35.100" N	80° 42' 34.440" E
D	25° 16' 57.360" N	80° 42' 34.440" E
D'	25° 16' 44.640" N	80° 42' 37.140" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.87	50m	50m	No
2.	Hospital	19.6	50m	50m	No
3.	Road (SH)	0.50	50m	25m	No
4.	Railway Station	6.7	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge or Embankment	0.50	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site
River Bed Morrum Mining- Baghain River, Village-Chandaur, Tehsil - Atarra, District- Banda, Uttar Pradesh



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Site- 108):-

The mining site is situated on the river bank of Baghain at Gata No. 2/2, 3, Village- Tarsuma, Tehsil-Attrra, District- Banda, U.P. is having an area of 3.11Ha, The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tarsuma

Pillar No.	Latitude	Longitude
A	25° 13' 25.350" N	80° 38' 17.160" E
B	25° 13' 25.220" N	80° 38' 8.470" E
C	25° 13' 22.080" N	80° 38' 1.410" E
D	25° 13' 14.220" N	80° 37' 52.550" E
E	25° 13' 12.460" N	80° 37' 50.190" E
F	25° 13' 10.480" N	80° 37' 43.610" E
G	25° 13' 10.930" N	80° 37' 43.670" E
H	25° 13' 11.750" N	80° 37' 46.630" E
H1	25° 13' 15.480" N	80° 37' 52.690" E
I	25° 13' 17.420" N	80° 37' 54.480" E
J	25° 13' 18.330" N	80° 37' 56.370" E
K	25° 13' 23.500" N	80° 38' 1.000" E
L	25° 13' 26.270" N	80° 38' 6.010" E
M	25° 13' 27.410" N	80° 38' 12.620" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	2.3	50m	50m	No
2.	Hospital	9.0	50m	50m	No
3.	Road (MDR)	1.2	50m	25m	No
4.	Railway Station	2.9	100m	100m	No
5.	Chak Road	0.14	10m	10m	No

6.	Bridge or Embankment	2.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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Satellite Imagery of Mining Site
River Bed Morrum Mining- Baghain River, Village-Tarsuma, Tehsil - Atarra, District- Banda, Uttar Pradesh



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Site- 109(Block 1):-

The mining site is situated on the river bank of Baghainat Gata No. . 1749kha, 1766, 2421Village- Tera Ba, Tehsil-Attrra, District- Banda, U.P.is having an area of 9.34Ha (Block 1, Block 2, Block 3), The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25° 12' 20.520" N	80° 35' 32.880" E
B	25° 12' 18.180" N	80° 35' 37.440" E
C	25° 11' 58.740" N	80° 35' 39.840" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance asper UPMMCR, 2021, Rule No.42	Min. distance asper SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.86	50m	50m	No
2.	Hospital	8.3	50m	50m	No
3.	Road (MDR)	0.78	50m	25m	No
4.	Railway Station	6.7	100m	100m	No
5.	Chak Road	0.15	10m	10m	No
6.	Bridge or Embankment	7.1	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 109(Block 2):-

The mining site is situated on the river bank of Baghainat Gata No. . 1749kha, 1766, 2421Village- Tera Ba, Tehsil-Attrra, District- Banda, U.P.

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25° 12' 19.320" N	80° 35' 36.000" E
B	25° 12' 21.180" N	80° 35' 42.600" E
C	25° 12' 18.540" N	80° 35' 41.700" E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMMCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMMCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	0.87	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (MDR)	1.15	50m	25m	No
4.	Railway Station	7.3	100m	100m	No
5.	Chak Road	0.16	10m	10m	No
6.	Bridge or Embankment	7.6	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Site- 109(Block 3):-

The mining site is situated on the river bank of Baghain at Gata No. 1749kha, 1766, 2421 Village- Tera Ba, Tehsil-Attrra, District- Banda, U.P.

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25° 12' 21.840" N	80° 35' 42.600" E
B	25° 12' 22.740" N	80° 35' 48.900" E
C	25° 12' 33.060" N	80° 35' 54.120" E
D	25° 12' 33.060" N	80° 35' 54.960" E
E	25° 12' 21.540" N	80° 35' 50.700" E
F	25° 12' 21.180" N	80° 35' 42.600" E

Environmental Sensitivity Analysis

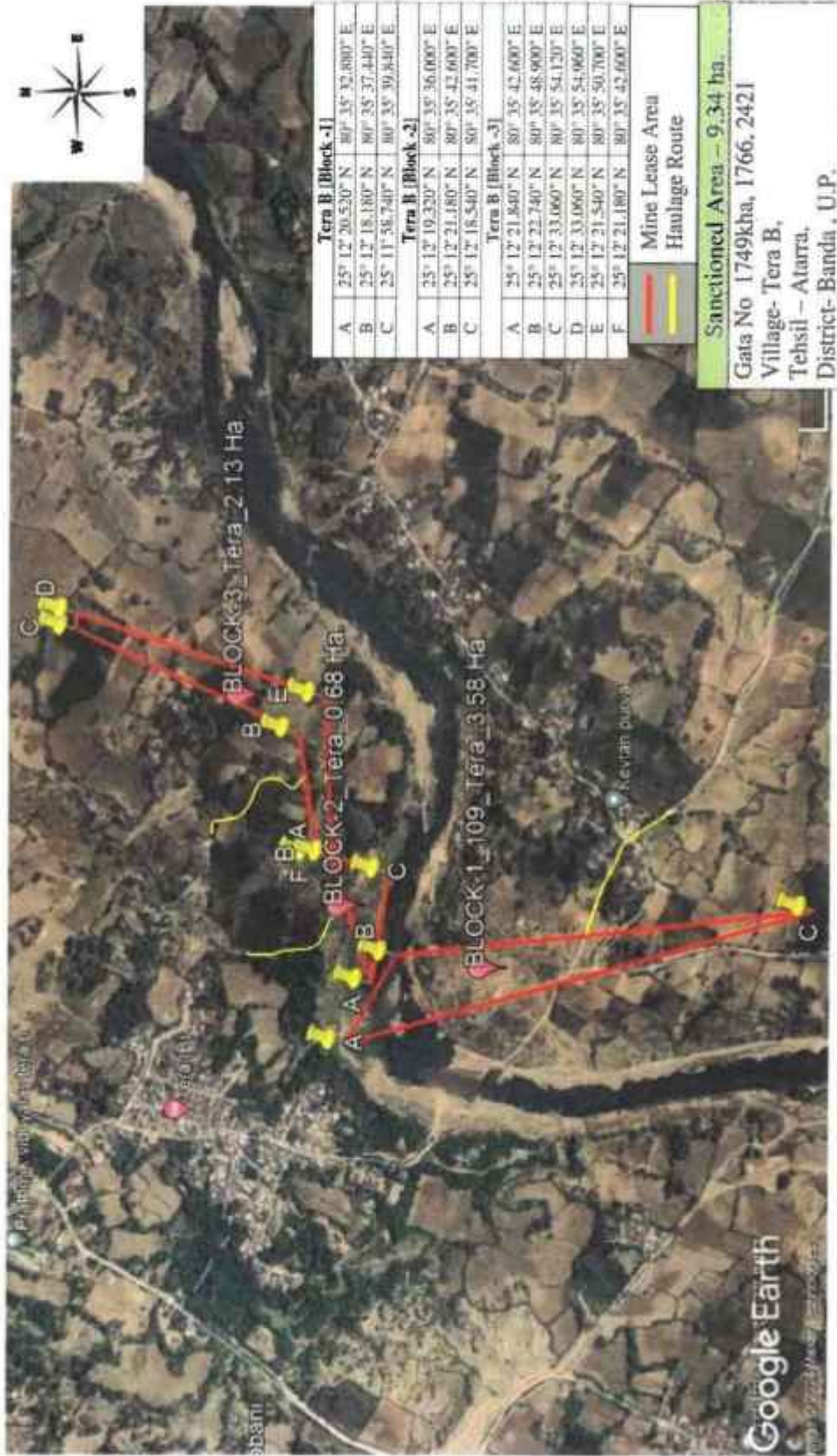
The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	1.0	50m	50m	No
2.	Hospital	8.6	50m	50m	No
3.	Road (MDR)	1.24	50m	25m	No
4.	Railway Station	7.4	100m	100m	No
5.	Chak Road	0.10	10m	10m	No
6.	Bridge or Embankment	7.8	200m	200m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

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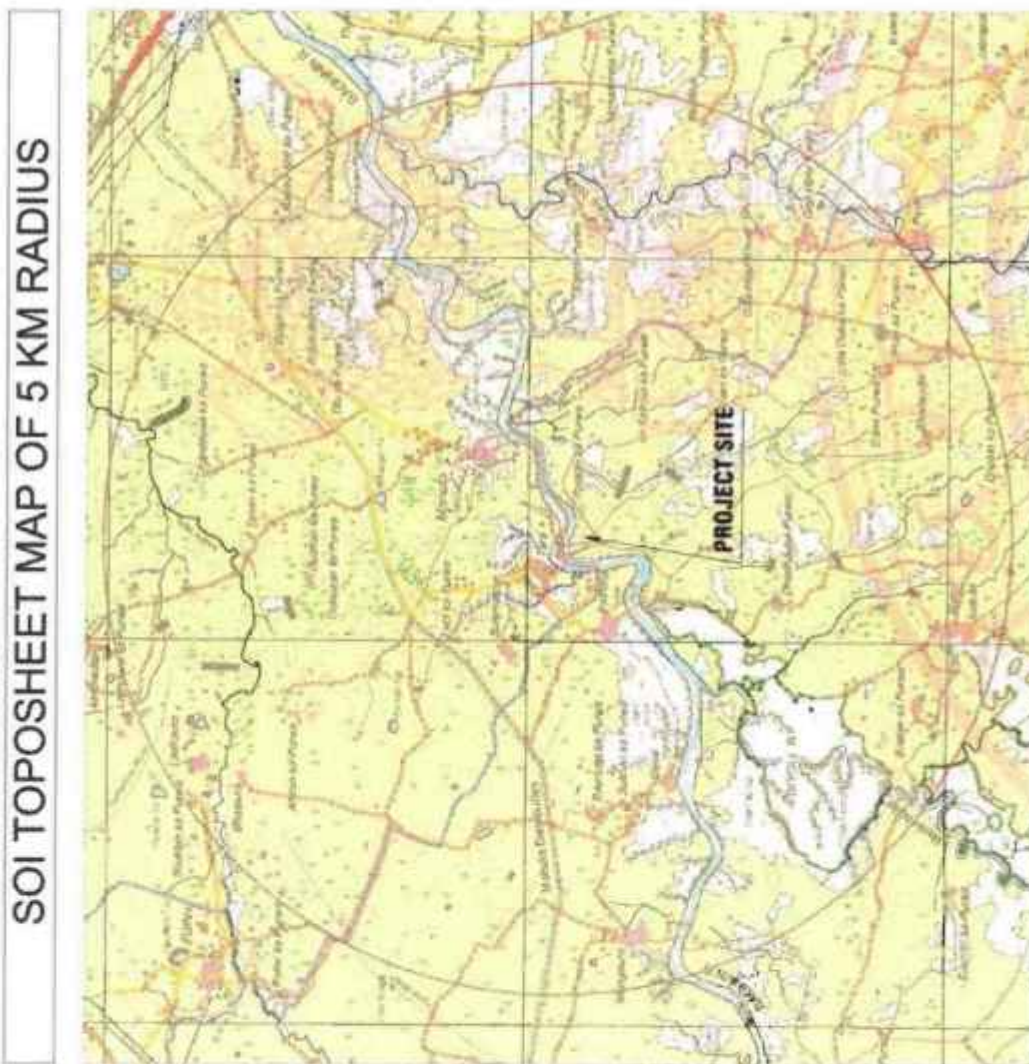
Satellite Imagery of Mining Site

River Bed Morrum Mining- Baghain River, Village-Tera B, Tehsil - Atarra, District- Banda, Uttar Pradesh



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DSR BANDA - [FINAL DRAFT REPORT]



Gata No: 1749kha, 1766, 2421

Village - Tera Ba
Tehsil - Attra
River - Baghain
District - Banda, U.P.

AREA - 9.34HA

CONVENTIONAL SYMBOLS

Permanent water bodies	...
Deep water bodies	...
Shallow water bodies	...
Canals	...
...	...

TOPOGRAPHICAL SHEET NO(S)

0 1200 2400
SCALE: 1:50,000
Meters

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Site- 110:-

Private Patta Land:

The mining site is situated on the Private Land of Shri Devendra Singh S/o Shri Amar Singh at Gata No. 836, 840, 841, 842, 843 & 844 Village- Sadimadanpur, Tehsil- Pailani, District- Banda, U.P.

The co-ordinates of Mining lease area are:

Co-ordinates of Mining lease at Village – Tera Ba

Pillar No.	Latitude	Longitude
A	25°46'48.918"N	80°33'40.500"E
B	25°46'48.439"N	80°33'43.088"E
C	25°46'49.051"N	80°33'47.145"E
D	25°46'48.914"N	80°33'49.668"E
E	25°46'48.129"N	80°33'49.143"E
F	25°46'47.935"N	80°33'49.471"E
G	25°46'46.693"N	80°33'48.949"E
H	25°46'47.485"N	80°33'42.569"E
I	25°46'48.611"N	80°33'40.378"E

Environmental Sensitivity Analysis

The Environmental Sensitivity Analysis of the proposed project has been carried out as per UPMPCR 2021, Rule No.42 and as per SSMMG, 2016, is given in following table:

S. No.	Feature	Actual Distance (Km)	Min. distance as per UPMPCR, 2021, Rule No.42	Min. distance as per SSMMG, 2016, Page. 76,77	Sensitivity
1.	School	5.2	50 m	50 m	No
2.	Hospital	9.0	50 m	50 m	No
3.	Road (SH)	2.9	50 m	25 m	No
4.	Railway Station	77.4	100 m	100 m	No
5.	Chak Road	0.27	10 m	10 m	No
6.	Bridge or Embankment	2.9	200 m	200 m	No
7.	Water Supply /Irrigation Scheme	Not found in 10 km buffer zone radius	200 m	200 m	NA
8.	Reservoir / Canal	Not found in 5 km buffer zone radius	50 m	50 m	NA

Satellite Imagery of Mining Site

River Bed Morrum Mining- Yamuna River, Village- Sadi madanpur, Tehsil- Pailani, District- Banda, Uttar Pradesh

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Google Earth

Image © 2024 Mapbox

18.2 IMPACT ON ENVIRONMENT AND SOCIO-ECONOMIC ASPECT OF THE DISTRICT

Unscientific Sand mining has been one of the serious environmental problems in recent years, as the rivers are widely exploited for river bed materials like sand. This often results in land degradation, loss of aesthetic beauty of the land, loss of agricultural lands, river bed degradation and lost riparian habitat. The positive impact of sand mining on socio-economic status of community occurred in job opportunities, income, economic activities, social activities and infrastructure. On the basis of the ECs issued by SEIAA,UP, which are existing in the district Banda in the river bed of the Yamuna , Ken, Baghain and Ranj River it is evident that these leases are providing direct livelihood for more than 1,900 persons. In a district where MSME Industries are very few in number and marginal other workers in the villages along the river banks (all four rivers) are 9,771 and non-workers are only 2,42,403, these mining projects play an important role. Nearly 2000 persons are directly involved in mining operations and 7,130 persons are involved in transportation activities on daily basis. Besides satellite occupations in the vicinity like food joints, tea stalls, vehicle repairing workshops, vehicle washing workshops will get a boom, not to mention local shopkeepers and businessman. Proposed plantation of approx. 10,000 saplings will definitely help in improving air quality and landscape and attract avifauna. The amount earmarked for Environmental Management Plan (Rs. 4,16,57,196/-) will make the area more sustainable. Another Rs. 2,21,07,662 /- is allocated for Corporate Social Responsibility of the project proponents towards the betterment of project villages that may be used as per the requirements of local people. This amount may be used in school/Primary Health Care building repairs, public toilet construction, solar light installation, automatic sanitary pad wending machines, infrastructure support to the schools and road repairing. These activities need proper planning and execution. Primarily, the role of sand is vital with regards to the protection of the banks, it acts as a buffer against strong flow by reducing their impacts as they reach the bank. Sand when mined in larger quantities that exceeds the rate at which it is

being replenished would pose a threat to nearby bridges since erosion will cause the river mouth to widen. Unscientific mining which causes river bed degradation (Channel incision) can undermine bridge piers and expose buried pipelines and other infrastructure causing damage to public and private property. Unscientific mining activities will have an impact upon the river's water quality too. Impacts include increased short term turbidity at the mining site due to suspension of sediment, sedimentation due to stockpiling and dumping of excess mining materials and organic particulate matter, and oil spills or leakage from excavation machinery and transportation vehicles. Unscientific mining can have other costly effects beyond the immediate mine sites. Many hectares of fertile land are lost, as well as valuable timber resources and wildlife habitats in the riparian areas. Unscientific mining can cause changes to channel morphology in rivers through the lowering of the riverbed during extraction. This is enhanced by the disruption to bed armour caused by excavations and the movement of machinery which makes the bed vulnerable to fluvial erosion. Unscientific mining can have other costly effects beyond the immediate mine sites resulting in the destruction of riparian habitat through large changes in the channel morphology. Impacts include river bed degradation, river bed coarsening, lowered water table near the streambed, and channel instability. Continued extraction may also cause the entire stream bed to degrade to the depth of excavation. Impacts to the biological resources include extinction and destruction of aquatic life due to the removal of in fauna, epi-fauna, and some benthic fishes and alteration of the available substrate and also destroy fisheries, causing problems for people who rely on fishing for their livelihood. This process can also destroy riverine vegetation, cause erosion, pollute water sources and reduce the variety of animals supported by these woodlands habitats.

19.0 SUMMARY**Table 19:-** Present Status of Mining

	Yamuna	Ken	Baghain	Ranj
Area in Ha	177.95	356.29	38.14	-
Mineable morrum (cum)	34,38,000	60,05,800	2,76,400	-

River sediments are essentially mixtures of particles and minerals derived from the erosion of rocks exposed in the catchment area. On the basis of the ECs issued by SEIAA,UP, which are existing in the district Banda in the river bed of the Yamuna, Ken, Baghain and Ranj River 590.38 ha area is at present being mined out and morrum from the Yamuna, Ken, Baghain and Ranj River are significantly enriched in transition elements and depleted in incompatible elements compared to the Ganges sediments. These features are typical of the trace element signature of basalts and are therefore consistent with the presence of higher amount of Deccan Traps material in the suspended loads of the Yamuna River. The tributaries in the basin drain basically through the terrains comprises of coarse, medium and fine grained granite, porphyritic granite, basalt, sandstone, shale, silt, and clay with kankar, red quartzofelspathic, sand and grey micaceous sand, alluvium, laterite, limestone, dolomite, dolerite, amphibolites, migmatite, calc-silicate rocks, granitoids, granite gneisses, syenites, tonalite-trondhjemite-granodiorite (TTG), basaltic metasediments, quartz veins, and other terrigenous sediments and rocks. 11070200 CuM morrum is being mined out annually. There are 16 mines on River Ken and area covered by these mines is 356.29 ha area. There are 10 mines on River Yamuna covering an area of 177.95 ha.). 03 Mines are on the Baghain River.

20.0 REFERENCES

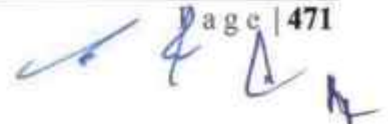
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 Page | 471

2018

DSR BANDA - [FINAL DRAFT REPORT]

ANNEXURES

Annexure-I

Details of Sand/M-Sand Sources

a) Rivers:

River Name / M-Sand Plant	Total Stretch of River (in KM)	Type of River (Perennial or Non-Perennial)
Yamuna River	124.70	Perennial
Ken River	143.84	Perennial
Baghain River	106.97	Perennial
Ranj River	12.5	Perennial

b) De-Siltation Location: (Lakes/Ponds/Dams etc.)

Name of Reservoir / Dams	Maintain/Controlled by State Govt./PSU etc.	Location	District	Tehsil	Village	Size (Ha)
Nil	Nil	Nil	Nil	Nil	Nil	Nil

c) Patta Lands/Khatedari Land:

Owner	Sy. No	Area (Ha)	District	Tehsil	Village	Agricultural Land (Yes/No)
Nil	Nil	Nil	Nil	Nil	Nil	Nil

d) M-Sand Plants:

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes/Annum
Nil	Nil	Nil	Nil	Nil	Nil	Nil

Note: For inclusion of M-Sand Plant/Patta Land in DSR the plant/land owners need to submit the request to the Mining Department with complete details. Inclusion in DSR does not give them the right to operate the M-Sand Plant/Sand Mining lease.

Annexure-II

List of Potential Mining Leases (existing & proposed) Rivers

Sl. No.	River Details	Lease Details	Area (in Ha)	Distance (in KM) from PA/BR/WC/	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing / Proposed
1.	Baghain River	Village-Itwan, Tehsil- Baberu, District- Banda Gata No.- 3257, 3276mi, 3278	8.15	None	None in 100m radius	-	2,39,328 cum/yr.	Sand/ Morrum	Existing
2.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 04)	20.0	None	None in 100m radius	Yes	6,00,000 cum/yr.	Sand/ Morrum	Existing
3.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 03)	20.0	None	None in 100m radius	Yes	6,00,000 cum/yr.	Sand/ Morrum /	Existing
4.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 01)	20.0	None	None in 100m radius	Yes	6,00,000 Cum/yr.	Sand/ Morrum	Existing
5.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 02)	20.0	None	None in 100m radius	Yes	6,00,000 Cum/yr.	Sand/ Morrum	Existing

Page 474

DSR BANDA - [FINAL DRAFT REPORT]

6.	Yamuna River	Village-Raghavpur, Tehsil- Baberu, District- Banda Gata No.- 2, 3, 4, 5/2, 5/3, 5/4, 5/5, 5/6, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28/1, 28/2, 28/3, 29/1, 30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41, 42, 43, 44, 45, 46, 47, 49, 50, 100/7 Kha	74.97	None	None in 100m radius	Yes	22,49,100 cum/yr.	Sand/ Morrum	Existing
7	Yamuna River	Village-Dadau Khadar, Tehsil- Baberu, District- Banda, Gata No.- 38, 40, Part of 41, Part of 42 (Khand no. 07)	12.0	None	None in 100m radius	Yes	1,20,000 cum/yr.	Sand/ Morrum	Existing
8	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 02)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
9	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 03)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
10	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 01)	12.50	None	None in 100m radius	Yes	3,75,000 cum/yr.	Sand/ Morrum	Existing
11	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda,	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing

		Gata No.- 21 (Khand no. 04)							
12	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 05)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
13	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 06)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
14	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 07)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
15	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 08)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
16	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 09)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
17	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 10)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing

18	Baghain River	Village –Lohra, Tehsil- Baberu, District- Banda, Gata No.- 4185cha, 4388, 4463, 4470, 4471, 4472, 4473	17.0	None	None in 100m radius	-	2,08,482 cum/yr.	Sand/ Morrum	Existing
19	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 01)	21.0	None	None in 100m radius	Yes	6,30,000 cum/yr.	Sand/ Morrum	Existing
20	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 02)	21.0	None	None in 100m radius	Yes	6,30,000 cum/yr.	Sand/ Morrum	Existing
21	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 04)	21.0	None	None in 100m radius	Yes	4,20,000 cum/yr.	Sand/ Morrum	Existing
22	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 03)	21.0	None	None in 100m radius	Yes	4,20,000 cum/yr.	Sand/ Morrum	Existing
23	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 431 (Khand No. 05)	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing
24	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 337 (Khand No. 03)	24.0	None	None in 100m radius	Yes	4,80,000 cum/yr.	Sand/ Morrum	Existing





DSR BANDA - [FINAL DRAFT REPORT]

25	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 28, 29 (Khand No. 01)	27.0	None	None in 100m radius	Yes	5,40,000 cum/yr.	Sand/ Morrum	Existing
26	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 53, Part of 337 (Khand No. 02)	14.65	None	None in 100m radius	Yes	2,93,000 cum/yr.	Sand/ Morrum	Existing
27	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 337, Part of 431 (Khand No. 04)	12.0	None	None in 100m radius	Yes	1,36,681 cum/yr.	Sand/ Morrum	Existing
28	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 05)	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing
29	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- 332/17, Part of 333/7, 431/333/1 (Khand No. 06)	23.0	None	None in 100m radius	Yes	2,61,972 cum/yr.	Sand/ Morrum	Existing
30	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 02)	22.0	None	None in 100m radius	Yes	4,40,000 cum/yr.	Sand/ Morrum	Existing
31	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing

(3)  





Page 478 

DSR BANDA - [FINAL DRAFT REPORT]

		333/7, 418, 421 mi, 426/30 (Khand No. 03)							
32	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 01)	17.2802	None	None in 100m radius	Yes	3,45,604 cum/yr.	Sand/ Morrum	Existing
33	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 412, 413, 414 (Khand No. 04)	23.0	None	None in 100m radius	Yes	2,61,972 cum/yr.	Sand/ Morrum	Existing
34	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 01)	4.048	None	None in 100m radius	Yes	58,282 cum/yr.	Sand/ Morrum	Existing
35	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 02)	3.644	None	None in 100m radius	Yes	52,465 cum/yr.	Sand/ Morrum	Existing
36	Ken River	Village – Bhawani Purwa, Tehsil- Banda, District- Banda, Gata No.- 5137, 5138, 5139, 5140, 5141	4.0	None	None in 100m radius	Yes	80,000 cum/yr.	Sand/ Morrum	Existing
37	Ken River	Village – Bhuredi, Tehsil- Banda, District- Banda, Gata No.- Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.0	None	None in 100m radius	Yes	2,24,932 cum/yr.	Sand/ Morrum	Existing

(3) 

 Page 479 

DSR BANDA - [FINAL DRAFT REPORT]

38	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 03)	19.0	None	None in 100m radius	Yes	2,16,412 cum/yr.	Sand/ Morrum	Existing
39	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 02)	19.0	None	None in 100m radius	Yes	2,16,412 cum/yr.	Sand/ Morrum	Existing
40	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- part of 72/47, part of 74/1, 75 mi (Khand No. 01)	20.0	None	None in 100m radius	Yes	2,87,954 cum/yr.	Sand/ Morrum	Existing
41	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 5029, 5030KA, 5093KA, 5094KA, 5097	20.0	None	None in 100m radius	Yes	2,75,118 cum/yr.	Sand/ Morrum	Existing
42	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676	24.0	None	None in 100m radius	Yes	3,30,141 cum/yr.	Sand/ Morrum	Existing
43	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4881, 4880, 4834, 4824 Kha	27.0	None	None in 100m radius	Yes	3,71,410 cum/yr.	Sand/ Morrum	Existing
44	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4943, 4942,	40.0	None	None in 100m radius	Yes	8,00,000 cum/yr.	Sand/ Morrum	Existing

		4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883							
45	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 06	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
46	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 01	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
47	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 05	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
48	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 02	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
49	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 03	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
50	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 04	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
51	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 02)	28.0	None	None in 100m radius	Yes	6,13,529 cum/yr.	Sand/ Morrum	Existing
52	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 01)	10.7	None	None in 100m radius	Yes	2,14,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

53	Ken River	Village – Ganchha, Tehsil- Banda, District- Banda, Gata no. 1971/1	10.0	None	None in 100m radius	Yes	1,37,559 cum/yr.	Sand/ Morrum	Existing
54	Ken River	Village-Ladakapurwa, Tehsil- Banda, District- Banda, Gata no. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.0	None	None in 100m radius	Yes	4,00,000 cum/yr.	Sand/ Morrum	Existing
55	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3	18.5	None	None in 100m radius	Yes	2,31,250 cum/yr.	Sand/ Morrum	Existing
56	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.01)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
57	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.02)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
58	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no.Part of 100 (Khand No.02)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
59	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 62, 63/1	17.0	None	None in 100m radius	Yes	2,54,928 cum/yr.	Sand/ Morrum	Existing
60	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 426/7	8.724	None	None in 100m radius	Yes	1,24,812 cum/yr.	Sand/ Morrum	Existing

61	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 03)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
62	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 01)	16.0	None	None in 100m radius	Yes	3,20,000 cum/yr.	Sand/ Morrum	Existing
63	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 455	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing
64	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 61/3	20.0	None	None in 100m radius	Yes	4,00,000 cum/yr.	Sand/ Morrum	Existing
65	Ken River	Village-Khairai, Tehsil- Pailani, District- Banda, Gata no. 2/1, 2/2, 2/4	5.80	None	None in 100m radius	Yes	1,16,000 cum/yr.	Sand/ Morrum	Existing
66	Ken River	Village- Barchata Khadar, Tehsil- Pailani, District- Banda, Gata no. 122/7 & 111/2 (Khand no.-02)	13.00	None	None in 100m radius	Yes	1,95,000 cum/yr.	Sand/ Morrum	Existing
67	Ken River	Village-Kolawalraipur, Tehsil- Naraini, District- Banda, Gata no. 4	10.0	None	None in 100m radius	Yes	1,30,104 cum/yr.	Sand/ Morrum	Existing
68	Ken River	Village-Madaulikhurd Khadar, Tehsil- Pailani, District- Banda, Gata no. 58, 107, 108, 109, 110, 111, 114	7.053	None	None in 100m radius	Yes	1,01,504 cum/yr.	Sand/ Morrum	Existing

 Page 483

DSR BANDA - [FINAL DRAFT REPORT]

69	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5	18.21	None	None in 100m radius	-	2,62,182 cum/yr.	Sand/ Morrum	Existing
70	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.0	None	None in 100m radius	-	2,73,556 cum/yr.	Sand/ Morrum	Existing
71	Ken River	Village- Padoharakhadar, Tehsil- Pailani, District- Banda, Gata no. 165, 166, 174	14.0	None	None in 100m radius	-	2,01,568 cum/yr.	Sand/ Morrum	Existing
72	Ken River	Village-Pailani, Tehsil- Pailani, District- Banda, Gata no. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.0	None	None in 100m radius	-	3,60,000 cum/yr.	Sand/ Morrum	Existing
73	Yamuna River	Village-Sabadakhadar, Tehsil- Pailani, District- Banda, Gata no. part of 168	10.0	None	None in 100m radius	-	1,00,000 cum/yr.	Sand/ Morrum	Existing
74	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	None	None in 100m radius	Yes	3,83,267 cum/yr.	Sand/ Morrum	Existing
75	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 4	13.0	None	None in 100m radius	Yes	2,60,000 cum/yr.	Sand/ Morrum	Existing
76	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. part of 176, 179, 180, 177, part of	46.0	None	None in 100m radius	Yes	6,62,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

		147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117							
77	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 60	18.0	None	None in 100m radius	Yes	2,59,158 cum/yr.	Sand/ Morrum	Existing
78	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3	17.50	None	None in 100m radius	Yes	5,25,000 cum/yr.	Sand/ Morrum	Existing
79	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 92/6, 92/7, 94	7.46	None	None in 100m radius	-	2,23,800 cum/yr.	Sand/ Morrum	Existing
80	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 50/2, 50/2kha, 51	18.49	None	None in 100m radius	Yes	5,54,700 cum/yr.	Sand/ Morrum	Existing
81	Ken River	Village-Narikhadar, Tehsil- Pailani, District- Banda, Gata no. 224/47	4.314	None	None in 100m radius	-	60,455 cum/yr.	Sand/ Morrum	Existing
82	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 176mi, 172ga, 182, 187	25.29	None	None in 100m radius	Yes	2,91,518 cum/yr.	Sand/ Morrum	Existing
83	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi	25.29	None	None in 100m radius	Yes	2,91,518 cum/yr.	Sand/ Morrum	Existing

84	Ranj River	Village-Khalari, Tehsil- Naraini, District- Banda, Gata No. 585/1, 857, 859/1, 914, 954, 1248/2	6.648	None	None in 100m radius	-	94,652 cum/yr.	Sand/ Morrum	Existing
85	Ranj River	Village-Shahpatan, Tehsil- Naraini, District- Banda, Gata No. 420, 530/2, 532, 709, 716	6.93	None	None in 100m radius	Yes	1,01,227 cum/yr.	Sand/ Morrum	Existing
86	Ken River	Village-Bariyari, Tehsil- Naraini, District- Banda, Gata No. 429, 430	13.3620	None	None in 100m radius	Yes	2,67,240 cum/yr.	Sand/ Morrum	Existing
87	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 195/1	14.3850	None	None in 100m radius	-	2,15,775 cum/yr.	Sand/ Morrum	Existing
88	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 300mi, 316mi	7.30	None	None in 100m radius	-	94,949 cum/yr.	Sand/ Morrum	Existing
89	Ranj River	Village-Barkola Kala, Tehsil- Naraini, District- Banda, Gata No. 659, 724, 805	10.00	None	None in 100m radius	Yes	1,43,177 cum/yr.	Sand/ Morrum	Existing
90	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 01)	21.0	None	None in 100m radius	Yes	3,02,351 cum/yr.	Sand/ Morrum	Existing
91	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 02)	21.0	None	None in 100m radius	Yes	3,02,351 cum/yr.	Sand/ Morrum	Existing

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DSR BANDA - [FINAL DRAFT REPORT]

92	Ken River	Village- Kolawalraipur, Tehsil- Naraini, District- Banda, Gata No. 721, 722, 723	20.0	None	None in 100m radius	Yes	2,60,206 cum/yr.	Sand/ Morrum	Existing
93	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	12.86	None	None in 100m radius	Yes	1,38,552 cum/yr.	Sand/ Morrum	Existing
94	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	15.165	None	None in 100m radius	Yes	3,03,300 cum/yr.	Sand/ Morrum	Existing
95	Ken River	Village- Risaura, Tehsil- Naraini, District- Banda, Gata No. 116Ga	18.0	None	None in 100m radius	-	2,34,185 cum/yr.	Sand/ Morrum	Existing
96	Baghain River	Village- Singhauti, Tehsil- Naraini, District- Banda, Gata No. 13/1, 13/3, 30/2, 400/2	3.55	None	None in 100m radius	Yes	57,118 cum/yr.	Sand/ Morrum	Existing
97	Ken River	Village- Nihalpur, Tehsil- Naraini, District- Banda, Gata No. 492/13	24.0	None	None in 100m radius	Yes	3,12,247 cum/yr.	Sand/ Morrum	Existing
98	Ranj River	Village- Chandpura, Tehsil- Naraini, District- Banda, Gata No. 269, 287, 313	1.445	None	None in 100m radius	-	20,527 cum/yr.	Sand/ Morrum	Existing
99	Ken River	Village- Jarar, Tehsil- Naraini, District- Banda, Gata No. 851, 866, 867, 869, 872, 876	8.0	None	None in 100m radius	-	1,60,000 cum/yr.	Sand/ Morrum	Existing
100	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda,	15.654	None	None in 100m radius	Yes	2,34,810 cum/yr.	Sand/ Morrum	Existing

Page | 487

DSR BANDA - [FINAL DRAFT REPORT]

		Gata no. 133 & 134 (Khand no.-01)							
101	Baghain River	Village- Gopra, Tehsil- Naraini, District- Banda, Gata No. 2/1, 473mi, 474, 659	4.21	None	None in 100m radius	Yes	58,882 cum/yr.	Sand/ Morrum	Existing
102	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1, 191, 3	33.0	None	None in 100m radius	Yes	3,55,535 cum/yr.	Sand/ Morrum	Existing
103	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1	33.0	None	None in 100m radius	Yes	6,60,000 cum/yr.	Sand/ Morrum	Existing
104	Baghain River	Village- Badausa, Tehsil- Atrra, District- Banda, Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598	10.0	None	None in 100m radius	-	1,00,000 cum/yr.	Sand/ Morrum	Existing
105	Baghain River	Village- Mahuta, Tehsil- Atrra, District- Banda, Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	None	None in 100m radius	Yes	2,10,000 cum/yr.	Sand/ Morrum	Existing
106	Baghain River	Village- Bhadawal, Tehsil- Atrra, District- Banda, Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949	22.94	None	None in 100m radius	-	2,81,328 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

107	Baghain River	Village- Chandaaur, Tehsil- Attra, District- Banda, Gata No. 2494	7.80	None	None in 100m radius	-	95,657 cum/yr.	Sand/ Morrum	Existing
108	Baghain River	Village- Tarsuma, Tehsil- Attra, District- Banda, Gata No. 2/2, 3	3.11	None	None in 100m radius	Yes	38,140 cum/yr.	Sand/ Morrum	Existing
109	Baghain River	Village- Tera Ba, Tehsil- Attra, District- Banda, Gata No. 1749kha, 1766, 2421	9.34	None	None in 100m radius	Yes	1,14,543 cum/yr.	Sand/ Morrum	Existing

(Handwritten signatures and marks)

(Handwritten marks and signature)

Patta Lands/Khatedari Land: (existing & proposed)

Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mined (MT)	Existing /Proposed
Ranya Singh And Company Prop.- Shri Devendra Singh S/o Shri Amar Singh	Gata No. 836, 840, 841, 842, 843 & 844	1.068	Banda	Pailani	Sadimadanpur	44,625 cum	26,775 cum	Existing

De-Siltation Location: (Lakes/Ponds/Dams etc.) (Existing & proposed)

Name of Reservoir /Dams	Maintain/ Controlled by State Govt. / PSU etc.	Location	District	Tehsil	Village	Size (Ha)	Quantity MT / Year	Existing /Propose d
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

M-Sand Plants :(existing &proposed)

Plant Name	Owner	District	Tehsil	Village	Geo- location	Quantity Tonnes / Annum	Existing/Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Annexure-III

Cluster & Contiguous Cluster details

Clusters:

River Name	Cluster No.	LeaseNo	Location (Riverbed / Patta Land)	Village	Area (in Ha)	Total Excavation (cum)	Total Mineral Excavation (cum)
Yamuna River	1	2	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River		3	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River		4	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River		5	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River	2	6	Riverbed	Raghavpur	74.97	37,48,500	22,49,100
Yamuna River		7	Riverbed	Dadau Khadar	12.0	2,00,000	1,20,000
Yamuna River	3	8	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		9	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		10	Riverbed	Charka Khadar	12.50	6,25,000	3,75,000
Yamuna River		11	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		12	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		13	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		14	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		15	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		16	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		17	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River	4	19	Riverbed	Bendakhadar	21.0	10,50,000	6,30,000
Yamuna River		20	Riverbed	Bendakhadar	21.0	10,50,000	6,30,000
Yamuna River		21	Riverbed	Bendakhadar	21.0	7,00,000	4,20,000
Yamuna River		22	Riverbed	Bendakhadar	21.0	7,00,000	4,20,000

Ken River	5	23	Riverbed	Kanwara	23.0	7,66,667	4,60,000
Ken River		24	Riverbed	Kanwara	24.0	8,00,000	4,80,000
Ken River		26	Riverbed	Kanwara	14.65	4,88,333	2,93,000
Ken River		27	Riverbed	Kanwara	12.0	2,27,801	1,36,681
Ken River		37	Riverbed	Bhuredi	37.0	3,74,887	2,24,932
Ken River	6	25	Riverbed	Kanwara	27.0	9,00,000	5,40,000
Ken River		28	Riverbed	Marauli Khadar	23.0	7,66,667	4,60,000
Ken River		29	Riverbed	Marauli Khadar	23.0	4,36,620	2,61,972
Ken River		30	Riverbed	Marauli Khadar	22.0	7,33,333	4,40,000
Ken River		31	Riverbed	Marauli Khadar	23.0	7,66,667	4,60,000
Ken River		32	Riverbed	Kanwara	17.2802	5,76,007	3,45,604
Ken River		33	Riverbed	Marauli Khadar	23.0	3,66,760	2,61,972
Ken River		51	Riverbed	Achhraud	28.0	10,22,548	6,13,529
Ken River		52	Riverbed	Achhraud	10.7	3,56,667	2,14,000
Ken River	7	34	Riverbed	HatetiPurwa	4.048	97,137	58,282
Ken River		35	Riverbed	HatetiPurwa	3.644	87,442	52,465
Ken River		41	Riverbed	Duredi	20.0	4,58,530	2,75,118
Ken River		53	Riverbed	Ganchha	10.0	2,29,265	1,37,559
Ken River	8	36	Riverbed	BhawaniPurwa	4.0	1,33,333	80,000
Ken River		42	Riverbed	Duredi	24.0	5,50,235	3,30,141
Ken River		43	Riverbed	Duredi	27.0	6,19,017	3,71,410
Ken River		44	Riverbed	Duredi	40.0	13,33,333	8,00,000
Ken River		54	Riverbed	Ladakapurwa	20.0	6,66,667	4,00,000
Ken River	9	38	Riverbed	Pathri	19.0	3,60,687	2,16,412
Ken River		39	Riverbed	Pathri	19.0	3,60,687	2,16,412
Ken River		40	Riverbed	Pathri	20.0	4,79,923	2,87,954
Yamuna River	10	45	Riverbed	Jauharpur	15.0	5,00,000	3,00,000

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Yamuna River		46	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		47	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		48	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		49	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		50	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River	11	55	Riverbed	Sadimadanpur	18.5	3,85,417	2,31,250
Yamuna River		78	Riverbed	Sadimadanpur	17.50	8,75,000	5,25,000
Yamuna River		80	Riverbed	Sadimadanpur	42.49	9,24,500	5,54,700
Ken River	12	56	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		57	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		58	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		59	Riverbed	Khaptiha Kala	17.0	4,24,880	2,54,928
Ken River		60	Riverbed	Khaptiha Kala	8.724	2,08,020	1,24,812
Ken River		61	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		62	Riverbed	Khaptiha Kala	16.0	5,33,333	3,20,000
Ken River		63	Riverbed	Khaptiha Kala	23.0	7,66,667	4,60,000
Ken River		64	Riverbed	Khaptiha Kala	20.0	6,66,667	4,00,000
Ken River		65	Riverbed	Khairai	5.80	1,93,333	1,16,000
Ken River		74	Riverbed	Sadikhadar	26.62	6,38,778	3,83,267
Ken River		75	Riverbed	Sadikhadar	13.0	4,33,333	2,60,000
Ken River		76	Riverbed	Sadikhadar	46.0	11,03,333	6,62,000
Ken River		77	Riverbed	Sadikhadar	18.0	4,31,930	2,59,158
Ken River	13	67	Riverbed	Kolawalraipur	10.0	2,16,840	1,30,104
Ken River		97	Riverbed	Niharpur	24.0	5,20,411	3,12,247
Ken River	14	68	Riverbed	Madaulikhurd Khadar	7.053	1,69,173	1,01,504
Ken River		82	Riverbed	Amlorkhadar	25.29	4,85,863	2,91,518

Ken River		83	Riverbed	Amlorkhadar	25.29	4,85,863	2,91,518
Ranj River	15	85	Riverbed	Shahpatan	6.93	1,68,712	1,01,227
Ranj River		89	Riverbed	Barkola Kala	10.0	2,38,628	1,43,177
Ranj River		101	Riverbed	Gopra	4.21	98,136	58,882
Ken River	16	86	Riverbed	Naraini	13.362	4,45,400	2,67,240
Ken River		92	Riverbed	Kolawalraipur	20.0	4,33,676	2,60,206
Ken River	17	90	Riverbed	Barsandamanpur	21.0	5,03,918	3,02,351
Ken River		91	Riverbed	Barsandamanpur	21.0	5,03,918	3,02,351
Ken River	18	93	Riverbed	Bilharka	12.86	2,30,920	1,38,552
Ken River		94	Riverbed	Bilharka	15.165	5,05,500	3,03,300
Baghain River	19	96	Riverbed	Singhauti	3.55	95,196	57,118
Baghain River		101	Riverbed	Gopra	4.21	98,136	58,882
Ken River	20	102	Riverbed	Lahureta	33.0	5,92,558	3,55,535
Ken River		103	Riverbed	Lahureta	33.0	11,00,000	6,60,000
Baghain River	21	105	Riverbed	Mahuta	21.0	3,50,000	2,10,000
Baghain River		108	Riverbed	Tarsuma	3.11	63,566	38,140
Baghain River		109	Riverbed	Tera Ba	9.34	1,90,905	1,14,543
Ken River	22	66	Riverbed	Barehata Khadar	13.0	3,25,000	1,95,000
		100	Riverbed	Barehata Khadar	15.654	3,91,350	2,34,810

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No	Number of leases in the cluster	Location (Riverbed /Patta Land)	Distance between clusters	Village	Area of Cluster (Ha)	Total Mineral Excavation (cum)
Ken River	1	5	5	Riverbed	0.79km	Kanwara, Bhuredi	110.65	15,94,613
		6	9	Riverbed		Kanwara, Marauli Khadar, Achhraud	196.9802	35,97,077
	2	7	4	Riverbed	0.56km	Hateti Purwa, Duredi, Ganchha,	37.692	5,23,424
		8	5	Riverbed		Bhawani Purwa, Duredi, Ladakapurwa	115.0	15,81,551
Ken River	3	9	3	Riverbed	12.5km	Pathri	58	7,20,778
		12	14	Riverbed		Sadikhadar, Khairai, Khaptiha Kala,	258.144	41,99,893
	4	15	3	Riverbed	5.0km	Barkola Kala, Shahpatan, Khalari	21.14	3,03,286
		19	2	Riverbed		Singhauti, Gopra	7.76	1,16,000
Ken River	5	17	2	Riverbed	1.7km	Barsandamanpur	42.0	6,04,702
		20	2	Riverbed		Lahureta,	66.0	10,15,535
Ken River	6	16	2	Riverbed	1.0km	Bariyari, Kolawalraipur	33.362	5,27,446
		13	2	Riverbed		Kolawalraipur Nihalpur	34.0	4,42,351

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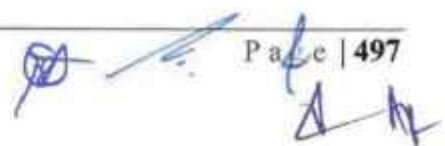
[Handwritten signatures and initials] P. No | 495

Rivers acting as administrative boundaries between the districts & states is used for mineral extraction planning and revenue generation. Although the District Survey reports deal with the issue of clusters and contiguous cluster mining in the District, the issue of across the river mining which come under the different administration remain unresolved. This is a macro level problem which creates micro level operational issues. The administrative issue follows the boundaries but environmental impacts cannot be limited to the districts. Same can be said about the replenishment. The replenished morrum in the river will be extracted by both the sides. In Banda there are 20 clusters which form 07 contiguous clusters. A cluster is formed when one mining lease of homogenous mineral is within 500 meters of the other mining lease. In order to reduce the cluster formation mining lease size should be defined in such a way that distance between any two clusters preferably should not be less than 2.5 Km. The first Contiguous cluster contain 02 clusters of 14 leases on the Ken River and area covered in sixth Contiguous cluster is 307.63 ha extended in villages namely Kanwara, Bhuredi, Marauli Khadar & Achhraud. The second contiguous cluster in Banda District covers 152.69 ha and contain 9 lease of 02 cluster extended in Hateti Purwa, Duredi, Ganchha, Bhawani Purwa, Duredi, Ladakapurwa villages. The third cluster of Banda contains 17 leases and it's cluster of 03 leases in Pathri village in Banda district form a contiguous cluster form the 03 leases of Bachha Khadar village of Hamirpur District on the river Ken. The other cluster of 14 leases of Sadikhadar, Khairai, Khaptiha Kala village of Banda form a contiguous cluster with 05 leases of village Bhulsi in Hamirpur District, so the third contiguous cluster contains 25 leases from both Banda and Hamirpur Districts. The total area of this contiguous cluster is 290.44 ha in Banda district only. The fourth contiguous cluster contains 05 leases from 2 clusters in Banda District. The total area of this contiguous cluster is 39.12 ha extending over Barkola Kala, Shahpatan, Khalari, Singhauti, Gopra villages in the district. The fifth contiguous cluster contains 04 leases from 2 clusters on Ken River in village Barsandamanpur and Lahureta. The total area of this contiguous cluster is 108 ha

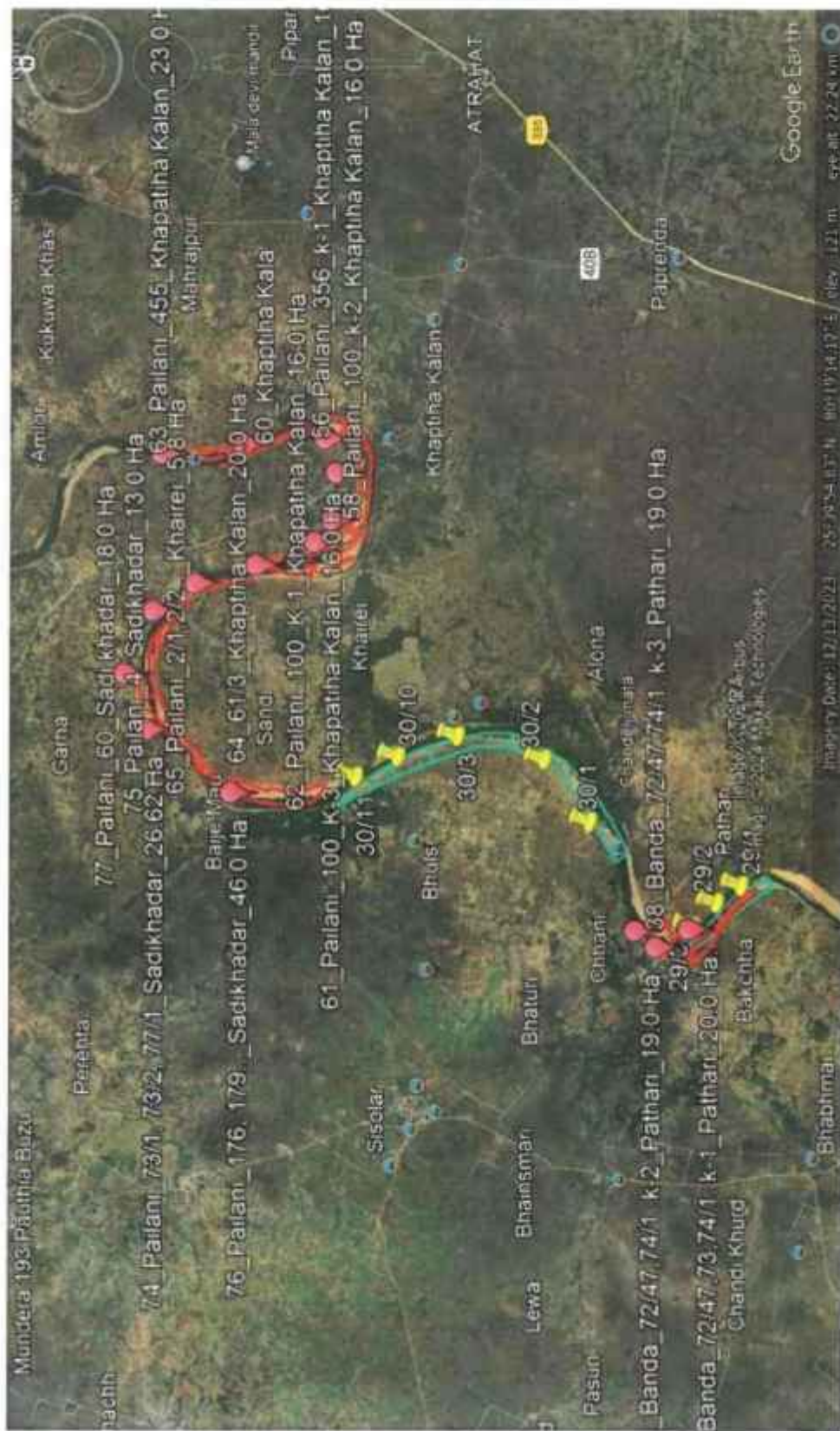
In District Banda the sixth contiguous cluster contains 04 leases from 2 clusters on Ken River. The total area of this contiguous cluster is 67.36 ha and extends in village Bariyari, Kolawalraipur, Kolawalraipur, Nihalpur.

The mining administration of district Banda will have to plan carefully regarding the cluster mining situation. However, the peculiar situation arises where contiguous clusters are forming between Banda & Hamirpur or Banda & Fatehpur, where the operations of leases in one district is likely to impact leases in the other district and vice-versa. Planning for such a situation would require wider co-ordination.



 Page | 497

DSR BANDA - [FINAL DRAFT REPORT]



Example of inter district Cluster

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Annexure-IV

Transportation Routes for individual leases and leases in Cluster

Lease No	Transportation Route No	Number of tippers /day of lease	Number of tippers /day of all the lease on	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1	1	62	62	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
5	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6	6	584	615	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
7	7	31	615	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
8	8	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

9	9	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10	10	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11	11	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
12	12	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13	13	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14	14	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15	15	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16	16	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17	17	86	871	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
18	18	54	54	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

Page | 500

19	19	164	546	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20	20	164	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21	21	109	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22	22	109	546	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
23	23	119	503	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
24	24	125	503	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
25	25	140	959	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
26	26	76	503	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
27	27	125	503	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
28	28	119	959	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

29	29	68	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
30	30	114	959	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
31	31	119	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
32	32	90	959	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
33	33	94	959	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
34	34	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
35	35	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
36	36	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
37	37	58	503	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
38	38	56	187	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

39	39	56	187	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
40	40	75	187	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
41	41	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
42	42	86	515	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
43	43	96	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
44	44	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
45	45	62	404	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
46	46	78	404	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
47	47	78	404	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
48	48	62	404	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

49	49	62	404	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
50	50	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
51	51	959	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
52	52	959	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
53	53	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
54	54	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
55	55	60	262	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
56	56	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
57	57	62	984	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
58	58	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

59	59	66	984	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
60	60	32	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
61	61	62	984	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
62	62	83	984	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
63	63	119	984	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
64	64	104	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
65	65	30	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
66	66	51	51	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
67	67	34	115	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
68	68	26	183	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached






Page | 505


DSR BANDA - [FINAL DRAFT REPORT]

69	69	68	68	0.62	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
70	70	71	71	0.56	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
71	71	52	52	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
72	72	94	94	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
73	73	26	26	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
74	74	99	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
75	75	68	984	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
76	76	68	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
77	77	67	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
78	78	136	262	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

79	79	58	58	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
80	80	66	262	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
81	81	16	16	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
82	82	76	178	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
83	83	76	178	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
84	84	25	25	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
85	85	26	101	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
86	86	69	69	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
87	87	56	137	0.61	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
88	88	25	25	0.41	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached








 Page 507

DSR BANDA - [FINAL DRAFT REPORT]

89	89	45	101	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
90	90	79	158	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
91	91	79	158	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
92	92	68	137	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
93	93	36	115	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
94	94	79	115	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
95	95	61	61	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
96	96	15	30	0.33	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
97	97	81	115	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
98	98	5	5	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

99	99	42	42	0.57	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
100	100	61	61	0.87	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
101	101	15	30	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
102	102	92	263	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
103	103	171	263	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
104	104	26	26	0.86	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
105	105	55	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
106	106	73	73	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
107	107	25	25	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
108	108	10	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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109	109	30	95	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
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Transportation Route of Cluster:

Cluster No.	Transportation Route No.	Number of tippers /day of cluster	Number of tippers /day of all the clusters on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2	6	584	615	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

	7	31	615	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3	8	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	9	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	10	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	11	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	12	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	13	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	14	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	15	86	871	0.50	Unpaved road (width 6m) further connected to Black paved	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

				road			
	16	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	17	86	871	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
4	19	164	546	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	20	164	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	21	109	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	22	109	546	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
5	23	119	503	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	24	125	503	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached

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Page 512

	26	76	503	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	27	125	503	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	37	58	503	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6	25	140	959	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	28	119	959	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	29	68	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	30	114	959	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	31	119	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	32	90	959	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

				road			
	33	94	959	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	51	959	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	52	959	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
7	34	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	35	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	41	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	53	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
8	36	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached

DSR BANDA - [FINAL DRAFT REPORT]

	42	86	515	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	43	96	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	44	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	54	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
9	38	187	0.13	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	39	187	0.14	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	40	187	0.43	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10	45	62	404	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	46	78	404	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

				road			
	47	78	404	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	48	62	404	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	49	62	404	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	50	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
11	55	60	262	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	78	136	262	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
	80	66	262	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached
12	56	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner Attached

DSR BANDA - [FINAL DRAFT REPORT]

57	62	984	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
58	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
59	66	984	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
60	32	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
61	62	984	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
62	83	984	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
63	119	984	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
64	104	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
65	30	984	0.38	Unpaved road (width 6m) further connected to Black paved	Temporary road must be constructed	Lease Owner	Attached









 517


DSR BANDA - [FINAL DRAFT REPORT]

					road			
	74	99	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	75	68	984	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	76	68	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	77	67	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13	67	115	0.30	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	97	81	115	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14	68	26	183	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	82	76	178	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

[Handwritten signatures and initials]

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DSR BANDA - [FINAL DRAFT REPORT]

	83	76	178	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15	85	26	101	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	89	45	101	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	101	15	30	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16	86	69	69	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	92	68	137	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17	90	79	158	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	91	79	158	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
18	93	36	115	0.40	Unpaved road (width 6m) further connected to Black paved	Temporary road must be constructed	Lease Owner	Attached







DSR BANDA - [FINAL DRAFT REPORT]

					road			
	94	79	115	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
19	96	15	30	0.33	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	101	15	30	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20	102	92	263	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	103	171	263	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21	105	55	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	108	10	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	109	30	95	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

22	66	51	112	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	100	61	112	0.87	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

A horizontal line is drawn across the page. Below the line, there are several handwritten signatures and initials in blue ink. From left to right, there is a large signature, a signature with 'za' above it, a signature with a checkmark, a circled signature, a signature with a checkmark, a signature with '521' next to it, and a final signature with a checkmark.

Annexure-V

Final List of Potential Mining Leases (existing & proposed) Rivers

Sl. No.	River Details	Lease Details	Area (in Ha)	Distance (in KM) from PA/BR/ WC/	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes /Annum considering digging depth max as 3 meters	Mineral to be mined (Sand/ Bajri/ RBM etc.)	Existing / Proposed
1.	Baghain River	Village-Itwan, Tehsil- Baberu, District- Banda Gata No.- 3257, 3276mi, 3278	8.15	None	None in 100m radius	-	2,39,328 cum/yr.	Sand/ Morrum	Existing
2.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 04)	20.0	None	None in 100m radius	Yes	6,00,000 cum/yr.	Sand/ Morrum	Existing
3.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 03)	20.0	None	None in 100m radius	Yes	6,00,000 cum/yr.	Sand/ Morrum /	Existing
4.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 01)	20.0	None	None in 100m radius	Yes	6,00,000 Cum/yr.	Sand/ Morrum	Existing
5.	Yamuna River	Village-Marka Khadar, Tehsil- Baberu, District- Banda Gata No.- part of 96/2 (Khand No. 02)	20.0	None	None in 100m radius	Yes	6,00,000 Cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

6.	Yamuna River	Village-Raghavpur, Tehsil- Baberu, District- Banda Gata No.- 2, 3, 4, 5/2, 5/3, 5/4, 5/5, 5/6, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28/1, 28/2, 28/3, 29/1, 30/2, 31, 32, 33/2, 34, 35, 37, 38, 40/1, 41, 42, 43, 44, 45, 46, 47, 49, 50, 100/7 Kha	74.97	None	None in 100m radius	Yes	22,49,100 cum/yr.	Sand/ Morrum	Existing
7	Yamuna River	Village-Dadau Khadar, Tehsil- Baberu, District- Banda, Gata No.- 38, 40, Part of 41, Part of 42 (Khand no. 07)	12.0	None	None in 100m radius	Yes	1,20,000 cum/yr.	Sand/ Morrum	Existing
8	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 02)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
9	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 03)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
10	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 01)	12.50	None	None in 100m radius	Yes	3,75,000 cum/yr.	Sand/ Morrum	Existing
11	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda,	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

		Gata No.- 21 (Khand no. 04)							
12	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 05)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
13	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 06)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
14	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 07)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
15	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 08)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
16	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 09)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing
17	Yamuna River	Village – Charka Khadar, Tehsil- Baberu, District- Banda, Gata No.- 21 (Khand no. 10)	11.0	None	None in 100m radius	Yes	3,30,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

18	Baghain River	Village –Lohra, Tehsil- Baberu, District- Banda, Gata No.- 4185cha, 4388, 4463, 4470, 4471, 4472, 4473	17.0	None	None in 100m radius	-	2,08,482 cum/yr.	Sand/ Morrum	Existing
19	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 01)	21.0	None	None in 100m radius	Yes	6,30,000 cum/yr.	Sand/ Morrum	Existing
20	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 02)	21.0	None	None in 100m radius	Yes	6,30,000 cum/yr.	Sand/ Morrum	Existing
21	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 04)	21.0	None	None in 100m radius	Yes	4,20,000 cum/yr.	Sand/ Morrum	Existing
22	Yamuna River	Village –Bendakhadar, Tehsil- Banda, District- Banda, Gata No.- 2/4, 2/23, 2/24, 2/28 (Khand No. 03)	21.0	None	None in 100m radius	Yes	4,20,000 cum/yr.	Sand/ Morrum	Existing
23	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 431 (Khand No. 05)	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing
24	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 337 (Khand No. 03)	24.0	None	None in 100m radius	Yes	4,80,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

25	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 28, 29 (Khand No. 01)	27.0	None	None in 100m radius	Yes	5,40,000 cum/yr.	Sand/ Morrum	Existing
26	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- 53, Part of 337 (Khand No. 02)	14.65	None	None in 100m radius	Yes	2,93,000 cum/yr.	Sand/ Morrum	Existing
27	Ken River	Village –Kanwara, Tehsil- Banda, District- Banda, Gata No.- Part of 337, Part of 431 (Khand No. 04)	12.0	None	None in 100m radius	Yes	1,36,681 cum/yr.	Sand/ Morrum	Existing
28	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 05)	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing
29	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- 332/17, Part of 333/7, 431/333/1 (Khand No. 06)	23.0	None	None in 100m radius	Yes	2,61,972 cum/yr.	Sand/ Morrum	Existing
30	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 02)	22.0	None	None in 100m radius	Yes	4,40,000 cum/yr.	Sand/ Morrum	Existing
31	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

		333/7, 418, 421 mi, 426/30 (Khand No. 03)							
32	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7 (Khand No. 01)	17.2802	None	None in 100m radius	Yes	3,45,604 cum/yr.	Sand/ Morrum	Existing
33	Ken River	Village –Marauli Khadar, Tehsil- Banda, District- Banda, Gata No.- Part of 333/7, 412, 413, 414 (Khand No. 04)	23.0	None	None in 100m radius	Yes	2,61,972 cum/yr.	Sand/ Morrum	Existing
34	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 01)	4.048	None	None in 100m radius	Yes	58,282 cum/yr.	Sand/ Morrum	Existing
35	Ken River	Village –Hateti Purwa, Tehsil- Banda, District- Banda, Gata No.- 3061mi (Khand No. 02)	3.644	None	None in 100m radius	Yes	52,465 cum/yr.	Sand/ Morrum	Existing
36	Ken River	Village – Bhawani Purwa, Tehsil- Banda, District- Banda, Gata No.- 5137, 5138, 5139, 5140, 5141	4.0	None	None in 100m radius	Yes	80,000 cum/yr.	Sand/ Morrum	Existing
37	Ken River	Village – Bhuredi, Tehsil- Banda, District- Banda, Gata No.- Part of 1141, 1137, 1136, 1123/2, 1125, 1127, 1131, 1132	37.0	None	None in 100m radius	Yes	2,24,932 cum/yr.	Sand/ Morrum	Existing

38	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 03)	19.0	None	None in 100m radius	Yes	2,16,412 cum/yr.	Sand/ Morrum	Existing
39	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- Part of 72/47, part of 74/1 (Khand No. 02)	19.0	None	None in 100m radius	Yes	2,16,412 cum/yr.	Sand/ Morrum	Existing
40	Ken River	Village – Pathri, Tehsil- Banda, District- Banda, Gata No.- part of 72/47, part of 74/1, 75 mi (Khand No. 01)	20.0	None	None in 100m radius	Yes	2,87,954 cum/yr.	Sand/ Morrum	Existing
41	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 5029, 5030KA, 5093KA, 5094KA, 5097	20.0	None	None in 100m radius	Yes	2,75,118 cum/yr.	Sand/ Morrum	Existing
42	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 678, 680Kha, 681Kha, 682, 677ka, 683Kha, 676	24.0	None	None in 100m radius	Yes	3,30,141 cum/yr.	Sand/ Morrum	Existing
43	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4881, 4880, 4834, 4824 Kha	27.0	None	None in 100m radius	Yes	3,71,410 cum/yr.	Sand/ Morrum	Existing
44	Ken River	Village – Duredi, Tehsil- Banda, District- Banda, Gata No.- 4943, 4942,	40.0	None	None in 100m radius	Yes	8,00,000 cum/yr.	Sand/ Morrum	Existing

		4941, 4939GA, 4938, 4937, 4922KA, 4923KA, 4925KA, 4931, 4959 GA, 4958, 4957, 4955, 4883							
45	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 06	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
46	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 01	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
47	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 05	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
48	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 02	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
49	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 03	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
50	Yamuna River	Village – Jauharpur, Tehsil- Banda, District- Banda, Khand No. 04	15.0	None	None in 100m radius	Yes	3,00,000 cum/yr.	Sand/ Morrum	Existing
51	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 02)	28.0	None	None in 100m radius	Yes	6,13,529 cum/yr.	Sand/ Morrum	Existing
52	Ken River	Village – Achhraud, Tehsil- Banda, District- Banda, Gata No. Part of 1130, (Khand No. 01)	10.7	None	None in 100m radius	Yes	2,14,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

53	Ken River	Village – Ganchha, Tehsil- Banda, District- Banda, Gata no. 1971/1	10.0	None	None in 100m radius	Yes	1,37,559 cum/yr.	Sand/ Morrum	Existing
54	Ken River	Village-Ladakapurwa, Tehsil- Banda, District- Banda, Gata no. 5065, 5114/1, 5115 to 5126, 5128 to 5132, 5134, 5135, 5136, 5152	20.0	None	None in 100m radius	Yes	4,00,000 cum/yr.	Sand/ Morrum	Existing
55	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 56, 57, 92/6, 93/1, 94, 95/2, part of 60/1/3	18.5	None	None in 100m radius	Yes	2,31,250 cum/yr.	Sand/ Morrum	Existing
56	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.01)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
57	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 356 (Khand No.02)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
58	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand No.02)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
59	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 62, 63/1	17.0	None	None in 100m radius	Yes	2,54,928 cum/yr.	Sand/ Morrum	Existing
60	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 426/7	8.724	None	None in 100m radius	Yes	1,24,812 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

61	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 03)	16.0	None	None in 100m radius	Yes	2,39,932 cum/yr.	Sand/ Morrum	Existing
62	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. Part of 100 (Khand no. 01)	16.0	None	None in 100m radius	Yes	3,20,000 cum/yr.	Sand/ Morrum	Existing
63	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 455	23.0	None	None in 100m radius	Yes	4,60,000 cum/yr.	Sand/ Morrum	Existing
64	Ken River	Village-Khaptiha Kala, Tehsil- Pailani, District- Banda, Gata no. 61/3	20.0	None	None in 100m radius	Yes	4,00,000 cum/yr.	Sand/ Morrum	Existing
65	Ken River	Village-Khairai, Tehsil- Pailani, District- Banda, Gata no. 2/1, 2/2, 2/4	5.80	None	None in 100m radius	Yes	1,16,000 cum/yr.	Sand/ Morrum	Existing
66	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda, Gata no. 122/7 & 111/2 (Khand no.-02)	13.00	None	None in 100m radius	Yes	1,95,000 cum/yr.	Sand/ Morrum	Existing
67	Ken River	Village-Kolawalraipur, Tehsil- Naraini, District- Banda, Gata no. 4	10.0	None	None in 100m radius	Yes	1,30,104 cum/yr.	Sand/ Morrum	Existing
68	Ken River	Village-Madaulikhurd Khadar, Tehsil- Pailani, District- Banda, Gata no. 58, 107, 108, 109, 110, 111, 114	7.053	None	None in 100m radius	Yes	1,01,504 cum/yr.	Sand/ Morrum	Existing

69	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 99/3, 99/22, 100/7, 101/5, 103/10, 104/2, 104/5	18.21	None	None in 100m radius	-	2,62,182 cum/yr.	Sand/ Morrum	Existing
70	Ken River	Village-Sindhankala, Tehsil- Pailani, District- Banda, Gata no. 683/43, 684/6, 693/48, 684/7, 692/1, 699/3	19.0	None	None in 100m radius	-	2,73,556 cum/yr.	Sand/ Morrum	Existing
71	Ken River	Village- Padoharakhadar, Tehsil- Pailani, District- Banda, Gata no. 165, 166, 174	14.0	None	None in 100m radius	-	2,01,568 cum/yr.	Sand/ Morrum	Existing
72	Ken River	Village-Pailani, Tehsil- Pailani, District- Banda, Gata no. 21/91, 47/9, 58/27, 54/2, 53/2, 52/2	18.0	None	None in 100m radius	-	3,60,000 cum/yr.	Sand/ Morrum	Existing
73	Yamuna River	Village-Sabadakhadar, Tehsil- Pailani, District- Banda, Gata no. part of 168	10.0	None	None in 100m radius	-	1,00,000 cum/yr.	Sand/ Morrum	Existing
74	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 73/1, 73/2, 77/1, 77/7, 89, 101/1, 102/1	26.62	None	None in 100m radius	Yes	3,83,267 cum/yr.	Sand/ Morrum	Existing
75	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 4	13.0	None	None in 100m radius	Yes	2,60,000 cum/yr.	Sand/ Morrum	Existing
76	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. part of 176, 179, 180, 177, part of	46.0	None	None in 100m radius	Yes	2,62,000 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

		147, part of 144, part of 141, 143, 145, 142, 122, 121, part of 114, part of 117							
77	Ken River	Village-Sadikhadar, Tehsil- Pailani, District- Banda, Gata no. 60	18.0	None	None in 100m radius	Yes	2,59,158 cum/yr.	Sand/ Morrum	Existing
78	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. Part of 50/2, 52/1, 53, 55, Part of 56, 58, 59 & Part of 60/1/3	17.50	None	None in 100m radius	Yes	5,25,000 cum/yr.	Sand/ Morrum	Existing
79	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 92/6, 92/7, 94	7.46	None	None in 100m radius	-	2,23,800 cum/yr.	Sand/ Morrum	Existing
80	Yamuna River	Village-Sadimadanpur, Tehsil- Pailani, District- Banda, Gata no. 50/2, 50/2kha, 51	18.49	None	None in 100m radius	Yes	5,54,700 cum/yr.	Sand/ Morrum	Existing
81	Ken River	Village-Narikhadar, Tehsil- Pailani, District- Banda, Gata no. 224/47	4.314	None	None in 100m radius	-	60,455 cum/yr.	Sand/ Morrum	Existing
82	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 176mi, 172ga, 182, 187	25.29	None	None in 100m radius	Yes	2,91,518 cum/yr.	Sand/ Morrum	Existing
83	Ken River	Village-Amlorkhadar, Tehsil- Paialani, District- Banda, Gata No. 7, 17, 18, 21, 23, 25, 27, 28, 29, 30, 35, 37, 38, 40, 177, 176mi	25.29	None	None in 100m radius	Yes	2,91,518 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

84	Ranj River	Village-Khalari, Tehsil- Naraini, District- Banda, Gata No. 585/1, 857, 859/1, 914, 954, 1248/2	6.648	None	None in 100m radius	-	94,652 cum/yr.	Sand/ Morrum	Existing
85	Ranj River	Village-Shahpatan, Tehsil- Naraini, District- Banda, Gata No. 420, 530/2, 532, 709, 716	6.93	None	None in 100m radius	Yes	1,01,227 cum/yr.	Sand/ Morrum	Existing
86	Ken River	Village-Bariyari, Tehsil- Naraini, District- Banda, Gata No. 429, 430	13.3620	None	None in 100m radius	Yes	2,67,240 cum/yr.	Sand/ Morrum	Existing
87	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 195/1	14.3850	None	None in 100m radius	-	2,15,775 cum/yr.	Sand/ Morrum	Existing
88	Ken River	Village-Bahadurpur Syodha, Tehsil- Naraini, District- Banda, Gata No. 300mi, 316mi	7.30	None	None in 100m radius	-	94,949 cum/yr.	Sand/ Morrum	Existing
89	Ranj River	Village-Barkola Kala, Tehsil- Naraini, District- Banda, Gata No. 659, 724, 805	10.00	None	None in 100m radius	Yes	1,43,177 cum/yr.	Sand/ Morrum	Existing
90	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 01)	21.0	None	None in 100m radius	Yes	3,02,351 cum/yr.	Sand/ Morrum	Existing
91	Ken River	Village- Barsandamanpur, Tehsil- Naraini, District- Banda, Gata No. Part of 3/1/1 (Khand No. 02)	21.0	None	None in 100m radius	Yes	3,02,351 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

92	Ken River	Village- Kolawalraipur, Tehsil- Naraini, District- Banda, Gata No. 721, 722, 723	20.0	None	None in 100m radius	Yes	2,60,206 cum/yr.	Sand/ Morrum	Existing
93	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	12.86	None	None in 100m radius	Yes	1,38,552 cum/yr.	Sand/ Morrum	Existing
94	Ken River	Village- Bilharka, Tehsil- Naraini, District- Banda, Gata No. Part of 5, Part of 9	15.165	None	None in 100m radius	Yes	3,03,300 cum/yr.	Sand/ Morrum	Existing
95	Ken River	Village- Risaura, Tehsil- Naraini, District- Banda, Gata No. 116Ga	18.0	None	None in 100m radius	-	2,34,185 cum/yr.	Sand/ Morrum	Existing
96	Baghain River	Village- Singhauti, Tehsil- Naraini, District- Banda, Gata No. 13/1, 13/3, 30/2, 400/2	3.55	None	None in 100m radius	Yes	57,118 cum/yr.	Sand/ Morrum	Existing
97	Ken River	Village- Nihalpur, Tehsil- Naraini, District- Banda, Gata No. 492/13	24.0	None	None in 100m radius	Yes	3,12,247 cum/yr.	Sand/ Morrum	Existing
98	Ranj River	Village- Chandpura, Tehsil- Naraini, District- Banda, Gata No. 269, 287, 313	1.445	None	None in 100m radius	-	20,527 cum/yr.	Sand/ Morrum	Existing
99	Ken River	Village- Jarar, Tehsil- Naraini, District- Banda, Gata No. 851, 866, 867, 869, 872, 876	8.0	None	None in 100m radius	-	1,60,000 cum/yr.	Sand/ Morrum	Existing
100	Ken River	Village- Barehata Khadar, Tehsil- Pailani, District- Banda,	15.654	None	None in 100m radius	Yes	2,34,810 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

		Gata no. 133 & 134 (Khand no.-01)							
101	Baghain River	Village- Gopra, Tehsil- Naraini, District- Banda, Gata No. 2/1, 473mi, 474, 659	4.21	None	None in 100m radius	Yes	58,882 cum/yr.	Sand/ Morrum	Existing
102	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1, 191, 3	33.0	None	None in 100m radius	Yes	3,55,535 cum/yr.	Sand/ Morrum	Existing
103	Ken River	Village- Lahureta, Tehsil- Naraini, District- Banda, Gata No. Part of 195/1	33.0	None	None in 100m radius	Yes	6,60,000 cum/yr.	Sand/ Morrum	Existing
104	Baghain River	Village- Badausa, Tehsil- Attra, District- Banda, Gata No. 6261, 6262, 6478, 6497, 6595, 6597, 6598	10.0	None	None in 100m radius	-	1,00,000 cum/yr.	Sand/ Morrum	Existing
105	Baghain River	Village- Mahuta, Tehsil- Attra, District- Banda, Gata No. 876kha, 886ka, 1481, 1482, 1505, 2031, 2039, 2047, 2247, 2270, 2521, 2522, 2538, 2541kha, 2577, 2599, 2676	21.00	None	None in 100m radius	Yes	2,10,000 cum/yr.	Sand/ Morrum	Existing
106	Baghain River	Village- Bhadawal, Tehsil- Attra, District- Banda, Gata No. 1169, 1858/3, 1133/4, 1161/3, 1949	22.94	None	None in 100m radius	-	2,81,328 cum/yr.	Sand/ Morrum	Existing

DSR BANDA - [FINAL DRAFT REPORT]

107	Baghain River	Village- Chandaur, Tehsil- Atrra, District- Banda, Gata No. 2494	7.80	None	None in 100m radius	-	95,657 cum/yr.	Sand/ Morrum	Existing
108	Baghain River	Village- Tarsuma, Tehsil- Atrra, District- Banda, Gata No. 2/2, 3	3.11	None	None in 100m radius	Yes	38,140 cum/yr.	Sand/ Morrum	Existing
109	Baghain River	Village- Tera Ba, Tehsil- Atrra, District- Banda, Gata No. 1749kha, 1766, 2421	9.34	None	None in 100m radius	Yes	1,14,543 cum/yr.	Sand/ Morrum	Existing

Patta Lands/Khatedari Land: (existing & proposed)

Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mined (MT)	Existing /Proposed
Ranya Singh And Company Prop.- Shri Devendra Singh S/o Shri Amar Singh	Gata No. 836, 840, 841, 842, 843 & 844	1.068	Banda	Pailani	Sadimadanpur	44,625 cum	26,775 cum	Existing

De-Siltation Location: (Lakes/Ponds/Dams etc.) (Existing & proposed)

Name of Reservoir / Dams	Maintain/ Controlled by State Govt. / PSU etc.	Location	Distt.	Tehsil	Village	Size(Ha)	Quantity MT/Year	Existing/ Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

M-Sand Plants :(existing & proposed)

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity MT/Annum	Existing/Proposed
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Annexure-VI

Final List of Cluster & Contiguous Cluster

Clusters:

River Name	Cluster No.	LeaseNo	Location (Riverbed / Patta Land)	Village	Area (in Ha)	Total Excavation (cum)	Total Mineral Excavation (cum)
Yamuna River	1	2	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River		3	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River		4	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River		5	Riverbed	Marka Khadar	20.0	10,00,000	6,00,000
Yamuna River	2	6	Riverbed	Raghavpur	74.97	37,48,500	22,49,100
Yamuna River		7	Riverbed	Dadau Khadar	12.0	2,00,000	1,20,000
Yamuna River	3	8	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		9	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		10	Riverbed	Charka Khadar	12.50	6,25,000	3,75,000
Yamuna River		11	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		12	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		13	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		14	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		15	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		16	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River		17	Riverbed	Charka Khadar	11.0	5,50,000	3,30,000
Yamuna River	4	19	Riverbed	Bendakhadar	21.0	10,50,000	6,30,000
Yamuna River		20	Riverbed	Bendakhadar	21.0	10,50,000	6,30,000
Yamuna River		21	Riverbed	Bendakhadar	21.0	7,00,000	4,20,000

Yamuna River		22	Riverbed	Bendakhadar	21.0	7,00,000	4,20,000
Ken River	5	23	Riverbed	Kanwara	23.0	7,66,667	4,60,000
Ken River		24	Riverbed	Kanwara	24.0	8,00,000	4,80,000
Ken River		26	Riverbed	Kanwara	14.65	4,88,333	2,93,000
Ken River		27	Riverbed	Kanwara	12.0	2,27,801	1,36,681
Ken River		37	Riverbed	Bhuredi	37.0	3,74,887	2,24,932
Ken River		6	25	Riverbed	Kanwara	27.0	9,00,000
Ken River	28		Riverbed	Marauli Khadar	23.0	7,66,667	4,60,000
Ken River	29		Riverbed	Marauli Khadar	23.0	4,36,620	2,61,972
Ken River	30		Riverbed	Marauli Khadar	22.0	7,33,333	4,40,000
Ken River	31		Riverbed	Marauli Khadar	23.0	7,66,667	4,60,000
Ken River	32		Riverbed	Kanwara	17.2802	5,76,007	3,45,604
Ken River	33		Riverbed	Marauli Khadar	23.0	3,66,760	2,61,972
Ken River	51		Riverbed	Achhraud	28.0	10,22,548	6,13,529
Ken River	52		Riverbed	Achhraud	10.7	3,56,667	2,14,000
Ken River	7		34	Riverbed	HatetiPurwa	4.048	97,137
Ken River		35	Riverbed	HatetiPurwa	3.644	87,442	52,465
Ken River		41	Riverbed	Duredi	20.0	4,58,530	2,75,118
Ken River		53	Riverbed	Ganchha	10.0	2,29,265	1,37,559
Ken River	8	36	Riverbed	BhawaniPurwa	4.0	1,33,333	80,000
Ken River		42	Riverbed	Duredi	24.0	5,50,235	3,30,141
Ken River		43	Riverbed	Duredi	27.0	6,19,017	3,71,410
Ken River		44	Riverbed	Duredi	40.0	13,33,333	8,00,000
Ken River		54	Riverbed	Ladakapurwa	20.0	6,66,667	4,00,000
Ken River	9	38	Riverbed	Pathri	19.0	3,60,687	2,16,412
Ken River		39	Riverbed	Pathri	19.0	3,60,687	2,16,412
Ken River		40	Riverbed	Pathri	20.0	4,79,923	2,87,954

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Yamuna River	10	45	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		46	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		47	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		48	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		49	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River		50	Riverbed	Jauharpur	15.0	5,00,000	3,00,000
Yamuna River	11	55	Riverbed	Sadimadanpur	18.5	3,85,417	2,31,250
Yamuna River		78	Riverbed	Sadimadanpur	17.50	8,75,000	5,25,000
Yamuna River		80	Riverbed	Sadimadanpur	42.49	9,24,500	5,54,700
Ken River	12	56	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		57	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		58	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		59	Riverbed	Khaptiha Kala	17.0	4,24,880	2,54,928
Ken River		60	Riverbed	Khaptiha Kala	8.724	2,08,020	1,24,812
Ken River		61	Riverbed	Khaptiha Kala	16.0	3,99,887	2,39,932
Ken River		62	Riverbed	Khaptiha Kala	16.0	5,33,333	3,20,000
Ken River		63	Riverbed	Khaptiha Kala	23.0	7,66,667	4,60,000
Ken River		64	Riverbed	Khaptiha Kala	20.0	6,66,667	4,00,000
Ken River		65	Riverbed	Khairai	5.80	1,93,333	1,16,000
Ken River		74	Riverbed	Sadikhadar	26.62	6,38,778	3,83,267
Ken River		75	Riverbed	Sadikhadar	13.0	4,33,333	2,60,000
Ken River		76	Riverbed	Sadikhadar	46.0	4,36,667	2,62,000
Ken River		77	Riverbed	Sadikhadar	18.0	4,31,930	2,59,158
Ken River	13	67	Riverbed	Kolawalraipur	10.0	2,16,840	1,30,104
Ken River		97	Riverbed	Nihalpur	24.0	5,20,411	3,12,247
Ken River	14	68	Riverbed	Madaulikhurd Khadar	7.053	1,69,173	1,01,504

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Ken River		82	Riverbed	Amlorkhadar	25.29	4,85,863	2,91,518
Ken River		83	Riverbed	Amlorkhadar	25.29	4,85,863	2,91,518
Ranj River	15	85	Riverbed	Shahpatan	6.93	1,68,712	1,01,227
Ranj River		89	Riverbed	Barkola Kala	10.0	2,38,628	1,43,177
Ranj River		101	Riverbed	Gopra	4.21	98,136	58,882
Ken River	16	86	Riverbed	Naraini	13.362	4,45,400	2,67,240
Ken River		92	Riverbed	Kolawalraipur	20.0	4,33,676	2,60,206
Ken River	17	90	Riverbed	Barsandamanpur	21.0	5,03,918	3,02,351
Ken River		91	Riverbed	Barsandamanpur	21.0	5,03,918	3,02,351
Ken River	18	93	Riverbed	Bilharka	12.86	2,30,920	1,38,552
Ken River		94	Riverbed	Bilharka	15.165	5,05,500	3,03,300
Baghain River	19	96	Riverbed	Singhauti	3.55	95,196	57,118
Baghain River		101	Riverbed	Gopra	4.21	98,136	58,882
Ken River	20	102	Riverbed	Lahureta	33.0	5,92,558	3,55,535
Ken River		103	Riverbed	Lahureta	33.0	11,00,000	6,60,000
Baghain River	21	105	Riverbed	Mahuta	21.0	3,50,000	2,10,000
Baghain River		108	Riverbed	Tarsuma	3.11	63,566	38,140
Baghain River		109	Riverbed	Tera Ba	9.34	1,90,905	1,14,543
Ken River	22	66	Riverbed	Barehata Khadar	13.0	3,25,000	1,95,000
		100	Riverbed	Barehata Khadar	15.654	3,91,350	2,34,810

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No	Number of leases in the cluster	Location (Riverbed /Patta Land)	Distance between clusters	Village	Area of Cluster (Ha)	Total Mineral Excavation (cum)
Ken River	1	5	5	Riverbed	0.79km	Kanwara, Bhuredi	110.65	15,94,613
		6	9	Riverbed		Kanwara, Marauli Khadar, Achhraud	196.9802	35,97,077
	2	7	4	Riverbed	0.56km	Hateti Purwa, Duredi, Ganchha,	37.692	5,23,424
		8	5	Riverbed		Bhawani Purwa, Duredi, Ladakapurwa	115.0	15,81,551
Ken River	3	9	3	Riverbed	12.5km	Pathri	58	7,20,778
		12	14	Riverbed		Sadikhadar, Khairai, Khaptiha Kala,	258.144	41,99,893
	4	15	3	Riverbed	5.0km	Barkola Kala, Shahpatan, Khalari	21.14	3,03,286
		19	2	Riverbed		Singhauti, Gopra	7.76	1,16,000
Ken River	5	17	2	Riverbed	1.7km	Barsandamanpur	42.0	6,04,702
		20	2	Riverbed		Lahureta,	66.0	10,15,535
Ken River	6	16	2	Riverbed	1.0km	Bariyari, Kolawalraipur	33.362	5,27,446
		13	2	Riverbed		Kolawalraipur Nihalpur	34.0	4,42,351

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Annexure-VII

Final Transportation Routes for individual leases and leases in Cluster

Individual Leases:

Lease No	Transportation Route No	Number of tippers /day of lease	Number of tippers /day of all the lease on	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1	1	62	62	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
5	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
6	6	584	615	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
7	7	31	615	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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8	8	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
9	9	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10	10	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11	11	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
12	12	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13	13	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14	14	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15	15	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16	16	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17	17	86	871	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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18	18	54	54	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
19	19	164	546	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
20	20	164	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21	21	109	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22	22	109	546	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
23	23	119	503	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
24	24	125	503	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
25	25	140	959	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
26	26	76	503	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
27	27	125	503	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

28	28	119	959	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
29	29	68	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
30	30	114	959	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
31	31	119	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
32	32	90	959	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
33	33	94	959	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
34	34	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
35	35	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
36	36	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
37	37	58	503	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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38	38	56	187	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
39	39	56	187	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
40	40	75	187	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
41	41	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
42	42	86	515	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
43	43	96	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
44	44	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
45	45	62	404	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
46	46	78	404	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
47	47	78	404	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

48	48	62	404	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
49	49	62	404	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
50	50	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
51	51	959	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
52	52	959	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
53	53	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
54	54	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
55	55	60	262	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
56	56	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
57	57	62	984	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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58	58	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
59	59	66	984	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
60	60	32	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
61	61	62	984	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
62	62	83	984	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
63	63	119	984	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
64	64	104	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
65	65	30	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
66	66	51	51	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
67	67	34	115	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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68	68	26	183	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
69	69	68	68	0.62	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
70	70	71	71	0.56	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
71	71	52	52	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
72	72	94	94	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
73	73	26	26	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
74	74	99	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
75	75	68	984	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
76	76	68	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
77	77	67	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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78	78	136	262	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
79	79	58	58	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
80	80	66	262	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
81	81	16	16	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
82	82	76	178	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
83	83	76	178	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
84	84	25	25	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
85	85	26	101	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
86	86	69	69	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
87	87	56	137	0.61	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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88	88	25	25	0.41	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
89	89	45	101	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
90	90	79	158	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
91	91	79	158	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
92	92	68	137	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
93	93	36	115	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
94	94	79	115	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
95	95	61	61	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
96	96	15	30	0.33	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
97	97	81	115	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

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98	98	5	5	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
99	99	42	42	0.57	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
100	100	61	61	0.87	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
101	101	15	30	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
102	102	92	263	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
103	103	171	263	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
104	104	26	26	0.86	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
105	105	55	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
106	106	73	73	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
107	107	25	25	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

108	108	10	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
109	109	30	95	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

Transportation Routes of Leases in Cluster:

Cluster No.	Transportation Route No.	Number of tippers /day of cluster	Number of tippers /day of all the clusters on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt. / Lease Owner	Route Map & Location
1	2	156	624	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	3	156	624	0.85	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	4	156	624	0.60	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	5	156	624	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
2	6	584	615	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

	7	31	615	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
3	8	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	9	86	871	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	10	97	871	0.12	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	11	86	871	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	12	86	871	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	13	86	871	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	14	86	871	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	15	86	871	0.50	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	16	86	871	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

	17	86	871	0.66	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
4	19	164	546	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	20	164	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	21	109	546	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	22	109	546	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
5	23	119	503	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	24	125	503	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	26	76	503	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	27	125	503	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	37	58	503	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

6	25	140	959	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	28	119	959	0.29	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	29	68	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	30	114	959	0.25	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	31	119	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	32	90	959	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	33	94	959	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	51	959	959	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	52	959	959	0.10	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	34	15	136	0.15	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

7	35	14	136	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	41	71	136	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	53	36	136	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
8	36	21	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	42	86	515	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	43	96	515	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	44	208	515	0.48	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	54	104	515	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
9	38	187	0.13	0.13	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	39	187	0.14	0.14	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

	40	187	0.43	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
10	45	62	404	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	46	78	404	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	47	78	404	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	48	62	404	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	49	62	404	0.24	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	50	62	404	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
11	55	60	262	0.53	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	78	136	262	0.68	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	80	66	262	0.70	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

12	56	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	57	62	984	0.16	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	58	62	984	0.47	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	59	66	984	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	60	32	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	61	62	984	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	62	83	984	0.43	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	63	119	984	0.46	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	64	104	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	65	30	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

Page | 560

DSR BANDA - [FINAL DRAFT REPORT]

	74	99	984	0.38	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	75	68	984	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	76	68	984	0.28	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	77	67	984	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
13	67	115	0.30	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	97	81	115	0.52	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
14	68	26	183	0.27	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	82	76	178	0.22	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	83	76	178	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
15	85	26	101	0.26	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

DSR BANDA - [FINAL DRAFT REPORT]

	89	45	101	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	101	15	30	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
16	86	69	69	0.37	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	92	68	137	0.35	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
17	90	79	158	0.36	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	91	79	158	0.21	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
18	93	36	115	0.40	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	94	79	115	0.30	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
19	96	15	30	0.33	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	101	15	30	0.18	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

20	102	92	263	0.90	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	103	171	263	0.54	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
21	105	55	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	108	10	95	0.20	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	109	30	95	0.23	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
22	66	51	112	0.45	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached
	100	61	112	0.87	Unpaved road (width 6m) further connected to Black paved road	Temporary road must be constructed	Lease Owner	Attached

PLATES

(1 - 42)

[Clusters]

[Handwritten signatures and initials in blue ink]

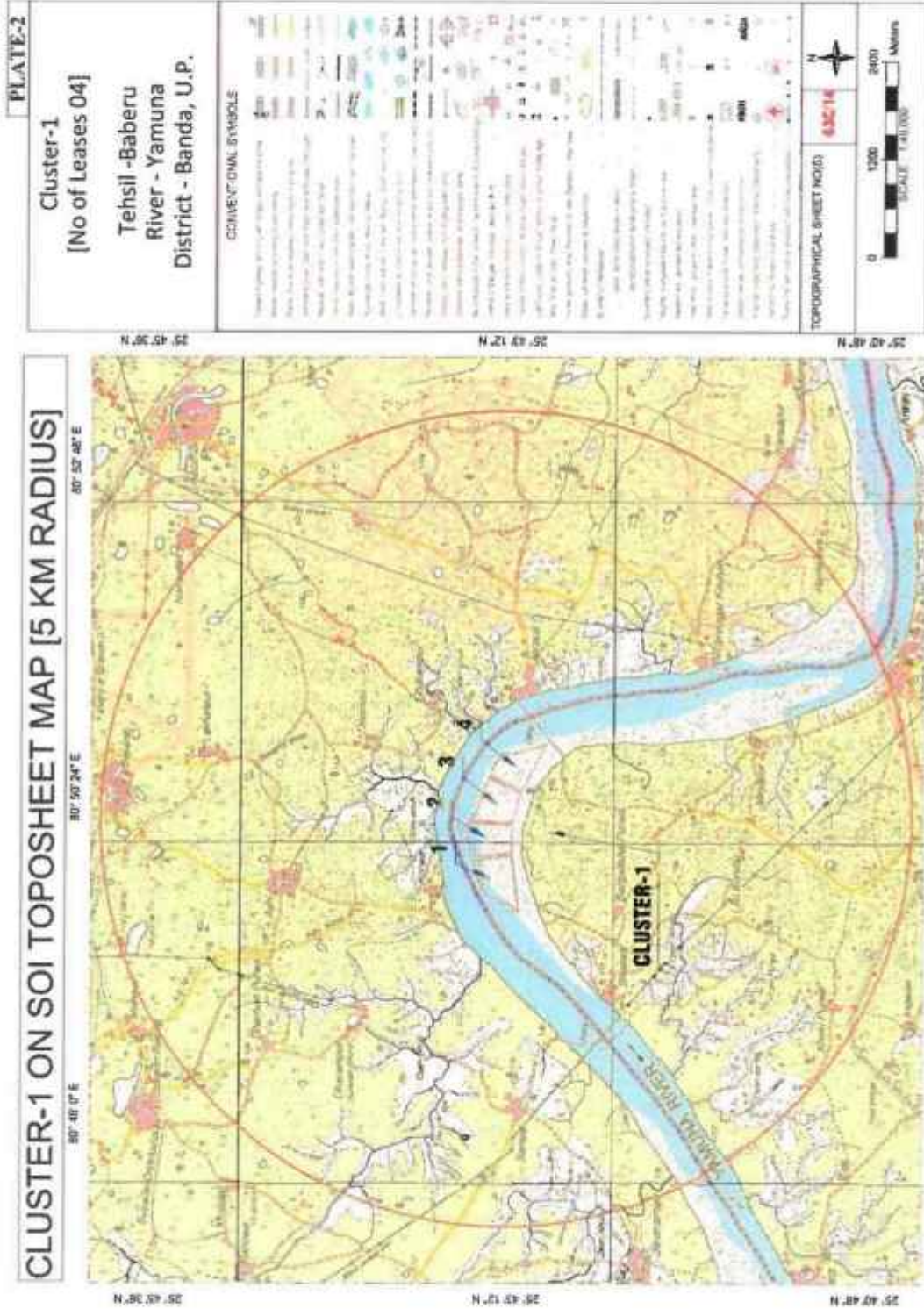
DSR BANDA - [FINAL DRAFT REPORT]

PLATE-1

Satellite Imagery of Buffer Zone From Mine Site Cluster-1
(River Bed Morrum Mining- Yamuna River, Tehsil- Baberu, District- Banda, (Uttar Pradesh)



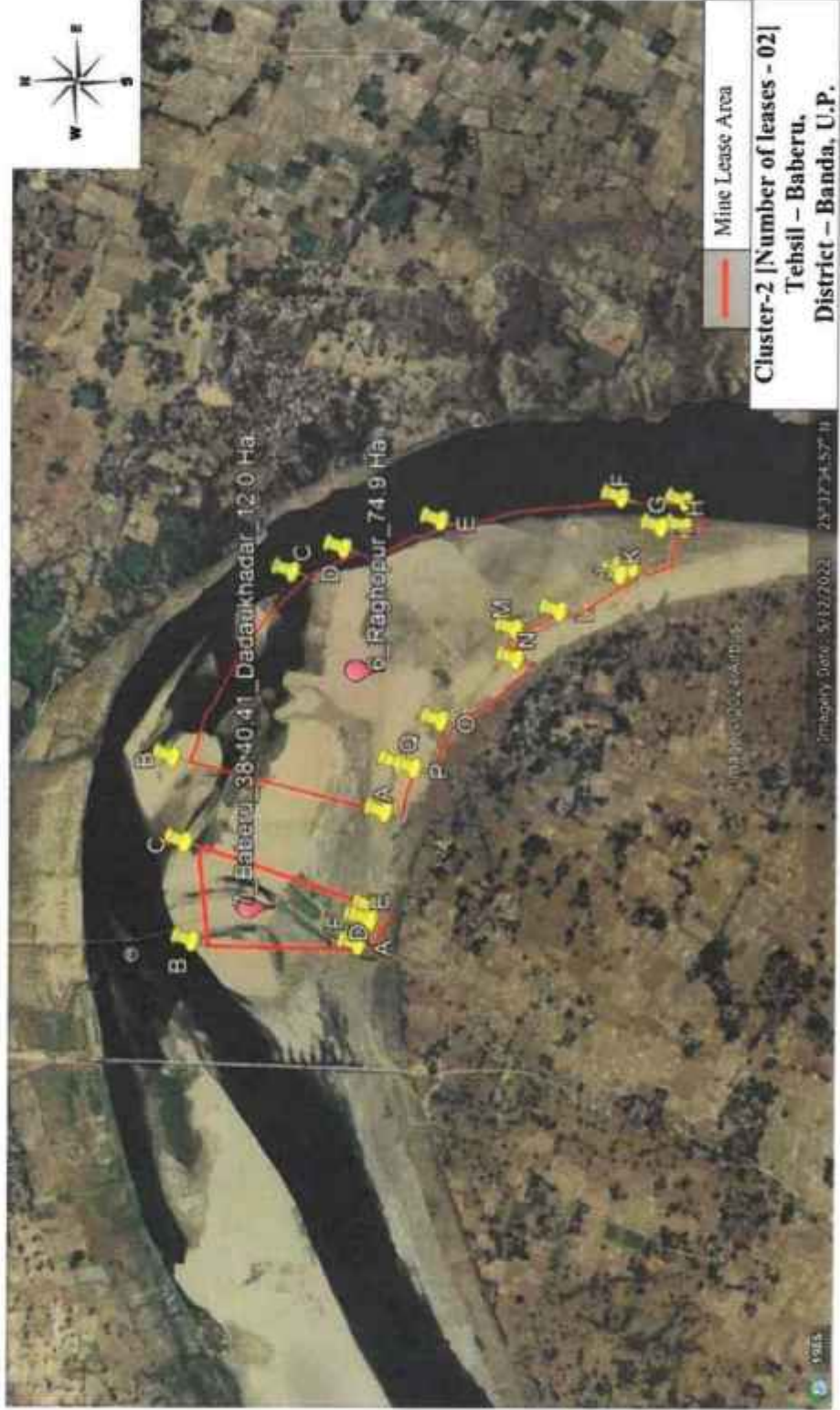
Handwritten signatures and initials in blue ink, including a large signature on the left and several initials and a circled 'X' on the right.



Handwritten notes and signatures in blue ink, including a circled '3' and several illegible signatures.

PLATE-3

Satellite Imagery of Buffer Zone From Mine Site Cluster-2
(River Bed Morrum Mining- Yamuna River, Tehsil- Baberu, District- Banda, (Uttar Pradesh))



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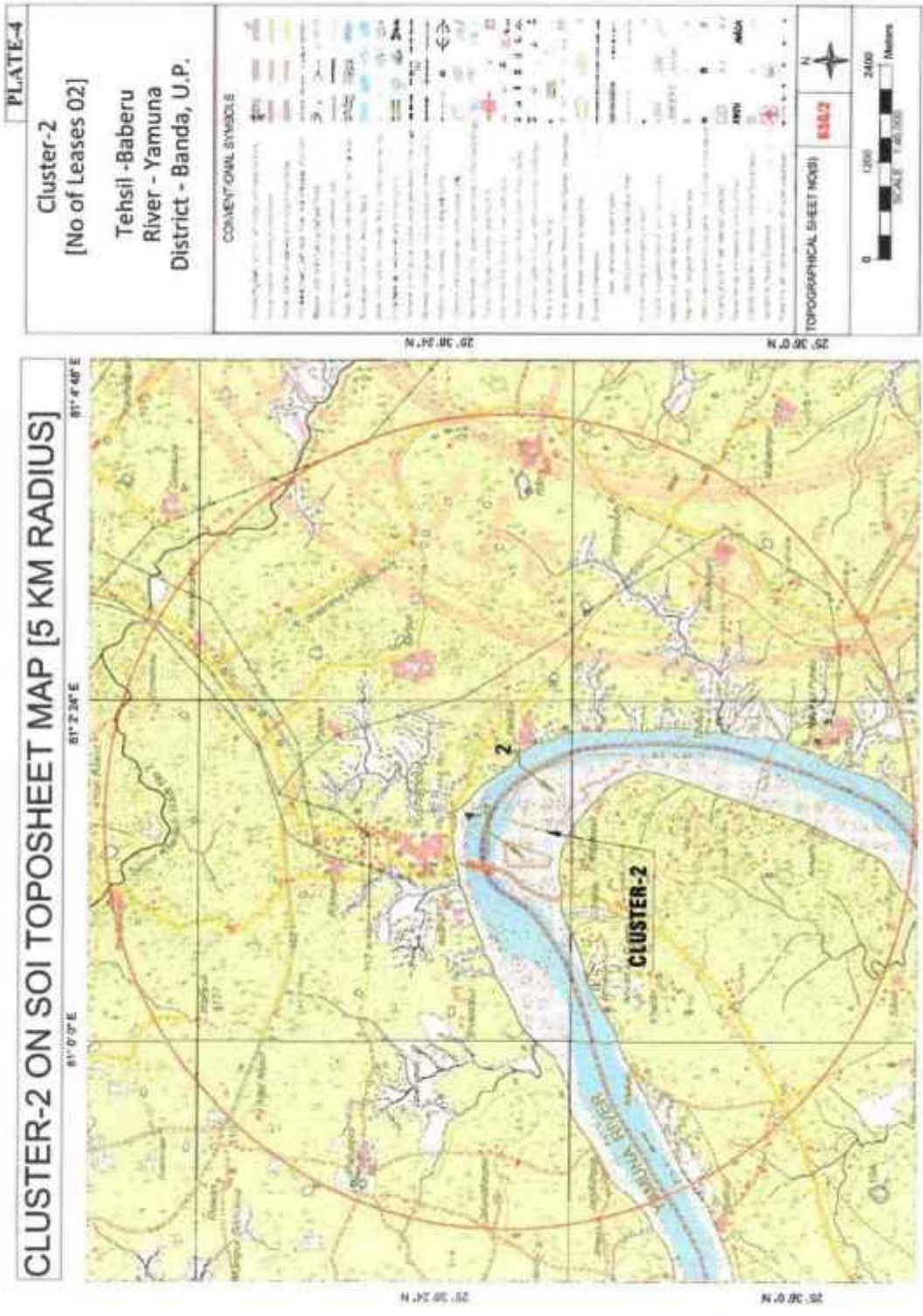
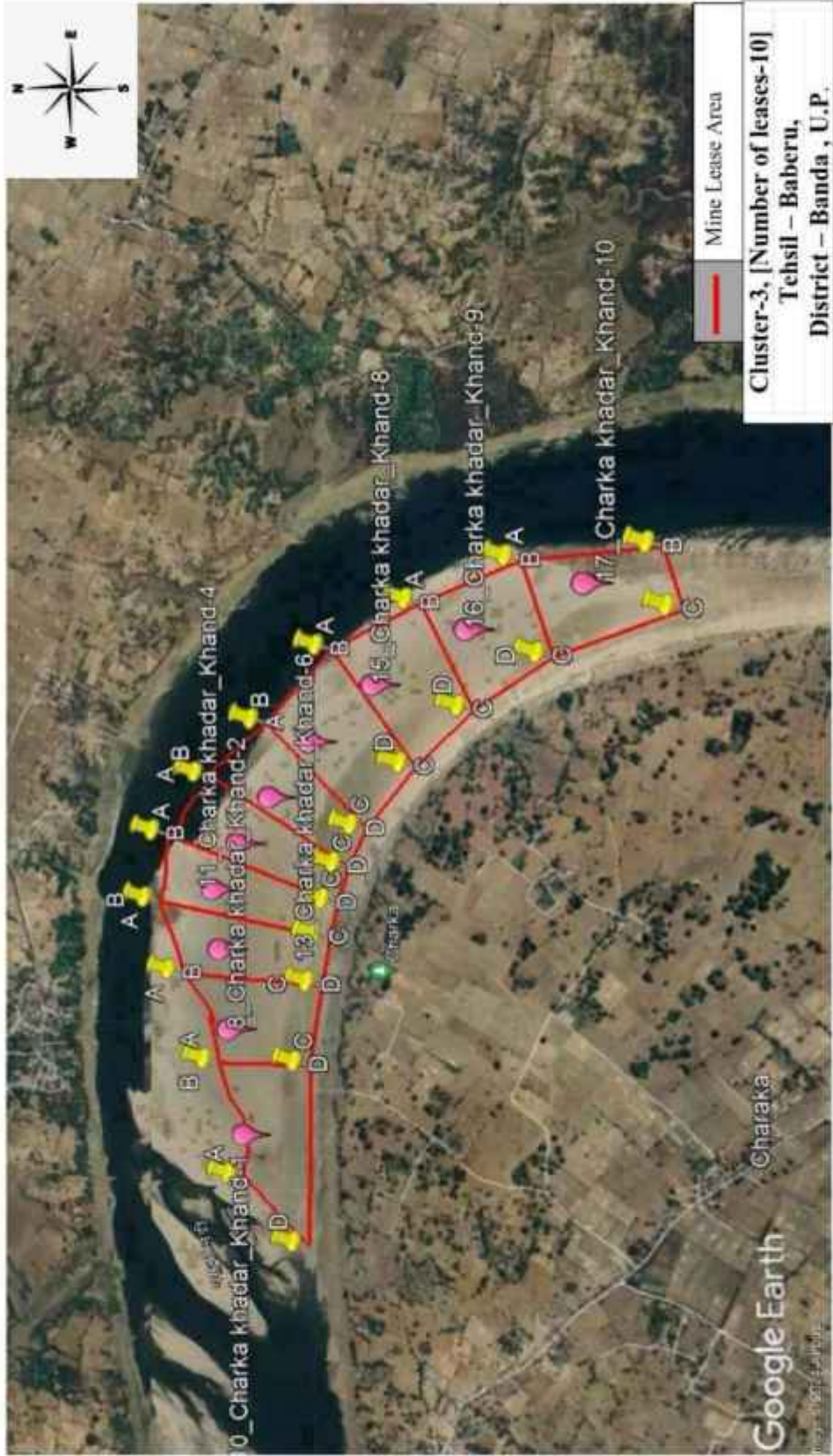


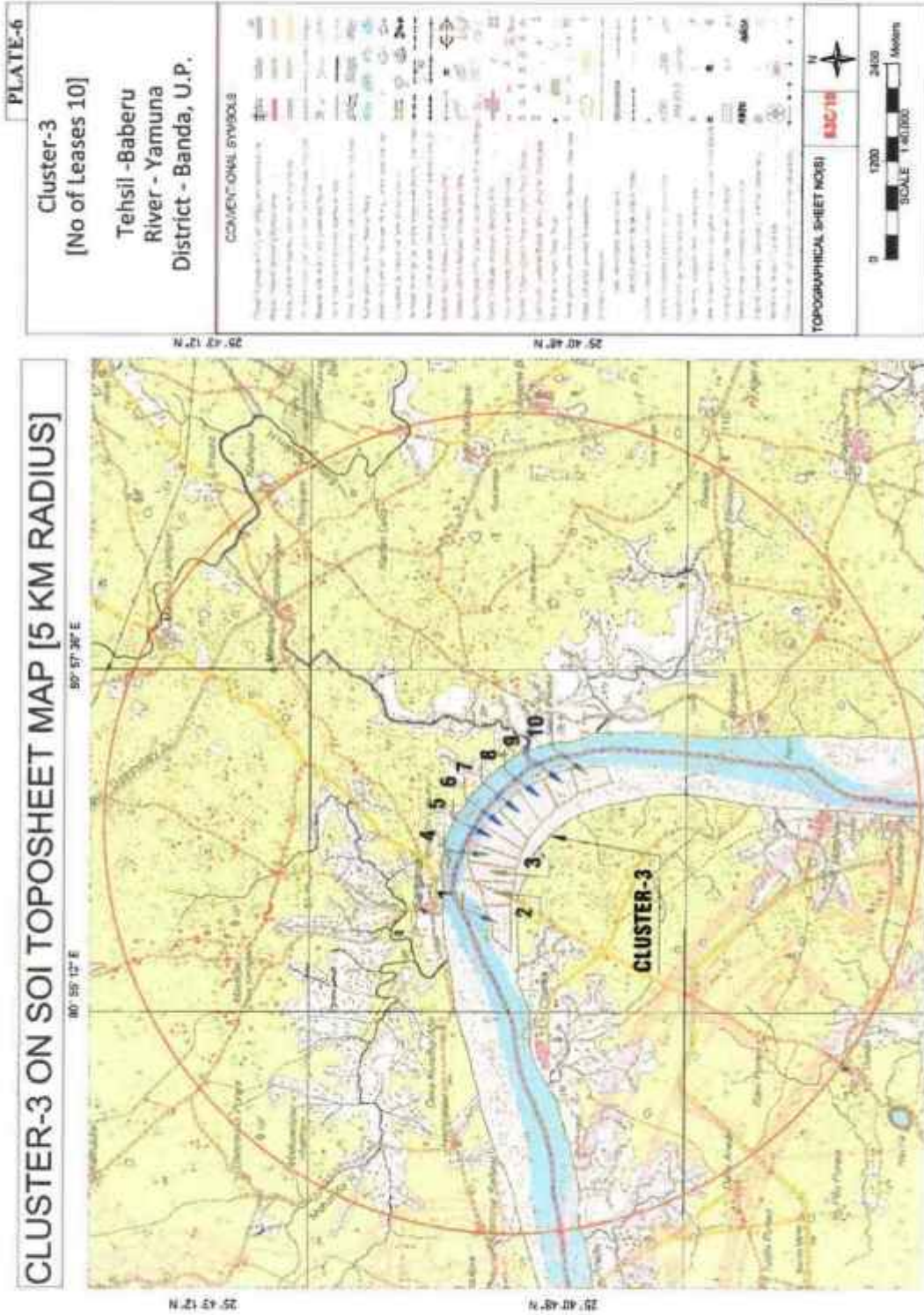
PLATE-5

Satellite Imagery of Buffer Zone From Mine Site Cluster -3
River Bed Morrum Mining - Yamuna River, Tehsil - Baberu, District - Banda, Uttar Pradesh



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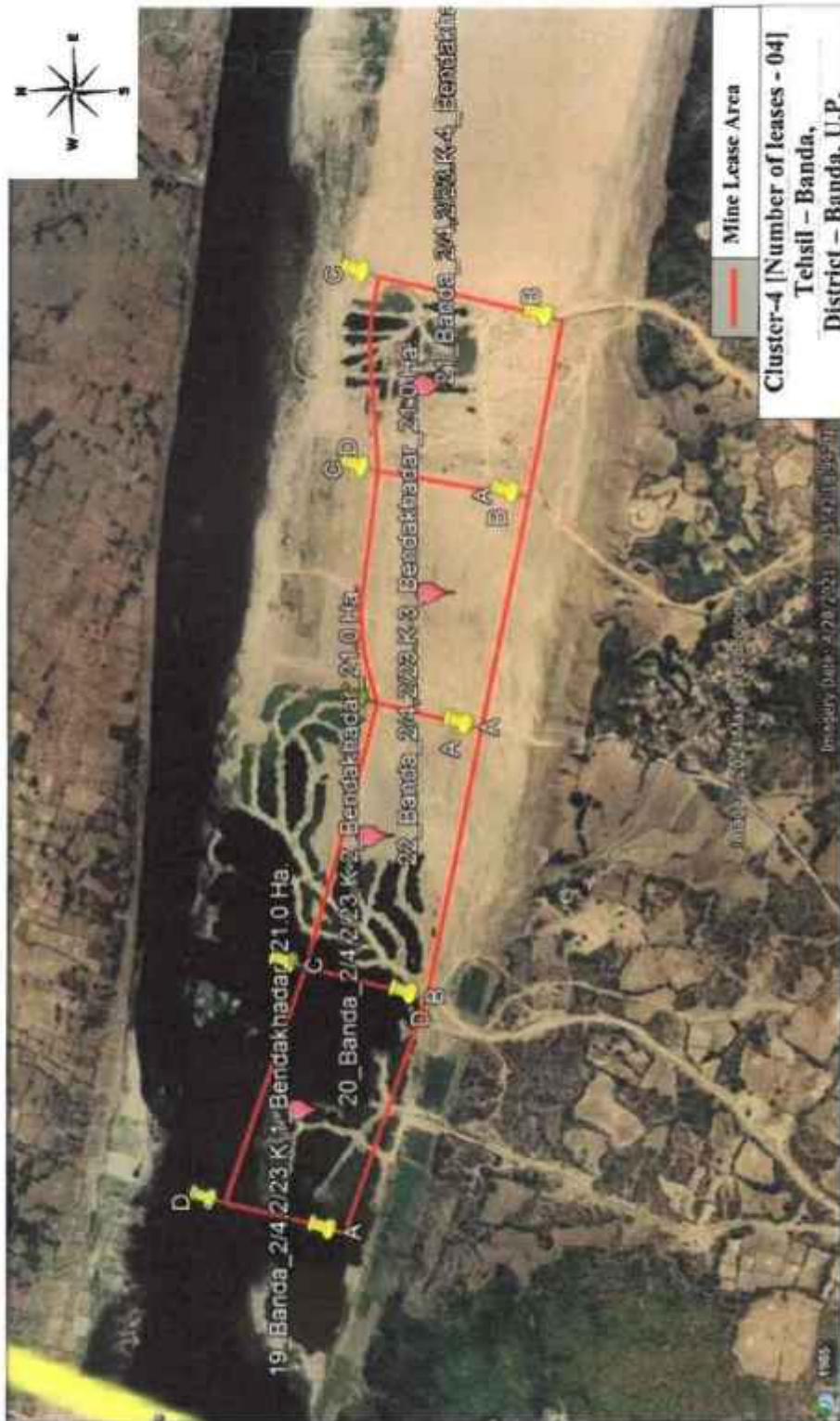
DSR BANDA - [FINAL DRAFT REPORT]



Handwritten signatures and initials in blue ink, including a large signature on the left and several initials and marks on the right.

PLATE-7

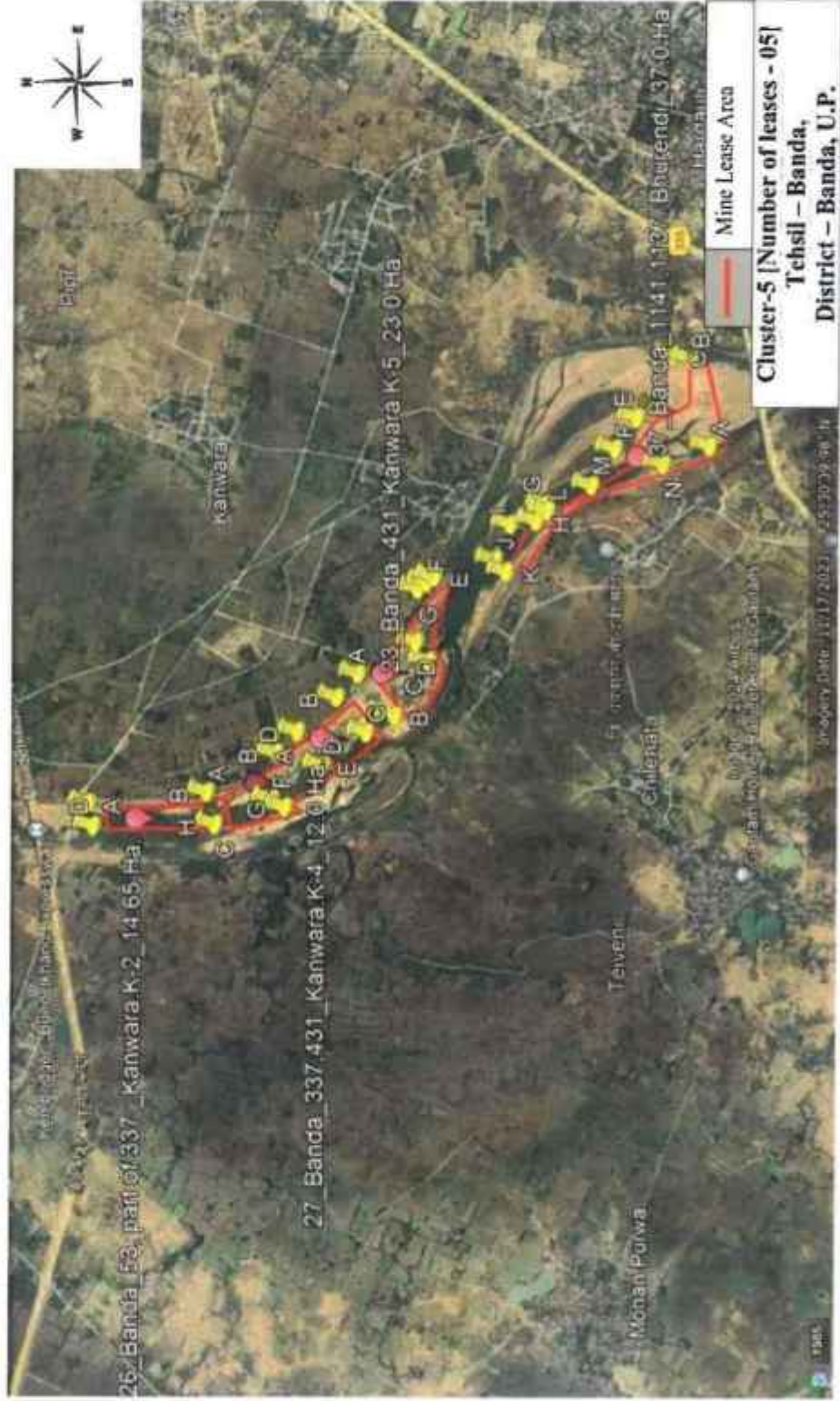
Satellite Imagery of Buffer Zone From Mine Site Cluster-4
(River Bed Morrurum Mining- Yamuna River, Tehsil- Banda, District- Banda, (Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large signature on the left and several initials on the right.

PLATE-9

Satellite Imagery of Buffer Zone From Mine Site Cluster-5
(River Bed Morrum Mining- Ken River, Tehsil- Banda, District- Banda, (Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large signature on the left and several initials on the right.

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[Handwritten signatures and initials in blue ink]

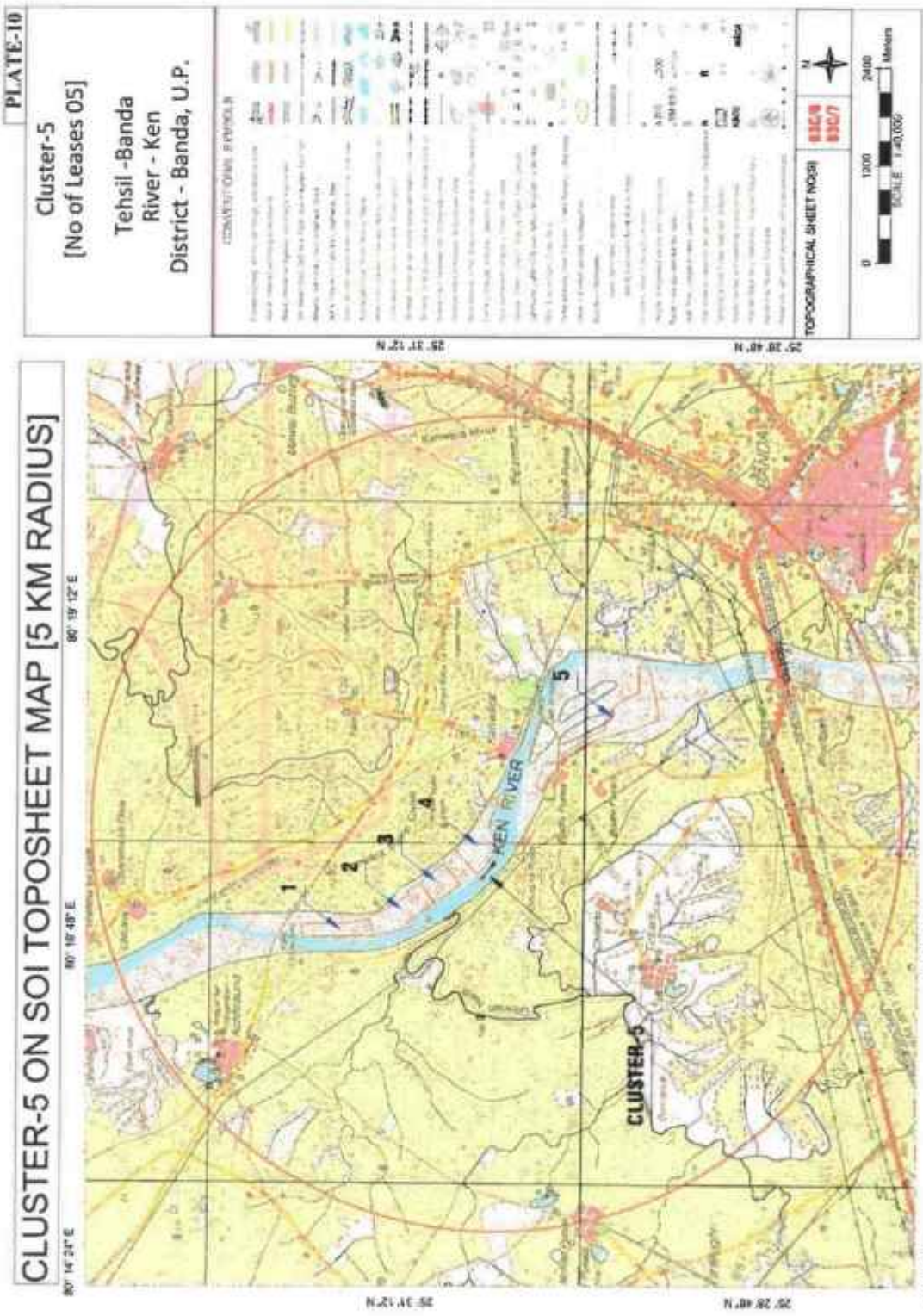
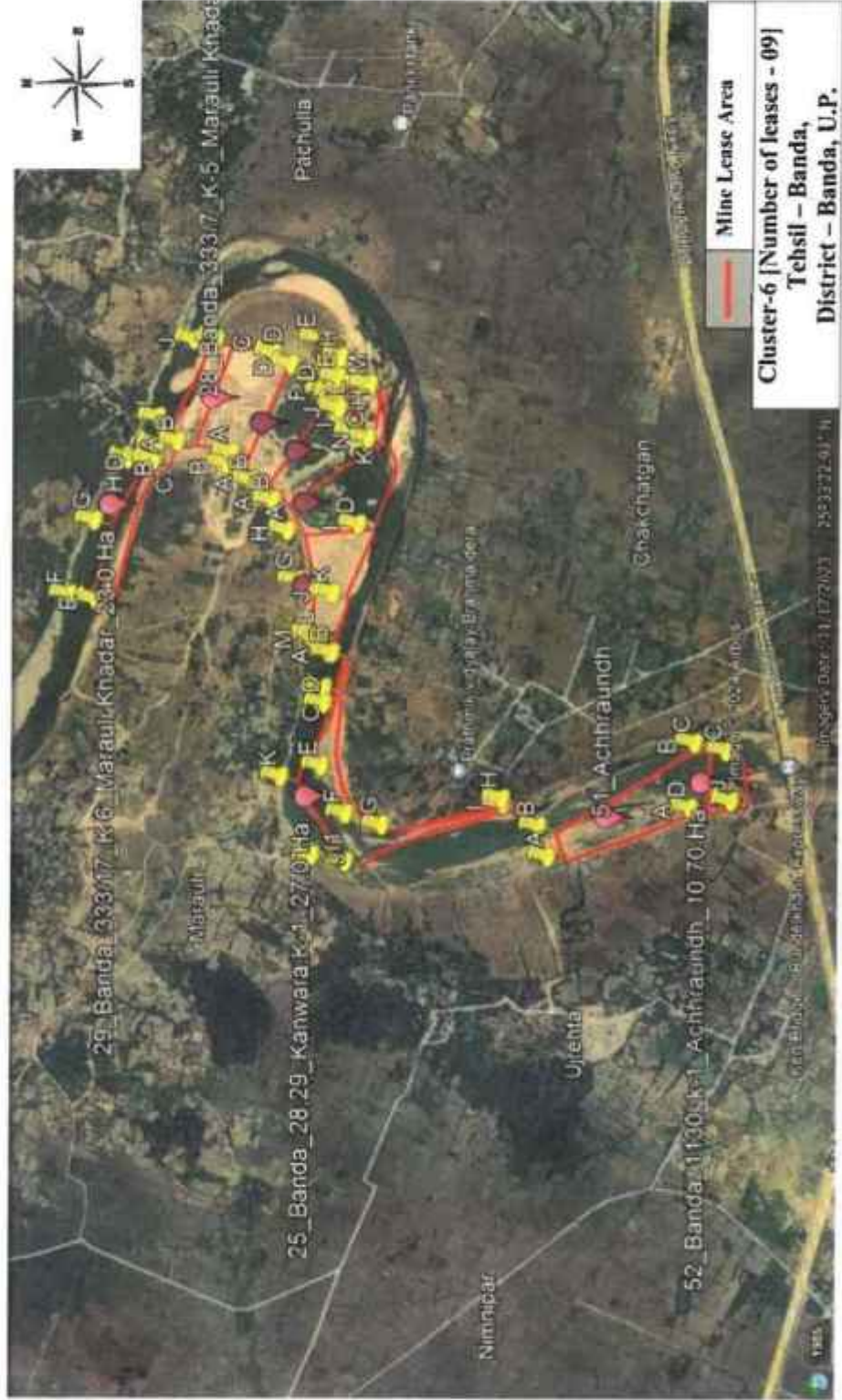
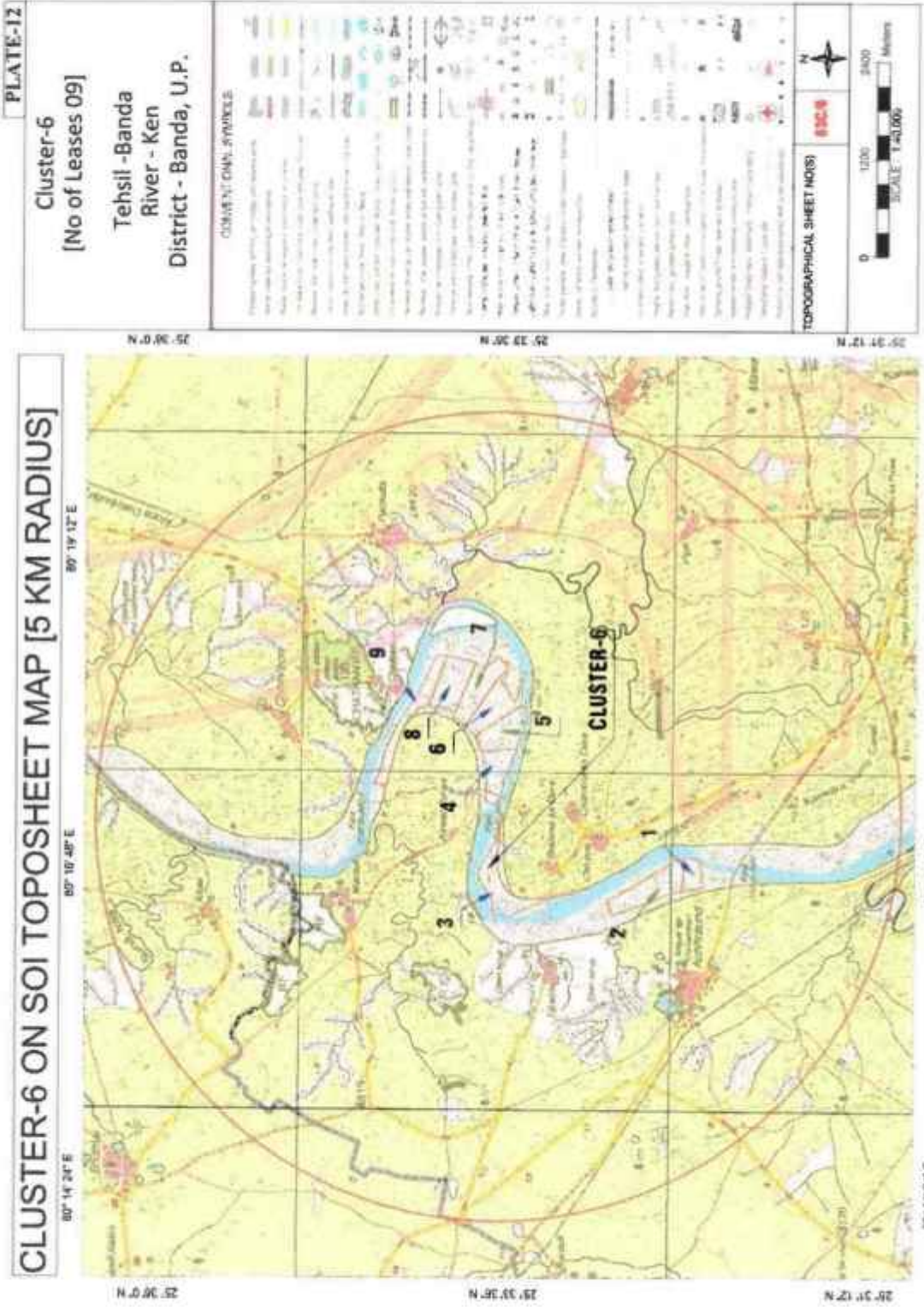


PLATE-11

Satellite Imagery of Buffer Zone From Mine Site Cluster-6
(River Bed Morrum Mining- Ken River, Tehsil- Banda, District- Banda, Uttar Pradesh)



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[Handwritten signatures and initials in blue ink]

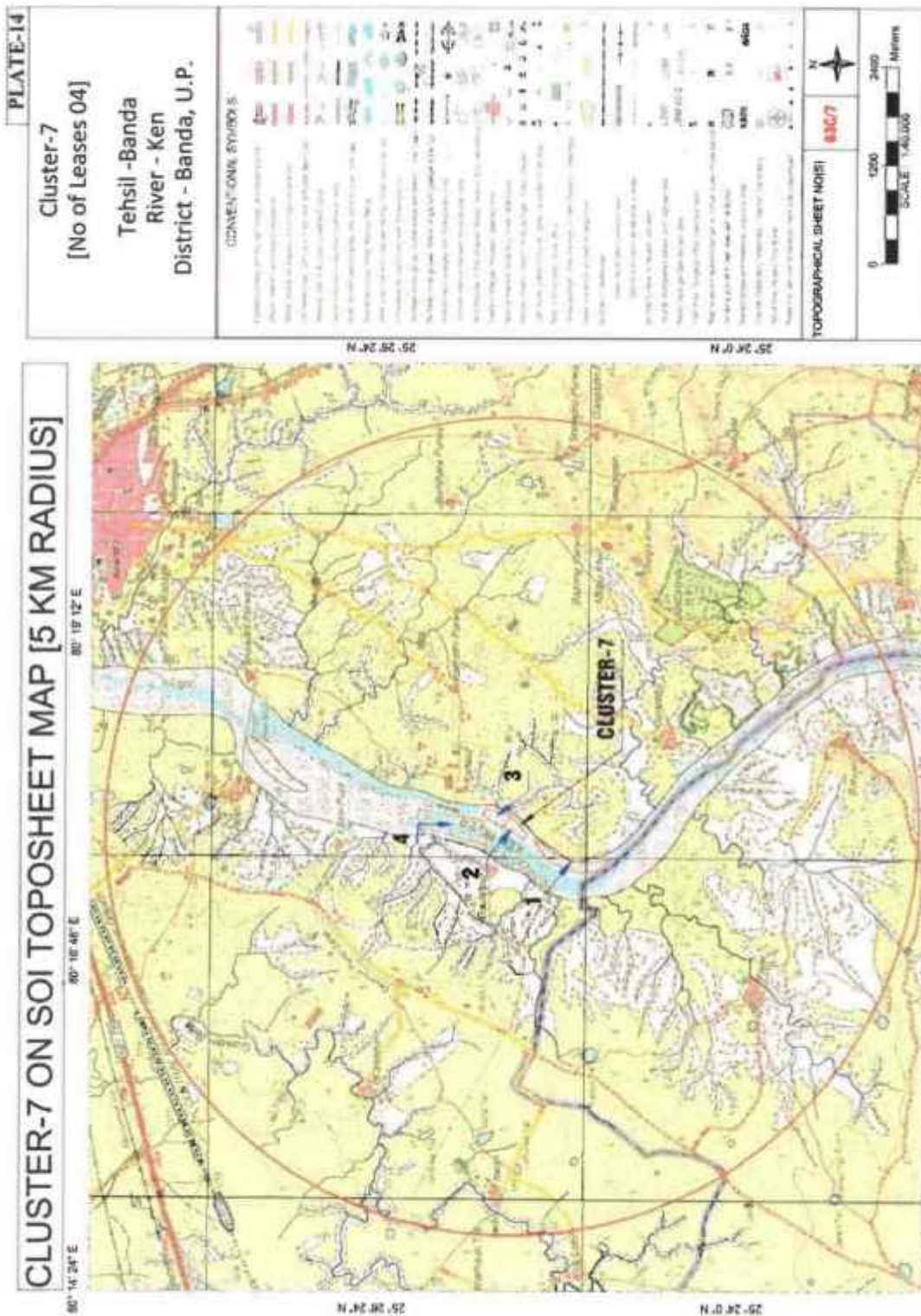
DSR BANDA - [FINAL DRAFT REPORT]

PLATE-13

Satellite Imagery of Buffer Zone From Mine Site Cluster-7
(River Bed Morrum Mining- Ken River, Tehsil- Banda, District- Banda, Uttar Pradesh)



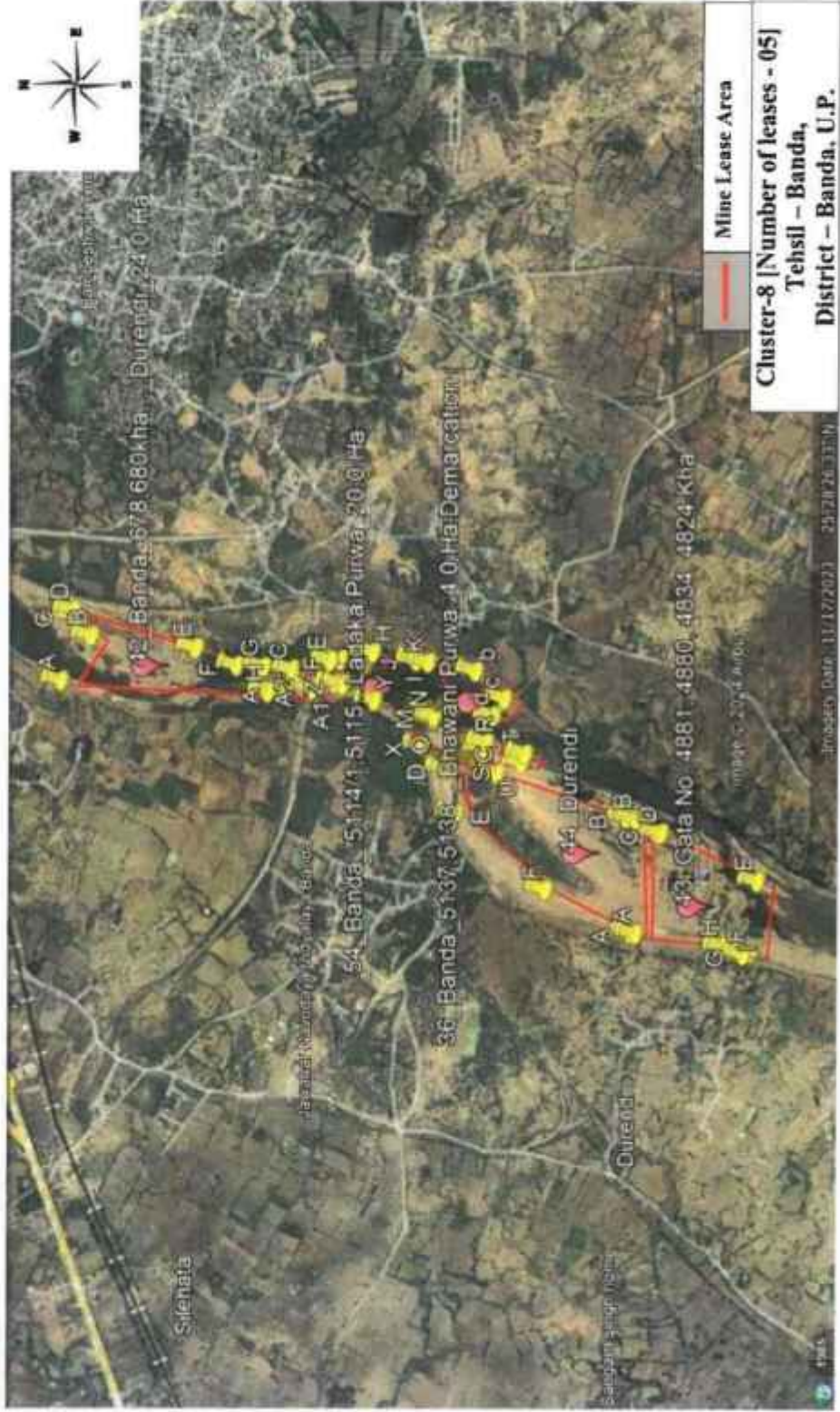
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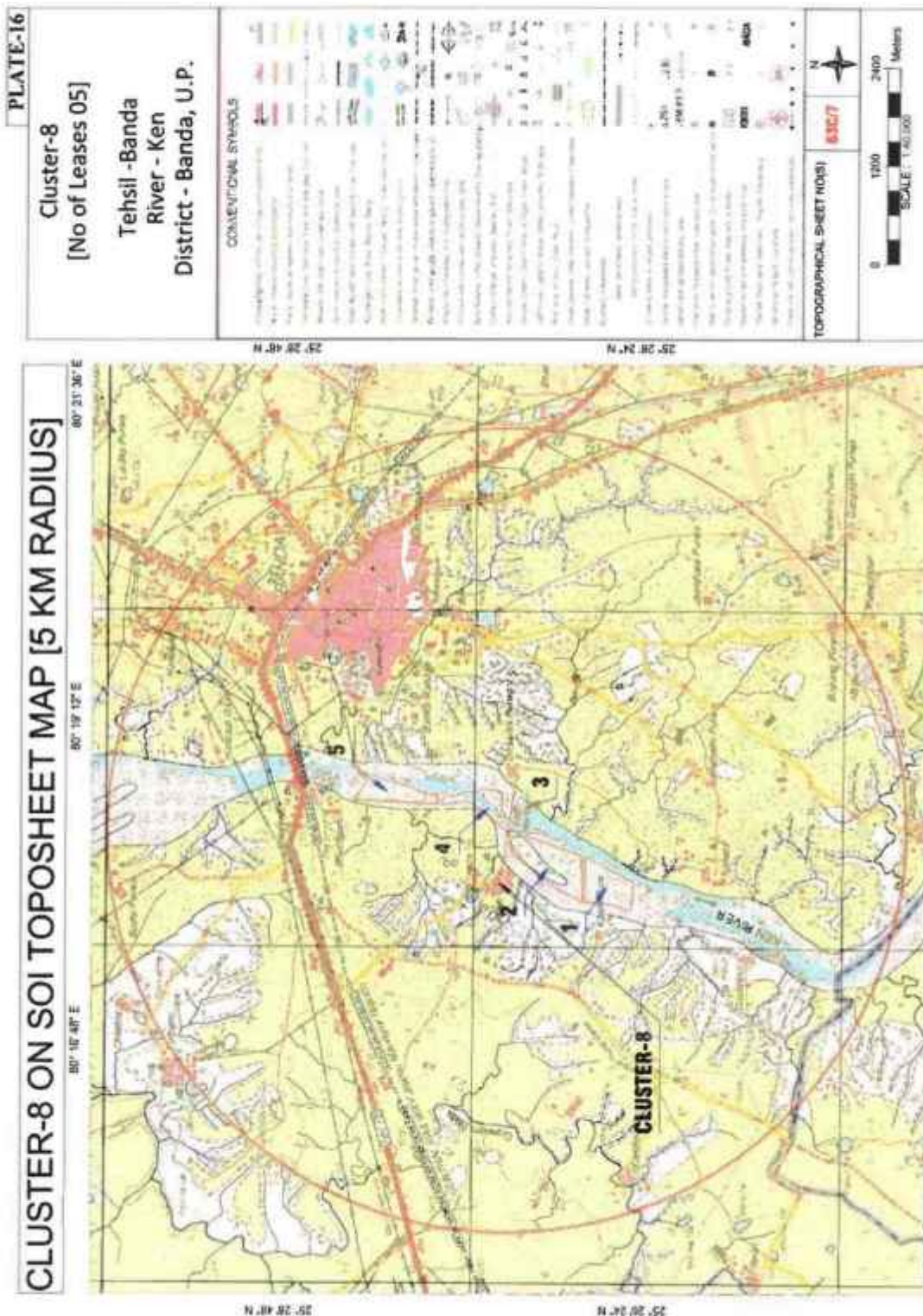
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PLATE-15

Satellite Imagery of Buffer Zone From Mine Site Cluster-8
(River Bed Morrum Mining- Ken River, Tehsil- Banda, District- Banda, Uttar Pradesh)



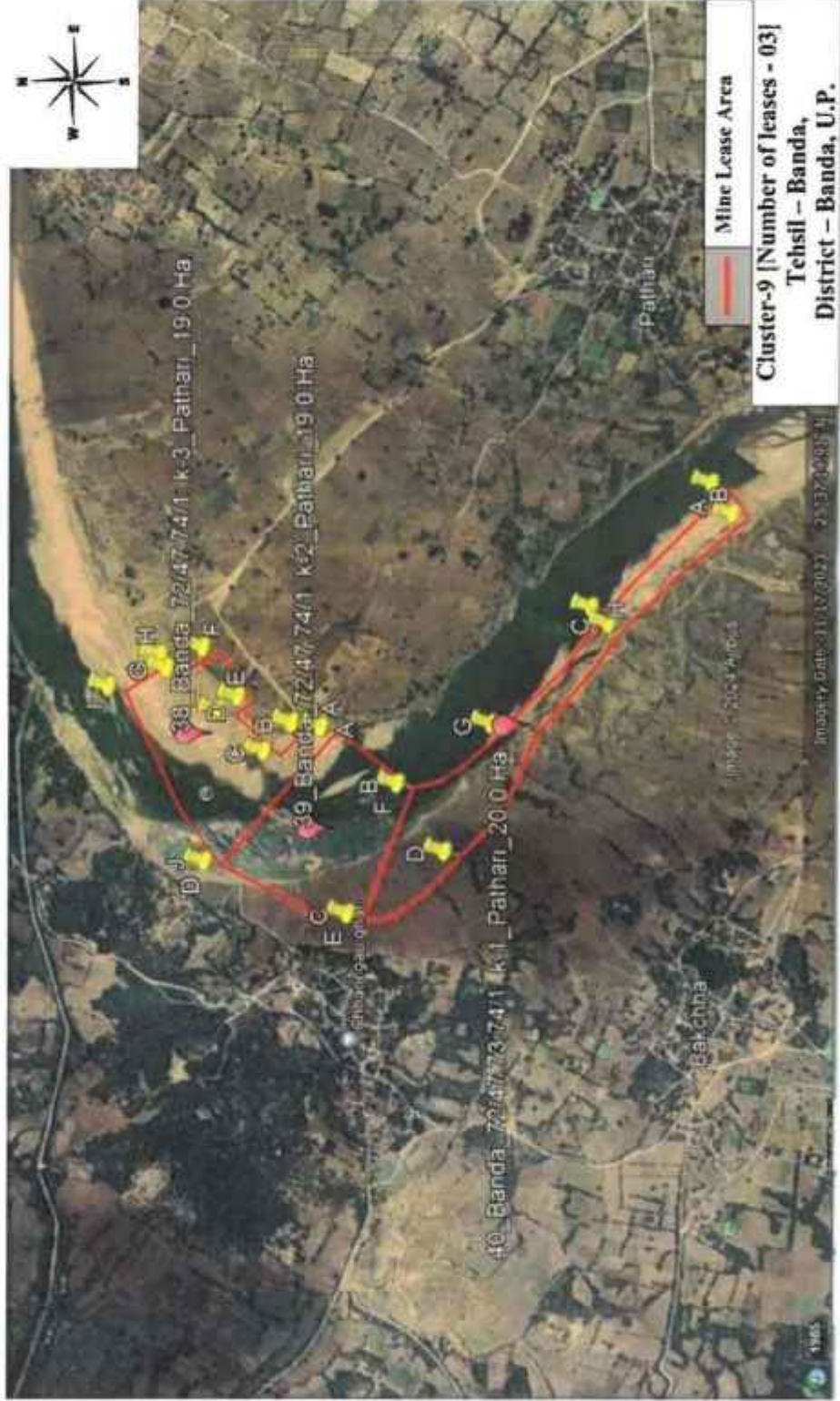
Handwritten signature and initials in blue ink at the bottom of the page.



Handwritten signature and initials: [Signature] FDM

PLATE-17

Satellite Imagery of Buffer Zone From Mine Site Cluster-9
(River Bed Morrum Mining- Ken River, Tehsil- Banda, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink at the bottom of the page, including a large signature on the left and several initials and marks on the right.

PLATE-18

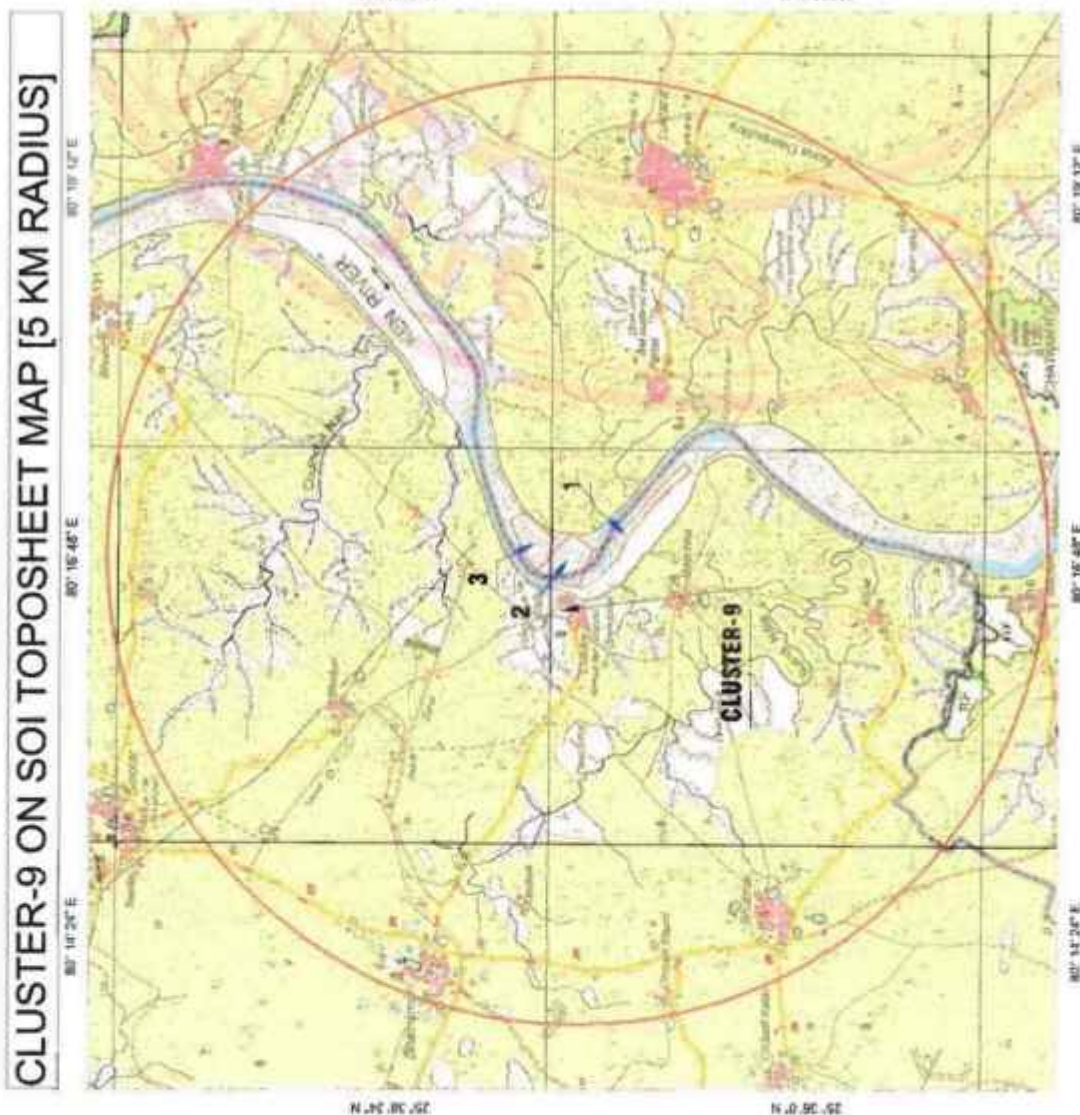
Cluster-9
[No of Leases 03]

Tehsil - Banda
River - Ken
District - Banda, U.P.

CONVENTIONAL EWS-SOLS

TOPOGRAPHICAL SHEET NO(S) **83C/9**

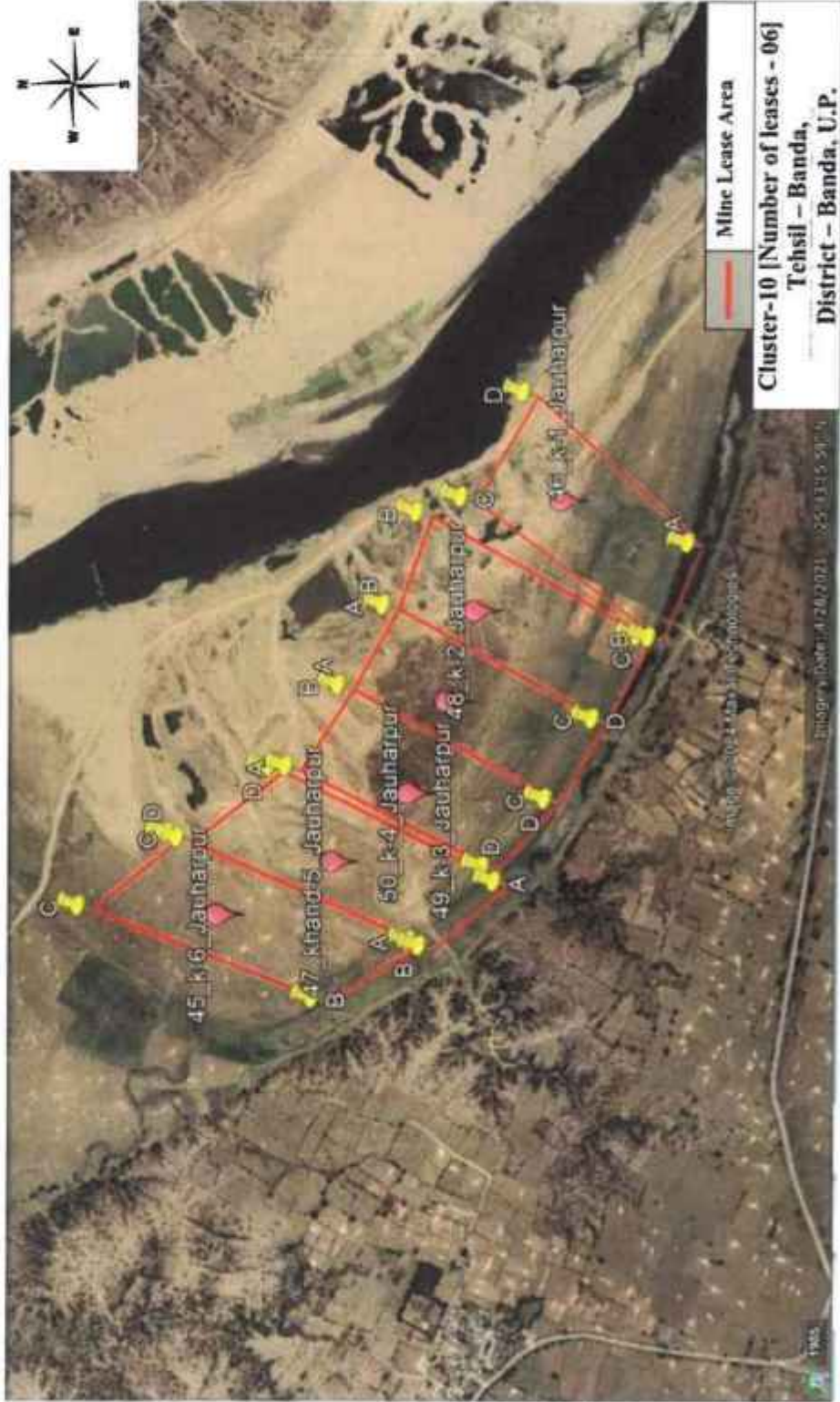
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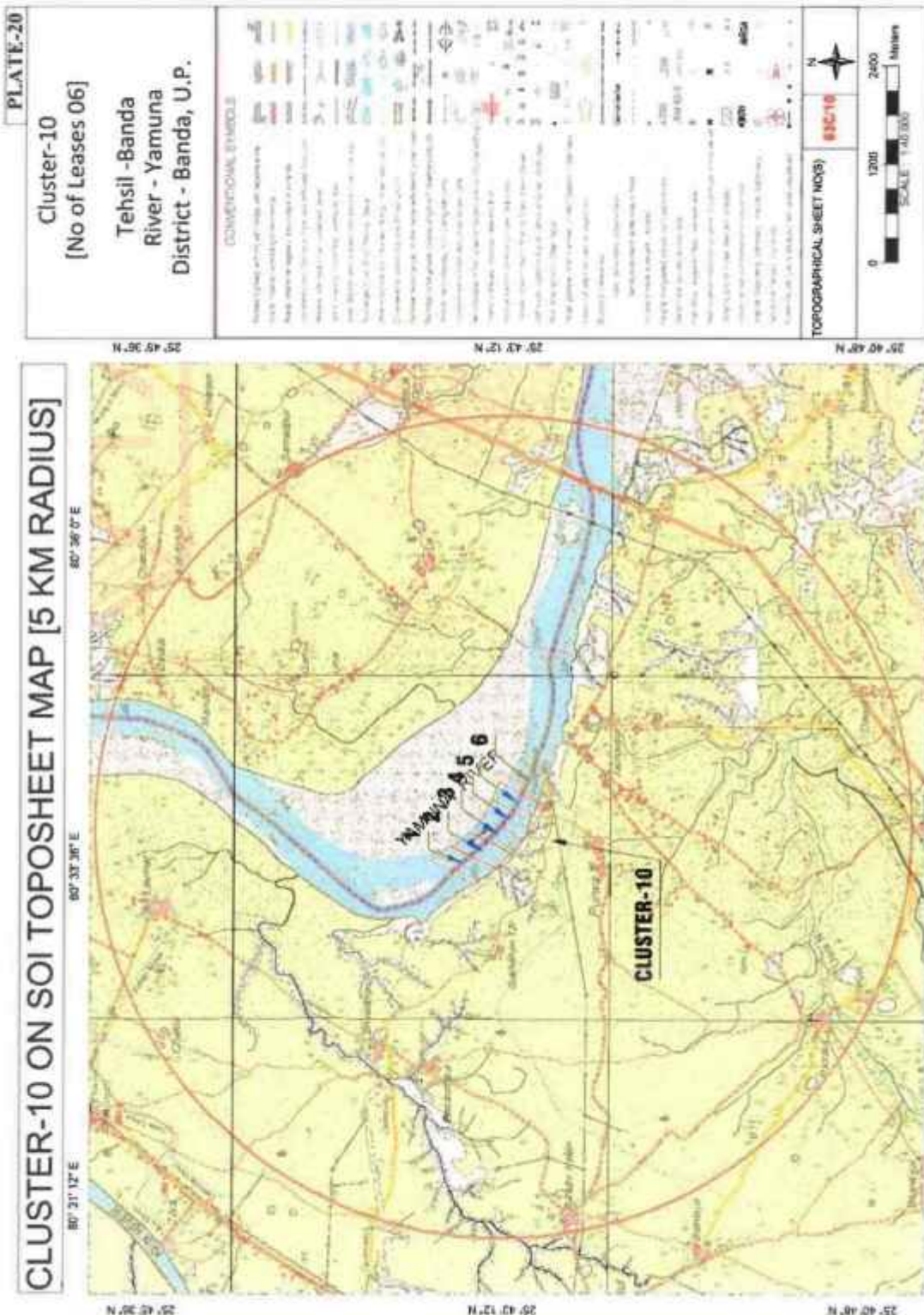
Handwritten notes and signatures in blue ink at the bottom of the page.

PLATE-19

Satellite Imagery of Buffer Zone From Mine Site Cluster-10
(River Bed Mining- Yamuna River, Tehsil- Banda, District- Banda, Uttar Pradesh)



Handwritten notes in blue ink at the bottom of the page, including a circled '3' and various symbols and lines.



[Handwritten signature]

PLATE-21

Satellite Imagery of Buffer Zone From Mine Site Cluster-11
(River Bed Morrum Mining- Yamuna River, Tehsil- Pallani, District- Banda, Uttar Pradesh)

(3) [Handwritten signatures and initials]

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[Handwritten signatures and initials in blue ink]

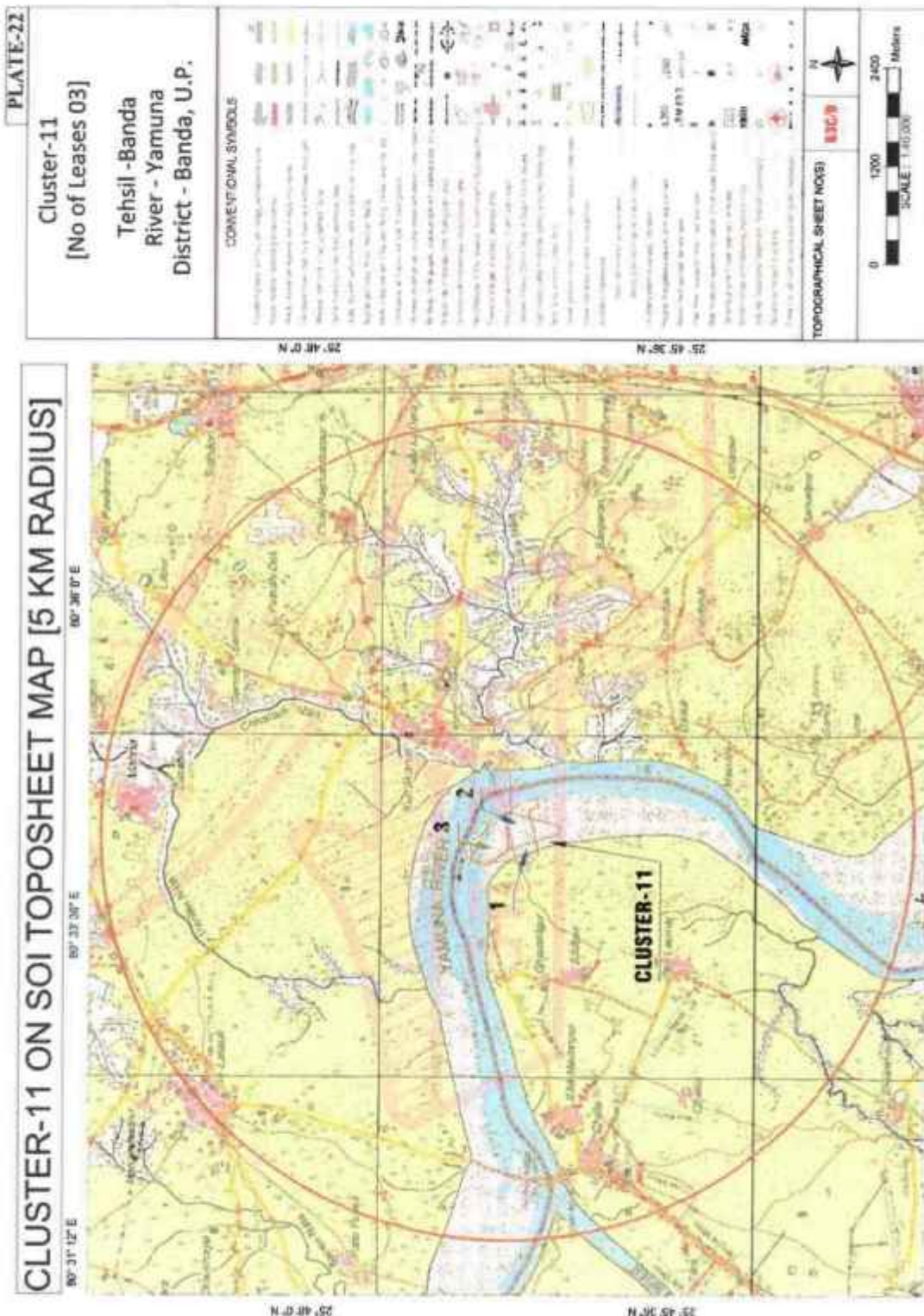


PLATE-23

Satellite Imagery of Buffer Zone From Mine Site Cluster-12
(River Bed, Morrum Mining- Ken River, Tehsil- Pallani, District- Banda, Uttar Pradesh)



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[Handwritten signatures and initials in blue ink]

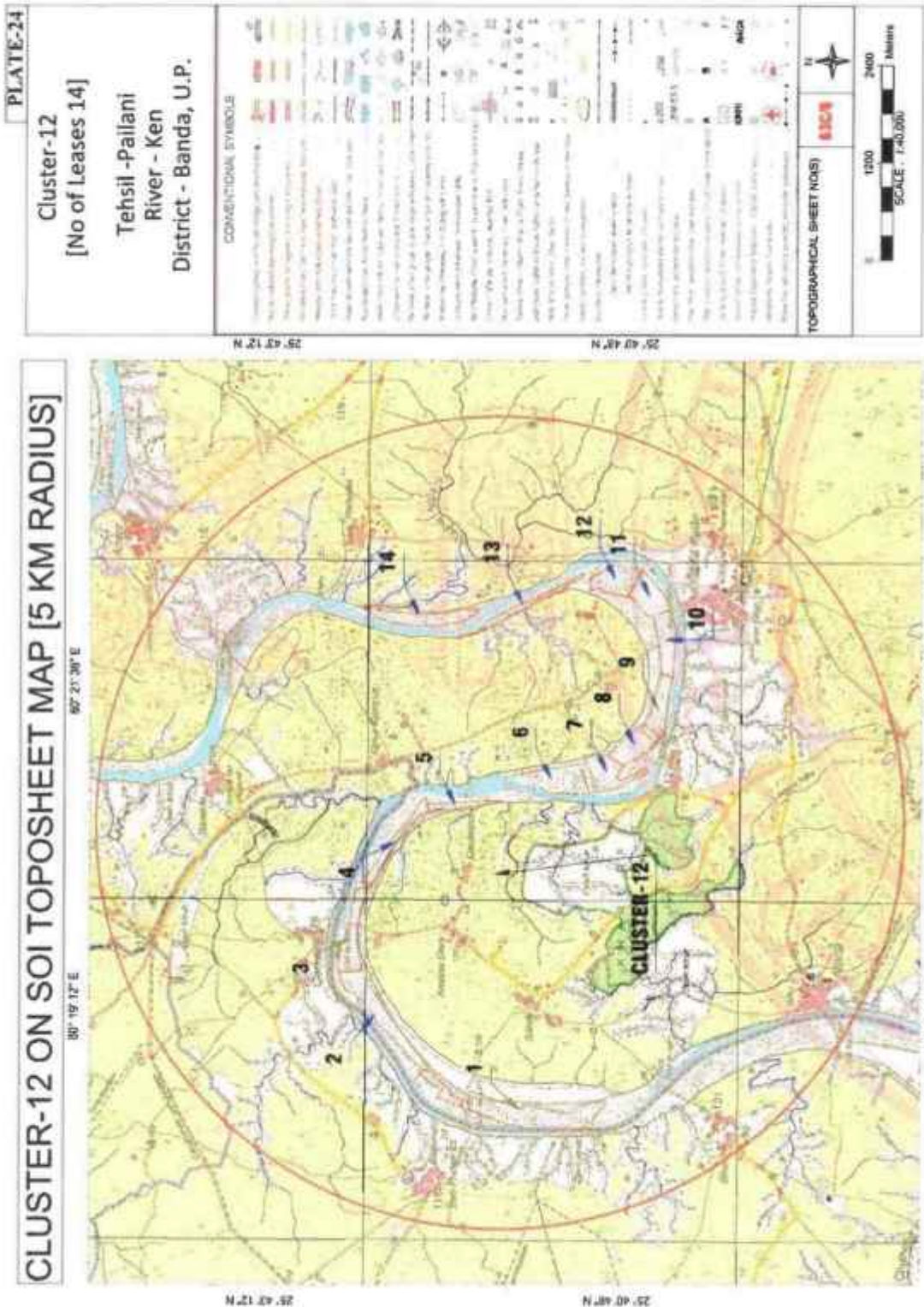


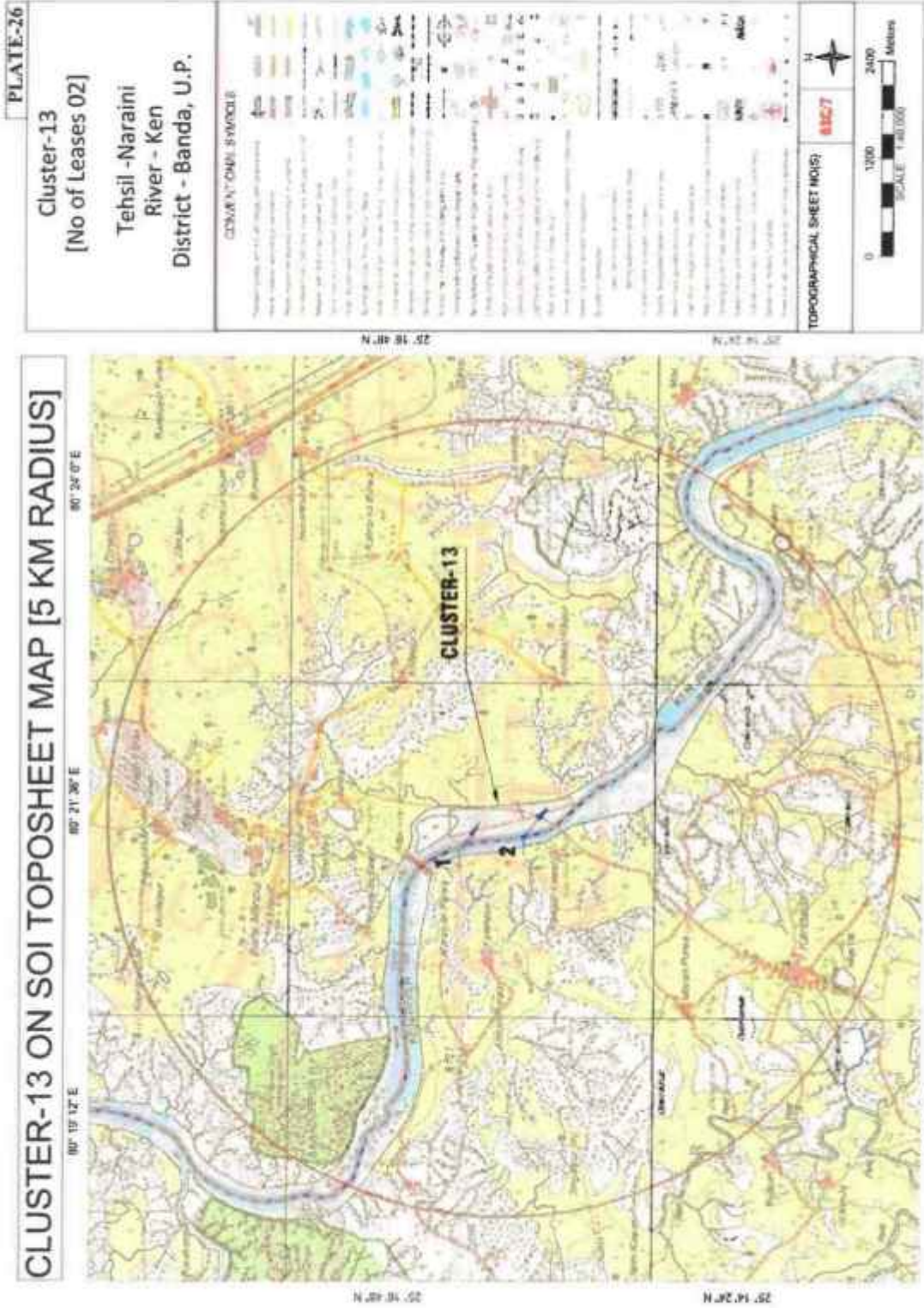
PLATE-25

Satellite Imagery of Buffer Zone From Mine Site Cluster-13
(River Bed Morrumb Mining- Ken River, Tehsil- Pailani, District- Banda, Uttar Pradesh)



[Handwritten signatures and initials in blue ink]

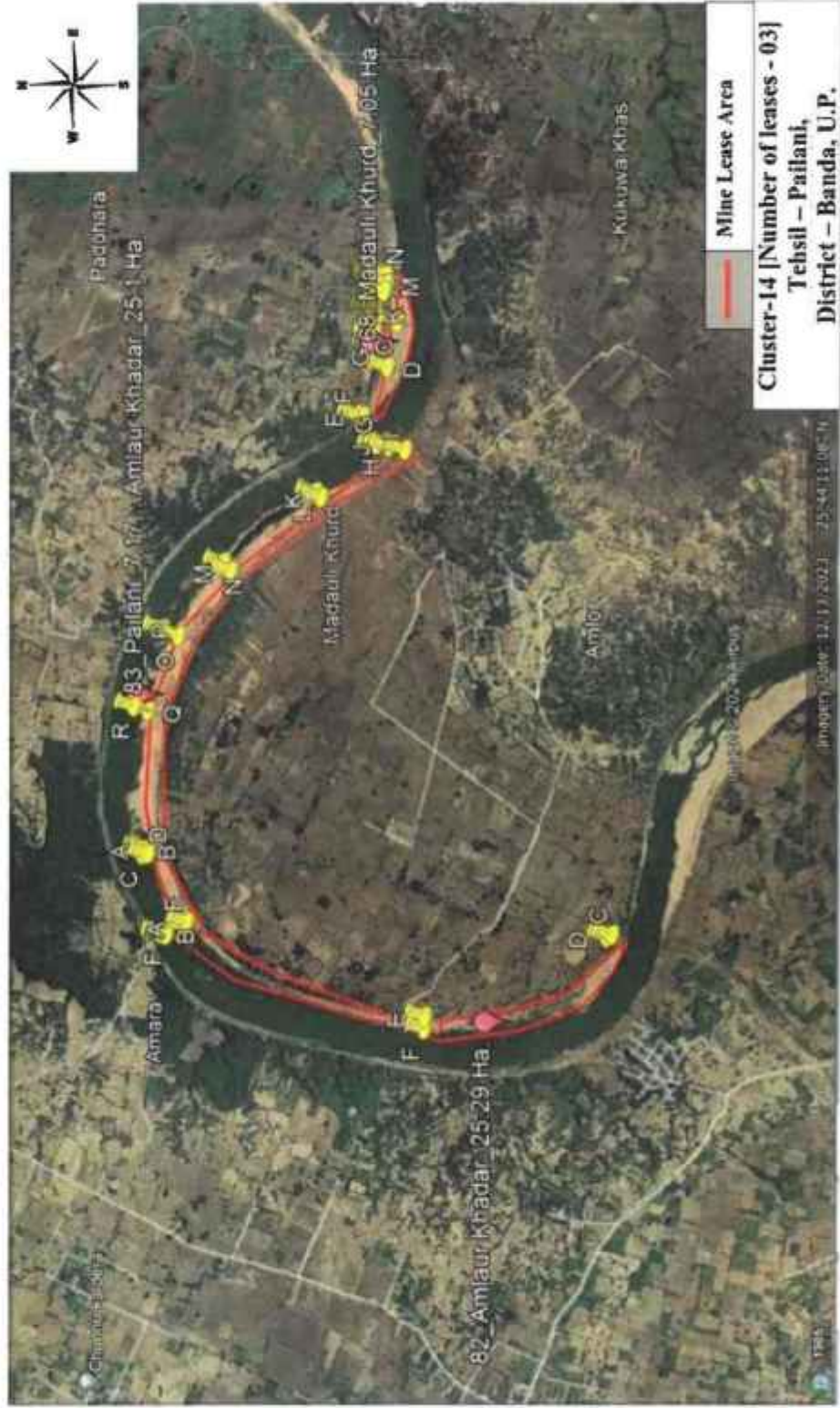
DSR BANDA - [FINAL DRAFT REPORT]



[Handwritten signatures and initials in blue ink]

PLATE-27

Satellite Imagery of Buffer Zone From Mine Site Cluster-14
(River Bed Mining- Ken River, Tehsil- Pailani, District- Banda, Uttar Pradesh)



Handwritten notes in blue ink at the bottom of the page, including a circled number '3', a signature, and the initials 'K D M'.

PLATE-29

Satellite Imagery of Buffer Zone From Mine Site Cluster-15
(River Bed Morrum Mining- Ken River, Tehsil- Naraini, District- Banda, Uttar Pradesh)

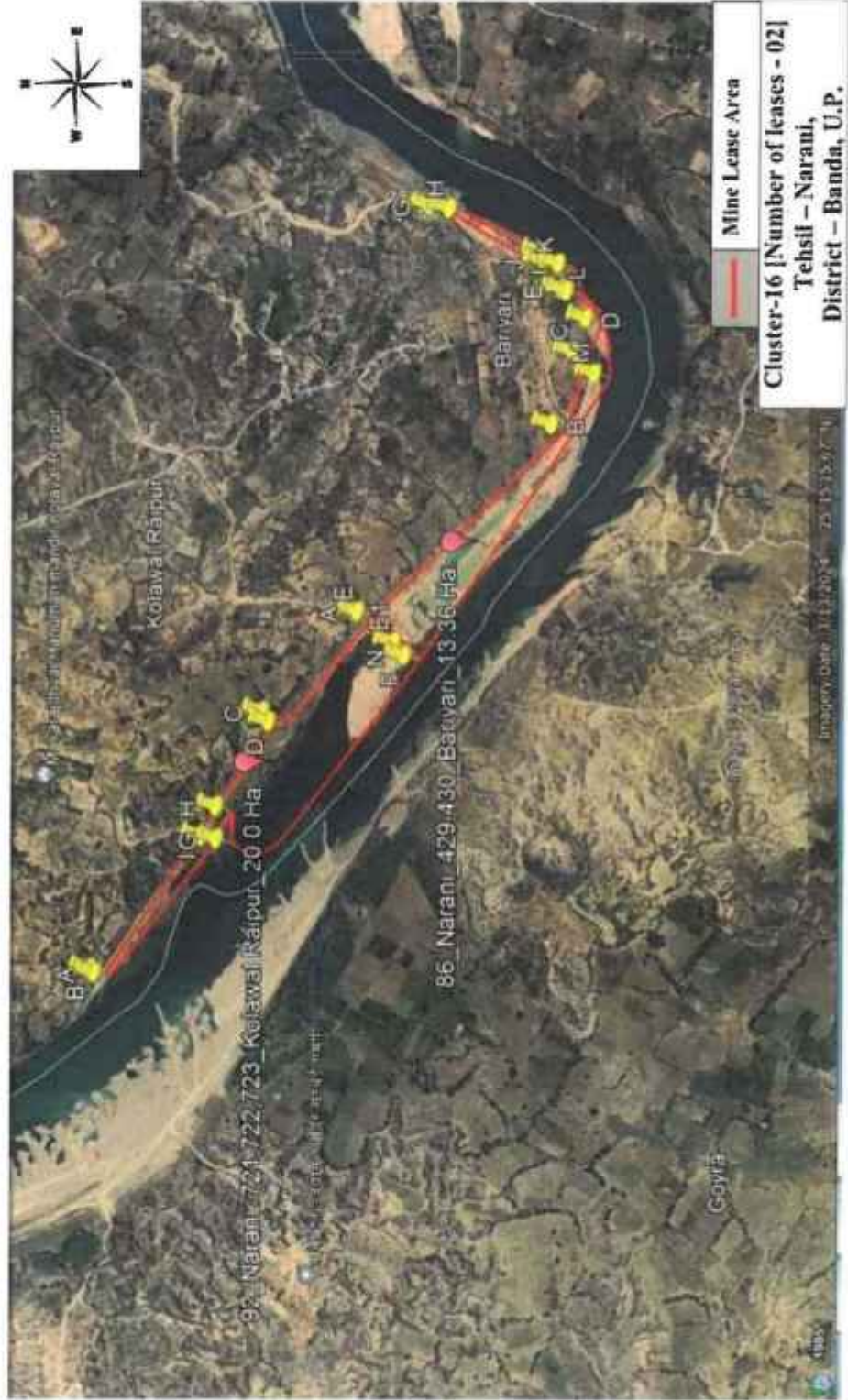


Handwritten signatures and initials in blue ink are present at the bottom of the page. From left to right, there are several distinct marks, including what appears to be a signature, followed by initials 'V', 'R', 'A', and 'S'.

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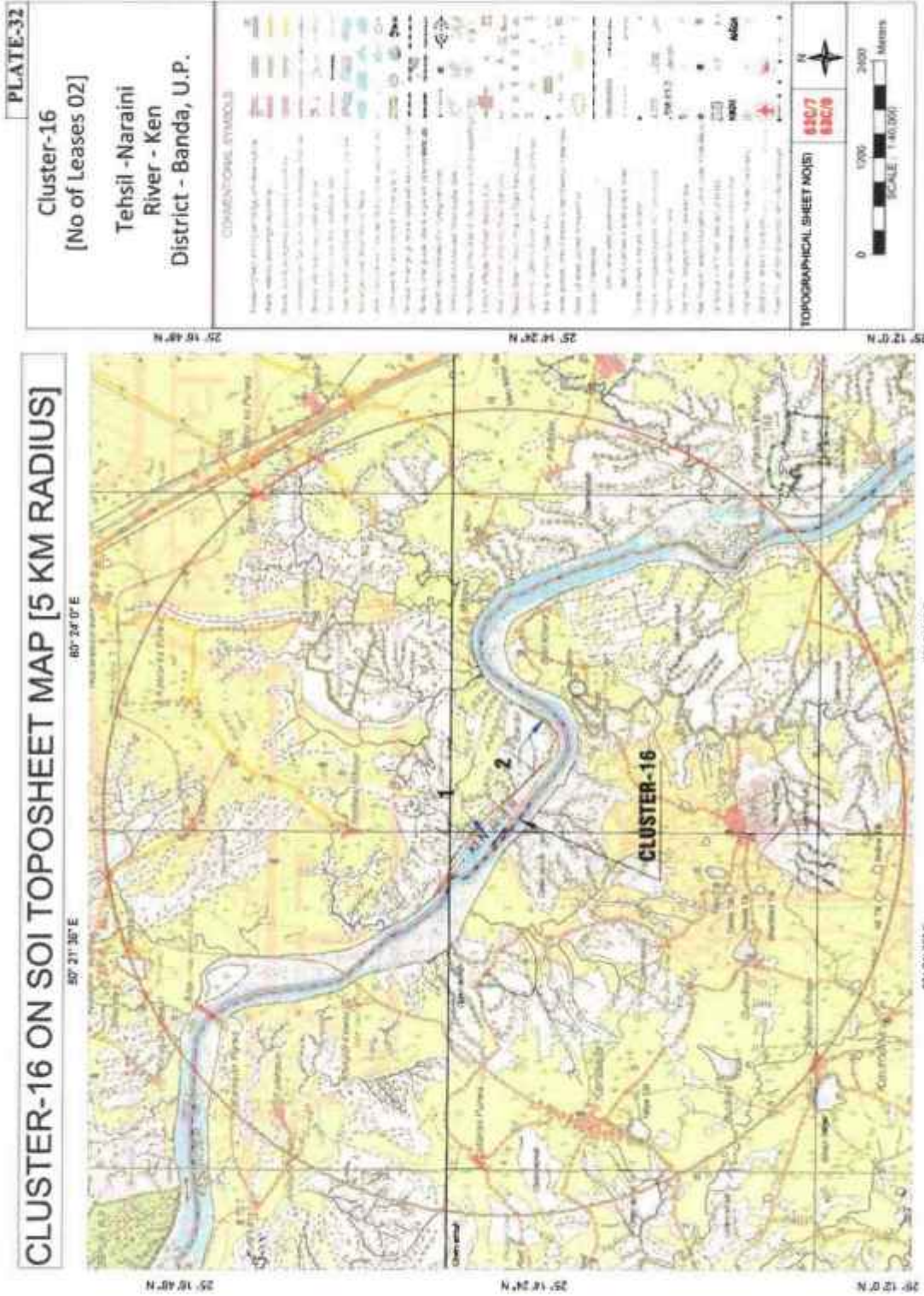
PLATE-31

Satellite Imagery of Buffer Zone From Mine Site Cluster-16
(River Bed Morrum Mining- Ken River, Tehsil- Narani, District- Banda, Uttar Pradesh)



Handwritten notes in blue ink at the bottom of the page:

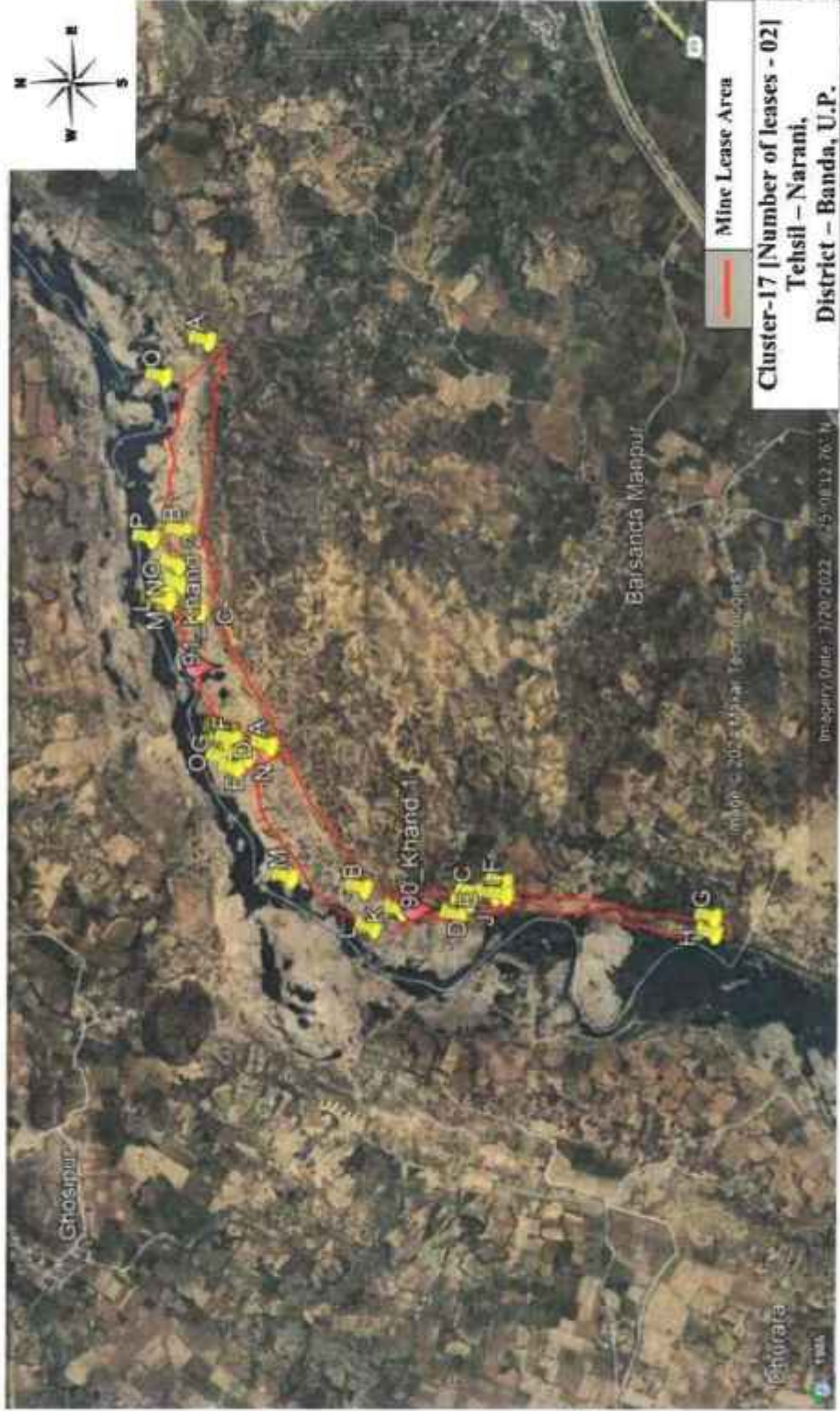
③
 1. k f 8 a
 2. P A M



[Handwritten signatures and initials]

PLATE-33

Satellite Imagery of Buffer Zone From Mine Site Cluster-17
(River Bed Morrum Mining- Ken River, Tehsil- Narani, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large signature on the left and several initials and marks on the right.

PLATE-34

Cluster-17
[No of Leases 02]

Tehsil - Naraini
River - Ken
District - Banda, U.P.

CONVENTIONAL SYMBOLS

Water	Blue
Highways	Red
Roads	Black
Railways	Black with cross-ticks
Boundaries	Black dashed lines
Contours	Brown
Settlements	Black dots and lines
Vegetation	Green
Barren land	Yellow
Marshes	Light blue
Swamps	Dark blue
Canals	Blue with red dashes
Drainage	Blue with black dashes
Power lines	Black with cross-ticks
Telephone lines	Black with dots
Electricity lines	Black with triangles
Water supply lines	Black with squares
Gas lines	Black with circles
Oil pipelines	Black with diamonds
Telegraph lines	Black with crosses
Post office	Black with 'PO'
Police station	Black with 'PS'
Government office	Black with 'GOVT'
Religious buildings	Black with 'M'
Public buildings	Black with 'PUB'
Industrial buildings	Black with 'IND'
Commercial buildings	Black with 'COM'
Residential buildings	Black with 'RES'
Public utility buildings	Black with 'PU'
Public works buildings	Black with 'PW'
Public health buildings	Black with 'PH'
Public education buildings	Black with 'PE'
Public recreation buildings	Black with 'PR'
Public assembly buildings	Black with 'PA'
Public entertainment buildings	Black with 'PE'
Public utility buildings	Black with 'PU'
Public works buildings	Black with 'PW'
Public health buildings	Black with 'PH'
Public education buildings	Black with 'PE'
Public recreation buildings	Black with 'PR'
Public assembly buildings	Black with 'PA'
Public entertainment buildings	Black with 'PE'

TOPOGRAPHICAL SHEET NO(S) 83C3

0 1200 2400 Meters
SCALE: 1:40,000



[Handwritten signatures and initials]

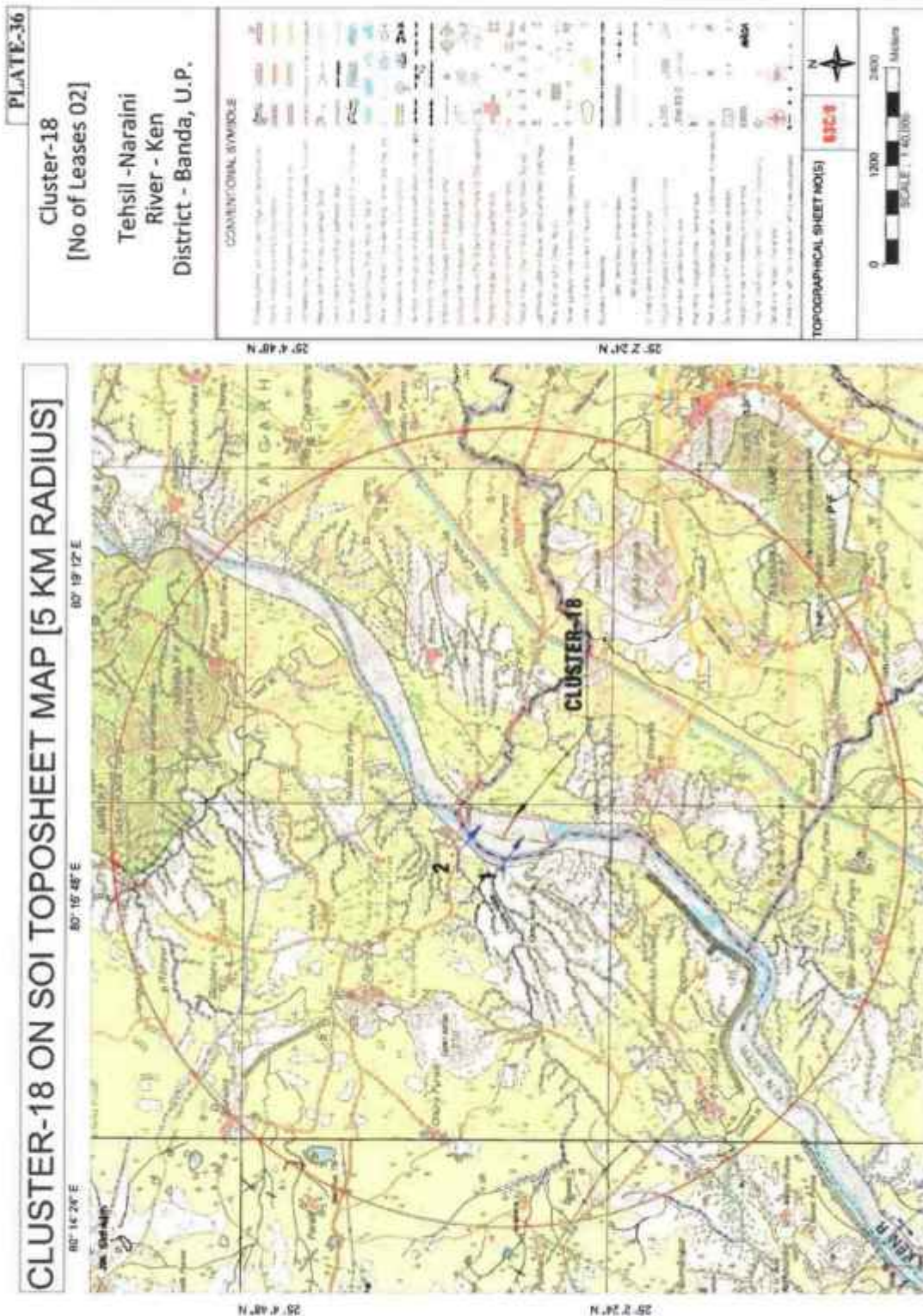
PLATE-35

Satellite Imagery of Buffer Zone From Mine Site Cluster-18
(River Bed Morrum Mining- Ken River, Tehsil- Narani, District- Banda, Uttar Pradesh)



Handwritten notes in blue ink at the bottom of the page, including a circled number '3' and several illegible signatures or initials.

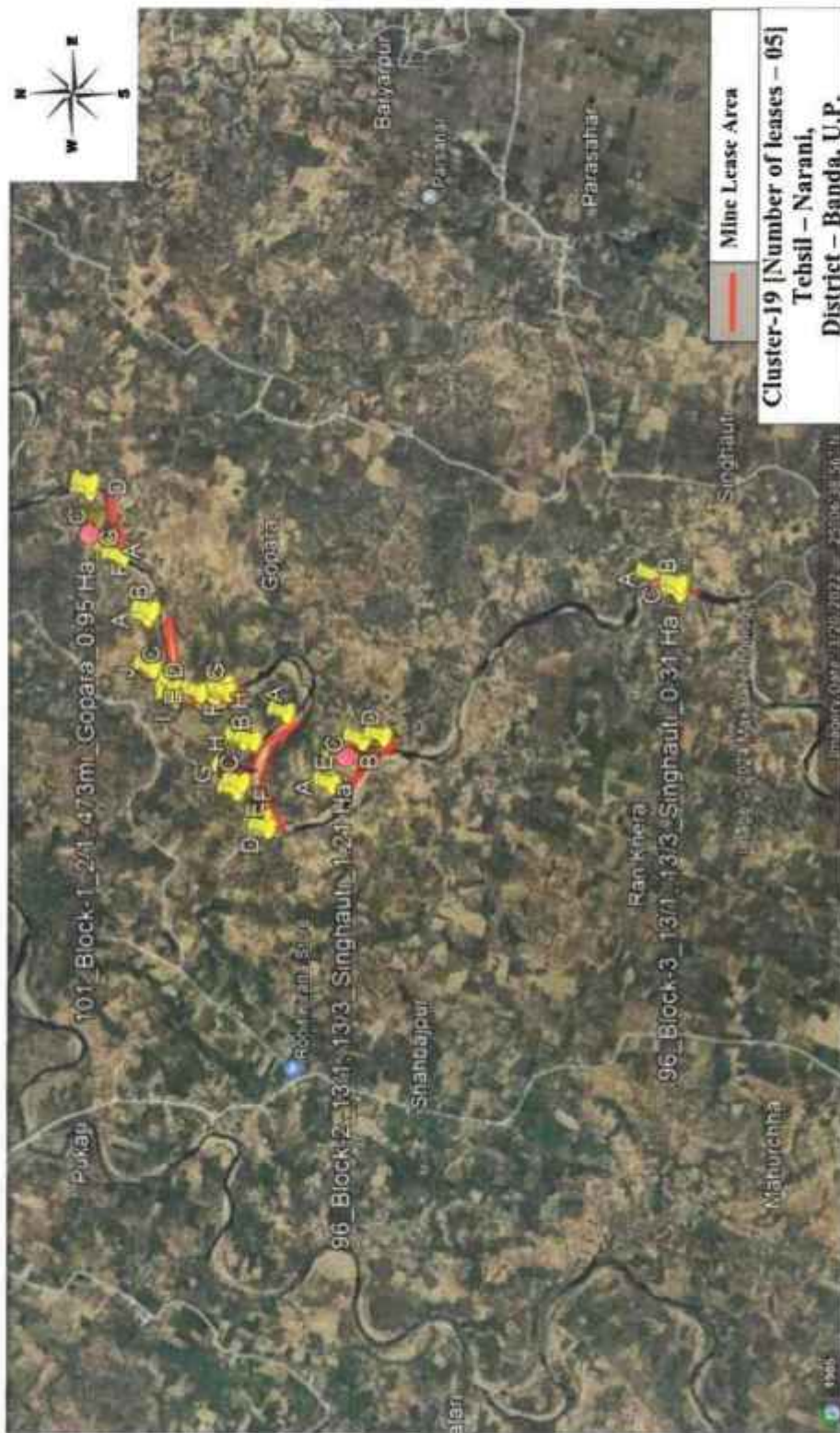
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[Handwritten signatures and initials in blue ink]

PLATE-37

Satellite Imagery of Buffer Zone From Mine Site Cluster-19
(River Bed Morrum Mining- Baghain River, Tehsil- Narani, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink at the bottom of the page.

[Handwritten signatures and initials in blue ink]

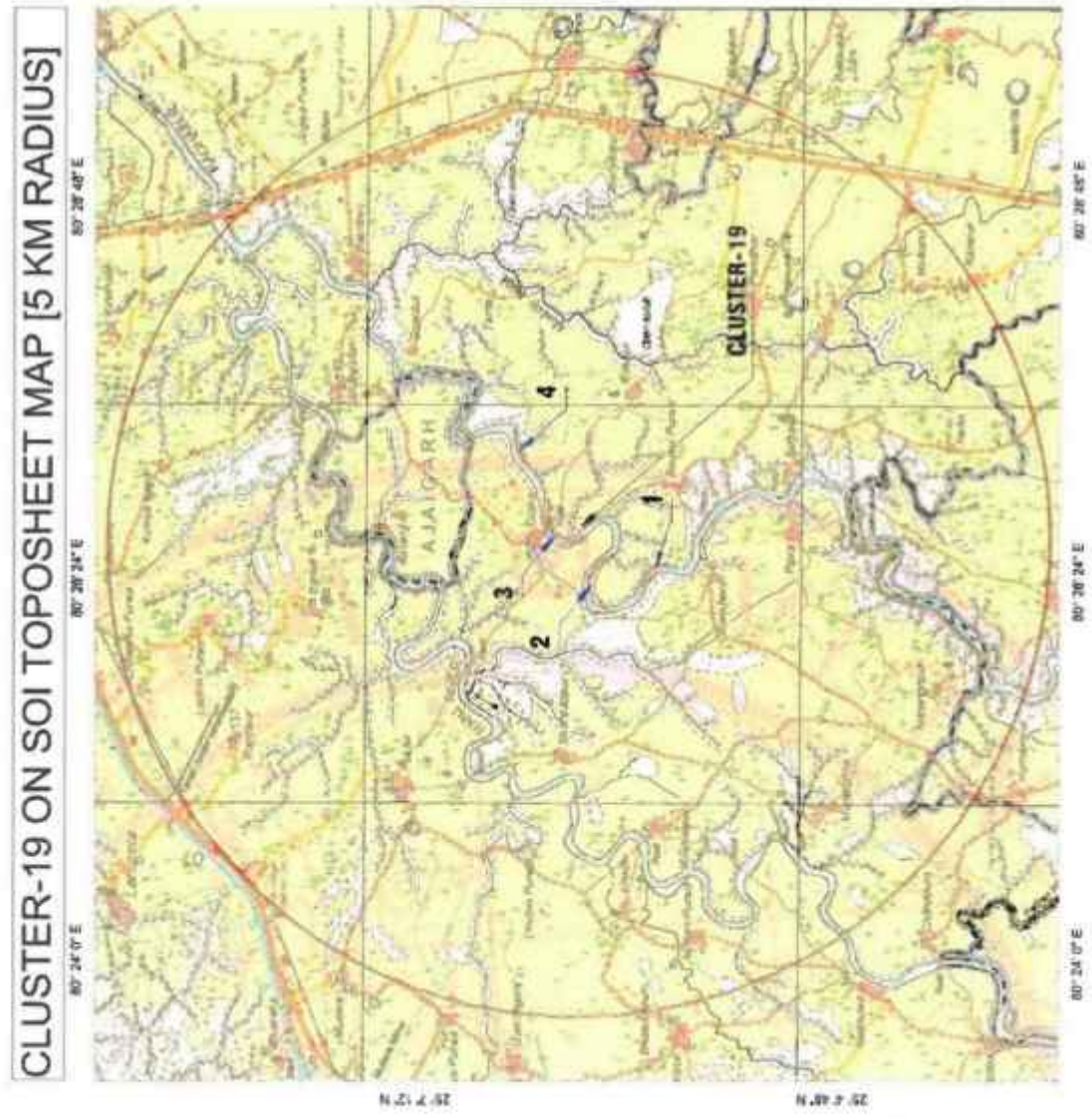
PLATE-38

Cluster-19
[No of Leases 4]
Tehsil - Baghain
River - Ranj
District - Banda, U.P.

COMPLEMENTARY REMINDER

TOPOGRAPHICAL SHEET HOOD 13C/19

0 1200 2400
SCALE: 1:24000
Meters



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PLATE-39

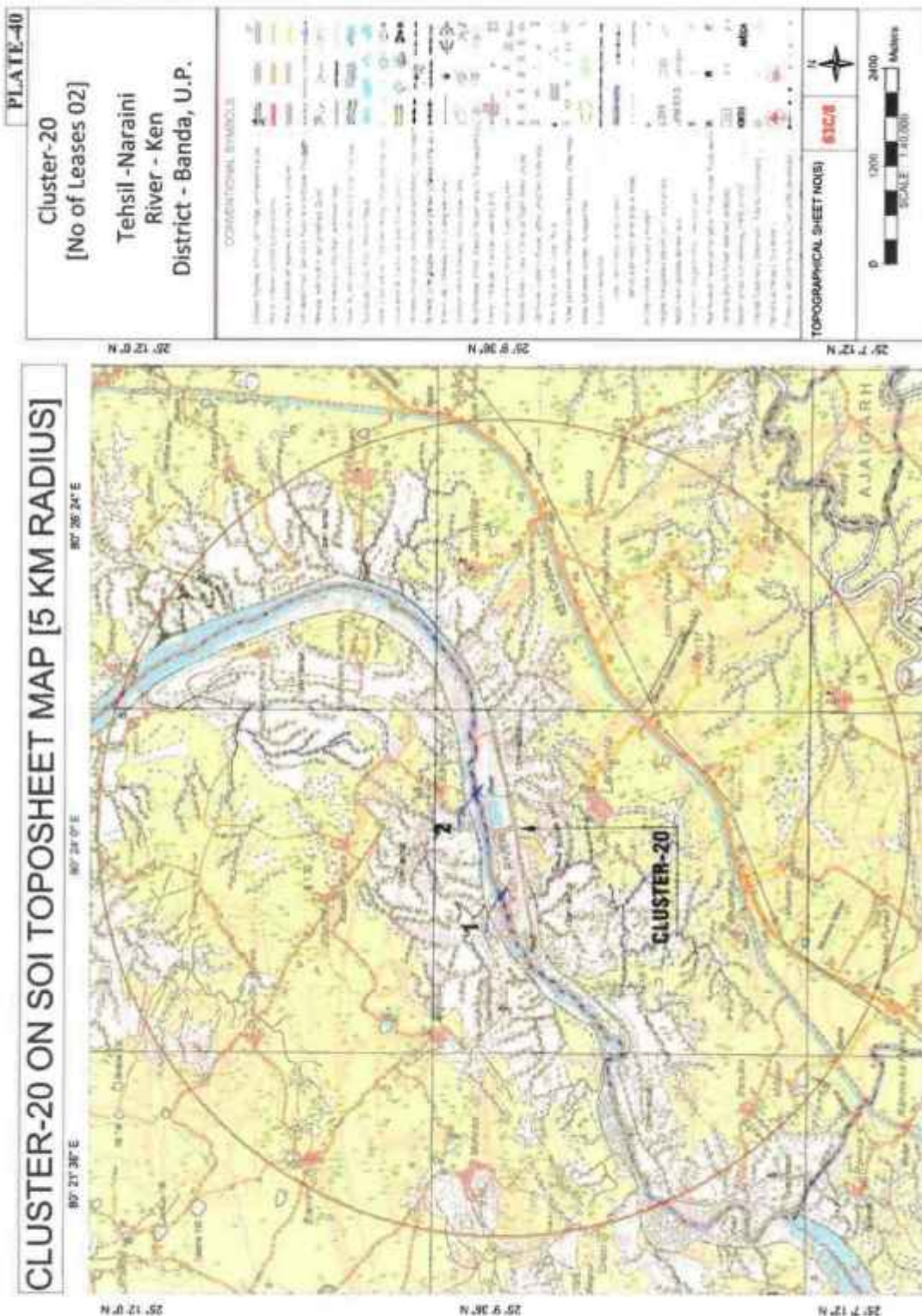
Satellite Imagery of Buffer Zone From Mine Site Cluster-20
(River Bed Morrum Mining- Ken River, Tehsil- Narani, District- Banda, Uttar Pradesh)



[Handwritten signature]

[Handwritten initials]

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[Handwritten signatures and initials]

DSR BANDA - [FINAL DRAFT REPORT]

PLATE-41

**Satellite Imagery of Buffer Zone From Mine Site Cluster-21
(River Bed Morrum Mining- Baghain River, Tehsil- Atarra, District- Banda, Uttar Pradesh)**



[Handwritten signature]

[Handwritten mark]

[Handwritten signature]

PLATE-42

Cluster-21
[No of Leases 12]

Tehsil - Atarra
River - Baghain
District - Banda, U.P.

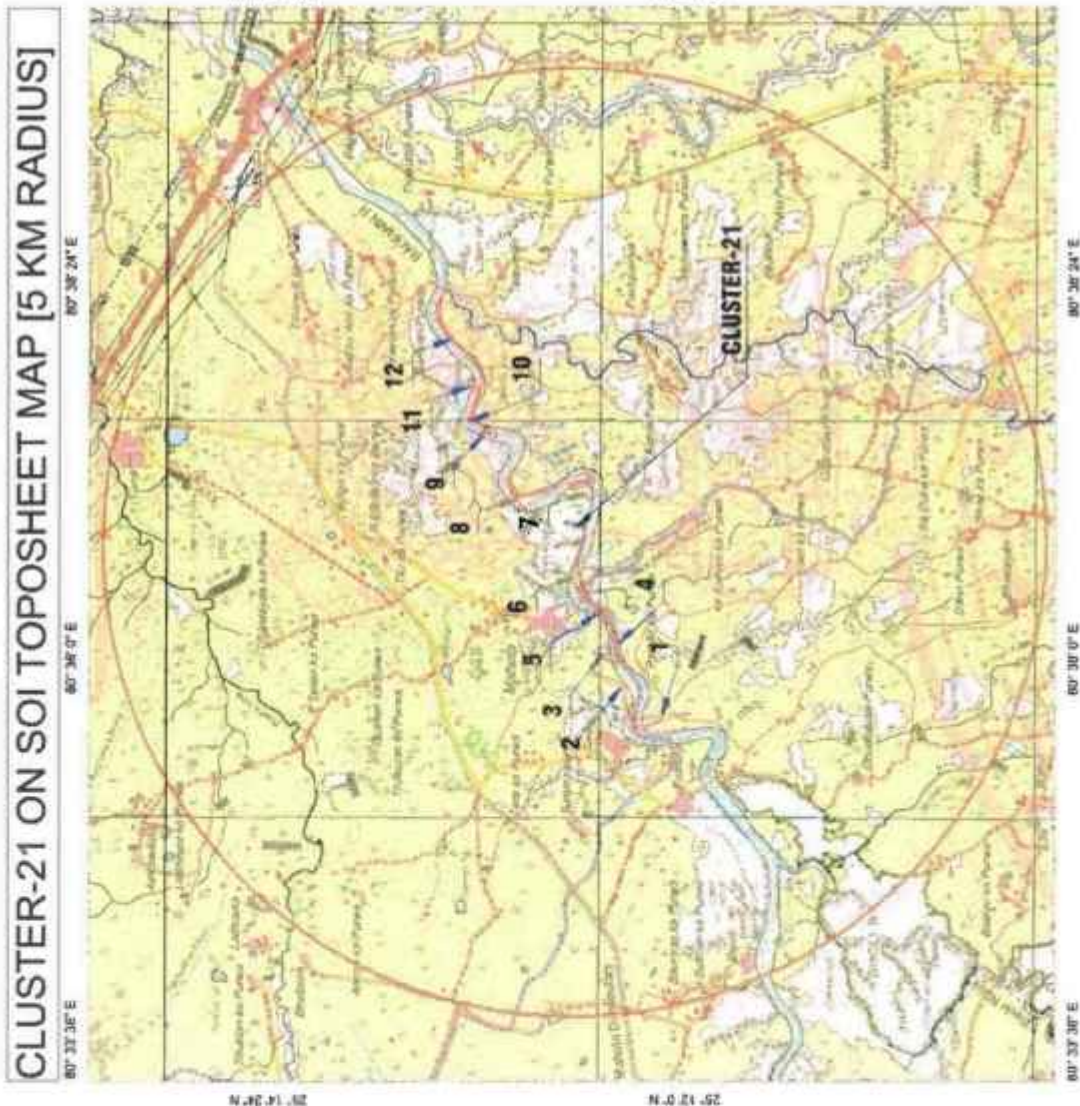
CONVENTIONAL SYMBOLS

Blue line	Water
Red line	Highway
Black line	Road
Green area	Forest
Yellow area	Barren land
White area	Open land
Black dots	Settlements
Black lines with dots	Boundaries
Black lines with dashes	Boundaries
Black lines with circles	Boundaries
Black lines with squares	Boundaries
Black lines with triangles	Boundaries
Black lines with diamonds	Boundaries
Black lines with crosses	Boundaries
Black lines with stars	Boundaries
Black lines with dots in a circle	Boundaries
Black lines with dots in a square	Boundaries
Black lines with dots in a triangle	Boundaries
Black lines with dots in a diamond	Boundaries
Black lines with dots in a cross	Boundaries
Black lines with dots in a star	Boundaries
Black lines with dots in a circle with a dot	Boundaries
Black lines with dots in a square with a dot	Boundaries
Black lines with dots in a triangle with a dot	Boundaries
Black lines with dots in a diamond with a dot	Boundaries
Black lines with dots in a cross with a dot	Boundaries
Black lines with dots in a star with a dot	Boundaries

TOPOGRAPHICAL SHEET NO(S) 83C/12

0 1200 2400 Meters

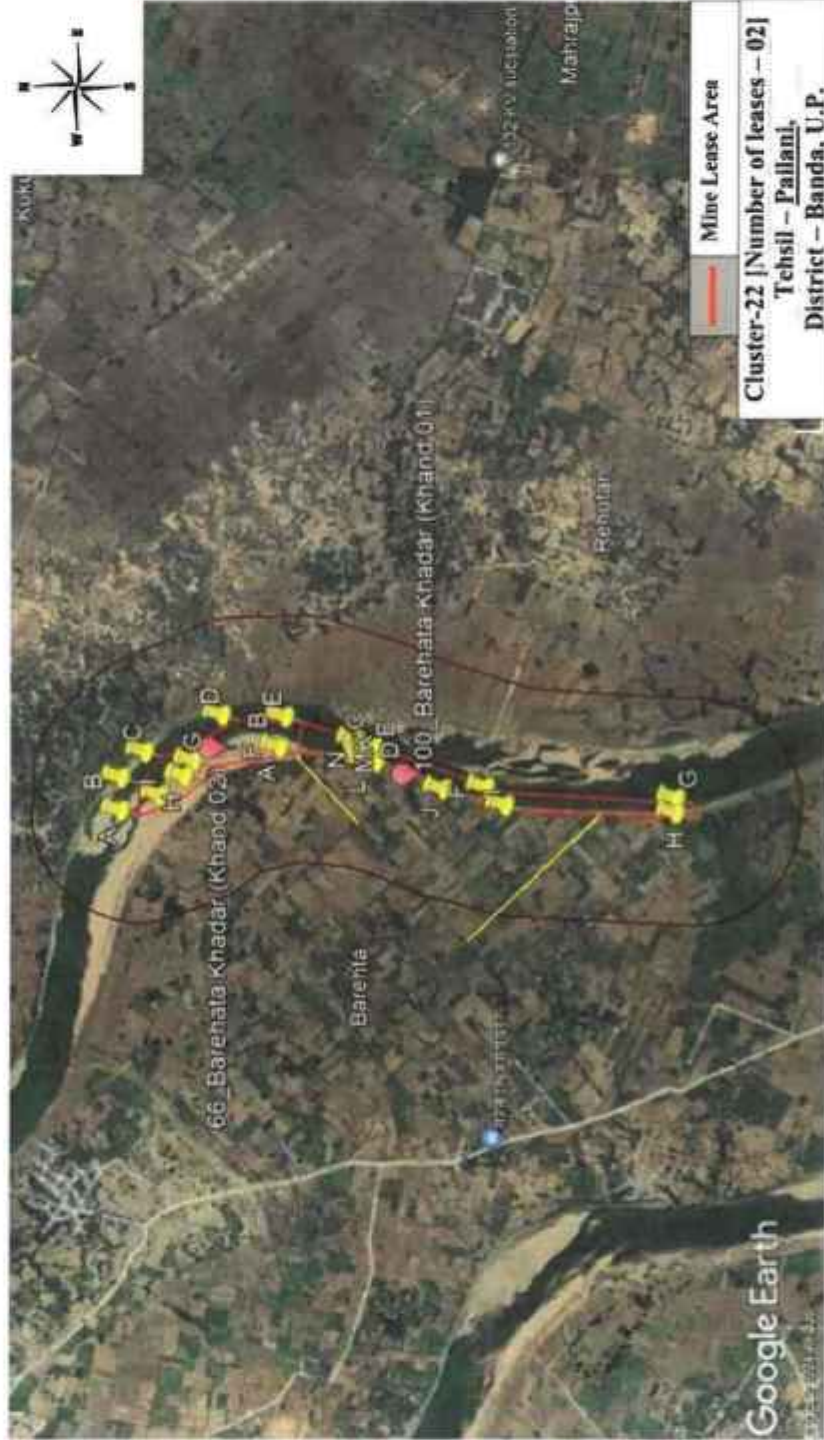
SCALE 1:60,000



[Handwritten signatures and initials in blue ink]

PLATE-42(A)

Satellite Imagery of Buffer Zone From Mine Site Cluster-22
(River Bed Morrum Mining- Ken River, Tehsil- Pailani, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large signature on the left and several initials on the right.

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PLATE - 42(B)

Cluster-22
 [No of Leases 02]
 Tehsil -Pailani
 River - Ken
 District - Banda, U.P.

CONVENTIONAL SYMBOLS

TOPOGRAPHICAL SHEET NO(S) **63CS**

0 1200 2400
 SCALE 1:10,000
 Meters

[Handwritten signatures and initials in blue ink]

PLATES

(43 – 48)

[Contiguous Clusters]

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PLATE-43

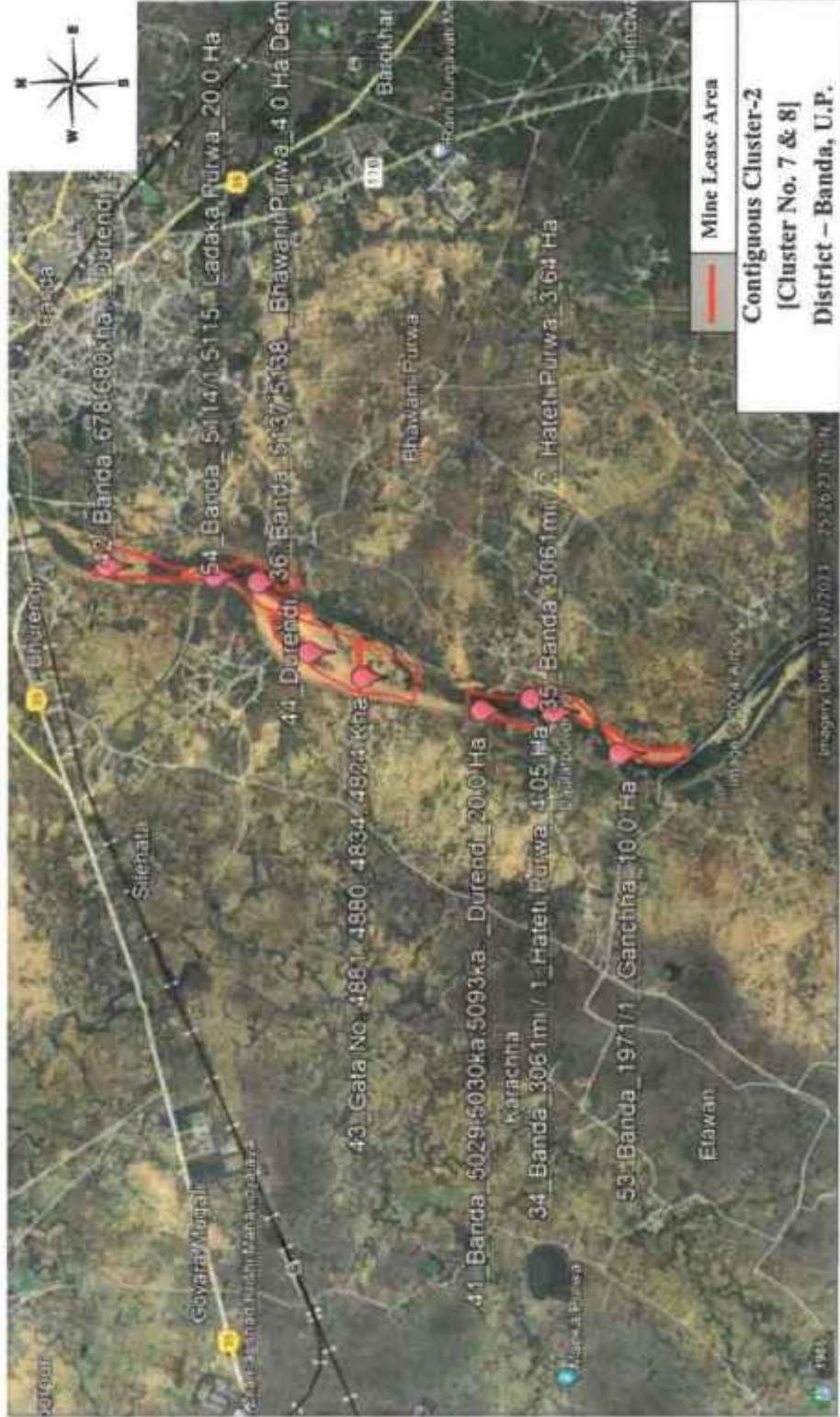
Satellite Imagery showing leases in Contiguous Cluster-1
(River Bed Morrum Mining- Ken River, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large stylized signature on the left and several smaller initials and marks on the right.

PLATE-44

Satellite Imagery showing leases in Contiguous Cluster-2
(River Bed Morrum Mining- Ken River, District- Banda, Uttar Pradesh)



[Handwritten signatures and initials in blue ink]

DSR BANDA - [FINAL DRAFT REPORT]

PLATE-45

Satellite Imagery showing leases in Contiguous Cluster-3
(River Bed Morrum Mining- Ken River, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large signature on the left and several initials and marks on the right.

PLATE-46

Satellite Imagery showing leases in Contiguous Cluster-4
(River Bed Morrum Mining- Bachhain River & Rani River, District- Banda, Uttar Pradesh)



Handwritten signatures and initials are present at the bottom of the page, including:

- A large signature on the left.
- Initials 'N.K.P.' below the signature.
- Other handwritten marks and initials scattered across the bottom.

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PLATE-47

Satellite Imagery showing leases in Contiguous Cluster-5
(River Bed Morrum Mining- Ken River, District- Banda, Uttar Pradesh)



Handwritten signatures and initials in blue ink, including a large stylized signature on the left and several smaller initials and marks across the bottom of the page.

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PLATE-48

**Satellite Imagery showing leases in Contiguous Cluster-6
(River Bed Morrum Mining- Ken River, District- Banda, Uttar Pradesh)**



Handwritten signatures and initials in blue ink at the bottom of the page.